

INDEX
TO
LOK SABHA DEBATES
(THIRTEENTH SERIES)
VOLUME XXXVII TO XXXIX

FOURTEENTH SESSION OF THE THIRTEENTH LOK SABHA

December 02, 2003 to December 23, 2003 (Part I)
Agrahayana 11, 1925 (Saka) to Pausa 2, 1925 (Saka)

January 29, 2004 to February 5, 2004 (Part II)
Magha 9, 1925 (Saka) to Magha 16, 1925 (Saka)



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INDEX
TO
LOK SABHA DEBATES
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FOURTEENTH SESSION OF THE THIRTEENTH LOK SABHA

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LOK SABHA SECRETARIAT
NEW DELHI

CONTENTS

	PAGES
1. How to use the Index	(ii)
2. Part I—Subject Index	1—381
3. Part II—Name Index	382—649

HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part I—SUBJECT INDEX; Part II—NAME INDEX. At the end of every entry, the Debate number is given in numerical and Volume Number is given in Roman numerals followed by the date of the Debates in parenthesis and column number or numbers, as the case may be is given immediately after that printed as (Deb. 3, Vol. XXXVII, 04-12-2003 Col. 154—156).

All the Bills are alphabetically arranged under the main heading “Bill(s)”. The matter pertaining to Papers Laid on the Table is shown under the heading PLT.

Each keyword is reflective of the subject matter it pertains to for example a matter pertaining to Agriculture may be found under the heading Agriculture beside the appropriate head. Similarly matter related to all types of Diseases is put under the heading Disease and matter related to Health Care under heading Health Care.

The name of institutions, Programme, Schemes are put under the heading of the name of such institution, Scheme, Programmes. The stages of the Bills are given at the end of title in form of Int., Consid., consid. and Pass.

The Committee report stages are reflected at the end of title by the word Presented, Laid.

The Matters Under Rule 377 are shown as (MUR 377) and Discussion Under Rule 193 as (DUR 193).

The matter pertaining to Committees are put under the heading Committee(s), Port under Ports, Airport under Airports, Airlines under Airlines, River under Rivers.

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways e.g. “Railway Lines”, “Railway Trains” etc.

Information regarding various States in India and the various foreign countries has been Indexed under their respective names.

A list of abbreviations used in the Index is given below:

A.M.	Adjournment Motion
C.A.	Calling Attention to Matter of Urgent Public Importance
Consid. & Pass	Consideration & Adoption Stage of a Bill
DUR 193	Discussion under Rule 193
Int.	Introduction Stage of Bill
MUR 377	Matter under Rule 377
PLT	Papers Laid on the Table
Res.	Resolution
St.	Statement

PART I—SUBJECT INDEX

**INDEX
TO
LOK SABHA DEBATES
(THIRTEENTH SERIES)
VOLUMES XXXVII TO XXXIX**

December 02, 2003 to December 23, 2003 (Part I)
Agrahayana 11, 1925 (Saka) to Pausa 2, 1925 (Saka)

January 29, 2004 to February 5, 2004 (Part II)
Magha 9, 1925 (Saka) to Magha 16, 1925 (Saka)

FOURTEENTH SESSION OF THE THIRTEENTH LOK SABHA

**PART I
SUBJECT INDEX**

- | | |
|---|---|
| Accelerated Power Development and Reforms Programme | Communication Network to Flash Accident Relating News
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 102-03 |
| Assistance to Assam State Electricity Board under APDRP
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 154-56 | Crash of Helicopter
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 256-57 |
| Implementation of APDRP and APDRP
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 186-89 | Daman Bridge
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 129 |
| Outlay under APDRP
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 82-83 | Explosion in Bhadravati Steel Plant
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 133-34 |
| Review meeting of APDRP
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 62-64 | Payment of Compensation
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 104-06 |
| Accident Group Insurance Scheme | Ropeway Accident at Darjeeling
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 245-46 |
| Accident Group Insurance Scheme
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 71 | Act(s) |
| Accidents | Acts in Statute Book
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 67-68 |
| Annual Death Rate of Workers in Industrial Sector
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 74-77 | Amendment in Army Act, 1950
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 79 |

- Amendment in Copyright Act**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 33
- Amendment in Industrial Employment (Standing Orders) Act, 1946**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 57-58
- Amendment in IPC**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 13-14
- Amendment in Major Port Trust Act**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 131-32
- Amendment of Drug Control Act**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 167-68
- Amendment of Port Acts**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 57-58
- Amendment to Certain Section of Bombay Shops Act**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 146-47
- Amendment to the Notaries Act**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 146-47
- Amendment to Wildlife (Protection) Act, 1972**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 396-400
- Amendments in University Grants Commission Act**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 240-41
- Benami Transactions (Prohibition) Act, 1988**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 355-56
- Central Vigilance Commission Act**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 141-42
- Contract Labour Act**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 263
- Delhi Rent Control Act, 1995**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 117-18
- Dowry Act**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 77-78
- Electricity Act, 2003**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 39-41
- Hire Purchase Act**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 148-50
- Implementation of NCTE Act**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 143
- Implementation of Right to Information Act**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 284-85
- Implementation of Wakf Act, 1995**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 163-64
- Legal Services Authorities (Amendment) Act, 2002**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 91
- MRTP Act, 1969**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 94
- Plantation Labour Act**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 219-21
- Prevention of Corruption Act**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 168
- Public Premises Act, 1971**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 128-32
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 248-51

- Representation of the People Act, 1951**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 70
- Restriction on Sizes of Packages**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 260-61
- Revision in Indian Medical Council Act**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 129-30
- The Securitisation Act, 2002**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 39-42, 260
- Violation of Forest Conservation Act and
Wildlife (Protection) Act, 1972**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 175-78
- Violation of Gratuity Act**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 211-12
- Violation of Trade Mark Act**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 445-47
- Administered Price Mechanism**
- Need to take steps to check increase in
the price of Natural Gas following the
dismantling of Administered Price
Mechanism (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 309
- Administrative Reforms**
- Committee on Recruitment Reform**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 133
- Ratio of Officer and Staff**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 189
- Adulteration**
- Adulteration in Kerosene**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 349-50
- Adulteration in Packed Milk**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 83-84
- Adulteration in Petroleum Products**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 193-94
- Adulteration of Opium**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 192
- Advance Jet Trainer Aircrafts**
- Procurement of Advance Jet Trainers**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 220
- Advanced Education Centres**
- Setting up of Advanced Centres**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 279
- Advanced Science Centres**
- Setting up of Advanced Centres**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 279
- Advanced Technology Centres**
- Setting up of Advanced Centres**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 279
- Advertisement Code**
- Committee on Advertisements/
Programmes Code**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 93-94
- Advertisements**
- Advertisement of Gandhiji (HAHD)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 506-15
- Advertisement on Gandhiji**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 6-17
- Alleged Misutilisation of Funds by the
Government for Issuing
Advertisements in the Media**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 89-97

- Construction and Agricultural Activities in CRZ-I**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 158-59
- Cultivation of Herbal Plants**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 180-81
- Eco-Friendly Farming**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 94-95
- Growth Rate in Agriculture**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 229
- Implementation of Agricultural Reforms**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 230-31
- Infrastructure for Agricultural Research and Education**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 139-76
- Infrastructure for Agricultural Research and Education in A.P.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 316-18
- Movement of Rice**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 174
- Package for Agriculture and Rural Housing Sector**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 224
- Pension for Agriculture Labourers**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 99-100
- Production of Fruits, Vegetables and Flowers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 49-50
- Public Sector Investment in Agriculture**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 40-43
- Road Maps for Agriculture Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 53-54
- Schemes/Policies for Utilization of Land and Water**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 63-68
- Share of Agricultural and Allied Products in Exports**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 365-66
- Sharing of Information between China and India on Agriculture**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 351
- Subsidies by Developed Countries**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 129-30
- Subsidies to Farmers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 399-401
- Subsidy on Power Supply to Agriculture and Domestic Sector**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 316
- Training Courses**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 95-96
- Agriculture Labourers**
- Pension for Agriculture Labourers**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 99-100
- Agriculture Sector**
- Assistance for Agriculture Sector**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 189-90
- Indo-Israeli Agreement in Agriculture Sector**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 60

- Loans to Agriculture Sector**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 98-99
- Agro Industries**
- Agro and Rural Industries in North-Eastern Region**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 35-36
- AIIMS**
- Need to set up a Regional All India Institute of Medical Sciences in Jharkhand (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 408-09
- Promotion of Professors in AIIMS**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 96
- Shortage of Medicines in AIIMS**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 332-33
- Air Accidents**
- Crash of Aircraft**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 44-46
- Crash of Mirage Aircraft**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 172-73
- MiG-21 Crash**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 353-54
- Air Cargo**
- Construction of Air Cargo at Patna**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 62-63
- Air Corridor**
- Lowering of Air Corridor Height**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 318-19
- Air Defence**
- Development of New Safety Technique**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 262-63
- Air Fares**
- Higher Air Fare for Gulf Sector**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 259-60
- Reduction in Air Fares**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 225
- Air Flights**
- Cancellation of Flights**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 237-38
- Chartered Flights**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 93
- Civilian Flights from Defence Air-base**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 104
- Flights from Kolkata Airport**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 407-08
- Guwahati-Mumbai Flights**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 61
- Illegal Flights**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 346
- Inflight Facilities**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 328-32
- International Flights by Sahara Airlines**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 205
- International Flights from Bagdogra**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 249-50
- International Flights from Hyderabad**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 160
- Kolkata-Cooch Behar Flight**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 99-101

Mumbai-Shanghai Flight

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 199-200

Unraveling Conspiracy of IC-814 Flight

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 259

Withdrawal of Flight from Guwahati

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 105

Air Hostess**Discrimination against Air Hostess**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 36-37

Air India**AI in Global Aviation Alliance**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 106

Call Centres Services by Air India

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 75-76

Expansion of Air India/Indian Airlines

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 5-13

Gender Discrimination in IA-AI

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 232-33

Irregularities in Commercial Wing of AI

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 232

Market Share of AI

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 37

Merger of Posts

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 418

Poor Quality Food in Air India Flights

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 309

Profit of Air India

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 83-84

Recruitment in AI and IA

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 183-84

Unraveling Conspiracy of IC-814 Flight

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 259

VRS in AI

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 258

Air Link**Air Link for N.E.**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 240-48

Resumption of Air Links with Pakistan

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 186

Air Passengers**American Express Card for I.A. Travellers**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 314-15

Comfort for Air Travellers

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 195

Customer Satisfaction at Airports

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 78-79

Passenger Amenities at Thiruvananthapuram Airport

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 216-17

Air Pollution**Air Pollution in Delhi**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 89-90

Air Safety**Air Safety**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 270-72

Air Services**Cheaper Air Service**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 137

Flights from Bidar

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 218-19

Introduction of New Air Service

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 141-42

Low Cost Air Service to Gulf

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 253

Need to introduce services of A.T.R.-50 planes from Kullu, Shimla and Kangra in Himachal Pradesh (MUR 377)

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 380

Need to provide Air services connecting Ajmer in Rajasthan (MUR 377)

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 380

Need to resume Air services from Jabalpur (MUR 377)

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 438

Need to start Air services from Raxaul Airport in North Bihar (MUR 377)

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 485

Air Show**Air Show in Srinagar**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 177

Air Space Management**Air Space Management**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 237-38

Committee on Air Space Management

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 192-93

Air Taxi**Private Air Taxi Service**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 273

Air Tickets

Air Ticket Booking Facilities in Districts
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 202-04

Issuance of Tickets on Exchange Orders
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 267-72

Air Turbine Fuel**Reduction in Price of ATF**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 110

Airborne Early Warning and Control System**Development of Airborne Early Warning and Control System**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 190-91

Aircraft Carriers**Building of Aircrafts Carriers**

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 177-78

Procurement of Aircraft Carrier Admiral Gorshkov

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 53-54

Procurement of Aircraft Carriers

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 287-88

Procurement of Sukova Aircraft Carrier

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 164-65

Aircrafts**ATR 42-320 for Himachal Pradesh**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 76-77

Dry Lease of Jet

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 407

Grounding of Aircraft

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 112

Lease of Jet from Korea

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 116-19

Loss due to Joint Venture in Aircrafts Maintenance

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 391-93

Procurement of Jets for VIP's

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 83

Sale of Vintage Jumbos

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 77-78

Testing of Pilotless Aircraft

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 31-36

Airlift Bills**Waiving of Airlift Bills**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 207-08

Airlines**Bilateral Agreement of Private Airlines**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 90-91

Foreign Airlines in Domestic Sector

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 37-39

International Flights by Sahara Airlines

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 205

Low Cost Airlines

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 179-80

Operation of Air Deccan

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 190, 421-22

Regulation of Domestic Airlines

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 186-88

Snag in Air Deccan Flight

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 280

Airlines Cargo Service**Courier Companies using Airlines Cargo Service**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 77-78

Airports**Airport at Ajmer**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 157-58

Airport at Muzaffarnagar

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 195

Airport at Navi Mumbai

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 119-20

Airports in Bhatinda

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 127

Airports upkeep Programme

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 323

Buses at Airports

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 155-56

Cancellation of Flights

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 237-38

Control of Bangalore Airport

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 195

Cooch-Behar Airport

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 105-06

Customer Satisfaction at Airports

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 78-79

Development of Airports

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 91

Development of Calicut Airport

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 61-62

- Duty Free Shops at Airports**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 257-58
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 78-79
- Entry Fee at Delhi and Mumbai Airports**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 75
- Exorbitant Prices at Airports**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 417
- Expansion of Aurangabad Airport**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 170-72
- Expansion of Kullu Airport**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 148-49
- Extension of Runways**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 93-94
- Facelift of Non-metro Airports**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 254
- Flights from Kolkata Airports**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 407-08
- Grounding of Aircraft**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 112
- Helicopter Service between Mumbai Airport and City Centre**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 121-22
- Interim Budget, General, 2004-2005**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 5
- International Airport at Nagpur**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 116
- International Airports**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 33-34
- International Flights from Bagdogra**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 249-50
- Landing Rights to Foreign Airlines**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 165
- Luggage Screening at Hyderabad Airport**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 233-34
- Need to grant clearance for upgrading the Airport at Nagpur, Maharashtra to a Multi Modal International Hub Airport (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 71-72
- Need to provide connectivity to Bhubaneswar Airport with Varanasi via Gaya and upgrade it as an International Airport to promote tourism in the State (MUR 377)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 290-91
- Need to start Air services from Raxaul Airport in North Bihar (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 485
- New International Airports**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 87-88
- New Terminal at Thiruvananthapuram**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 420-21
- Night Landing Facility at Calicut**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 62
- Operational Airports**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 410-11
- Passenger Amenities at Thiruvananthapuram Airport**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 216-17

Photography at Airports (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 83	Vacant Land at Airports (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 133-34
Poor Flooring at Hyderabad Airport (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 196-97	Work at Devanahally Airport (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 127-29
Privatisation of Airports (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 20-28, 132-33	Airports Authority of India
Problem at Bagdogra Airport (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 101	Appointment in AAI (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 92-93
Profitable Airports (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 415-16	High Interest Rate Borrowings by AAI (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 185-86
Setting up of Reception Offices and Centres at Airports (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 257	Removal of Suggestion Counters (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 90-91
Shifting of Ground Handling Responsibilities (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 115	Airports Security
Standard Bench Mark for Airport (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 256	Airport Security by CISF (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 180-81
Taxi Track at Mumbai (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 69-70	Upgradation of Security at Airports (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 160-61
Upgradation of Airports (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 277-78	Violation of Security Rules (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 146
Upgradation of Madurai Airport (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 187	Airstrips
Upgraded Airports (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 389-90	Development of Airstrips in Uttaranchal (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 173-74
User's Fee at Airports in Kerala (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 107-08	Alcoholism
	Reduction of Drug abuse and Alcoholism (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 35-38
	All India Common Entrance Examination
	All India Common Entrance Examination (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 330-31

All India Radio

24-Hour News Channel in Regional Languages on DD/AIR
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 285*

AIR Service in Trains
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 259

-AIR/DD Kendras for Bodo-Tribal Areas
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 157-58

Bifurcation of DD/AIR
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 191-92

Child Artists in DD/AIR
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 171-72

DD and AIR in North-East
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 274-76

DD/AIR in Jharkhand
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 86

DD/AIR Transmitters in Border States
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 55-76

Earnings of Revenue Through Advertisements on DD and AIR
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 161-62

HPT for Kokrajhar
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 90-91

Need to set up additional LPT centres in Keonjhar Parliamentary Constituency and also upgrade the existing All India Radio Station (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 307-08

Priority to Regional Programmes on DD/AIR
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 182-83

Programmes of Defaulters on Doordarshan/AIR
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 107-22

Selection of Artists in DD/AIR
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 195

Theft in AIR Station of Siliguri
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 331-32

Vacant Posts in DD/AIR
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 232

All India Services

Training to AIS
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 209-10

VRS by Officers of AIS
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 149-50

American Express Card

American Express Card for I.A. Travellers
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 314-15

Amicus Curiae

Suggestions of Amicus Curiae
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 143

Amnesty International

Concessions under Amnesty Scheme
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 184-85

Observations of Amnesty International
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 265-66

Andaman & Nicobar Islands

Connectivity between Port Blair and Andaman Islands
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 124-25

- Construction of Roads in South Andaman**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 197
- Cyclone in Andaman and Nicobar**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 147-49
- Ecological Disaster in Andaman and Nicobar Islands**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 260
- Examination Centre for Recruitment of PMF in A & N**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 155-56
- Expenditure on Advertisement in A&N Islands**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 89
- Need to provide the benefit of rehabilitation package to the families settled in forest areas in Andaman and Nicobar Islands (MUR 377)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 305
- Piracy in Andaman Area**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 339-40
- Pour Flush Latrines**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 162
- Tourism Development in Andaman and Nicobar**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 132
- Andhra Pradesh**
- Alternate Route between Delhi and Coastal A.P. & Tamil Nadu**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 327
- Closure of Sector Reforms Pilot Projects**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 9-23
- Complex for International Children Film Festival at Hyderabad**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 219-20
- Deployment of PMF to Andhra Pradesh**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 113-14
- Development of Sports Complex in A.P.**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 135-37
- Expansion of Visakhapatnam Steel Plant**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 136-37
- Financial Assistance to Municipalities in Andhra Pradesh**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 142
- Funds to AP from CRF**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 90-91
- Implementation of AP Livestock Development Agency Activities**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 135-36
- Inclusion of Caste in OBCs List**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 328-32
- Indian Drugs and Pharmaceuticals Limited**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 111
- Infrastructure for Agricultural Research and Education in A.P.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 316-18
- Interest Rates on Loans by HUDCO**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 78
- International Flights from Hyderabad**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 160
- Leather Industrial Park**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 191-92

- Luggage Screening at Hyderabad Airport
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 233-34
- Modernisation of Police
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 72-73
- NABARD Loan to Andhra Pradesh
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 287-90
- Need for early commissioning of B.S.N.L.
cell phone service in Salur town,
Andhra Pradesh (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 401-02
- Need to accord early clearance for
implementing the Janjhavathi Irrigation
Project in Parvathipuram Parliamentary
Constituency, Andhra Pradesh
(MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 295
- Need to construct a by-pass road near
Salur town in Andhra Pradesh
(MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 311
- Need to enhance the outlay for the Sector
Reforms Pilot Project being
Implemented in Guntur district, Andhra
Pradesh (MUR 377)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 440-41
- Need to prepare a perspective plan for the
all round development and to check
recurring drought in Anantapur
District, Andhra Pradesh (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 306-07
- Need to provide additional grants to the
Government of Andhra Pradesh to meet
the goal of 'Educational for All' by 2006
(MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 383
- Need to provide Central Assistance to the
Government of Andhra Pradesh to
tackle the drought situation in the State
(MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 413-14
- Need to provide financial assistance to
the Government of Andhra Pradesh for
restorative work in the cyclone
affected areas of the State (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 326-27
- Need to provide financial assistance to
the Government of Andhra Pradesh for
setting up District Rehabilitation
Centres (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 385
- Need to provide special grants to Bharat
Heavy Plates and Vessels Limited in
Andhra Pradesh to make viable
(MUR 377)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 280-81
- Need to review floor space index in the
Secunderabad Cantonment area with a
view to regularise existing commercial
and residential buildings in the area
(MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 72-73
- Need to set up a heavy industry in
Mahabubnagar district, Andhra
Pradesh (MUR 377)
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 348-49
- Poor Flooring at Hyderabad Airport
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 196-97
- Posts/Telegraph Offices and Telephone
Exchanges in AP
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 295

- Renovation Work by ASI in Andhra Pradesh**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 368-88
- Research in Tidal Power**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 225-26
- Supply of Levy Rice to A.P.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 219
- Task Force for Utilisation of Natural Gas**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 227-28
- Utilization of Funds**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 94-96
- Vizag Steel Plant**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 177-78
- Waiving of Airlift Bills**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 207-08
- Wind Power Potential Sites of Andhra Pradesh**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 240-44
- Andhra Pradesh State Warehousing Corporation**
- Need to Allot Land on lease to Andhra Pradesh State Warehousing Corporation to Undertake Export and Import of Foodgrains (MUR 377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 426-27
- Anganwadi Centres**
- Anganwadi Centres**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 326-28
- Closure of Anganwadi Centres**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 77
- Anganwadi Workers**
- Committee on Anganwadi Workers/ Sahayikaas**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 451-52
- Entitlement of Ration for Anganwadi Workers**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 342-46
- Honorarium of Anganwadi**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 450
- Animal Husbandry**
- Funds for Promotion of Animal Husbandry and Dairy**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 85-86
- Technology Mission to Promote Animal Husbandry**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 115
- Animals**
- Ban on Performance of Animals**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 133-36
- Decline in Elephant Population**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 254-56
- Drought Animal Power**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 239-40
- Foot and Mouth Diseases amongst Animals**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 248
- Legal Ownership Certificate for People with Captive Animals**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 229-30
- Torture of Temple Elephant**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 70

Announcement by the Speaker

Discussion on ATR of Report of JPC on Stock Market Scam
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 378

Group Photograph of Members
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 64

Annual Plan

Interim Budget (Railway) - 2004-2005
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 16

Antarctic Missions

Antarctic Missions
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 206-07

Anti Terrorism Force

Anti Terrorism Force
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 183-85

Anti-Cancer Product

Anti-Cancer Product
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 382

Anti-Corrosion Rails

Anti-Corrosion Rails
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 139-40

Anti-Dumping Policies

Review of Anti-Dumping Policies
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 234

Anti-Mining Groups

Cancellation of MOU by Anti-Mining Groups
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 311-12

Dharna Outside Pragati Maidan by Anti-Mining Groups
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 101

Anti-National Activities

Anti National Activities
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 238

Need to impose a ban on organisations supporting subversive activities (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 407

Anticipatory Bail

Misuse of Anticipatory Bail
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 234-35

Antique Items

Theft of Antiques
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 47-48

Antyodaya Anna Yojana

Interim Budget General, 2004-2005
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 40-41

Apparel Parks

Apparel Parks
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 197-98

Archaeological Survey of India

Numismatics Department under ASI
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 324-25

Raids on ASI Officers

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 348-49

Renovation Work by ASI in Andhra Pradesh
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 368-88

Transfer of ASI Properties

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 43-44

Vacant Posts in Archaeological Survey of India

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 409-10

Area Intensive Programme

Area Intensive Programme

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 82-84

Arecanut

Curb on Import of Arecanut

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 220

Armed Forces

Amendment in Army Act, 1950

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 79

Constitution of Commando Force

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 127-28

Construction of Houses by MES

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 174-75

Firing Ranges taken over from Army

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 240-41

Manufacturing of Jet Deflector Cars

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 200-01

Need to implement 'one rank one pension' scheme in the Armed forces (MUR 377)

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 306-07

Need to provide adequate job avenues to retiring defence personnel and accept the demand for implementing the scheme of "one-rank-one-pension" (MUR 377)

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 294-95

Need to provide compensation to the families of Defence personnel killed while defending the Borders at par with the compensation given to Kargil Martyrs (MUR 377)

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 350

Pakistani and Bangladeshi National in Defence Forces

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 373

Uniformity in Pay Scale

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 179-208

Armenia

Trade with Armenia

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 325-26

Arms & Ammunitions

Arms and Ammunition Imported by NRAI

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 188

Delay in Development of Weapons/ Equipments

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 271-72

Supply of Defective Shells

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 39-40

Army

Firing Ranges taken over from Army

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 240-41

Handing Over of J&K Light Infantry to Army

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 187

Incentives to Jawans

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 197-98

- Need to provide pension to ex-soldiers compulsorily retired from Army on Medical grounds (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 488-89
- Opening of Army Colleges/Institutes/Schools
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 249-52
- Army Cantonments**
- Conversion of Base Hospital into Medical College
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 193-94
- Functioning of Army Cantonment Boards in Congested Urban Agglomerations
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 81-82
- Grants to Cantonment Councils
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 155
- Need to review floor space index in the Secunderabad Cantonment area with a view to regularise existing commercial and residential buildings in the area (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 72-73
- Setting up of an Army Cantonment of Averi
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 85
- Army Hospitals**
- Conversion of Base Hospital into Medical College
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 193-94
- Aromatic Plants**
- AEZ Project for Medicinal and Aromatic Plants
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 209-10
- Arrest Rules**
- Arrest of Women
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 107-08
- Art & Culture**
- Assistance to States for Centrally Sponsored Tourism and Cultural Schemes
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 281-82
- Chinese Film Festival in India
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 63
- Grants for Cultural Institutions of Orissa
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 212-14
- Promotion of Hindi and Cultural Activities
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 45-50
- Artefacts**
- Conservation of Artefacts
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 171-78
- Artificial Limbs**
- Artificial Limbs
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 268
- Artisans**
- Credit Cards to Artisans
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 233
- Artists**
- Ban on Indian Films/Artists by Pakistan
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 82
- Arunachal Pradesh**
- Conversion of MG Line into BG between Rangia Jn. and Murkhongselek
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 101-02

Dhaka-Agartala Bus Service

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 74

Manu-Agartala Rail Project

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 103-04

ARWSP**Enhancement of Funds under ARWSP**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 103-06

Asbestos**Ban on Asbestos Mining**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 310-11

ASEAN Countries**Agreement for Free Trade with ASEAN Countries**

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 114-15

Agreement with ASEAN for Free Trade

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 357-60

Strengthening of ties with ASEAN Countries

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 158

World Banks Suggestions on Tariffs

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 243

Ashram Schools**Ashram Schools**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 124-26

Computer Centres in Ashram Schools

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 75-76

Asian Bond Fund**Asian Bond Fund**

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 310-11

Asian Broan Cloud**UNEP Report on Asian Broan Cloud**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 208-09

Asian Countries**Export of Fruits to Asian Countries**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 147-49

Asian Development Bank**ADB and World Bank Loan**

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 122

ADB Loan for Inland Water Transport

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 145

Funds from Indian Market by ADB and IFC

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 286-87

Rail Projects with ADB Loan

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 101-02

Reform Strategies by ADB

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 100-01

Technical Assistance by ADB to Assam

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 158-59

World Bank and ADB Assistance to Bihar & Jharkhand

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 128-29

Asian Economic Community**Formation of Asian Economic Community**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 96-97

Assam**Action against Indian insurgent groups operating from Bhutan and its subsequent effects in Assam and West Bengal**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 3-5

- Assam Gas Cracker Project**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 93
- Assistance to Assam for Flood Control**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 148
- Development of Deepar Beel**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 393
- Dhansri and Champamati Irrigation Projects of Assam**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 203
- Energy Summit in Guwahati**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 228-29
- Exploitation of Tea Garden Labourers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 224
- Gas Cracker Project in Assam**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 64
- Guwahati-Mumbai Flights**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 61
- HPT for Kokrajhar**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 90-91
- JBIC Investment in Assam**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 78
- Need to check increasing militant activities in Block-I area of Karbi Anglong District in Assam (MUR 577)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 410
- Oil and Gas Production in Assam**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 81
- Power Crisis in Assam**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 290-91
- Power Projects Funded by PFC in Assam**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 105-08
- Recent incidents of violence in Assam and some other parts of the country due to Recruitment Policy of the Railways (DUR 193)**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 413-70
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 537-638
- Recognition of Medical College in Assam**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 329
- Revival of Bongaigaon Thermal Power Station**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 127-28
- Royalty on Gas and Oil to Assam**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 259
- Shelter by China to ULFA**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 107-08
- Siphoning off funds under IAY in Assam**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 184
- Tea Industry in Assam**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 143
- Technical Assistance by ADB to Assam**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 158-59
- Threat to Hindi Speaking People in Assam**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 29-31
- Withdrawal of Flight from Guwahati**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 105
- Assam Gas Cracker Project**
- Viability of Assam Gas Cracker Project By GAIL**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 128-29

Assent to Bills

1. The Industrial Development Bank (Transfer of Undertakings) and Repeal Bill, 2003—Assented
2. The Sick Industrial companies (Special Provisions) Repeal Bill, 2003—Assented
3. The Representation of the People (Second Amendment) Bill, 2003—Assented
4. The Delimitation (Amendment) Bill, 2003—Assented
5. The Constitution (Ninety-first Amendment) Bill, 2003—Assented
6. The Prevention of Terrorism (Amendment) Bill, 2003—Assented
7. The Constitution (Ninety-second Amendment) Bill, 2003—Assented
8. The Uttar Pradesh Reorganisation (Amendment) Bill, 2003—Assented
9. The Indian Telegraph (Amendment) Bill, 2003—Assented
10. The Salary, Allowance and Pension of Members of Parliament (Amendment) Bill, 2003—Assented
11. The Constitution (Eighty-eightj Amendment) Bill, 2003—Assented (Deb. 2, Vol. XXXIX, 30-01-2004) Col. 29
 1. The Marriage Laws (Amendment) Bill, 2003—Assented
 2. The Railways (Second Amendment) Bill, 2003—Assented
 3. The Railway Protection Force (Amendment) Bill, 2003—Assented
 4. The Taxation Laws (Amendment) Bill, 2003—Assented
 5. The Appropriation (No. 5) Bill, 2003—Assented
 6. The Railway (Amendment) Bill, 2003—Assented
7. The Electricity (Amendment) Bill, 2003—Assented
8. The Indian Medicine Central Council (Amendment) Bill, 2003—Assented
9. The Merchant Shipping (Amendment) Bill, 2003—Assented
10. The Indian Council of World Affairs' (Amendment) Bill, 2003 and
11. The Citizenship (Amendment) Bill, 2003—Assented (Deb. 2, Vol. XXXIX, 30-01-2004) Col. 28-29
 1. The Representation of the People (Amendment) Bill, 2003—Assented
 2. The Appropriation (No. 4) Bill, 2003—Assented
 3. The Appropriation (Railways) No. 4 Bill, 2003—Assented
 4. The Central Vigilance Commission Bill, 2003—Assented
 5. The Fiscal Responsibility and Budget Management Bill, 2003—Assented
 6. The Airports Authority of India (Amendment) Bill, 2003—Assented
 7. The Sixth Schedule to the Constitution (Amendment) Bill, 2003—Assented
 8. The election and other Related Laws (Amendment) Bill, 2003—Assented
 9. The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2003—Assented
 10. The National Bank for Agriculture and Rural Development (Amendment) Bill, 2003—Assented
 11. The Repatriation of Prisoners Bill, 2003—Assented

12. The Constitution (Eighty-ninth Amendment) Bill, 2003—Assented
13. The Constitution (Ninetyth Amendment) Bill, 2003—Assented (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 479-80
- Assets Reconstruction Companies**
- Assets Reconstruction Company (Deb. 9, Vol. XXXVII, 12-12-2003) Col. 243
- New Asset Reconstruction Companies (Deb. 4, Vol. XXXVII, 05-12-2003) Col. 350-51
- Auction Centre**
- Auction Centre for Tobacco (Deb. 4, Vol. XXXVII, 05-12-2003) Col. 228-29
- Australia**
- Loan from Australia for Godavari Basin River Development (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 107-08
- Austria**
- Bilateral Trade with Austria (Deb. 9, Vol. XXXVII, 12-12-2003) Col. 217-18
- Authentication Centres**
- Authentication of Certificates (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 47
- Need to open a single window facility in Kerala for attestation of educational certificates of candidates seeking jobs in Gulf countries (MUR 377) (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 383
- Auto Fuel**
- LPG Cylinders for Light Vehicles (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 156-57
- New Auto Fuel Policy (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 102-03
- Auto Industries**
- Concessions for Indian Auto Industries (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 88
- OBC Staff in Auto Industries (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 154-55
- Automatic Refund System**
- Automatic Refund System (Deb. 7, Vol. XXXVII, 10-12-2003) Col. 155-56
- AUWSP**
- Allocation for AUWSP during Tenth Plan Period (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 184-88
- Amount Allocated under AUWSP (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 139
- Central Assistance to Orissa under AUWSP (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 111
- Ayurveda**
- Ayurveda Park in Kerala (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 82
- Ayurvedic CMO (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 84
- CD on Ayurvedic Formulations (Deb. 7, Vol. XXXVII, 10-12-2003) Col. 139-40
- Fake Ayurvedic and Homoeopathic Drugs (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 12-14
- Golden Triangle Strategy (Deb. 7, Vol. XXXVII, 10-12-2003) Col. 329-30

Mashelkar Committee

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 61

**Standard of Ayurvedic, Unani and
Homoeopathy Systems of Medicine**

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 16-17

Backward Areas

**Establishment of Colleges in Backward
Areas**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 168

**Setting up of Professional Colleges in
Backward Areas**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 301-02

Backward Districts

Identification of Backward Districts

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 98-99

**Identification of Industrially Backward
Districts**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 197

Special Gift to Backward Districts

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 435-41

Backward Sections

**Grants for Backward Sections and
Minority Communities**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 87-88

**Need to include Dalit Muslims, Dalit
Christians and Certain other backward
communities in the list of Scheduled
Castes/Scheduled Tribes and to
provide reservation benefits to them
(CA)**

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 411-29

**Reservation to Economically Backward
Classes (EBCs)**

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 305-06

Bad Debts

Bad Debts

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 308

BALCO

Disinvestment of BALCO

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 96-97

**Need to cancel agreement regarding
purchase of BALCO shares by Sterlite
Industries (MUR 377)**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 412

**Need to provide 'Pattas' to farmers whose
lands were acquired for setting up
Bharat Aluminium Company in Korba
district, Chhattisgarh (MUR 377)**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 383

Balika Samridhi Yojana

Balika Samridhi Yojana

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 137-38

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 334-38

Ballistic Finger Printing

Ballistic Finger Printing

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 142

BAMS

**Inclusion of BAMS and BHMS Degrees
in Second Schedule**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 103-04

Bangladesh

Bangladeshi Migrants

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 19-20

Citizenship of Chakma Refugees

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80

- Dhaka-Agartala Bus Service**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 74
- Expansion of Indo-Bangladesh Trade Relations**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 309-10
- Indian Citizens in Bangladesh Jails**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 130-31
- Indian Enclaves in Territory of Bangladesh**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 302-03
- Indo-Bangladesh Free Trade Agreement**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 271-72
- Inhuman Treatment of Hindus in Bangladesh**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 37-38
- Migration of Hindus from Bangladesh**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 116
- Multipurpose I. Card for Indian Citizens in Bangladesh**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 254
- Need to open trade route between India, Myanmar and Bangladesh from Mizoram for its all round development (MUR 377)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 474
- Oil and Gas Exploration in Bangladesh**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 346-47
- Pakistani and Bangladeshi National in Defence Forces**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 373
- Port Transit Facilities by Bangladesh**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 287-88
- Smuggling from Bangladesh**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 212-13
- Training to Insurgents by Bangladesh**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 124
- Bank Employees**
- Medical Benefit Scheme for SBI Employees**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 133
- Need to improve the service conditions of the employees of Regional Rural Banks (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 385-86
- Salary of RRB Staff**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 62
- Shortage of Staff in Banks**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 215-16
- Bank Frauds**
- Bank Frauds**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 109-10
- Frauds in Banks**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 38-40
- Bank Loans**
- Bank Lending in Kerala**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 82-86
- Bank Loans Defaulters**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 46-47
- Bank Loans For Agricultural Sector**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 31-34
- Bank Loans to SSI**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 291

Lending Through Banks

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 198-99

Lending Through Banks in KBK Districts

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 63-64

Loans through Banks to Small Scale Units

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 246-48

Loans through Private Banks

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 326

Monitoring of Loans Advanced by Banks

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 230-31

Recovery of Bank Loans

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 26-30

Wilful Defaulters of Bank Loans

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 301

Banks**Arrears of State Governments with Banks**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 227-28

ATM of Banks

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 75-76, 272

Bank Branches Abroad

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 79-82, 324-25

Boards of Private Banks

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 228

Branches of SBI

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 128

Circulation of Fake Indian Notes by Pakistan Habib Bank

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 175-76

Cooperative Banks in Gujarat

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 105-06

Cooperative Banks Functioning without Licence

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 46-57

Dividends to Stock Holders of Banks

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 184-85

Facilities to Senior Citizens by Bank and FI's

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 61-62

FDI in Banks

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 259

Financial Support to Cooperative Banks

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 78-79

Five Days a Week in Banks

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 219

Hawala Scam in Lord Krishna Bank Ltd.

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 67

IITs Agreement with Banks

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 298

Interest Rates of Banks

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 187-89

IPO of PSB

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 193

IT Company of SBI

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 353-55

Job on Compassionate Grounds

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 95-96

- Loans through Private Banks
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 326
- Merger of RRBs with Sponsor Banks
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 317-18
- MoU between SIDBI and Oriental Bank
of Commerce
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 297
- NPA of Banks/FI
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 152-56
- NPAs of Banks
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 67-68
- Ombudsman in Banks
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 119-21
- Performance of Banks
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 171-74
- Private Banks in Maharashtra
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 106-07
- Profit/Losses Incurred by Banks
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 292-96
- Public Issues of Banks
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 104-05
- RBI Reserves with Foreign Banks
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 256
- RBI Stake in Banks
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 286
- Regional Rural Banks
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 97-98
- Regional Rural Banks in Orissa
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 243-44
- Remittance of Profit of Foreign Banks
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 35-37
- SBI Schemes for NRI
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 230-31
- Shares held by ICICI Bank
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 110
- The Securitisation Act, 2002
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 39-42
- Theft in SBI Branch
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 127
- Banned Organisation**
- Building up of Naval Wing by LTTE
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 295-96
- Basic Amenities**
- Basic Amenities in Government Colonies
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 103-04
- Need to clear the pending projects
providing for civic amenities to the
tribal people in Bharuch Parliamentary
constituency, Gujarat (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 487
- Beach Pollution**
- Discharge of untreated Sewage into Sea
by Hotels
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 79
- Beach Tourism**
- Beach Tourism
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 9-94

Beedi Workers**Housing Scheme for Beedi Workers**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 172-74

Welfare of Bidi Workers

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 274-77

Bhabha Atomic Research Centre**Alleged enrolment of bogus voters on a massive scale in scientists colony of BARC, Mumbai (Sub.)**

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 198-99

Bharat Coking Coal Limited**Manpower in BCCL**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 67-69

Need to constitute a High level committee to look into the working of Shatabdi project of Bharat Coking Coal Ltd. (MUR 377)

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 469

Need to review the functioning of Dugda Coal Washery and other Units of Bharat Coking Coal Limited (MUR 377)

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 486-87

Production of Coal by Outsourcing

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 168-70

Bharat Earth Movers**Bharat Earth Movers**

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 106

Bharat Gold Mines Limited**Employees Under BGML**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 217-18

Bharat Heavy Electricals Limited**Corruption Practices at BHEL Centres**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 341-42

Working of BHEL

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 82-83

Bharat Heavy Plates and Vessels Limited**Need to provide special grants to Bharat Heavy Plates and Vessels Limited in Andhra Pradesh to make viable (MUR 377)**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 280-81

Bharat Petroleum Corporation Limited**Complaints against Territory Managers, BPCL**

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 359

Conspiracy between BPCL and FAIPT

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 110

Disinvestment of HPCL, BPCL and IOC

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 427-28

Re: Reported strike by oil sector employees against disinvestments of BPCL, HPCL etc. (AM)

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 1-6

Bharat Sanchar Nigam Limited**Alleged misuse of name of BSNL in Kolkata (Sub.)**

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 429-33

Alleged Scam in Bathinda Telecom Circle

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 318

BSNL Schemes for Mobile Subscribers

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 217-18

BSNL/MTNL Sim Cards

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 53-56

Collection of Arrears

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 237-39

Expenditure on Works

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 30

Improvement in the Customer Care Service of MTNL and BSNL

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 462-63

Merger of BSNL and MTNL

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 327

Need for early commissioning of BSNL cellphone service in Salur town, Andhra Pradesh (MUR 377)

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 401-02

Need to start mobile service of BSNL in Macchlishhar and Patti Tehsil in Uttar Pradesh (MUR 377)

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 351

Refund of Security Deposit

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 356-57

Services Provided by BSNL and MTNL

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 271-72

Waiving of Charges

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 275-76

Bharat Wagon and Engineering Limited**Taking over of Units of Bharat Wagon and Engineering Limited**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 122-23

BHMS**Inclusion of BAMS and BHMS Degrees in Second Schedule**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 103-04

Bhopal Gas Tragedy**Extradition of Bhopal Gas Tragedy Accused**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 170

Union Carbide Case

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 11-13

Bhutan**Indo-Bhutan Border Police**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 187-88

Launching of Military Action against Indian Insurgent Groups Operating from Bhutan (St.)

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 506-07

Militancy on Bengal Bhutan Border

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 124-25

Bihar**400 KVA Line from Purnia, Muzzaffarpur and Bihar Sharif**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 211-12

Condition of National Highways in Bihar

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 92

Construction of Air Cargo at Patna

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 62-63

CRF Aid to Bihar

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 131

Desilting Gandak River in Bihar

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 259-60

Electricity to District of Muzaffarpur (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 235-36	Natural Resources Data Management System (Deb. 7, Vol. XXXVII, 10-12-2003) Col. 281-82
Expenditure on Works (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 30	NCES in Rural Areas of Bihar (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 175-77
Facilities at Retail Outlets in Bihar (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 190	Need for a financial package to Bihar for development works in the State (C.A.) (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 408-12
Funds for NCES in Bihar (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 229-30	Need to construct a railway overbridge near Purnia Junction, Bihar (MUR 377) (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 312
Funds for Tele-Communications Network in Bihar (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 80-81	Need to construct high dams on rivers causing floods and erosion in Khagaria, Bihar (MUR 377) (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 327-28
Funds of Bihar (Deb. 9, Vol. XXXVII, 12-12-2003) Col. 89-92	Need to construct road over bridges over Budi Gandak river at Pipar Pati and Janrawa Ghats in Bihar (MUR 377) (Deb. 3, Vol. XXXIX, 03-02-2004) Col. 67-68
Goud Tribe of Bihar (Deb. 9, Vol. XXXVII, 12-12-2003) Col. 144	Need to ensure proper maintenance of National Highways in Bihar (MUR 377) (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 442
Hajipur-Vaishali-Sugauli Rail Line (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 278-79	Need to expedite setting up of Krishi Vigyan Kendra at Jalalpur in Saran district, Bihar (MUR 377) (Deb. 7, Vol. XXXVII, 10-12-2003) Col. 386
Hydro-Power Project of Bihar (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 80-81	Need to provide Central Assistance for early completion of Ganga Pump Canal Project at Bateshwar in Bhagalpur, Bihar (MUR 377) (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 490
Inclusion of Castes in SCs List (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 181-82	Need to provide financial assistance to the sugarcane growers of Bihar whose crops have been affected by drought (MUR 377) (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 412-13
Inspection of Passport Offices in Bihar (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 103-04	
Issue of LOI by IOCL in Bihar (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 74	
Loan for Roads/Bridges (Deb. 9, Vol. XXXVII, 12-12-2003) Col. 193-94	

- Need to relax norms for procurement of paddy in Uttar Pradesh and Bihar (Sub.) (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 300-301
- Need to release a lumpsum amount for early completion of gauge conversion work between Narkatia Ganj and Darbhanga in North Bihar (MUR 377) (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 423-24
- Need to release funds for repair of the National Highway No. 101 on Chhapra Mohammadpur Section in Bihar (MUR 377) (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 492
- Need to set up an L.P.G. Bottling Plant at Bhagalpur, Bihar (MUR 377) (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 280
- Need to set up industries in Naxalite-prone districts in Bihar (MUR 377) (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 351
- Need to start Air services from Raxaul Airport in North Bihar (MUR 377) (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 485
- Need to upgrade the existing road connecting National Highway Nos. 30 and 2 in Bhojpur district, Bihar as a National Highway (MUR 377) (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 295
- NTPC Plants in Bihar (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 383-86
- Oil and Gas Exploration in Bihar (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 126-27
- Outstanding Loan against Bihar (Deb. 4, Vol. XXXVII, 05-12-2003) Col. 312-13
- Power Generation and Distribution in Bihar (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 100-104
- Power Generation in Bihar (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 179-81
- Power Grid Station in Bihar (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 140-41
- Power Supply to Bihar and Jharkhand through NCES (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 130-31
- Public Telephone Booths in Bihar (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 100-101
- Pump Storage Project at Kaimur (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 228-29
- Rail Projects in Bihar (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 175-80 (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 258-59
- Renovation and Modernisation of Power Project in Bihar (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 131-32
- Repair of National Highways in Bihar and Bengal (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 83-84
- Reported Need for a financial package to Bihar for development works in the State (CA) (Deb. 9, Vol. XXXVII, 12-12-2003) Col. 316-58
- Rural Electrification in Bihar during Ninth Plan (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 211

SAI Centres in Bihar

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 78-79

Setting up of Milk Powder Plant in Bihar

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 251-52

Setting up of New Power Projects in Bihar

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 94-95

Setting up of Power Plant by Railways in Nabinagar

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 279-80

Survey for New Rail Lines in Bihar

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 355-58

Telephone Connection in Madhya Pradesh and Bihar

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 102-06

The Problem of dilapidated condition on National Highways in Bihar (Sub.)

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 391

Upgradation of Shekपुरa and Lakhisarai Railway Stations

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 221-22

Waiting List for Telephone Connections in Bihar

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 45-46, 63-64

World Bank and ADB Assistance to Bihar & Jharkhand

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 128-29

World Bank Assisted Projects in Bihar

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 149-52

World Bank Loan for Ponds in Bihar

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 118

Bilateral Agreements**Agreement between India and Malaysia to Develop Tourism**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 159

Agreement between India and Turkey

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 139-40

Agreement with New Zealand

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 67

Agreement with United States in Space Sector

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 349-50

Indo-Israeli Agreement in Agriculture Sector

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 60

Indo-Pak Discussion on Education

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 255

Indo-Turkey Agreement against Terrorism

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 415-17

New Pact with Sri Lanka

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 270-71

Sino-Indo Cooperation to Promote Tourism

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 139

Bilateral Relations**Indo-Pak Peace Process**

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 62-64

Bilateral Trade**Bilateral Trade with Austria**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 217-18

Expansion of Indo-Thailand Trade
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 363-64

Expansion of Indo-Bangladesh Trade Relations
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 309-10

Indo-Bangladesh Free Trade Agreement
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 271-72

Indo-Russian Trade
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 36-37

Indo-Sri Lanka Economic Ties
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 328-29

Textile Trade with Britain
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 260

Trade between India and Israel
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 111-12

Trade with Armenia
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 325-26

Trade with China
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 169

Trade with Egypt
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 239-40

Trade with Myanmar
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 207

US Warning to India
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 260

Bilateral Trade Agreements

Agreement with Hungarian Association on IT Companies
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 409

Bilateral Agreement of Private Airlines
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 90-91

Indo-Bangladesh Free Trade Agreement
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 271-72

MoU with Germany for Onion Export
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 285

New Pact with Sri Lanka
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 270-71

Trade Agreement with China
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 297-98

Trade Agreement with Indonesia
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 272-73

Trade Agreements with China and USA
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 368-69

Bill and Melinda Gates Foundation

Assistance from Bill and Melinda Gates Foundation for AIDS
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 259

Bill(s)

1. Forward Contracts (Regulation) Amendment Bill, 2003—As passed by Rajya Sabha
2. Sick Industrial Companies (Special Provisions) Repeal Bill, 2003—Agreed without any amendment.
3. Taxation Laws (Amendment) Bill, 2003 — Agreed without any amendment.
4. Representation of the People (Second Amendment) Bill, 2003—Agreed without any amendment.
5. Delimitation (Amendment) Bill, 2003—Agreed without any amendment.
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 403-04

1. Indian Council of World Affairs (Amendment) Bill, 2003—Passed by Rajya Sabha with amendments
2. Constitution (Ninety-seventh Amendment) Bill, 2003—Passed by Rajya Sabha without amendments
3. Prevention of Terrorism (Amendment) Bill, 2003—Passed by Rajya Sabha without amendments
4. Citizenship (Amendment) Bill, 2003—Passed by Rajya Sabha (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 333-36, 461-62
1. Indian medicine Central Council (Amendment) Bill, 2003—Passed by Rajya Sabha
2. Electricity (Amendment) Bill, 2003—Passed by Rajya Sabha
3. British Statutes (Repeal) Bill, 2003—Passed by Rajya Sabha (Deb. 7, Vol. XXXVII, 10-12-2003) Col. 356
1. Railway Protection Force (Amendment) Bill, 2003—As passed by Rajya Sabha
2. Railway (Second Amendment) Bill, 2003—As passed by Rajya Sabha (Deb. 9, Vol. XXXVII, 12-12-2003) Col. 296
1. The Industrial Development Bank (Transfer of Undertakings) and Repeal Bill, 2003—Assented
2. The Sick Industrial Companies (Special Provisions) Repeal Bill, 2003—Assented
3. The Representation of the People (Second Amendment) Bill, 2003—Assented
4. The Delimitation (Amendment) Bill, 2003—Assented
5. The Constitution (Ninety-first Amendment) Bill, 2003—Assented
6. The Prevention of Terrorism (Amendment) Bill, 2003—Assented
7. The Constitution (Ninety-second Amendment) Bill, 2003—Assented
8. The Uttar Pradesh Reorganisation (Amendment) Bill, 2003—Assented
9. The Indian Telegraph (Amendment) Bill, 2003—Assented
10. The Salary, Allowance and Pension of Members of Parliament (Amendment) Bill, 2003—Assented
11. The Constitution (Eighty-eightj Amendment) Bill, 2003—Assented (Deb. 2, Vol. XXXIX, 30-01-2004) Col. 29
1. The Marriage Laws (Amendment) Bill, 2003—Assented
2. The Railways (Second Amendment) Bill, 2003—Assented
3. The Railway Protection Force (Amendment) Bill, 2003—Assented
4. The Taxation Laws (Amendment) Bill, 2003—Assented
5. The Appropriation (No. 5) Bill, 2003—Assented
6. The Railway (Amendment) Bill, 2003—Assented
7. The Electricity (Amendment) Bill, 2003—Assented
8. The Indian Medicine Central Council (Amendment) Bill, 2003—Assented
9. The Merchant Shipping (Amendment) Bill, 2003—Assented
10. The Indian Council of World Affairs' (Amendment) Bill, 2003 and
11. The Citizenship (Amendment) Bill, 2003—Assented (Deb. 2, Vol. XXXIX, 30-01-2004) Col. 28-29

1. The Representation of the People (Amendment) Bill, 2003—Assented
 2. The Appropriation (No. 4) Bill, 2003—Assented
 3. The Appropriation (Railways) No. 4 Bill, 2003—Assented
 4. The Central Vigilance Commission Bill, 2003—Assented
 5. The Fiscal Responsibility and Budget Management Bill, 2003—Assented
 6. The Airports Authority of India (Amendment) Bill, 2003—Assented
 7. The Sixth Schedule to the Constitution (Amendment) Bill, 2003—Assented
 8. The Election and other Related Laws (Amendment) Bill, 2003—Assented
 9. The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2003—Assented
 10. The National Bank for Agriculture and Rural Development (Amendment) Bill, 2003—Assented
 11. The Repatriation of Prisoners Bill, 2003—Assented
 12. The Constitution (Eighty-ninth Amendment) Bill, 2003—Assented
 13. The Constitution (Ninetieth Amendment) Bill, 2003—Assented (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 479-80
- Administrative Tribunals (Amendment) Bill, 2003—Int. (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 341
- Appropriation (No.5) Bill—Consid. & Pass (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 512-14
- Appropriation (Railways) Bill, 2004—Int. (Deb. 3, Vol. XXXIX, 03-02-2004) Col. 216-18
- Appropriation (Railways) No. 2 Bill, 2004—Int. (Deb. 3, Vol. XXXIX, 03-02-2004) Col. 218-19
- Appropriation (Railways) Vote on Account Bill, 2004—Int. (Deb. 3, Vol. XXXIX, 03-02-2004) Col. 215-16
- Appropriation (Vote on Account) Bill—Consid. & Pass (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 383-90
- Appropriation Bill—Consid. & Pass (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 390-91
- British Statutes (Repeal) Bill, 2003—Consid. (Deb. 2, Vol. XXXIX, 30-01-2004) Col. 123-24
- British Statutes (Repeal) Bill, 2003—Pass (Deb. 3, Vol. XXXIX, 03-02-2004) Col. 221-24
- Central Sales Tax (Amendment) Bill—Int. (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 311-12
- Citizenship (Amendment) Bill—Consid. & Pass (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 339-47
- Constitution (Amendment) Bill—(Amendment of Article 39)—Consid. & Withdrawn (Deb. 4, Vol. XXXVII, 05-12-2003) Col. 472-514
- Constitution (Amendment) Bill, 2003—(Amendment of article 103, etc.)—Int. (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 441
- Constitution (Ninety-Seventh Amendment) Bill—(Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule)—Consid. & Passed (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 313-46

- Constitution (One-Hundred Amendment) Bill - Amendment of Eighth Schedule—
Consid. & Pass
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 378-428
- Delimitation (Amendment) Bill, 2003 - Int.
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 339-40
- Drugs and Cosmetics (Amendment) Bill, 2003 - Int.
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 377
- Fifth Ministerial Conference of WTO Held at Cancun, Mexico (St.)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 417-20
- Finance Bill - Consid. & Pass
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 391-92
- Finance Bill, 2004 - Int.
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 56-57
- Foreigners (Amendment) Bill, 2003 -
Consid. & Pass
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 59-71
- Forest (Conservation) Amendment Bill, 2000 - (Amendment of section 2, etc.) -
Consid. & Pass
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 462-510
- Government Servants (Declaration of Assets and Investigation) Bill 2003 - Int.
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 472
- High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2002 -
Consid.
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 514-15
- High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2002—
Consid. & Pass
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 441-61
- Indian Telegraph (Amendment) Bill, 2003 - Withdrawn
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 348
- Indian Telegraph (Amendment) No. 2 Bill—Int.
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 421
- Industrial Development Bank (Transfer of Undertaking and Repeal) Bill - Consid. & Pass
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 351-416
- Lok Pal Bill
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 303-04
- Marriage Laws (Amendment) Bill - Consid. & Pass
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 383-90
- Merchant Shipping (Amendment) Bill, 2003 - Consid. & Pass
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 422-24
- Motion *Re*: Thirty-seventh Report of Committee on Private Members' Bills and Resolutions - Presented
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 359
- National Commission for Children Bill, 2003 - Int.
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 408-11
- National Tax Tribunal (No.2) Bill, 2003 - Int.
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 516-17

- National Tax Tribunal Bill, 2003 - Int.
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 337-38
- National Tax Tribunal Bill, 2003 -
Withdrawn
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 515
- Passing of Women's Reservation Bill (Res.)
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 122-23
- Patents (Amendment) Bill, 2003 - Int.
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 377-78
- Pending Bills
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 143-44
- Pending Bills from Karnataka
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 156-60
- Prevention of Terrorism (Amendment) Bill,
2003 - Int.
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 337
- Railways (Amendment) Bill
- Railway (Second Amendment) Bill
- Railway Protection Force (Amendment)
Bill, 2003 and
- Resolution *Re*: Approval of Recommendations
in the Eighth Report of Railway
Convention Committee — Consid. &
Pass
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 475-506, 507-37
- Representation of the People (Second
Amendment) Bill, 2003 - Int.
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 340-41
- Salary, Allowances and Pension of
Members of Parliament (Amendment)
Bill - Consid. & Pass
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 312-16
- Sick Industrial Companies (Special
Provisions) Repeal Bill - Consid. &
Pass
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 415-58
- Small Business Development Bill
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 155
- Special Tribunal (Supplementary
Provisions) Repeal Bill, 2003 - Int.
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 468
- State Emblem of India (Prohibition of
Improper Use) Bill, 2003 - Int.
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 305
- Statutory Resolution *Re*: Disapproval of
Delimitation (Amendment) Ordinance
and Delimitation (Amendment) Bill -
Consid. & Pass
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 355-83
- Statutory Resolution *Re*: Disapproval of
National Tax Tribunal Ordinance, 2003
and National Tax Tribunal Bill, 2003 -
Consid.
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 458-84
- Statutory Resolution *Re*: Disapproval of
Prevention of Terrorism (Amendment)
Ordinance and Prevention of Terrorism
(Amendment) Bill - Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 447-529
- Statutory Resolution *Re*: Disapproval of
Representation of People (Amendment)
Ordinance - Consid. & Pass
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 327-55
- Statutory Resolution *Re*: Disapproval of
Taxation Laws (Amendment)
Ordinance and Taxation Laws
(Amendment) Bill - Consid. & Pass
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 309-27

- Statutory Resolution Re: Disapproval of Taxation Laws (Amendment) Ordinance and Taxation Laws (Amendment) Bill - Consid. (Deb. 5, Vol. XXXVII, 08-12-2003) Col.417-26
- Statutory Resolution Re: Disapproval of Indian Medicine Central Council (Amendment) Ordinance and Indian Medicine Central Council (Amendment) Bill - Consid. & Pass (Deb. 14, Vol. XXXVIII, 19-12-2003) Col.425-38
- Statutory Resolution Re: Disapproval of Indian Telegraph (Amendment) Ordinance and Indian Telegraph (Amendment) Bill - Consid. & Pass (Deb. 15, Vol. XXXVIII, 22-12-2003) Col.347-76
- Sugar Cess (Amendment) Bill, 2003 - Int. (Deb. 11, Vol. XXXVIII, 16-12-2003) Col.305-06
- Taxation Laws (Amendment) Bill - Int. (Deb. 4, Vol. XXXVII, 05-12-2003) Col.407
- The Electricity (Amendment) Bill, 2003 - Consid. & Pass (Deb. 13, Vol. XXXVIII, 18-12-2003) Col.443-85
- The Indian Council of World Affairs (Amendment) Bill - (Amendment Made by Rajya Sabha) - Motion to Agree (Deb. 15, Vol. XXXVIII, 22-12-2003) Col.330-38
- The Merchant Shipping (Amendment) Bill, 2003 - Consid. (Deb. 13, Vol. XXXVIII, 18-12-2003) Col.485-510
- Uttar Pradesh Reorganisation (Amendment) Bill, 2003 (Deb. 13, Vol. XXXVIII, 18-12-2003) Col.410
- Uttar Pradesh Reorganisation (Amendment) Bill, 2003 - Consid. & Pass (Deb. 14, Vol. XXXVIII, 19-12-2003) Col.438-40
- Bio-Diesel**
- Plantation for Yielding Bio-Diesel (Deb. 11, Vol. XXXVIII, 16-12-2003) Col.97-98
- Production of Bio-Diesel (Deb. 3, Vol. XXXVII, 04-12-2003) Col.111
- Bio-Farming**
- Bio-Farming (Deb. 10, Vol. XXXVII, 15-12-2003) Col.201
- Bio-Fertilizer**
- Production of Bio-Fertilizers (Deb. 6, Vol. XXXVII, 09-12-2003) Col.161-62
- Bio-Gas**
- Generation of Electricity by Garbage (Deb. 3, Vol. XXXVII, 04-12-2003) Col.331-33
- Bio-Technology Parks**
- Opening of Bio-Technology Parks (Deb. 12, Vol. XXXVIII, 17-12-2003) Col.374-75
- Bio-Technology Product**
- Clearance of Biotechnology Product (Deb. 12, Vol. XXXVIII, 17-12-2003) Col.165-67
- Bio-Technology Research Projects**
- Bio-Technology Research Projects (Deb. 2, Vol. XXXVII, 03-12-2003) Col.461-62
- Birds**
- Poaching of Chirus (Deb. 15, Vol. XXXVIII, 22-12-2003) Col.67-68

Blindness

Assistance to NGOs for Blindness
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 271-76

Incidents of Blindness
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 163-68

Blood Banks

Blood Bank Without Pathologists
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 284

Shortage of Platelet Kits in Hospitals
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 240

Blood Shortage

Shortage of Blood in Karnataka
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 192

Board Examinations

Age Limit for Board Examinations
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 239-40

Board for Industrial and Financial Reconstruction

Hearings of BIFR
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 295

Bodo-Tribal Areas

AIR/DD Kendras for Bodo-Tribal Areas
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 157-58

Bodoland

Bodoland and Territorial Areas District
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 112

Bomb Blasts

Indians Killed in Riyadh Blasts
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 367-68

Bomb Defusing Devise

Development of Devise to Defuse Bomb
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 86

Bonded Children

Bonded Children
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 182-83

Booked Luggage

Theft of Booked Luggage
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 125-28

Border Area Development Fund

Division of Border Area Development Fund
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 92-93

Border Fencing

Fencing by India along LOC
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 5-6

Fencing of Indo-Pak Border
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 249-50

Fencing of LoC
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 178-79

U.S. Support to India on Fencing Issue
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 467-68

Border Firing

Firing in Kargil Sector
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 115-16

Border Road Organisation

Transfer of NH-52 to the Border Roads Organisation
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 459-60

Border Roads

Need to introduce a new route linking Ladakh with Mt. Kailash and Mansarovar by negotiating with the Chinese authorities (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 385

Border States

DD/AIR Transmitters in Border States
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 55-76

Border Surveillance

Helium Based Balloon
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 183-84

Borders

Indo-Bhutan Border Police
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 187-88

Indo-China Border Issue
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 50-52

Jammers in Border Areas Ineffective
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 235-36

Militancy on Bengal Bhutan Border
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 124-25

Terrorist Base on LoC/Border
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 201-02

Boro-Pits

Utilisation of Boro-Pits Along Highways
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 83

Bottled Water

ISI Marking for Bottled Water
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 345

Bottles

Statutory Warning on Bottles and Containers
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 55-56

BPL People

Below Poverty Line Scheme
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 207

BPL Census

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 12-18

BPL Survey

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 196-97

Criteria for Below Poverty Line

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 260-64

Criteria for BPL/Identification

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 85-86

Rice for Drought Affected BPL Families
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 290-92

Submission of Report by Expert Group
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 455

Brain Drain

Brain Drain
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 223-24

Brazil

Defence Cooperation with Brazil
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 142-43

Bridges

Bridge at Chowkighat on NH-52
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 317

Bridges on Rivers in UP
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 138-39

- Collapse of bridge linking Moti Daman and Nani Daman in the Union Territory of Daman and Diu resulting in loss of human lives and steps taken by the Government in regard thereto (CA)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 396-407
- Collapse of Bridges**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 350-54
- Construction of Bogibeel Bridge**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 203-04
- Construction of Bridge Over Brahmaputra**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 355
- Construction of Bridges in Karnataka**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 353-55
- Construction of Railway Gate/Over Bridge on Pathankot-Jogendra Nagar Line**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 114-15
- Daman Bridge**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 129
- Loan for Roads/Bridges**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 193-94
- Need for construction of a bridge on river Saryu at Bidhar Ghat and proper repair and maintenance of Bidhar-Ghanghata-Khalilabad-Karmaini road in Uttar Pradesh under Central Road Fund Scheme (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 73-74
- Need for construction of an underground rail bridge at Kaarvi in Chitrakoot district in U.P. (MUR 377)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 442-43
- Need to construct a bridge on Chambal River at Osedghat, Madhya Pradesh (MUR 377)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 468-69
- Need to construct a bridge on river Krishna between village Tasadade and Shirawade in Karad Tehsil of Satara district in Maharashtra (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 402-03
- Need to construct a platform and a foot over-bridge on the Southern side of the Suisa railway station in West Bengal (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 413
- Need to construct a railway overbridge near Purnea Junction Bihar (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 312
- Need to construct an over-bridge/under bridge on rail line at Gangdhara, Veerpar and Uchchhal on National Highway No. 6 in Gujarat (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 70
- Need to construct road over bridges over Budi Gandak river at Pipar Pati and Janrawa Ghats in Bihar (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 67-68
- Need to expedite construction of Rail Over-bridge at Ghatkopar, Mumbai and other FOBs by Central Railways in Maharashtra (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 380
- Need to place work order for construction of a new bridge on river Yamuna at Wazirabad, East Delhi (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 69

- Need to provide a halt at Mandi on Jogendra Nagar-Pathankot narrow gauge railway line and construct an overbridge at Passal with the assistance of Public Works Department of Himachal Pradesh (MUR 377) (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 486
- Need to provide necessary clearance to Kerala Roads and Bridges Corporation for carrying out construction of Railway overbridges in Palghat Parliamentary Constituency (MUR 377) (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 310-11
- Over Bridges on NH-5 (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 283-84
- Overbridge on Rapti River (Deb. 7, Vol. XXXVII, 10-12-2003) Col. 179-80
- Replacement of Old Bridges (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 215-16
- ROB at Ekra and Digghi Level Crossings (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 89-90
- ROB/RUB at Mansa (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 89
- ROB/RUB Projects in Kerala (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 147-58
- ROBs at Anayara and Melaranoor Level Crossings (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 250-51
- ROBs on Jammu-Udhampur Rail Line (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 63-64
- Strengthening of Rail Bridges (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 336-37
- Widening of ROB in Narendra Nagar (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 333-34
- British Railway Companies**
- Setting Up of Enquiry Services by British Railway Companies (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 197
- Broadcasting Regulatory Authority**
- Setting up of Broadcasting Regulatory Authority (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 87
- BSL**
- Contractual Workers in BSCL, BSL and SAIL (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 109-10
- Bt. Cotton**
- Bt. Cotton in Punjab (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 179
- Harmful Effects of Bt. Cotton (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 123-24
- Buddhism**
- Development of Buddhist Circuits (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 347-48
- Buddhist Artefacts**
- Discovery of a Stupa (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 190-91
- Protection of Buddhist Artefacts (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 55
- Buddhist Studies**
- Setting up of International University of Buddhist Studies (Deb. 7, Vol. XXXVII, 10-12-2003) Col. 234

Budget (Railway)

- Need to make provisions in the Railway Budget and initiate construction of railway line between Dahanu and Nasik (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 308-09

Budget Estimates

- Interim Budget (Railway) - 2004-2005
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 16
- Interim Budget General, 2004-2005
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 54

Budgetary Allocation

- Budgetary Allocation for Power
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 227-28

Buffer Stocking Norms

- Committee on Buffer Stocking Norms
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 41-44

Buildings

- Demolition of Buildings/Farm Houses in South Delhi
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 251-53

- Guidelines Regarding New Constructions
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 106

- Need to review floor space index in the Secunderabad Cantonment area with a view to regularise existing commercial and residential buildings in the area (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 72-73

Safe Building Constructions

- (Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 21-28

Bulbs

- Poor Quality of Bulbs
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 372-73

Bullion Market

- Futures Trading in Gold and Silver
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 88

Bundelkhand Region

- Need to constitute "Bundelkhand Development Autonomous Council" and provide funds to the Council for Enabling Development of Bundelkhand region (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 308

Bureau of Indian Standards

- Merger of BIS with National Test House
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 55-56

Poor Quality of Bulbs

- (Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 372-73

Tests by the BIS

- (Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 314

Burn Standard Company Limited

- Charter of demands for BSCL
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 210

Joint Venture of BSCL with Railways

- (Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 339-40

Report on Rajdhani Express Accident

- (Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 273-74

Revival Scheme for BSCL

- (Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 69-70

Taking over Burnpur Unit

- (Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 273

Bus Service**Buses at Airports**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 155-56

Dhaka-Agartala Bus Service

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 74

Offer of New Bus Services by Pak to India

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 82-83

Business Advisory Committee**Business Advisory Committee - Fifty Seventh Report - Presented**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 502

Business Advisory Committee - Fifty-ninth Report - Presented

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 517

Business Advisory Committee - Fifty-Sixth Report - Presented

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 378

Business Advisory Committee - Sixtieth Report - Presented

(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 220-21

Business Advisory Committee - Fifty Eighth Report - Presented

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 529

Fifty Seventh Report of the Business Advisory Committee - Motion Moved

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 305-08

Fifty-Eighth Report of Business Advisory Committee - Motion Adopted

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 412-13

Sixtieth Report of Business Advisory Committee - Presented

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 185

By-passes**Need to construct a by-pass road near**

Salur town in Andhra Pradesh
(MUR377)

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 311

C&AG**CAG Report**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 131

Observation Made by C&AG

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 151

Cable Operators**Evasion of Service Tax by Cable Operators**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 43-44

I.T. Evasion by Cable Operators

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 261-62

Monopoly of Cable Operators

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 216-17

Cable TV**Discontinuation of Cable in South Delhi**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 196-97

Doordarshan Channels through Cable

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 160

Implementation of Conditional Access System

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 38-40

Regulator for Cable Business

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 25-31

Cables**Guidelines for Laying of Cables**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 68-71

- Shortage of Cables in Kerala**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 135-36
- Call Centres**
- Call Centres of LIC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 267
- Call Centres Services by Air India**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 75-76
- Calling Attention**
- Collapse of bridge linking Moti Daman and Nani Daman in the Union Territory of Daman and Diu resulting in loss of human lives and steps taken by the Government in regard thereto (CA)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 396-407
- Loss caused to the farmers of Gujarat due to failure of the crops (CA)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 436-47
- Need for a financial package to Bihar for development works in the State (C.A.)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 408-12
- Need to include Dalit Muslims, Dalit Christians and certain other backward communities in the list of Scheduled Castes/Scheduled Tribes and to provide reservation benefits to them (CA)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 411-29
- Reported: Need for speedy implementation of various ongoing Railway Projects in the State of Kerala (CA)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 292-306
- Reported Need for a financial package to Bihar for development works in the State (CA)**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 316-58
- Reported situation arising out of continuous erosion on the banks of rivers in West Bengal, particularly in Murshidabad and Malda and steps taken by the Government in regard thereto (CA)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 338-48
- Situation arising out of Regional Imbalance in the Development of North Bengal Region due to plan process of Seventh, Eighth, Ninth and Tenth Plans and steps taken by the Government in regard thereto (CA)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 281-95
- Canals**
- Modernisation of Tungabhadra Canal**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 183
- Modernisation of Canals**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 180-84
- Need to provide Central Assistance for early completion of Ganga Pump Canal Project at Bateswar in Bhagalpur, Bihar (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 490
- Sutluj Yamuna Link Canal Project**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 200
- CAPART**
- Activities of CAPART in Orissa**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 117-18

Assistance to NGOs by CAPART

(Deb. 1, Vol. XXXVII, 02-12-2003)

Col. 166-67

Project Sanctioned by CAPART

(Deb. 11, Vol. XXXVIII, 16-12-2003)

Col. 233

Proposal to wind up CAPART

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 235-36

Capital Goods**Interim Budget General, 2004-2005**

(Deb. 3, Vol. XXXIX, 03-02-2004)

Col. 51-52

Capital Market**Corporate Nexus in Manipulating Capital****Market**

(Deb. 4, Vol. XXXVII, 05-12-2003)

Col. 238

Sharp Rise in the Capital Market

(Deb. 9, Vol. XXXVII, 12-12-2003)

Col. 22-26

Capital Punishment**Capital Punishment**

(Deb. 16, Vol. XXXVIII, 23-12-2003)

Col. 107-08

Capital Subsidy**Capital Subsidy**

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 115-16

Capitation Fees**Capitation Fees**

(Deb. 7, Vol. XXXVII, 10-12-2003)

Col. 160-61

Cargo Charges**Increase in Cargo Charges**

(Deb. 5, Vol. XXXVII, 08-12-2003)

Col. 281

Cargo Handling**Cargo Handling at Major Ports**

(Deb. 7, Vol. XXXVII, 10-12-2003)

Col. 201-02

Cargo Traffic

(Deb. 7, Vol. XXXVII, 10-12-2003)

Col. 55-57

Caribbean Countries**Supply of Medicine to African and Caribbean Countries**

(Deb. 2, Vol. XXXVII, 03-12-2003)

Col. 449-50

Carpets**Action Plan for Handmade Carpets**

(Deb. 14, Vol. XXXVIII, 19-12-2003)

Col. 155-56

Carpet Industry

(Deb. 4, Vol. XXXVII, 05-12-2003)

Col. 308-09

Export of Handmade Carpets

(Deb. 4, Vol. XXXVII, 05-12-2003)

Col. 337-38

Handmade Carpets

(Deb. 4, Vol. XXXVII, 05-12-2003)

Col. 339-40

Cashew Workers**Non-Deposit of P.F. Contribution of Cashew Works**

(Deb. 15, Vol. XXXVIII, 22-12-2003)

Col. 78

Cattle Rearing Centres**Cattle Rearing Centres**

(Deb. 10, Vol. XXXVII, 15-12-2003)

Col. 390

Cattle**Implementation of AP Livestock Development Agency Activities**

(Deb. 5, Vol. XXXVII, 08-12-2003)

Col. 135-36

Increase in Livestock Population

(Deb. 10, Vol. XXXVII, 15-12-2003)

Col. 359

Interim Budget General, 2004-2005

(Deb. 3, Vol. XXXIX, 03-02-2004)

Col. 44-45

Cauvery River Authority**Cauvery River Authority**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 358

CBI**Cases Registered by CBI**

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 122-23

CBI Enquiry Against IAS/IPS Officers

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 82

CBI Raids

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 133-34

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 157-58

CBI Raids on Officials/Politicians

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 67

CBI Raids on Padmani Technology Ltd.

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 239

Investigation of Cases by CBI in Kerala

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 244-45

Need to bring the working of CBI and other intelligence agencies within the purview of a Parliamentary Committee (MUR377)

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 329

Permission for Prosecution

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 105

CBI Investigation**Surveillance of Officers**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 244

Ceasefire**Proposal of Ceasefire by Pakistan**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 303-05

Cement**Production of Cement**

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 51-56

Reported Increase in the prices of Cement in the country (Sub.)

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 436-38

Censor Board**Reconstitution of Censor Board**

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 245-46

Censorship Certificate**Censorship Certificate for Entries in Festival**

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 348

Central Advisory Board of Archeology**Resolution of CABA**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 189-90

Central Asian Countries**Military Ties with Central Asian Countries**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 231

Central Assistance**Allocation of Central Assistance to Karnataka**

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 113-14

Central Assistance to Drought Affected States

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 305-08

Central Assistance to Gujarat to Meet Drought Situation

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 126-28

Central Assistance to Karnataka

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 288

- Central Assistance to Orissa under AUWSP
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 111
- Central Assistance under URIF
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 321-25
- Central Plan Assistance to Rajasthan
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 353-55
- Loan/Advance given by Union Government
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 35-36
- Need to provide Central Assistance for early completion of Ganga Pump Canal Project at Bateshwar in Bhagalpur, Bihar (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 490
- Need to provide Central Assistance to the Government of Andhra Pradesh to tackle the drought situation in the State (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 413-14
- Special Central Assistance
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 264
- Central Board of Excise and Customs**
- Dues of CBEC
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 37-40
- Central Coalfields Limited**
- Need to Expedite Completion of Damodar Rail Project of Central Coalfields Ltd. Mines and Pipradin and Karmatia (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 403-04
- Need to take appropriate measures to check the incidents of fire in the Coal mines of Central Coalfields Limited in the Bokaro-Kargil region (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 382
- Production of Coal by Outsourcing
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 168-70
- Work on Rail Siding Project at Piparwar
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 188-89
- Central Economic Intelligence Bureau**
- Functioning of CEIB
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 228
- Central Electricity Regulatory Commission**
- CERC for Transmission of Power
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 269-70
- Guidelines by CERC
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 42-43
- Central Ground Water Board**
- Testing of Ground Water by Central Ground Water Board
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 201-02
- Central Road Fund**
- CRF Aid to Bihar
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 131
- CRF Fund for Madhya Pradesh
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 47-48
- CRF Proposals
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 211-12
- Funds to AP from CRF
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 90-91

- Need for construction of a bridge on river Saryu at Bidhar Ghat and proper repair and maintenance of Bidhar-Ghanghata-Khalilabad-Karmaini road in Uttar Pradesh under Central Road Fund Scheme (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 73-74
- Utilisation of CRF**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 101
- Central Rural Sanitation Programme**
- Central Rural Sanitation Programme**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 165-66
- Central Secretariat Services**
- Cadre Restructuring of CSS**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 195-97
- Central Vigilance Commission**
- Central Vigilance Commission Act**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 141-42
- CVC Guidelines on Indian Oil Corporation Limited**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 234-35
- CVC Orders on Gift to Government Employees**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 116
- Disposal of Cases by CVC**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 71-72
- Pending Cases in CVC**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 163
- Powers Vested in CVC**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 34
- Violation of Directives of CVC by PSUs**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 116
- Withholding Annual Report of CVC-2001**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 241-43
- Central Warehousing Corporation**
- Inland Charges**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 263-64
- Joint Venture with CWC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 135
- Visit of Chairman of CWC at Kendriya Bhandar Offices**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 87
- Central Water Commission**
- Expert Committee to Assess Water Flow at Biligundlu and Mettur**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 144-45
- Centrally Sponsored Schemes**
- Additional amount for Centrally Sponsored Agricultural Scheme**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 18-29
- Assistance to States for Centrally Sponsored Tourism and Cultural Schemes**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 281-82
- Centrally Sponsored Rural Development Schemes**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 170
- Centrally Sponsored Schemes for North-East**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 109-10
- Centrally Sponsored Schemes to Develop Tourism**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 263-64

- Construction of Godowns**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 180-84
- Implementation of Central Schemes**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 100-01
- Scheme for Tribals**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 314-16
- Centre for Perishable Goods**
- Utilization of Centre for Perishable Goods**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 265
- Centres for Excellence**
- Establishment of Centres of Excellence in Higher Education**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 205-06
- Cess**
- Cess Levied on Products**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 214
- Cess on Petrol**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 413-15
- Cess on Sugar**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 338-39
- Tax/Cess on Petroleum Products**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 122-23
- CGHS**
- Alleged Irregularities in Purchase of CGHS Medicines**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 6-7
- Allopathic Dispensary North Avenue**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 85
- CGHS Facilities**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 32-33
- Chaotic Condition in CGHS Dispensaries**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 308-09
- Closure of CGHS Dispensaries**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 119-20
- Inadequate Health Care facilities in CGHS Dispensaries**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 13-20
- Irregularities in Purchase of CGHS Unani Medicines**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 198-201
- Naturopathy/Yoga for CGHS Beneficiaries**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 62-63
- Non-Implementation of ACP Scheme**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 124
- Opening of a CGHS Dispensary**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 73-74
- Opening of a CGHS Dispensary in Chandigarh**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 289-90
- Opening up of a CGHS Dispensary, Vasant Vihar**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 95
- Study Report on CGHS Dispensaries**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 79-80
- CGHS Employees**
- Strikes by CGHS Employees**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 307-08
- Chandigarh**
- Allotment of Alternate Plots**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 145

- Closure of Mini-welfare Centres in Chandigarh**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 190-91
- Demands of Employees of Chandigarh UT Administration and Municipal Corporation**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 91-92
- Development of Chandigarh**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 190-92
- Facilities by Chandigarh Housing Board**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 183
- Lease Money**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 230
- Length of Roads**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 259-60
- Opening of a CGHS Dispensary in Chandigarh**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 289-90
- Charitable Society**
- Conversion of Charitable Society into Company**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 129-30
- Chemicals**
- Ban on Production of Nitro-Glycerin**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 163-64
- Decontrol of Chemical Fertilizer Industry**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 153-54
- Harmful effects of Urea and Chemicals**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 135-36
- Price Fixation of Phosphoric Acid**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 120-22
- Cheques Clearance**
- Clearance of Out-Station Cheques**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 303
- New System of Cheque Clearance**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 334-35
- Chhattisgarh**
- Need to ensure remunerative prices to the paddy growers in Chhattisgarh (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 71
- Need to provide 'Pattas' to farmers whose lands were acquired for setting up Bharat Aluminium Company in Korba district, Chhattisgarh (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 383
- Rail Projects in Chhattisgarh and Jharkhand**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 125-28
- Child Adoption Centres**
- Pathetic Condition of Adoption Centres**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 77-78
- Child Development**
- Child Development Schemes**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 182-90
- Child Welfare Projects**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 249-50
- ICDS Projects**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 315-16
- Immunization of Children Under ICDS**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 213-15

NGOs Working for Women and Child Welfare (Deb. 2, Vol. XXXVII, 03-12-2003) Col.453-54	Review of Integrated Child Development Scheme (Deb. 12, Vol. XXXVIII, 17-12-2003) Col.38-46
Welfare of Women and Child (Deb. 4, Vol. XXXIX, 04-02-2004) Col.14-16	Special Package for HIV Children (Deb. 7, Vol. XXXVII, 10-12-2003) Col.103
Child Labour	China
Insurance Scheme for Child Labour (Deb. 5, Vol. XXXVII, 08-12-2003) Col.301	Chinese Film Festival in India (Deb. 8, Vol. XXXVII, 11-12-2003) Col.63
Rehabilitation of Child Labour (Deb. 15, Vol. XXXVIII, 22-12-2003) Col.67	Consortium of Apparel Export (Deb. 14, Vol. XXXVIII, 19-12-2003) Col.267-69
Child Marriage	Import of Chinese Goods (Deb. 4, Vol. XXXVII, 05-12-2003) Col.247
Child Marriage (Deb. 4, Vol. XXXIX, 04-02-2004) Col.135	Import of Chinese Silk Fabrics (Deb. 4, Vol. XXXVII, 05-12-2003) Col.385
Children	Import of Steel by China (Deb. 15, Vol. XXXVIII, 22-12-2003) Col.180
Cash Incentives to Poor Children (Deb. 7, Vol. XXXVII, 10-12-2003) Col.240-41	Indo-China Border Issue (Deb. 2, Vol. XXXVII, 03-12-2003) Col.50-52
Child Rights (Deb. 2, Vol. XXXVII, 03-12-2003) Col.285-86	Modernisation and Strengthening of Navy (Deb. 8, Vol. XXXVII, 11-12-2003) Col.128
Language Teachers for Children of Indian Diaspora (Deb. 4, Vol. XXXIX, 04-02-2004) Col.93-94	Need to introduce a new route linking Ladakh with Mt. Kailash and Mansarovar by negotiating with the Chinese authorities (MUR 377) (Deb. 3, Vol. XXXVII, 04-12-2003) Col.385
Law for Sexual Abuse of Children (Deb. 12, Vol. XXXVIII, 17-12-2003) Col.371	Promotion to Production and Export of Steel by Indo-China Joint Group (Deb. 10, Vol. XXXVII, 15-12-2003) Col.416
Laws Relating to Women and Children (Deb. 7, Vol. XXXVII, 10-12-2003) Col.148-51	Sharing of Information between China and India on Agriculture (Deb. 10, Vol. XXXVII, 15-12-2003) Col.351
National Policy for Children (Res.) (Deb. 2, Vol. XXXIX, 30-01-2004) Col.97-121	
Rehabilitation Scheme for Employed Children (Deb. 15, Vol. XXXVIII, 22-12-2003) Col.45-46	

Shelter by China to ULFA
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 107-08

Sino-Indo Cooperation to Promote Tourism
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 139

Trade Agreement with China
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 297-98

Trade Agreements with China and USA
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 368-69.

Trade with China
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 169

Chittaranjan Locomotive Works

Chittaranjan Locomotive Works
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 257-59

Choudhary Charan Singh Birth Centenary Celebrations Committee

Choudhary Charan Singh Birth Centenary Celebrations Committee (DUR 193)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 475-77

Christmas Holidays

Order issued to all Central Schools to observe Christmas holidays in the month of January (Sub.)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 309-11

Chulha Pariyojna

Funds provided under improved Chulha Pariyojna
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 275

Cine Workers

Job Security for Cine Workers
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 120-21

Cinema Halls

Slides on Environment in Cinema Halls
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 89-90

CISF

Airport Security by CISF
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 180-81

Appointment on Compassionate Ground in CISF

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 195-96

Bifurcation of CISF

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 100-101

Deployment of CISF in PSUs

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 111-12

Taking Centres of CISF at Sidhabari

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 98

Training for CISF

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 243-44

Cities

Amount under Mega City Scheme

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 125-26

Construction of Mini Township by DMRC

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 72-73

Development of Small and Medium Towns

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 137-38

Development of Towns

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 42-68

Primary, Secondary, Higher Secondary

Schools in Villages/Towns
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 268-74

Town Planning Studies (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 93-104	Use of ILS (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 131-32
Township Development Projects and MRTs (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 177	Civil Defence Forces Funding of Home Guards and other Civil Defence Forces (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 197-98
Citizen Charters	Civil Services
Citizen Charters (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 253-59	Alleged Atrocities and discrimination against handicapped Dalits of IAS and IRS Service (Sub.) (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 298-99
Citizenship	Coaching to SC Students (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 347
Citizenship of Chakma Refugees (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 80	Committee on Recruitment Reform (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 133
Citizenship to Pak Nationals (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 178	CMIE
City Challenge Fund	CMIE Report on Agricultural Production (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 281-82
City Challenge Fund (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 112	CNG
Civil Aviation	Ban on Conversion of Petrol Cars to CNG (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 412-13
AI in Global Aviation Alliance (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 106	CNG for Kayamkulam Power Project (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 276
Cheaper Helicopter Journey (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 267	CNG to Private Vehicles (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 157-58
Civil Aviation Policy (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 266-67	CNG to Vallarpadam Container Terminal (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 65
FDI in Civil Aviation (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 315-16	Import of CNG and Export of Diesel (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 194
Liberalisation of Civil Aviation Sector (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 269	
Lowering of Air Corridor Height (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 318-19	

- Use of CNG in Vehicles in Bangalore City
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 278
- CNG Stations**
- CNG Stations in States
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 61-62
- Co-operative Thrift and Credit Societies**
- Violation of Rules by Co-operative Thrift
and Credit Societies
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 147
- Coaching Facilities**
- Coaching Facilities for SCs/STs/OBCs
Candidates
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 256-76
- Coal**
- Coal Reserves
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 211-16
- Decline in Coal Production
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 119-20
- Decline in Production of Coal
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 181-82
- Diversification Programme on NTPC for
Coal Mining and Coal Washeries
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 293-94
- Grading and Pricing of Coal
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 203
- Import of Coal and Iron Ore by Public
Sector Steel Companies
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 257-59
- Import of Coal by SAIL
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 253-54
- Issuance of NOC for Lignite Based Power
Project
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 113-14
- Need to check the rising prices of cast
iron and coal with a view to safeguard
the interests of small engineering
foundry units in Gujarat and other parts
of the country (MUR 377)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 439
- Need to revise royalty on coal, ferrous
and non-ferrous metals and pay the
outstandings to the Government of
Orissa (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 396
- Overburden Removal-cum-coal Raising in
Murulidih Colliery
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 65
- Production by WCL
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 257-58
- Production of Coal
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 257-58
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 179-82
- Production of Coal by Outsourcing
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 168-70
- Production of Good Quality Coal
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 39-41
- Production of Waste Coal
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 200-201
- Safety Measures in Coal Mines
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 97-106

- Setting up of Lignite based Power Projects**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 298-300
- Coal Bearing Patches**
- Outsourcing of Coal Bearing Patches**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 132-33
- Coal Companies**
- Gratuity to Employees/Officers in CIL**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 326-29
- Irregularities and Corruptions in MCL**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 306-07
- Production of Coal by Outsourcing**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 168-70
- Coal India Limited**
- Complaints against Officials**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 205
- Profit of Subsidiaries of CIL**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 170-75
- Profit/Losses to CIL**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 159
- Removal of Persons due to Absence**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 268-69
- Setting up of Grievance Redressal Cell by CIL**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 186-87
- Works and Achievements in CIL**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 106-08
- Coal Mines**
- Coal Mining by State Public Sector Undertakings**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 73-74
- Expansion of Coal Mines**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 199
- Handing over of Coal Mines to Private Parties by ECL**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 177-78
- Need to Expedite Completion of Damodar Rail Project of Central Coalfields Ltd. Mines and Pipradin and Karmatia (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 403-04
- Need to take appropriate measures to check the incidents of fire in the Coal mines of Central Coalfields Limited in the Bokaro-Kargil region (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 382
- Scrapping of Coal Mining Licences**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 237-38
- Underground Coal Mines under MCL**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 225-27
- Workers Killed and Injured in Coal Mine**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 121-23
- Coal Projects**
- New Coal Projects by SECL**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 253-54
- Status of Projects**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 217
- Coal Washeries**
- Need to review the functioning of Dugda Coal Washery and others Units of Bharat Coking Coal Limited (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 486-87

- Setting up of Coal Washeries in Coalfields
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 102-03
- Coalfields**
- Setting up of Coal Washeries in Coalfields
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 102-03
- Coast Guards**
- Acquisition of Vessel by Coast Guard
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 223-24
- Coast Guard's Intervention with Private
Fishing Industry
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 232-33
- Hotline between the Coast Guard
Headquarters of India and Pakistan
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 47-48
- Improvement of Abilities of Coast Guard
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 356
- Powers to Coast Guards
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 339-40
- Role of Coast Guard
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 135-37
- Shifting of Coast Guard Headquarters
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 169
- Coastal Highways**
- Upgradation of Coastal Highways in
Gujarat
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 106-07
- Coastal Regulation Zones**
- Construction and Agricultural Activities
in CRZ-1
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 158-59
- Relaxation in CRZ Guidelines
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 104-05
- Violation of CRZ Guidelines in Mumbai
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 111-12
- Coastal Zone**
- East Coast Zone
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 365
- COCO Pumps**
- COCO Pumps
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 190-91
- Cocoa**
- Cultivation of Cocoa and Vanila
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 247-50
- Coffee**
- Consumption of Coffee
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 103-04
- Future of Tea and Coffee
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 289-90
- Need to clear the proposal of the
Government of Karnataka for providing
relief to the coffee industry (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 309-10
- Coffee Growers**
- Subsidy for Coffee Growers
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 144-45
- Coins**
- Issue of New Coins
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 269
- Coir Board**
- Promotion of Coir Board
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 312-13

Colleges**Establishment of Colleges in Backward Areas**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 168

Financial Assistance to Autonomous Colleges

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 230-32

Opening and Expansion of Schools/ Boarding Schools/ Colleges/ Hostels/ Technical Training Centres

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 360-66

Setting up of Colleges of Excellence

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 205

UGC Grants to Colleges and Universities

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 83-104

Collieries**Closure of Collieries by ECL**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 41 (Deb. 16, Vol. XXXVIII,
23-12-2003) Col. 199-200

Overburden Removal-cum-coal Raising in Murulidih Colliery

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 65

Commercial Borrowings**External Commercial Borrowings**

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 329-32

Committee(s)**Committee on Absence of Members from the Sitting of the House - Minutes—Laid**

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 378

Committee on Absence of Members from the Sitzings of the House—Fifteenth Report - Presented

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 322

Committee on Absence of Members from the Sitzings of the House—Minutes Laid

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 181

Committee on Empowerment of Women—Action Taken Statements - Laid

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 283-84

Committee on Empowerment of Women—Eighteenth Report—Presented

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 277

Committee on Empowerment of Women—Seventeenth Report - Laid

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 283

Committee on Empowerment of Women—Sixteenth Report - Presented

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 433

Committee on Government Assurances—Fifteenth Report - Presented

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 357

Committee on Labour and Welfare - Thirty Fourth to Thirty-seventh Reports and Statements—Presented

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 433-36

Committee on Papers Laid on the Table—Fourteenth to Sixteenth Reports—Presented

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 365

Committee on Petitions - Minutes Laid

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 313

- Committee on Petitions—Thirty Eighth Report - Presented
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 365
- Committee on Petitions—Thirty-fourth and Thirty-fifth Report - Presented
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 378
- Committee on Petitions—Thirty-ninth, Fortieth and Forty-First Reports - Presented
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 30
- Committee on Petitions—Thirty-sixth and Thirty Seventh Reports- Presented
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 403
- Committee on Private Members' Bills and Resolutions—Minutes - Laid
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 249
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 336
- Committee on Private Members' Bills and Resolutions - Thirty-eighth Report - Presented
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 406
- Committee on Private Members' Bills and Resolutions - Thirty-ninth Report - Presented
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 65
- Committee on Private Members' Bills and Resolutions - Thirty-seventh Report - Presented
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 357
- Committee on Public Accounts - Action Taken Statements - Laid
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 406
- Committee on Public Accounts—Fifty-eighth, Fifty-ninth and Sixtieth Reports— Presented
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 282
- Committee on Public Accounts - Fifty-fifth to Fifty-seventh Reports - Presented
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 432-33
- Committee on Public Accounts - Sixty-first to Sixty-third Reports - Presented
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 251-52
- Committee on Public Undertakings— Eleventh & Twelfth Reports - Presented
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 37
- Committee on Subordinate Legislation— Thirteenth to Fifteenth Reports - Presented
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 365
- Committee on Subordinate Legislation— Twelfth Report - Presented
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 359
- Committee on the Welfare of Scheduled Castes and Scheduled Tribes— Reports of Study Tours - Laid
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 405-06
- Committee on the Welfare of Scheduled Castes and Scheduled Tribes— Twenty-eighth Report and Minutes - Presented
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 283
- Committee on Welfare of Scheduled Castes and Scheduled Tribes - Twenty-seventh Report and Minutes - Presented
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 375-76

- Election to Committee—Committee on Public Accounts - Motion Moved**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 406
- Election to Committee—National Shipping Board**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 481-82
- Estimates Committee—Nineteenth Report—Presented**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 288-89
- Fifty Sixth Report of the Business Advisory Committee—Motion Moved**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 406-07
- Joint Committee on Office of Profit - Eighth Report - Presented**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 30
- Joint Committee on Pesticide Residues in and Safety Standards for soft drinks, fruit juice and other beverages—Evidence - Laid**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 277
- Joint Committee on Pesticide residues in and Safety Standards for Soft Drinks, Fruits Juice and Other Beverages - Report and Minutes - Presented**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 181-82
- Joint Parliamentary Committee on the Functioning of Wakf Boards—Ninth and Tenth Reports - Laid**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 407
- Need to bring the working of CBI and other intelligence agencies within the purview of a Parliamentary Committee (MUR377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 329
- Presentation of PAC Report Relating to Short Levy of Customs Duty - Laid**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 252
- Public Accounts Committee relating to Short Levy of Customs Duty Report—Presented**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 356-57
- Reconstruction Package Committee**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 371-72
- Standing Committee on Agriculture—Action Taken Statements - Laid**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 406-07
- Standing Committee on Agriculture - Forty-Fifth Report - Presented**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 406
- Standing Committee on Agriculture - Forty-ninth and Fiftieth Reports—Presented**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 31
- Standing Committee on Agriculture - Forty-sixth to Forty-eighth Reports - Presented**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 365
- Standing Committee on Defence - Twenty-first Report - Presented**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 277
- Standing Committee on Empowerment of Women - Action Taken Statement - Laid**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 30
- Standing Committee on Energy - Forty-Second Report - Presented**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 367

- Standing Committee on Energy - Forty-third to Forty-seventh Reports - Presented
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 182
- Standing Committee on External Affairs - Action Taken Statement - Laid
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 403
- Standing Committee on External Affairs - Thirteenth Report - Presented
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 367
- Standing Committee on External Affairs - Twelfth Report - Presented
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 407
- Standing Committee on Finance - Fifty-fifth Report - Laid
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 286
- Standing Committee on Finance - Forty-eighth to Fifty-fourth Reports - Presented
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 277-78
- Standing Committee on Food, Civil Supplies and Public Distribution - Twenty Third to Twenty-Sixth Report - Presented
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 403
- Standing Committee on Food, Civil Supplies and Public Distribution - Twenty-Seventh Report - Presented
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 367-68
- Standing Committee on Home Affairs - Evidence Laid
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 402
- Standing Committee on Home Affairs - One Hundred and Seventh Report & Evidence - Laid
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 297
- Standing Committee on Home Affairs - One Hundred and Eighth Report - Laid
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 338
- Standing Committee on Home Affairs - One Hundred and Third to One Hundred and Sixth Report - Laid
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 401-02
- Standing Committee on Human Resource Development - Hundred-forty eighth Report - Laid
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 184-85
- Standing Committee on Human Resource Development - Hundred-forty second to Hundred forty seventh Reports - Presented
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 298
- Standing Committee on Industry— Hundred-forty fifth Report - Laid
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 185
- Standing Committee on Industry - One Hundred and thirty-eighth to One Hundred and forty-fourth Reports - Laid
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 368-69
- Standing Committee on Industry - One hundred-thirtieth to One hundred-thirty-seventh Reports - Laid
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 286-87

- Standing Committee on Information Technology - Fifty-fourth to Sixty-fourth Reports and First Study Tour Report - Presented**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 284-85
- Standing Committee on Labour and Welfare - Thirty-eighth Report - Laid**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 286
- Standing Committee on Petroleum And Chemicals - Fifty-second to Fifty-fourth Reports - Presented**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 304-05
- Standing Committee on Petroleum and Chemicals - Statement Laid**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 296-97
- Standing Committee on Railways - Action Taken Statement - Laid**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 401
- Standing Committee on Railways - Fifteenth Report - Presented**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 305
- Standing Committee on Railways - Fourteenth Report - Presented**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 483
- Standing Committee on Railways - Sixteenth to Eighteenth Reports - Presented**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 184
- Standing Committee on Science and Technology, Environment and Forests— One hundred nineteenth to one hundred twenty-fourth Reports - Laid**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 65-66
- Standing Committee on Science and Technology, Environment and Forests - One hundred-eighteenth Report - Laid**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 338
- Standing Committee on Transport, Tourism and Culture - Seventy-first, Seventy-second and Seventy-third Reports - Laid**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 480-81
- Standing Committee on Transport, Tourism and Culture - Seventy-fourth to Seventy-seventh Reports - Laid**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 66-67
- Standing Committee on Urban And Rural Development - Fiftieth Report - Presented**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 278
- Standing Committee on Urban and Rural Development - Fifty-first Reports - Laid**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 368
- Standing Committee on Urban and Rural Development - Fifty-second to Fifty-sixth Reports - Presented**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 289
- Study Tour Reports and Action Taken Statement - Forty-eight to Fifty-first Report - laid**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 38
- Thirty-Eighth Report of the Committee on Private members' Bills and Resolutions - Motion Moved**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 440
- Commodities**
- Cost of Production and MRP**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 196-97

Sale of Under Weight Articles
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 157-58

Common Entrance Examinations

Common Entrance Examination for Professional Courses
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 25-26

Leaking of Question Papers
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 293

Commonwealth Games

Commonwealth Games
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 18-19

Cricket in the Commonwealth Games
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 125

Communal Riots

Compensation for Lost Crops to Post Godhra Riot Victims
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 134

Gujarat Riots
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 189

Seminar on Media
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 85-86

Communication Network

Communication Network to Flash Accident Relating News
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 102-03

Community Polytechnic Project

Need to review the salary and allowances of employees working in community Polytechnic Project (MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 470-71

Community Radio

Community Radio Project
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 364-65

Licenses for Community Radio
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 84-86

Community Service

Community Service for Petty Offenders
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 119-20

Compact Disks

CD on Ayurvedic Formulations
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 139-40

Companies

Companies Delisted from Stock Exchanges
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 205

Conversion of Charitable Society into Company
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 129-30

Direct Investment by Companies
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 285

Directors of Companies
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 363

Impairment of Assets of Companies
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 177

Non-Payment of Deposits by Companies
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 337

Vanished Companies

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 128
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 126-27

Violation of Rules by Companies

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 202-04

VPT by Private Companies

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 410-12

Compassionate Appointments**Appointment on compassionate Ground in CISF**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 195-96

Appointment on Compassionate Grounds

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 270

Employment on Compassionate Ground

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 120-21

Job and Compensation to Next of Kin of Deceased Employees

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 254-56

Job on Compassionate Grounds

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 95-96
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 126-27

Recruitment in ITBP on Compassionate Ground

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 75-76

Compensation**Applications for Employment and Compensation**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 316-17

Compensation for Lost Crops to Post Godhra Riot Victims

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 134

Compensation to Project affected Persons of Tamluk-Digha Rail Project

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 177-78

Need to provide compensation and security to the victims of reported violence in village Badhara in Satna district of Rewa Parliamentary Constituency in Madhya Pradesh (Sub.)

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 192-99

Need to provide compensation to the families of Defence personnel killed while defending the Borders at par with the compensation given to Kargil Martyrs (MUR 377)

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 350

Payment of Compensation

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 104-06

Complaints**Complaints against Doctors/Hospitals**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 337-38

Complaints against Officials

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 205

Complaints against Senior Area Managers Indane

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 382

Complaints against Territory Managers BPCL

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 359

Complaints Redressal Centre

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 169-70

Computer Centres**Computer Centres in Ashram Schools**

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 75-76

Computerisation

- Computerisation of Land Records
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 23—27
- Computerisation of Post Offices in Rajasthan
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 295-96
- Computerised System for Monitoring a Patient
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 254-55
- Computerization in Mines
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 176-77
- Computerization of Traffic Challan
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 49
- Computerisation of High Court of Kerala
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 249-50

Computers

- Corruption in Purchase of Computer
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 41
- Installation of Computer Micro Chips on Degrees
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 54
- Theft of Computers
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 324-25

CONCOR

- Air journey by CONCOR Officers
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 319
- Container Corporation of India
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 135
- Outstanding Amount against CONCOR
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 191

Conditional Access System

- Committee on Conditional Access System
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 274-75
- Impact of CAS on old T.V. Sets
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 54-55
- Implementation of Conditional Access System
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 38—40
- Problems of Consumers by Implementation of CAS
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 209-10
- Uniformity in Implementations of CAS
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 291-92

Conferences

- Commonwealth Parliamentary Conference
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 227-28
- Conference for Amendment to IPC
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 241-42
- Conference of Labour Ministers
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 213
- Conference on Agriculture for Rabi Campaign
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 210-11
- Conference on Inter-Linking of Rivers
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 184
- Fifth Ministerial Conference of WTO held at Cancun, Mexico (St.)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 417—20
- Health Ministers Conference
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 366-67

International Conference on Fugitive
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 75-76

SAARC Information Ministers Conference
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 350-51

World Tea Conference
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 227

WTO's Conference in Cancun
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 324

Confiscated Goods

Confiscated Goods
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 170

Consignment Tax

Imposition of Consignment Tax
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 91-92

Constitution of India

Khasi Language in 8th Schedule
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 168

Need to approve the proposal of the Government of Karnataka for providing regional reservation in the State by amending article 371 of the Constitution (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 325-26

Need to include Santhali and Bodo languages in the eighth Schedule to the Constitution (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 379

Special Status Under Article 370/371
(Deb: 1, Vol. XXXVII, 02-12-2003)
Col. 209-10

Constitutional Amendments

Constitutional Amendment
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 238-39

Implementation of Circular
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 326, 350-51, 367-68

Construction Sector

Employment of Local Experts in Construction Sector
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 59

Institutions for Training to Construction Workers
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 95—98

Consumer Clubs

Consumer Clubs
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 184

Consumer Disputes Redressal

Consumer Disputes Redressal
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 25—35

Containers

Statutory Warning on Bottles and Containers
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 55-56

Contamination

Contaminated Vegetables
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 244-45

Fluoride Mitigation Centre
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 109

Research on Heavy Metal Content in Plant Samples
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 237

Contract Farming

Contract Farming
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 125-26

Contract Labours

Amendment in Contract Labour System
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 29—36

Contract Labour Act
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 263

Contractual Workers in BSCL, BSL and SAIL
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 109-10

Scope of Contract Labour in Semi-Government Organisations
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 321

Contractors

Non-Payment of Minimum Wages by Contractors
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 142

Contribution Regulatory Authority

Contribution Regulatory Authority
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 71

Contributory Pension Scheme

Contributory Pension Scheme
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 145-46

Convention Centres

Interim Budget General, 2004-2005
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 48

Conviction

Decline in Conviction Rate
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 68-69

Cooperative Societies

Assistance for Woman Cooperative Societies
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 201-02

Banking Licence to Cooperative Societies
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 65

Tribal Cooperative Societies
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 274—76

Copy Right

Amendment in Copyright Act
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 33

Corporate Governance

Panel on Corporate Governance
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 206

Corporate Nexus

Corporate Nexus in Manipulating Capital Market
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 238

Corporate Safety Plan

Corporate Safety Plan
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 33—36

Corridors

Delhi-Agra Corridor
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 460-61

Corruption

Cases against Corrupt Officials
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 124—28

Corruption Among IAS Officers

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 199-200

- Corruption Cases in S.J. Hospital**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 135
- Corruption in DDA**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 175-76
- Corruption in Judiciary**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 68-69
- Corruption in Kendriya Bhandar**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 75
- Corruption in Police Forces**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 108-12
- Corruption in Purchase of Computer**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 41
- Corruption Practices at BHEL Centres**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 341-42
- CVC Orders on Gift to Government Employees**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 116
- Disproportionate Assets**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 250
- Income Tax Officials Involved in Corruptions Cases**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 236
- Irregularities and Corruptions in MCL**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 306-07
- Prevention of Corruption Act**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 168
- Cottage Industries**
- Inclusion of Cottage Industry Subject in Syllabus**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 185
- Protection to Cottage Industries**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 123-24
- Traditional Rural Cottage Industries**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 131
- Cottage Industries Corporation**
- Disinvestment of Cottage Industries Corporation**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 201-03
- Cotton**
- Committee for Minimum Support Price of Cotton**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 176
- Cotton Production Area**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 146-47
- Export of Cotton**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 168-69
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 296-97
- Production of Cotton Textiles**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 98-100
- Technology Mission for Cotton Production**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 34-36
- Coupon Validating Machines**
- Non-Functioning of Coupon Validating Machines**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 276-77
- Courier Services**
- Courier Companies using Airlines Cargo Service**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 77-78

- Courier Services**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 338-39
- Court Cases**
- Court Cases against JNU**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 286-87
- Courts**
- Control of Court Administration**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 164-65
- Setting up of Tribunal**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 40
- Special Commercial Courts**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 228
- Time Limit for Pronouncing Judgement**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 224-25
- Cox Distillery**
- Pollution by Cox Distillery**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 109-10
- CPWD**
- Maintenance of CPWD Parks**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 203
- Works by CPWD**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 292—302
- Credit Cards**
- Credit Cards**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 300
- Credit Cards to Artisans**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 233
- Credit/Debit Card**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 201-02
- Interim Budget General, 2004-2005**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 44
- Credit Deposit Ratio**
- Credit Deposit Ratio in North-Eastern States**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 210-11
- Credit Facilities**
- Credit to SSIs**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 178—80
- Rural Credit System**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 249
- Credit Infrastructure Fund**
- Credit Infrastructure Fund**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 335-36
- Credit Policy**
- Credit Policy of RBI**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 244-45
- Crime**
- Crime Against Women**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 10—12
- Crimes in Trains**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 171—73
- Decline in Conviction Rate**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 68-69
- Delhi Police Personnel in Criminal Activities**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 73-74
- Registration of Cases**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 70

Review of Investigation and Prosecution System

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 73

Sharing of Intelligence with Nepal Police

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 72

Statement Correcting Reply to Starred

Question No. 103 dated 26.11.2002

Re: Crime against Women and

Statement Re: Reasons for Delay in

Correcting Reply

(Deb. 16, Vol. XXXVIII, 23-12-2003)

Col. 369—79

Criminals**Community Service for Petty Offenders**

(Deb. 11, Vol. XXXVIII, 16-12-2003)

Col. 119-20

Criminal Escaping Abroad

(Deb. 1, Vol. XXXVII, 02-12-2003)

Col. 151-52

Wanted Criminals

(Deb. 11, Vol. XXXVIII, 16-12-2003)

Col. 69-70

Crop Loss**Compensation for Lost Crops to Post**

Godhra Riot Victims

(Deb. 10, Vol. XXXVII, 15-12-2003)

Col. 134

Loss caused to the farmers of Gujarat due

to failure of the crops (CA)

(Deb. 10, Vol. XXXVII, 15-12-2003)

Col. 436—47

Need to provide financial assistance to

the sugarcane growers of Bihar whose

crops have been affected by drought

(MUR 377)

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 412-13

Need to take effective measures to control

spider worm disease affecting coconut

crop in Erode district and other parts

of Tamil Nadu (MUR 377)

(Deb. 3, Vol. XXXIX, 03-02-2004)

Col. 74-75

Crops**Alternate Crop Strategy**

(Deb. 5, Vol. XXXVII, 08-12-2003)

Col. 161

Concept of Crop Rotation

(Deb. 10, Vol. XXXVII, 15-12-2003)

Col. 387-88

Conference on Agriculture for Rabi

Campaign

(Deb. 10, Vol. XXXVII, 15-12-2003)

Col. 210-11

Diversification of Crops

(Deb. 10, Vol. XXXVII, 15-12-2003)

Col. 411-12

Improvement in Quality of Groundnuts

(Deb. 5, Vol. XXXVII, 08-12-2003)

Col. 143-44

Procurement of Export Paddy

(Deb. 9, Vol. XXXVII, 12-12-2003)

Col. 242

Production of Kharif

(Deb. 10, Vol. XXXVII, 15-12-2003)

Col. 403-04

Crude Oil**Allocation of Crude Oil**

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 266-67

CVC Guidelines on Indian Oil Corporation

Limited

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 234-35

Dealers Commission

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 111-12

Dividend Paid by Oil PSUs

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 271

Domestic Production of Oil and Gas

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 41-42

- Guidelines to ONGC Videsh to Self Crude from Foreign Wells**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 137
- Increase in Prices of Crude Oil**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 121-22
- Oil and Gas Production in Assam**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 81
- Production of Crude Oil**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 191-94
- Refining Capacity of Crude Oil**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 17-22
- Relief Package for Exploration of Crude Oil in North Eastern Region**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 97-98
- Royalty on Gas and Oil to Assam**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 259
- Sale of Crude Oil by ONGC to other Oil Companies**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 189-90
- Sale of Crude Oil to China and other Countries by ONGC Videsh**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 93-94
- CSD Canteen**
- Procurement of Branded Item by CSD**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 159
- Currency Notes**
- Dissimilarities in Similar Notes**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 222
- Soiled Notes**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 128
- Stapling of Currency Notes**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 231-32
- Custodial Deaths**
- Custodial Deaths**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 18-27
- Custom Duty**
- Custom Duties for Power Plants**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 207-09
- Customs Duty Exemption for Ropeway Project**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 217-18
- Observation by the Speaker re: Presentation of PAC Report relating to short levy of customs duty**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 273-75
- Presentation of PAC Report Relating to Short Levy of Customs Duty—Laid**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 252
- Presentation of Report of Public Accounts Committee relating to Short Levy-of Customs Duty**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 356-57
- Customs Department**
- Goods Seized by Customs**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 68-69
- Smuggled Goods/Currency Seized by Customs**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 65-67
- Customs House Agents**
- Customs House Agents Licencing Rules**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 110-11

Customs Officials

Complaint against Customs Officials
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 220-21

Harassment by Customs Officials
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 249-50

Cyber Crime

Cyber Crime
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 70—72

Dabhol Power Company

Dabhol Power Company
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 133-34

Foreign Investment in Dabhol
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 153-54

Settlement of Loan Taken by Dabhol Power
Company
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 185

Daily Wages Employees

Daily Wages Employees in LIC
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 107—09

Dairy Cooperative Committees

Special Dairy Cooperative Committees
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 310—16

Dairy Development

Adulteration in Packed Milk
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 83-84

Funds for Promotion of Animal
Husbandry and Dairy
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 85-86

Import of Milk Powder

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 225-26

Milk Production

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 107—09

Setting up of Milk Powder Plant in Bihar
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 251-52

Shortage of Milk in Delhi

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 328-29

Dalits

Alleged Atrocities and discrimination
against handicapped Dalits of IAS and
IRS Service (Sub.)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 298-99

Need to make existing provisions of the
law more stringent with a view to check
caste based discrimination and
atrocities against Dalits (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 413-14

Daman & Diu

Collapse of bridge linking Moti Daman and
Nani Daman in the Union Territory of
Daman and Diu resulting in loss of
human lives and steps taken by the
Government in regard thereto (CA)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 396—407

Daman Bridge

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 129

Damodar Valley Corporation

Completion on DVPP
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 165-66

Guest Houses of Damodar Valley
Corporation
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 181

- Inclusion of Panchet Hill Thermal Power Project**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 210-11
- Joint Venture of Tatas with Damodar Valley Corporation**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 343
- Power Generated by DVC**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 217—19
- Silted Maithon Dam of DVC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 84-85
- Supply of Electricity by DVC**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 80
- Dams**
- Construction of Dam at Lalpur in Gujarat**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 172
- Funds to States for Construction of Dams**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 212—16
- Need to construct high dams on rivers causing floods and erosion in Khagaria, Bihar (MUR 377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 327-28
- Need to expedite construction of Khodashi dam on river Krishna in Karad Tehsil of Satara district, Maharashtra (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 415-16
- Pending River Dam Project**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 70—76
- Safety of Dams**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 108-09
- Silted Maithon Dam of DVC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 84-85
- Data Management System**
- Natural Resources Data Management System**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 281-82
- DAVP**
- Exhibitions on DAVP**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 145—52
- Day Care Child Centres**
- Grants to NGOs for Running Day Care Child Centres**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 370-71
- Debit Cards**
- Credit/Debit Card**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 201-02
- Debt Reconstruction Package**
- Reconstruction Package Committee**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 371-72
- Debt Recovery Tribunal**
- Debt Recovery Tribunal**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 123—25
- Debt Relief**
- Debt Relief to Highly Indebted Countries**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 132-33
- Deendayal Disabled Rehabilitation Scheme**
- Deendayal Disabled Rehabilitation Scheme**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 37—39

Deepak Power Committee

Outlay under APDRP

(Deb. 5, Vol. XXXIX, 05-02-2004)

Col. 82-83

Defence Air-Base

Civilian Flights from Defence Air-base

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 104

Defence CooperationAgreement with France for Development
of Weapon System

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 284

Defence Cooperation Agreement with
Singapore

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 200

Defence Cooperation with Brazil

(Deb. 5, Vol. XXXIX, 05-02-2004)

Col. 142-43

Defence Cooperation with U.S.

(Deb. 4, Vol. XXXIX, 04-02-2004)

Col. 34-35

Military Ties with Central Asian Countries

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 231

Defence Equipments

Barak Defence System

(Deb. 5, Vol. XXXIX, 05-02-2004)

Col. 136

Delay in Development of Weapons/
Equipments

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 271-72

Development of Airborne Early Warning
and Control System

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 190-91

Development of Device to Defuse Bomb

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 86

Export of Defence Equipment

(Deb. 5, Vol. XXXIX, 05-02-2004)

Col. 106-07

Induction of Defence Equipment

(Deb. 5, Vol. XXXIX, 05-02-2004)

Col. 227

Jammers in Border Areas Ineffective

(Deb. 11, Vol. XXXVIII, 16-12-2003)

Col. 235-36

Orders for Procurement of Indigenous
Defence Equipments

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 273-74

Production of Defence Equipment by
Private Sector

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 267

Seizure of Israeli Defence Equipments

(Deb. 1, Vol. XXXVII, 02-12-2003)

Col. 71

Defence Intelligence Agency

Defence Intelligence Agency

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 182

Defence Land

Defence Land on Lease

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 244-45

Defence Modernisation Fund

Interim Budget General, 2004-2005

(Deb. 3, Vol. XXXIX, 03-02-2004)

Col. 50

Defence PersonnelDDA Scheme for Freedom Fighters and
Military Persons

(Deb. 1, Vol. XXXVII, 02-12-2003)

Col. 125

Defence ProcurementProcurement by DRDO through NCCF/
Kendriya Bhandar

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 71-72

- Procurement of INS Talwar**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 381
- Procurement of Warships**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 134-35
- Defence Recruitment**
- Incident of Stampede during Recruitment**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 64
- Recruitment in Defence Services**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 60-62
- Defence Service Exam**
- Allowing of Girls in NDA Entrance Examination**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 167-68
- Conducting of Defence Service Exam in Regional Languages**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 104
- Defence Services**
- Promotion Policy**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 183-84
- Delhi**
- Air Pollution in Delhi**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 89-90
- Allopathic Dispensary North Avenue**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 85
- Allotment of Parking Area in Delhi**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 291
- Conditions of Roads in Delhi**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 288
- Corruption Cases in S.J. Hospital**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 135
- Delhi-Agra Corridor**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 460-61
- Demolition of Houses by Directorate of Estates**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 185-87
- Demolition of Jawahar Vatika in Delhi University**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 223-24
- Demolition of Lutyens Bungalows**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 245-46
- Demolition of Buildings/Farm Houses in South Delhi**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 251-53
- Development of Tourism in Walled City of Delhi**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 324-27
- Disaster Management Authority in Delhi**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 259-60
- Discontinuation of Cable in South Delhi**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 196-97
- Encroachments/Occupations in Delhi/ New Delhi**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 288-90
- Entry Fee at Delhi and Mumbai Airport**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 75

Finger-Prints in Tihar Jail (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 135	Need to place work order for construction of a new bridge on river Yamuna at Wazirabad, East Delhi (MUR 377) (Deb. 3, Vol. XXXIX, 03-02-2004) Col. 69
Golden Quadrilateral from Delhi to Kolkata (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 324-25	Need to regularise unauthorised colonies in Delhi and to allow Members of Parliament to utilize the MPLAD funds for development of such colonies (Sub.) (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 318-19
Helicopter Service in Delhi and Mumbai (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 252	Offices of EPF in Delhi (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 155-56
Illegal Construction in Chandni Chowk (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 101-02	Opening up of a CGHS Dispensary, Vasant Vihar (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 95
Inmates in Tihar Jail (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 230-31	Parking Policy in the Capital City (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 17-21
IOCL Retail Outlets in Delhi (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 332-33	Passenger amenities at Delhi Railway Stations (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 71-72
Law and Order in Delhi (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 265	Pipeline from Mundra to Delhi by HPCL (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 191
Maintenance of Roads in Delhi (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 187-89	Registration of Cases (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 70
Master Plan for Re-development and Re- organisation of Delhi (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 122-24	Retail Outlets of IOCL in Delhi (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 292
Migration to NCT of Delhi from the Neighbouring States (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 143-44	Revision in Master Plan of Delhi (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 200-201
Monkey Menace in Delhi (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 114-15	Shifting of Delhi Income Tax Office (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 89-90
Music Schools in Delhi (Deb. 10, Vol. XXXVII, 15-12-2003) Col.	
Need to ensure early completion of the pending projects of Railways in East Delhi (MUR 377) (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 307	

- Shortage of Milk in Delhi
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 328-29
- Unused Land in Burari in Delhi
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 204
- Violation of Security Rules
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 146
- Delhi Development Authority**
- Allotment of Land to NGOs by DDA
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 51-68
- Allotment of DDA Flats to Punjab Migrants
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 191
- Allotment of DDA Flats to Kendriya Bhandar
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 230-31
- Construction of Dwelling Units by DDA
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 128-29
- Construction of LIG Flats
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 154-58
- Corruption and Mismanagement in DDA
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 199-203
- Corruption in DDA
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 175-76
- DDA Scheme for Freedom Fighters and Military Persons
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 125
- Delay in Allotment of Flats by DDA
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 114
- Expandable Housing Scheme, 1996
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 150-52
- Need to develop parks adjoining Group Housing Societies in East Delhi by DDA (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 394-95
- Need to implement the Supreme Court's orders on transferring the land of closed industries to D.D.A. (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 416-17
- Pending cases against DDA Officers and Employees
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 144
- Suspension of Officers of DDA
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 179-80
- Transfer of Vasundhara Enclave Area from DDA to MCD
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 141-42
- Trial of DDA Officers
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 84-85
- Delhi Metro Rail**
- Construction of Mini Township by DMRC
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 72-73
- Expertise in Delhi Metro
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 167
- Extension of Delhi Metro Railway Section
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 190
- Funding for Delhi Metro
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 123-24

Gap between the Platform and the Coach on Metro Stations
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 128

Laying of Separate Track
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 140

Modern Light Weight Coaches for Metros
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 85

Pollution by Delhi Metro Rail Project
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 94-95

Delhi Milk Scheme

Home Delivery Scheme Under DMS
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 192

NCCF Purchase Scam in DMS
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 80

Reduction in Staff Strength of DMS
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 144-45

Delhi Police

Additional Posts in Delhi Police
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 260-61

Delhi Police Coordination with Neighbouring States
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 260-61

Delhi Police Personnel in Criminal Activities
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 73-74

Insurance of Cards to Vehicle Owners
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 284

Vacant Post in Delhi Police
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 213-29

Delimitation Commission

Delimitation Commission
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 246-47

Demands for Excess Grants (Railway)

Demands for Excess Grants (Railway), 2001-2002
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 20

Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 97—224

Demands for Grants on Account (General)

Demands for Grants on Account (General)- Voted Demands for Supplementary Grants (General) - Voted
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 382

Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; Demands for Supplementary Grants (General) 2003-2004 - General Discussion
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 200-88, 396-82

Demands for Grants on Account (Railways)

Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 97-224

- Demands for Supplementary Grants (General)**
- Demands for Grants on Account (General) - Voted
- Demands for Supplementary Grants (General) - Voted
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 382
- Demands for Supplementary Grants - General
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 360
- Demands for Supplementary Grants - General
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 529-34
- Demands for Supplementary Grants - General - 2003-2004
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 431-512
- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; Demands for Supplementary Grants (General) 2003-2004 - General Discussion
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 200-88, 382—96
- Demands for Supplementary Grants (Railways)**
- Demands for Supplementary Grants (Railways), 2003-2004
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 19-20
- Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 97-224
- Demolition**
- Demolition of Houses by Directorate of Estates
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 185-87
- Demolition of Lutyens Bungalows
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 245-46
- Demolition of Buildings/Farm Houses in South Delhi
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 251-53
- Dental Colleges**
- Common Entrance Test for Medical/Dental Colleges
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 265
- Dental Colleges
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 31-32
- Recognition of Medical and Dental Colleges
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 409-10
- Dental Diseases Programme**
- Dental Diseases Programme
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 227
- Deputy Prime Minister**
- Visit of Deputy Prime Minister
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 17
- Desert Areas**
- Interim Budget General, 2004-2005
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 46
- Transformation of Thar Desert into a Drought Prone Area
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 118-19

Developed Countries

Immigrants to Developed Countries
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 206-07

Development Boards

Development Boards
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 91

Development Projects

Developmental Projects
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 144-45

Funds for Development Projects
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 352-54

Funds to Projects of Various States
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 250-54

Implementation of Schemes in Rajasthan
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 107

Japanese Aid for Construction of Projects
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 52-54

Need for a financial package to Bihar for
development works in the State (C.A.)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 408-12

Reported Need for a financial package to
Bihar for development works in the
State (CA)
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 316-58

DFID Assistance

DFID Assistance
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 298-99

DGS&D

Differential Rate Contracts for DGS&D
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 292

Enquiry against Officers in DGS & D
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 122-24

Tender Enquiry in DGS&D
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 265-66

Dharna

Dharna Outside Pragati Maidan by Anti-
Mining Groups
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 101

Diagnostic Facilities

Assistance for Strengthening Diagnostic
Facilities
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 151-52

Diamond

Import of Raw Diamonds from Russia
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 206-07

Satellite Survey for Diamond
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 192

Diesel

Consumption of Diesel
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 96-98

Import of CNG and Export of Diesel
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 194

Digital Distribution System

Digital Distribution System
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 156

Digital Earth Station

Digital Earth Station at Bangalore
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 183-84

Digital Storage System

Use of Digital Storage System
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 318

Diplomats

Visit of Diplomats to forward area
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 366-67

Diplomats Wives

Wives of Diplomats taking up Jobs
Abroad
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 132

Directorate of Estates

Demolition of Houses by Directorate of
Estates
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 185-87

Directorate of Maize Research

Performance Directorate of Maize
Research
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 204-05

Disabled Persons

Renewal of Registration in Disability Area
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 292-94

Setting up of University for Disabled
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 138-39

Disaster Management

Disaster Management
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 106

Disaster Management Authority in Delhi
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 259-60

Disaster Management Committee
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 84-88

Disciplinary Enquiry

Enquiry Against Officials
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 149-50

Discussion Under Rule 193

Action taken report on the report of the
joint parliamentary committee on stock
market scam and matters relating
thereto (DUR 193)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 429-504
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 429-37

Choudhary Charan Singh Birth Centenary
Celebrations Committee (DUR 193)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 475-77

Plight of farmers, youth and working class
both in the organised and unorganised
sectors (DUR 193)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 300-70

Prime Minister's Statement on the
Resignation of Shri Dilip Singh Judev,
from the Council of Ministers
(DUR 193)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 365-85
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 378-85

Recent incidents of violence in Assam and
some other parts of the country due to
Recruitment Policy of the Railways
(DUR 193)
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 413-70
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 537-638

Recent Stamp Paper Scam (DUR 193)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 354-401, 402-09

Unemployment Situation in the Country
(DUR 193)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 406-29, 438-75

Disease Surveillance System

Disease Surveillance System
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 331-32

Diseases**AIDS Vaccine**

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.100-01

Assistance to Control Tuberculosis

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.282-86

Bird Flu in Asia (S.N.Q.)

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col.233-35

Combating Diabetes

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.326-27

Conjunctivitis Cases

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.323-24

Coronary Diseases

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.128-29

Drug for Diabetes

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col.7-9

Eradication of Dengue

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.12-15

Eradication of Hepatitis

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.175-78

Eradication of Kala-azar

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.274-75

Eradication of TB

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.456-58

Filaria Cases

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.425-27

Foot and Mouth Disease

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col.205-06

Foot and Mouth Diseases amongst Animals

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col.248

Hepatitis A and B Vaccination

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.78-79

Hepatitis Cases

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col.64-65

Lung Cancer

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.265

National Vector Borne Diseases Control Programme

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.221-23

Need to take effective measures to control spider worm disease affecting coconut crop in Erode district and other parts of Tamil Nadu (MUR 377)

(Deb. 3, Vol. XXXIX, 03-02-2004)
Col.74-75

Production of Typhoid Vaccines

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.130-31

Research on Cancer

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.172-73

SARS

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col.365-66

Supply of Vaccine against Encephalitis

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col.54-55

Thalassaemia

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.278-79

Disinvestment**Creation of Separate Entities**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.145

- Disinvestment in NFL**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 391-92
- Disinvestment of BALCO**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 96-97
- Disinvestment of Cottage Industries Corporation**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 201-03
- Disinvestment of Hotels**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 266-67
- Disinvestment of HPCL, BPCL, and IOC**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 427-28
- Disinvestment of Indian Handicraft and HEC**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 291-92
- Disinvestment of IOCL and Other PSU**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 221-22
- Disinvestment of IPCL**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 305-06
- Disinvestment of ITDC Hotels**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 247-58
- Disinvestment of Majority Stake of Steel Plant of SAIL**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 238-39
- Disinvestment of NALCO**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 67-68
- Disinvestment of NBCC**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 248
- Disinvestment of NHDCL and NEEPCOL**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 161
- Disinvestment of Oil Companies**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 282-83
- Disinvestment of Profit Making Companies**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 132-33
- Disinvestment of PSU in Kerala**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 116-17
- Disinvestment of PSUs**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 170-74
- Disinvestment of Ranjit Hotel**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 99-100
- Disinvestment of RCF, Mumbai**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 65-66
- Disinvestment of SCI**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 264-65
- Disinvestment Process of SSP**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 233
- Funds Realized through Disinvestment Proceeds**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 288-89
- Reported strike by oil sector employees against disinvestments of BPCL, HPCL etc. (AM)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 1-6
- Target Fixed for Disinvestment**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 95
- Disinvestment Commission**
Report of Disinvestment Commission
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 51-52

Dispensaries

Opening of Mobile Dispensaries
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 97-98

Uniform Pattern in Dispensaries and Units
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 314-15

Distant Education Centres

Distant Education Centres
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 54-57

District Institutes for Education & Training

Grants for DIETs
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 201

District Primary Education Programme

D.P.E.P.
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 234-35

Evaluation of D.P.E.P.
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 163-64

District Rural Development Agencies

Merger of the Employees of DRDAs with
District Panchayats
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 114-15

Disturbed Areas

Disturbed Areas
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 228-29

Dividends

Dividends to Stock Holders of Banks
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 184-85

Dividends drawn by foreign Institutional
Investors
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 31

Investment of Dividends by Public Sector
Undertakings
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 161-62

DNA Testing

Amendment in Law for DNA Testing
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 205-06

Doctors

Ayurvedic CMO
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 84

Complaints against Doctors/Hospitals
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 337-38

Screening Test of Doctors
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 229-30

Uniform Policy on Private Practice
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 61

Doordarshan

24-Hour News Channel in Regional
Languages on DD/AIR
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 285

AIR/DD Kendras for Bodo-Tribal Areas
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 157-58

Approval of Programmes
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 110-11
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 173-75

Bifurcation of DD/AIR
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 191-92

Child Artists in DD/AIR
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 171-72

Coverage of DD in Rajasthan
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 134

DD and AIR in North East
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 274—76

DD Channels through Cable
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 112-13

DD through British Pay Channels
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 89

DD/AIR in Jharkhand
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 86

DD/AIR Transmitters in Border States
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 55—76

Doordarshan Channels Through Cable
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 160

DTH under KU Band
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 165

Earnings of Revenue through Advertisements on DD and AIR
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 161-62

Failure of DD to cover Incident
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 223

HPT for Kokrajhar
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 90-91

Interruption in Live Cricket Match
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 142-43

Introduction of Microwave Multi-Point Distribution System for DD
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 337-38

Launching of DD- News Channel
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 103-04

Oriya Programmes on DD
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 127-28

Poor Reception of Doordarshan
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 160-61

Priority to Regional Programmes on DD/AIR
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 182-83

Production of Programmes by Non-Departmental Persons
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 50

Programmes of Defaulters on Doordarshan/AIR
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 107—22

Regulation of Advertisements of Pay Channels
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 101

Sanctioning of Programmes for Doordarshan
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 5—17

Selection of Artists in DD/AIR
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 195

Setting up of DD Centre at Sumerpur in Rajasthan
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 85

Use of Digital Storage System
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 318

Vacant Posts in DD/AIR
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 232

Violation of Guidelines by Doordarshan
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 94

- Violation of Guidelines by Private TV Channels**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 193—95
- Winding up of Metro Channel**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 208-09
- Dope Test**
- Dope Test**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 28—33
- Double Stack Container Trains**
- Double Stack Container Trains**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 262
- Dowry**
- Dowry Act**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 77-78
- DPAP**
- Districts Covered under DPAP**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 117-18
- Drainage**
- Drainage System along Golden Quadrilateral Roads**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 52
- Need to provide adequate outlets for smooth drainage of water across the National Highway No. 8 at Hond Village in Novasari district, Gujarat (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 380
- Need to provide financial assistance to the Government of Tamil Nadu for implementation of underground drainage and sewerage system in Rasipuram Municipality (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 387
- DRDA Schemes**
- Central Share of Funds to DRDA Schemes**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 108—10
- DRDO**
- Procurement by DRDO through NCCF/ Kendriya Bhandar**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 71-72
- Drinking Water**
- Drinking Water Problem**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 165—67
- Drinking Water Problem in Rural Areas**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 251-52
- Drinking Water Project in Karnataka**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 118-19
- Drinking Water Supply in Jharkhand**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 92-93
- Hogenakkal Drinking Water Project**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 123-24
- Inclusion of Potable Water in Food Items**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 226-27
- Need to include Panchganga river at Kolhapur, Maharashtra in the National River Action Plan with a view to provide potable drinking water to the local people (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 75
- Norms for Packaged Drinking/Natural Mineral Water**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 41—43
- Potable Water from Sea**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 191-92

- SGSY and Drinking Water under PMRWS Scheme**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 139—41
- Standard Set for Drinking Water**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 64-65
- Study Reports on Fluorosis in Drinking Water**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 309-10
- Villages Lacking Quality Drinking Water**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 8-9
- Drivers**
- Need to provide financial assistance to the Government of Karnataka for establishing a Modern Training Institute and Research Centre for drivers at Hassan, Karnataka (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 381-82
- Drought**
- Central Assistance to Drought Affected States**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 305—08
- Central Assistance to Gujarat to Meet Drought Situation**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 126—28
- Drought Animal Power**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 239-40
- Jobs in Drought Hit Areas**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 116-17
- Need to provide adequate financial assistance to the Government of Karnataka to tackle the drought situation in the State (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 489
- Need to provide Central Assistance to the Government of Andhra Pradesh to tackle the drought situation in the State (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 413-14
- Need to provide financial assistance to the Government of Maharashtra to tackle the severe drought situation in the State (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 312
- Need to provide financial assistance to the sugarcane growers of Bihar whose crops have been affected by drought (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 412-13
- Need to take suitable measures to tackle the problem of severe drought in Karnataka (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 412
- Policy on Drought Proofing**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 79-80
- Rice for Drought Affected BPL Families**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 290—92
- Drought Affected Areas**
- Allocation of Foodgrains to Drought Affected Areas**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 67—70
- Drought Prone Areas**
- Committee on Watershed Development Programme and Assistance to Drought Prone Areas**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 152-53
- Drought Prone Areas in Karnataka**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 164

- Need to bring the districts of Sivaganga, Pudukottai and Ramnad in Tamil Nadu under the ambit of the Drought Prone Area Programme (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 70-71
- Transformation of Thar Desert into a Drought Prone Area**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 118-19
- Drought Relief Document**
- Drought Relief Document**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 216
- Drug Abuse**
- Drug Abuse**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 45
- Reduction of Drug abuse and Alcoholism**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 35—38
- Drug De-Addiction Centres**
- Opening of Drug De-addiction Centres**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 53—56
- Drug Price Control Order**
- Inclusion of Medicines in DPCO**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 193-94.
- Drugs**
- Amendment of Drug Control Act**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 167-68
- Availability of Patented drugs at Affordable Prices**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 3-4
- Banned Drugs in Circulation**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 310-11
- Cost Norms for Drugs**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 167-68
- Drug for Diabetes**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 7—9
- Drug Price Control Order**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 182-83
- Licensing Power**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 388-89
- Life Saving Drugs**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 102
- Medical Facilities/Drugs to AIDS Patients**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 60—66
- Modernisation of Small Scale Drug Units**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 258-59
- Opening of Drug De-addiction Centres**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 53—56
- Performance Enhancing Drugs**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 190-91
- Prices of Anti-AIDS Drug**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 189-90
- Product Patent Regime for Drugs**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 247—49
- Registration of Drugs**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 315-16
- Registration Policy on Import of Drugs**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 81
- Retesting of Drugs Samples**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 67—69

- Shortage of Drugs in Government Hospitals**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 465-66
- Spurious Drugs**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 136
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 103—07
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 239—42
- Uniform Rate of Drugs**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 34-35
- Use of Endosulfan**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 105-06
- Website of New Drugs**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 47-48
- WTO Draft Agreement on Generic Drugs**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 376
- Drunken Driving**
- Rash and Drunken Driving**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 53-54
- Dry Leaves**
- Burning of Dry Leaves**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 53-54
- DTH Service**
- DTH Services**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 321-22
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 113
- DTH under KU Band**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 165
- Policy on DTH**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 111-12
- Programmes through Direct-to-Home Television**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 195-96
- Violation of D.T.H. Guidelines**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 209-10
- Duty Free Shops**
- Duty Free Shops at Airports**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 257-58
(Deb. 16, Vol. XXXVII, 15-12-2003)
Col. 78-79
- E-Tendering**
- E-Tendering**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 287
- Earthquake Monitoring Laboratories**
- Introduction of Earthquake Monitoring Laboratories**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 101-02
- Earthquake Victims**
- Resettlement and Rehabilitation of Gujarat Quake Victims**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 101
- East-West Corridor**
- Extension of East-West Corridor**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 109
- Four Laning on East-West Corridor**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 352-53
- Eastern Coalfields Limited**
- Closure of Collieries by ECL**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 41
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 199-200

Handing over of Coal Mines to Private Parties by ECL

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 177-78

Pre-Mature Closure of Jhanjhara-Phase-I

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 242-43

Production of Coal by Outsourcing

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 168—70

Subsidence of Land in ECL

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 69-70

Eco-Tourism**Eco-Tourism**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 147-48

Eco-Tourism in Kerala

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 150-51

Ecological Disaster**Ecological Disaster in Andaman and Nicobar Islands**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 260

Economic Cooperation**Technical and Economic Co-operation among Countries**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 209-10

Economic Fraud**New Integrated System to Curb Fraud**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 166

Economic Growth**Economic Growth**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 218-19

Economic Reconstruction in J and K

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 56

Economic Measures**Economic Measures**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 114-15

Economic Package**Economic Package to Nagaland**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 135—37

Economic Policy**Interim Budget General, 2004-2005**

(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 39

Economic Reforms**City Challenge Fund**

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 112

Economic Reforms

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 110

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 6-13, 133-34

World Bank Report on Socio-Economic Reforms

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 79-80

Edible Oils**Edible Oil Fund**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 93

Edible Oil Marketed by Subsidiaries of NDDS

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 156—58

Export of Edible Oil

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 324

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 37-39, 59-60

- Need to approve the proposal of the Government of Gujarat for inclusion of Palmolein Oil in Tariff Rate Quota and permit its import (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 68-69
- Prices of Oils**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 143-44
- Sale of Edible Oil**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 290
- Education**
- Age Limit for Board Examinations**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 239-40
- Assessment of Performance of Teachers**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 241-42
- Capitation Fees**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 160-61
- Cash Incentives to Poor Children**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 240-41
- Coaching of ST Education**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 150—52
- Education for All Programme**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 52-53
- Education for All Summit**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 290-91
- Educational Grid Across colleges/ Institutions**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 369-70
- Educational Reforms**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 110
- Environment Subject in School Syllabus**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 179
- Establishment of Centres of Excellence in Higher Education**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 205-06
- Fast Track Initiative Scheme**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 374
- Financial Assistance to Autonomous Colleges**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 230—32
- Free Education**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 434-35
- Funds for Girls Education**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 454
- Human Rights Education**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 124-25
- Inclusion of Cottage Industry Subject in Syllabus**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 185
- Indo-Pak Discussion on Education**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 255
- Infrastructure for Agricultural Research and Education**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 139—76
- Insertion of Section by Kendriya Vidyalaya Sangathan**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 66-67
- Launching of Education Satellite**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 139-40

- Need to provide additional grants to the Government of Andhra Pradesh to meet the goal of 'Educational for All' by 2006 (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 383
- Penalising Parents for Wards
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 209
- Primary, Secondary, Higher Secondary Schools in Villages/Towns
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 268—74
- Renewal of Registration in Disability Area
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 292—94
- Setting up of Advanced Centres
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 279
- UGC Grants to Colleges and Universities
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 83—104
- UNESCO Aid for Girls Education
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 449
- Women's Empowerment through Education
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 371—73
- Educational Institutions**
- Conversion of Educational Institutes
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 232
- Fee Structure for Private Educational Institutes
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 377-78
- Need to provide 27 percent reservation to OBCs for admission in educational institutions and jobs in Public Sector Undertakings (MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 473-74
- Opening and Expansion of Schools/ Boarding Schools/ Colleges/ Hostels/ Technical Training Centres
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 360—66
- Setting up of Institutions for Science Studies
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 56
- Educational Reforms**
- Educational Reforms
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 110
- Egypt**
- Trade with Egypt
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 239-40
- Elections**
- Election to Committee—Committee on Public Accounts—Motion Moved
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 406
- Election to Committee—National Shipping Board
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 481-82
- Eligibility for Contesting Elections
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 225-26
- Permission for Election in RWA/Kendriya Bhandar
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 244—46
- Permission for Government Servants to Contest Elections
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 92-93
- Electoral Reforms**
- Electoral Reforms
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 245-46

Electricity

Electricity to District of Muzaffarpur
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 235-36

Electricity to Villages
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 201—06

Generation of Electricity by Garbage
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 331—33

Improvement in the Performance of SEBs
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 62-63

Supply of Electricity by DVC
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 80

The Electricity (Amendment) Bill, 2003 -
Consid. & Pass
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 443—85

Electricity Charges

Electricity Charges
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 266-67

Electro-Homoeopathy System

Electro-Homoeopathy System
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 451

Electronic Industry

Impact of FTA with South East Asian
Countries
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 236-37

Elephant Menace

Need to provide adequate funds for the
projects aimed at checking the menace
caused by elephants in the Southern
district of Karnataka (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 382-83

Emergency Services

Payment for Emergency Services
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 132-33

Emergency Wards

State of Affairs in Emergency Wards
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 216

Emigration Check

Emigration Check for Travelling Abroad
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 85-86

Emigration Rules

Emigration Rules
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 194

Emission Norms

Application of Euro Norms
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 135-36

Application of Euro Norm in Agriculture
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 411

New Emission Norms for Vehicles
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 313-14

Employees

Demands of Employees of Chandigarh UT
Administration and Municipal
Corporation
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 91-92

Employees in the Ministry
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 62-63

Employees under BGML

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 217-18

Gratuity to Employees/Officers in CIL
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 326—29

- Higher Grade Assistant Examinations in LIC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 153
- Interim Budget General, 2004-2005**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 50-51
- Need to review the salary and allowances of employees working in community Polytechnic Project (MUR 377)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 470-71
- Part-Time Employees of LIC**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 326-27
- Removal of Persons due to Absence**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 268-69
- SC/ST and OBC Employees**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 134-35
- Employees Provident Fund**
- Cases of Non-Payment of EPF**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 44-46
- Employees of Media Organisation under EPFS**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 108-09
- EPF Deposits by Punalur Paper Mills**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 231-32
- Gold Coins Distributed to Employees of EPFO**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 340-41
- Misappropriation of Funds in EFPO**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 93-94
- Modernization Project "Reinventing EPF-India"**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 333
- Offices of EPF in Delhi**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 155-56
- Rate of Interest on EPF Deposits**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 164-65
- Employees State Insurance Corporation**
- Conversion of ESI Hospitals into General Hospitals**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 343
- Expansion of ESI**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 91-92
- Poor Condition of ESI Dispensaries**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 366
- Recommendations of ESIC Review Committee**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 104
- Separate Health Services for Hospitals under ESIC**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 218
- Employment**
- Applications for Employment and Compensation**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 316-17
- Appointment of Compassionate Grounds**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 127
- Creation of Additional Employment**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 156-58
- Employment Generation**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 245-47
- Employment Generation by KVIC**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 260

- Employment Generation in Organised and Unorganised Sectors**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 28-33
- Employment Generation through GQ Project**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 62
- Employment Growth Rate in Organized Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 362-64
- Employment of Local Experts in Construction Sector**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 59
- Employment to Handicapped Persons**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 238-42
- Employment to Land Oustees**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 159
- Employment to the People of Land Loser of Mejia Thermal Power Plant**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 157-58
- Employment to Women Labourers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 255-56
- Hardships to Job Seekers Abroad**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 345
- Job Opportunities for OBCs**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 205-06, 229-30
- Jobs for Youths in Nagaland**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 126
- Recruitment in Railways**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 147
- Recruitment of Scouts to Plug Infiltration**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 92
- Vacant Posts of OBCs**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 247-49
- Employment Abroad**
- Banning on Jobs Abroad**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 442
- Need to open a single window facility in Kerala for attestation of educational certificates of candidates seeking jobs in Gulf countries (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 383
- Wives of Diplomats Taking up Jobs Abroad**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 132
- Employment Directives**
- Direction to Students**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 144
- New Directives for Job Seekers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 208-09
- Employment Guarantee Scheme**
- Employment Guarantee Scheme Centres**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 97
- Employment Opportunities**
- Decline in Job Opportunities for Technocrats**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 75-76
- Job Opportunities for Other Backward Classes**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 293-95

Job Opportunities to OBCs

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 375, 386-87

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 262-63

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 193-95, 245-47, 333-34

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 340

Job Opportunities to Other Backward Classes

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 280-81

Need to provide adequate job avenues to retiring defence personnel and accept the demand for implementing the scheme of "one-rank-one-pension" (MUR 377)

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 294-95

Employment Policy

Fixed Term Contractual Employment Policy
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 157

Employment Schemes

Employment Assurance Scheme
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 83-84

Encroachments

Encroachment by Limited Mobility Companies
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 288-89

Encroachment Near Historical Monuments
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 125-26

Encroachment on National Highways
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 335-36

Encroachments in National Parks/Sanctuaries
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 237-39

Encroachments on Government Premises
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 161

Encroachments on Land by Dealers
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 212-13

Encroachments/Occupations in Delhi/New Delhi
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 288-90

Eviction of Unauthorised Occupation
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 232-33

Regularisation of Encroachments on Forest Land
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 203-09

Unauthorised Encroachment
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 350-51

Energy Education Park

Energy Education Park in Bangalore
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 157

Engineering Colleges

Financial Assistance to Engineering Colleges
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 420-26

Grading Ranking of Private Engineering and Management Colleges
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 20-26

Upgradation of Engineering Colleges
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 247-48

Engineering Foundry Units

Need to check the rising prices of cast iron and coal with a view to safeguard the interests of small engineering foundry units in Gujarat and other parts of the country (MUR 377)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 439

Engineering Goods

Export of Engineering Goods
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 61

Engineering History

Archives of Engineering History
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 141

Engineering Projects (India) Limited

Expenditure Incurred in Engineering
Projects (India) Limited
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 178-79

Engineers

Contract Engineers in EIL
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 352-53

Surrender of NHAI Engineers
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 115-16

Engineers India Limited

Contract Engineers in EIL
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 352-53

Entertainment Tax

Ceiling on Entertainment Tax
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 45-47

Entrance Examination

Fool-Proof Entrance Examination
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 149

Environment

Amendment to Environmental Clearance
Certificate
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 125

Assistance under Kyoto Protocol
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 405

Environment Subject in School Syllabus
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 179

Environmental Damage due to Pollution
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 134-35

Slides on Environment in Cinema Halls
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 89-90

Environmental Clearance

Environmental clearance for building
Construction
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 129-31

Environmental Clearance for Power
Projects
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 75

Need to evolve a policy of time-bound
environmental clearances for hydro-
electric power generation projects in
the hilly areas of the country
(MUR 377)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 422

Need to release funds from Central Road
Fund for construction of roads in
Bharuch Parliamentary Constituency,
Gujarat (MUR 377)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 422-23

Essential Commodities

Distribution of Essential Commodities
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 229-30

Floor Price

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 111-12

Prices of Daily Need Items

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 298-99

Ethanol

Blending of Ethanol in Petrol
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 314

Europe

ONGC Stakes in European Oilfields
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 368-69

European Commission

Visit of European Commission President
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 187

European Union

Access of Agriculture Commodities in EU
Market
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 95-96

Agreement with European Union in
Navigation Field
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 277

Dispute with EU
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 131

Export of Rice to USA and EU
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 216-17

Import of Sugar From E.U.
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 234-35

India-EU Summit
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 287

Ex-Gratia Bonus

Ex-Gratia Bonus
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 36-37

Ex-Servicemen

Medical Facility to Ex-Servicemen
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 224-25

Need to provide pension to ex-soldiers
compulsorily retired from Army on
Medical grounds (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 488-89

Pension to Ex-Servicemen
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 141-42

Recruitment of Ex-Servicemen in U.S.
Force
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 69-70

Examination Reform

NCERT Meeting on Examination Reform/
Grading System
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 299-304

Exchange Orders

Issuance of Tickets on Exchange Orders
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 267-72

Excise Department

Vacancies in Income Tax
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 289

Excise Duty

Central Excise Duty Collected from Orissa
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 226-27

Excise Duty Evasion

Excise Cases against Industries
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 283-84

Excise Duty Evasion
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 239-40

Excise Duty Evasion by Pan Masala
Manufacturers
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 210-11

Exim Bank**Exim Bank**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 57-58

Expenditure**Expenditure Incurred on NDSI and House Keeping**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 252-53

Expenditure on Advertisement

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 141-42

Expenditure on Advertisement in A&N Islands

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 89

Expenditure on Sports

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 244

Explanation Under Rule 357**Personal Explanation Under Rule 357**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 296-97

Explosives**Ban on NG Based Explosives**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 88-89

Detection of Detonators from Railway Track

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 343-44

Storing and Transporting of Explosive Materials

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 211-12

Use of Explosives by Terrorists

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 31-36

Export**Allocation for Software Exports**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 47-48

Assistance to Jewellery Exporters

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 248-49

Consortium of Apparel Export

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 267-69

Consumption and Export of Sugar

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 20-28

Export by Maruti Udyog Limited

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 81

Export Decline in Garments

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 98-99

Export of Advance Light Helicopters

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 342-43

Export of Agro Products

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 34-35

Export of Apple

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 223

Export of Cars and Two Wheelers

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 87-88

Export of Cotton

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 168-69

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 296-97

Export of Defence Equipment

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 106-07

Export of Edible Oil

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 324

Export of Engineering Goods

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 61

- Export of Fertilizers**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 95-98
- Export of Fruits and Vegetables**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 283-84
- Export of Fruits to Asian Countries**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 147-49
- Export of Granite**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 109-10
- Export of Handicrafts Items**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 237-38
- Export of Handloom Product**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 211-12
- Export of Handmade Carpets**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 337-38
- Export of Iron Ore**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 80-81
- Export of Marine Products**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 82
- Export of Meat**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 241-43
- Export of Petroleum Products**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 138-39
- Export of Petroleum Products to Pakistan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 129
- Export of Rice**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 212-13
- Export of Rice to USA and EU**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 216-17
- Export of Rubber**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 100
- Export of Salt**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 62-63
- Export of Soyameal**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 244-45
- Export of Spices**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 219-21
- Export of Steel**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 340-41
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 258-59
- Export of Tea to Iraq**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 129
- Export of Tea to Pakistan**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 223
- Export of Tea to US**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 69-70
- Export of Textiles**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 275-76
- Export of Wheat**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 282-83
- Export Target**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 193-95
- Export to US Market**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 36
- Export Value**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 192-93

- Export/Import of Fruits**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 130-31
- Exports of Wheat to Pakistan**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 345-47
- Exports of Wheat/Rice**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 118-19
- Fall in Export of Tea**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 160
- Finance Package for Exports**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 221-23
- Guideline for Export of Organic Food**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 256
- Impact of Appreciation of Rupee on Exports**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 231-33
- Import of CNG and Export of Diesel**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 194
- Incentives to Mango Exporters**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 185-86
- Issue of Export Obligation Discharge Certificate**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 69
- MoU with Germany for Onion Export**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 285
- Need to Allot Land on lease to Andhra Pradesh State Warehousing Corporation to Undertake Export and Import of Foodgrains (MUR 377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 426-27
- Onion Export Quota**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 152-53
- Policy on Onion Exports**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 60
- Position of Indian Rupee**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 277-78
- Procurement of Export Paddy**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 242
- Production Incentives to Tea Exporters**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 168
- Production, Import and Export of Minerals**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 178-86
- Production/Export of Mica**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 120-21
- Promotion to Production and Export of Steel by Indo-China Joint Group**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 416
- Revision of Ceiling of Export of Chrome Ore**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 134-35
- Share of Agricultural and Allied Products in Exports**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 365-66
- Tea Export to Russia**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 203
- Textile Exports**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 225-26
- Export Policy**
- New Grain Export Policy**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 171-72

Export Promotion Council

Separate EPC for Pharmaceutical Companies
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 207-08

Exporters

Challenges before Exporters
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 300-01

Problems of Foodgrain Exporters
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 157

Expressways

Pune-Mumbai Expressway
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 3-13

External Assistance

External Assistance for Health Projects
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 112-28

External Assistance for Health Projects
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 187-92

External Assistance to Ports
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 146-47

External Borrowings

External Commercial Borrowings
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 235-36

External Debt

External Debt
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 65-66

Foreign Debt

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 262-68

Externally Aided Projects

Externally Aided Projects
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 198-200

Extradition

Criminal Escaping Abroad
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 151-52

Extradition Treaties

Extradition Treaties
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 53-54

Exhibitions

Exhibitions on DAVP
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 145-52

Handloom Exhibitions/Fairs
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 265-66

Health Melas
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 17-18

Fake Certificates

Fake SC/ST Certificates for Government Jobs
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 50

Fake Currency

Circulation of Fake Indian Notes by Pakistan Habib Bank
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 175-76

Fake Currency
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 210-12

Inflow of Counterfeit Currency Notes
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 284-86

Need to take suitable measures to check circulation of counterfeit currency and other Government documents (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 325

Fake Tourist Offices

Fake Tourist Offices

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col.311

Family Welfare Centres

Closure of Mini-welfare Centres in Chandigarh

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.190-91

Family Welfare Programmes

Assistance for Family Welfare Programmes

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col.279-80

Family Welfare Programme

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col.88-92

Funds for Family Welfare Programme

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.121-22

Farm Houses

Demolition of Buildings/Farm Houses in South Delhi

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col.251-53

Farm Trade Reforms

Farm Trade Reforms

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col.37-38

Farmers

Facilities to Farmers

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col.181-83

Farmer Insurance Income Scheme

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col.51-53

Farmers Benefited under NAIS

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col.219

Farmers Benefited under NAIS in Maharashtra

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col.128-30

Insurance Claims of Farmers under NAIS

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col.149-50

Interest Relief to Farmers

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col.214-15

Loss caused to the farmers of Gujarat due to failure of the crops (CA)

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col.436-47

Need to provide 'Pattas' to farmers whose lands were acquired for setting up Bharat Aluminium Company in Korba district, Chhattisgarh (MUR 377)

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.383

Need to review the working of Rural Banks in the country and set up a National Rural Bank for the benefit of farmers (MUR 377)

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col.411-12

Pending Insurance Claims of Farmers under NAIS

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col.103-04

Plight of farmers, youth and working class both in the organised and unorganised sectors (DUR 193)

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col.300-70

Seeds and Assistance to Farmers

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col.167-70

Subsidies to Farmers

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col.399-401

Suicide by Farmers

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col.219

Fast Track Courts**Fast Track Courts**

(Deb. 9, Vol. XXXVII, 12-12-2003)

Col. 56-60, 183

(Deb. 14, Vol. XXXVIII, 19-12-2003)

Col. 286-89

Faulty Wheels**Faulty Wheels**

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 124-25

FAX Facility**STD/ISD and FAX Facility in Village Panchayat**

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 278-79

FBI**Training to Senior Police Officers by FBI**

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 133-34

FCRA**Amendment of FCRA**

(Deb. 11, Vol. XXXVIII, 16-12-2003)

Col. 108

FERA**FERA Violations**

(Deb. 9, Vol. XXXVII, 12-12-2003)

Col. 210

FERA Violations by MNC

(Deb. 4, Vol. XXXVII, 05-12-2003)

Col. 268-69

Ferry Service**Ferry Service between Mumbai and Karachi**

(Deb. 7, Vol. XXXVII, 10-12-2003)

Col. 112

Fertilizer Corporation of India Ltd.**FCI Deal with Private Exporters**

(Deb. 9, Vol. XXXVII, 12-12-2003)

Col. 169-70

Supply of Wheat by FCI

(Deb. 9, Vol. XXXVII, 12-12-2003)

Col. 204-05

Welfare Schemes

(Deb. 9, Vol. XXXVII, 12-12-2003)

Col. 236-38

Fertilizer Plants**Fertilizer Plants**

(Deb. 1, Vol. XXXVII, 02-12-2003)

Col. 172-77

Fertilizer Units**Conversion of Urea Units from Naphtha to Gas**

(Deb. 1, Vol. XXXVII, 02-12-2003)

Col. 9-10

Public Sector Fertilizer Units

(Deb. 16, Vol. XXXVIII, 23-12-2003)

Col. 132-34

Setting up of Fertilizer Projects in Iran

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 106

Subsidy to Fertilizer Units

(Deb. 16, Vol. XXXVIII, 23-12-2003)

Col. 233-40

Fertilizers**Availability of Gas for Production of Fertilizers**

(Deb. 16, Vol. XXXVIII, 23-12-2003)

Col. 120-21

Availability of Gas to Fertilizer Units

(Deb. 11, Vol. XXXVIII, 16-12-2003)

Col. 177-78

Consumption Ratio of NPK

(Deb. 16, Vol. XXXVIII, 23-12-2003)

Col. 121-22

Decontrol of Chemical Fertilizer Industry

(Deb. 1, Vol. XXXVII, 02-12-2003)

Col. 153-54

Export of Fertilizers

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 95-98

- Fertilizers and Chemicals Travancore Ltd. (FACT)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 67-68
- Harmful effects of Urea and Chemicals**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 135-36
- Import of Urea**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 135-36
- Increase in Fertilizer Subsidy Bill**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 72-73
- Increase in Price of Urea**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 231-32
- Reduction of Fertilizer Prices**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 112-13
- Requirement of DAP**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 177-78
- Rise in the Prices of Fertilizers**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 57-58
- Slow Progress in Fertilizer Industry**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 159-61
- Subsidy on Fertilizers**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 181-82
- Transport Subsidy for Fertilizers**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 36
- Fertilizers and Chemicals Travancore Limited**
- Fertilizers and Chemicals Travancore Limited**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 199-200
- Fighter Aircrafts**
- Crash of Aircraft**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 44-46
- Crash of Mirage Aircraft**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 172-73
- Defective Parts in Sikhol-30 Aircraft**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 105
- MiG-21 Crash**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 353-54
- Procurement of Mirage Aircraft**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 163
- Procurement Procedure**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 18-27
- Retention of MIG-21 Aircrafts**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 370
- Film Festivals**
- Censorship Certificate for Entries in Festival**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 348
- Chinese Film Festival in India**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 63
- Complex for International Children Film Festival at Hyderabad**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 219-20
- Film Festivals**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 242-48
- Film Industry**
- Crisis in Film Industry**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 155-56

Job Security for Cine Workers

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 120-21

Film Personalities**Film Personalities Link with Underworld**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 197-98

Films**Agreement with Foreign Countries in Film Production**

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 78

Ban on Indian Films/Artists by Pakistan

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 82

Dubbing of Indian Films

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 309-11

Movie on Indo-Afghan

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 153

Finance Commission**Recommendations of the Eleventh Finance Commission**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 90-91

Finance Policy**Finance Policy for Small Power Projects**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 210-14

Financial Assistance**Assistance for Strengthening Diagnostic Facilities**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 151-52

Assistance to Assam for Flood Control

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 148

Assistance to Flood Affected States

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 231-33

Assistance to Jewellery Exporters

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 248-49

Assistance to Karnataka for Establishment of Nutritional Gardens

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 137

Assistance to NGOs by CAPART

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 166-67

Assistance to Technology Institutes

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 206-07

Assistance Under Soil Conservation Scheme

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 129-31

Financial Allocation to Mumbai

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 69

Financial Assistance for Eradication of Poverty

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 192-95

Financial Assistance for MRTS in Mumbai

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 108-09

Financial Assistance to Autonomous Colleges

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 230-32

Financial Assistance to Blacklisted NGOs

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 73-74

Financial Assistance to Engineering Colleges

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 420-26

Financial Assistance to FPI

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 85-90

- Financial Assistance to Local Self Institutions
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 98-99
- Financial Assistance to Municipalities in Andhra Pradesh
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 142
- Financial Assistance to Poor Patients
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 55-56
- Financial Assistance to SSI
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 202-03
- Financial Assistance to Tamil Nadu
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 119
- Need to provide adequate financial assistance to the Government of Karnataka to tackle the drought situation in the State (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 489
- Need to provide adequate Financial Assistance to the Government of Rajasthan for its all round development (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 397
- Need to provide financial assistance to the Government of Andhra Pradesh for restorative work in the cyclone affected areas of the State (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 326-27
- Need to provide financial assistance to the Government of Andhra Pradesh for setting up District Rehabilitation Centres (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 385
- Need to provide financial assistance to the Government of Karnataka for establishing 'a Modern Training Institute and Research Centre for drivers at Hassan, Karnataka (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 381-82
- Need to provide financial assistance to the Government of Kerala to rejuvenate traditional industries in the State with a view to protect the interests of workers (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 401
- Need to provide financial assistance to the Government of Maharashtra to tackle the severe drought situation in the State (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 312
- Need to provide financial assistance to the Government of Orissa to restore creek irrigation in Kendrapara and areas close to Bay of Bengal coast (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 328
- Need to provide financial assistance to the Government of Tamil Nadu for implementation of underground drainage and sewerage system in Rasipuram Municipality (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 387
- Need to provide financial assistance to the sugarcane growers of Bihar whose crops have been affected by drought (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 412-13
- Seeds and Assistance to Farmers
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 167-70

Five Year Plans

Allocation for AUWSP during Tenth Plan Period

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 184-88

Interim Budget General, 2004-2005

(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 55

Plan Allocation to N.E. States

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 389-90

Power Projects in Maharashtra during Tenth Plan

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 105-08

Production of Steel in Tenth Plan

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 188-89

Situation arising out of Regional Imbalance in the Development of North Bengal Region due to plan process of Seventh, Eighth, Ninth and Tenth Plans and steps taken by the Government in regard thereto (CA)

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 281-95

Flats

Allotment of Flats

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 96-97

Flood Affected States

Assistance to Flood Affected States

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 231-33

Flood Control

Assistance to Assam for Flood Control

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 148

Assistance to West Bengal for Flood Control

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 251-52

Flood Control Projects

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 27

Scheme for Flood Control

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 208-09

Flood Management Programme

Flood Management Programme

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 122-23

Need to take up infrastructural development of Chanchal Sub-Division and release funds for flood management programme in Malda district, West Bengal (MUR 377)

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 400

Floods

Damage in States Due to Floods

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 236-37

Damage of Houses due to Flood in States

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 160-64

Need to construct high dams on rivers causing floods and erosion in Khagaria, Bihar (MUR 377)

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 327-28

Need to provide adequate funds for desilting of Varuna river in Phulpur Parliamentary Constituency, Uttar Pradesh with a view to check recurring floods (MUR 377)

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 307

Fluorosis

Study Reports on Fluorosis in Drinking Water

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 309-10

Fly-Overs**Flyovers Over NH-5**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 328

Need to allocate additional funds for repair of road connecting Khurda and Bolangir and undertake construction of fly over on National Highway from Khurda to Bhubaneswar (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 415

Flyway Packages**Flyways Packages**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 243-49

FM Radio**FM Radio Station at Konni in Kerala**

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 291-92

Licence free FM Broadcast

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 92-94

News on Private FM Channels

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 54-55

Operation of Radio City

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 323-24

Task Force on FM Radio

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 17-25

Fodder Banks**Setting up of Fodder Banks**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 196-97

Food & Agriculture Organisation**Undernourishment**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 152-53

Food Adulteration**Acceptable Daily Intake in Diet**

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 147-48

Worms in Cadbury Dairy Milk Chocolate

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 147

Food Corporation of India**Loans Taken by FCI**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 45-46

Modernisation of FCI Godowns

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 237-38

Regularisation of FCI Workers

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 240-42

Transshipment Policy of FCI

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 299-300

Food Items**Inclusion of Potable Water in Food Items**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 226-27

Standards for Food and Food Products

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 24-25

Task Force on Quality of Foodstuffs

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 200-01

US Regulations for Indian Food Products

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 145-46

Food Management**Coordination in Food Management**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 16-22

Food Parks**Creation of Food Parks**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 394-95

Food Plazas

Setting Up of Food Plazas at Railway Stations
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 91-92

Food Processing Industries

Centrally Sponsored Training Programmes of FPI
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 101-03

Economic Package for FPI
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 356-57

Financial Assistance to FPI
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 85-90

Foreign Investment in Food Processing Units
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 350-51

Sanction of Grants-in-aid for FP Units
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 256-57

Setting up of FPI with Foreign Collaboration
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 175-77

Food Quality

Poor Quality Food in Air India Flights
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 309

Food Safety

Food Safety Levels
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 203-04

Food Security

Mission Hunger Free India
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 138-39

Food Subsidy

Food Subsidy
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 269-70

Foodgrains

Allocation of Foodgrains
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 214-26
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 276-84

Allocation of Foodgrains as Relief Measure
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 103-06

Allocation of Foodgrains to Drought Affected Areas
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 67-70

Allocation of foodgrains under SGRY
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 23-26

Allotment of Foodgrains
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 65-66

Construction of Godowns
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 180-84

Exports of Wheat to Pakistan
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 345-47

Foodgrains for PDS
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 189-91

Foodgrains Production
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 390-91

Foodgrains Stock
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 331-34

Foodgrains Storage in Plastic Bags
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 203-04

- Foodgrains under SGRY**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 202
- Need to Allot Land on lease to Andhra Pradesh State Warehousing Corporation to Undertake Export and Import of Foodgrains (MUR 377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 426-27
- New Grain Export Policy**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 171-72
- PM's Pilot Project**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 157-59
- Problems of Foodgrain Exporters**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 157
- Procurement of Bajra**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 316-18
- Production of Foodgrains**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 53-56
- Production of Foodgrains in Tribal Areas of M.P.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 171
- Rate of Foodgrains under SGRY**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 98
- Reduction of Subsidies on Foodgrains**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 29
- Varieties of Wheat**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 393-94
- Foot and Mouth Disease**
- Foot and Mouth Disease**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 205-06
- Foot and Mouth Disease Control Scheme in Kerala**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 116
- Foreign Accounting Firms**
- Foreign Accounting Firms**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 77-78
- Foreign Airlines**
- Landing Rights to Foreign Airlines**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 165
- Traffic Right to Foreign Airlines**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 198-201
- Foreign Applicants**
- Foreign Applicants for Medical Courses**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 104
- Foreign Assistance**
- Assistance from Japan**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 175
- Contribution Regulatory Authority**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 71
- Foreign Assistance for Improvement in Urban Slums**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 246
- Foreign Assistance for Road Projects**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 375
- Foreign fund for upgradation of Primary Health Care**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 333-34
- Japanese Aid for Construction of Projects**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 52-54

Loan from Australia for Godavari Basin River Development
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 107-08

Foreign Channels

Uplinking of Foreign New Channels
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 57-60

Uplinking Permission to Foreign Channels
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 199-208

Foreign Collaboration

Setting up of FPI with Foreign Collaboration
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 175-77

Foreign Companies

Drip Irrigation by Foreign Companies
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 319

Foreign Companies in Road Construction Projects
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 116-20

Foreign Countries

Agreement with Foreign Countries in Film Production
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 78

Bank Branches Abroad
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 79-82, 324-25

Indians in Foreign Jails
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 95-99

Purchase of Gas Blocks by GAIL in Foreign Countries
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 304-05

Sale of Indian Cars in Foreign Countries
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 83-84

Stakes in Oil and Gas Fields in Overseas Countries
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 125-26

Foreign Delegations

Visit of Pakistan Commission for Indus Water
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 354

Foreign Dignitaries

Visit of European Commission President
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 187

Visit of Foreign Dignitaries
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 110-15

Visit of Foreign Dignitaries/Delegations to India
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 15-44

Visit of Pakistani Information Minister
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 411-12

Visit of Senegalese President
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 213-15
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 75

Foreign Direct Investment

Fall in FDI/FII
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 60-66

FDI in Banks
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 259

FDI in Civil Aviation
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 315-16

FDI in Print Media
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 231-34
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 264-65

- FDI in Radio Broadcast**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 297-98
- FDI in Telecom Sector**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 51
- FDI Policy**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 287-88
- FDI Policy for Telecom Sector**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 204-06
- Foreign Direct Investment**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 351
- Measures to attract FDI**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 365
- Relaxation of FDI Holding Caps**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 335
- Foreign Educational Institutes**
- Foreign Educational Institutes**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 375-77
- Foreign Equity**
- Holding of Foreign Equity in NDTV**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 256-57
- Foreign Exchange**
- Foreign Exchange Earnings/Outgo of ONGC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 285-86
- Foreign Exchange Inflow Through NRI**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 44-45
- Foreign Exchange Reserve**
- Foreign Exchange Reserve**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 207-12, 373-74
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 34
- Foreign Financial Institutions**
- FFI Aid to Tamil Nadu**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 145-47
- Foreign Funds**
- Foreign Funds**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 209-10
- Foreign Goods**
- Import of Chinese Goods**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 247
- Foreign Institutional Investors**
- Dividends drawn by foreign Institutional Investors**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 31
- F.I.I. Operating in Stock Market**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 231-32
- Fall in FDI/FII**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 60-66
- Foreign Investment**
- Foreign Investment in Dabhol**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 153-54
- Township Development Projects and MRTs**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 177
- Foreign Investment Promotion Boards**
- Setting up of FIPB**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 351-52
- Foreign Loans**
- Loan from America by IOCL**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 238

Foreign Nationals

Citizenship to Pak Nationals
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 178

Pak Nationals in Indian Jails
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 189

Pakistani and Bangladeshi National in Defence Forces
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 373

Foreign NCC Youth

Participation of Foreign NCC Youth in Republic Day Celebrations
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 102-06

Foreign Projects

Investment of NTPC in Foreign Projects
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 314-15

Foreign Students

Decline in the Inflow of Foreign Students
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 11

Foreign Tourists

Foreigners Travelling on Fake Tickets
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 99-101

Visa to Foreign Tourists
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 131-32
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 152-53

Foreign Trade

Agreement for Free Trade with ASEAN Countries
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 114-15

India's Support to US to Resolve Trade Talks at WTO
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 177-78

Foreign Visits

Foreign Visit without Passport
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 74-75

Foreign Visits by PM
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 392-409

PM Visit to UN
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 289-90

Visit of Deputy Prime Minister
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 17

Visit of Indian Delegations Abroad
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 22-24

Visit of PM to Syria
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 378-79

Forest Conservation Policy

Need to review the forest conservation policy (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 399-400

Forest Development Agencies

Funds to Forest Development Agencies
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 84-85

Forestry Projects

Approval of Forestry Projects of Karnataka
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 248

Forests

Construction of Forest Roads
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 412-13

Distribution of Forest Land amongst Landless Adivasis
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 209-10

- Need to confer legal rights on people settled on forest land in Rajasthan and other parts of the country (MUR 377)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 294
- Need to provide the benefit of rehabilitation package to the families settled in forest areas in Andaman and Nicobar Islands (MUR 377)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 305
- Regularisation of Encroachments on Forest Land**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 203-09
- Relaxation in Felling and Transit Rules for Forest Produce**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 401-02
- Use of Solar Energy to Save Forests**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 38-40
- Utilization of Forest Area in Tamil Nadu**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 322-23
- Utilization of Waste Forest Land**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 272-76
- Violation of Forest Conservation Act and Wildlife (Protection) Act, 1972**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 175-78
- France**
- Agreement with France for Development of Weapon System**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 284
- Protest by Indian in France**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 130
- Free Trade**
- Agreement with ASEAN for Free Trade**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 357-60
- Impact of FTA with South East Asian Countries**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 236-37
- Freedom Fighters**
- Allotment of Railway Land to Freedom Fighters**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 177
- DDA Scheme for Freedom Fighters and Military Persons**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 125
- Freedom Fighters Pension**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 28-31
- Need to include the name of a freedom fighter from Uttar Pradesh 'late Uda Devi' in the list of Freedom Fighters (MUR 377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 427-29
- Freight Earnings**
- Freight Earnings**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 333-34
- Freight Tax**
- Tonnage Tax**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 167-68
- Fruit Growers**
- Impact of Import of Fruits on Fruit Growers**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 117-18
- Fruits**
- Export of Apple**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 223
- Export of Fruits and Vegetables**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 283-84

Export/Import of Fruits

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 130-31

Fruits and Vegetables sold by Mother Dairy

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 202-03

Impact of Import of Fruits on Fruit Growers

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 117-18

Incentives to Mango Exporters

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 185-86

Fuel Policy**New Fuel Policy**

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 265-66

Fuels**Conversion of Plastic Wastes into Petroleum Fuel**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 263

Hydrogen as Alternative Source of Fuel

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 159-60

Pricing Policy on Transportation of Fuel

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 65-66

Fugitive**International Conference on Fugitive**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 75-76

Fundamental Duties**Law for Enforcement of Fundamental Duties**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 293-94

Fundamental Rights**Fundamental Rights**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 181

Funds Allocation**Allocation for AUWSP during Tenth Plan Period**

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 184-88

Allocation for Homoeopathic Medicine

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 309

Allocation for Software Exports

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 47-48

Allocation of Funds

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 36-40, 84-90

Allocation of Funds for IT

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 169-70

Allocation of Funds for NH-104

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 369

Allocation of funds of NMDFC

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 165

Allocation of Funds to IIMs

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 239-40

Allocation of Funds to IITs

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 302-04

Allocation of Funds to Maharashtra

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 290-96

Allocation of Funds under BSP

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 157-60

Allocation of Funds under PMGY

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 41-43

Allocation of Funds under RGDWM

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 219-35

- Allocation under Rural Development Schemes**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 133-54
- Amount Allocated to Hospital Maintained by NLC**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 129-30
- Amount Allocated under AUWSP**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 139
- Amount Allocated under Low Cost Sanitation Scheme**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 182-84
- Amount Released to N-E States**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 225
- Disbursement of funds under MPLADS**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 55-61
- Diversion of Funds under SGRY**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 58-62
- Enhancement in Allocation of Funds**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 206
- Enhancement of Funds under ARWSP**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 103-06
- Funds Allocated to NGOs**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 188-96
- Funds Collected by Morepen Laboratories Limited**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 98
- Funds for Development Projects**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 352-54
- Funds for Girls Education**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 454
- Funds for Indian Systems of Medicine and Homoeopathy**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 193
- Funds for Modernisation of Police Force**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 154-55
- Funds for Population Control**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 236-38
- Funds for Schemes**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 72
- Funds of Bihar**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 89-92
- Funds to AP from CRF**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 90-91
- Funds to Orissa**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 369-70
- Funds to Projects of Various States**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 250-54
- Funds to States**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 104-13
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 255
- Funds to States under Non-Plan Schemes**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 151
- Funds under PMGSY**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 178-79
- Funds under TSP to Manipur State**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 147-48

- Need to allocate additional funds for repair of road connecting Khurda and Bolangir and undertake construction of fly over on National Highway from Khurda to Bhubaneswar (MUR 377) (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 415**
- Need to allocate additional funds to facilitate early completion of Ahemad Nagar-Beed-Parli-new Railway Line in Maharashtra (MUR 377) (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 470**
- Need to allocate adequate funds for early completion of Thanjavur-Tiruvarur-Nagoor rail line gauge conversion work in Tamil Nadu (MUR 377) (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 414-15**
- Need to allocate Rs. 80 crore in the next Budget for early completion of gauge conversion work on Neemach-Ratlam section of Western Railways (MUR 377) (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 471**
- Need to extend Gonda-Bahraich rail line upto Tikunia Lakhimpur border and release adequate funds for the purpose (MUR 377) (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 409**
- Need to provide adequate funds for the projects aimed at checking the menace caused by elephants in the Southern district of Karnataka (MUR 377) (Deb. 7, Vol. XXXVII, 10-12-2003) Col. 382-83**
- Need to release adequate funds for proper maintenance and upgradation of National Highway No. 76 in Banda and Chitrakoot districts of Uttar Pradesh (MUR 377) (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 412**
- Need to release funds for building high power T.V. transmission centre at Radhanpur in Banaskantha Parliamentary Constituency, Gujarat (MUR 377) (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 324**
- Need to release funds for repair of the National Highway No. 101 on Chhapra Mohammadpur Section in Bihar (MUR 377) (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 492**
- Need to release funds for setting up a high power TV transmission centre at Radhanpur, Gujarat (MUR 377) (Deb. 3, Vol. XXXIX, 03-02-2004) Col. 68**
- Need to sanction adequate funds for setting up hostels for the benefit of tribal girls in Gajapati district, Orissa (MUR 377) (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 380-81**
- Need to take up infrastructural development of Chanchal Sub-Division and release funds for flood management programme in Malda district, West Bengal (MUR 377) (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 400**
- Release of Funds to Organisation under Programme Hariyali (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 187-88**
- Siphoning off funds under IAY in Assam (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 184**
- Utilization of Allocation for Health Programmes (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 146-62**

Utilization of Funds

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 94-96

Funds Misutilisation

Alleged Misutilisation of Funds by the Government for Issuing Advertisements in the Media
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 89-97

Misutilization of Funds Meant for Pollution Control
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 98

Funds Realized

Funds Realized through Disinvestment Proceeds
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 288-89

Funds Utilisation

Utilisation of Funds for Investors Protection
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 256-57

Utilization of Funds for North Easter States
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 21-22

Games

Traditional Games
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 281

Gandhi Ashram

Affairs of Gandhi Ashram
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 155

Gangmen

Examination of Gangmen
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 214-15

Garbage

Generation of Electricity by Garbage
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 331-33

Garments

Export Decline in Garments
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 98-99

Gas Authority of India Limited

Amount Spent by GAIL on Pipelines Project
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 134-35

Creation of National Gas Grid by GAIL
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 217

Gas Trading by GAIL
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 207

National Gas Grid by GAIL
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 334-35

Pipeline Projects of GAIL
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 233-34

Pipeline Technology Purchased by GAIL
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 299-301

Purchase of Gas Blocks by GAIL in Foreign Countries
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 304-05

Viability of Assam Gas Cracker Project By GAIL
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 128-29

Gas Connections

New Connections by Mahanagar Gas
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 191-93

Gas Cracker Project**Assam Gas Cracker Project**

(Deb. 11, Vol. XXXVIII, 16-12-2003)

Col. 93

Gas Cracker Project in Assam

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 64

Gas Exploration**Oil and Gas Exploration in Bangladesh**

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 346-47

Oil and Gas Exploration in Bihar

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 126-27

Gas Fields**Profit Premium by Ravva Oil and Gas Fields**

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 229-30

Stakes in Oil and Gas Fields in Overseas Countries

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 125-26

Gas Pipelines**Amount Spent by GAIL on Pipelines Project**

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 134-35

Gauge Conversion**Assistance for Hassan-Mangalore Broad Gauge Project**

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 182-83

Conversion of MG Line into BG between Rangia Jn. and Murkhongselek

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 101-02

Gauge Conversion

(Deb. 5, Vol. XXXIX, 05-02-2004)

Col. 121-22

Gauge Conversion Projects in Tamil Nadu
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 158**Gauge Conversion Work Pending under East Coast Railway**

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 339

Need for gauge conversion on Bareilly-Lakhimpur-Sitapur-Lucknow metre gauge railway line (MUR 377)

(Deb. 15, Vol. XXXVIII, 22-12-2003)

Col. 327

Need to allocate adequate funds for early completion of Thanjavur-Tiruvarur-Nagoor rail line gauge conversion work in Tamil Nadu (MUR 377)

(Deb. 14, Vol. XXXVIII, 19-12-2003)

Col. 414-15

Need to allocate Rs. 80 crore in the next Budget for early completion of gauge conversion work on Neemach-Ratlam section of Western Railways (MUR 377)

(Deb. 10, Vol. XXXVII, 15-12-2003)

Col. 471

Need to change old railway track between Mudkhed and Adilabad and accord priority to gauge conversion work between Mudkhed and Kewat in Maharashtra (MUR 377)

(Deb. 14, Vol. XXXVIII, 19-12-2003)

Col. 414

Need to release a lumpsum amount for early completion of gauge conversion work between Narkatia Ganj and Darbhanga in North Bihar (MUR 377)

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 423-24

Need to take up gauge conversion work and introduce additional trains in the State of Uttaranchal for its speedy development (MUR 377)

(Deb. 4, Vol. XXXIX, 04-02-2004)

Col. 292-93

Geethakrishnan Committee

Recommendations of Geethakrishnan Committee
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 277

Gems & Jewellery

Assistance to Jewellery Exporters
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 248-49

Gender Discrimination

Gender Discrimination in IA-AI
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 232-33

General Insurance Company

Expenditure by GIC under Various Heads
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 212-14

Profit of GIC Companies
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 328-29

VRS for the Employees of GIC
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 170-71

Generic Medicines

Generic Medicines
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 249

Geneva Conventions

Violation of Geneva Conventions by Pakistani Forces
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 104-05

Geo-Thermal Reserves

Potential of Geo-Thermal Reserves
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 220-21

Geological Survey of India

Exploration of Minerals by GSI
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 254-56

Potential of Geo-Thermal Reserves

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 220-21

Germany

Investment by Germany in Tourism Sector
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 83

MoU with Germany for Onion Export
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 285

Gifts

CVC Orders on Gift to Government Employees
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 116

Girls

Exploitation of Indian Girls in Gulf
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 95-96

Funds for Girls Education

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 454

Incident of rape and killing of a girl in Jhabua district of Madhya Pradesh (St.)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 254-55

Reservation to Girls in NCC

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 273

UNESCO Aid for Girls Education

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 449

Global Alliance

AI in Global Aviation Alliance
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 106

Third meeting of Global Alliance for Vaccines and Immunizations
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 87-88

Global Competitiveness Report

India's Rank on Global Competitiveness Report
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 271-72

Globalisation

Impact of Globalisation on Health Sector
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 247

GM Crops

III Effects of G.M. Crops
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 269-70
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 88-89

Gokul Gram Yojana

Funds for Gokul Gram Yojana
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 209-10

Gold

Hall Marking of Gold
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 258-59
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 307-08

Import of Gold
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 195-96

Gold Mines

Hatti Gold Mines
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 206-07

Golden Quadrilateral

Completion of Golden Quadrilateral Project
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 329-30

Drainage System along Golden Quadrilateral Roads
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 52

Employment Generation through GQ Project
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 62

Extension of Golden Quadrilateral
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 260-61

Golden Quadrilateral from Delhi to Kolkata
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 324-25

Need to provide four-line connectivity to New Mangalore Port with the National Highway and Golden Quadrilateral (MUR 377)
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 349-50

Golden Triangle Strategy

Golden Triangle Strategy
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 329-30

Goods Transport

Transportation of Perishable Goods
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 290-91

Government Accommodations

Allotment of Accommodation on Out of Turn Basis
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 260-82

Allotment of Government Accommodation to Kendriya Bhandar
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 63

Availability of Government Accommodation
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 287-89

Out of Turn Allotment of Government Flats
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 153-56

- Subletting of Government Accommodation**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 168-69
- Subletting of Government Quarters**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 207-12
- Government Colonies**
- Basic Amenities in Government Colonies**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 103-04
- Government Documents**
- Need to take suitable measures to check circulation of counterfeit currency and other Government documents (MUR 377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 325
- Government Employees**
- Ban on Recruitment of Clerks**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 229-30
- Category-wise Personnel in the Ministry**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 250-51
- CVC Orders on Gift to Government Employees**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 116
- Non-Implementation of ACP Scheme**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 124
- OBC, SC and ST Employees**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 117-18
- Permission for Election in RWA/Kendriya Bhandar**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 244-46
- Permission for Government Servants to Contest Elections**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 92-93
- Promotion of Employees**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 300-02
- Ratio of Officer and Staff**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 189
- SC/ST/OBC Personnel Working in Ministry**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 76-78
- Staff Strength in Agricultural Ministry**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 250
- Government Expenditure**
- Government Expenditure**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 201-02
- Government of India Press**
- Modernisation of Government of India, Press Kolkata**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 124-25
- Government Officials**
- CBI Raids on Officials/Politicians**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 67
- Enquiry Against Officials**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 149-50
- Surveillance of Officers**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 244
- Government Service**
- Details of Vacant Posts**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 256-57
- Fake SC/ST Certificates for Government Jobs**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 50

OBCs in Ministry

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 165-66

Promotion Policy

(Deb. 14, Vol. XXXVIII, 19-12-2003)

Col. 206

Spiritual and Meditation Course

(Deb. 11, Vol. XXXVIII, 16-12-2003)

Col. 122-23

Graham Staines Murder Case**Graham Staines Murder Case**

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 89-90

Granite**Export of Granite**

(Deb. 4, Vol. XXXVII, 05-12-2003)

Col. 109-10

Grants**Budgetary Sanction**

(Deb. 1, Vol. XXXVII, 02-12-2003)

Col. 78

Grant-in-aid to Government Homoeopathic Medical College/Hospital

(Deb. 7, Vol. XXXVII, 10-12-2003)

Col. 333

Grants for Backward Sections and Minority Communities

(Deb. 5, Vol. XXXIX, 05-02-2004)

Col. 87-88

Grants for Cultural Institutions of Orissa

(Deb. 15, Vol. XXXVIII, 22-12-2003)

Col. 212-14

Grants for DIETs

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 201

Grants for NGOs

(Deb. 16, Vol. XXXVIII, 23-12-2003)

Col. 241

Grants for Works under Swajaldhara Scheme

(Deb. 1, Vol. XXXVII, 02-12-2003)

Col. 26-30

Grants to Cantonment Councils

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 155

Increase in Budget Grant

(Deb. 11, Vol. XXXVIII, 16-12-2003)

Col. 248

Need to provide additional grants to the Government of Andhra Pradesh to meet the goal of 'Educational for All' by 2006 (MUR 377)

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 383

Sanction of Grants-in-aid for FP Units

(Deb. 15, Vol. XXXVIII, 22-12-2003)

Col. 256-57

Gratuity**Gratuity to Employees/Officers in CIL**

(Deb. 16, Vol. XXXVIII, 23-12-2003)

Col. 326-29

Gratuity to Teachers

(Deb. 4, Vol. XXXIX, 04-02-2004)

Col. 119-20

Violation of Gratuity Act

(Deb. 15, Vol. XXXVIII, 22-12-2003)

Col. 211-12

Green Card Facilities**Green Card Facilities to IT Professionals**

(Deb. 7, Vol. XXXVII, 10-12-2003)

Col. 257-58

Grievance Redressal Cell**Grievance Redressal Cell**

(Deb. 10, Vol. XXXVII, 15-12-2003)

Col. 184-85

Setting up of Grievance Redressal Cell by CIL

(Deb. 1, Vol. XXXVII, 02-12-2003)

Col. 186-87

Gross Domestic Product**GDP on Social Sector**

(Deb. 9, Vol. XXXVII, 12-12-2003)

Col. 233-35

- Gross Domestic Product**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 305-07
- Revised Estimate for GDP**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 268
- Tax-GDP Ratio**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 162-63
- Gross State Domestic Product**
- Measurement of GSDP**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 282
- Ground Handling Responsibilities**
- Shifting of Ground Handling Responsibilities**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 115
- Ground Water**
- Exploitation of Ground Water**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 225-30
- Study on Ground Water Resources**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 58-64
- Testing of Ground Water by Central Ground Water Board**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 201-02
- World Bank Aid for Ground Water Level in Orissa**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 254
- Groundnuts**
- Improvement in Quality of Groundnuts**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 143-44
- Group Housing Societies**
- Need to develop parks adjoining Group Housing Societies in East Delhi by DDA (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 394-95
- Group of Ministers**
- Group of Ministers on Telecom Matters**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 49-52
- Growth Rate**
- Growth Rate**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 47-48
- Guarantee Fees**
- Recovery of Guarantee Fees**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 125-26
- Guest Houses**
- Guest Houses of Damodar Valley Corporation**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 181
- Guidelines**
- Guidelines for Laying of Cables**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 68-71
- Guidelines for Private Hospitals**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 89
- Guidelines for Registration of Alternative Import Sources**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 191-92
- Guidelines for Tourist Guides**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 215
- Guidelines Regarding New Constructions**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 106
- Guidelines regarding Public Premises**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 176-77
- Guidelines to ONGC Videsh to Self Crude from Foreign Wells**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 137

- New Guidelines for Selection of Dealers**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 41-42
- Relaxation in CRZ Guidelines**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 104-05
- Revised Guidelines for Port Sector**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 277-78
- Violation of D.T.H. Guidelines**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 209-10
- Violation of Guidelines by Doordarshan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 94
- Gujarat**
- Allocation of Funds to IIMs**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 239-40
- Central Assistance to Gujarat to Meet Drought Situation**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 126-28
- Closure of Sector Reforms Pilot Projects**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 9-23
- Compensation for Lost Crops to Post Godhra Riot Victims**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 134
- Construction of Dam at Lalpur in Gujarat**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 172
- Cooperative Banks in Gujarat**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 105-06
- Dahej LNG Terminal**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 161
- Declaration of National Highways in Gujarat**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 85
- Earthquake of Moderate Intensity**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 28-29
- Gujarat Integrated Forestry Development Project-II**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 125
- Gujarat Riots**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 189
- Interim Budget General, 2004-2005**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 47
- Introduction of New Air Service**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 141-42
- Loss caused to the farmers of Gujarat due to failure of the crops (CA)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 436-47
- Monuments Destroyed in Gujarat**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 247-49
- Naphtha Cracker Project in Gujarat**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 357
- Navodaya Vidyalayas in Gujarat and Kerala**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 140-42
- Need to approve the proposal of the Government of Gujarat for inclusion of Palmolein Oil in Tariff Rate Quota and permit its import (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 68-69
- Need to approve the proposals of the Government of Gujarat for promotion of tourism in the State (MUR 377)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 439

- Need to check the rising prices of cast iron and coal with a view to safeguard the interests of small engineering foundry units in Gujarat and other parts of the country (MUR 377)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 439
- Need to clear the pending projects providing for civic amenities to the tribal people in Bharuch Parliamentary constituency, Gujarat (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 487
- Need to construct an over-bridge/under bridge on rail line at Gangdhara, Veerpar and Uchchhal on National Highway No. 6 in Gujarat (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 70
- Need to convert the existing rail line between Jammusar and Bharuch in Gujarat into a broad gauge line and also reschedule the timings of trains running on this route (MUR 377)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 279
- Need to improve the functioning of telephones in Banaskantha Parliamentary Constituency, Gujarat (MUR 377)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 423
- Need to introduce a local passenger train from Ahmedabad to Abu Road and extend the route of Aravali Express up to Mumbai Central (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 381
- Need to provide adequate facilities for the benefit of ST Students in Navodaya Vidyalaya at Borkadi in Gujarat (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 304
- Need to provide adequate outlets for smooth drainage of water across the National Highway No. 8 at Hond Village in Novasari district, Gujarat (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 380
- Need to provide mobile telephone services in Bharuch parliamentary Constituency, Gujarat (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 414
- Need to re-open Regional Centre of National Savings Organisation, Ahmedabad (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 323
- Need to release funds for building high power T.V. transmission centre at Radhanpur in Banaskantha Parliamentary Constituency, Gujarat (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 324
- Need to release funds for setting up a high power TV transmission centre at Radhanpur, Gujarat (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 68
- Pending Cases of P.F. in Gujarat
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 192-93
- Pipeline from Mundra to Delhi by HPCL
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 191
- Rail Projects in Gujarat
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 94-102
- Resettlement and Rehabilitation of Gujarat Quake Victims
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 101
- Setting up of Hydel Power Project in Gujarat
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 102

Tourism Projects of Gujarat

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 218-20

Upgradation of Coastal Highways in Gujarat

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 106-07

Gujarat Integrated Forestry Development Project-II**Gujarat Integrated Forestry Development Project-II**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 125

Gulf Countries**Authentication of Certificates**

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 47

Exploitation of Indian Girls in Gulf

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 95-96

Higher Air Fare for Gulf Sector

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 259-60

Indians Killed in Riyadh Blasts

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 367-68

Low Cost Air Service to Gulf

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 253

Need to open a single window facility in Kerala for attestation of educational certificates of candidates seeking jobs in Gulf Countries (MUR 377)

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 383

Passenger Service between Cochin and Gulf Countries

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 281-82

Haj Pilgrims**Problem being faced by Haj Pilgrims (Sub.)**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 308-09

(Deb. 13, Vol. XXXIX, 18-12-2003)
Col. 433-35

Haj Yatra**Charter Fare on Haj Yatra**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 152-53

Committee on Haj Yatra

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 104

Need to withdraw restrictions imposed on Haj air-fare subsidy (MUR 377)

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 308

Revision of Haj Subsidy

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 322-23

Half-An-Hour Discussion**Advertisement of Gandhiji (HAHD)**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 506-15

Hall Marking**Hallmarking of Gold**

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 307-08

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 258-59

Hand Made Paper**Research Centre for Hand Made Paper**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 112-13

Handicapped Children**Aid/Assistance to Public Schools for Handicapped Children**

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 40-41

Handicapped Persons

Benefits to Handicapped under Rural Development Schemes
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 152

Concession in Fares to Disabled
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 315

Curriculum on Rehabilitation of Disabled Persons
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 337-38

Employment to Handicapped Persons
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 238-42

Grant to NGOs for Handicapped Persons
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 113-115

Identity Cards to Handicapped Persons
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 241-42

Jobs to Blind Candidates
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 102

Opening of Technical Schools for Handicapped
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 114

PCOs to Handicapped Persons
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 159-60

Reservation for Deaf and Dumb Students
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 136

Reservation to Physically Handicapped Persons in Government Deptts./PSUs
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 242-43

Scheme for Mentally Retarded and Physically Handicapped Children
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 26-37

Setting up of separate Schools/Institutions for Physically Handicapped Persons
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 233-34

Training Institute for the Physically Handicapped Persons
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 88-100

Handicrafts

Disinvestment of Indian Handicraft and HEC
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 291-92

Export of Handicrafts Items
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 237-38

Handloom

Export of Handloom Product
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 211-12

Handloom Exhibitions/Fairs
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 265-66

Handloom Societies
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 127-42

Schemes for Weavers
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 72-74

Handloom Export Corporation

Disinvestment of Indian Handicraft and HEC
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 291-92

Handloom Sector

Cloths Produced under Handloom Sector
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 211-12

Scheme for Handloom Sector
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 375-83

Handloom Weavers

Insurance and Marketing Schemes for Handloom Weavers
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 111-13

Haryana

Complaints against Senior Area Managers Indane
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 382

Interview for Selection of Dealerships at Panipat
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 381-82

Need to develop Adibadri in Ambala Parliamentary Constituency, Haryana, as a tourist resort (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 304

Setting Up of Defence University in Haryana
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 208-09

Hawala Transactions

Hawala Money in Kashmir
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 191-92

Hawala Scam in Lord Krishna Bank Ltd.
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 67

Persons Involved in Hawala Racket
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 91-92

Hazardous Waste

Import of Hazardous Waste
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 79-80

Health Care

Dental Diseases Programme
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 227

Expansion of Health Care Facilities in Tamil Nadu
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 290

Foreign fund for upgradation of Primary Health Care
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 333-34

Gap in Health Care Facilities
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 67-69

Health Care Facilities in North-East Region
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 120-21

Health Care Scheme for Senior Citizens
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 194-95

Health Melas
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 17-18

Health Ministers Conference
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 366-67

Health Security
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 326-28

Inadequate Health Care facilities in CGHS Dispensaries
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 13-20

Modernisation of Small Scale Drug Units
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 258-59

National Vector Borne Diseases Control Programme
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 221-23

Per-Capita Expenditure on Health
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 139

- Promotion of Naturopathy**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 106-07
- Shortage of Platelet Kits in Hospitals**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 240
- Supply of Medicines**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 226
- Undernutrition in Country**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 305-08
- Health Care Facilities**
- Gap in Health Care Facilities**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 67-69
- Health Care Programmes**
- Health Care Programmes**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 204-05
- Utilization of Allocation for Health Programmes**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 146-62
- Health Insurance Scheme**
- Universal Health Insurance Scheme**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 112-16
- Health Policy Research**
- Report on Health Policy Research**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 26-27
- Health Projects**
- External Assistance for Health Projects**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 112-28
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 187-92
- Health Sector**
- Impact of Globalisation on Health Sector**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 247
- Vision Document for Health Sector**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 198
- World Bank Assistance for Health Sector**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 169-70
- World Bank Assistance in Health Sector**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 115-16
- Health Services**
- Privatisation of Health Services**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 145-46
- Separate Health Services for Hospitals under ESIC**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 218
- Upgradation of Health Services**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 288-89
- Heavy Engineering Corporation**
- Denial of Work Orders to HEC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 385-86
- Helicopter Crash**
- ONGC Helicopter Crash**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 253-55
- Helicopters**
- Acquisition of Vessel by Coast Guard**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 223-24
- Crash of Helicopter**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 256-57
- Export of Advance Light Helicopters**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 342-43
- Helicopter Service between Mumbai Airport and City Centre**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 121-22

Helicopter Service in Delhi and Mumbai
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 252

Regulation for Helicopter Operation
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 177-78

Helipad

New Helipad in Mumbai
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 232

Helium Based Balloon

Helium Based Balloon
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 183-84

Herbal Plants

Cultivation of Herbal Plants
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 180-81

Herbal Plants
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 355-56

Herbal Products

Herbal Product to Replace Insulin
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 53

Heritage Hotels

Promotion of Heritage Hotels
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 187-88

Heritage Sites

World Heritage Site at Hampi
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 137-38

Heritage Tourism

Heritage Tourism
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 56-58

High Commissions

Increase in Staff Strength
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 443

High Courts

Bench of Calcutta High Court at Jalpaiguri
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 285-86

Computerisation of High Court of Kerala
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 249-50

High Court Bench at Thiruvananthapuram
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 105-06

High Court Bench in Karnataka
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 127

Increase in the Judges strength in the High Courts
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 301-02

Need to set up a Bench of High Court at Thiruvananthapuram, Kerala (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 309

Hijacking

Hijacking of IC-814
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 97

Unraveling Conspiracy of IC-814 Flight
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 259

Hilly Areas

Loans to Hilly Areas
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 127-28

Need to release funds from Central Road Fund for construction of roads in Bharuch Parliamentary Constituency, Gujarat (MUR 377)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 422-23

Telephone Exchanges in Hilly Areas
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 341-42

Himachal Pradesh

- Acquisition of Land in Himachal Pradesh
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 143
- ATR 42-320 for Himachal Pradesh
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 76-77
- Buildings Taken by Officers of NHPC
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 357-59
- Establishment of Centres of Excellence in
Higher Education
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 205-06
- Expansion of Kullu Airport
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 148-49
- Need to clear the proposals sent by the
Government of Himachal Pradesh for
development of Sports in the State
(MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 485
- Need to introduce services of A.T.R.-50
planes from Kullu, Shimla and Kangra
in Himachal Pradesh (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 380
- Need to provide a halt at Mandi on
Jogendra Nagar-Pathankot
narrow gauge railway line and construct
an overbridge at Passal with the
assistance of Public Works Department
of Himachal Pradesh (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 486
- Need to provide rail services linking
Parwanoo-Badotiwala-Nalagarh-
Dabota areas in Himachal Pradesh with
Chandigarh (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 387

Need to set up an Information Technology
Park at Bilaspur or Hamirpur in
Himachal Pradesh (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 409

Position of Nathpa Jhakri Power Project
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 84

Villages Electrified by Solar Batteries in
U.P. and H.P.
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 158-59

World Bank Loan to HP
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 254-55

Himalayas

Water Conservation in Himalayas
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 194-95

Hindi Language

Bilingual Forms in UTI
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 294

Directorate General for Hindi
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 137-38

Medium of UPSC Examination
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 47-50

Promotion of Hindi
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 104-06

Promotion of Hindi and Cultural Activities
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 45-50

Hindi Speaking People

Threat to Hindi Speaking People in Assam
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 29-31

Hindu God

Offensive Portrayal of Hindu God
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 216-17

Hindus

Inhuman Treatment of Hindus in Bangladesh
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 37-38

Hindustan Aeronautics Limited

Control of Bangalore Airport
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 195

Hindustan Antibiotics Limited

Closure of Hindustan Antibiotics Limited, Pune
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 153

Hindustan Antibiotics Limited
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 206

Hindustan Petroleum Corporation Limited

Disinvestment of HPCL, BPCL, and IOC
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 427-28

Investment Plans of HPCL
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 189-90

Merger of ONGC with HPCL
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 367

Pipeline from Mundra to Delhi by HPCL
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 191

Re: Reported strike by oil sector employees against disinvestments of BPCL, HPCL etc. (AM)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 1-6

Hindustan Steelworks Construction Limited

Contractual Workers in BSCL, BSL and SAIL
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 109-10

Hindustan Zinc Limited

Privatisation of Hindustan Zinc Limited
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 269-70

Hire Purchase Act

Hire Purchase Act
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 148-50

Historical Monuments

Development of Historical Monuments
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 337-40

Encroachment Near Historical Monuments
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 125-26

Encroachment Near Madakarinarayana Fort
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 149-50

Historical Pond

Need to conserve and beautify the historical pond at Sagar, Madhya Pradesh (MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 290

HIV/AIDS

AIDS Vaccines
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 336-37

AIDS/HIV Cases
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 316-22

Assistance from Bill and Melinda Gates Foundation for AIDS
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 259

Combating AIDS
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 139-46

Development of AIDS Vaccine
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 72-73

- Medical Facilities/Drugs to AIDS Patients**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 60-66
- Medicines to AIDS Patients**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 175-76
- Prices of Anti-AIDS Drug**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 189-90
- Special Package for HIV Children**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 103
- Home Guards**
- Funding of Home Guards and other Civil Defence Forces**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 197-98
- Home Loans**
- Housing Loan and Insurance Cover for Poor**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 140-41
- Integrated Home Loan Village Development Scheme**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 106-08
- Interest Rates of Home Loans**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 55-56
- Loan by HUDCO for New Projects**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 37-40
- Homoeopathic Medical College**
- Grant-in-aid to Government Homoeopathic Medical College/Hospital**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 333
- Homoeopathy**
- Allocation for Homoeopathic Medicine**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 309
- Central Council of Homoeopathy**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 332
- Fake Ayurvedic and Homoeopathic Drugs**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 12-14
- Funds for Indian Systems of Medicine and Homoeopathy**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 193
- Setting up of a Model Institute of ISM & H**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 245
- Standard of Ayurvedic, Unani and Homoeopathy Systems of Medicine**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 16-17
- Horticulture Industry**
- Promotion of Horticulture Industry**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 139-40
- Hospital Ships**
- Services of Hospital Ship**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 84
- Hospitals**
- Amount Allocated to Hospital Maintained by NLC**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 129-30
- Breakdown of Hospitals Services in West Bengal**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 135-36
- Complaints against Doctors/Hospitals**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 337-38
- Conversion of ESI Hospitals into General Hospitals**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 343

Corruption Cases in S.J. Hospital

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.135

Cumbersome Procedure in Government Hospitals

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.379-80

Guidelines for Private Hospitals

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 89

Hospitals under Steel Authority of India Limited

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col.216-17

Purchase of Life Saving Machines

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col.46-47

Recognition of Private Hospitals

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.132-33

Safety Measures in Safdarjung Hospital

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.171-72

Setting up of Hospitals in Rajasthan

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col.280-81

Shortage of Drugs in Government Hospitals

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.465-66

Shortage of Platelet Kits in Hospitals

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.240

Upgradation/Modernisation of Hospitals

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.283-85

Hostels

Need to sanction adequate funds for setting up hostels for the benefit of tribal girls in Gajapati district, Orissa (MUR377)

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col.380-81

Hotels

Discharge of untreated Sewage into Sea by Hotels

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col.79

Disinvestment of Hotels

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.266-67

Disinvestment of ITDC Hotels

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col.247-58

Disinvestment of Ranjit Hotel

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col.99-100

Privatisation of ITDC Hotels

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col.43-46

House Keeping

Expenditure Incurred on NDSI and House Keeping

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col.252-53

Housing

Construction of Dwelling Units by DDA

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col.128-29

Construction of Houses for Economically Weaker Section

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col.41-42

Construction of LIG Flats

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col.154-58

Construction/Upgradation of Houses under IAY/PM Awas Yojana

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col.246-47

Cost of Construction of Dwelling Units

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col.105-07

Dwelling Units under IAY

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col.218-23

- Infrastructure and Housing Development in N.E. States**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 36-68
- Shortage of Dwelling Units**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 75-84
- Housing Boards**
- Facilities by Chandigarh Housing Board**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 183
- Housing Finance Companies**
- Dubious Housing Finance Companies**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 208-09
- Housing Schemes**
- Construction of Houses by MES**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 174-75
- Expandable Housing Scheme, 1996**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 150-52
- Housing Scheme for Beedi Workers**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 172-74
- Housing Schemes**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 37-42
- Loan by HUDCO for New Projects**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 37-40
- HUDCO**
- Financial Performance of HUDCO**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 314-15
- Funding by HUDCO for Metropolitan Transport Systems**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 203
- Interest Rates on Loans by HUDCO**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 78
- Loan by HUDCO for New Projects**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 37-40
- Performance of HUDCO**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 242-43
- Human Organs**
- Illegal Trading of Human Organs**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 228
- Human Resource Development**
- Revision of HRD Norms**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 84-85
- Human Rights**
- Guidelines for Militancy and PMF for Observing Human Rights**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 320-21
- Human Rights Education**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 124-25
- Hungary**
- Agreement with Hungarian Association on IT Companies**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 409
- Hunger Free India**
- Mission Hunger Free India**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 138-39
- Hybrid Mail Service**
- Hybrid Mail Service**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 99-100
- Hydrocarbon**
- Agreement with South Africa in Hydrocarbon Sector**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 288-89

Hygiene Norms

Violation of Hygiene Norms
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 84

Hypnotism

Inclusion of Witchcraft and Hypnotism in
School Curriculum
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 305

IAS Officers

CBI Enquiry against IAS/IPS Officers
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 82

Corruption among IAS Officers
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 199-200

Deputation of IAS and IPS in Security
Forces
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 290-91

Deputation of IAS Officers
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 125-26

Jobs to Blind Candidates
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 102

IBP

Sale of Shares in IBP
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 64

Selection of Dealers by IOCL and IBP
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 116

ICDS Schemes

ICDS Projects
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 315-16

ICDS Scheme in Madhya Pradesh
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 106-07

Review of Integrated Child Development
Scheme
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 38-46

IDBI

Financial Crisis in IDBI
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 245-46

Funds from IDBI for Gas based Power
Projects
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 319-21

IDBI Defaulters
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 313-14

Revival Plan for IDBI
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 324

Identity Cards

Multipurpose I. Card for Indian Citizens
in Bangladesh
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 254

Photo Identity Cards
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 123-25

IFCI

Revival of IFCI
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 203-04

IISCO

Development of Chiria Iron Ore Mine of
IISCO
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 353-54

Revival of IISCO
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 193-94

Illegal Immigration

Illegal Immigration
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 131-32

Illegal Migrants**Bangladeshi Migrants**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 19-20

Illegal Parking**Illegal Parking**

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 97

Illegal Trading**Illegal Trading of Human Organs**

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 228

Illiteracy**World Bank Loan for Removing Illiteracy**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 263-64

Immigration**Illegal Immigration by Eminent Personalities**

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 83

Immigrants to Developed Countries

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 206-07

Monitoring Movement of Passengers

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 109

Immigration Racket**Immigration Racket**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 209

Immigration Racket Unearthed in UK

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 49-50

Immunization**Immunization of Children Under ICDS**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 213-15

Third meeting of Global Alliance for Vaccines and Immunizations

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 87-88

Import**Arms and Ammunition Imported by NRAI**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 188

Ban on Use and Import of Mercury

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 58-60

Curb on Import of Arecanut

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 220

Domestic Production of Imported Minerals

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 177

Exempting Penicillin-G from Import Registration Requirements

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 332-33

Export/Import of Fruits

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 130-31

Grant of Import Registration to Foreign Manufacturers

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 143-44

Guidelines for Registration of Alternative Import Sources

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 191-92

Impact of Import of Fruits on Fruit Growers

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 117-18

Import of Chinese Goods

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 247

Import of Chinese Silk Fabrics

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 385

Import of CNG and Export of Diesel

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 194

- Import of Coal and Iron Ore by Public Sector Steel Companies**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 257-59
- Import of Coal by SAIL**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 253-54
- Import of Corn**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 76-77
- Import of Crude Palmolein**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 266-67
- Import of Edible Oils**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 37-39, 59-60
- Import of Gold**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 195-96
- Import of Hazardous Waste**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 79-80
- Import of Life Saving Drugs**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 194-95
- Import of LNG from Iran**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 352
- Import of Marine Products by USA**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 40-41
- Import of Milk Powder**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 225-26
- Import of Papers for Newspapers**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 169-70
- Import of Pepper**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 231, 233-34
- Import of Raw Diamonds from Russia**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 206-07
- Import of Spices**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 85-86
- Import of Steel by China**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 180
- Import of Sugar From E.U.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 234-35
- Import of Urea**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 135-36
- Imports of Coronary Stents/Devices**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 314
- Imports of Ships**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 252-53
- Marble Import Policy**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 253-54
- Need to Allot Land on lease to Andhra Pradesh State Warehousing Corporation to Undertake Export and Import of Foodgrains (MUR 377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 426-27
- Need to approve the proposal of the Government of Gujarat for inclusion of Palmolein Oil in Tariff Rate Quota and permit its import (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 68-69
- Position of Indian Rupee**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 277-78
- Production, Import and Export of Minerals**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 178-86
- Registration Policy on Import of Drugs**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 81

- Revision of Norms for Import of Steel**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 166-67
- Import Duties**
- Decrease in Import Duties**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 92-93
- Income Tax**
- Collection of Income Tax from North-Eastern States**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 71-80
- Collection of IT**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 101-04
- I.T. Defaulters**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 49-52
- IT Tribunals**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 201
- Income Tax Appellate Tribunal**
- Income Tax Appellate Tribunal**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 121-23
- Income Tax Department**
- Shifting of Delhi Income Tax Office**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 89-90
- Vacancies in Income Tax**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 289
- Income Tax Officials**
- Complaint against I.T. Officials**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 78-79
- Income Tax Officials Involved in Corruption Cases**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 236
- Income Tax Ombudsman**
- Income Tax Ombudsman**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 245
- Income Tax Returns**
- Filing of Income Tax Returns**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 262
- IT Return by NGOs**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 80
- Indebted Countries**
- Debt Relief to Highly Indebted Countries**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 132-33
- Indian Aid**
- Indian Aid to Afghanistan**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 323-24
- Indian Assistance to Pakistan for Software Growth**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 31
- Indian Air Force**
- Air Show in Srinagar**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 177
- IAF Participation in Counter-Insurgency**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 290
- Photography at Prohibited Area**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 341
- Indian Air Space**
- Monitoring of Air Space**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 47
- Indian Airlines**
- American Express Card for I.A. Travellers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 314-15

Concession to Students by IA
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 408-09

Concessional Fare by IA
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 199-201

Dues of IA
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 169

Dues of Indian Airlines
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 189

Expansion of Air India/Indian Airlines
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 5-13

Expansion of IA
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 201

Gender Discrimination in IA-AI
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 232-33

Grounding of Aircraft
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 112

Insurance Deal of IA
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 219-20

Issuance of Tickets on Exchange Orders
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 267-72

Joint Ventures of IA
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 157-59

Loss Making Routes of IA
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 126-29

Market Share of IA
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 236-37

Non-Payment of Pension to Retired Employees of IA
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 145-46

Occupancy in Indian Airlines
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 231

Post of Reservation Managers
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 249-50

Professionalism in Indian Airlines
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 360-61

Recruitment in AI and IA
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 183-84

Indian Ambassadors

Two Ambassadors in US
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 366-67

Indian Citizens

Indian Citizens in Indian Enclaves
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 264

Poor Living Conditions of Indian Citizens
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 352

Relaxing Conditions for Indians by UK
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 127-28

Indian Council of Agricultural Research

Working of ICAR
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 179-80

Indian Council of Philosophical Research

Performance of Indian Council of Philosophical Research
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 304-05

Indian Currency

Impact of Appreciation of Rupee on Exports
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 231-33

Indian Defence Engineering Service

Indian Defence Engineering Service
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 176-77

Indian Diaspora

Language Teachers for Children of Indian
Diaspora
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 93-94

Indian Drugs and Pharmaceuticals Limited

Indian Drugs and Pharmaceuticals Limited
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 69-71
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 111

Indian Economic Forum Summit

Indian Economic Forum Summit
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 234

Indian Economy

Current Account of the Country
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 276

Role of SSI's in Indian Economy
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 169-74

Indian Enclaves

Indian Enclaves in Territory of Bangladesh
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 302-03

Indian Institute of Information Technology

Indian Institute of Information
Technology
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 420

Indian Institute of Management

Allocation of Funds to IIMs
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 239-40

Reduction of Cash Reserves of IIMs
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 126-27

Restructuring of IIM Fees
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 463-64

Indian Institute of Technology

Allocation of Funds to IITs
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 302-04

IITs Agreement with Banks

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 298

Recruitment of Teachers and Academic
Personnel in IITs
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 311-12

Research Works in IITs

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 140-41

Setting up of IIT Abroad

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 470-71

Indian Medical Association

Uniform Policy on Private Practice
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 61

Indian Medical Council

Revision in Indian Medical Council Act
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 129-30

Indian Missions

Additional Space for Indian Mission in
US
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 372-73

Illegal Occupation of Indian Mission
Building in Pakistan
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 268-69

Indian Navy

Modernisation and Strengthening of Navy
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 128

Indian Oil Corporation Limited

Complaints against Senior Area Managers Indane
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 382

Creation of Separate Entities
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 145

Disinvestment of HPCL, BPCL, and IOC
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 427-28

Disinvestment of IOCL and Other PSU
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 221-22

IOCL Agreement with British Petroleum
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 243-44

IOCL Retail Outlets in Delhi
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 332-33

Issue of LOI by IOCL in Bihar
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 74

Kenyan Pipeline Company
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 341

Land Purchase by IOCL
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 193

Laying of Crude Pipeline from Paradeep Port to Haldia
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 352

Loan from America by IOCL
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 238

Naphtha Cracker Project in Gujarat
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 357

Privatisation of Retailing Infrastructure of IOCL
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 144

Retail Outlets of IOCL
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 364-65

Scholarship Scheme announced by IOCL
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 275-77

Selection of Dealers by IOCL and IBP
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 116

Setting up of Power and LNG Plants by IOCL
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 141

Transfer of Customers to Unviable Distributors in Karnataka
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 258

Indian Peace Keeping Force

Casualties of Indian Peace Keeping Force Personnel
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 241-44

Indian Penal Code

Amendment in IPC
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 13-14
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 146

Conference for Amendment to IPC
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 241-42

Indian Professionals

Movement of Indian Professionals
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 86-87

Indian Rupee

Position of Indian Rupee
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 277-78

- Purchasing Power of Indian Rupee**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 118-20
- Indian School of Mines**
- Shifting of Indian School of Mines
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 71
- Indian Systems of Medicines**
- Funds for Indian Systems of Medicine
and Homoeopathy
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 193
- Setting up of a Model Institute of ISM
& H
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 245
- Uniform Pattern in Dispensaries and Units
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 314-15
- Indians Abroad**
- Compensation to Indian in Iraq
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 64-65
- Exploitation of Indian Girls in Gulf
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 95-96
- Indian Prisoners in Pak Jails
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 471-72
- Indian Workers Abroad
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 260-62
- Indians in Foreign Jails
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 95-99
- Insurance Scheme for Indians going
Abroad
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 161-63
- Maltreatment of Indian Workers Abroad
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 75
- Multipurpose I. Card for Indian Citizens
in Bangladesh**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 254
- Protest by Indian in France
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 130
- Safety of Indian Students Abroad
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 293-95
- Safety of Indian Tourists Abroad
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 235-36
- Welfare of Migrants Labourers
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 414
- Indira Awas Yojana**
- Construction/Upgradation of Houses
under IAY/PM Awas Yojana
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 246-47
- Dwelling Units under IAY
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 218-23
- Revision of Cost under IAY
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 180
- Siphoning off Funds under IAY in Assam
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 184
- Indira Gandhi National Centre for Arts**
- Irregularities in Appointment in IGNC
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 239-40
- Indonesia**
- Trade Agreement with Indonesia
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 272-73
- Visa Restrictions by Indonesia
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 230-31

Welcome to Parliamentary Delegation from the Republic of Indonesia
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 1-2

Industrial Area

Enlargement of Industrial Area
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 43-45

Industrial Financial Corporation of India

Industrial Finance Corporation of India
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 226

Non-Performing Asset Crisis in IFCI
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 31-32

Industrial Growth

Industrial Growth
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 58-60

Industrial Infrastructure Upgradation Scheme

Industrial Infrastructure Upgradation Scheme
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 304-05

Industrial Licences

Grant of Industrial Licences
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 302

Pending Industrial Licence Applications
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 77-78

Industrial Policy

Special Industrial Policy for North-Eastern Region
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 100-01

Industrial Relations

Seminar on Industrial Relations
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 221-22

Industrial Sector

Annual Death Rate of Workers in Industrial Sector
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 74-77

Industrial Training Institutes

Standard of Industrial Training Institute
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 73-74

Upgradation of ITIs

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 154

Industries

Excise Cases against Industries
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 283-84

Identification of Industrially Backward Districts
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 197

Improvement of Infrastructure and Industrial Areas
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 119-20

Interim Budget General, 2004-2005

(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 47

Need to provide financial assistance to the Government of Kerala to rejuvenate traditional industries in the State with a view to protect the interests of workers (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 401

Need to set up a heavy industry in Mahabubnagar district, Andhra Pradesh (MUR 377)
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 348-49

Need to set up industries in Naxalite-prone districts in Bihar (MUR 377)
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 351

- Relocation of Polluting Units**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 234-38
- Tax Holiday to Industries**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 350
- Infiltration**
- Infiltration in J&K**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 211-12
- Infiltration in Sikkim**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 93-94
- Recruitment of Scouts to Plug Infiltration**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 92
- Skirmishes with Infiltrators**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 115-16
- Information Boards**
- Information Boards at Monuments**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 206
- Information Infrastructure**
- State-wide Information Infrastructure in Kerala**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 279
- Information Resources**
- Setting up of A Digital Science and Technology Library and Information Resources**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 287-88
- Information Technology**
- Allocation of Funds for IT**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 169-70
- Counterfeit Trade in IT Sector**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 255-56
- Green Card Facilities to IT Professionals**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 257-58
- Indian Information Technology Services**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 325-26
- Information Technology for Tourists**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 129-30
- Passing out of I.T. Graduates**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 471
- Restrictions on Outsourcing of IT Services**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 314-15
- Setting up of IT Software Park**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 256-58
- Task Force on I.T.**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 203
- Information Technology Companies**
- Agreement with Hungarian Association on IT Companies**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 409
- IT Company of SBI**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 353-55
- Information Technology Experts**
- Exodus of I.T. Experts**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 147-48
- Information Technology Parks**
- Need to set up an Information Technology Park at Bilaspur or Hamirpur in Himachal Pradesh (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 409
- Infrastructure**
- Fund for Sports Infrastructure**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 267-68

Growth of Infrastructure Sector

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 40-46

Improvement of Infrastructure and Industrial Areas

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 119-20

Infrastructural Facilities at Neyveli Township

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 121-22

Infrastructure and Housing Development in N.E. States

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 36-68

Infrastructure Development in Telecom Sector

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 303-04

Infrastructure for Agricultural Research and Education in A.P.

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 316-18

Lack of Infrastructure in Schools

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 57-58

Mumbai Urban Infrastructure Project

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 189-90

Need to take up infrastructural development of Chanchal Sub-Division and release Funds for Flood Management Programme in Malda district, West Bengal (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 400

Infrastructure Development Finance Corporation**Infrastructure Development Finance Corporation**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 195

Initial Public Offerings**IPO of PSB**

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 193

Injections**Availability of Safe Injections**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 63-64

Inland Charges**Inland Charges**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 263-64

Inland Water Transport**ADB Loan for Inland Water Transport**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 145

Inland Waterways**Extending Inland Waterways in Kerala**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 79

Institute of Economic Growth**Report of Institute of Economic Growth**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 338-39

Instrument Landing System**Use of ILS**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 131-32

Insurance**Health Insurance Scheme**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 335

Housing Loan and Insurance Cover for Poor

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 140-41

Insurance Deal of IA

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 219-20

Insurance to Students

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 136-37

- Pending Insurance Claims of Farmers under NAIS
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 217-18
- Remuneration System for Brokers and Agents in Insurance Business
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 155
- Third Party Motor Insurance
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 259-60
- Insurance Claims**
- Insurance Claims
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 173-75
- Insurance Claims of Farmers under NAIS
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 149-50
- Pending Insurance Claims of Farmers under NAIS
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 103-04
- Insurance Companies**
- Branches of Insurance Companies in Rural Areas
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 117
- Insurance Schemes**
- Farmer Insurance Income Scheme
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 51-53
- Insurance and Marketing Schemes for Handloom Weavers
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 111-13
- Insurance Scheme for Child Labour
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 301
- Insurance Scheme for Indians going Abroad
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 161-63
- Insurance Sector**
- Investment in Insurance Sector
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 209
- Insurgent Groups**
- Action against Indian Insurgent Groups operating from Bhutan and its subsequent effects in Assam and West Bengal
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 3-5
- Launching of Military Action against Indian Insurgent Groups operating from Bhutan (St.)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 506-07
- Training to Insurgents by Bangladesh
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 124
- Integrated Dairy Development Project**
- Integrated Dairy Development Project
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 303-06
- Integrated Licensing System**
- Integrated Licensing System
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 319-20
- Integrated Pest Management Training**
- Training Courses
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 95-96
- Integrated Rail Bus Transit System**
- Integrated Rail Bus Transit System
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 252-53
- Integrated Regional Development**
- Integrated Regional Development Concept
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 101

Integrated Transport System

Integrated Transport System
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 61

Intellectual Property Rights

Intellectual Property Rights Appellate
Board
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 242-43

Watch-List of Intellectual Property
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 279

Withdrawal of IPRA
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 179-80

Inter-State Council

Inter-state Council Meeting
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 113-16

Interest Rates

Interest Rates of Banks
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 187-89

Interest Rates of Home Loans
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 55-56

Interest Rates on Loans by HUDCO
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 78

Rate of Interest on EPF Deposits
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 164-65

Rate of Interest on Loans
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 163-68

Reduction in Interest Rate of Loan
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 235-42

Interim Budget (General)

Interim Budget (General) 2004-2005;
Demands for Grants on Account
(General) 2004-2005; Demands for
Supplementary Grants (General) 2003-
2004—General Discussion
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 200-88, 396-82

Interim Budget General, 2004-2005
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 38-56

Interim Budget (Railway)

Interim Budget (Railway)—2004-2005
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 10-20

Interim Budget (Railways)—General
Discussion; Demands for Grants on
Account—(Railways), 2004-2005;
Demands for Supplementary Grants—
(Railways), 2003-2004 and Demands for
Excess Grants—(Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 97-224

International Agreements

Agreement with Foreign Countries in Film
Production
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 78

International Container Terminal

Vallarpadam International Container
Terminal
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 275-76

International Container Trans Shipment Terminal

Need to set up an International Container
Trans Shipment Terminal at Cochin,
Kerala (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 403

International Convention Centre

International Convention Centre at
Kovalam in Kerala
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 174

International Finance Corporation

Funds from Indian Market by ADB and
IFC
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 286-87

International Financial Institutions

Power Projects Funded by International
Financial Institutions
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 210

International Labour Organisation

Ratification of Convention No. 151 of ILO
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 46-47

International Ties

Strengthening of Ties with ASEAN
Countries
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 158

International Trade

Need to open trade route between India,
Myanmar and Bangladesh from
Mizoram for its all round development
(MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 474

Tariff Set for International Trade
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 192-93

Trade Balance
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 237-40

Trade Relations with Various Countries
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 186-88

Internet Services

Internet Service
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 357-61

Internet Exchanges
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 289-90

Internet Service in Moving Trains
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 357-58

Internet Service in Moving Trains
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 357-58

Ph.D. Papers on Internet
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 81-82

Providing of Internet Facilities
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 148-49

Introduction of Ministers

Introduction of Kumari Mamata Banerjee
as new Member of Council of Ministers
to the House
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 1-2

Shri Gingee N. Ramachandran—Minister
of State in the Ministry of Textiles
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 1-2

Inventions

Promotion of Findings of Young Scientist
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 79

Investments

Ban of Fresh Portfolio Investment
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 207-08

Direct Investment by Companies
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 285

- Foreign Investment for Tourism Development**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 395-96
- Foreign Investment in Food Processing Units**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 350-51
- Investment by CPSUs**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 265-66
- Investment by NRI**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 146-47
- Investment in LIC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 172-73
- Investment in States**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 100-02
- Investment in Stock Market**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 276-77
- Investment of Dividends by Public Sector Undertakings**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 161-62
- Investment of Financial Institutions**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 69-74
- Investment of Research and Development**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 222-25
- Investments by OCBs**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 364-65
- JBIC Investment in Assam**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 78
- Private Investment in Mining Sector**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 198-99
- Procedures of Investment by NRIs**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 57-58
- Public Sector Investment in Agriculture**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 40-43
- Investors**
- Investors for Rail Projects**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 286-87
- Utilisation of Funds for Investors Protection**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 256-57
- Iodine**
- Iodine Deficiency**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 229
- Iodine in Rock Salt**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 76
- IPCL**
- Disinvestment of IPCL**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 305-06
- IPS Officers**
- CBI Enquiry Against IAS/IPS Officers**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 82
- Deputation of IAS and IPS in Security Forces**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 290-91
- Iran**
- Arrest of Indian Citizens in Iran**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 279-80
- Indo-Iran Strategic Dialogue**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 278

- Setting up of Fertilizer Projects in Iran
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 106
- Iraq**
- Compensation to Indians in Iraq
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 64-65
- Deployment of Troops to Iraq
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 336-37
- Evolving a Strategy for Iraq
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 299-300
- Export of Tea to Iraq
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 129
- Rebuilding of Iraq
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 74
- Reported Arrest of Saddam Hussein,
Deposed President of Iraq
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 462
- IRCON**
- Projects of IRCON
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 142-46
- Iron**
- Need to check the rising prices of cast
iron and coal with a view to safeguard
the interests of small engineering
foundry units in Gujarat and other parts
of the country (MUR 377)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 439
- Requirement of Sponge Iron
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 345-46
- Iron Ore**
- Demand for Indian Iron Ore
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 159-60
- Development of Chiria Iron Ore Mine of
IISCO
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 353-54
- Exploration of Iron Ore
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 71
- Export of Iron Ore
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 80-81
- Import of Coal and Iron Ore by Public
Sector Steel Companies
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 257-59
- Iron Ore Mines
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 130-31
- Production of Iron Ore
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 59-61
- Shortage of Iron Ore
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 253
- Iron Plants**
- Pollution by Sponge Iron Plants
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 39-40
- Irregularities**
- Alleged Irregularities in Purchase of
Medical Equipments
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 77-78
- Irregularities and Corruptions in MCL
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 306-07
- Irregularities in Appointment in IGNSA
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 239-40
- Irregularities in JNU
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 238

Need to enquire into the irregularities being committed in the implementation of rural development projects in Pratapgarh Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 280

Irrigation Facilities

Drip Irrigation by Foreign Companies
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 319

Irrigation Facilities
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 136-37

Modernisation of Canals
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 180-84

Need to improve the irrigation facilities in Western Singhbhum and Saraikela Kharsawa district of Jharkhand (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 308

Need to provide financial assistance to the Government of Orissa to restore creek irrigation in Kendrapara and areas close to Bay of Bengal Coast (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 328

Irrigation Projects

Approval to Irrigation Projects
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 327-28

Assistance to States for Irrigation Projects
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 288-318

Dhansri and Champamati Irrigation Projects of Assam
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 203

Lift Irrigation Projects
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 179-80

Need to accord early clearance for implementing the Janjhavathi Irrigation Project in Parvathipuram Parliamentary Constituency, Andhra Pradesh (MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 295

Need to expedite completion of Subarnarekha Irrigation project in Ranchi Parliamentary Constituency, Jharkhand (MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 291-92

Retrenchment of Workers from Irrigation Projects of Orissa
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 220-22

ISI Activities

ISI Activities
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 17-18
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 74-75

ISI Marking

ISI Marking
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 223-24

ISI Marking for Bottled Water
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 345

New Items Under ISI Mark
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 9-16

Islands

Interim Budget General, 2004-2005
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 45

Israel

Closure of Tourism Office at Tel Aviv
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 222-23

- Indo-Israeli Agreement in Agriculture Sector**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 60
- Israel-Palestine Conflict**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 453
- Seizure of Israeli Defence Equipments**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 71
- Space Cooperation with Israel**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 107-08
- Trade between India and Israel**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 111-12
- ITBP**
- ITBP Mountaineering Team**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 94
- Recruitment in ITBP on Compassionate Ground**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 75-76
- Sending of ITBP to Afghanistan**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 29-30
- ITDC**
- Disinvestment of ITDC Hotels**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 247-58
- Outstanding dues of ITDC against Political Parties/Clients**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 86-88
- Privatisation of ITDC Hotels**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 43-46
- Take Over of Tourist Places of Hadauti Circuit by ITDC**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 86-88
- VRS in ITDC**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 68
- ITPO**
- Revamping of ITPO**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 115-17
- Jai Prakash Rozgar Yojana**
- Jai Prakash Rozgar Yojana**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 151
- Jails**
- Finger-Prints in Tihar Jail**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 135
- Indian Citizens in Bangladesh Jails**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 130-31
- Indians in Foreign Jails**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 95-99
- Inmates in Tihar Jail**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 230-31
- Modernisation of Jail**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 274-76
- Pak Nationals in Indian Jails**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 189
- Jammu & Kashmir**
- Acquisition of Land in Baramulla**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 98
- Advisory on Jammu and Kashmir**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 19-20
- Air Show in Srinagar**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 177

- Conservation of Dal Lake**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 115-16
- Economic Reconstruction in J and K**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 56
- Firing in Kargil Sector**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 115-16
- Hawala Money in Kashmir**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 191-92
- Infiltration in J&K**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 211-12
- Inquiry into Security Lapses**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 113-14
- Inter-state Council Meeting**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 113-16
- Mobile Connections in J&K**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 132
- Need to introduce a new route linking Ladakh with Mt. Kailash and Mansarovar by negotiating with the Chinese authorities (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 385
- Rail Projects in Jammu and Kashmir**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 233-36
- Recruitment of Children by Militants in Kashmir**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 139-40
- Resolution of OIC on J&K**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 209-10
- ROBs on Jammu-Udhampur Rail Line**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 63-64
- Separate Territory for Kashmiri Pandits**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 139
- Special Economic Package to J&K**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 157-58
- Special Plan for Youth of Jammu and Kashmir**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 123
- Sports Events in J&K**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 231-32
- Talks with Militants**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 77
- Terrorist Base on LoC/Border**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 201-02
- Use of Mobile by Militants**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 142-43
- Visit of Diplomats to forward area**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 366-67
- Japan**
- Assistance from Japan**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 175
- Japanese Aid for Construction of Projects**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 52-54
- Software Export to Japan**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 176
- JBIC**
- JBIC Investment in Assam**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 78
- Jet Deflector Cars**
- Manufacturing of Jet Deflector Cars**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 200-01

Jharkhand

- Conversion Proposal from Jharkhand
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 136-37
- Cultivation of Medicinal Plants in
Jharkhand
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 263-64
- DD/AIR in Jharkhand
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 86
- Development of Chiria Iron Ore Mine of
IISCO
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 353-54
- Drinking Water Supply in Jharkhand
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 92-93
- Expansion/Modernisation of Telecom in
Jharkhand
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 72-74
- Inclusion of Castes in SCs List
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 181-82
- Need to expedite completion of
Subarnarekha Irrigation project in
Ranchi Parliamentary Constituency,
Jharkhand (MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 291-92
- Need to improve the irrigation facilities in
Western Singhbhum and Saraikela
Kharsawa district of Jharkhand
(MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 308
- Need to introduce MEMU rail services on
Tata Nagar-Badbil and Tata Nagar-
Rourkela routes (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 69-70

- Need to meet the demand for additional
mobile phone connections and Sim
Cards in Bokaro, Dhanbad, Giridih and
other districts in the State of Jharkhand
(MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 291
- Need to retain the Branch Office of LIC at
Khelari, Jharkhand (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 306
- Need to set up a Regional All India
Institute of Medical Sciences in
Jharkhand (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 408-09
- Need to shift raw material division of the
Steel Authority of India from Kolkata
to Singhbhum in Jharkhand (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 395
- Need to take initiatives to evolve tribal-
friendly programmes for the benefit of
Advasis and Moolvasis of Jharkhand
(MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 381
- Pending Power Projects in Jharkhand
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 60-62
- Pending Power Sub-Stations in Jharkhand
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 139
- Power Generation from Small Hydro Power
in Jharkhand
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 85-86
- Power Supply to Bihar and Jharkhand
through NCES
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 130-31

- Rail Projects in Chhattisgarh and Jharkhand**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 125-28
- Revival of Mills in Deogarh**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 222
- Shortage of Electricity in Jharkhand**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 148-51
- Work on Rail Siding Project at Piparwar**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 188-89
- World Bank and ADB Assistance to Bihar & Jharkhand**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 128-29
- Job Reservation**
- Need to approve the proposal of the Government of Karnataka for providing regional reservation in the State by amending article 371 of the Constitution (MUR 377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 325-26
- Need to include Dalit Muslims, Dalit Christians and Certain other backward communities in the list of Scheduled Castes/Scheduled Tribes and to provide reservation benefits to them (CA)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 411-29
- Need to provide 27 percent reservation to OBCs for admission in educational institutions and jobs in Public Sector Undertakings (MUR 377)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 473-74
- Reservation for Deaf and Dumb Students**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 136
- Reservation for Other Backward Classes**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 259
- Reservation of OBCs**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 246-47
- Reservation Policy for SCs/STs and OBCs**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 182-83
- Joint Maritime Exercises**
- Modernisation and Strengthening of Navy**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 128
- Joint Military Exercises**
- Joint Exercises with other Countries**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 22-24
- Joint Venture Policy**
- Revamping of Joint Venture Policy**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 108
- Joint Ventures**
- Joint venture of Tatas with Damodar Valley Corporation**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 343
- Joint Venture with CWC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 135
- Joint Ventures by ONGC**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 207
- Joint Ventures of IA**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 157-59
- Promotion to Production and Export of Steel by Indo-China Joint Group**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 416

Jubilee Pumps

Labour Contractors at Jubilee Outlets
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 144-45

Labour Contractors at Jubilee Pumps in
M.P.
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 84-85

Judges

Increase in the Judges strength in the High
Courts
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 301-02

Vacant Posts of Judges
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 224-25

Judicial Reforms

Judicial Reforms
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 175
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 79

Judiciary

Corruption in Judiciary
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 68-69

Jute

Jute Technology Mission
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 199-200

Loss Making Jute & Textiles Units
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 360-62

Modernisation of Jute Mills
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 196-97

MSP on Jute
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 45-46

Package for Jute Industry
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 13-20

Sub-Committee on Jute Industry
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 269

UNDP Assistance in Jute Sector
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 249-65

Jute Export Council

Jute Export Council
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 318-19

Juvenile Reforms

Juvenile Reform Homes and Mahila
Niketans
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 261-64

Kalyan Complex

Extension of Bombay Clearing Scheme to
Kalyan Complex
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 177-78

Karnataka

Allocation of Central Assistance to
Karnataka
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 113-14

Allocation of Funds to IIMs
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 239-40

Approval of Forestry Projects of
Karnataka
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 248

Assistance to Karnataka for
Establishment of Nutritional Gardens
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 137

Branches of SBI

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 128

Central Assistance to Karnataka
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 288

- Closure of Sector Reforms Pilot Projects**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 9-23
- Construction of Bridges in Karnataka**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 353-55
- Construction of PHCs**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 103
- Control of Bangalore Airport**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 195
- Digital Earth Station at Bangalore**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 183-84
- Drinking Water Project in Karnataka**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 118-19
- Drought Prone Areas in Karnataka**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 164
- Encroachment Near Madakarimayakana Fort**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 149-50
- Energy Education Park in Bangalore**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 157
- Explosion in Bhadravati Steel Plant**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 133-34
- Flights from Bidar**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 218-19
- High Court Bench in Karnataka**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 127
- Karnataka Rail Infrastructure Development Company**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 255-56
- Lift Irrigation Projects**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 179-80
- Medical Colleges in Karnataka**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 458-59
- Mega Project Status of Bellary TPP in Karnataka**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 138
- Need to approve the proposal of the Government of Karnataka for providing regional reservation in the State by amending article 371 of the Constitution (MUR 377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 325-26
- Need to clear the proposal of the Government of Karnataka for providing relief to the coffee industry (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 309-10
- Need to clear the proposal of the Karnataka Government regarding pending issues of tobacco growers (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 398
- Need to direct the Government of Karnataka to abandon the project taken up by them to change the course of Netravati River in the Western Ghat Region (MUR 377)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 440
- Need to expedite construction of an aerodrome at Hassan, Karnataka (MUR 377)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 472-73
- Need to provide adequate financial assistance to the Government of Karnataka to tackle the drought situation in the State (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 489

- Need to provide adequate funds for the projects aimed at checking the menace caused by elephants in the Southern district of Karnataka (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 382-83
- Need to provide financial assistance to the Government of Karnataka for establishing a Modern Training Institute and Research Centre for drivers at Hassan, Karnataka (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 381-82
- Need to restore concessional tariff to rural landline telephone subscribers in Dakshina Kannada Telecom district (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 381
- Need to take suitable measures to tackle the problem of severe drought in Karnataka (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 412
- Pending Bills from Karnataka**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 156-60
- Power Cuts in Karnataka**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 128-29
- Rail Projects in Karnataka**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 216-24
- Sea Erosion in Karnataka**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 151
- Setting Up of Enquiry Services by British Railway Companies**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 197
- Shortage of Blood in Karnataka**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 192
- Tapping of NCES in Karnataka**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 90-91
- Telephone Exchanges in Karnataka**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 306-07
- Transfer of Customers to Unviable Distributors in Karnataka**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 258
- Unauthorised Storage Points for LPG Distribution in Karnataka**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 83-84
- Use of CNG in Vehicles in Bangalore City**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 278
- WLL Service in Karnataka**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 261-62
- Work at Devanahally Airport**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 127-29
- World Heritage Site at Hampi**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 137-38
- Karnataka Rail Infrastructure Development Company**
- Karnataka Rail Infrastructure Development Company**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 255-56
- Kashmiri Pandits**
- Separate Territory for Kashmiri Pandits**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 139
- Kashmiri Youths**
- Kashmiri Youths Crossing Border**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 157-58

Kasturba Gandhi Swatantra Vidyalaya Scheme

Kasturba Gandhi Swatantra Vidyalaya Scheme
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 428-29

Keltron and Keltex Units

Taking over of Keltron and Keltex Units
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 62

Kendriya Bhandar

Allotment of DDA Flats to Kendriya Bhandar
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 230-31

Allotment of Government Accommodation to Kendriya Bhandar
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 63

Corruption in Kendriya Bhandar
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 75

Ex-Gratia Bonus
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 36-37

Overcharging by KB
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 65

Permission for Election in RWA/Kendriya Bhandar
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 244-46

Procurement by DRDO through NCCF/Kendriya Bhandar
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 71-72

Purchase from Kendriya Bhandar
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 134

Review of Registration of Suppliers
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 325-26

Revised Purchase Policy
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 204-05

Schemes with Products
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 187-88

Visit of Chairman of CWC at Kendriya Bhandar Offices
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 87

Kendriya Vidyalaya Sangathan

Insertion of Section by Kendriya Vidyalaya Sangathan
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 66-67

Transfer Policy of Teachers in KVS
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 18-19

Kendriya Vidyalayas

Admissions in Kendriya Vidyalayas
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 211-12

Appointment of Teachers in Central and Navodaya Schools
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 347-50

Need to open a Central School at Shahapur in Madhya Pradesh (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 410

Order issued to all Central Schools to observe Christmas holidays in the month of January (Sub.)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 309-11

Transfer of Kendriya Vidyalayas
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 108

Kenyan Pipeline Company Limited

Kenyan Pipeline Company
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 341

Kerala

- Agricultural Export Zone in Kerala**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 84-85
- Athirappally Hydro Electric Project**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 68
- Ayurveda Park in Kerala**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 82
- Bank Lending in Kerala**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 82-86
- Clearance to Hydro Power Projects of Kerala**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 253-54
- Computerisation of High Court of Kerala**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 249-50
- Construction of Mysore—Kozekode Line in Southern Region**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 93
- Curb on Import of Arecanut**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 220
- Deemed Universities Status to Colleges**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 85-87
- Development of Calicut Airport**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 61-62
- Development of Fisheries in Kerala**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 154-55
- Development of Major Ports**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 108-09
- Disinvestment of PSU in Kerala**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 116-17
- Eco-Tourism in Kerala**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 150-51
- Educational Grid Across colleges/ Institutions**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 369-70
- Establishment of MICE in Kerala**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 201-02
- Extending Inland Waterways in Kerala**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 79
- Ezhimala Naval Academy**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 181-82
- Fertilizers and Chemicals Travancore Ltd. (FACT)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 67-68
- FM Radio Station at Konni in Kerala**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 291-92
- Foot and Mouth Disease Control Scheme in Kerala**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 116
- High Court Bench at Thiruvananthapuram**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 105-06
- Hydro Electric Projects in Kerala**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 123-24
- International Convention Centre at Kovalam in Kerala**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 174
- Investigation of Cases by CBI in Kerala**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 244-45
- Loan by HUDCO for New Projects**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 37-40

Minerals Sand Mining in Kerala

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 101-04

Navodaya Vidyalayas in Gujarat and Kerala

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 140-42

Need to expedite setting up of a LPT Maintenance Centre at Adoor, Kerala (MUR 377)

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 382

Need to increase the number of Notaries appointed for Kerala (MUR 377)

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 350-51

Need to open a single window facility in Kerala for attestation of educational certificates of candidates seeking jobs in Gulf countries (MUR 377)

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 383

Need to provide financial assistance to the Government of Kerala to rejuvenate traditional industries in the State with a view to protect the interests of workers (MUR 377)

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 401

Need to provide necessary clearance to Kerala Roads and Bridges Corporation for carrying out construction of Railway overbridges in Palghat Parliamentary Constituency (MUR 377)

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 310-11

Need to set up a Bench of High Court at Thiruvananthapuram, Kerala (MUR 377)

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 309

Need to set up a Rubber Park at Pathanapuram in Kollam district, Kerala (MUR 377)

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 439-40

Need to set up an International Container Trans Shipment Terminal at Cochin, Kerala (MUR 377)

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 403

New Terminal at Thiruvananthapuram

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 420-21

Night Landing Facility at Calicut

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 62

Passenger Service Between Cochin and Gulf Countries

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 281-82

Projects in Kerala

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 164-65

Reported: Need for speedy implementation of various ongoing Railway Projects in the State of Kerala (CA)

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 292-306

ROB/RUB Projects in Kerala

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 147-58

ROBs at Anayara and Melaranoor Level Crossings

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 250-51

Service Condition of Inter-State Migrant

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 147

Setting up of Maritime Academy in Kerala

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 197-98

Shiksha Yatra
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 169

Shortage of Cables in Kerala
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 135-36

State-wide Information Infrastructure in Kerala
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 279

User's Fee at Airports in Kerala
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 107-08

Utilisation of New Stations Building at Tellicherry
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 73-74

Vizag Steel Plant
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 112-13

Wind Energy Project in Kerala
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 229-30

Kerala Roads and Bridges Corporation
Need to provide necessary clearance to Kerala Roads and Bridges Corporation for carrying out construction of Railway overbridges in Palghat Parliamentary Constituency (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 310-11

Kerosene
Adulteration in Kerosene
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 349-50

Exclusion of Private Companies for Supply of LPG and Kerosene
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 372-73

Modification in LPG and Kerosene Subsidy Scheme-
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 370-71

Revision in Sale Prices of LPG and Kerosene
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 301-02

Subsidy for Transportation of Petrol, LPG and Kerosene
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 304

Subsidy on LPG and Kerosene
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 31-32

Subsidy on LPG and Kerosene from Budgetary Grants
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 212-14

Violation of Kerosene Control Order by Private Oil Companies
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 194

Kerosene Agencies

Kerosene Agencies at Panchayat Level
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 361

Khadi and Village Industries Commission

Employment Generation by KVIC
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 260

Khadi and Village Industries Commission
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 29

KVIC
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 238-42

Khadi Sector

Khadi Sector
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 192-96

Khanna Committee

Recommendation of Khanna Committee Report
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 226-34

Kisan Credit Cards**Kisan Credit Cards**

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 119-21

Konark Temple**Damage to Konark Temple**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 198

Development of Konark

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 101-03

Konkan Railways**Design, Development and Commissioning of Engines of Sky Bus**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 213-15

Effect of Monsoon on Konkan Route

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 35-39

Self Lighting Train Coaches by Konkan Railways

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 251-52

Konkan Region**Development Boards**

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 91

Korea**Lease of Jet from Korea**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 116-19

Krishi Vigyan Kendra**Need to expedite setting up of Krishi Vigyan Kendra at Jalalpur in Saran district, Bihar (MUR 377)**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 386

Kyoto Protocol**Assistance under Kyoto Protocol**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 405

Labour Commission**Setting up of Labour Commission of South Asian Region**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 356

Labour Contractors**Labour Contractors at Jubilee Outlets**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 144-45

Labour Contractors at Jubilee Pumps in M.P.

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 84-85

Labour Cooperatives**Inclusion of Labour Cooperative Societies under SGRY**

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 89

Works to Labour Cooperatives

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 309-10

Labour Laws**Labour Laws**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 163-64

Labour Policy**Policy of Hire and Fire**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 169-70

Labour Reforms**Conference of Labour Ministers**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 213

Impact of Labour Reforms

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 67-72

Labour Reforms

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 46-47

Labourers

Comprehensive Scheme for New Training Centres
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 310

Need to celebrate Rashtriya Mazdoor/ Shilpkar Diwas on 17th December, every year and declare it as a national holiday (MUR 377)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 441-42

Regularisation of Casual Labour
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 126-32

Welfare of Migrants Labourers
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 414

Lahoti Commission

Implementation of Lahoti Commission Recommendations
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 231-32

Lakes

Conservation of Dal Lake
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 115-16

Studies on Lakes and Rivers
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 312-13

Land

Encroachments on Land by Dealers
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 212-13

Land of Tribals
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 61-62

Land Purchase by IOCL
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 193

Need to approve the proposal of the Government of Orissa for consolidation of land holding in the State (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 395-96

Need to implement the Supreme Court's orders on transferring the land of closed industries to D.D.A. (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 416-17

Subsidence of Land in ECL
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 69-70

Vacant Land at Airports
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 133-34

Land Acquisition

Acquisition of Land for Haridaspur-Paradeep Rail Line
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 265

Acquisition of Land for Khurda Road-Bolangir Railway Line
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 232-33

Acquisition of Land for Panihar-Mohan and Mohan-Khujari Project
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 282-83

Acquisition of Land in Baramulla
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 98

Acquisition of Land in Himachal Pradesh
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 143

Need to provide 'Pattas' to farmers whose lands were acquired for setting up Bharat Aluminium Company in Korba district, Chhattisgarh (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 383

Unused Land in Burari in Delhi
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 204

Land Allotment

Allotment of Land
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 90-92

Allotment of Land to NGOs by DDA
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 51-68

Need to Allot Land on lease to Andhra Pradesh State Warehousing Corporation to Undertake Export and Import of Foodgrains (MUR 377)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 426-27

Land Oustees

Employment to Land Oustees
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 159

Land Rent

Land Rent Plan
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 279-80

Languages

Khasi Language in 8th Schedule
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 168

Language Teachers for Children of Indian Diaspora
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 93-94

Need to include Santhali and Bodo languages in the eighth Schedule to the Constitution (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 379

Replacement of English Language
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 357

Law & Order

Law and Order in Delhi
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 265

Lease Money

Lease Money
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 230

Leather Products

Leather Industrial Park
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 191-92

Leave of Absence

Leave of absence be granted to the following Members : Shri Rajo Singh, Shri Balasaheb Vikhe Patil, Shri Prakash V. Patil, Shri Wangcha Rajkumar & Shri Vaiko
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 364

Legal Aid

Free Legal Aid to Poor
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 65

Legal Ownership Certificate

Legal Ownership Certificate for People with Captive Animals
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 229-30

Legislations

Amendment in Law for DNA Testing
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 205-06

Central Legislation for Medical Services
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 52-53

Fiscal Responsibility Law

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 107

Law for Enforcement of Fundamental Duties
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 293-94

Laws Relating to Women and Children
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 148-51

Legislation for Urban Transport
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 160

Legislation on Lender's Liability
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 96-97

Legislation to Include Tourism in Concurrent List
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 326-27

Model Municipal Law
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 175-76

Need to formulate a comprehensive legislation for granting recognition to trade unions in the country (MUR 377)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 426

Need to make existing provisions of the law more stringent with a view to check caste based discrimination and atrocities against Dalits (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 413-14

Review of Rape Law
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 362

Leprosy Control Programme

Malaria and Leprosy Eradication Programmes
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 89-90

National Programme for Control of Leprosy
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 349-50

Level Crossings

Construction of Level Crossings
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 124

Manned and Unmanned Level Crossings
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 194-97

ROB at Ekra and Digghi Level Crossings
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 89-90

ROBs at Anayara and Melaranoor Level Crossings
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 250-51

Liberalisation

Liberalisation of Civil Aviation Sector
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 269

Library

Setting Up of A Digital Science and Technology Library and Information Resources
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 287-88

Licensing

Banking Licence to Cooperative Societies
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 65

Changes in the Licensing System
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 208-14

Cooperative Banks Functioning without Licence
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 46-57

Customs House Agents Licencing Rules
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 110-11

Imposition of Uniform Licence Fee
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 373-74

- Issue of Export Obligation Discharge Certificate**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 69
- Licence Agreement with Private Operators**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 376-77
- Licence Fee**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 218-24
- Licensing Power**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 388-89
- Unified Licencing System**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 93-95
- Violation of Licence Terms by Reliance**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 252
- Life Insurance Corporation of India**
- Call Centres of LIC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 267
- Daily Wages Employees in LIC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 107-09
- Financial Results of LIC**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 295-97
- Higher Grade Assistant Examinations in LIC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 153
- Investment in LIC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 172-73
- LIC Business**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 356
- LIC's Lapsed Policies**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 197-99
- Need to retain the Branch Office of LIC at Khelari, Jharkhand (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 306
- Part-time Employees of LIC**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 326-27
- Pay Scales of LIC Employees**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 49
- Premises Occupied by LIC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 94-95
- Promotion of Assistant in LIC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 99
- Upgradation of Offices of LIC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 174-75
- Life Saving Drugs**
- Import of Life Saving Drugs**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 194-95
- Life Saving Drugs**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 102
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 233
- Life Saving Medical Equipments**
- Purchase of Life Saving Machines**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 46-47
- Purchase of Life Saving Medical Equipments**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 431
- Light & Sound Shows**
- Light and Dance Shows at Monuments**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 318-20

Line of Control

Fencing by India along LoC
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 5-6

Fencing of LoC
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 178-79

Non-Acceptance of LOC by Pakistan
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 121

Proposal of Ceasefire by Pakistan
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 303-05

Terrorist Base on LoC/Border
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 201-02

Liquidation Cases

Cases of Liquidation Pending
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 134-35

Liquor

Smuggling of Liquor
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 185-86

Liquor Companies

TDS by Liquor Companies
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 280-81

Literacy Programmes

Merger of Literacy Programmes
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 287-88

Literacy Rate

Literacy Rate
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 68-94

Literature

Promotion of Bal Sahitya
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 129-30

Living Condition

Living Condition
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 67-69

LNG

Amendments in NTPC for Bidding of LNG
Supply Contract
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 225-28

Dahej LNG Terminal

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 161

Import of LNG from Iran

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 352

Price Structure of LNG

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 81-82

Production of LNG

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 303

Setting up of Power and LNG Plants by

IOCL
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 141

Loans

ADB and World Bank Loan
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 122

Disbursement of Loans

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 281

External Loan for the Welfare Schemes

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 70-71

FI's Loan to Dabhol Power Project

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 262-63

Interest Rates on Loans by HUDCO

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 78

Loan Burden of Union/State Government (Deb. 4, Vol. XXXVII, 05-12-2003) Col. 272-73	World Bank Loan to HP (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 254-55
Loan through NABARD (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 209	Local Bodies
Loan to Sugar Mills (Deb. 4, Vol. XXXVII, 05-12-2003) Col. 57	Performance of Local Bodies (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 109-11
Loans for Self Employment Schemes (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 135	Local Self Institutions
Loans Taken by FCI (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 45-46	Financial Assistance to Local Self Institutions (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 98-99
Loans to Agriculture Sector (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 98-99	Locomotives
Loans to Hilly Areas (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 127-28	Failure of Locos on line (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 283-84
One Time Settlement of Loans (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 132-33	High Power Locomotives (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 249
Outstanding Loan against Bihar (Deb. 4, Vol. XXXVII, 05-12-2003) Col. 312-13	Logistic Hub
Rate of Interest on Loans (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 163-68	Ports as Logistic Hub (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 167
Reduction in Interest Rate of Loan (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 235-42	Logistics Services
Structural Adjustment Loan (Deb. 4, Vol. XXXVII, 05-12-2003) Col. 46-47	Commercial Logistics Services (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 297-98
Student Loan Scheme by NMDFC (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 43-45	Lok Adalats
World Bank Loan for Removing Illiteracy (Deb. 7, Vol. XXXVII, 10-12-2003) Col. 263-64	Lok Adalats (Deb. 9, Vol. XXXVII, 12-12-2003) Col. 206 (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 115
	Lok Pal
	Lok Pal Bill (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 303-04
	Lotteries
	Running Lotteries (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 69

LPG

- Discontinuation of LPG Quota of MPs
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 212
- Exclusion of Private Companies for Supply of LPG and Kerosene
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 372-73
- Facilities for LPG Customers
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 360
- LPG Agencies in Tamil Nadu
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 348-49
- Modification in LPG and Kerosene Subsidy Scheme
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 370-71
- Parallel Marketing of LPG
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 77
- Production Capacity of LPG
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 292-93
- Revision in Sale Prices of LPG and Kerosene
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 301-02
- Selection of LPG Dealers for U.P.
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 122-23
- Subsidy for Transportation of Petrol, LPG and Kerosene
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 304
- Subsidy on LPG
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 358-59
- Subsidy on LPG and Kerosene
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 31-32

Subsidy on LPG and Kerosene from Budgetary Grants
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 212-14

Subsidy on LPG to Private Sector Oil Companies
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 194

Transporters engaged in Supplying LPG Cylinders in Tamil Nadu
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 335-36

Unauthorised Storage Points for LPG Distribution in Karnataka
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 83-84

Use of LPG for Automobiles
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 181

LPG Agencies

Benami Petrol Pumps and LPG Agencies
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 79-80

Irregularities in allotment of Retail Outlets
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 260-61

New Guidelines for Selection of Dealers
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 41-42

Selection of Dealers by IOCL and IBP
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 116

LPG Bottling Plant

Need to set up an L.P.G. Bottling Plant at Bhagalpur, Bihar (MUR 377)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 280

LPG Cylinders

LPG Cylinders for Light Vehicles
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 156-57

- Misuse of LPG Cylinders by Dealers**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 51-53
- Lutyens Bungalows**
- Demolition of Lutyens Bungalows**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 245-46
- Madhya Pradesh**
- Alleged atrocities on minorities in Jhabua, Madhya Pradesh (Sub.)**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 37-44
- CRF Fund for Madhya Pradesh**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 47-48
- ICDS Scheme in Madhya Pradesh**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 106-07
- Implementation of NCTE Act**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 143
- Incident of rape and killing of a girl in Jhabua district of Madhya Pradesh (St.)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 254-55
- Labour Contractors at Jubilee Pumps in M.P.**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 84-85
- Land Purchase by IOCL**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 193
- Need to augment V.T.S. capacity in Sheoni district and introduce mobile services at Murai and Khawasa border of National Highway No. 7 in Madhya Pradesh (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 411
- Need to conserve and beautify the historical pond at Sagar, Madhya Pradesh (MUR 377)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 290
- Need to construct a bridge on Chambal River at Osedghat, Madhya Pradesh (MUR 377)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 468-69
- Need to lay a new railway line connecting Ujjain-Agar-Jhalawar (MUR 377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 323
- Need to open a Central School at Shahapur in Madhya Pradesh (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 410
- Need to provide compensation and security to the victims of reported violence in village Badhara in Satna district of Rewa Parliamentary Constituency in Madhya Pradesh (Sub.)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 192-99
- Need to re-define Manjhi (Manjhar) caste in view of its various sub-castes in Madhya Pradesh for inclusion in list of Scheduled Tribes (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 379
- Need to resume air services from Jabalpur (MUR 377)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 438
- Omkareswar Hydro Power Project**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 365
- Production of Foodgrains in Tribal Areas of M.P.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 171
- RRBs in M.P.**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 327-28

- Survey for Rail Projects in Madhya Pradesh
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 72-73
- Telephone Connection in Madhya Pradesh and Bihar
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 102-06
- Thermal Power Plant in Malwa
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 303-04
- World Bank Aided Projects in MP
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 97-98
- Mahanadi Coalfields Limited**
- Irregularities and Corruptions in MCL
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 306-07
- Profit of Subsidiaries of CIL
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 170-75
- Supply of Used Exhausted Stolen Drill Bits and Safety Items
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 265-66
- Underground Coal Mines under MCL
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 225-27
- Mahanagar Gas**
- New Connections by Mahanagar Gas
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 191-93
- Mahanagar Telephone Nigam Limited**
- BSNL/MTNL Sim Cards
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 53-56
- Collection of Arrears
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 237-39
- Delay in Attending Complaints of Customers
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 269-70
- Establishment of MTNL Subsidiary in Mauritius
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 464-65
- Improvement in the Customer Care Service of MTNL and BSNL
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 462-63
- Merger of BSNL and MTNL
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 327
- Services provided by BSNL and MTNL
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 271-72
- VRS in MTNL
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 228-29
- Maharashtra**
- Additional Funds under SGSY
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 125-26
- Airport at Navi Mumbai
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 119-20
- Allocation of Funds to Maharashtra
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 290-96
- Amendment to Certain Section of Bombay Shops Act
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 146-47
- Clearance to Sea Link Projects of Mumbai
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 287-88
- Closure of Hindustan Antibiotics Limited, Pune
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 153
- Demolition of Building at Kalyan Railway Station
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 88-89

- Development of Helipad by ONGC in Mumbai**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 230-31
- Development of Mumbai**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 156-57
- Enhancement in Allocation of Funds**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 206
- Entry Fee at Delhi and Mumbai Airport**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 75
- Expansion of Aurangabad Airport**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 170-72
- Extension of Bombay Clearing Scheme to Kalyan Complex**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 177-78
- Ferry Service between Mumbai and Karachi**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 112
- Financial Allocation to Mumbai**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 69
- Financial Assistance for MRTS in Mumbai**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 108-09
- Growth of Mumbai**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 292-93
- Guwahati-Mumbai Flights**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 61
- Helicopter Service between Mumbai Airport and City Centre**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 121-22
- Helicopter Service in Delhi and Mumbai**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 252
- Implementation of NCTE Act**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 143
- International Airport at Nagpur**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 116
- Kurla-Mahul Rail Line**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 143-44
- Leakage of Question Papers**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 77-79
- Mumbai Urban Infrastructure Project**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 189-90
- Mumbai Urban Transport Project**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 203-04
- Need for four-laning of National Highway No. 3 between Nasik and Mumbai (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 491
- Need to allocate additional funds to facilitate early completion of Ahmed Nagar-Beed-Parli-new Railway Line in Maharashtra (MUR 377)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 470
- Need to change old railway track between Mudkhed and Adilabad and accord priority to gauge conversion work between Mudkhed and Kewat in Maharashtra (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 414
- Need to clear the proposal for laying Gadchiroli-Desaiganj rail line in Maharashtra (MUR 377)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 292

- Need to construct a bridge on river Krishna between village Tasadade and Shirawade in Karad Tehsil of Satara district in Maharashtra (MUR 377) (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 402-03
- Need to ensure proper repair and maintenance of tanks for water harvesting in Hingoli Parliamentary Constituency, Maharashtra (MUR 377) (Deb. 3, Vol. XXXIX, 03-02-2004) Col. 74
- Need to expedite construction of Khodashi dam on river Krishna in Karad Tehsil of Satara district, Maharashtra (MUR 377) (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 415-16
- Need to expedite construction of Rail Over-bridge at Ghatkopar, Mumbai and other FOBs by Central Railways in Maharashtra (MUR 377) (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 380
- Need to expedite conversion of Kurla-Mahul goods railway line into passenger railway line (MUR 377) (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 279-80
- Need to grant clearance for upgrading the Airport at Nagpur, Maharashtra to a Multi Modal International Hub Airport (MUR 377) (Deb. 3, Vol. XXXIX, 03-02-2004) Col. 71-72
- Need to include Panchganga river at Kolhapur, Maharashtra in the National River Action Plan with a view to provide potable drinking water to the local people (MUR 377) (Deb. 3, Vol. XXXIX, 03-02-2004) Col. 75
- Need to introduce Mobile Telephone Services in Yavatmal District, Maharashtra (MUR 377) (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 425
- Need to issue 'No Objection Certificate' to the Government of Maharashtra for implementation of Slum Rehabilitation Programme in Greater Mumbai (MUR 377) (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 398-99
- Need to make provisions in the Railway Budget and initiate construction of railway line between Dahanu and Nasik (MUR 377) (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 308-09
- Need to provide financial assistance to the Government of Maharashtra to tackle the severe drought situation in the State (MUR 377) (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 312
- Need to provide mobile telephone facilities in all the talukas of Parbhani Parliamentary Constituency, Maharashtra (MUR 377) (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 441
- Need to provide monthly allowance to registered unemployed youths in Maharashtra and other parts of the country (MUR 377) (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 328-29
- Need to set up proposed Navodaya Vidyalaya in Manvat Taluka in Parbhani Parliamentary Constituency, Maharashtra (MUR 377) (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 307

- Need to take appropriate measures to check the incidents of fire in the Coal mines of Central Coalfields Limited in the Bokaro-Kargil region (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 382
- New Connections by Mahanagar Gas**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 191-93
- New Helipad in Mumbai**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 232
- Pending Project in Maharashtra**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 230
- Pending Water Supply Scheme of Maharashtra**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 261
- Power Failure in Maharashtra**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 214-17
- Power Projects in Maharashtra during Tenth Plan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 105-08
- Private Banks in Maharashtra**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 106-07
- Proposals for Primitive Tribals from Maharashtra**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 92-93
- Pune-Mumbai Expressway**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 3-13
- Railway Prabasi Suraksha Abhiyan**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 213
- Requirement and Availability of Power of MSEB**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 236-37
- Revival of Dabhol Power Project**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 367-68
- Rural Housing Project**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 51
- Shortfall of Water in Residential Schools of Maharashtra**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 75-76
- Slum Rehabilitation Programme in Mumbai**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 167-68
- Sports Authority of India in Nagpur**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 304-05
- Survey of Solapur-Tuljapur-Osmanabad Rail Line**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 75-76
- Taxi Track at Mumbai**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 69-70
- Violation of CRZ Guidelines in Mumbai**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 111-12
- Widening of ROB in Narendra Nagar**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 333-34
- Work in Turbe-Thane Section**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 67-68
- World Bank Aided Projects in Maharashtra**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 196-98
- Mahatma Gandhi**
- Advertisement of Gandhiji (HAHD)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 506-15
- Advertisement on Gandhiji**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 6-17

Conservation of Sevagram Ashram
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 126

Mahila Krishi Pariyojna

Mahila Krishi Priyojana
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 132-33

Mahila Niketans

Juvenile Reforms Homes and Mahila
Niketans
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 261-64

Mahila Samakhya Programme

Mahila Samakhya Programme(WCD)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 248

Mahila Samridhi Yojana

Mahila Samridhi Yojana
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 129-32

Malaria Eradication Programme

Malaria and Leprosy Eradication
Programmes
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 89-90

Malaysia

Agreement between India and Malaysia
to Develop Tourism
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 159

Need to take steps to facilitate repatriation
of nine youths of Tamil Nadu, facing
trial in Malaysian Court (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 409

Malnutrition

Malnutrition in Adivasi Areas
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 159-60

Management Colleges

Grading Ranking of Private Engineering
and Management Colleges
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 20-26

Manipur

Funds under TSP to Manipur State
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 147-48

Manpower

Manpower in BCCL
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 67-69

Mansarovar Yatra

Need to introduce a new route linking
Ladakh with Mt. Kailash and
Mansarovar by negotiating with the
Chinese authorities (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 385

Marble Industry

Marble Import Policy
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 253-54

Marine Life

Garbage Threat for Nesting Turtles
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 175

Smuggling of Crocodiles

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 55-56

Smuggling of Star Tortoises

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 255-56

Marine Police Force

Marine Police Force
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 126

Marine Products

Export of Marine Products
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 82

Import of Marine Products by USA

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col.40-41

New Techniques for Marine Products

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col.204-05

Marine Wealth**Exploitation of Ocean Wealth**

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col.61-62

Maritime Academy**Setting up of Maritime Academy in Kerala**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.197-98

Maritime Security**Re-Evaluation of Maritime Security Measures**

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.290-91

Market Intervention Scheme**Market Intervention Scheme for Potato and Onion**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col.76-77

Marketing**Marketing of Small Enterprises Products**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col.273-74

Marketing Companies**Subsidy Sharing Modalities between Oil Companies and Marketing Firms**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col.138-39

Marriage Processions**Ban on Marriage Processions**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col.203-04

Martyrs**Engraving Martyrs Names**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col.257-58

Martyrs Day**Reference Re: martyr's Day**

(Deb. 2, Vol. XXXIX, 30-01-2004)
Col.1

Maruti Udyog Limited**Export by Maruti Udyog Limited**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col.81

VRS in Maruti Udyog Limited

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col.87

Mashelkar Committee**Mashelkar Committee**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col.61

Mashelkar Committee Report

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.55-57

Mass Rapid Transit Systems**Financial Assistance for MRTS in Mumbai**

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col.108-09

Township Development Projects and MRTs

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col.177

Master Plan**Master Plan for Re-Development and Re-organisation of Delhi**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col.122-24

Revision in Master Plan of Delhi

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col.200-201

Maternity Benefit Scheme**Implementation of Maternity Benefit Scheme**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.111-12

Maternity Care**PM's Pilot Project**

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 157-59

Matters Under Rule 377

Need for a Special Package to check increasing pollution in Kanpur, Uttar Pradesh (MUR 377)

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 424-25

Need for construction of a bridge on river Saryu at Bidhar Ghat and proper repair and maintenance of Bidhar-Ghanghata-Khalilabad-Karmaini road in Uttar Pradesh under Central Road Fund Scheme (MUR 377)

(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 73-74

Need for construction of a Road underbridge at Avadi railway crossing in Tamil Nadu (MUR 377)

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 491-92

Need for construction of an underground rail bridge at Kaarvi in Chitrakoot district in U.P. (MUR 377)

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 442-43

Need for early commissioning of B.S.N.L. cellphone service in Salur town, Andhra Pradesh (MUR 377)

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 401-02

Need for early completion of National Highway No. 2 between Auraiya and Sirbhaganj in Etawah Parliamentary Constituency, U.P. (MUR 377)

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 385

Need for four-laning of National Highway No. 3 between Nasik and Mumbai (MUR 377)

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 491

Need for gauge conversion on Bareilly-Lakhimpur-Sitapur-Lucknow metre gauge railway line (MUR 377)

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 327

Need for taking measures for around development of Goalpokher area in Uttar Dinajpur district, West Bengal (MUR 377)

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 293-94

Need to accord early clearance for implementing the Janjhavathi Irrigation Project in Parvathipuram Parliamentary Constituency, Andhra Pradesh (MUR 377)

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 295

Need to allocate additional funds for repair of road connecting Khurda and Bolangir and undertake construction of flyover on National Highway from Khurda to Bhubaneswar (MUR 377)

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 415

Need to allocate additional funds to facilitate early completion of Ahemad Nagar-Beed-Parli-new Railway Line in Maharashtra (MUR 377)

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 470

Need to allocate adequate funds for early completion of Thanjavuur-Tiruvarur-Nagoor rail line gauge conversion work in Tamil Nadu (MUR 377)

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 414-15

Need to allocate Rs. 80 crore in the next Budget for early completion of gauge conversion work on Neemach-Ratlam section of Western Railways (MUR 377)

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 471

- Need to Allot Land on lease to Andhra Pradesh State Warehousing Corporation to Undertake Export and Import of Foodgrains (MUR 377) (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 426-27
- Need to approve the proposal of the Government of Gujarat for inclusion of Palmolein Oil in Tariff Rate Quota and permit its import (MUR 377) (Deb. 3, Vol. XXXIX, 03-02-2004) Col. 68-69
- Need to approve the proposal of the Government of Karnataka for providing regional reservation in the State by amending article 371 of the Constitution (MUR 377) (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 325-26
- Need to approve the proposal of the Government of Orissa for consolidation of land holding in the State (MUR 377) (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 395-96
- Need to approve the proposals of the Government of Gujarat for promotion of tourism in the State (MUR 377) (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 439
- Need to augment V.T.S. capacity in Sheoni district and introduce mobile services at Murai and Khawasa border of National Highway No. 7 in Madhya Pradesh (MUR 377) (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 411
- Need to award adequate work orders to ancillary units by Rourkela Steel Plant and NALCO in Orissa (MUR 377) (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 310
- Need to bring the districts of Sivaganga, Pudukottai and Ramnad in Tamil Nadu under the ambit of the Drought Prone Area Programme (MUR 377) (Deb. 3, Vol. XXXIX, 03-02-2004) Col. 70-71
- Need to bring the working of CBI and other intelligence agencies within the purview of a Parliamentary Committee (MUR 377) (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 329
- Need to cancel agreement regarding purchase of BALCO shares by Sterlite Industries (MUR 377) (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 412
- Need to celebrate Rashtriya Mazdoor/ Shilpkar Diwas on 17th December, every year and declare it as a national holiday (MUR 377) (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 441-42
- Need to change old railway track between Mudkhed and Adilabad and accord priority to gauge conversion work between Mudkhed and Kewat in Maharashtra (MUR 377) (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 414
- Need to check increasing militant activities in Block-I area of Karbi Anglong District in Assam (MUR 377) (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 410
- Need to check the rising prices of cast iron and coal with a view to safeguard the interests of small engineering foundry units in Gujarat and other parts of the country (MUR 377) (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 439

- Need to clear Achankovil Pamba-Vaiparu river link scheme in Tamil Nadu (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 492-93
- Need to clear the pending projects providing for civic amenities to the tribal people in Bharuch Parliamentary constituency, Gujarat (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 487
- Need to clear the proposal for laying Gadchiroli-Desaiganj rail line in Maharashtra (MUR 377)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 292
- Need to clear the proposal of the Government of Karnataka for providing relief to the coffee industry (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 309-10
- Need to clear the proposal of the Karnataka Government regarding pending issues of tobacco growers (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 398
- Need to clear the proposals sent by the Government of Himachal Pradesh for development of Sports in the State (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 485
- Need to confer legal rights on people settled on forest land in Rajasthan and other parts of the country (MUR 377)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 294
- Need to conserve and beautify the historical pond at Sagar, Madhya Pradesh (MUR 377)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 290
- Need to constitute "Bundelkhand Development Autonomous Council" and provide funds to the Council for Enabling Development of Bundelkhand region (MUR 377)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 308
- Need to constitute a High Level Committee to look into the working of Shatabdi project of Bharat Coking Coal Ltd. (MUR 377)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 469
- Need to construct a bridge on Chambal River at Osedghat, Madhya Pradesh (MUR 377)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 468-69
- Need to construct a bridges on river Krishna between village Tasadade and Shirawade in Karad Tehsil of Satara district in Maharashtra (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 402-03
- Need to construct a by-pass road near Salur town in Andhra Pradesh (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 311
- Need to construct a platform and a foot over-bridge on the Southern side of the Suisa railway station in West Bengal (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 413
- Need to construct a railway overbridge near Purnea Junction Bihar (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 312
- Need to construct an over-bridge/under bridge on rail line at Gangdhara, Veerpar and Uchchhal on National Highway No. 6 in Gujarat (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 70

- Need to construct high dams on rivers causing floods and erosion in Khaguria, Bihar (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 327-28
- Need to construct road over bridges over Budi Gandak river at Pipar Pati and Janrawa Ghats in Bihar (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 67-68
- Need to convert the existing rail line between Jammusar and Bharuch in Gujarat into a broad gauge line and also reschedule the timings of trains running on this route (MUR 377)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 279
- Need to declare Minimum Support Price of Chillies (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 490-91
- Need to declare a National Holiday on 18th December on the Birth Anniversary of Sant Guru Ghasidas (MUR 377)
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 348
- Need to depute a Central team to review the rural development work in Pratapgarh district, Uttar Pradesh (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 309
- Need to develop Adibadri in Ambala Parliamentary Constituency, Haryana, as a tourist resort (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 304
- Need to develop Dudhawa National Park in Kheri Parliamentary Constituency in U.P. as a tourist resort (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 311
- Need to develop parks adjoining Group Housing Societies in East Delhi by DDA (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 394-95
- Need to direct the Government of Karnataka to abandon the project taken up by them to change the course of Netravati River in the Western Ghat Region (MUR 377)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 440
- Need to doubling of rail line between Faluknama and Gadwal under South Central Railways (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 410
- Need to earmark a minimum of 15 per cent of the allocations under PMGSY for improvement of the existing main roads in the States (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 407-08
- Need to enhance the outlay for the Sector Reforms Pilot Project being Implemented in Guntur district, Andhra Pradesh (MUR 377)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 440-41
- Need to enhance the rates of royalty on non-coal major minerals (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 385-86
- Need to enquire into the irregularities being committed in the implementation of rural development projects in Pratapgarh Parliamentary constituency, Uttar Pradesh (MUR 377)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 280

- Need to ensure early completion of the pending projects of Railways in East Delhi (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 307
- Need to ensure proper maintenance of National Highways in Bihar (MUR 377)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 442
- Need to ensure proper repair and maintenance of tanks for water harvesting in Hingoli Parliamentary Constituency, Maharashtra (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 74
- Need to ensure remunerative prices to the paddy growers in Chhattisgarh (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 71
- Need to ensure that the dues of sugarcane farmers of Bilari Tehsil of Moradabad district, Uttar Pradesh are paid by the sugar mill at Raja-ka-Sahaspur (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 413
- Need to establish an Oil Refinery at Barmer in Rajasthan (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 488
- Need to evolve a policy of time-bound environmental clearances for hydro-electric power generation projects in the hilly areas of the country (MUR 377)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 422
- Need to expedite completion of Banspani-Daitari railway line in Orissa (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 397
- Need to Expedite Completion of Damodar Rail Project of Central Coalfields Ltd. Mines and Pipradin and Karmatia (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 403-04
- Need to expedite completion of Subarnarekha Irrigation project in Ranchi Parliamentary Constituency, Jharkhand (MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 291-92
- Need to expedite construction of an aerodrome at Hassan, Karnataka (MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 472-73
- Need to expedite construction of Khodashi dam on river Krishna in Karad Tehsil of Satara district, Maharashtra (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 415-16
- Need to expedite construction of Rail Over-bridge at Ghatkopar, Mumbai and other FOBs by Central Railways in Maharashtra (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 380
- Need to expedite conversion of Kurla-Mahul goods railway line into passenger railway line (MUR 377)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 279-80
- Need to expedite four-laning of Jhansi-Lakhnadaun part of National Highway No. 26 (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 304-05
- Need to expedite setting up of a LPT Maintenance Centre at Adoor, Kerala (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 382

- Need to expedite setting up of Krishi Vigyan Kendra at Jalalpur in Saran district, Bihar (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 386
- Need to extend Gonda-Bahraich rail line upto Tikunia Lakhimpur border and release adequate funds for the purpose (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 409
- Need to extend the route of Hirakhand Express upto Jagdalpur in Orissa (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 409-10
- Need to formulate a comprehensive legislation for granting recognition to trade unions in the country (MUR 377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 426
- Need to fund the expenditure on modernisation of State Armed Police Forces, especially in the North Eastern Region (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 410-11
- Need to grant clearance for upgrading the Airport at Nagpur, Maharashtra to a Multi Modal International Hub Airport (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 71-72
- Need to implement 'one rank one pension' scheme in the Armed forces (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 306-07
- Need to implement the Supreme Court's orders on transferring the land of closed industries to D.D.A. (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 416-17
- Need to impose a ban on organisations supporting subversive activities (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 407
- Need to improve the functioning of telephones in Banaskantha Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 423
- Need to improve the irrigation facilities in Western Singbhum and Saraikela Kharsawa district of Jharkhand (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 308
- Need to improve the service conditions of the employees of Regional Rural Banks (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 385-86
- Need to include Halba, Halbi, Gowari, Gawari and Mana as separate castes in the Scheduled Castes and Scheduled Tribes Order (Amendment) Bill (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 404-05
- Need to include Panchganga river at Kolhapur, Maharashtra in the National River Action Plan with a view to provide potable drinking water to the local people (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 75
- Need to include Santhali and Bodo languages in the eighth Schedule to the Constitution (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 379
- Need to include the name of a freedom fighter from Uttar Pradesh 'late Uda Devi' in the list of Freedom Fighters (MUR 377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 427-29

- Need to increase the number of Notaries appointed for Kerala (MUR 377)
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 350-51
- Need to initiate work on the sanctioned railway projects in West Bengal (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 72
- Need to introduce a local passenger train from Ahmedabad to Abu Road and extend the route of Aravali Express up to Mumbai Central (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 381
- Need to introduce a new route linking Ladakh with Mt. Kailash and Mansarovar by negotiating with the Chinese authorities (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 385
- Need to introduce additional Rajdhani Express train between Hazrat Nizamuddin and Bhubaneswar on the Hirakud Express route (MUR 377)
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 349
- Need to introduce cellular/mobile phone services in Tripura (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 326
- Need to introduce D.M.U. rail service from madurai to adjoining towns in Tamil Nadu (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 384
- Need to introduce MEMU rail services on Tata Nagar-badbil and Tata Nagar Rourkela routes (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 69-70
- Need to introduce Mobile Telephone Services in Yavatmal District, Maharashtra (MUR 377)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 425
- Need to introduce services of A.T.R.-50 planes from Kullu, Shimla and Kangra in Himachal Pradesh (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 380
- Need to issue 'No Objection Certificate' to the Government of Maharashtra for implement of Slum Rehabilitation Programme in Greater Mumbai (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 398-99
- Need to lay a new rail line between Jolarpettai and Hosur via Bargur and Krishnagiri in Tamil Nadu (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 385
- Need to lay a new railway line connecting Ujjain-Agar-Jhalawar (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 323
- Need to look into the demands of Santhali Bhasa Morcha and JDP for the Welfare of Adivasis (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 322-23
- Need to make changes in arrival/departure timings of trains passing through Chitrakoot Dham Karvi railway station (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 405-06
- Need to make existing provisions of the law more stringent with a view to check caste based discrimination and atrocities against Dalits (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 413-14
- Need to make provisions in the Railway Budget and initiate construction of railway line between Dahanu and Nasik (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 308-09

- Need to meet the demand for additional mobile phone connections and Sim Cards in Bokaro, Dhanbad, Giridih and other districts in the State of Jharkhand (MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 291
- Need to merge all the rural banks with NABARD and set up an Indian National Rural Bank with a view to boost rural economy (MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 474
- Need to open a Central School at Shahapur in Madhya Pradesh (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 410
- Need to open a single window facility in Kerala for attestation of educational certificates of candidates seeking jobs in Gulf countries (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 383
- Need to open additional paddy purchase centres in Cuttack and other parts of Orissa (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 311-12
- Need to open trade route between India, Myanmar and Bangladesh from Mizoram for its all round development (MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 474
- Need to place work order for construction of a new bridge on river Yamuna at Wazirabad, East Delhi (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 69
- Need to prepare a perspective plan for the all round development and to check recurring drought in Anantapur District, Andhra Pradesh (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 306-07
- Need to provide halts at Bharuch and Ankaleshwar railway stations in Gujarat for trains coming from the North (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 323-24
- Need to provide 'Pattas' to farmers whose lands were acquired for setting up Bharat Aluminium Company in Korba district, Chhattisgarh (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 383
- Need to provide 27 percent reservation to OBCs for admission in educational institutions and jobs in Public Sector Undertakings (MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 473-74
- Need to provide a halt at Mandi on Jogendra Nagar-Pathankot narrowgauge railway line and construct an overbridge at Passal with the assistance of Public Works Department of Himachal Pradesh (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 486
- Need to provide additional grants to the Government of Andhra Pradesh to meet the goal of 'Educational for All' by 2006 (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 383
- Need to provide adequate facilities for the benefit of ST Students in Navodaya Vidyalaya at Borkadi in Gujarat (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 304
- Need to provide adequate financial assistance to the Government of Karnataka to tackle the drought situation in the State (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 489

- Need to provide adequate Financial Assistance to the Government of Rajasthan for its all round development (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 397
- Need to provide adequate funds for desilting of Varuna river in Phulpur Parliamentary Constituency, Uttar Pradesh with a view to check recurring floods (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 307
- Need to provide adequate funds for the projects aimed at checking the menace caused by elephants in the Southern district of Karnataka (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 382-83
- Need to provide adequate job avenues to retiring defence personnel and accept the demand for implementing the scheme of "one-rank-one-pension" (MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 294-95
- Need to provide adequate outlets for smooth drainage of water across the National Highway No. 8 at Hond Village in Novasari district, Gujarat (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 380
- Need to provide air services connecting Ajmer in Rajasthan (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 380
- Need to provide Central Assistance for early completion of Ganga Pump Canal Project at Bateshwar in Bhagalpur, Bihar (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 490
- Need to provide Central Assistance to the Government of Andhra Pradesh to tackle the drought situation in the State (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 413-14
- Need to provide compensation to the families of Defence personnel killed while defending the Borders at par with the compensation given to Kargil Martyrs (MUR 377)
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 350
- Need to provide connectivity to Bhubaneswar Airport with Varanasi via Gaya and upgrade it as an International Airport to promote tourism in the State (MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 290-91
- Need to provide financial assistance to the Government of Andhra Pradesh for restorative work in the cyclone affected areas of the State (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 326-27
- Need to provide financial assistance to the Government of Andhra Pradesh for setting up District Rehabilitation Centres (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 385
- Need to provide financial assistance to the Government of Karnataka for establishing a Modern Training Institute and Research Centre for drivers at Hassan, Karnataka (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 381-82
- Need to provide financial assistance to the Government of Kerala to rejuvenate traditional industries in the State with a view to protect the interests of workers (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 401

- Need to provide financial assistance to the Government of Maharashtra to tackle the severe drought situation in the State (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 312
- Need to provide financial assistance to the Government of Orissa to restore creek irrigation in Kendrapara and areas close to Bay of Bengal coast (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 328
- Need to provide financial assistance to the Government of Tamil Nadu for implementation of underground drainage and sewerage system in Rasipuram Municipality (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 387
- Need to provide financial assistance to the sugarcane growers of Bihar whose crops have been affected by drought (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 412-13
- Need to provide four-line connectivity to New Mangalore Port with the National Highway and Golden Quadrilateral (MUR 377)
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 349-50
- Need to provide mobile telephone facilities in all the talukas of Prabhani Parliamentary Constituency, Maharashtra (MUR 377)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 441
- Need to provide mobile telephone services in Bharuch Parliamentary Constituency, Gujarat (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 414
- Need to provide monthly allowance to registered unemployed youths in Maharashtra and other parts of the country (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 328-29
- Need to provide necessary clearance to Kerala Roads and Bridges Corporation for carrying out construction of Railway overbridges in Palghat Parliamentary Constituency (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 310-11
- Need to provide pension to ex-soldiers compulsorily retired from Army on Medical grounds (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 488-89
- Need to provide rail services linking Parwanoo-Badoti-wala-Nalagarh-Dabota areas in Himachal Pradesh with Chandigarh (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 387
- Need to provide special grants to Bharat Heavy Plates and Vessels Limited in Andhra Pradesh to make viable (MUR 377)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 280-81
- Need to provide the benefit of rehabilitation package to the families settled in forest areas in Andaman and Nicobar Islands (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 305
- Need to provide unemployment allowance to all the registered unemployed youth in the country (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 493
- Need to rationalize telephone rentals for rural and urban areas in the country (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 385

- Need to re-define Manjhi (Manjhwar) caste in view of its various sub-castes in Madhya Pradesh for inclusion in list of Scheduled Tribes (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 379
- Need to re-open Regional Centre of National Savings Organisation, Ahmedabad (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 323
- Need to release a lumpsum amount for early completion of gauge conversion work between Narkatia Ganj and Darbhanga in North Bihar (MUR 377)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 423-24
- Need to release adequate funds for proper maintenance and upgradation of National Highway No. 76 in Banda and Chitrakoot districts of Uttar Pradesh (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 412
- Need to release funds for building high power T.V. transmission centre at Radhanpur in Banaskantha Parliamentary Constituency, Gujarat (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 324
- Need to release funds for repair of the National Highway No. 101 on Chhapra Mohammadpur Section in Bihar (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 492
- Need to release funds for setting up a high power TV transmission centre at Radhanpur, Gujarat (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 68
- Need to release funds from Central Road Fund for construction of roads in Bharuch Parliamentary Constituency, Gujarat (MUR 377)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 422-23
- Need to restore concessional tariff to rural landline telephone subscribers in Dakshina Kannada Telecom district (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 381
- Need to resume air services from Jabalpur (MUR 377)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 438
- Need to retain the Branch Office of LIC at Khelari, Jharkhand (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 306
- Need to revamp and restructure the Regional Rural Banks with NABARD as the apex institution with a major share holding (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 413
- Need to review floor space index in the Secunderabad Cantonment area with a view to regularise existing commercial and residential buildings in the area (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 72-73
- Need to review Rural/Urban classification criteria fixing rentals of telephones (MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 473
- Need to review the forest conservation policy (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 399-400

- Need to review the functioning of Dugda Coal Washery and others Units of Bharat Coking-Coal Limited (MUR 377) (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 486-87
- Need to review the salary and allowances of employees working in community Polytechnic Project (MUR 377) (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 470-71
- Need to review the working of Rural Banks in the country and set up a national Rural bank for the benefit of farmers (MUR 377) (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 411-12
- Need to revise Minimum Support Price for paddy and to waive the interest on loans raised by paddy growing farmers (MUR 377) (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 427
- Need to revise royalty on coal, ferrous and non-ferrous metals and pay the outstandings to the Government of Orissa (MUR 377) (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 396
- Need to revive the Naginimora Railway Station and Construction one rail link from Dimapur to Naginimora via Chimukedima and Tuli in Nagaland (MUR 377) (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 472
- Need to run Kaifiat Express from Mau Junction in U.P. (MUR 377) (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 384
- Need to safeguard the interests of local people while implementing Sethu Samudram Ship Canal Project in Tamil Nadu (MUR 377) (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 426-27
- Need to sanction adequate funds for setting up hostels for the benefit of tribal girls in Gajapati district, Orissa (MUR 377) (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 380-81
- Need to set up a Bench of High Court at Thiruvananthapuram, Kerala (MUR 377) (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 309
- Need to set up a heavy industry in Mahabunagar district, Andhra Pradesh (MUR 377) (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 348-49
- Need to set up a new Regional Rural Bank at Kottarakkara in Quilon District under State Bank of Travancore (MUR 377) (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 324-25
- Need to set up a Regional All India Institute of Medical Sciences in Jharkhand (MUR 377) (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 408-09
- Need to set up a Rubber Park at Pathanapuram in Kollam district, Kerala (MUR 377) (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 439-40
- Need to set up additional LPT centres in Keonjhar Parliamentary Constituency and also upgrade the existing All India Radio Station (MUR 377) (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 307-08
- Need to set up an Information Technology Park at Bilaspur or Hamirpur in Himachal Pradesh (MUR 377) (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 409

- Need to set up an International Container Trans Shipment Terminal at Cochin, Kerala (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 403
- Need to set up an L.P.G. Bottling Plant at Bhagalpur, Bihar (MUR 377)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 280
- Need to set up industries in Naxalite-prone districts in Bihar (MUR 377)
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 351
- Need to set up proposed Navodaya Vidyalaya in Manvat Taluka in Parbhani Parliamentary Constituency, Maharashtra (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 307
- Need to shift raw material division of the Steel Authority of India from Kolkata to Singhbhum in Jharkhand (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 395
- Need to Start Air services from Raxaul Airport in North Bihar (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 485
- Need to start mobile service of BSNL in Macchlishhar and Patti Tehsil in Uttar Pradesh (MUR 377)
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 351
- Need to strengthen the rural banks and grant autonomy to the national Gramin Bank under NABARD (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 411
- Need to take appropriate measures to check the incidents of fire in the Coal mines of Central Coalfields Limited in the Bokaro-Kargil region (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 382
- Need to take concrete steps to mitigate the problem of unemployment in the country (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 305-06
- Need to take effective measures to control spiderworm disease affecting coconut crop in Erode district and other parts of Tamil Nadu (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 74-75
- Need to take steps for all-round development of North Bengal (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 383
- Need to take steps to check increase in the price of Natural Gas following the dismantling of Administered Price Mechanism (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 309
- Need to take steps to facilitate repatriation of nine youths of Tamil Nadu, facing trial in Malaysian Court (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 409
- Need to take steps to protect the interests of weavers in Tamil Nadu (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 402
- Need to take suitable measures to tackle the problem of severe drought in Karnataka (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 412
- Need to take suitable measures to check circulation of counterfeit currency and other Government documents (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 325

- Need to take up gauge conversion work and introduce additional trains in the State of Uttaranchal for its speedy development (MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 292-93
- Need to take up infrastructural development of Chanchal Sub-Division and release funds for flood management programme in Malda district, West Bengal (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 400
- Need to take initiatives to evolve tribal-friendly programmes for the benefit of Advasis and Moolvasis of Jharkhand (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 381
- Need to upgrade the existing road connecting National Highway Nos. 30 and 2 in Bhojpur district, Bihar as a National Highway (MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 295
- Need to withdraw restrictions imposed on Haj air-fare subsidy (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 308
- Mauritius**
- Establishment of MTNL Subsidiary in Mauritius
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 464-65
- Maximum Retail Price**
- Cost of Production and MRP
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 196-97
- Meat**
- Export of Meat
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 241-43
- Mecon Limited**
- Revival of Mecon Limited
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 117-20
- Medal Winners**
- Pension to Medal Winners
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 331
- Media**
- Alleged Misutilisation of Funds by the Government for Issuing Advertisements in the Media
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 89-97
- Employees of Media Organisation under EPFS
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 108-09
- FDI in Print Media
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 231-34
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 264-65
- Holding of Foreign Equity in NDTV
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 256-57
- Seminar on Media
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 85-86
- Media and Information Centre for Education**
- Establishment of MICE in Kerala
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 201-02
- Media Lab**
- Media Lab
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 29
- Media Policy**
- Uniform Media Policy
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 285-86

Medical Benefit Scheme

Medical Benefit Scheme for SBI Employees
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 133

Medical Claims

Payment for Emergency Services
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 132-33

Medical Colleges

Common Entrance Test for Medical/Dental Colleges
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 265

Conversion of Base Hospital into Medical College
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 193-94

Establishment of Medical College in Tripura
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 321-23

Medical Colleges in Karnataka
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 458-59

Opening of Medical Colleges
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 195-96

Recognition of Medical and Dental Colleges
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 409-10

Recognition of Medical College in Assam
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 329

Recognition of Medical Colleges
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 52-55
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 210-11

Medical Council of India

Empowering MCI and SMCs
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 337

Recommendations of MCI
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 191

Revision in Mandatory Regulations of MCI
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 130-31

Medical Education

Foreign Applicants for Medical Courses
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 104

Medical Courses
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 442-43

Medical Education Standard
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 280-81

Reducing Internship Period for MBBS Course
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 302-03

Medical Equipments

Alleged Irregularities in purchase of Medical Equipments
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 77-78

Imports of Coronary Stents/Devices
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 314

Safe Operation of X-Ray Machines
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 113-14

Medical Facilities

Central Legislation for Medical Services
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 52-53

- Hospital/Medical Facilities along the National Highways**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 197-200
- Medical Facilities/Drugs to AIDS Patients**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 60-66
- Medical Facility to Ex-Servicemen**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 224-25
- Upgradation of Medical Facilities**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 211
- Medical Institutes**
- Setting up of Institutes on the lines of AIIMS
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 96-97
- Medical Reimbursement**
- Medical Reimbursement
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 309-10
- Medical Research**
- Research on Cancer
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 172-73
- Medical Store Depots**
- Expired Medicines in Medical Store Depots
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 20-25
- Medical Tourism**
- India as Destination for Specialised Treatment
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 210
- Medical Treatment**
- India as Destination for Specialised Treatment
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 210
- WHO Guidelines for Cancer Treatment**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 265-66
- Medicinal Plants**
- AEZ Project for Medicinal and Aromatic Plants
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 209-10
- Conservation of Medicinal Plants
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 101-02
- Cultivation of Medicinal Plants in Jharkhand
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 263-64
- Medicines**
- Anti-Cancer Product
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 382
- Anti-Diabetic Drug Phenformin
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 67-68
- Availability of Isoptin
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 131-32
- Exempting Penicillin-G from Import Registration Requirements
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 332-33
- Exorbitant Prices for Drugs
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 333-34
- Expired Medicines in Medical Store Depots
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 20-25
- Herbal Contraceptive Pills
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 233-34
- Herbal Product to Replace Insulin
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 53

- Inclusion of Medicines in DPCO**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 193-94
- Life Saving Drugs**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 233
- Life Saving Medicines**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 171-72
- Marketing of Letrozole**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 102-03
- Old Rabies Injections**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 274-75
- Patents for Traditional Medicines**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 62
- Shortage of Medicines in AIIMS**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 332-33
- Supply of Medicine to African and Caribbean Countries**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 449-50
- Supply of Medicines**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 226
- Supply of Medicines by Blacklisted Companies**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 215
- Meditation Courses**
- Spiritual and Meditation Course**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 122-23
- Members of Parliament**
- Letters from Members**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 88-89
- Members of Lok Sabha (Declaration of Assets and Liabilities) Rules—Laid**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 251
- Need to regularise unauthorised colonies in Delhi and to allow Members of Parliament to utilize the MPLAD funds for development of such colonies (Sub.)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 318-19
- Member's Sworn**
- Affirmation by Dr. Sebastian Paul and Shri Mohite Patil Pratapsinh Shankarrao**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 1
- Member Sworn-Shri Pratapsinh Shankarrao Mohite Patil**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 1-3
- Mental Health-Awareness Programme**
- Mental Health Awareness Programme**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 131-32
- Mercantile Marine Departments**
- Offices of Mercantile Marine Departments**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 253-54
- Merchant Shipping**
- The Merchant Shipping (Amendment) Bill, 2003 - Consid.**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 485-510
- Mercury**
- Ban on Use and Import of Mercury**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 58-60

Messages from Rajya Sabha

1. Appropriation (Vote on Account) Bill, 2004—Passed without recommendation
2. Appropriation Bill, 2004—Passed without recommendation
3. Finance Bill, 2004—Passed without recommendation
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 370-71
1. Foreigners (Amendment) Bill, 2003—Passed by Rajya Sabha
2. Appropriation (Railways) Vote on Account Bill, 2004—Passed without any recommendation
3. Appropriation (Railways) Bill, 2004—Passed without any recommendation
4. Appropriation (Railways) No. 2 Bill, 2004—Passed without any recommendation
5. British Statutes (Repeal) Bill, 2003—Passed by Rajya Sabha
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 249-51
1. Forward Contracts (Regulation) Amendment Bill, 2003—As passed by Rajya Sabha
2. Sick Industrial Companies (Special Provisions) Repeal Bill, 2003—Agreed without any amendment
3. Taxation Laws (Amendment) Bill, 2003—Agreed without any amendment
4. Representation of the People (Second Amendment) Bill, 2003—Agreed without any amendment
5. Delimitation (Amendment) Bill, 2003—Agreed without any amendment
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 403-04

1. Indian Council of World Affairs (Amendment) Bill, 2003—Passed by Rajya Sabha with amendments
 2. Constitution (Ninety-seventh Amendment) Bill, 2003—Passed by Rajya Sabha without amendments
 3. Prevention of Terrorism (Amendment) Bill, 2003—Passed by Rajya Sabha without amendments
 4. Citizenship (Amendment) Bill, 2003—Passed by Rajya Sabha
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 333-36, 461-62
 1. Indian medicine Central Council (Amendment) Bill, 2003—Passed by the Rajya Sabha
 2. Electricity (Amendment) Bill, 2003—Passed by Rajya Sabha
 3. British Statutes (Repeal) Bill, 2003—Passed by Rajya Sabha
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 356
 1. Railway Protection Force (Amendment) Bill, 2003—As passed by Rajya Sabha
 2. Railway (Second Amendment) Bill, 2003—As passed by Rajya Sabha
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 296
 1. Uttar Pradesh Reorganisation (Amendment) Bill, 2003—Agreed without any amendment
 2. Appropriation (No.5) Bill—Agreed without any amendment
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 363-64
- Industrial Development Bank (Transfer of Undertaking and Repeal) Bill, 2003
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 304

Nomination and Election of Shri S. Viduthalai Virumbi, Member, Rajya Sabha, to associate with the Committee on Public Accounts of the Lok Sabha (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 282

Metal Detectors

Failure of Metal Detectors (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 325-26

Metals

Closure of Khetri Copper Mines (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 88

Need to revise royalty on coal, ferrous and non-ferrous metals and pay the outstandings to the Government of Orissa (MUR 377) (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 396

Production of Aluminium (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 66

Revision of Ceiling of Export of Chrome Ore (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 134-35

Metro Rail Services

Metro Rail Services (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 27-30

Mica

Production/Export of Mica (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 120-21

Mid-day Meal Scheme

Mid-day Meal Scheme (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 334-35

Migration

Allotment of DDA Flats to Punjab Migrants (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 191

Inter-State Migration (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 247

Migration of Hindus from Bangladesh (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 116

Migration to NCT of Delhi from the Neighbouring States (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 143-44

Welfare of Migrants Labourers (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 414

Militancy

Kashmiri Youths Crossing Border (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 157-58

Militancy on Bengal Bhutan Border (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 124-25

Need to check increasing militant activities in Block-I area of Karbi Anglong District in Assam (MUR 377) (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 410

Militants

List of Militant Groups (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 133-34

Talks with Militants (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 77

Use of Mobile by Militants (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 142-43

Use of Toy Planes by Militants (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 169

Military

Opening of Military Station
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 122

Mine Accidents

Benefits to Dependents
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 101-02

Mine Accidents

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 119-22

Mineral Water

Norms for Packaged Drinking/Natural
Mineral Water
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 41-43

Minerals

Domestic Production of Imported
Minerals
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 177

Exploration of Minerals by GSI
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 254-56

Minerals Exploration
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 55-57

Minerals Sand Mining in Kerala
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 101-04

Need to enhance the rates of royalty on
non-coal major minerals (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 385-86

Production, Import and Export of Minerals
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 178-86

Survey for Mineral Resources
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 190

Mines

Chromite Mines
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 97-99

Closure of Khetri Copper Mines
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 88

Computerization in Mines
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 176-77

Mines to Orissa
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 164-65

Modernisation of Mines
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 232-33

Pilferage from Mines of Orissa
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 192

Shifting of Indian School of Mines
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 71

Workers Killed and Injured in Coal Mine
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 121-23

Minimum Support Price

Committee for Minimum Support Price of
Cotton
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 176

Floor Price
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 111-12

MSP of Oil Seeds/Pulses
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 214-15

MSP on Jute
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 45-46

Need to declare Minimum Support Price
of Chillies (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 490-91

- Need to fix the Minimum Support Price for sugarcane (Sub.)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 2-9,306-07
- Need to revise Minimum Support Price for paddy and to waive the interest on loans raised by paddy growing farmers (MUR 377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 427
- Protection to Minimum Support Price**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 252-53
- Minimum Wages**
- Non-Payment of Minimum Wages by Contractors**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 142
- Mining**
- Illegal Mining by Private Companies**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 33-35
- Lease for Mining Operations**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 106-07
- Private Investment in Mining Sector**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 198-99
- Mining Licences**
- Scrapping of Coal Mining Licences**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 237-38
- Ministries**
- Category-wise Personnel in the Ministry**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 250-51
- Reform Agenda for Ministries**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 116-28
- Staff Strength in Agricultural Ministry**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 250
- Vigilance Mechanisms in Ministry and PSUs**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 249-50
- Minorities**
- 15-Point Programme for Welfare of Minorities**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 75-77
- Alleged atrocities on minorities in Jhabua, Madhya Pradesh (Sub.)**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 37-44
- Grants for Backward Sections and Minority Communities**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 87-88
- Migration of Hindus from Bangladesh**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 116
- Need to include Dalit Muslims, Dalit Christians and Certain other backward communities in the list of Scheduled Castes/Scheduled Tribes and to provide reservation benefits to them (CA)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 411-29
- Non-Recovery of Amount by MOPC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 171
- Student Loan Scheme by NMDFC**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 43-45
- Missiles**
- Akash Missile Project**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 278-79
- Missile Stock**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 225
- Testing of Brahmos Missile**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 251-52

Mission to Moon Programme**Mission to Moon Programme**

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 259-60

Miniram

Need to open trade route between India, Myanmar and Bangladesh from Mizoram for its all round development (MUR 377)

(Deb. 10, Vol. XXXVII, 15-12-2003)

Col. 474

Mobile Telephone Companies**Encroachment by Limited Mobility Companies**

(Deb. 7, Vol. XXXVII, 10-12-2003)

Col. 288-89

Show Cause Notices to Cellular Companies

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 351-52

Mobile Telephones**Bidding for Limited Mobility**

(Deb. 7, Vol. XXXVII, 10-12-2003)

Col. 219-21

BSNL Schemes for Mobile Subscribers

(Deb. 7, Vol. XXXVII, 10-12-2003)

Col. 217-18

BSNL/MTNL Sim Cards

(Deb. 7, Vol. XXXVII, 10-12-2003)

Col. 53-56

Cellular Phone Service in N.E. States

(Deb. 2, Vol. XXXVII, 03-12-2003)

Col. 386-88

Cellular/Mobile Phone Facility in West Bengal

(Deb. 2, Vol. XXXVII, 03-12-2003)

Col. 294-95

Development on Metal for Mobile Chips

(Deb. 7, Vol. XXXVII, 10-12-2003)

Col. 179

Growth of Cell Phones

(Deb. 4, Vol. XXXIX, 04-02-2004)

Col. 32

Increase in Teledensity

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 283

Mobile Connections in J&K

(Deb. 7, Vol. XXXVII, 10-12-2003)

Col. 132

Mobile Phone Services

(Deb. 2, Vol. XXXVII, 03-12-2003)

Col. 132

Monitoring on Re-use of Stolen Mobiles

(Deb. 4, Vol. XXXIX, 04-02-2004)

Col. 149-50

Need for early commissioning of B.S.N.L. cellphone service in Salur town, Andhra Pradesh (MUR 377)

(Deb. 16, Vol. XXXVIII, 23-12-2003)

Col. 401-02

Need to augment V.T.S. capacity in Sheoni district and introduce mobile services at Murai and Khawasa border of National Highway No. 7 in Madhya Pradesh (MUR 377)

(Deb. 14, Vol. XXXVIII, 19-12-2003)

Col. 411

Need to introduce cellular/mobile phone services in Tripura (MUR 377)

(Deb. 15, Vol. XXXVIII, 22-12-2003)

Col. 326

Need to introduce Mobile Telephone Services in Yavatmal District, Maharashtra (MUR 377)

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 425

Need to meet the demand for additional mobile phone connections and Sim Cards in Bokaro, Dhanbad, Giridih and other districts in the State of Jharkhand (MUR 377)

(Deb. 4, Vol. XXXIX, 04-02-2004)

Col. 291

- Need to provide mobile telephone facilities in all the talukas of Prabhani Parliamentary Constituency, Maharashtra (MUR 377)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 441
- Need to provide mobile telephone services in Bharuch Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 414
- Need to start mobile service of BSNL in Macchlishhar and Patti Tehsil in Uttar Pradesh (MUR 377)**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 351
- Performance of WLL Services**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 137-38
- Pulse Rate of Cellular Phone Calls**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 202-03
- Slashing of Long Distance Tariff/Mobile Interconnect Rates**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 208-10
- Upgraded WLL Mobile Services**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 355-56
- Use of Mobile by Militants**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 142-43
- WLL Service in Karnataka**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 261-62
- WLL Services**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 20-22
- WLL System in Rural Areas in Rajasthan**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 77-79
- Modern Food Industries Ltd.**
- VRS in MFIL**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 443-44
- Money Laundering**
- Finance Intelligence Unit**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 213-14
- Money Laundering Cases**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 225
- Monitoring Movement**
- Monitoring Movement of Passengers**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 109
- Monkey Menace**
- Monkey Menace in Delhi**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 114-15
- Monuments**
- Criteria for Selection of Monuments**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 28-51
- Earnings from Protected Monuments**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 216
- Facilities for Conservation of Monuments**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 145
- Funding of Monuments/Museums**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 153-56
- Information Boards at Monuments**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 206
- Landscaping of Monuments**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 282-302
- Light and Dance Shows at Monuments**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 318-20

- Maintenance of Ancient Temples and Monuments**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 207
- Monuments Destroyed in Gujarat**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 247-49
- Opening of Cell for Public in Agra Fort**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 355
- Protected Monuments**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 220-21
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 223-30
- Protection of Monuments**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 125-26
- Refurbishment of Monuments**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 264-68
- Morepen Laboratories Limited**
- Funds Collected by Morepen Laboratories Limited**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 98
- Mother Dairy**
- Fruits and Vegetables sold by Mother Dairy**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 202-03
- Functioning of NDDB and Mother Dairy**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 231-32
- MoU**
- Cancellation of MoU by Anti-Mining Groups**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 311-12
- MoU between SIDBI and Oriental Bank of Commerce**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 297
- Mountaineering Team**
- ITBP Mountaineering Team**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 94
- MPLADS**
- Disbursement of funds under MPLADS**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 55-61
- Implementation of MPLAD Works**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 73-74
- Need to regularise unauthorised colonies in Delhi and to allow Members of Parliament to utilize the MPLAD funds for development of such colonies (Sub.)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 318-19
- MRTP Commission**
- Cases Registered Under MRTP Commission**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 164
- Mukherjee Commission**
- Mukherjee Commission of Netaji**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 145-46
- Multi Disciplinary Monitoring Agency**
- Findings of MDMA**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 201
- Multi-National Companies**
- FERA Violations by MNC**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 268-69

Multilateral Debt**Multilateral Debt**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 257-58

Multiplex Cinema Halls**Uniform Rules for Multiplex Cinema Halls**

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 41-42

Mumbai Bomb Blasts**Bomb Blasts in Mumbai**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 150-51

Failure of DD to cover Incident

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 223

Mumbai National History Society**Denial of Membership to Mumbai National History Society**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 96

Municipal Corporation of Delhi**Transfer of Vasundhara Enclave Area from DDA to MCD**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 141-42

Municipal Law**Model Municipal Law**

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 175-76

Municipalities**Demands of Employees of Chandigarh UT Administration and Municipal Corporation**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 91-92

Financial Assistance to Municipalities in Andhra Pradesh

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 142

Need to provide financial assistance to the Government of Tamil Nadu for implementation of underground drainage and sewerage system in Rasipuram Municipality (MUR 377)

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 387

Training to Elected Officials from Municipalities and Corporations

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 243-44

Museums**Funding of Monuments/Museums**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 153-56

Music Schools**Music Schools in Delhi**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 107

Myanmar

Need to open trade route between India, Myanmar and Bangladesh from Mizoram for its all round development (MUR 377)

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 474

Reopening of Stillwell Road

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 20

Trade with Myanmar

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 207

NABARD**Construction of PHCs**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 103

Loan for Roads/Bridges

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 193-94

Loan through NABARD

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 209

NABARD Loan to Andhra Pradesh
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 287-90

NABARD Loan to Customers
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 66-67

Need to merge all the rural banks with NABARD and set up an Indian National Rural Bank with a view to boost rural economy (MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 474

Need to revamp and restructure the Regional Rural Banks with NABARD as the apex institution with a major share holding (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 413

Need to strengthen the rural banks and grant autonomy to the National Gramin Bank under NABARD (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 411

Performance of NABARD
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 135-92

Salary of RRB Staff
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 62

NAFED

Branches of NAFED
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 110-11

Purchase Mechanism of NAFED
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 193-94

Nagaland

Economic Package to Nagaland
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 135-37

Financial Package for Nagaland
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 39-41

Jobs for Youths in Nagaland
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 126

Need to revive the Naginimora Railway Station and Construction one rail link from Dimapur to Naginimora via Chimukedima and Tuli in Nagaland (MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 472

Talks with NSCN (I-M)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 134

NALCO

Disinvestment of NALCO
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 67-68

Expansion of NALCO
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 87-88

Need to award adequate work orders to ancillary units by Rourkela Steel Plant and NALCO in Orissa (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 310

Social Security Scheme for NALCO's Employees
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 133-34

Naphtha

Conversion of Urea Units from Naphtha to Gas
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 9-10

Naphtha Cracker Complex

Naphtha Cracker Project in Gujarat
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 357

Narcotic Drugs

Processing of Opium
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 229-31

- Smuggling of Drugs and Narcotics**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 86-87
- National Agriculture Insurance Scheme**
- Changes in NAIS**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 203-04
- Farmers Benefited under NAIS**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 219
- Farmers Benefited under NAIS in Maharashtra**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 128-30
- Insurance Claims of Farmers under NAIS**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 149-50
- Modification in NAIS**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 259
- Pending Insurance Claims of Farmers under NAIS**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 103-04
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 217-18
- National Anthem**
- The National Anthem was played**
(Deb. 1, Vol. XXXIX, 29-01-2004)
Col. 1
- National Building Construction Company**
- Disinvestment of NBCC**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 248
- National Capital Region**
- Development of Alwar**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 258-59
- National Cattle Development Board**
- National Cattle Development Board**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 152
- National Civil Aviation Development Fund**
- National Civil Aviation Development Fund**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 222
- National Commission for SCs/STs**
- Scam in National Commission for SCs/STs**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 123-24
- National Commission for Youth**
- National Commission for Youth**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 285-87
- National Commission on Cattle**
- National Commission on Cattle**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 257-66
- National Commission on Population**
- National Commission on Population**
(Deb. 4, Vol. XXXIX, 04-02-2004).
Col. 27-28
- National Company Law Tribunal**
- National Company Law Tribunal**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 79
- National Council of Teachers Education**
- Implementation of NCTE Act**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 143
- National Creche Fund Scheme**
- National Creche Fund Scheme**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 312-13
- National Dairy Development Board**
- Edible Oil Marketed by Subsidiaries of NDDS**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 156-58
- Functioning of NDDB and Mother Dairy**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 231-32

- Subsidiary Companies Under NDDB**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 250-52
- National Discipline Scheme Instructor**
Expenditure Incurred on NDSI and House
Keeping
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 252-53
- National Environment Authority**
Setting up of National Environment
Authority
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 349-50
- National Farm Policy**
National Farm Policy
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 352-53
- National Fertilizer Corporation Ltd.**
National Fertilizer Corporation Ltd.
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 211-12
- National Fertilizer Limited**
Disinvestment in NFL
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 391-92
- National Gas Grid**
Creation of National Gas Grid by GAIL
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 217
- National Gas Grid by GAIL**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 334-35
- National Highways**
Accidents on NH-2
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 102-03
- Allocation of Funds for NH-104
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 369
- Assistance from World Bank
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 136-38
- Bridge at Chowkighat on NH-52
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 317
- Build Own Operate Transfer Model
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 284-85
- Bypass on National Highway
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 207-08
- Companies Engaged in Works of National
Highways
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 234-54
- Condition of Cuttack-Paradeep National
Highway
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 291-92
- Condition of National Highway
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 268
- Condition of National Highway 40E
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 367
- Condition of National Highways
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 374-75
- (Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 212-36, 325-26
- Condition of National Highways
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 212-36
- Condition of National Highways in Bihar
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 92
- Construction of A New National Highways
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 267-68
- Construction of Highways Under PM's
Scheme
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 317-18

- Construction of National Highway No.204 and 211
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 309
- Construction of Super Highway
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 257
- Conversion Proposal from Jharkhand
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 136-37
- Damaged National Highways
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 105
- Declaration of National Highways in Gujarat
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 85
- Development of National Highways
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 85-90
- Development of NH-47
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 334-35
- Encroachment on National Highways
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 335-36
- Expenditure on National Highway No. 80
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 216-17
- Financial Plans for National Highways
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 65-66
- Flyovers Over NH-5
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 328
- Four Laning of National Highway 76
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 330-31
- Four Laning of National Highway on BOT Basis
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 137-40
- Four Laning of National Highways
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 231-32
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 309-10
- Four Laning of NH-28
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 324-25
- Hospital/Medical Facilities along the National Highways
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 197-200
- Improvement of Bhubaneswar-Puri Road
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 110-11
- Land-Slides along the National Highway-44
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 105-06
- National Highways in Uttar Pradesh
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 192
- Need for early completion of National Highway No. 2 between Auraiya and Sirbhaganj in Etawah Parliamentary Constituency, U.P. (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 385
- Need for four-laning of National Highway No. 3 between Nasik and Mumbai (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 491
- Need to allocate additional funds for repair of road connecting Khurda and Bolangir and undertake construction of fly over on National Highway from Khurda to Bhubaneswar (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 415

- Need to augment V.T.S. capacity in Sheoni district and introduce mobile services at Murai and Khawasa border of National Highway No. 7 in Madhya Pradesh (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 411
- Need to construct an over-bridge/under bridge on rail line at Gangdhara, Veerpar and Uchchhal on National Highway No. 6 in Gujarat (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 70
- Need to ensure proper maintenance of National Highways in Bihar (MUR 377)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 442
- Need to expedite four-laning of Jhansi-Lakhnadaun part of National Highway No. 26 (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 304-05
- Need to provide adequate outlets for smooth drainage of water across the National Highway No. 8 at Hond Village in Novasari district, Gujarat (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 380
- Need to provide four-line connectivity to New Mangalore Port with the National Highway and Golden Quadrilateral (MUR 377)
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 349-50
- Need to release adequate funds for proper maintenance and upgradation of National Highway No. 76 in Banda and Chitrakoot districts of Uttar Pradesh (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 412
- Need to release funds for repair of the national Highway No. 101 on Chhapra Mohammadpur Section in Bihar (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 492
- Need to upgrade the existing road connecting National Highway Nos. 30 and 2 in Bhojpur district, Bihar as a National Highway (MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 295
- Over Bridges on NH-5
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 283-84
- Pending National Highways Proposals
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 298-99
- Post-construction Stage of National Highways
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 52
- Present Status of Highways
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 80-81
- Repair of National Highways in Bihar and Bengal
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 83-84
- Rest Areas on National Highway System
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 377-78
- Setting up of Petrol Pumps along National Highways
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 351-52
- The Problem of dilapidated condition on National Highways in Bihar (Sub.)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 391

- Transfer of NH-52 to the Border Roads Organisation**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 459-60
- Unspent Amount of Grants**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 344-46
- Utilisation of Boro-Pits Along Highways**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 83
- Widening of NH-11**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 320
- Work Packages for National Highways**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 345-50
- Works on National Highways in Orissa**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 419-20
- National Highways Authority of India**
- Surrender of NHAI Engineers**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 115-16
- Tenders invited by National Highways Authority of India**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 139-202
- National Highways Development Project**
- Alleged Irregularities in Implementation of National Highways Development Project (SNQ)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 68-93
- National Holidays**
- Need to celebrate Rashtriya Mazdoor/ Shilpkar Diwas on 17th December, every year and declare it as a national holiday (MUR 377)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 441-42
- Need to declare a National Holiday on 18th December on the Birth Anniversary of Sant Guru Ghasidas (MUR 377)**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 348
- National Horticulture Board**
- National Horticulture Board**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 240-46
- Programmes/Schemes of National Horticulture Board**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 195-200
- National Human Development Report**
- National Human Development Report**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 120-21
- National Hydro Power Corporation**
- Buildings Taken by Officers of NHPC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 357-59
- Expansion Plan of NHPC for Power Generation**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 116-20
- World Bank Loan to NHPC**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 31-32
- National Hydroelectric Power Corporation**
- Hydro Electric Generation by NHPC**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 168-72
- Setting up of Consultancy Subsidiary by NHPC**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 172-73
- National Immunisation Scheme**
- Vaccines under National Immunisation Scheme**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 70

National Institute for Communicable Diseases

Works carried out by NICD
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 173-75

National Institute of Fashion Technology

Centres of NIFT
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 119

National Institute of Ocean Technology

Survey Conducted by National Institute of Ocean Technology
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 277-78

National Institute of Technology

Complaint against National Institute of Technology
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 173-75

National Institute of Yoga

Morarji Desai National Institute of Yoga
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 298-99

National Judicial Pay Commission

First National Judicial Pay Commission
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 165

National Jute Manufacturing Company

Revival of NJMC
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 226-28

National Kisan Commission

Setting up of National Kisan Commission
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 198

National Medicinal Plants Board

National Medicinal Plant Board
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 469-70

Pending Projects

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 311-12

National Micro Finance Fund

National Micro Finance Fund
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 59-60

National Minorities Development Finance Corpn.

Student Loan Scheme by NMDFC
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 43-45

National Nutrition Mission

National Nutrition Mission (NNM)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 266-67

National Parks

Drilling in National Park by ONGC
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 214-15

Encroachments in National Parks/Sanctuaries

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 237-39

Need to develop Dudhawa National Park in Kheri Parliamentary Constituency in U.P. as a tourist resort (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 311

Threat to Silent Valley

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 117

National Pharmaceutical Pricing Authority

National Pharmaceutical Pricing Authority
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 77
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 248-49

Violation of N.P.P.A. Rules

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 130-31

National Pulses Development Project

National Pulses Development Project
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 54-55

National Rail Vikas Yojana

Interim Budget (Railway)—2004-2005
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 13

National Research Development Programme

National Research Development Corporation Programmes/Projects
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 295-97

National Rifle Associations of India

Arms and Ammunition Imported by NRAI
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 188

National River Action Plan

Need to include Panchganga river at Kolhapur, Maharashtra in the National River Action Plan with a view to provide potable drinking water to the local people (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 75

National Road Safety Council

Constitution of National Road Safety Council
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 298

National Savings Organisation

Need to re-open Regional Centre of National Savings Organisation, Ahmedabad (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 323

National Savings Scheme

National Savings Scheme
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 127-28

National Seeds Grid

Setting up of National Seeds Grid
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 196-97

National Slum Development Programme

Development of Slums under NSDP
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 42-50

National Slum Policy

National Policy on Slums
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 106-08

National Tax Tribunal

National Tax Tribunal
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 344-45

National Test House

Merger of BIS with National Test House
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 55-56

National Textile Corporation

Sale of Surplus Land of NTC Mills
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 269

National Thermal Power Corporation

Amendments in NTPC for Bidding of LNG Supply Contract
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 225-28

Approval of NTPC

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 311-12

Diversification Programme on NTPC for

Coal Mining and Coal Washeries
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 293-94

Investment of NTPC in Foreign Projects

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 314-15

NTPC Business in other Countries

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 359-60

NTPC Plants in Bihar

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 383-86

- Outstanding dues recovered by NTPC from SEBs**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 107-13
- Power Projects by NTPC in Saudi Arabia and Oman**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 261-62
- Privatisation of NTPC**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 293
- Renewable Sources of Energy by NTPC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 339-42
- National Training Institute**
- Setting up of National Training Institute**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 128
- National Urban Academy**
- Setting up of National Urban Academy**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 229-30
- National Wage Policy**
- National Wage Policy**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 303-04
- National Waterways**
- Declaration of Sunderban Rivers as National Waterways**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 76-77
- Natural Asset Companies**
- Guidelines for Natural Asset Companies**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 301
- Natural Calamities**
- Casualties Caused by Avalanches**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 185-86
- Cyclone in Andaman and Nicobar**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 147-49
- Earthquake of Moderate Intensity**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 28-29
- Need to provide financial assistance to the Government of Andhra Pradesh for restorative work in the cyclone affected areas of the State (MUR 377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 326-27
- Natural Gas**
- Availability of Gas for Production of Fertilizers**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 120-21
- Availability of Gas to Fertilizer Units**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 177-78
- Conversion of Urea Units from Naphtha to Gas**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 9-10
- Domestic Production of Oil and Gas**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 41-42
- Exploitation of Gas Reserves in K.G. Basin**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 174
- Funds from IDBI for Gas based Power Projects**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 319-21
- Gas Availability in Jaisalmer District**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 164
- Gas Trading by GAIL**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 207
- Increase in Prices of Natural Gas**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 216
- Natural Gas Policy of States**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 155-56

- Need to take steps to check increase in the price of Natural Gas following the dismantling of Administered Price Mechanism (MUR 377)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 309
- Oil and Gas Production in Assam**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 81
- Purchase of Gas Blocks by GAIL in Foreign Countries**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 304-05
- Royalty on Gas and Oil to Assam**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 259
- Task Force for Utilisation of Natural Gas**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 227-28
- Natural Resources**
- Natural Resources Data Management System**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 281-82
- Naturopathy**
- Naturopathy/Yoga for CGHS Beneficiaries**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 62-63
- Promotion of Naturopathy**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 106-07
- Naval Academy**
- Ezhimala Naval Academy**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 181-82
- Naval Ships**
- Procurement of INS Talwar**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 381
- Navigation**
- Agreement with European Union in Navigation Field**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 277
- Navigation Service**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 193
- Navodaya Vidyalayas**
- Appointment of Teachers in Central and Navodaya Schools**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 347-50
- Navodaya Vidyalayas**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 111-12
- Navodaya Vidyalayas in Gujarat and Kerala**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 140-42
- Need to provide adequate facilities for the benefit of ST Students in Navodaya Vidyalaya at Borkadi in Gujarat (MUR 377)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 304
- Need to set up proposed Navodaya Vidyalaya in Manvat Taluka in Parbhani Parliamentary Constituency, Maharashtra (MUR 377)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 307
- Transfer Policy in Jawahar Navodaya Vidyalayas**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 70-72
- Navy**
- Procurement of Spares for Sea Harriers and Sea King Helicopters**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 322

Requirement of Warship (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 296-97	Procurement by DRDO through NCCF/ Kendriya Bhandar (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 71-72
Naxalite Activities	NCERT
Dialogue with Naxalite Groups (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 26	Fear of Victimisation in NCERT (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 194
Joint Coordination Committee Meeting on Naxalism (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 192-93	N.C.E.R.T. History Book (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 130
Naxalism (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 178-81	N.C.E.R.T. Meeting on Examination Reform/Grading System (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 299-304
Naxalite Activities in Tribal Areas (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 204-05	N.C.E.R.T. Text Books (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 429
Naxalite Corridor Zone (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 103-04	NEEPCOL
Need to set up industries in Naxalite-prone districts in Bihar (MUR 377) (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 351	Disinvestment of NHDCL and NEEPCOL (Deb. 7, Vol. XXXVII, 10-12-2003) Col. 161
NBCC	Neighbouring Countries
National Building Construction Cooperation Ltd. (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 301-02	Skirmishes with Infiltrators (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 115-16
NCC	NEPA Limited
NCC Strength (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 158-80	Revival of NEPA Limited (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 148
Reservation to Girls in NCC (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 273	Nepal
NCCF	Budhi Gandak Hydel Power Project (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 265
NCCF Purchase Scam in DMS (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 80	Power Projects in Nepal (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 141-42
	Purchase of Power from Nepal (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 47

Rail Link between India and Nepal

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 217-18

Sharing of Intelligence with Nepal Police

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 72

Netaji Subhash Chandra Bose**Mukherjee Commission of Netaji**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 145-46

Neuro Toxicants**Neuro Toxicants in Indian Waters**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 173

New Delhi Municipal Council**Outstanding Amount of NDMC**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 99-100

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 201-03

Outstanding Dues of NDMC

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 97-102

New Pension Scheme**New Pension Scheme**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 195-96

New Zealand**Agreement with New Zealand**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 67

News Channels**24-Hour News Channel in Regional Languages on DD/AIR**

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 285

News on Private FM Channels

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 54-55

Popularity of News Channels

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 75-77

Newspapers**Import of Papers for Newspapers**

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 169-70

New Wage Board for Newspaper Industry

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 135-36

Titles of Newspapers

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 124-25

Violation in Publication of Newspapers

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 132-33

Neyveli Lignite Corporation**Amount Allocated to Hospital maintained by NLC**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 129-30

Neyveli Township**Infrastructural Facilities at Neyveli Township**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 121-22

NGOs**Allotment of Land to NGOs by DDA**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 51-68

Assistance to NGOs

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 289-90

Assistance to NGOs by CAPART

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 166-67

Assistance to NGOs for Blindness

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 271-76

Blacklisted NGOs

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 48-50

Financial Assistance to Blacklisted NGOs

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 73-74

Funds Allocated to NGOs

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 188-96

Funds to NGOs

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 359-61

Funds to NGOs to Create Awareness on Rural Development

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 200-01

Grant to NGOs For Handicapped Persons

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 113-15

Grants for NGOs

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 241

Grants to NGOs for Running Day Care Child Centres

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 370-71

IT Return by NGOs

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 80

NGOs Working for Women and Child Welfare

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 453-54

NGOs-Government Meet on Plight of Disabled

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 43-44

Participation of Women in NGOs

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 145-46

NHDCL**Disinvestment of NHDCL and NEEPCOL**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 161

NIFT**University Status to NIFT**

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 237

Night Shelters**Night Shelters for Urban Shelterless**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 112-14

Scheme of Night Shelters for Urban Shelterless

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 23-28

NIOH**Funds to NIOH, Kolkata**

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 244-45

Nirmal Bharat Scheme**Grants for Nirmal Bharat Scheme**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 245

NISCAIR**Objectives of NISCAIR**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 285-86

Nizam's Jewels**Housing of Nizam's Jewels**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 212-13

NMDFC**Allocation of funds of NMDFC**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 165

Non-Banking Finance Companies**Non-Banking Finance Companies**

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 129-30, 319-22

Non-Conventional Energy Sources**Funds for NCES in Bihar**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 229-30

Generation of NCES

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 48-54

- Grants/Loans for Non-Conventional Energy Projects
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 122
- Hydrogen as Alternative Source of Fuel
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 159-60
- NCES in Rural Areas of Bihar
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 175-77
- NCES Projects in Rajasthan
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 290
- Non-Conventional Energy Technology Commercialisation Fund
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 75
- Power Supply to Bihar and Jharkhand through NCES
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 130-31
- Research in Tidal Power
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 225-26
- Tapping of NCES in Karnataka
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 90-91
- Non-Farm Activities**
- Non-Farm Activities in Rural Areas
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 161
- Non-performing Assets**
- Non-Performing Asset Crisis in IFCI
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 31-32
- NPA of Banks/FI
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 152-56
- NPA of Financial Institutions
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 145
- NPAs of Banks
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 67-68
- Non-Plan Expenditure**
- Non-Plan Expenditure of Government
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 81-83
- Non-Plan Schemes**
- Funds to States under Non-Plan Schemes
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 151
- Non-Tariff Barriers**
- US Warning to India
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 260
- World Banks Suggestions on Tariffs
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 243
- Norms**
- Norms for Establishing the Project Office
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 236
- Norms Violation**
- Violation of N.P.P.A. Rules
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 130-31
- North-East Council**
- Tourist Circuit Set up by North East Council
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 194
- North-Eastern Region States**
- Agro and Rural Industries in North-Eastern Region
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 35-36
- Air Link for N.E.
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 240-48

- Amount Released to N-E States**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 225
- Cellular Phone Service in N.E. States**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 386-88
- Centrally Sponsored Schemes for North-East**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 109-10
- Charges by PGC from North-Eastern States**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 66
- Collection of Income Tax from North-Eastern States**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 71-80
- Conference of Ministers of North Eastern States**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 190-98
- Credit Deposit Ratio in North-Eastern States**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 210-11
- DD and AIR in North East**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 274-76
- Development of Tourism in North Eastern States**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 77-79
- Economic Package to Nagaland**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 135-37
- Health Care Facilities in North-East Region**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 120-21
- HPT for Kokrajhar**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 90-91
- Hydel Power Projects for North Eastern Region**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 306-10
- Implementation of Subansiri Hydel Power Project**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 253-55
- Infrastructure and Housing Development in N.E. States**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 36-68
- Liabilities of Union Government/North Eastern States**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 244-45
- Manu-Agartala Rail Project**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 103-04
- Need to fund the expenditure on modernisation of State Armed Police Forces, especially in the North Eastern Region (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 410-11
- Office of PMG in North-East Region**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 328-29
- ONGC Exploration in North Eastern Region**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 175-76
- Opening of Petrol Oil Lubricants Depots in North East States**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 143-44
- Optical Fibre Cable in North-East States**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 69-72
- Plan Allocation to N.E. States**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 389-90

- Position of Loktak Downstream Hydro Power Project
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 344-48
- Relief Package for Exploration of Crude Oil in North Eastern Region
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 97-98
- Schemes for North-Eastern States
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 263-65
- Special Industrial Policy for North-Eastern Region
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 100-01
- Speed Post Service in North-East Region
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 354-55
- Technical Education in N-E Region
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 267-70
- Terrorism in North Eastern States
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 143-44
- Utilization of Funds for North Eastern States
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 21-22
- Visit of Tourists to North-Eastern States
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 80-82
- NRIs**
- Dual Passport System
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 151
- Foreign Exchange Inflow Through NRI
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 44-45
- Investment by NRI
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 146-47
- Procedures of Investment by NRIs
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 57-58
- Remittance made by NRI
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 81
- SBI Schemes for NRI
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 230-31
- NTC Mills**
- NTC Mills
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 295
- Nuclear Power**
- Generation of Nuclear Power
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 11-12
- Pakistan's Nuclear Capability
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 276-77
- Nuclear Power Corporation**
- Reduction of Tariff by NPC
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 123-24
- Nuclear Power Plants**
- Leakage in Kalpakkam Plants
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 312-13
- Nuclear Reactor**
- Prototype Fast Breeder Reactor
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 355
- Nuclear Wastes**
- Dump Sites for Burying Nuclear Wastes
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 244
- Number Plates**
- Fake Number Plates on Vehicles
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 181-82
- Nutrition**
- Nutrition Content of Processed Food Products
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 158

Nutritional Gardens

Assistance to Karnataka for
Establishment of Nutritional Gardens
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 137

OBCs

Category-wise Personnel in the Ministry
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 205-06

Coaching Facilities for SCs/STs/OBCs
Candidates
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 256-76

Inclusion of Caste in OBCs List
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 328-32

Job Opportunities for OBC
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 386-87
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 340
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 205-06, 229-30

Job Opportunities for Other Backward
Classes
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 293-95

Job Opportunities to OBCs
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 183-84, 246-48, 262-63
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 193-95, 245-47, 333-34

Job Opportunities to Other Backward
Classes
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 280-81

Job Opportunity to OBC
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 375

National Innovation Foundation, India
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 367-68

Need to provide 27 percent reservation to
OBCs for admission in educational
institutions and jobs in Public Sector
Undertakings (MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 473-74

OBC Staff in Auto Industries
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 154-55

OBC, SC and ST Employees
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 117-18

OBC/SC/ST Employees
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 138-39

OBCs in Ministry
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 165-66

OBCs Status to Kunabi Maratha Caste
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 173-74

Reservation for OBCs
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 172-73

Reservation for Other Backward Classes
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 263

Reservation for Other Backward Classes
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 259

Reservation of OBCs
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 246-47

Reservation Policy for SCs/STs and OBCs
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 182-83

Revision of Criteria for Determining
Creamy Layer among OBCs
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 57-58

SC/ST and OBC Employees
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 134-35
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 163

- SC/ST/OBC Personnel Working in Ministry**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 76-78
- Vacant Posts of OBCs**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 247-49
- Obituary References**
- Sad Demise of Rani Lalita Rajya Laxmi and Shri Mahendra Singh Bhati**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 1-2
- Sad demise of Dr. Prabhat Kumar Mishra and Shri M. Arunachalam**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 1-2
- Sad demise of Dr. Ranan Sen and Shri Daya Ram Shakya**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 1-2
- Sad demise of Prof. Ramakrishna More and Begum Abida Ahmed**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 1-2
- Sad demise of Sarvashri Murasoli Marag, G. Mallikarjunappa, B.K. Nair, S. Ramasamy, Nirmal Chandra Jain, Kalicharan Sakargayam, Shrimati Subhadra Joshi, Kushak Bakula and Shri M.L. Sondhi**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 2-8
- Sad demise of Shri Bhan Singh Bhaura, Shri Kushabhau Thakre and Shri K.R. Ganesh**
(Deb. 1, Vol. XXXIX, 29-01-2004)
Col. 2-4
- Sad Demise of Shri Larang Sai and Shri R.R. Singh Deo**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 1
- Sad demise of Shrimati Marjorie Godfrey and Dr. Krupasindhu Bhoi**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 1-2
- Observation by the Speaker**
- Notices for Suspension of Question Hour and Motion for Adjournment**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 3-18
- Notices of Motion for Adjournment**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 387-404
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 412-13
- Observation by the Speaker re: Presentation of PAC Report relating to short levy of customs duty**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 273-75
- Oil and Natural Gas Corporation**
- Development of Helipad by ONGC in Mumbai**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 230-31
- Drilling in National Park by ONGC**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 214-15
- Foreign Exchange Earnings/Outgo of ONGC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 285-86
- Guidelines to ONGC Videsh to Self Crude from Foreign Wells**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 137
- Joint Ventures by ONGC**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 207
- Merger of ONGC with HPCL**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 367
- New Helipad in Mumbai**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 232
- Offloading of Shares in ONGC and Oil PSUs**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 171

- Offshore Operations of ONGC**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 366-67
- ONGC Agreements with Private Financial Institutes**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 162-63
- ONGC Exploration in North Eastern Region**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 175-76
- ONGC Helicopter Crash**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 253-55
- ONGC Investment in Development of Oilfields**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 344-45
- ONGC Stakes in European Oilfields**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 368-69
- Purchase of Oilfields by ONGC-Videsh in USA**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 212-13
- Retail Outlets by ONGC**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 119-20
- Safety Measures Adopted by Helicopters of ONGC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 119-20
- Sale of Crude Oil by ONGC to other Oil Companies**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 189-90
- Sale of Crude Oil to China and other Countries by ONGC Videsh**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 93-94
- Oil Companies**
- Disinvestment of Oil Companies**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 282-83
- Losses Incurred by Oil Companies**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 254-56
- Marketing of Products of Private Companies by Oil PSUs**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 199-200
- Privatisation of Oil Companies**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 331-32
- Re: Reported strike by oil sector employees against disinvestments of BPCL, HPCL etc. (AM)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 1-6
- Reserve Funds Spent by PSU's on Petrol Pumps**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 338-39
- Retail Outlets by Private Oil Companies**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 147-48
- Sale of Crude Oil Processing Companies**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 218-19
- Subsidy on LPG to Private Sector Oil Companies**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 194
- Subsidy Sharing Modalities between Oil Companies and Marketing Firms**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 138-39
- Transfer of Customers to Unviable Distributors in Karnataka**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 258

- Violation of Kerosene Control Order by Private Oil Companies
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 194
- Oil Exploration**
- Discovery of Microbes for Oil Extraction
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 27-30
- Exploration of Oil in Rajasthan
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 159-60
- Oil and Gas Exploration in Bangladesh
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 346-47
- Oil and Gas Exploration in Bihar
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 126-27
- Oilfields**
- ONGC Investment in Development of Oilfields
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 344-45
- ONGC Stakes in European Oilfields
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 368-69
- Pipeline Project for Sakhalin Oil field
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 234
- Profit Premium by Ravva Oil and Gas Fields
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 229-30
- Purchase of Oilfields by ONGC-Videsh in USA
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 212-13
- Stakes in Oil and Gas Fields in Overseas Countries
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 125-26
- Oil Refineries**
- Need to establish an Oil Refinery at Barmer in Rajasthan (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 488
- Oil Refinery at Paradeep
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 153-54
- Pilferage of Oil from Wells and Refineries
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 144-45
- Oilseeds**
- Development of New Varieties of Oilseeds
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 175-76
- MSP of Oil Seeds/Pulses
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 214-15
- Production of Oilseeds and Pulses
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 267-69
- Soyabean Prices
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 166-67
- Old aged People**
- Welfare Schemes for Old People
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 279-338
- Olympic Bodies**
- Support to Sports Federations and Olympic Bodies
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 270-71
- Olympic Games**
- Olympic Games
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 45-47

Scheme for Selection

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 127-28

Selection of Players for Olympic Games

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 51

Oman**Power Projects by NTPC in Saudi Arabia and Oman**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 261-62

Ombudsman**Ombudsman in Banks**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 119-21

One Rank One Pension Scheme**Need to implement 'one rank one pension' scheme in the Armed Forces (MUR 377)**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 306-07

ONGC-Videsh**Guidelines to ONGC-Videsh to Self Crude from Foreign Wells**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 137

Open Sky Policy**Open Sky Package**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 88

Open Sky Policy

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 327-28
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 281

Opium**Adulteration of Opium**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 192

Processing of Opium

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 229-31

Optical Fibre Cable

Optical Fibre Cable in North-East States
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 69-72

Ordinances

Delimitation (Amendment) Ordinance, 2003—Laid
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 340

Indian Telegraph (Amendment) Ordinance—Laid

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 421-22

National Tax Tribunal Ordinance, 2003—Laid

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 338-39

Prevention of Terrorism (Amendment) Ordinance, 2003 - Laid

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 337

Statutory Resolution Re : Disapproval of Delimitation (Amendment) Ordinance and Delimitation (Amendment) Bill—Consid. & Pass

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 355-83

Statutory Resolution Re : Disapproval of National Tax Tribunal Ordinance, 2003 and National Tax Tribunal Bill, 2003—Consid.

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 458-84

Statutory Resolution Re : Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill - Consid. & Pass

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 447-529

- Statutory Resolution Re : Disapproval of Representation of People (Amendment) Ordinance—Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 327-55
- Statutory Resolution Re : Disapproval of Taxation Laws (Amendment) Ordinance and Taxation Laws (Amendment) Bill—Consid.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 417-26
- Statutory Resolution Re: Disapproval of Indian Medicine Central Council (Amendment) Ordinance and Indian Medicine Central Council (Amendment) Bill—Consid. & Pass**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 425-38
- Taxation Laws (Amendment) Ordinance—Laid**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 407-08
- Ordnance Factories**
- Fire Incidents in Ordnance Factories**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 107-08
- Organic Agricultural Produce**
- Market for Organic Agricultural Produce**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 222-23
- Organic Food**
- Guideline for Export of Organic Food**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 256
- Organised Sector**
- Employment Generation in Organised and Unorganised Sectors**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 28-33
- Employment Growth Rate in Organised Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 362-64
- Plight of farmers, youth and working class both in the organised and unorganised sectors (DUR 193)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 300-70
- Retrenchment of Workmen from Organised Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 191-94
- Organization of Islamic Countries**
- India's Entry into OIC**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 382-83
- Resolution of OIC on J&K**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 209-10
- Orissa**
- Acquisition of Land for Haridaspur-Paradeep Rail Line**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 265
- Activities of CAPART in Orissa**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 117-18
- Assistance for Strengthening Diagnostic Facilities**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 151-52
- Central Assistance to Orissa under AUWSP**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 111
- Central Excise Duty Collected from Orissa**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 226-27
- Closure of Otto India Limited**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 218

- Condition of Cuttack-Paradeep National Highway**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 291-92
- Construction and Upgradation of Fishing Harbours in Orissa**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 235-36
- CRF Proposals**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 211-12
- Damage of Houses due to Flood in States**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 160-64
- Damage to Roads in Orissa**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 292
- Decline in Fish Production in Orissa**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 404-05
- Development of Sports in Orissa**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 91-92
- Doubling of Cuttack-Barang and Talcher-Paradeep Rail Line**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 134-46
- Export of Handicrafts Items**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 237-38
- Funds to Orissa**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 369-70
- Grants for Cultural Institutions of Orissa**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 212-14
- Improvement of Bhubaneswar-Puri Road**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 110-11
- Improvement of Narasingpur-Hindol Road**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 134-35
- KBK Districts under SGSY**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 118-19
- Laying of Crude Pipeline from Paradeep Port to Haldia**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 352
- Mines to Orissa**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 164-65
- Need to allocate additional funds for repair of road connecting Khurda and Bolangir and undertake construction of fly over on National Highway from Khurda to Bhubaneswar (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 415
- Need to approve the proposal of the Government of Orissa for consolidation of land holding in the State (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 395-96
- Need to award adequate work orders to ancillary units by Rourkela Steel Plant and NALCO in Orissa (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 310
- Need to expedite completion of Banspani-Daitari railway line in Orissa (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 397
- Need to extend the route of Hirakhand Express upto Jagdalpur in Orissa (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 409-10
- Need to introduce MEMU rail services on Tata Nagar-Badbil and Tata Nagar Rourkela routes (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 69-70

- Need to open additional paddy purchase centres in Cuttack and other parts of Orissa (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 311-12
- Need to provide financial assistance to the Government of Orissa to restore creek irrigation in Kendrapara and areas close to Bay of Bengal coast (MUR 377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 328
- Need to revise royalty on coal, ferrous and non-ferrous metals and pay the outstandings to the Government of Orissa (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 396
- Need to sanction adequate funds for setting up hostels for the benefit of tribal girls in Gajapati district, Orissa (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 380-81
- Need to set up additional LPT centres in Keonjhar Parliamentary Constituency and also upgrade the existing All India Radio Station (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 307-08
- Oil Refinery at Paradeep**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 153-54
- Ongoing Projects in Orissa**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 81-82
- Oriya Programmes on DD**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 127-28
- Pilferage from Mines of Orissa**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 192
- Poor Postal Delivery in Orissa**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 286-87
- Rail Projects in Orissa**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 275-82
- Railway Schools in Orissa**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 98-99
- Regional Rural Banks in Orissa**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 243-44
- Retrenchment of Workers from Irrigation Projects of Orissa**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 220-22
- Telephone Exchanges in Orissa**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 189-90
- Underground Sewage in Towns and Cities of Orissa**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 138
- VPTs in Orissa**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 204
- Waiting List of Telephone Connection in Orissa**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 307-09
- Works on National Highways in Orissa**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 419-20
- World Bank Aid for Ground Water Level in Orissa**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 254
- Orthoptics Institutes**
Setting up of Orthoptics Institutes
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 236
- Otto India Limited**
Closure of Otto India Limited
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 218

Outsourcing

Conditions Imposed by US for Outsourcing
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 216

Outsourcing of Coal Bearing Patches
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 132-33

Outstanding Dues

Dues of CBEC
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 37-40

Liabilities of Union Government/North Eastern States
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 244-45

Need to revise royalty on coal, ferrous and non-ferrous metals and pay the outstandings to the Government of Orissa (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 396

Outstanding dues of ITDC against Political Parties/Clients
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 86-88

Outstanding dues recovered by NTPC from SEBs
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 107-13

Sugarcane Price Arrears
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 183-85

Overseas Commercial Banks

Investments by OCBs
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 364-65

Packaging

Restriction on Sizes of Packages
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 260-61

Paddy

Fixation of Support Prices
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 96-97

Need to open additional paddy purchase centres in Cuttack and other parts of Orissa (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 311-12

Need to relax norms for procurement of paddy in Uttar Pradesh and Bihar (Sub.)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 300-301

Paddy Growers.

Need to ensure remunerative prices to the paddy growers in Chhattisgarh (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 71

Need to revise Minimum Support Price for paddy and to waive the interest on loans raised by paddy growing farmers (MUR 377)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 427

Padmani Technology Ltd.

CBI Raids on Padmani Technology Ltd.
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 239

Pakistan

Ban on Indian Films/Artists by Pakistan
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 82

Circulation of Fake Indian Notes by Pakistan Habib Bank
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 175-76

Deployment of Submarines and Troops by Pakistan
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 36

- Export of Petroleum Products to Pakistan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 129
- Export of Tea to Pakistan**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 223
- Exports of Wheat to Pakistan**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 345-47
- Fencing of Indo-Pak Border**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 249-50
- Ferry Service between Mumbai and Karachi**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 112
- Hotline between the Coast Guard Headquarters of India and Pakistan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 47-48
- Illegal Occupation of Indian Mission Building in Pakistan**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 268-69
- Increase in Staff Strength**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 443
- Indian Assistance to Pakistan for Software Growth**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 31
- Indian Prisoners in PAK Jails**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 471-72
- Indo-Pak Discussion on Education**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 255
- Indo-Pak Match**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 134-35
- Indo-Pak Peace Process**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 62-64
- Modernisation and Strengthening of Navy**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 128
- MoU with Pakistan**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 161
- Non-Acceptance of LOC by Pakistan**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 121
- Offer of New Bus Services by Pak to India**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 82-83
- Pak Demand for Weapons from U.S.**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 265-66
- Pakistan's Nuclear Capability**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 276-77
- Pakistani and Bangladeshi National in Defence Forces**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 373
- Proposal of Ceasefire by Pakistan**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 303-05
- Resumption of Air Links with Pakistan**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 186
- Secret deal between Pakistan and Saudi Arabia**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 429-30
- Sporting Ties with Pakistan**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 207-09
- Violation of Geneva Conventions by Pakistani Forces**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 104-05
- Visit of Pakistan Commission for Indus Water**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 354

- Visit of Pakistani Information Minister**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 411-12
- Pakistan Occupied Kashmir**
- Efforts to Get Back POK**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 111-12
- Kashmiri Youths Crossing Border**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 157-58
- Palestine**
- Israel-Palestine Conflict**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 453
- Palm Oil**
- Expansion of Oil Palm Cultivation**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 342
- Import of Crude Palmolein**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 266-67
- Pan Masala Manufacturers**
- Excise Duty Evasion by Pan Masala Manufacturers**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 210-11
- Panchayati Raj Institutions**
- Panchayati Raj Institutions**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 252-54
- Panchayati Raj Institutions in UTs**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 176
- Women Representatives in Panchayati Raj**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 168-74
- Panchayats**
- Merger of the Employees of DRDAs with District Panchayats**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 114-15
- STD/ISD and FAX Facility in Village Panchayat**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 278-79
- Telephone Facilities to Gram Panchayats**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 107-09
- Telephones to Village Panchayats**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 225-26
- Pantry Car Facility**
- Pantry Car Facility in Summer Puja Special Trains**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 197
- Paper Mills**
- EPF Deposits by Punalur Paper Mills**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 231-32
- Para-Military Forces**
- Demands for PMFs**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 316
- Deployment of PMF to Andhra Pradesh**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 113-14
- Examination Centre for Recruitment of PMF in A & N**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 155-56
- Expansion of Rashtriya Rifles**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 129
- Guidelines for Militancy and PMF for Observing Human Rights**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 320-21
- PMF Personnel killed in Encounter**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 99

Parking

- Allotment of Parking Area in Delhi
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 291
- Approach Road and Car Park
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 229-31
- Parking Policy in the Capital City
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 17-21

Parks

- Maintenance of CPWD Parks
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 203
- Need to develop parks adjoining Group
Housing Societies in East Delhi by
DDA (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 394-95

Parliamentary Delegations

- Welcome to Parliamentary Delegation from
the Republic of Indonesia
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 1-2
- Welcome to Parliamentary Delegation from
Ukraine
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 2-3
- Welcome to Romanian Parliamentary
Delegation
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 2

Passports

- Closure of Passport Collection Centre
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 127-28
- Dual Passport System
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 151
- Fake Passport/Visa
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 117

Foreign Visit without Passport

- (Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 74-75

Inspection of Passport Offices in Bihar

- (Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 103-04

Pending Passport Applications

- (Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 253-64

Patents**Patents for Traditional Medicines**

- (Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 62

Product Patent Regime for Drugs

- (Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 247-49

Pathologist**Blood Bank Without Pathologists**

- (Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 284

Patients**Financial Assistance to Poor Patients**

- (Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 55-56

Patients Monitoring**Computerised System for Monitoring a Patient**

- (Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 254-55

Pawan Hans**New Helipad in Mumbai**

- (Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 232

Performance of Pawan Hans

- (Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 195-96

Pay Commissions**Recommendation of Fifth Pay Commission**

- (Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 180-81

- Sixth Pay Commission**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 370-71
- Pay Scales**
- Pay Scales**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 127-28
- Pay Scales of LIC Employees**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 49
- Uniformity in Pay Scale**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 179-208
- Pending Cases**
- Disposal of Cases**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 171
- Pending Projects**
- Pending Project in Maharashtra**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 230
- Pending Projects**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 311-12
- Pension**
- Freedom Fighters Pension**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 28-31
- Liberalised Pension to War Widows**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 157
- Need to provide pension to ex-soldiers compulsorily retired from Army on Medical grounds (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 488-89
- Non-Payment of Pension to Retired Employees of I.A.**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 145-46
- O.M. of Personnel Public Grievances and Pensions**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 59
- Pension Anomalies**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 236-37
- Pension for Agriculture Labourers**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 99-100
- Pension to Ex-Servicemen**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 141-42
- Pension to Medal Winners**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 331
- Unorganised Labourers under Pension Scheme**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 319-20
- Pepper**
- Import of Pepper**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 233-34
- Per-Capita Expenditure**
- Per-Capita Expenditure on Health**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 139
- Pesticides**
- Ban on Dangerous Pesticides**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 31-34
- Death by Exposure of Pesticides**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 285-87
- Pesticides Testing Laboratories**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 144-48
- Production of Allethrin**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 206-07

- Report of Joint Committee on Pesticide Residues in and safety Standards for Soft Drinks. Fruit Juice and Other Beverages—Extension of time—Motion Adopted**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 359-60
- Sale of Harmful Pesticides**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 105-06
- Supply of Spurious Seeds and Pesticides**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 414-15
- Petitions**
- Presentation of Petition**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 413
- Petro-Chemicals**
- Bongaigaon Refineries and Petro-Chemicals**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 339-40
- Petro-Chemicals Vision 2010**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 317-18
- Petrol**
- Ban on Conversion of Petrol Cars to CNG**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 412-13
- Blending of Ethanol in Petrol**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 314
- Cess on Petrol**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 413-15
- Subsidy for Transportation of Petrol, LPG and Kerosene**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 304
- Petrol Pumps**
- Allotment of Outlets in Violation of Policy**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 161
- Benami Petrol Pumps and LPG Agencies**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 79-80
- COCO Petrol Pumps of IOCL and IBP**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 110-11
- COCO Pumps in Rajasthan**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 226-27
- Conspiracy between BPCL and FAIPT**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 110
- Dealerships to Women Land Owners**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 112-13
- Interview for Selection of Dealerships at Panipat**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 381-82
- Irregularities in allotment of Retail Outlets**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 260-61
- New Guidelines for Selection of Dealers**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 41-42
- Petrol Pumps Sri Lanka**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 96-97
- Reserve Funds Spent by PSU's on Petrol Pumps**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 338-39
- Selection of Dealers by IOCL and IBP**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 116
- Selection of LPG Dealers for U.P.**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 122-23
- Setting up of Petrol Pumps along National Highways**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 351-52

Petroleum Dealership**Time Limit for Appointment of Dealers**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 129-30

Use of Forged Documents to Get Petroleum Dealership

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 49

Petroleum Pipelines**Kenyan Pipeline Company**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 341

Laying of Crude Pipeline from Paradeep Port to Haldia

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 352

Natural Gas Pipeline Policy

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 157-58

Pipeline from Mundra to Delhi by HPCL

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 191

Pipeline Project for Sakhalin Oil-Field

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 234

Regulation of Long Distance Pipeline

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 298

Petroleum Products**Adulteration in Petroleum Products**

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 230-31
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 193-94

Cess Levied on Products

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 214

Export of Petroleum Products

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 138-39

Export of Petroleum Products to Pakistan

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 129

Growth in Sale of Petroleum Products

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 141-42

Import and Export of Petroleum Products

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 238-39

Marketing Scheme for Petroleum Products

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 163

Opening of Petrol Oil Lubricants Depots in North East States

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 143-44

Retail Outsells of IOCL in Delhi

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 292

Retention of Samples of Petrol and Diesel

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 118-19

RVP Test of Petrol

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 116-17

Seizure of Tankers with Bulk POL Products

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 117-18

Short Supply of Petroleum Products from BPCL Depot, Rewari

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 108-09

Strategic Storage of Petroleum Products

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 355-56

Tax/Cess on Petroleum Products

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 122-23

Tender for Transportation of POL Products

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 229

- Transportation of Bulk Petroleum Products**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 355
- Petroleum Refineries**
- Bongaigaon Refineries and Petro-Chemicals**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 339-40
- Capacity of Refineries**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 210-11
- Expansion of Refineries**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 319-20
- Increase in Capacity of Mathura Refinery**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 360-61
- Petroleum Sector**
- Regulatory Board for Petroleum Sector**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 146-47
- Ph. D. Papers**
- Ph. D. Papers on Internet**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 81-82
- Pharmaceutical Industry**
- Modernisation of Small Scale Drug Units**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 258-59
- Production of Domestic Pharmaceuticals Industry**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 79-80
- Recovery of Overcharged Amount**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 121-24
- Research and Development for Pharma Industry**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 264-65
- Separate EPC for Pharmaceutical Companies**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 207-08
- Photography**
- Photography at Airports**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 83
- Photography at Prohibited Area**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 341
- Physiotherapists**
- Vacant Posts of Physiotherapists**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 108-09
- Pilot Project**
- Need to enhance the outlay for the Sector Reforms Pilot Project being Implemented in Guntur district, Andhra Pradesh (MUR 377)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 440-41
- PM's Pilot Project**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 157-59
- Pilots**
- Categorisation of Pilots as Workmen**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 201-02
- Piracy**
- Piracy in Andaman Area**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 339-40
- Planetary Mission**
- Planetary Mission**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 58-60
- Planning Commission**
- Integrated Regional Development Concept**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 101

Plantation Companies

Plantation Companies
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 115-16

Plantation Workers

Plantation Labour Act
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 219-21

Plantation Workers
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 283-85

Plantations

Restructuring of Plantation Operation
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 336-37

Smuggling and Extinction of Plants and
Animals
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 65-67

Plastic Bags

Foodgrains Storage in Plastic Bags
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 203-04

Plastic Wastes

Conversion of Plastic Wastes into
Petroleum Fuel
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 263

Plot Allotment

Allotment of Alternate Plots
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 145

PLT

Administration Report of the Delhi
Development Authority, New Delhi, for
the year 2002-2003
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 342

Annual Accounts & Audit Report of the
Delhi Development Authority, New
Delhi, for the year 1992-1993
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 298

Annual Accounts and Audit Report of the
Employees Provident Fund
Organisation, New Delhi for the year
2001-2002
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 429

Annual Accounts and Audit Report of the
North-Eastern Hill University, Shillong,
for the year 2001-2002
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 384

Annual Accounts and Audit Report of the
Securities and Exchange Board of
India, Mumbai, for the year 2002-2003
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 399

Annual Accounts and Audit Report of the
University of Hyderabad, Hyderabad,
for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 385

Annual Accounts and Audit Report of the
working of the Central Tibetan Schools
Administration, Delhi, for the year
2001-2002
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 384

Annual Accounts and Audit Report of the
working of the Tezpur University,
Tezpur, for the year 2001-2002
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 384

Annual Accounts of the Delhi
Development Authority, New Delhi for
the year 1993-94, 1994-95
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 342

- Annual Accounts, Audit Report and Review of the working of the Cochin Port Trust, Cochin, for the year 2002-2003**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 58
- Annual Accounts, Audit Report and Review of the working of the Indian Institute of Technology, Kanpur, for the year 2001-2002**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 386
- Annual Accounts, Audit Report and Review of the working of the Jawaharlal Nehru Port Trust, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 353
- Annual Accounts, Audit Report and Review of the working of the Kandla Port Trust, Kandla, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 352
- Annual Accounts, Audit Report and Review of the working of the Mormugao Port Trust, Mormugao, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 352
- Annual Accounts, Audit Report and Review of the working of the Mumbai Port Trust, Mumbai, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 382
- Annual Accounts, Audit Report and Review of the working of the National Bal Bhawan, New Delhi, for the year 2001-2002**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 360
- Annual Accounts, Audit Report and Review of the working of the National Federation of State Cooperative Banks Limited, Mumbai, for the year 2002-2003**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 278
- Annual Accounts, Audit Report and Review of the working of the New Mangalore Port Trust, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 352
- Annual Accounts, Audit Report and Review of the working of the Paradip Port Trust, Paradip, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 382
- Annual Accounts, Audit Report and Review of the working of the Visakhapatnam Port Trust, Visakhapatnam for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 352
- Annual Accounts, Audit Report and Review of the working of the erstwhile Bombay Dock Labour Board, for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 339
- Annual Accounts, Audited Accounts and Review of the working of the Lok Jumbish Parishad, Jaipur, for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 361
- Annual Administration Report and Review of the working of the Paradip Port Trust, Paradip, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 350-51

- Annual Administration Report and Review of the working of the Tuticorin Port Trust, Tuticorin, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 382
- Annual Administration Report and Review of the working of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 382
- Annual Administration Report, Audited Accounts and Review of the working of the Chennai Port Trust, Chennai, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 403
- Annual Administration Report, Audited Accounts and Review of the working of the Kolkata Port Trust, Kolkata, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 402
- Annual Administration Reports of the Cantonment Boards, for the year 2001-2002**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 235
- Annual Administrative Report and Review of the working of the Cochin Port Trust, Cochin, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 351
- Annual Administrative Report and Review of the working of the Jawaharlal Nehru Port Trust, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 351
- Annual Administrative Report and Review of the working of the Kandla Port Trust, Kandla, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 352
- Annual Administrative Report and Review of the working of the Mormugao Port Trust, Goa, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 351
- Annual Administrative Report and Review of the working of the New Mangalore Port Trust, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 351
- Annual Administrative Report, and Review of the working of the Mumbai Port Trust, Mumbai, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 351
- Annual Report, Audited Accounts and Review of the working of the Indian Railway Welfare Organisation, New Delhi, for the year 2002-2003**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 377
- Annual Report and Audited Accounts of the Food Corporation of India for the year 2000-2001**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 169
- Annual Report and Audited Accounts of the Hindustan Antibiotics Limited for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 349
- Annual Report and Audited Accounts of the Hindustan Insecticides Limited for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 349
- Annual Report and Audited Accounts of the Indian Drugs and Pharmaceuticals Limited for the year 2001-2002 and 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 349-50

- Annual Report and Audited Accounts of the National Institute of Rock Mechanics, Kolar Gold Fields, for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 342
- Annual Report and Audited Accounts of the Research and Information System for the Non-Aligned and Other Developing Countries for the year 2002-2003**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 181
- Annual Report and Audited Accounts of the working National Housing Bank, New Delhi, for the year 2002-2003**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 247
- Annual Report and Audited Accounts of the working of the Research and Information System for the Non-aligned and other Developing Countries (RIS), New Delhi, for the year 2001-2002**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 355
- Annual Report and Auditor's Report of the Regional Rural Banks for the year ended the 31st March, 2003**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 311-18
- Annual Report and Memorandum of Action Taken on the Annual Report of the National Human Rights Commission, for the year 2001-2002**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 301
- Annual Report and Review of the working of the Aligarh Muslim University, Aligarh, for the year 2001-2002**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 384
- Annual Report and Review of the working of the Central Pollution Control Board, for the year 2002-2003**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 270-71
- Annual Report and Review of the working of the Coir Board, Kochi, for the year 2002-2003**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 240
- Annual Report and Review of the working of the Indian Institute of Technology Madras, Chennai, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 386
- Annual Report and Review of the working of the Indian Institute of Technology, Bombay, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 385
- Annual Report and Review of the working of the Indian Institute of Technology, Kanpur, for the year 2001-2002**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 385-86
- Annual Report and Review of the working of the Indian Institute of Technology, Roorkee, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 386
- Annual Report and Review of the working of the North-Eastern Hill University, Shillong, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 384
- Annual Report and Review of the working of the University of Hyderabad for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 385

- Annual Report of the Central Vigilance Commission, New Delhi, for the period from 1st January, 2001 to 31st December, 2001**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 300
- Annual Report of the Delhi Urban Art Commission, New Delhi, for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 342
- Annual Report of the Employee's Provident Fund Organisation, New Delhi, for the year 2002-2003**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 272
- Annual Report of the Employee's State Insurance Corporation, New Delhi, for the year 2002-2003**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 272
- Annual Report of the Narmada Control Authority, Indore, for the year 2002-2003**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 271
- Annual Report, Audited Accounts and Review of the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 2002-2003**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 395
- Annual Report, Audited Accounts and Review of the working of the Engineers Project (India) Limited, New Delhi, for the year 2002-2003**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 396
- Annual Report, Annual Accounts and Review of the working of the Central Council for Researching Ayurveda and Siddha, New Delhi, for the year 2000-2001**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 168
- Annual Report, Annual Accounts and Review of the working of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2001-2002**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 383
- Annual Report, Annual Accounts, Audit Report and Review of the working of the National Cooperative Housing Federation of India, New Delhi, for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 343-344
- Annual Report, Annual Accounts, Audit Report and Review of the working of the National Institute of Industrial Engineering, Mumbai, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 285
- Annual Report, Annual Accounts, Audit Report and Review of the working of the National Institute of Agricultural Extension management, Hyderabad, for the year 2002-2003**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 431
- Annual Report, Audit Report and Annual Accounts of the working of the National Institute of Financial Management, Faridabad, for the year 2001-2002**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 350
- Annual Report, Audit Report, Annual Accounts and Review of the working of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 2002-2003**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 277

- Annual Report, Audited Account and Review of the working of the National Centre for Trade Information, New Delhi, for the year 2002-2003**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 310-11
- Annual Report, Audited Account and Review of the working of the Projects and Development India Limited, Sindri, for the year 2002-2003**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 299-300
- Annual Report, Audited Accounts and Auditors' Report of the State Bank of India, for the year 2002-2003**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 326
- Annual Report, Audited Accounts and Review of the working of the ERNET India, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 403
- Annual Report, Audited Accounts and Review of the working of the Indian Farmers Fertilizer Cooperative Limited, New Delhi, for the year 2002-2003**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 273
- Annual Report, Audited Accounts and Review of the working of the Orissa Primary Education Programme Authority, Bhubaneswar, for the year 2001-2002**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 248
- Annual Report, Audited Accounts and review of the Bharat Bhari Udyog Nigam Limited, Kolkata, for the year 2002-2003**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 393-94
- Annual Report, Audited Accounts and Review of the National Research Development Corporation, New Delhi, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 390
- Annual Report, Audited Accounts and Review of the working of the Acharya Tulsi Regional Cancer Treatment and Research Institute, Bikaner, for the years 2001-2002 and 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 339
- Annual Report, Audited Accounts and Review of the working of the Acharyakul, Wardha, for the year 2002-2003**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 180
- Annual Report, Audited Accounts and Review of the working of the Aeronautical Development Agency, Bangalore, for the year 2002-2003**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 391-92
- Annual Report, Audited Accounts and Review of the working of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 2002-2003**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 275
- Annual Report, Audited Accounts and Review of the working of the Air India Limited, New Delhi, for the year 2002-2003**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 275
- Annual Report, Audited Accounts and Review of the working of the Airports Authority of India, New Delhi, for the year 2002-2003**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 275-76

- Annual Report, Audited Accounts and Review of the working of the Ali Yavar Jung National Institute for the Hearing Handicapped, Mumbai, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 402
- Annual Report, Audited Accounts and Review of the working of the All India Institute of Medical Sciences, New Delhi, for the year 2001-2002
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 168
- Annual Report, Audited Accounts and Review of the working of the All India Institute of Speech and Hearing, Mysore, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 387-88
- Annual Report, Audited Accounts and Review of the working of the Andrew Yule and Company Limited, Kolkata, for the year 2002-2003
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 374
- Annual Report, Audited Accounts and Review of the working of the Antrix Corporation Limited, Bangalore, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 397
- Annual Report, Audited Accounts and Review of the working of the Apparel Export Promotion Council, New Delhi, for the year 2002-2003
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 306
- Annual Report, Audited Accounts and Review of the working of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 401
- Annual Report, Audited Accounts and Review of the working of the Atomic Energy Education Society, Mumbai, for the year 2002-2003
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 476
- Annual Report, Audited Accounts and Review of the working of the Automotive Research Association of India, Pune, for the year 2002-2003
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 276
- Annual Report, Audited Accounts and Review of the working of the Axom Sarba Siksha Abhijan Mission, Guwahati, for the year 2001-2002
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 401
- Annual Report, Audited Accounts and Review of the working of the Balmer Lawrie and Company Limited, Kolkata, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 381
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 397
- Annual Report, Audited Accounts and Review of the working of the Bar Council of India, New Delhi, for the year 2002-2003
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 305
- Annual Report, Audited Accounts and Review of the working of the Bengal Chemicals and Pharmaceuticals Limited, Kolkata, for the year 2002-2003
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 299
- Annual Report, Audited Accounts and Review of the working of the Bengal Immunity Limited, Kolkata, for the year 2002-2003
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 299

- Annual Report, Audited Accounts and Review of the working of the Bharat Dynamics Limited, Hyderabad, for the year 2002-2003**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 371
- Annual Report, Audited Accounts and Review of the working of the Bharat Earth Movers Limited, Bangalore, for the year 2002-2003**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 375-76
- Annual Report, Audited Accounts and Review of the working of the Bharat Electronics Limited, Bangalore, for the year 2002-2003**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 391
- Annual Report, Audited Accounts and Review of the working of the Bharat Gold Mines Limited, Kokar Gold Feilds, for the year 2002-2003**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 239
- Annual Report, Audited Accounts and Review of the working of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahar, for the year 2002-2003**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 169
- Annual Report, Audited Accounts and Review of the working of the Bharat Leather Corporation Limited, Agra, for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 345-46
- Annual Report, Audited Accounts and Review of the working of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2002-2003**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 396-97
- Annual Report, Audited Accounts and Review of the working of the Bharat Refractories Limited, Bokaro Steel City, for the year 2002-2003**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 430
- Annual Report, Audited Accounts and Review of the working of the Biecco Lawrie Limited, Kolkata, for the year 2002-2003**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 397
- Annual Report, Audited Accounts and Review of the working of the Bihar Education Project Council (Bihar Shiksha Pariyojana Parishad), Patna, for the year 2001-2002**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 350
- Annual Report, Audited Accounts and Review of the working of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 341
- Annual Report, Audited Accounts and Review of the working of the Birds Jute and Export Limited, Kolkata, for the year 2002-2003**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 236
- Annual Report, Audited Accounts and Review of the working of the Bombay Textile Research Association, Mumbai, for the year 2002-2003**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 275
- Annual Report, Audited Accounts and Review of the working of the Brahmaputra Valley Fertilizer Corporation Limited, Dibrugarh, for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 348

- Annual Report, Audited Accounts and Review of the working of the Broadcast Engineering Consultants India Limited, Noida, for the year 2002-2003 (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 241
- Annual Report, Audited Accounts and Review of the working of the Building Materials and Technology Promotion Council, New Delhi, for the year 2002-2003 (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 343
- Annual Report, Audited Accounts and Review of the working of the Bureau of Indian Standards, New Delhi, for the year 2001-2002 (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 309
- Annual Report, Audited Accounts and Review of the working of the C.P.R. Environmental Education Centre, Chennai, for the year 2002-2003 (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 242
- Annual Report, Audited Accounts and Review of the working of the Cancer Institute, Chennai, for the year 2002-2003 (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 335
- Annual Report, Audited Accounts and Review of the working of the Carpet Export Promotion Council, Noida, for the year 2002-2003 (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 307
- Annual Report, Audited Accounts and Review of the working of the Cement Corporation of India Limited, New Delhi, for the year 2002-2003 (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 394
- Annual Report, Audited Accounts and Review of the working of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2002-2003 (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 301
- Annual Report, Audited Accounts and Review of the working of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 2002-2003 (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 344
- Annual Report, Audited Accounts and Review of the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 2000-2001, 2001-2002 (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 387
- Annual Report, Audited Accounts and Review of the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 1999-2000 (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 386-87
- Annual Report, Audited Accounts and Review of the working of the Central Footwear Training Institute, Agra, for the year 2002-2003 (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 302-03
- Annual Report, Audited Accounts and Review of the working of the Central Institute of Hand Tools, Jalandhar, for the year 2002-2003 (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 477
- Annual Report, Audited Accounts and Review of the working of the Central Institute of Higher Tibetan Studies, Sarnath, for the year 2001-2002 (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 178

- Annual Report, Audited Accounts and Review of the working of the Central Institute of Plastics Engineering and Technology, Chennai, for the year 2002-2003
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 300
- Annual Report, Audited Accounts and Review of the working of the Central Institute of Tool Design, Hyderabad, for the year 2002-2003
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 478
- Annual Report, Audited Accounts and Review of the working of the Central Instructional Media Institute, Chennai, for the year 2002-2003
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 272
- Annual Report, Audited Accounts and Review of the working of the Central Power Research Institute, Bangalore, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 400
- Annual Report, Audited Accounts and Review of the working of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2002-2003
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 308
- Annual Report, Audited Accounts and Review of the working of the Central Silk Board, Bangalore, for the year 2002-2003
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 307
- Annual Report, Audited Accounts and Review of the working of the Central Tool Room and Training Centre, Bhubaneswar, for the year 2002-2003
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 478
- Annual Report, Audited Accounts and Review of the working of the Central Tool Room and Training Centre, Kolkata, for the year 2002-2003
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 276
- Annual Report, Audited Accounts and Review of the working of the Central Tool Room, Ludhiana, for the year 2002-2003
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 479
- Annual Report, Audited Accounts and Review of the working of the Central Warehousing Corporation, New Delhi, for the year 2002-2003
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 308
- Annual Report, Audited Accounts and Review of the working of the Central Wool Development Board, Jodhpur, for the year 2002-2003
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 307
- Annual Report, Audited Accounts and Review of the working of the Centre for Cultural Resources and Training, New Delhi, for the year 2001-2002
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 335
- Annual Report, Audited Accounts and Review of the working of the Centre for Development Economics (Delhi School of Economics), Delhi, for the year 2002-2003
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 294
- Annual Report, Audited Accounts and Review of the working of the Centre for Development of Advanced Computing, for the year 2002-2003
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 180-81

- Annual Report, Audited Accounts and Review of the working of the Centre for Environment Education Ahmedabad, for the year 2002-2003**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 242
- Annual Report, Audited Accounts and Review of the working of the Centre for Materials for Electronics Technology, Pune for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 355
- Annual Report, Audited Accounts and Review of the working of the Centre for Policy Research, New Delhi, for the year 2002-2003**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 293-94
- Annual Report, Audited Accounts and Review of the working of the Centre for Railway Information Systems, New Delhi, for the year 2002-2003**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 393
- Annual Report, Audited Accounts and Review of the working of the Centre for the Development of Glass Industry, Firozabad, for the year 2002-2003**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 302
- Annual Report, Audited Accounts and Review of the working of the Centre for Wind Energy Technology, Chennai, for the year 2002-2003**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 372
- Annual Report, Audited Accounts and Review of the working of the Children's Film Society, India, Mumbai, for the year 2002-2003**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 241
- Annual Report, Audited Accounts and Review of the working of the Chittaranjan National Cancer Institute, Kolkata, for the year 2001-2002**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 389
- Annual Report, Audited Accounts and Review of the working of the Civil Services Officers Institute, New Delhi, for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 356
- Annual Report, Audited Accounts and Review of the working of the Coal India Limited (Volumes I and II), Kolkata, for the year 2002-2003**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 277
- Annual Report, Audited Accounts and Review of the working of the Cochin Shipyard Limited, Kochi, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 402
- Annual Report, Audited Accounts and Review of the working of the Coffee Board, Bangalore, for the year 2002-2003**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 276
- Annual Report, Audited Accounts and Review of the working of the Consultancy Development Centre, New Delhi, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 392
- Annual Report, Audited Accounts and Review of the working of the Container Corporation of India Limited, New Delhi, for the year 2002-2003**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 376

- Annual Report, Audited Accounts and Review of the working of the Cotton Textiles Export Promotion Council, Mumbai, for the year 2002-2003 (Deb. 9, Vol. XXXVII, 12-12-2003) Col. 275-76
- Annual Report, Audited Accounts and Review of the working of the Council for Advancement of People's Action and Rural Technology, New Delhi, for the year 2000-2001 (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 274
- Annual Report, Audited Accounts and Review of the working of the Credit Guarantee Fund Trust for Small Industries, Mumbai, for the year 2002-2003 (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 276-77
- Annual Report, Audited Accounts and Review of the working of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2002-2003 (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 242-43
- Annual Report, Audited Accounts and Review of the working of the District Primary Education Programme-III (Uttaranchal Sabhi Ke Liye Shiksha Parishad) Dehradun for the year 2001-2002 (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 401
- Annual Report, Audited Accounts and Review of the working of the DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2002-2003 (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 391
- Annual Report, Audited Accounts and Review of the working of the DOEACC Society, New Delhi, for the year 2002-2003 (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 333
- Annual Report, Audited Accounts and Review of the working of the Dony Polo Ashok Hotel Corporation Limited, Itanagar, for the year 1999-2000, 2001-2002 (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 280-81
- Annual Report, Audited Accounts and Review of the working of the Dredging Corporation of India, Visakhapatnam, for the year 2002-2003 (Deb. 3, Vol. XXXIX, 03-02-2004) Col. 57-58
- Annual Report, Audited Accounts and Review of the working of the Electronics and Computer Software Export Promotion Council, New Delhi, for the year 2002-2003 (Deb. 7, Vol. XXXVII, 10-12-2003) Col. 354-55
- Annual Report, Audited Accounts and Review of the working of the electronics Service and Training Centre, Nainital, for the year 2002-2003 (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 477
- Annual Report, Audited Accounts and Review of the working of the Engineers India Limited, New Delhi, for the year 2002-2003 (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 397
- Annual Report, Audited Accounts and Review of the working of the Ennore Port Limited, Chennai, for the year 2002-2003 (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 381
- Annual Report, Audited Accounts and Review of the working of the Export Promotion Council for Handicrafts, New Delhi, for the year 2002-2003 (Deb. 9, Vol. XXXVII, 12-12-2003) Col. 274

- Annual Report, Audited Accounts and Review of the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 2002-2003
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 298-99
- Annual Report, Audited Accounts and Review of the working of the Film and Television Institute of India, Pune, for the year 2002-2003
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 241
- Annual Report, Audited Accounts and Review of the working of the Fluid Control Research Institute, Palakkad, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 396
- Annual Report, Audited Accounts and Review of the working of the Fragrance and Flavour Development Centre, Kannauj, for the year 2002-2003
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 302
- Annual Report, Audited Accounts and Review of the working of the GAIL (India) Limited, New Delhi, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 398
- Annual Report, Audited Accounts and Review of the working of the General Insurance Corporation of India, Mumbai, for the year 2002-2003
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 360
- Annual Report, Audited Accounts and Review of the working of the Goa Shipyard Limited, Goa, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 391
- Annual Report, Audited Accounts and Review of the working of the Grih Kalyan Kendra, New Delhi, for the year 2002-2003
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 301
- Annual Report, Audited Accounts and Review of the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 2002-2003
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 344-45
- Annual Report, Audited Accounts and Review of the working of the Handloom Export Promotion Council, for the year 2002-2003
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 273
- Annual Report, Audited Accounts and Review of the working of the Harish Chandra Research Institute, Allahabad, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 398
- Annual Report, Audited Accounts and Review of the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 394
- Annual Report, Audited Accounts and Review of the working of the Hindustan Aeronautics Limited, Bangalore, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 391
- Annual Report, Audited Accounts and Review of the working of the Hindustan Cables Limited, Kolkata, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 394

- Annual Report, Audited Accounts and Review of the working of the Hindustan Copper Limited, Kolkata, for the year 2002-2003**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 239
- Annual Report, Audited Accounts and Review of the working of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 349
- Annual Report, Audited Accounts and Review of the working of the Hindustan Latex Limited, Thiruvananthapuram, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 338-39
- Annual Report, Audited Accounts and Review of the working of the Hindustan Organic Chemicals Limited, Rasayani, for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 348
- Annual Report, Audited Accounts and Review of the working of the Hindustan Paper Corporation Limited, Kolkata, for the year 2002-2003**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 373-74
- Annual Report, Audited Accounts and Review of the working of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2002-2003**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 398
- Annual Report, Audited Accounts and Review of the working of the Hindustan Photo Films Manufacturing Company Limited, Udhagamandalam, for the year 2002-2003**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 395-96
- Annual Report, Audited Accounts and Review of the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 353
- Annual Report, Audited Accounts and Review of the working of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2002-2003**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 273-74
- Annual Report, Audited Accounts and Review of the working of the HMT Limited, Bangalore, for the year 2002-2003**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 59
- Annual Report, Audited Accounts and Review of the working of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 353
- Annual Report, Audited Accounts and Review of the working of the Hospital Service Consultancy Corporation, (India) Limited, Noida, for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 336
- Annual Report, Audited Accounts and Review of the working of the India Tourism Development Corporation Limited, New Delhi, for the year 2001-2002**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 336
- Annual Report, Audited Accounts and Review of the working of the India Trade promotion Organisation, New Delhi, for the year 2002-2003**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 177

- Annual Report, Audited Accounts and Review of the working of the Indian Academy of Science, Bangalore, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 342
- Annual Report, Audited Accounts and Review of the working of the Indian Association for Cultivation of Science, Kolkata, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 341-42
- Annual Report, Audited Accounts and Review of the working of the Indian council for Research on International Economic Relations, New Delhi, for the year 2002-2003**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 294
- Annual Report, Audited Accounts and Review of the working of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 2000-2001**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 348
- Annual Report, Audited Accounts and Review of the working of the Indian Institute of Carpet Technology, Bhadohi, for the year 2002-2003**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 238
- Annual Report, Audited Accounts and Review of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 2002-2003**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 311
- Annual Report, Audited Accounts and Review of the working of the Indian Institute of Forest Management, Bhopal, for the year 2002-2003**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 270
- Annual Report, Audited Accounts and Review of the working of the Indian Institute of Geomagnetism, Mumbai, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 340
- Annual Report, Audited Accounts and Review of the working of the Indian Institute of Management, Ahmedabad, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 338
- Annual Report, Audited Accounts and Review of the working of the Indian Institute of Management, Indore, for the year 2001-2002**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 382-83
- Annual Report, Audited Accounts and Review of the working of the Indian Institute of Packaging, Mumbai, for the year 2002-2003**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 311
- Annual Report, Audited Accounts and Review of the working of the Indian Institute of Public Administration, New Delhi for the year 2002-2003**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 275
- Annual Report, Audited Accounts and Review of the working of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2002-2003**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 334
- Annual Report, Audited Accounts and Review of the working of the Indian Institute of Tropical Meteorology, Pune for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 341

- Annual Report, Audited Accounts and Review of the working of the Indian Investment Centre, New Delhi, for the year 2002-2003
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 358
- Annual Report, Audited Accounts and Review of the working of the Indian Medicines Pharmaceutical Corporation Limited, Mohan, for the year 1999-2000
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 166
- Annual Report, Audited Accounts and Review of the working of the Indian National Academy of Engineering, New Delhi, for the year 2002-2003
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 340
- Annual Report, Audited Accounts and Review of the working of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 380
- Annual Report, Audited Accounts and Review of the working of the Indian National Science Academy, New Delhi, for the year 2002-2003
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 341
- Annual Report, Audited Accounts and Review of the working of the Indian Oil Corporation Limited, Mumbai, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 397
- Annual Report, Audited Accounts and Review of the working of the Indian Railway Catering and Tourism Corporation Limited, New Delhi, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 392-93
- Annual Report, Audited Accounts and Review of the working of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 393
- Annual Report, Audited Accounts and Review of the working of the Indian Rare Earths Limited, Mumbai, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 397
- Annual Report, Audited Accounts and Review of the working of the Indian Road Construction Corporation Limited, New Delhi, for the year 2002-2003
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 170
- Annual Report, Audited Accounts and Review of the working of the Indian Rubber Manufacturers Research Association (IRMRA), Thane, for the year 2002-2003
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 276
- Annual Report, Audited Accounts and Review of the working of the Indian Science Congress Association, Kolkata, for the year 2002-2003
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 342
- Annual Report, Audited Accounts and Review of the working of the Indian Silk Export Promotion Council, Mumbai, for the year 2002-2003
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 273
- Annual Report, Audited Accounts and Review of the working of the Indian Society of Agricultural Economics, Mumbai, for the year 2002-2003
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 279

- Annual Report, Audited Accounts and Review of the working of the Indian Statistical Institute, Kolkata, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 398
- Annual Report, Audited Accounts and Review of the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 390
- Annual Report, Audited Accounts and Review of the working of the Indira Gandhi Rashtriya Uran Academi, Raebareli, for the year 2002-2003**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 166
- Annual Report, Audited Accounts and Review of the working of the Indo-Danish Tool Room, Jamshedpur, for the year 2002-2003**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 478
- Annual Report, Audited Accounts and Review of the working of the Indo-German Tool Room, Ahmedabad & Aurangabad for the year 2002-2003**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 275-76
- Annual Report, Audited Accounts and Review of the working of the Indo-German Tool Room, Indore, for the year 2002-2003**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 478-79
- Annual Report, Audited Accounts and Review of the working of the Industrial Development Bank of India, Mumbai, for the year 2002-2003**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 327
- Annual Report, Audited Accounts and Review of the working of the Inland Waterways Authority of India, Noida, for the year 2002-2003**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 58
- Annual Report, Audited Accounts and Review of the working of the Institute for Design of Electrical Measuring Instruments, Mumbai, for the year 2002-2003**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 480
- Annual Report, Audited Accounts and Review of the working of the Institute for Plasma Research, Gandhinagar, for the year 2002-2003**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 476
- Annual Report, Audited Accounts and Review of the working of the Institute for Social and Economic Change, Bangalore, for the year 2002-2003**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 294
- Annual Report, Audited Accounts and Review of the working of the Institute for Studies in Industrial Development, New Delhi, for the year 2002-2003**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 294
- Annual Report, Audited Accounts and Review of the working of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 392
- Annual Report, Audited Accounts and Review of the working of the Institute of Constitutional and Parliamentary Studies, New Delhi, for the year 2002-2003**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 305

- Annual Report, Audited Accounts and Review of the working of the Institute of Economic Growth, Development of Planning Centre, Delhi, for the year 2002-2003
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 475-76
- Annual Report, Audited Accounts and Review of the working of the Institute of Life Sciences, Bhubaneswar, for the year 2002-2003
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 347
- Annual Report, Audited Accounts and Review of the working of the Institute of Mathematical Sciences, Chennai, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 398
- Annual Report, Audited Accounts and Review of the working of the Instrumentation Limited, Kota, for the year 2002-2003
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 374
- Annual Report, Audited Accounts and Review of the working of the International Centre for Alternative Dispute Resolution, New Delhi, for the year 2002-2003
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 305
- Annual Report, Audited Accounts and Review of the working of the International Institute for Population Sciences, Mumbai, for the year 2002-2003
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 334
- Annual Report, Audited Accounts and Review of the working of the Ircon International Limited, New Delhi, for the year 2002-2003
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 376-77
- Annual Report, Audited Accounts and Review of the working of the ITI Limited, Bangalore, for the year 2002-2003
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 348
- Annual Report, Audited Accounts and Review of the working of the Jharkhand Educational Project Council, Ranchi, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 401
- Annual Report, Audited Accounts and Review of the working of the Jute Corporation of India Limited, Kolkata, for the year 2002-2003
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 345
- Annual Report, Audited Accounts and Review of the working of the Jute Industries' Research Association, Kolkata, for the year 2002-2003
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 237
- Annual Report, Audited Accounts and Review of the working of the Jute Manufacturers Development Council, Kolkata, for the year 2002-2003
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 237
- Annual Report, Audited Accounts and Review of the working of the Kalakshetra Foundation, Chennai, for the year 2002-2003
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 281
- Annual Report, Audited Accounts and Review of the working of the Kamla Nehru Memorial Hospital (Regional Cancer Centre), Allahabad, for the year 2002-2003
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 335

- Annual Report, Audited Accounts and Review of the working of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 2002-2003
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 431
- Annual Report, Audited Accounts and Review of the working of the Kendriya Bhandar, New Delhi, for the year 2002-2003
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 356
- Annual Report, Audited Accounts and Review of the working of the Khadi and Village Industries Commission, Mumbai, for the year 2002-2003
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 240
- Annual Report, Audited Accounts and Review of the working of the Konkan Railway Corporation Limited, New Delhi, for the year 2002-2003
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 377
- Annual Report, Audited Accounts and Review of the working of the Krishak Bharati Cooperative Limited, New Delhi, for the year 2002-2003
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 273
- Annual Report, Audited Accounts and Review of the working of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 2002-2003
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 273
- Annual Report, Audited Accounts and Review of the working of the Lakshadweep Building Development Board, Kavaratti, for the year 2001-2002
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 20
- Annual Report, Audited Accounts and Review of the working of the Lala Ram Sarup Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2002-2003
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 167
- Annual Report, Audited Accounts and Review of the working of the Lalit Kala Academy, New Delhi, for the year 2001-2002
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 281
- Annual Report, Audited Accounts and Review of the working of the Life Insurance Corporation of India for the year 2002-2003
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 327
- Annual Report, Audited Accounts and Review of the working of the M.P. Ashok Hotel Corporation Limited, Bhopal, for the year 2002-2003
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 280
- Annual Report, Audited Accounts and Review of the working of the Madras Fertilizers Limited, Madras for the year 2002-2003
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 273
- Annual Report, Audited Accounts and Review of the working of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2002-2003
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 280

- Annual Report, Audited Accounts and Review of the working of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 2002-2003
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 339
- Annual Report, Audited Accounts and Review of the working of the Mahila Samakhya Karnataka, Bangalore, for the year 2001-2003
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 361
- Annual Report, Audited Accounts and Review of the working of the Man Made Textiles Research Association, Surat for the year 2002-2003
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 273-74
- Annual Report, Audited Accounts and Review of the working of the Manganese Ore (India) Limited, Nagpur, for the year 2002-2003
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 273
- Annual Report, Audited Accounts and Review of the working of the Marine Products Export Development Authority, Cochin, for the year 2002-2003
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 278
- Annual Report, Audited Accounts and Review of the working of the Mazagaon Dock Limited, Mumbai, for the year 2002-2003
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 371
- Annual Report, Audited Accounts and Review of the working of the Mecon Limited, for the year 2002-2003
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 274
- Annual Report, Audited Accounts and Review of the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 2002-2003
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 341
- Annual Report, Audited Accounts and Review of the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 391
- Annual Report, Audited Accounts and Review of the working of the MMTC Limited, for the year 2002-2003
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 310
- Annual Report, Audited Accounts and Review of the working of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2001-2002
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 339
- Annual Report, Audited Accounts and Review of the working of the Motilal Nehru Regional Engineering College, Allahabad, for the year 2001-2002
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 248
- Annual Report, Audited Accounts and Review of the working of the MSTC Limited including its subsidiaries Ferro Scrap Nigam Limited, Kolkata, for the year 2002-2003
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 273
- Annual Report, Audited Accounts and Review of the working of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2002-2003
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 372

- Annual Report, Audited Accounts and Review of the working of the National Institute of Urban Affairs, New Delhi, for the year 2002-2003
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 272
- Annual Report, Audited Accounts and Review of the working of the National Academy of Medical Sciences (India), New Delhi, for the year 2001-2002
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 168
- Annual Report, Audited Accounts and Review of the working of the National Academy of Science, India, Allahabad, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 391
- Annual Report, Audited Accounts and Review of the working of the National Accreditation Board for Testing and Calibration Laboratories, New Delhi, for the year 2002-2003
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 340
- Annual Report, Audited Accounts and Review of the working of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 2002-2003
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 277
- Annual Report, Audited Accounts and Review of the working of the National Aluminium Company Limited, (NALCO), Bhubaneswar, for the year 2002-2003
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 341-42
- Annual Report, Audited Accounts and Review of the working of the National Bank for Agriculture and Rural Development, Mumbai for the year 2002-2003
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 333
- Annual Report, Audited Accounts and Review of the working of the National Bicycle Corporation of India Limited, Mumbai, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 394
- Annual Report, Audited Accounts and Review of the working of the National Brain Research Centre, Manesar, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 391
- Annual Report, Audited Accounts and Review of the working of the National Building Construction Corporation Limited, New Delhi, for the year 2002-2003
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 343
- Annual Report, Audited Accounts and Review of the working of the National Centre for Antarctic and Ocean Research, Goa, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 380-81
- Annual Report, Audited Accounts and Review of the working of the National Centre for Cell Science, Pune, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 391
- Annual Report, Audited Accounts and Review of the working of the National Centre for Jute Diversification, Kolkata, for the year 2002-2003
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 237
- Annual Report, Audited Accounts and Review of the working of the National Centre Plant Genome Research, New Delhi, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 392

- Annual Report, Audited Accounts and Review of the working of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Mumbai, for the year 2002-2003**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 277-78
- Annual Report, Audited Accounts and Review of the working of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 2002-2003**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 309
- Annual Report, Audited Accounts and Review of the working of the National Council for Cement and Building Materials, New Delhi, for the year 2002-2003**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 238
- Annual Report, Audited Accounts and Review of the working of the National Council for Teacher Education, New Delhi, for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 362
- Annual Report, Audited Accounts and Review of the working of the National Council of Applied Economic Research, New Delhi, for the year 2002-2003**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 295
- Annual Report, Audited Accounts and Review of the working of the National Culture Fund, New Delhi, for the year 2001-2002**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 281
- Annual Report, Audited Accounts and Review of the working of the National Dairy Development Board, Anand, for the year 2002-2003**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 246
- Annual Report, Audited Accounts and Review of the working of the National Federation of Labour Cooperative Limited, New Delhi, for the year 2002-2003**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 277
- Annual Report, Audited Accounts and Review of the working of the National Fertilizers Limited, New Delhi, for the year 2002-2003**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 299
- Annual Report, Audited Accounts and Review of the working of the National Film Development Corporation Limited, Mumbai, for the year 2001-2002**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 341
- Annual Report, Audited Accounts and Review of the working of the National Foundation for Communal Harmony, New Delhi, for the year 2002-2003**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 473
- Annual Report, Audited Accounts and Review of the working of the National Handicapped Finance and Development Corporation, Faridabad, for the year 1999-2000**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 401
- Annual Report, Audited Accounts and Review of the working of the National Handloom Development Corporation Limited, Lucknow for the year 2002-2003**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 306
- Annual Report, Audited Accounts and Review of the working of the National Hydroelectric Power Corporation Limited, Faridabad, for the year 2002-2003**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 244

- Annual Report, Audited Accounts and Review of the working of the National Industrial Development Corporation, New Delhi, for the year 2002-2003 (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 395
- Annual Report, Audited Accounts and Review of the working of the National Informatics Centre Services Incorporated, New Delhi, for the year 2002-2003 (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 180
- Annual Report, Audited Accounts and Review of the working of the National Institute for the Mentally Handicapped, Secunderabad, for the year 2002-2003 (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 401-02
- Annual Report, Audited Accounts and Review of the working of the National Institute for the Orthopaedically Handicapped, Kolkata, for the year 2002-2003 (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 347
- Annual Report, Audited Accounts and Review of the working of the National Institute for Training of Highway Engineering, Noida, for the year 2002-2003 (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 170
- Annual Report, Audited Accounts and Review of the working of the National Institute of Design, Ahmedabad, for the year 2002-2003 (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 308
- Annual Report, Audited Accounts and Review of the working of the National Institute of Educational Planning and Administration, New Delhi, for the year 2001-2002 (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 383
- Annual Report, Audited Accounts and Review of the working of the National Institute of Immunology, New Delhi, for the year 2002-2003 (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 391-92
- Annual Report, Audited Accounts and Review of the working of the National Institute of Ocean Technology, Chennai, for the year 2002-2003 (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 336-37
- Annual Report, Audited Accounts and Review of the working of the National Institute of Public Finance and Policy, New Delhi, for the year 2002-2003 (Deb. 9, Vol. XXXVII, 12-12-2003) Col. 293
- Annual Report, Audited Accounts and Review of the working of the National Institute of Rehabilitation Training and Research, Cuttack, for the year 2002-2003 (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 402
- Annual Report, Audited Accounts and Review of the working of the National Institute of Technology, Durgapur, for the year 2002-2003 (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 346
- Annual Report, Audited Accounts and Review of the working of the National Institute of Technology, Karnataka, Surathkal, for the year 2002-2003 (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 346
- Annual Report, Audited Accounts and Review of the working of the National Institute of Technology, Kurukshetra, for the year 2002-2003 (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 249

- Annual Report, Audited Accounts and Review of the working of the National Institute of Unani Medicine, Bangalore, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 390
- Annual Report, Audited Accounts and Review of the working of the National Institute of Urban Affairs, New Delhi, for the year 2002-2003**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 272
- Annual Report, Audited Accounts and Review of the working of the National Instruments Limited, Kolkata, for the year 2002-2003**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 394-95
- Annual Report, Audited Accounts and Review of the working of the National Insurance Company Limited, Kolkata, for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 359
- Annual Report, Audited Accounts and Review of the working of the National Jute Manufacturers Corporation Limited, Kolkata, for the year 2002-2003**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 236
- Annual Report, Audited Accounts and Review of the working of the National Mineral Development Corporation Limited, Hyderabad, for the year 2002-2003**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 274
- Annual Report, Audited Accounts and Review of the working of the National Minorities Development and Finance Corporation, New Delhi, for the year 2002-2003**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 392
- Annual Report, Audited Accounts and Review of the working of the National MST Radar Facility, Gandanki, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 399
- Annual Report, Audited Accounts and Review of the working of the National Oilseeds and Vegetable Oils Development Board, Gurgaon, for the year 2002-2003**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 431-32
- Annual Report, Audited Accounts and Review of the working of the National Power Training Institute, Faridabad, for the year 2002-2003**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 401
- Annual Report, Audited Accounts and Review of the working of the National Productivity Council, New Delhi, for the year 2002-2003**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 244
- Annual Report, Audited Accounts and Review of the working of the National Projects Construction Corporation Limited, New Delhi, for the year 2002-2003**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 164
- Annual Report, Audited Accounts and Review of the working of the National Remote Sensing Agency, Hyderabad, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 399
- Annual Report, Audited Accounts and Review of the working of the National School of Drama, New Delhi, for the year 2002-2003**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 335

- Annual Report, Audited Accounts and Review of the working of the National Seeds Corporation Limited, New Delhi, for the year 2002-2003
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 278-79
- Annual Report, Audited Accounts and Review of the working of the National Ship Design and Research Centre, Visakhapatnam, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 381
- Annual Report, Audited Accounts and Review of the working of the National Small Industries Corporation Limited, New Delhi for the year 2002-2003
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 362-63
- Annual Report, Audited Accounts and Review of the working of the National Textile Corporation Limited, New Delhi, for the year 2002-2003
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 236-37
- Annual Report, Audited Accounts and Review of the working of the National Thermal Power Corporation Limited, New Delhi, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 399
- Annual Report, Audited Accounts and Review of the working of the Nepa Limited Napanagar, for the year 2002-2003
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 59
- Annual Report, Audited Accounts and Review of the working of the New Delhi Tuberculosis Centre, New Delhi, for the year 2002-2003
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 167
- Annual Report, Audited Accounts and Review of the working of the New India Assurance Company Limited, Mumbai, for the year 2002-2003
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 359
- Annual Report, Audited Accounts and Review of the working of the Neyveli Lignite Corporation Limited, Chennai, for the year 2002-2003
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 303
- Annual Report, Audited Accounts and Review of the working of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 400
- Annual Report, Audited Accounts and Review of the working of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Shillong, for the year 2002-2003
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 165
- Annual Report, Audited Accounts and Review of the working of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2002-2003
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 167
- Annual Report, Audited Accounts and Review of the working of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 2002-2003
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 165
- Annual Report, Audited Accounts and Review of the working of the North Eastern Space Applications Centre, Shillong, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 399

- Annual Report, Audited Accounts and Review of the working of the North Zone Cultural Centre, Patiala, for the year 2000-2001
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 335-36
- Annual Report, Audited Accounts and Review of the working of the Northern India Textile Research Association, Mumbai, for the year 2002-2003
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 275
- Annual Report, Audited Accounts and Review of the working of the Nuclear Power Corporation of India Limited, Mumbai, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 397
- Annual Report, Audited Accounts and Review of the working of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 397-98
- Annual Report, Audited Accounts and Review of the working of the Oil India Limited, Dibrugarh, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 398
- Annual Report, Audited Accounts and Review of the working of the Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli Limited, Moti Daman, for the year 2002-2003
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 303
- Annual Report, Audited Accounts and Review of the working of the Oriental Insurance Company Limited, New Delhi, for the year 2002-2003
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 359
- Annual Report, Audited Accounts and Review of the working of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1994-95
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 430
- Annual Report, Audited Accounts and Review of the working of the Pasteur Institute of India, Coonoor, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 388
- Annual Report, Audited Accounts and Review of the working of the Pawan Hans Helicopters Limited, New Delhi, for the year 2002-2003
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 166
- Annual Report, Audited Accounts and Review of the working of the Pawan Hans Helicopters Limited, New Delhi, for the year 2001-2002
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 332
- Annual Report, Audited Accounts and Review of the working of the PEC Limited, New Delhi, for the year 2002-2003
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 310
- Annual Report, Audited Accounts and Review of the working of the Physical Research Laboratory, Ahmedabad, for the year 2002-2003
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 399
- Annual Report, Audited Accounts and Review of the working of the Power Finance Corporation Limited, New Delhi, for the year 2002-2003
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 399-400

- Annual Report, Audited Accounts and Review of the working of the Power Grid Corporation of India Limited, New Delhi, for the year 2002-2003 (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 399
- Annual Report, Audited Accounts and Review of the working of the Powerloom Development and Export Promotion Council, Mumbai, for the year 2002-2003 (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 306-07
- Annual Report, Audited Accounts and Review of the working of the Pratichi (India) Trust, Delhi, for the year 2002-2003 (Deb. 9, Vol. XXXVII, 12-12-2003) Col. 293
- Annual Report, Audited Accounts and Review of the working of the Primary Education Development Society of Kerala, for the year 2001-2002 (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 401
- Annual Report, Audited Accounts and Review of the working of the Process and Product Development Centre, Agra for the year 2002-2003 (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 363
- Annual Report, Audited Accounts and Review of the working of the Processum-Product Development Centre, Meerut, for the year 2002-2003 (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 302
- Annual Report, Audited Accounts and Review of the working of the Pt. Jawaharlal Nehru Memorial Medical College, Raipur for the year 2002-2003 (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 389
- Annual Report, Audited Accounts and Review of the working of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 2001-2002 (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 430-31
- Annual Report, Audited Accounts and Review of the working of the Quality Council of India, New Delhi, for the year 2002-2003 (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 308
- Annual Report, Audited Accounts and Review of the working of the R.S.T. Regional Cancer Hospital and Research Centre, Nagpur for the year 2002-2003 (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 334-35
- Annual Report, Audited Accounts and Review of the working of the Railtel Corporation of India Limited, New Delhi, for the year 2002-2003 (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 376
- Annual Report, Audited Accounts and Review of the working of the Railway Sports Promotion Board, New Delhi, for the year 2002-2003 (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 393
- Annual Report, Audited Accounts and Review of the working of the Rajiv Gandhi National Institute of Youth Development, Sriperumbudur, for the year 2002-2003 (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 340
- Annual Report, Audited Accounts and Review of the working of the Rajan Research Institute, Bangalore, for the year 2002-2003 (Deb. 7, Vol. XXXVII, 10-12-2003) Col. 342

- Annual Report, Audited Accounts and Review of the working of the Ranchi Ashok Hotel Corporation Limited, Ranchi, for the year 1998-2000 (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 336
- Annual Report, Audited Accounts and Review of the working of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 2002-2003 (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 272-73
- Annual Report, Audited Accounts and Review of the working of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 2002-2003 (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 331
- Annual Report, Audited Accounts and Review of the working of the Regional Cancer Centre (Indira Gandhi Medical College), Shimla, for the years 1999-2000, 2000-2001 and 2001-2002 (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 389
- Annual Report, Audited Accounts and Review of the working of the Regional Cancer Centre for Research and Treatment, Gwalior, for the year 2002-2003 (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 335
- Annual Report, Audited Accounts and Review of the working of the Regional Cancer Centre, Thiruvananthapuram, for the year 2002-2003 (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 336
- Annual Report, Audited Accounts and Review of the working of the Rehabilitation Industries Corporation Limited, Kolkata, for the year 2002-2003 (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 374
- Annual Report, Audited Accounts and Review of the working of the Rehabilitation Plantations Limited, Punalur, for the year 2002-2003 (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 297
- Annual Report, Audited Accounts and Review of the working of the Repatriates Cooperative Finance and Development Bank Limited, Chennai, for the year 2002-2003 (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 297
- Annual Report, Audited Accounts and Review of the working of the RITES Limited, New Delhi, for the year 2002-2003 (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 377
- Annual Report, Audited Accounts and Review of the working of the Rural Electrification Corporation Limited, New Delhi, for the year 2002-2003 (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 400
- Annual Report, Audited Accounts and Review of the working of the Saha Institute of Nuclear Physics, Kolkata, for the year 2002-2003 (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 398
- Annual Report, Audited Accounts and Review of the working of the Sahitya Academy, New Delhi, for the year 2002-2003 (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 334
- Annual Report, Audited Accounts and Review of the working of the Salar Jung Museum, Hyderabad, for the year 2002-2003 (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 178-79

- Annual Report, Audited Accounts and Review of the working of the Sambhar Salts Limited, Jaipur, for the year 2002-2003**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 396
- Annual Report, Audited Accounts and Review of the working of the Sardar Swaran Singh National Institute of Renewable Energy, Jalandhar, for the year 2002-2003**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 238
- Annual Report, Audited Accounts and Review of the working of the Sarva Shiksha Abhiyan (Pre-Project Activities), Haryana Prathmik Siksha Pariyojna Parishad, Chandigarh, for the year 2001-2002**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 361-62
- Annual Report, Audited Accounts and Review of the working of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 340-41
- Annual Report, Audited Accounts and Review of the working of the Scooters India Limited, Lucknow, for the year 2002-2003**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 373
- Annual Report, Audited Accounts and Review of the working of the Semiconductor Complex Limited, S.A.S. Nagar, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 354
- Annual Report, Audited Accounts and Review of the working of the Shipping Corporation of India Limited, Mumbai, for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 339-40
- Annual Report, Audited Accounts and Review of the working of the Sikkim Livestock Processing and Development Corporation Limited, Sikkim, for the year 1998-99, 1999-2000 and 2000-2001**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 432
- Annual Report, Audited Accounts and Review of the working of the Singareni Collieries Company Limited, Kothagudem, for the year 2002-2003**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 304
- Annual Report, Audited Accounts and Review of the working of the Small Industries Development Bank of India, Lucknow, for the year 2002-2003**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 325
- Annual Report, Audited Accounts and Review of the working of the Smith Stanistreet Pharmaceuticals Limited, Kolkata, for the year 2002-2003**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 299
- Annual Report, Audited Accounts and Review of the working of the Society for Applied Microwave Electronics Engineering Research (SAMEER), Mumbai, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 355
- Annual Report, Audited Accounts and Review of the working of the Software Technology Parks of India, New Delhi, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 355
- Annual Report, Audited Accounts and Review of the working of the South India Textile Research Association, Coimbatore, for the year 2002-2003**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 274-75

- Annual Report, Audited Accounts and Review of the working of the Spices Board, Cochin, for the year 2002-2003 (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 311
- Annual Report, Audited Accounts and Review of the working of the Spices Trading Corporation Limited, Bangalore, for the year 2002-2003 (Deb. 9, Vol. XXXVII, 12-12-2003) Col. 278
- Annual Report, Audited Accounts and Review of the working of the Sponge Iron India Limited, Hyderabad, for the year 2002-2003 (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 274
- Annual Report, Audited Accounts and Review of the working of the State Farms Corporation of India Limited, New Delhi, for the year 2002-2003 (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 278
- Annual Report, Audited Accounts and Review of the working of the State Trading Corporation of India Limited, New Delhi, for the year 2002-2003 (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 310
- Annual Report, Audited Accounts and Review of the working of the Steel Authority of India Ltd., New Delhi, for the year 2002-2003 (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 274
- Annual Report, Audited Accounts and Review of the working of the Synthetic and Art Silk Mills' Research Association, Mumbai, for the year 2002-2003 (Deb. 9, Vol. XXXVII, 12-12-2003) Col. 273
- Annual Report, Audited Accounts and Review of the working of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 2002-2003 (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 306
- Annual Report, Audited Accounts and Review of the working of the Tata Institute of Fundamental Research, Mumbai, for the year 2002-2003 (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 397-98
- Annual Report, Audited Accounts and Review of the working of the Tata Memorial Centre, Mumbai, for the year 2002-2003 (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 476
- Annual Report, Audited Accounts and Review of the working of the Technology Information Forecasting and Assessment Council, New Delhi, for the year 2002-2003 (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 347
- Annual Report, Audited Accounts and Review of the working of the Tehri Hydro Development Corporation Limited, Tehri, for the year 2002-2003 (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 400
- Annual Report, Audited Accounts and Review of the working of the Telecom Regulatory Authority of India, New Delhi, for the year 2001-2002 (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 400
- Annual Report, Audited Accounts and Review of the working of the Telecommunications Consultants India Limited, New Delhi, for the year 2002-2003 (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 279-80

- Annual Report, Audited Accounts and Review of the working of the Tool Room and Training Centre, Guwahati, for the year 2002-2003**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 276
- Annual Report, Audited Accounts and Review of the working of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 339
- Annual Report, Audited Accounts and Review of the working of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 1998-99, 1999-2000, 2001-2002**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 303-04
- Annual Report, Audited Accounts and Review of the working of the Tyre Corporation of India Limited, Kolkata, for the year 2002-2003**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 373
- Annual Report, Audited Accounts and Review of the working of the Uranium Corporation of India Limited, Jharkhand, for the year 2002-2003**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 397
- Annual Report, Audited Accounts and Review of the working of the United India Insurance Company Limited, Chennai, for the year 2002-2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 359
- Annual Report, Audited Accounts and Review of the working of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 2000-2001**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 276
- Annual Report, Audited Accounts and Review of the working of the V.V. Giri National Labour Institute, Noida, for the year 2001-2002**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 331
- Annual Report, Audited Accounts and Review of the working of the Vigyan Prasar, New Delhi, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 343
- Annual Report, Audited Accounts and Review of the working of the Vishakhapatnam Dock Labour Board, Vishakhapatnam for the year 2002-2003**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 477
- Annual Report, Audited Accounts and Review of the working of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2002-2003**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 248
- Annual Report, Audited Accounts and Review of the working of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2002-2003**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 342
- Annual Report, Audited Accounts and Review of the working of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 2002-2003**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 271
- Annual Report, Audited Accounts and Review of the working of the West Bengal Agro Industries Corporation Limited, Kolkata, for the year 2000-2001**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 276

Annual Report, Audited Accounts and Review of the working of the West Zone Cultural Centre, Udaipur, for the year 2001-2002
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 335

Annual Report, Audited Accounts and Review of the working of the Wool and Woollens Export Promotion Council, New Delhi, for the year 2002-2003
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 274

Annual Report, Audited Accounts and Review of the working of the Wool Research Association, Thane, for the year 2002-2003
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 274

Annual Report, Audited Accounts and Review of the working of the Veterinary Council of India, New Delhi, for the year 2002-2003
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 20-21

Annual Report, Audited Accounts and Review of the working of the Indian Society of Agricultural Statistics, New Delhi, for the year 2002-2003
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 279

Annual Reports and Audited Accounts of the following : Population Research Centre, Bangalore, Baroda, Bhubaneswar, Chandigarh, Dharwad, Dehi, Guwahati, Lucknow, Patna, Pune, Sagar, Shimla, Hazartbal (Srinagar), Thiruvananthapuram, Udaipur and Visakhapatnam
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 388

Annual Reports, Audited Accounts and Auditor's Report of the State Bank of Hyderabad, State Bank of Patiala and State Bank of Saurashtra for the year 2002-2003
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 325-26

Annual Reports, Audited Accounts and Auditor's Report of the working of the Allahabad Bank, Bank of Maharashtra, Canara Bank, Central Bank of India, Dena Bank, Indian Bank, Indian Overseas Bank, United Bank of India, UCO Bank, Punjab and Sindh Bank, for the year 2002-2003
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 326

Annual Reports, Audited Accounts and Review of the working of the following Institutes for the year 2002-2003:

1. Institute of Hotel Management, Catering Technology and Applied Nutrition, Ahmedabad, Bangalore, Bhopal, Bhubaneswar, Kolkata, Chandigarh, Chennai, Goa, Gurdaspur, Guwahati, Gwalior, Hyderabad, Jaipur, Mumbai, Lucknow, New Delhi, Patna, Shimla, Shillong, Srinagar, Thiruvananthapuram

2. National Council for Hotel Management and Catering Technology, New Delhi.
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 333-34

Annual Review, Audited Accounts and Review of the working of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2002-2003
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 371

Audited Accounts of the Insurance Regulatory and Development Authority for the year 2001-2002 under sub-section (4) of section 17 of the Insurance Regulatory and Development Authority Act, 1999
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 295

- Consolidated Report on the working of the Public Sector Banks as on 31st March, 2003**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 333
- Consolidated Review of the working of the Regional Rural Banks for the year ended the 31st March, 2003**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 328
- Memorandum explaining the reasons for non-acceptance of the Commission's Advice**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 300
- Memorandum of Understanding between the Artificial Limbs Manufacturing Corporation of India and Ministry of Social Justice and Empowerment, 2003-2004**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 402
- Memorandum of Understanding between the Bharat Heavy Electricals Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2003-2004**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 396
- MoU between Hindustan Copper Limited and the Ministry of Mines for the year 2003-2004**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 271-72
- MoU between the Air India Limited and the Ministry of Civil Aviation for the year 2003-2004**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 332
- MoU between the Hindustan Organic Chemicals Limited and the Ministry of Chemicals and Fertilizers for the year 2003-2004**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 273
- MoU between the Hospital Service Consultancy Corporation (India) Limited and the Ministry of Health and Family Welfare, for the year 2003-2004**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 336
- MoU between the Indian Airlines Limited and the Ministry of Civil Aviation for the year 2003-2004**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 430
- MoU between the ITI Limited and the Department of Telecommunications, Ministry of Communications for the year 2003-2004**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 348
- MoU between the National Hydroelectric Power Corporation Limited and the Ministry of Power for the year 2003-2004**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 375
- MoU between the Power Grid Corporation of India Limited and the Ministry of Power, for the year 2003-2004**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 377
- MoU between the Scooters India Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2003-2004**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 375
- National Policy on Older Persons**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 402
- Notification under Aircraft Act, 1934**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 332

- Notification under rule 3 of the Customs Tariff (Identification and Assessment of the Safeguard Duty) Rule, 1997 (Deb. 9, Vol. XXXVII, 12-12-2003) Col.287-88
- Notification under section (4) of section 58 of the Reserve Bank of India Act, 1934 (Deb. 14, Vol. XXXVIII, 19-12-2003) Col.320
- Notification under section 10 of the Customs Tariff Act, 1975 (Deb. 9, Vol. XXXVII, 12-12-2003) Col.286
- Notification under section 12 of the Public Provident Fund Act, 1968 (Deb. 9, Vol. XXXVII, 12-12-2003) Col.290-91
- Notification under section 14A of the Aircraft Act, 1934 (Deb. 5, Vol. XXXVII, 08-12-2003) Col.332
- Notification under section 159 of the Customs Act, 1962 (Deb. 14, Vol. XXXVIII, 19-12-2003) Col.322-25
- Notification under section 16 of the Jute Packaging Materials (Compulsory Use in Packing Commodities) Act, 1987 (Deb. 16, Vol. XXXVIII, 23-12-2003) Col.345
- Notification under section 1999 of the Railways Act, 1989 (Deb. 13, Vol. XXXVIII, 18-12-2003) Col.392
- Notification under section 2 of the Apprentices Act, 1961 (Deb. 15, Vol. XXXVIII, 22-12-2003) Col.272
- Notification under section 21 of the Coconut Development Board Act, 1979 (Deb. 5, Vol. XXXVII, 08-12-2003) Col.333
- Notification under section 26 of the Environment (Protection) Act, 1986 (Deb. 10, Vol. XXXVII, 15-12-2003) Col.429
- Notification under section 26A of the Drugs and Cosmetics Act, 1940 (Deb. 16, Vol. XXXVIII, 23-12-2003) Col.334
- Notification under section 3 of the Narcotic Drugs and Psychotropic Substances Act, 1985 (Deb. 5, Vol. XXXIX, 05-02-2004) Col.246-47 (Deb. 14, Vol. XXXVIII, 19-12-2003) Col.331-32
- Notification under section 30-B of the Chartered Accountants Act, 1949 (Deb. 4, Vol. XXXIX, 04-02-2004) Col.163
- Notification under section 38 of the Drugs and Cosmetics Act, 1940 (Deb. 16, Vol. XXXVIII, 23-12-2003) Col.334
- Notification under section 41 of the Finance Act, 1979 (Deb. 14, Vol. XXXVIII, 19-12-2003) Col.332
- Notification under section 41 of the Finance Act, 1979 (Deb. 2, Vol. XXXIX, 30-01-2004) Col.25-26
- Notification under section 48A of the State Financial Corporation Act, 1951 (Deb. 14, Vol. XXXVIII, 19-12-2003) Col.329
- Notification under section 49 of the Finance Act, 1989 (Deb. 14, Vol. XXXVIII, 19-12-2003) Col.331
- Notification under section 49 of the Finance Act, 1989 (Deb. 2, Vol. XXXIX, 30-01-2004) Col.26

- Notification under section 9 of the Indian Stamp Act, 1899**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 26
- Notification under section 97 of the Protection of the Plant Varieties and Farmers' Rights Act, 2001**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 279
- Notification under section regulations 1(2) and 4(1) of the Securities Exchange Board of India (Central Database of Market Participants) Regulations, 2003**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 360
- Notification under sub-section (6) of section 3 of the Essential Commodities Act, 1955**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 276-77
- Notification under sub-section (1) of section 28 of the Mines and Minerals (Development and Regulation) Act, 1957**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 272
- Notification under sub-section (1) of section 59 of the Energy Conservation Act, 2001**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 399
- Notification under sub-section (1) of section 620 of the Companies Act, 1956**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 273
- Notification under sub-section (2) of section 102 of the Wakf Act, 1995**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 376
- Notification under sub-section (2) of section 102 of the Wakf Act, 1995**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 371-72
- Notification under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 334
- Notification under sub-section (2) of section 27 of the Delhi Urban Art Commission Act, 1973**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 343
- Notification under sub-section (2) of section 3 of the Environment (Protection) Act, 1986**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 429
- Notification under sub-section (2) of section 33 of the Homoeopathy Central Council Act, 1973**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 389
- Notification under sub-section (2) of section 38 of the Central Excise Act, 1944**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 247
- Notification under sub-section (2) of section 7 of the Employee's Provident Funds and Miscellaneous Provisions Act, 1952**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 271
- Notification under sub-section (2) of section 86 of the Madhya Pradesh Reorganization Act, 2000**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 274
- Notification under sub-section (2) of section 92 of the Bihar Reorganization Act, 2000**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 274

- Notification under sub-section (3) of section 141 of the Border Security Force Act, 1968
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 245
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 333
- Notification under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 278
- Notification under sub-section (3) of section 18 of the Central Reserve Police Force Act, 1949
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 475
- Notification under sub-section (3) of section 212 of the Motor Vehicles Act, 1988
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 170
- Notification under sub-section (3) of section 22 of the Cable Television Networks (Regulation) Act, 1995
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 372-73
- Notification under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 301
- Notification under sub-section (3) of section 23 of the Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act, 1993
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 298
- Notification under sub-section (3) of section 25 of the Jute Manufacturers Development Council Act, 1983
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 236
- Notification under sub-section (3) of section 30 of the Legal Services Authorities Act, 1987
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 164
- Notification under sub-section (3) of section 30 of the Securities Contracts (Regulation) Act, 1956
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 328
- Notification under sub-section (3) of section 31 of the Kalakshetra Foundation Act, 1993
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 178
- Notification under sub-section (3) of section 37 of the Apprentices Act, 1961
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 272
- Notification under sub-section (3) of section 39 of the Export-Import Bank of India Act, 1981
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 295
- Notification under sub-section (3) of section 52 of the Small Industries Development Bank of India Act, 1989
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 328
- Notification under sub-section (3) of section 620A of the Companies Act, 1956
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 303
- Notification under sub-section (3) of section 637 of the Companies Act, 1956
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 272
- Notification under sub-section (3) of section 9 of the National Highways Act, 1956
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 347

- Notification under sub-section (3) of section 9 of the Sugar Development Fund Act, 1982
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 169
- Notification under sub-section (4) of section 124 of the Major Port Trusts Act, 1963
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 402
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 164
- Notification under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfers of Undertakings) Act, 1970
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 64
- Notification under sub-section (4) of section 212 of the Motor Vehicles Act, 1988
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 347
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 396
- Notification under sub-section (4) of section 50 of the Deposit Insurance and Credit Guarantee Corporation Act, 1961
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 179
- Notification under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 277
- Notification under sub-section (4) of section 94 of the Finance Act, 1994
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 331
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 247
- Notification under sub-section (6) of section 3 of the Essential Commodities Act, 1955
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 475
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 309
- Notification under the Central Industrial Security Forces Act, 1968
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 274
- Notifications under sub-section (3) of section 30 of the Railway Claims Tribunal Act, 1987
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 392
- Notifications under Central Excise Rules, 2002
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 287
- Notifications under section 10 of the National Highways Act, 1956
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 343-47
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 393-95
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 350-55
- Notifications under section 10 of the National Highways Act, 1956
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 170-76
- Notifications under section 102 of the Delhi Metro Railway (Operation and Maintenance) Act, 2002
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 272
- Notifications under section 11 of the National Highways Authority of India Act, 1988
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 347

- Notifications under section 11AB of the Central Excise Act, 1944
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 358
- Notifications under section 11BB and 11DD of the Central Excise Act, 1944
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 332
- Notifications under section 133 of the Finance Act, 2002
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 331
- Notifications under section 159 of the Customs Act, 1962
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 394-96
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 288
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 21-24
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 60-63, 220
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 247
- Notifications under section 296 of the Income Tax Act, 1961
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 389-91
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 278-86
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 27-28
- Notifications under section 31 of the Securities and Exchange Board of India Act, 1992
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 288-89
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 356-58
- Notifications under section 33 of the National Council for Teacher Education Act, 1993
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 400
- Notifications under section 37 of the Telecom Regulatory Authority of India Act, 1997
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 347-48
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 177-78
- Notifications under section 43 of the Airports Authority of India Act, 1994
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 274-75
- Notifications under section 48 of the Foreign Exchange management Act, 1999
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 291-93
- Notifications under section 50 of the National Dairy Development Board Act, 1987
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 246
- Notifications under section 58 of the Delhi Development Act, 1957
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 297
- Notifications under section 83 of the Lakshadweep Panchayats Regulation, 1994
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 275
- Notifications under sub-section (2) of section (3) of the All India Services Act, 1951
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 275
- Notifications under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 338
- Notifications under sub-section (2) of section 30 of the Regional Rural Banks Act, 1976
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 320-21

- Notifications under sub-section (2) of section 38 of the Central Excise Act, 1944
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 396-98
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 287
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 24-25
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 63
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 179-80
- Notifications under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 331
- Notifications under sub-section (2) of sub-section 38 of the Central Excise Act, 1944
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 329-30
- Notifications under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 295
- Notifications under sub-section (3) of section 141 of the Border Security Force Act, 1968
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 300
- Notifications under sub-section (3) of section 169 of the Representation of the People Act, 1951
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 388-89
- Notifications under sub-section (3) of section 21 of the Coinage Act, 1906
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 399-400
- Notifications under sub-section (3) of section 36 of the Recovery of Debts Due to Banks and Financial Institutions Act, 1993
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 64
- Notifications under sub-section (3) of Section 36 of the Sick Industrial (Special Provisions) Act, 1985
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 328
- Notifications under sub-section (3) of section 39 of the Export Import Bank of India Act, 1981
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 179
- Notifications under sub-section (3) of section 50 of Control of National Highways Land and Traffic Act, 2002
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 396
- Notifications under sub-section (3) of section 63 of the Competition Act, 2002
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 388
- Notifications under sub-section (3) of section 642 of the Companies Act, 1956
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 272
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 303
- Notifications under sub-section (4) of section 124 of the Major Port Trusts Act, 1963
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 353-54
- Notifications under sub-section (4) of Section 19 of the Banking Companies (Acquisition and Transfers of Undertaking Act, 1970 and 1980)
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 289-90
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 318-19

- Notifications under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfers of Undertakings) Act, 1970
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 400
- Notifications under sub-section (4) of section 94 of the Finance Act, 1994
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 398-99
- Notifications under sub-section (5) of section 396 of the Companies Act, 1956
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 162-63
- Notifications under sub-section (5) of section 45 of the Food Corporation Act, 1964
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 243-44
- Notifications under sub-section (6) of section (3) of the Essential Commodities Act, 1955
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 243, 245
- Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 398-99
- Notifications under sub-section (7) of section 9A of the Customs Tariff Act, 1975
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 286
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 332
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 26-27
- Notifications under sub-section 30 of section 9 of the Sugar Development Fund Act, 1982
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 277
- Notifications under sub-section 7 of section 9A of the Customs Tariff Act, 1975
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 391-94
- Notifications under sub-section(3) of section 15 of the Government Savings Banks Act 1873
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 290
- Notifications under the Central Excise Rules, 2003
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 329
- Ordinances under article 123 (2)(a) of the Constitution of India
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 473-74
- Report of Comptroller and Auditor General of India—Public Sector Undertakings for the year ended the March, 2003
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 177
- Report on the Progress made in the intake of Scheduled Castes and Scheduled Tribes against Vacancies Reserved for them in Recruitment and Promotion Categories on the Railways for the year ending the 31st March, 2002
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 377
- Report, Review on Accounts of the Comptroller and Auditor General of India—Public Sector Undertakings for the year ended March 2003
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 59-60
- Review of the working of the National Council of Science Museum, Kolkata, for the year 2001-2002
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 179

Statement Regarding International Labour Conference at 90th Session held in Geneva
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 272

Thirty Ninth Report of the Commissioner for Linguistics Minorities in India for the period from July, 2000 to June, 2001
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 403

Thirty-third Valuation Report of the Life Insurance Corporation of India
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 293

Poaching

Poaching of Chirus
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 67-68

Police Atrocities

Police Atrocities
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 167-68

Police Forces

Corruption in Police Forces
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 108-12

Funds for Modernisation of Police Force
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 154-55

Improvement in Police Force
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 124-26

Modernisation of Police
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 72-73

Need to fund the expenditure on modernisation of State Armed Police Forces, especially in the North Eastern Region (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 410-11

Police Reforms
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 99-100

Special Police Officers
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 210-19

Police Officers

Training to Senior Police Officers by FBI
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 133-34

Polio Eradication

Introduction of Injectable Polio Vaccines
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 133-34

Polio Campaigns
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 466-67

Polio Eradication Programme
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 3-5

Polio Vaccine Scheme
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 370-72

Pulse Polio Programme
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 202-04

Political Parties

Outstanding dues of ITDC against Political Parties/Clients
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 86-88

Politicians

CBI Raids on Officials/Politicians
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 67

Polluting Units

Relocation of Polluting Units
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 234-38

Pollution

Burning of Dry Leaves
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 53-54

Environmental Damage due to Pollution
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 134-35

Need for a Special Package to check increasing pollution in Kanpur, Uttar Pradesh (MUR 377)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 424-25

New Emission Norms for Vehicles
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 313-14

Noise Pollution
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 194-95

Pollution by Cox Distillery
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 109-10

Pollution by Delhi Metro Rail Project
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 94-95

Pollution by Sponge Iron Plants
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 39-40

Pollution in Ganga and other Rivers
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 40-44

Pollution Control

Misutilization of Funds Meant for Pollution Control
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 98

System of Pollution Check
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 7

Ponds

World Bank Loan for Ponds in Bihar
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 118

Poor Living Conditions

Poor Living Conditions of Indian Citizens
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 352

Poor People

Allocation of Funds under BSP
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 157-60

Condition of Poor in Rural Areas
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 169-70

Financial Assistance to Poor Patients
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 55-56

Free Legal Aid to Poor
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 65

Poverty of Women in Unorganised Sector
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 379-80

Population Control

Funds for Population Control
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 236-38

Population Control
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 112-13
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 297-98

Target Set for Population Control
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 129-30

Port Transit Facilities

Port Transit Facilities by Bangladesh
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 287-88

Port Trust

Mumbai Port Trust
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 75-76

Ports

Amendment of Port Acts
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 57-58

- Cargo Handling at Major Ports**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 201-02
- Creation of Additional Capacity in Ports**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 25-29
- Development of Major Ports**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 108-09
- External Assistance to Ports**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 146-47
- Laying of Crude Pipeline from Paradeep Port to Haldia**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 352
- Need to provide four-line connectivity to New Mangalore Port with the National Highway and Golden Quadrilateral (MUR 377)**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 349-50
- Performance of Ports**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 143-44
- Port Policy**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 295-302
- Ports as Logistic Hub**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 167
- Pre-Paying Debt by JNPT**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 310
- Private Sector Participation in Port Sector**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 342-43
- Private Sector Participation in Ports**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 306
- Reforms in Ports**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 47
- Revised Guidelines for Port Sector**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 277-78
- Security of Ports**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 37
- Sinking of Ships**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 53-54
- Post Cards**
- Meghdoot Cards**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 114-15
- Post Office Saving Rules**
- Amendment in Post Office Saving Rules**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 87-88
- Post Offices**
- Closure of Eastern Court Post Office**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 353
- Closure of Post Offices**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 58-60
- Computerisation of Post Offices in Rajasthan**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 295-96
- Decline in Small Savings in Post Offices**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 301
- Electronic Facilities in Post Offices**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 288
- Modernisation of Post Offices**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 340-42
- Office of PMG in North-East Region**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 328-29

Opening of Mukhya Dak Ghar
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 195-96

Opening of New Post Offices
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 215-16

Opening of Post Offices
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 128

Opening of Post/Telegraph Offices
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 224-28

Post Offices in Country
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 430-31

Post Offices in Rented Buildings
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 125-26

Posts/Telegraph Offices and Telephone Exchanges in AP
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 295

Setting Up of Post Offices
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 135

Postal Agents

Licensed Postal Agents
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 448-49

Postal Delivery

Poor Postal Delivery in Orissa
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 286-87

Postal Department

Disbursement of Loans
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 281

Losses in Postal Department
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 282

Postal Policy**New Postal Policy**

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 433-34

Postal Savings Instruments

Dematerialising of Postal Savings Instruments
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 273-74

Postal Services**Postal Services**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 245-48

Speed Post Service in North-East Region

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 354-55

Postal Staff**Facilities to Employees**

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 380-82

Incentives to Rural Postal Staff

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 49-51

Poultry**Development of Poultry**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 419-20

Poverty Alleviation**Eradication of Poverty**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 246-48

Financial Assistance for Eradication of Poverty

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 92-95

Poverty Alleviation Programmes

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 111-12

Poverty Alleviation Schemes

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 94-95

- Specific Programmes for Poverty Alleviation**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 181-82
- World Bank Loan for Elimination of Poverty**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 108-09
- World Bank Loan for Poverty Alleviation Schemes**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 105-06
- Poverty Ratio**
- Decrease in Poverty Ratio in Rural Areas**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 204-09
- Power**
- 400 KVA Line from Purnia, Muzaffarpur and Bihar Sharif**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 211-12
- Assistance to Assam State Electricity Board under APDRP**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 154-56
- Budgetary Allocation for Power**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 227-28
- Bureaucratic-PSU Nexus in Power Sector**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 239-40
- Demand and Supply of Electricity in Rajasthan**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 179-81
- Demand and Supply of Power**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 72-80
- Electricity Act, 2003**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 39-41
- Energy Summit in Guwahati**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 228-29
- Expenditure of Power Sector Reform in West Bengal**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 96-97
- Generation of Electricity from Waste**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 73-74
- Generation of Power from Solar Energy**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 53-72
- Hydro Electric Generation by NHPC**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 168-72
- Interim Budget General, 2004-2005**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 52-53
- Outlay under APDRP**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 82-83
- Policy on Wind Energy**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 173
- Power Crisis in Assam**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 290-91
- Power Cuts in Karnataka**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 128-29
- Power Disruptions**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 229
- Power Failure in Maharashtra**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 214-17
- Power Generated through Renewable Energy Sources**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 267-74

- Power Generation through Hydel, Thermal and Atomic Energy**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 246-54
- Profit in Power Sector**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 255-56
- Purchase of Power from Nepal**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 47
- Requirement and Availability of Power of MSEB**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 236-37
- Setting up of National Energy Board**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 115-16
- Withdrawal of Purchase Preference from State owned Company**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 74-75
- Power Crisis**
- Power Blackouts**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 103
- Power Failure in Western Region**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 198-99
- Shortage of Electricity in Jharkhand**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 148-51
- Power Distribution**
- Funds for Power Transmission and Distribution**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 230-32
- Power Finance Corporation**
- Reduction in Interest Rate of Loan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 235-42
- Responsibilities of PFC**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 166-72
- Power Generation**
- 50,000 MW Initiative Scheme**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 130-38
- Cheaper Rate of Power Generation**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 369-80
- Cost of Power Generation**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 319-22
- Expansion Plan of NHPC for Power Generation**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 116-20
- Generation of Power**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 353-54
- Need to evolve a policy of time-bound environmental clearances for hydro-electric power generation projects in the hilly areas of the country (MUR377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 422
- Need to release funds from Central Road Fund for construction of roads in Bharuch Parliamentary Constituency, Gujarat (MUR377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 422-23
- Power Generated by DVC**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 217-19
- Power Generation**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 183-86
- Power Generation and Distribution in Bihar**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 100-104
- Power Generation Capacity of Power Plants**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 48-54

Power Generation from Small Hydro Power in Jharkhand
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 85-86

Power Generation in Bihar
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 179-81

Renovation and Modernisation Programme for Power Generation
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 138-56

Selling up of Power Generation and Transmission
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 164

Target for Power Generation
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 113-22

Power Grid Corporation of India

Charges by PGC from North-Eastern States
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 66

Committee of Retired High Officials in PGC
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 158-60

Load Dispatch Centres by PGC
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 344

Power Grid Station in Bihar
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 140-41

Privatisation of Power Grid Transmission Lines
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 209

World Bank Loan to PGC
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 223-26

Power Links Transmission Ltd.

Licence to Power Links Transmission Limited
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 55-57

Power Plants

Closure of Power Plants
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 312-13

Custom Duties for Power Plants
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 207-09

Employment to the People of Land Loser of Mejia Thermal Power Plant
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 157-58

Gas Based Power Plants
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 121

Power Generation Capacity of Power Plants
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 48-54

Setting up of Power and LNG Plants by IOCL
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 141

Setting up of Power Plant by Railways in Nabinagar
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 279-80

Setting up of Power Plants by Railways
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 317-18

Thermal Power Plant in Mahwa
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 303-04

Power Policy

New Power Policy for Public Sector Companies
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 168

Power Projects

Approval to Power Projects of UP
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 183

- Athirapally Hydro Electric Project**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 68
- Budhi Gandak Hydel Power Project**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 265
- Clearance to Hydro Power Projects of Kerala**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 253-54
- CNG for Kayamkulam Power Project**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 276
- Completion on DVPP**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 165-66
- Dabhol Project**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 231-32
- Environmental Clearance for Power Projects**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 75
- Equity Participation in Hydro Electric Power Projects in Rajasthan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 192-93
- FI's Loan to Dabhol Power Project**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 262-63
- Finance Policy for Small Power Projects**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 210-14
- Funds from IDBI for Gas based Power Projects**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 319-21
- Hydel Power Projects for North Eastern Region**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 306-10
- Hydro Electric Projects in Kerala**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 123-24
- Hydro-Power Project of Bihar**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 80-81
- Implementation of Hydro Electric Project in Rajasthan**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 375
- Implementation of Subansiri Hydel Power Project**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 253-55
- Inclusion of Panchet Hill Thermal Power Project**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 210-11
- Issuance of NOC for Lignite Based Power Project**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 113-14
- Mega Power Project Status to Central Thermal Projects**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 349-50
- Mega Project Status of Bellary TPP in Karnataka**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 138
- Mini Hydro Power Projects**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 215-16
- Omkareswar Hydro Power Project**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 365
- Pending Power Projects in Jharkhand**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 60-62
- Pending State Power Projects**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 325-32
- Position of Loktak Downstream Hydro Power Project**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 344-48

- Position of Nathpa Jhakri Power Project**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 84
- Power Generation from Small Hydro Power in Jharkhand**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 85-86
- Power Projects by NTPC in Saudi Arabia and Oman**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 261-62
- Power Projects Constructed by Tehri Hydro Development Corporation**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 255-56
- Power Projects Funded by International Financial Institutions**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 210
- Power Projects Funded by PFC in Assam**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 105-08
- Power Projects in Maharashtra during Tenth Plan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 105-08
- Power Projects in Nepal**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 141-42
- Proposal for Setting Up of Power Projects**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 25-30
- Renovation and Modernisation of Power Project in Bihar**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 131-32
- Revival of Dabhol Power Project**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 367-68
- Setting Up of Hydel Power Project in Gujarat**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 102
- Setting up of Hydro Power Projects in Private Sector**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 234-35
- Setting up of Lignite based Power Projects**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 298-300
- Setting up of New Power Projects in Bihar**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 94-95
- Techno-Economic Sanction to Chandil LBC Power Project**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 162-63
- Teesta Hydro Electric Project**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 154
- Power Reforms**
- Discrepancies in Working of Power Reforms**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 137-38
- Launching up of APDP and APRP**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 354-58
- Power Sector Reforms**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 48-49
- Review meeting of APDRP**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 62-64
- Power Sector**
- Problem in Power Sector**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 132-34
- World Bank Loan for Power Sector**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 163-64
- Power Stations**
- Collapse of Sixth Unit of Kota Thermal Power Station**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 120-21

- Pending Power Sub-Stations in Jharkhand**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 139
- Revival of Bongaigaon Thermal Power Station**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 127-28
- Power Supply**
- Construction of Mysore-Kozikode Line in Southern Region**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 93
- Power Supply to Bihar and Jharkhand through NCES**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 130-31
- Subsidy on Power Supply to Agriculture and Domestic Sector**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 316
- Power Tariff Policy**
- Draft Power Tariff Policy**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 371-72
- Power Transmission**
- 400 KVA Line from Purnia, Muzaffarpur and Bihar Sharif**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 211-12
- CERC for Transmission of Power**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 269-70
- Charges by PGC from North-Eastern States**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 66
- Funds for Power Transmission and Distribution**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 230-32
- Guidelines by CERC**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 42-43
- HPT for Kokrajhar**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 90-91
- Licence to Power Links Transmission Limited**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 55-57
- Selling up of Power Generation and Transmission**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 164
- Powerloom Sector**
- Crisis in Powerloom Industry**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 32-34
- Deteriorating Condition of Powerloom Sector**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 205-07
- Strengthening the Powerloom Sector**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 269-71
- Powerloom Service Centres**
- Powerloom Service Centres**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 69
- Pradhan Mantri Awas Yojana**
- Construction/Upgradation of Houses under IAY/PM Awas Yojana**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 246-47
- Pradhan Mantri Gram Sarak Yojana**
- Funds under PMGSY**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 178-79
- Inclusion of Routes under PMGSY**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 133-35
- Need to earmark a minimum of 15 per cent of the allocations under PMGSY for improvement of the existing main roads in the States (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 407-08

Pradhan Mantri Gram Sarak Yojana
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 201-08

Pradhan Mantri Grameen Sadak Yojana
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 35-38

Pradhan Mantri Gramodaya Yojana

Allocation of Funds under PMGY
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 41-43

Rural Electrification under PMGY
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 80-82

Pradhan Mantri Jalsamvardhan Yojana

Pradhan Mantri Jalsamvardhan Yojana
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 79-80

Pradhan Mantri Rojgar Yojana

**Consultation with States for
Implementation of the Programmes**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 146-47

Target under PMRY
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 43

**Pradhan Mantri Rural Water Supply
Scheme**

**SGSY and Drinking Water under PMRWS
Scheme**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 139-41

**Pradhan Mantri Swasthya Suraksha
Yojana**

Interim Budget General, 2004-2005
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 41

Prasar Bharti

Cases against Corrupt Officials
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 124-28

Withdrawal of Volume Discount Scheme
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 225-26

Prawasi Bharatiya Diwas

Prawasi Bharatiya Diwas
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 105-06

Primary Education

District Primary Education Programme
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 122

Evaluation of D.P.E.P
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 163-64

**World Bank Loan to Rajasthan for Primary
Education**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 243-44

Primary Health Centres

Construction of PHCs
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 103

Prime Minister Security

PM Security
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 104

Prime Minister Visit

Expenditure on PM Visit
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 317-22

Foreign Visits by PM

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 392-409

PM Visit to UN

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 289-90

Prisoners

Release of Aged Prisoners
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 311

Private Consultants

Private Consultants for Railway Development Programme
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 361-64

Private Sector

Manufacturing of Weapons by Private Sector
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 347-49

Private Participation in Running Secondary Schools in Rural Areas
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 365-66

Private Sector in Procurement and Storage
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 44

Private Sector Participation in Port Sector
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 342-43

Private Sector Participation in Ports
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 306

Setting up of Hydro Power Projects in Private Sector
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 234-35

Privatisation

Privatisation of Airports
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 132-33

Privatisation of CPUs (Res.)
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 71-79
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 359-92

Privatisation of ITDC Hotels
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 43-46

Privatisation of Oil Companies
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 331-32

Privatisation of Power Grid Transmission Lines
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 209

Privatisation of Steel Plants
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 292-93

Processed Food

Nutrition Content of Processed Food Products
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 158

Procurement & Storage

Private Sector in Procurement and Storage
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 44

Procurement Centres

Procurement Centres
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 121-24

Professional Colleges

Private Unaided Professional Colleges
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 134

Professional Colleges
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 75-77

Setting up of Professional Colleges in Backward Areas
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 301-02

Professional Courses

Common Entrance Examination for Professional Courses
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 25-26

Programme Hariyali

Release of Funds to Organisation under Programme Hariyali
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 187-88

Project Office

Norms for Establishing the Project Office
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 236

Projects

Scrapped or Merged Projects
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 176-84

Promotion Policy

Promotion of Assistant in LIC
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 99

Promotion of Employees

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 300-02

Promotion Policy

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 135, 183-84
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 140, 237-38, 313-14, 338-39
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 96

Property

Conversion of Commercial and Industrial
Property Lease into Free Hold
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 227-28

Conversion of Leasehold Property into
Freehold
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 134-35

Prosecution

Permission for Prosecution
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 105

Review of Investigation and Prosecution
System
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 73

Provident Fund

Non-Deposit of P.F. Contribution of
Cashew Works
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 78

Non-Deposit of Provident Fund by PSUs
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 24-28

Pending Cases of P.F. in Gujarat
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 192-93

PPF Scheme

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 71-72

Unpaid Amount under EPF

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 215-16

Provident Fund Scam

Seamen's Provident Fund Scam
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 71-72

Public Distribution System

Construction of Godowns
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 180-84

Foodgrains for PDS

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 189-91

Public Grievances

O.M. of Personnel Public Grievances and
Pensions
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 59

Public Health Care System

Public Health Care System
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 73-74

Public Health Services

Fluoride Mitigation Centre
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 109

Public Issues

Public Issues of Banks
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 104-05

Public Notaries

Amendment to the Notaries Act
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 146-47

Need to increase the number of Notaries
appointed for Kerala (MUR 377)
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 350-51

Public Premises

Guidelines regarding Public Premises
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 176-77

Public Premises Act, 1971
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 128-32
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 248-51

Public Sector

Involvement of Public Sector in Wasteland
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 243

Public Sector Companies

New Power Policy for Public Sector
Companies
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 168

Public Sector Enterprises

System of Arbitration
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 135-36

Public Sector Undertakings

Bureaucratic-PSU Nexus in Power Sector
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 239-40

Coal Mining by State Public Sector
Undertakings
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 73-74

Dealers Commission

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 111-12

Deployment of CISF in PSUs
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 111-12

Disinvestment of IOCL and Other PSU
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 221-22

Disinvestment of Profit Making
Companies
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 132-33

Disinvestment of PSU in Kerala
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 116-17

Disinvestment of PSUs
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 170-74

Dividend Paid by Oil PSUs
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 271

Efficiency of Notification
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 164-65

Enquiry Against Chairmen/Managing
Directors
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 213-14

Expenditure Incurred by PSUs on TA/DA
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 234

Financial Support for Sick PSUs
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 369-70

Import of Coal and Iron Ore by Public
Sector Steel Companies
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 257-59

Investment by CPSUs
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 265-66

Investment of Dividends by Public Sector
Undertakings
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 161-62

- Losses due to Non-completion of Projects
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 165-68
- Losses of Public Sector Telecom Companies
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 48-49
- Marketing of Products of Private Companies by Oil PSUs
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 199-200
- Misuse of PSUs by Concerned Ministries
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80-82
- MoU between Railway and Production Units
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 256-57
- Need to provide 27 percent reservation to OBCs for admission in educational institutions and jobs in Public Sector Undertakings (MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 473-74
- Non-Deposit of Provident Fund by PSUs
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 24-28
- Non-Payment of Statutory Dues of Employees
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 311-18
- Offloading of Shares in ONGC and Oil PSUs
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 171
- Outstanding Dues of PSU Employees
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 240
- Privatisation of CPUs (Res.)
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 71-79
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 359-92
- PSUs
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 280-84
- Public Sector Fertilizer Units
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 132-34
- Reserve Funds Spent by PSU's on Petrol Pumps
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 338-39
- Revival of Burn Standard Company Limited
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 82-83
- Revival Package for Instrumentation Limited
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 164-65
- Selling up of Power Generation and Transmission
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 164
- Vigilance Mechanisms in Ministry and PSUs
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 249-50
- Violation of Directives of CVC by PSUs
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 116
- White Paper on Revival of PSUs
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 74
- Withdrawal of Purchase Preference from State owned Company
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 74-75
- Public Works Department**
- Need to provide a halt at Mandi on Jogendra Nagar-Pathankot narrowgauge railway line and construct an overbridge at Passal with the assistance of Public Works Department of Himachal Pradesh (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 486

Publicity Units

Setting up of Field Publicity Units
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 103

Pulses

MSP of Oil Seeds/Pulses
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 214-15

Production of Oilseeds and Pulses
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 267-69

Production of Rice, Wheat and Pulses
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 109-14

Soyabean Prices
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 166-67

Pump Storage Project

Pump Storage Project at Kaimur
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 228-29

Punjab

Airports in Bhatinda
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 127

Alleged Scam in Bathinda Telecom Circle
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 318

BT Cotton in Punjab
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 179

ROB/RUB at Mansa
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 89

Punjab Wakf Board

Break up of Punjab Wakf Board
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 387-90

Radiation Safety Norms

Violation of Radiation Safety Norms
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 156-57

Radio

FDI in Radio Broadcast
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 297-98

Radio Committee

Recommendations of Radio Committee
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 340-53

Radioactive Materials

Uranium Project
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 335-36

Rag-Pickers

Welfare Measures for Rag-Pickers
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 365-66

Rehabilitation Scheme

Rehabilitation Scheme
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 378-79

Rail Catering Services

Contracts for Catering
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 293-310

Rail Coach Factory

Manufacturing of Jet Deflector Cars
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 200-01

Setting Up of Rail Coach Factories
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 199

Rail Commission Agents

Commission Agents
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 257-58

Rail Engine Drivers

Duty Hours on Engine Drivers
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 286

Rail Engines

Provision of AC in Rail Engines
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 360

Rail Link

Need to revive the Nagimora Railway Station and Construction of one rail link from Dimapur to Nagimora via Chimukedima and Tuli in Nagaland (MUR377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 472

Rail Museum

Rail Museum
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 191

Rail Neer

Sale of Contaminated Water/Rail Neer at Railway Station
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 107-08

Rail Routes

Alternate Route between Delhi and Coastal A.P. & Tamil Nadu
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 327

Survey for Electrification of Rail Routes
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 157-58

Uneconomic Rail Routes

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 197-208

Rail Sampark Yojana

Interim Budget (Railway) - 2004-2005
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 17

Rail Tariff Regulatory Authority

Rail Tariff Regulatory Authority
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 42

Rail-Tel

Rail-Tel
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 260-61

Railway Accidents

Accountability on Rail Accidents
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 140-41

Report on Frontier Mail Accident
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 209-10

Railway Archives

Archives of Engineering History
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 141

Railway Claims

Railway Claim Cases
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 31-35

Railway Coaches

Coaching Terminal
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 352-53

Improvement in Rail Coaches
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 341-42

Incidents of Fire in Coaches
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 4-13

Manufacturing of Rail Coaches
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 287-89

Modern Light Weight Coaches for Metros
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 85

Reservation of Coaches by Private Parties for Special Occasions
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 174-75

Self Lighting Train Coaches by Konkan Railways
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 251-52

- Shortage of Coaches**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 156-57
- Shortage of Coaches and Wagons**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 31-37
- Railway Communication**
- Mobile Train Radio Communication System in Trains**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 95-96
- Railway Convention Committee**
- Railways (Amendment) Bill**
- Railway (Second Amendment) Bill Railway Protection Force (Amendment) Bill, 2003 and Resolution Re : Approval of Recommendations in the Eighth Report of Railway Convention Committee—Consid. & Pass**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 475-506, 507-37
- Railway Crossings**
- Need for construction of a Road underbridge at Avadi railway crossing in Tamil Nadu (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 491-92
- Railway Development Programme**
- Private Consultants for Railway Development Programme**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 361-64
- Railway Electrification**
- Electrification and Doubling of Lucknow-Howrah Rail Line**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 223-24
- Survey for Electrification of Rail Routes**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 157-58
- Railway Employees**
- Irregularities in Recruitment of Gangmen in Bhubaneswar**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 87-88
- Requirement of Personnel in New Railway Zones**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 86
- Vacancies in Safety Category**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 81-82
- Railway Engines**
- Use of Steam Engines to Encourage Tourism**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 107
- Railway Fares**
- Concession in Fares to Disabled**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 315
- Concession to Passengers/Students**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 231
- Railway Gate**
- Construction of Railway Gate/Over Bridge on Pathankot-Jogender Nagar Line**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 114-15
- Railway Land**
- Allotment of Railway Land to Freedom Fighters**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 177
- Commercial Use of Railway Land**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 83
- Leasing of Railway Land to Unauthorized Shopkeepers**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 220

Railway Lines

- Acquisition of Land for Haridaspur-Paradeep Rail Line
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 265
- Acquisition of Land for Khurda Road-Bolangir Railway Line
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 232-33
- Alternate Route for South Bound Trains
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 306
- Construction of Railway Gate/Over Bridge on Pathankot-Jogender Nagar Line
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 114-15
- Doubling of Ambari Falakata-Rani Nagar and Sonapur-Canning Rail Route
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 94-96
- Doubling of Cuttack-Barang and Talcher-Paradeep Rail Line
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 134-46
- Doubling of Delhi-Moradabad and Gargara Halt-Shahjehanpur Rail Line
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 130
- Doubling of Khana-Sainthia Section
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 346
- Electrification and Doubling of Lucknow-Howrah Rail Line
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 223-24
- Expansion of Tamluk-Contai Rail Line
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 358
- Gandhinagar-Ahmedabad-Delhi Broad Gauge Line
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 123
- Gauge Conversion Projects in Tamil Nadu
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 158
- Hajipur-Vaishali-Sugauli Rail Line
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 278-79
- Kurla-Mahul Rail Line
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 143-44
- Laying of New Rail Lines
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 64-72
- Need for gauge conversion on Bareilly-Lakhimpur-Sitapur-Lucknow metre gauge railway line (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 327
- Need to allocate additional funds to facilitate early completion of Ahmed Nagar-Beed-Parli-new Railway Line in Maharashtra (MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 470
- Need to allocate adequate funds for early completion of Thanjavur-Tiruvarur-Nagoor rail line gauge conversion work in Tamil Nadu (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 414-15
- Need to clear the proposal for laying Gadchiroli-Desaiganj rail line in Maharashtra (MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 292
- Need to construct an over-bridge/under-bridge on rail line at Gangdhara, Veerpar and Uchchhal on National Highway No. 6 in Gujarat (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 70
- Need to convert the existing rail line between Jammusar and Bharuch in Gujarat into a broad gauge line and also reschedule the timings of trains running on this route (MUR 377)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 279

- Need to doubling of rail line between Faluknama and Gadwal under South Central Railways (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 410
- Need to expedite completion of Banspani-Daitari railway line in Orissa (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 397
- Need to expedite conversion of Kurla-Mahul goods railway line into passenger railway line (MUR 377)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 279-80
- Need to extend Gonda-Bahraich rail line upto Tikunia Lakhimpur border and release adequate funds for the purpose (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 409
- Need to lay a new rail line between Jolarpettai and Hosur via Bargur and Krishnagiri in Tamil Nadu (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 385
- Need to lay a new railway line connecting Ujjain-Agar-Jhalawar (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 323
- Need to make provisions in the Railway Budget and initiate construction of railway line between Dahanu and Nasik (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 308-09
- Need to provide a halt at Mandi on Jogendra Nagar-Pathankot narrowgauge railway line and construct an overbridge at Passal with the assistance of Public Works Department of Himachal Pradesh (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 486
- Restarting of rail Lines in Tamil Nadu
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 318-19
- ROBs on Jammu-Udhampur Rail Line
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 63-64
- Suburban Rail Service on Vasai-Diva Rail Line
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 129-30
- Survey for New Rail Lines in Bihar
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 355-58
- Survey of New Jalpaiguri-Gangtok Line
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 151-52
- Survey of Pune-Nasik Rail Line
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 327-28
- Survey of Solapur-Tuljapur- Osmanabad Rail Line
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 75-76
- Una-Takarla Rail Line
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 243-44
- Uneconomic Rail Lines
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 105-06
- Railway Link**
- Rail Link between India and Nepal
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 217-18
- Railway Motorman's Cabins**
- Modernisation of Motorman's Cabins
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 152
- Railway Passengers**
- Concession to Passengers/Students
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 231

- Facilities at New Jalpaiguri and Haldibari Railway Stations**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 70-71
- Need to introduce a local passenger train from Ahmedabad to Abu Road and extend the route of Aravali Express up to Mumbai Central (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 381
- Passenger Amenities at Delhi Railway Stations**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 71-72
- Safety and Security of Commuters in Trains (S.N.Q.)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 41-48
- Railway Passes**
- Misuse of Railway Complimentary Passes**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 134
- Railway Projects**
- Acquisition of Land for Panihar-Mohan and Mohan-Khujari Project**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 282-83
- Compensation to Project affected Persons of Tamruk-Digha Rail Project**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 177-78
- Conversion of MG Line into BG between Rangia Jn. and Murkhongselek**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 101-02
- Interim Budget (Railway) - 2004-2005**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 13
- Investors for Rail Projects**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 286-87
- Manu-Agartala Rail Project**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 103-04
- Need to allocate Rs. 80 crore in the next Budget for early completion of gauge conversion work on Neemach-Ratlam section of Western Railways (MUR 377)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 471
- Need to ensure early completion of the pending projects of Railways in East Delhi (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 307
- Need to Expedite Completion of Damodar Rail Project of Central Coalfields Ltd. Mines and Pipradin and Karmatia (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 403-04
- Need to initiate work on the sanctioned railway projects in West Bengal (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 72
- Pending Rail Projects in West Bengal**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 92
- Priority Projects**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 77-79
- Projects in Kerala**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 164-65
- Rail Projects in Bihar**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 258-59
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 175-80
- Rail Projects in Chhattisgarh and Jharkhand**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 125-28
- Rail Projects in Gujarat**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 94-102

- Rail Projects in Jammu and Kashmir
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 233-36
- Rail Projects in Karnataka
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 216-24
- Rail Projects in Orissa
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 275-82
- Rail Projects in Uttaranchal
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 166-67
- Reported: Need for speedy implementation of various ongoing Railway Projects in the State of Kerala (CA)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 292-306
- Survey for Rail Projects in Madhya Pradesh
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 72-73
- Work in Turbe-Thane Section
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 67-68
- Work on Rail Siding Project at Piparwar
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 188-89
- Railway Publicity**
- Expenditure on Publicity
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 251
- Railway Recruitment**
- Examination of Gangmen
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 214-15
- Filling up of Vacancies in Safety Category
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 190-91
- Irregularities in Recruitment of Gangmen in Bhubaneswar
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 87-88
- Recent Incidents of violence in Assam and some other parts of the country due to recruitment policy of the Railway— (DUR 193)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 537-638
- Recent incidents of violence in Assam and some other parts of the country due to Recruitment Policy of the Railways (DUR 193)
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 413-70
- Recruitment in Railways**
- (Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 147
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 81
- Recruitment of Additional Workers**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 289
- Railway Reservation**
- Interim Budget (Railway)—2004-2005
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 14
- Lack of Reservation Facility at Canning Station in West Bengal
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 153-54
- Reservation of Coaches by Private Parties for Special Occasions
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 174-75
- Reservation of Seats/Berths in Paschim Express
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 66-67
- Waiting List for Reservation of Seats/Berths
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 189-90

Railway Safety

Filling up of Vacancies in Safety Category
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 190-91

Installation of C.C.T.Vs in Trains
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 209

Installation of Train Protection and
Warning System (TPWS)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 58-59

Interim Budget (Railway)—2004-2005
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 11

Issue of Bonds
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 172

Railway Prabasi Suraksha Abhiyan
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 213

Recommendation of Khanna Committee
Report
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 226-34

Vacancies in Safety Category
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 81-82

Railway Safety Fund

Interim Budget (Railway)2004-2005
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 12

Railway Schools

Railway Schools in Orissa
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 98-99

Railway Services

Need to introduce D.M.U. rail service
from madurai to adjoining towns in
Tamil Nadu (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 384

Need to introduce MEMU rail services on
Tata Nagar-badbil and Tata Nagar
Rourkela routes (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 69-70

Need to provide rail services linking
Parwanoo-Badotiwala-Nalagarh-
Dabota areas in Himachal Pradesh with
Chandigarh (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 387

Suburban Rail Service on Vasai-Diva Rail
Line
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 129-30

Railway Stations

Canning Railway Station as Model Station
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 71

Chemanchery Railway Station
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 99

Cleanliness at Railway Stations
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 287

Demolition of Building at Kalyan Railway
Station
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 88-89

Facilities at New Jalpaiguri and Haldibari
Railway Stations
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 70-71

Illegal Occupation of Waiting Rooms
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 94

Maintenance of Railway Stations
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 219-20

Nagpur Railway Stations
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 144

- Need to construct a platform and a foot over-bridge on the Southern side of the Suisa Railway Station in West Bengal (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 413
- Need to make changes in arrival/departure timings of trains passing through Chitrakoot Dham Karvi Railway Station (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 405-06
- Need to provide halts at Bharuch and Ankaleshwar railway stations in Gujarat for trains coming from the North (MUR 377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 323-24
- Need to revive the Naginimora Railway Station and Construction one rail link from Dimapur to Naginimora via Chimukedima and Tuli in Nagaland (MUR 377)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 472
- New Design for Railway Stations**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 365-66
- Passenger Amenities at Delhi Railway Stations**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 71-72
- Self Printing Ticketing Machine**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 210-23
- Setting Up of Food Plazas at Railway Stations**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 91-92
- Stoppage of Train At Kalinagar Railway Station**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 86-87
- Upgradation of Railway Stations**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 141
- Upgradation of Shekpura and Lakhisarai Railway Stations**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 221-22
- Utilisation of New Stations Building at Tellicherry**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 73-74
- Railway Tickets**
- Foreigners Travelling on Fake Tickets**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 99-101
- Interim Budget (Railway) 2004-2005**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 13
- Issue of Ticket on Trains**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 270-71
- Rail Tickets on Phone Calls**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 343-44
- Refund of Railway Tickets**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 226-27
- Railway Tracks**
- Detection of Detonators from Railway Track**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 343-44
- Faulty Track**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 345-46
- Maintenance of Railway Tracks**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 2-6
- Need to change old railway track between Mudhkhd and Adilabad and accord priority to gauge conversion work between Mudhkhd and Kewat in Maharashtra (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 414

Railway Traffic**Interim Budget (Railway)—2004-2005**

(Deb. 2, Vol. XXXIX, 30-01-2004)

Col. 15

Railway Trains**AIR Service in Trains**

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 259

Circular Trains through South India

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 259-60

Crimes in Trains

(Deb. 5, Vol. XXXIX, 05-02-2004)

Col. 171-73

Holiday Special Trains

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 79

Increase in Speed of Passenger Trains

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 104-05

Interim Budget (Railway)—2004-2005

(Deb. 2, Vol. XXXIX, 30-01-2004)

Col. 18

Internet Service in Moving Trains

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 357-58

Internet Service in Moving Trains

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 357-58

Issue of Ticket on Trains

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 270-71

Late Running of Gomati Express

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 302-03

Mobile Train Radio Communication System in Trains

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 95-96

Need to extend the route of Hirakhand Express upto Jagdalpur in Orissa (MUR 377)

(Deb. 14, Vol. XXXVIII, 19-12-2003)

Col. 409-10

Need to introduce a local passenger train from Ahmedabad to Abu Road and extend the route of Aravali Express up to Mumbai Central (MUR 377)

(Deb. 7, Vol. XXXVII, 10-12-2003)

Col. 381

Need to introduce additional Rajdhani Express train between Hazrat Nizamuddin and Bhubaneswar on the Hirakud Express route (MUR 377)

(Deb. 5, Vol. XXXVII, 08-12-2003)

Col. 349

Need to provide halts at Bharuch and Ankaleshwar Railway Stations in Gujarat for trains coming from the North (MUR 377)

(Deb. 15, Vol. XXXVIII, 22-12-2003)

Col. 323-24

Need to run Kaifiat Express from Mau Junction in U.P. (MUR 377)

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 384

Need to take up gauge conversion work and introduce additional trains in the State of Uttaranchal for its speedy development (MUR 377)

(Deb. 4, Vol. XXXIX, 04-02-2004)

Col. 292-93

Pantry Car Facility in Summer Puja Special Trains

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 197

Passenger Train Service on Pipavav-Surendranagar B.G. Rail Line

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 268-69

Report on Frontier Mail Accident

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 209-10

- Report on Rajdhani Express Accident**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 273-74
- Reservation of Seats/Berths in Paschim Express**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 66-67
- Running of Special Trains Beyond Festivals**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 228
- Safe Movement of Punctuality of Trains during Foggy Season**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 289-90
- Safety and Security of Commuters in Trains (S.N.Q.)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 41-48
- Railway Travelling Service Agent**
- Recruitment of RTSA in Kota, Rajasthan**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 355-56
- Railway Vikas Fund**
- Railway Vikas Fund**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 102
- Railway Vikas Nigam**
- Departmental Railway Vikas Nigam**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 13-25
- Railway Wagons**
- Allotment of Wagons**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 76-77
- Manufacturing of Air Conditioned Wagons**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 181
- Shortage of Coaches and Wagons**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 31-37
- Taking over Burnpur Unit**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 273
- Railway Zones**
- Dangerous Rail Zones**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 99-100
- New Railway Zones**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 78-80
- Requirement of Personnel in New Railway Zones**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 86
- Railways**
- Agreement between India and Turkey**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 139-40
- Air journey by CONCOR Officers**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 319
- Corporate Safety Plan**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 33-36
- Cost Escalation due to delay in Completion of Rail Projects**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 323
- Decentralisation of Decision-making Process**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 127
- Denial of Work Orders to HEC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 385-86
- Development of Railway Network**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 132-33
- E-Tendering**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 287

- East Coast Zone**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 365
- Faulty Wheels**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 124-25
- Formation of Tiger Squad**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 100
- Freight Earnings**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 333-34
- Gauge Conversion**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 121-22
- Gauge Conversion Work Pending under East Coast Railway**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 339
- Grabbing of Seats by Porters in Unreserved Coaches**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 207-08
- Import of Rolling Stock**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 334-38
- Improvement in Freight Earnings by Zonal Railways**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 322
- Inland Charges**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 263-64
- Joint Venture of BSCL with Railways**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 339-40
- MoU between Railway and Production Units**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 256-57
- Need for construction of an underground rail bridge at Kaarvi in Chitrakoot district in U.P. (MUR 377)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 442-43
- Need to doubling of rail line between Faluknama and Gadwal under South Central Railways (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 410
- Need to expedite construction of Rail Over-bridge at Ghatkopar, Mumbai and other FOBs by Central Railways in Maharashtra (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 380
- Non Functioning of Coupon Validating Machines**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 276-77
- Outstanding Amount against CONCOR**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 191
- Passenger Facilities at Bhatinda Railway Station**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 96
- Private Sector Participation in Railways**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 374
- Promotion Policy**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 313-14
- Rail Projects with ADB Loan**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 101-02
- Railway Users Consultative Committees**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 235-38
- ROB at Ekra and Digghi Level Crossings**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 89-90

- Sale of Scrap**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 220-21
- Setting up of Power Plant by Railways in Nabinagar**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 279-80
- Setting up of Power Plants by Railways**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 317-18
- Speed of Trains at Moorad Railway Bridge**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 119
- Taking over of Units of Bharat Wagon and Engineering Limited**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 122-23
- Talcher-Bimlagarh Rail Line**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 83-84
- Theft of Booked Luggage**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 125-28
- Train Accidents**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 24-31
- Ultrasonic Testing of Moving Parts**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 140-41
- Unproductive Expenditure**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 387
- VRS in Railways**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 351-52
- Zonal Security Plan**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 316-17
- Rain Water Harvesting**
Need to ensure proper repair and maintenance of tanks for water harvesting in Hingoli Parliamentary Constituency, Maharashtra (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 74
- Railway Crimes**
Incidents of Looting, Robbery and Murders in Trains
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 108-10
- Rajasthan**
Airport at Ajmer
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 157-58
- Central Plan Assistance to Rajasthan**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 353-55
- Computerisation of Post Offices in Rajasthan**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 295-96
- Coverage of DD in Rajasthan**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 134
- Demand and Supply of Electricity in Rajasthan**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 179-81
- Development of Alwar**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 258-59
- Electrification of villages by Solar Batteries**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 310-11
- Equity Participation in Hydro Electric Power Projects in Rajasthan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 192-93
- Expenditure on Works**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 30
- Exploration of Oil in Rajasthan**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 159-60
- Funds for Rajasthan**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 252

- Gas Availability in Jaisalmer District**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 164
- Implementation of Hydro Electric Project in Rajasthan**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 375
- Implementation of Schemes in Rajasthan**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 107
- NCES Projects in Rajasthan**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 290
- Need to confer legal rights on people settled on forest land in Rajasthan and other parts of the country (MUR 377)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 294
- Need to establish an Oil Refinery at Barmer in Rajasthan (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 488
- Need to lay a new railway line connecting Ujjain-Agar-Jhalawar (MUR 377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 323
- Need to provide adequate Financial Assistance to the Government of Rajasthan for its all round development (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 397
- Need to provide air services connecting Ajmer in Rajasthan (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 380
- Recruitment of RTSA in Kota, Rajasthan**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 355-56
- Setting up of DD Centre at Sumerpur in Rajasthan**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 85
- Setting up of Hospitals in Rajasthan**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 280-81
- Supply of Sugar to Rajasthan**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 154
- Take Over of Tourist Places of Hadauti Circuit by ITDC**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 86-88
- Telephone Exchanges in Rajasthan**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 292-94
- WLL System in Rural Areas in Rajasthan**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 77-79
- World Bank Loan to Rajasthan for Primary Education**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 243-44
- Rajiv Gandhi Drinking Water Mission**
- Allocation of Funds under RGDWM**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 219-35
- Rajiv Gandhi University of Health Sciences**
- Inclusion of BAMS and BHMS Degrees in Second Schedule**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 103-04
- Rape**
- Incident of rape and killing of a girl in Jhabua district of Madhya Pradesh (St.)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 254-55
- Review of Rape Law**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 362
- Rash Driving**
- Rash and Drunken Driving**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 53-54

Rashtriya Chemicals & Fertilizers

Disinvestment of RCF, Mumbai
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 65-66

Rashtriya Ispat Nigam Limited

Vizag Steel Plant
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 112-13

Rashtriya Mazdoor/Shilpkar Diwas

Need to celebrate Rashtriya Mazdoor/
Shilpkar Diwas on 17th December,
every year and declare it as a national
holiday (MUR 377)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 441-42

Rashtriya Sam Vikas Yojana

Rashtriya Sam Vikas Yojana
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 272-74
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 218-19

Reform Agenda

Reform Agenda for Ministries
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 116-28

Reforms Facility Programme

Development and Reforms Facility
Programme
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 311-12

Refugees

Citizenship of Chakma Refugees
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80

Regional Artists

Promotion of Regional Artists
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 296

Regional Centres

Establishment of Regional Centre
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 280

Setting up of Regional Centres

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 181

Regional Imbalance

Situation arising out of Regional
Imbalance in the Development of North
Bengal Region due to plan process of
Seventh, Eighth, Ninth and Tenth Plans
and steps taken by the Government in
regard thereto (CA)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 281-95

Regional Languages

24- Hour News Channel in Regional
Languages on DD/AIR
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 285

Conducting of Defence Service Exam in
Regional Languages
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 104

Need to look into the demands of Santhali
Bhasa Morcha and JDP for the Welfare
of Adivasis (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 322-23

Santhali Language

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 123

Regional Programmes

Oriya Programmes on DD
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 127-28

Rehabilitation

Amount Sanctioned for Rehabilitation of
Slums
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 182-86

Curriculum on Rehabilitation of Disabled
Persons
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 337-38

- Need to provide the benefit of rehabilitation package to the families settled in forest areas in Andaman and Nicobar Islands (MUR 377)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 305
- Rehabilitation of Child Labour**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 67
- Rehabilitation Scheme for Employed Children**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 45-46
- Rehabilitation Scheme for Encroachers on Sanjay Gandhi Rashtriya Udyan**
- Akademi**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 181-82
- Rehabilitation Scheme for Tribals**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 176-77
- Resettlement and Rehabilitation Policy**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 161-62
- Resettlement and Rehabilitation of Gujarat Quake Victims**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 101
- Rehabilitation Centres**
- Need to provide financial assistance to the Government of Andhra Pradesh for setting up District Rehabilitation Centres (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 385
- Rehabilitation Service Centres**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 176-77
- Rehabilitation Council of India**
- Rehabilitation Council of India**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 347-48
- Renewal of Registration in Disability Area**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 292-94
- Reliance Industries**
- Violation of Licence Terms by Reliance**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 252
- Reliance Infocom**
- Reliance Infocom**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 336
- Religious Places**
- Cash Rich Religious Places**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 252
- Development of Adibadri**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 164-65
- Development of Badrinath**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 207-08
- Reported demolition of Ravidas Temple in Hastinapur, Uttar Pradesh (Sub.)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 299
- Religious Tourism**
- Religious Tourism**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 313
- Remix Songs**
- Circulation of Remix Songs Albums**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 230
- Renewable Energy Sources**
- Power Generated through Renewable Energy Sources**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 267-74
- Renewable Sources of Energy by NTPC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 339-42

Repo Rate**Repo Rate**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 250

Representation of the People**Representation of the People Act, 1951**

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 70

Republic Day Celebrations**Participation of Foreign NCC Youth in Republic Day Celebrations**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 102-06

Research & Development**Investment of Research and Development**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 222-25

New Research Works at Agriculture Universities

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 94

Research and Development for Pharma Industry

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 264-65

Research & Training**Research and Training Activities**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 80-88

Research Centres**Need to provide financial assistance to the Government of Karnataka for establishing a Modern Training Institute and Research Centre for drivers at Hassan, Karnataka (MUR 377)**

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 381-82

Research Centre for Hand Made Paper

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 112-13

Research Institutes**Deemed University Status for Research Institutes**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 103-256

Deemed University Status to Research Institutes

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 358-60

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 135-40, 214-15

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 191, 329-31

Deemed University Status to Research Institutions

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 269-70, 319-20

Research Laboratories**Development of New Seeds in Research Laboratories**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 235-36

Research Papers**Research Works in IITs**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 140-41

Reservation Managers**Post of Reservation Managers**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 249-50

Reservation Policy**Reservation Policy for Items in SSI's**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 89-90

Reserve Bank of India**Credit Policy of RBI**

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 244-45

Income of RBI

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 291-92

RBI Reserves with Foreign Banks

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 256

RBI Stake in Banks

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 286

Securities held by SBI

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 270

VRS for RBI

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 134

Reserve Bank of India Bonds**RBI Bonds**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 226-27

Residency Cards**Residency Cards**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 142-43

Resident Welfare Association**Permission for Election in RWA/Kendriya Bhandar**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 244-46

Resident Welfare Association

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 162-63

Residential Schools**Licenses for Community Radio**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 84-86

Residential Schools for ST Students

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 101-03

Residential Townships**Setting up of Residential Townships**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 197

Resignation by Members

Resignation by Shri Madan Lal Khurana,
an elected Member from Sadar
Parliamentary Constituency of Delhi
from the membership of Lok Sabha
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 29-30

Resignation by Shrimati Vasundhra Raje
an elected Member from Jhalawar
Parliamentary Constituency of
Rajasthan and Kumari Uma Bharati
an elected Member from Bhopal
Parliamentary Constituency of
Madhya Pradesh from the membership
of Lok Sabha.

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 336

Resignation of Minister

**Prime Minister's Statement on the
Resignation of Shri Dilip Singh Judev,**
from the Council of Ministers (DUR
193)

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 365-79

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 378-85

Resurgent India Bonds**Redemption of RIB**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 44-45

Retail Outlets

Allotment of Outlets in Violation of Policy
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 161

Facilities at Retail Outlets in Bihar

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 190

IOCL Retail Outlets in Delhi

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 332-33

New Guidelines for Selection of Dealers

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 41-42

- Retail Outlets by Private Oil Companies**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 147-48
- Retrenchment**
- Retrenchment of Workers from Irrigation Projects of Orissa**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 220-22
- Retrenchment of Workmen from Organised Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 191-94
- Social Security Scheme for Retrenched Workers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 246
- Revenue**
- Revenue Earnings**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 235-36
- Revenue from Fabrics**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 143-44
- Revenue Leakages**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 97-99
- Rheumatology Course**
- Introduction of New Course in Rheumatology**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 108-09
- Rice**
- Export of Rice**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 212-13
- Export of Rice to USA and EU**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 216-17
- Exports of Wheat/Rice**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 118-19
- Procurement of Rice**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 173-74
- Production of Rice, Wheat and Pulses**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 109-14
- Rice for Drought Affected BPL Families**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 290-92
- Supply of Levy Rice to A.P.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 219
- Riding Schools**
- Opening of Command Riding School and Club**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 283-85
- Right to Information**
- Implementation of Right to Information Act**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 284-85
- Right to Self Determination**
- UN Resolution of Right to Self Determination**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 280
- River Basins**
- Establishment of River Basin Organisation**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 247-48
- Exploitation of Gas Reserves in K.G Basin**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 174
- Identification of Water Rich and Poor Basins**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 233-34
- Loan from Australia for Godavari Basin River Development**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 107-08

River Commission

35th Meeting of Joint Rivers Commission
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 71-73

River Erosion

Reported situation arising out of continuous erosion on the banks of rivers in West Bengal, particularly in Murshidabad and Malda and steps taken by the Government in regard thereto (CA)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 338-48

River Inter-linking

Conference on Inter-Linking of Rivers
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 184

Inter-Basin River Links

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 48-54

Inter-Linking of Rivers

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 413

Need to clear Achankovil Pamba-Vaiparu river link scheme in Tamil Nadu (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 492-93

River-Linking Project

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 402

River-Linking Projects

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 55-57

River Projects

Gomti River Front Project
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 277

Pending River Dam Project

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 70-76

Status of Projects

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 217

River Water

Salinity in Sea/Rivers Water
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 89-90

River Water Disputes

Inter-State Water Disputes
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 10-17

New Tribunal to Resolve Krishna River Water Dispute
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 307-08

Visit of Pakistan Commission for Indus Water
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 354

Rivers

Cleaning of River Ganga and Yamuna
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 226-28

Construction of Bridge Over Brahmaputra
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 355

Declaration of Sunderban Rivers as National Waterways
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 76-77

Desilting Gandak River in Bihar
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 259-60

Diversion of Rivers Water
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 232-33

Need for construction of a bridge on river Saryu at Bidhar Ghat and proper repair and maintenance of Bidhar-Ghanghata-Khalilabad-Karmaini road in Uttar Pradesh under Central Road Fund Scheme (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 73-74

- Need to construct a bridge on Chambal River at Osedghat, Madhya Pradesh (MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 468-69
- Need to construct a bridge on river Krishna between village Tasadade and Shirawade in Karad Tehsil of Satara district in Maharashtra (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 402-03
- Need to construct high dams on rivers causing floods and erosion in Khagaria, Bihar (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 327-28
- Need to construct road over bridges over Budi Gandak river at Pipar Pati and Janrawa Ghats in Bihar (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 67-68
- Need to direct the Government of Karnataka to abandon the project taken up by them to change the course of Netravati River in the Western Ghat Region (MUR 377)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 440
- Need to include Panchganga river at Kolhapur, Maharashtra in the National River Action Plan with a view to provide potable drinking water to the local people (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 75
- Need to place work order for construction of a new bridge on river Yamuna at Wazirabad, East Delhi (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 69
- Need to provide adequate funds for desilting of Varuna river in Phulpur Parliamentary Constituency, Uttar Pradesh with a view to check recurring floods (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 307
- New Tribunal to Resolve Krishna River Water Dispute
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 307-08
- Overbridge on Rapti River
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 179-80
- Pollution in Ganga and other Rivers
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 40-44
- Sand Mining on River Beds in Rivers
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 150-51
- Soil Erosion due to Ganga River
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 185-86
- Studies on Lakes and Rivers
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 312-13
- Road Accidents**
- Driving Vehicles in Inebriated State
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 148-49
- Study by Working Group on Road Accidents
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 162
- Road Maps**
- Road Maps for Agriculture Sector
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 53-54
- Road Projects**
- Foreign Assistance for Road Projects
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 375
- Foreign Companies in Road Construction Projects
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 116-20
- Launching of New Road Project
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 78-80

- Ongoing Projects in Orissa**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 81-82
- Road Works in West Bengal**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 390-91
- World Bank Aid for Road Project**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 211
- Road Under-bridges**
- Need for construction of a Road underbridge at Avadi railway crossing in Tamil Nadu (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 491-92
- ROB/RUB at Mansa**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 89
- Road-Rail Synergy**
- Road-Rail Synergy System**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 222-23
- Roads**
- Approach Road and Car Park**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 229-31
- Conditions of Roads in Delhi**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 288
- Construction of Roads in South Andaman**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 197
- CRF Proposals**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 211-12
- Damage to Roads in Orissa**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 292
- Delhi-Agra Corridor**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 460-61
- Drainage System along Golden Quadrilateral Roads**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 52
- Improvement of Narasingpur-Hindol Road**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 134-35
- Length of Roads**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 259-60
- Loan for Roads/Bridges**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 193-94
- Maintenance of Roads in Delhi**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 187-89
- Need for construction of a bridge on river Saryu at Bidhar Ghat and proper repair and maintenance of Bidhar-Ghanghata-Khalilabad-Karmaini road in Uttar Pradesh under Central Road Fund Scheme (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 73-74
- Need to allocate additional funds for repair of road connecting Khurda and Bolangir and undertake construction of fly over on National Highway from Khurda to Bhubaneswar (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 415
- Need to earmark a minimum of 15 per cent of the allocations under PMGSY for improvement of the existing main roads in the States (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 407-08
- Need to upgrade the existing road connecting National Highway Nos. 30 and 2 in Bhojpur district, Bihar as a National Highway (MUR 377)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 295

Reopening of Stillwell Road
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 20

Robot

Development of Robot
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 218-19

Rock Salt

Iodine in Rock Salt
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 76

Rocket Launcher

Procurement of Rocket Launcher
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 198-99

Rolling Mills

Revival of Mills in Deoghar
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 222

Rolling Stock

Import of Rolling Stock
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 334-38

Romania

**Welcome to Romanian Parliamentary
Delegation**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 2

Roofit Industry

Complaint against Roofit Industry
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 60-61

Ropeway

Aerial Ropeway-Cable Car System
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 94-96

**Customs Duty Exemption for Ropeway
Project**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 217-18

Ropeway Accident at Darjeeling
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 245-46

Route Dispersal Guidelines

Route Dispersal Guidelines
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 311

Royalty

**Need to enhance the rates of royalty on
non-coal major minerals (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 385-86

**Need to revise royalty on coal, ferrous
and non-ferrous metals and pay the
outstandings to the Government of
Orissa (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 396

Royalty on Gas and Oil to Assam
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 259

Rubber

Export of Rubber
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 100

Rubber Park

**Need to set up a Rubber Park at
Pathanapuram in Kollam district, Kerala
(MUR 377)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 439-40

Rules & Regulations

**Members of Lok Sabha (Declaration of
Assets and Liabilities) Rules - Laid**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 251

Violation of Rules by Companies
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 202-04

Ruling by the Speaker

Presentation of Report of Public Accounts Committee relating to Short Levy of Customs Duty

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 356-57

Ruling by the Speaker re: Propriety of (i) Terming 'Vote-on-Account' as 'Interim Budget' in the Order Paper of the day; and (ii) Convening of the Session of the Year on 29 January, 2004 without the Presidential Address

(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 2-38

Rural Areas

Branches of Insurance Companies in Rural Areas

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 117

Condition of Poor in Rural Areas

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 169-70

Decrease in Poverty Ratio in Rural Areas

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 204-09

Drinking Water Problem in Rural Areas

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 251-52

Facilities to Employees

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 380-82

Incentives to Rural Postal Staff

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 49-51

Need to rationalize telephone rentals for rural and urban areas in the country (MUR 377)

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 385

Non-Farm Activities in Rural Areas

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 161

Performance of Village-Public Telephone Scheme

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 57-62

Primary, Secondary, Higher Secondary Schools in Villages/Towns

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 268-74

Private Participation in Running Secondary Schools in Rural Areas

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 365-66

Promotion of Sports in Rural Areas

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 304

Reclassification of Rural Pockets

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 323-24

Removal of Unemployment in Rural Areas

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 63-64

Review of VPT

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 278-79

Rural Water Supply Schemes

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 80-94

Sanitation Facilities in Primary and Middle Schools in Rural Areas

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 139-44

Scheme for Empowerment of Rural Women

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 305-06

Solar Energy in Rural Areas

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 130-32

Sports Activities in Rural Areas

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 108-16

Sports Infrastructure in Rural Areas

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 285-88

- Telephone Booths in each Village**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 251
- Telephone Connectivity in Rural Areas**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 315-17
- Villages Lacking Quality Drinking Water**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 8-9
- WLL in Rural Areas**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 123-24
- WLL System in Rural Areas in Rajasthan**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 77-79
- Rural Banks**
- Branches of Regional Rural Banks**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 250-51
- Liquidation of RRBs**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 197-98
- Loan of Farmers Through RRBs**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 158-60
- Merger of RRBs with Sponsor Banks**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 317-18
- Need to merge all the rural banks with NABARD and set up an Indian National Rural Bank with a view to boost rural economy (MUR 377)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 474
- Need to revamp and restructure the Regional Rural Banks with NABARD as the apex institution with a major share holding (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 413
- Need to review the working of Rural Banks in the country and set up a national Rural bank for the benefit of farmers (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 411-12
- Need to set up a new Regional Rural Bank at Kottarakkara in Quilon District under State Bank of Travancore (MUR 377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 324-25
- Need to strengthen the rural banks and grant autonomy to the national Gramin Bank under NABARD (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 411
- Profit/Losses of RRB**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 75-77
- RRBs in M.P.**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 327-28
- RRBs Sponsored by UCO Bank**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 205-06
- Rural Development**
- Computerisation of Land Records**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 23-27
- Funds to NGOs to Create Awareness on Rural Development**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 200-201
- Integrated Home Loan Village Development Scheme**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 106-08
- Interim Budget General, 2004-2005**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 41-44
- Meeting of Vigilance and Monitoring Committees**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 107

Meetings on Rural Development

(Deb. 11, Vol. XXXVIII, 16-12-2003)

Col. 174-75

Need to depute a Central team to review

the rural development work in Pratapgarh district, Uttar Pradesh (MUR 377)

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 309

Need to enquire into the irregularities being

committed in the implementation of rural development projects in Pratapgarh Parliamentary constituency, Uttar Pradesh (MUR 377)

(Deb. 5, Vol. XXXIX, 05-02-2004)

Col. 280

Rural Development Board**Rural Development Board**

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 203-04

Rural Development Schemes**Allocation under Rural Development Schemes**

(Deb. 11, Vol. XXXVIII, 16-12-2003)

Col. 133-54

Benefits to Handicapped under Rural Development Schemes

(Deb. 1, Vol. XXXVII, 02-12-2003)

Col. 152

Centrally Sponsored Rural Development Schemes

(Deb. 1, Vol. XXXVII, 02-12-2003)

Col. 170

Evaluation of Rural Development Schemes

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 104-05

Funds Required Under Rural Development Schemes

(Deb. 11, Vol. XXXVIII, 16-12-2003)

Col. 283-84

Funds under Rural Development Schemes

(Deb. 11, Vol. XXXVIII, 16-12-2003)

Col. 193-98

Participation under Rural Development Schemes

(Deb. 16, Vol. XXXVIII, 23-12-2003)

Col. 122-23

Reduction of Rural Development Schemes

(Deb. 11, Vol. XXXVIII, 16-12-2003)

Col. 238-39

Rural Development Schemes

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 3-12

World Bank Funded Rural Development Schemes

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 219

Rural Economy**Need to merge all the rural banks with**

NABARD and set up an Indian National Rural Bank with a view to boost rural economy (MUR 377)

(Deb. 10, Vol. XXXVII, 15-12-2003)

Col. 474

Rural Electrification**Electricity to Villages**

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 201-06

Electrification of villages by Solar Batteries

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 310-11

Electrification of Villages of West Bengal

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 157

Rural Electrification

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 125

Rural Electrification in Bihar during Ninth Plan

(Deb. 5, Vol. XXXIX, 05-02-2004)

Col. 211

Rural Electrification Scheme in the Country

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 365-70

Rural Electrification under PMGY

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 80-82

Target set up for Rural Electrification during Tenth Plan

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 374-75

Villages Electrified by Solar Batteries in U.P. and H.P.

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 158-59

WB Assistance for Rural Electrification

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 259-60

Rural Employment Generation Programme**Consultation with States for Implementation of the Programmes**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 146-47

Rural Housing**Package for Agriculture and Rural Housing Sector**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 224

Rural Housing Project

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 51

Workshop on Rural Housing and Habitat

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 177-78

Rural Industries**Agro and Rural Industries in North-Eastern Region**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 35-36

Rural Infrastructure Development Fund**Interest Rates on RIDF Loans**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 241-42

Rural Sanitation Programme**Central Rural Sanitation Programme**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 128-34

Russia**Import of Raw Diamonds from Russia**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 206-07

Indo-Russian Trade

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 36-37

Pipeline Project for Sakhalin Oil-Field

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 234

Procurement of Aircraft Carrier Admiral Gorshkov

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 53-54

Safety of Indian Students Abroad

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 293-95

Tea Export to Russia

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 203

Visa Restrictions imposed by Russia

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 136

SAARC**12th SAARC Summit**

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 9-11

Conference of SAARC Health Minister

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 417-19

SAARC Information Ministers Conference

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 350-51

Saddam Hussein**Reported Arrest of Saddam Hussein, Deposed President of Iraq**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 462

Safety Measures

Development of New Safety Technique
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 262-63

Safety Measures in Safdarjung Hospital
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 171-72

Sagar Mala Programme

Sagar Mala Programme
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 285

Sagar Samridhi Programme

Bids for Deep Water Drilling
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 123-24

Sahitya Akademi Awards

Sahitya Akademi Awards
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 80-86

Sainik Schools

Opening of Sainik Schools
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 286-87

Salary & Allowance

Need to review the salary and allowances
of employees working in community
Polytechnic Project (MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 470-71

Sales Tax Department

Appeal against Sales Tax Department
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 232

Salt

Export of Salt
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 62-63

Sampoorn Gramin Rozgar Yojana

Additional Funds under SGSY
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 125-26

Allocation of foodgrains under SGRY
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 23-26

Diversion of Funds under SGRY
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 58-62

Foodgrains under SGRY
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 202

Inclusion of Labour Cooperative Societies
under SGRY
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 89

Rate of Foodgrains under SGRY
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 98

Schemes under SGSY
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 133

Training to Representatives under SGSY
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 223-25

Sanctuaries

Encroachments in National Parks
Sanctuaries
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 237-39

Expansion of Sanctuaries
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 205

Survey of Sanctuaries and Wildlife Parks
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 229

Sand Mining

Sand Mining on River Beds in Rivers
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 150-51

Sanitation

Amount Allocated under Low Cost
Sanitation Scheme
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 182-84

- Cleanliness at Railway Stations**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 287
- Pour Flush Latrines**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 162
- Sanitation Facilities in Primary and Middle Schools in Rural Areas**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 139-44
- South Asian Conference on Sanitation**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 121-22
- Sanjay Gandhi Rashtriya Udyan**
Rehabilitation Scheme for Encroachers on Sanjay Gandhi Rashtriya Udyan Akademi
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 181-82
- Sanskrit Education**
Promotion of Sanskrit Education
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 48-50
- Sant Guru Ghasidas**
Need to declare a National Holiday on 18th December on the Birth Anniversary of Sant Guru Ghasidas (MUR 377)
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 348
- Sarkaria Committee Report**
Sarkaria Committee Report
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 265
- SARS**
SARS
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 365-66
- Sarva Shiksha Abhiyan**
Allocation of Funds to Sarva Shiksha Abhiyan
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 263-64
- Sarva Shiksha Abhiyan**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 291-92
- Scheme for Mentally Retarded and Physically Handicapped Children**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 26-37
- Satellite Terminal**
Projects in Kerala
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 164-65
- Satellite Launch Vehicle**
Launch of Cartosat-I
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 277-78
- Satellite Survey**
Satellite Survey for Diamond
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 192
- Satellites**
Launching of Education Satellite
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 139-40
- Launching of INSAT-3E**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 447-48
- Saudi Arabia**
Power Projects by NTPC in Saudi Arabia and Oman
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 261-62
- Secret deal between Pakistan and Saudi Arabia**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 429-30
- Scams**
Alleged Scam in Bathinda Telecom Circle
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 318

Leakage of Question Papers

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 77-79

Progress on the Action Taken Pursuant to Recommendations of JPC on Stock market Scam (St.)

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 303-04

Share Scams

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 125-26

Scavengers/Sweepers**Scholarship/Annual Grants for Children of Dalit Scavengers and Sweepers**

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 279

Scholarships

Scholarship Scheme Announced by IOCL
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 275-77

Scholarship/Annual Grants for Children of Dalit Scavengers and Sweepers

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 279

School Curriculum**Inclusion of Witchcraft and Hypnotism in School Curriculum**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 305

School Syllabus

Environment Subject in School Syllabus
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 179

Schools**Aid/Assistance to Public Schools for Handicapped Children**

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 40-41

Lack of Infrastructure in Schools

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 57-58

Opening and Expansion of Schools/ Boarding Schools/ Colleges/ Hostels/ Technical Training Centres

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 360-66

Penalising Parents for Wards

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 209

Private Participation in Running Secondary Schools in Rural Areas

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 365-66

Sanitation Facilities in Primary and Middle Schools in Rural Areas

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 139-44

Sending Children to Schools

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 118-19

Shortfall of Water in Residential Schools of Maharashtra

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 75-76

Science & Technology**Development of Robot**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 218-19

Indo-US Cooperation in High Technology

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 99

National Institute of Secondary Steel Technology

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 138-41

New Agenda in Space Technology

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 237-38

Science and Technology Programme for Women

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 131-32

- Science Education**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col.270-72
- Science Schemes and Projects**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.276-77
- Setting Up of A Digital Science and Technology Library and Information Resources**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.287-88
- Technology Mission for Cotton Production**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col.34-36
- Technology Upgradation Fund**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col.28-31
- Science Cities**
- Setting Up of Science Cities**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col.105-07
- Science Museums**
- Opening of Science Museums**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col.191-92
- Scientists**
- Promotion of Findings of Young Scientist**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.79
- Retirement Age of Scientists**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col.343-45
- Scrap**
- Sale of Scrap**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col.220-21
- SCs/STs**
- Category-wise Personnel in the Ministry**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.205-06
- Coaching Facilities for SCs/STs/OBCs Candidates**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col.256-76
- Coaching of ST Education**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col.150-52
- Coaching to SCs Students**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col.347
- Enquiry Against Officials**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col.149-50
- Fake SC/ST Certificates for Government Jobs**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col.50
- Goud Tribe of Bihar**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col.144
- Inclusion of Carpenter and Lohar Communities in SCs List**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col.224-25
- Inclusion of Castes**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col.83-84
- Inclusion of Castes in SCs List**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col.181-82
- National Innovation Foundation, India**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col.367-68
- Need to include Dalit Muslims, Dalit Christians and Certain other backward communities in the list of Scheduled Castes/Scheduled Tribes and to provide reservation benefits to them (CA)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col.411-29

- Need to include Halba, Halbi, Gowari, Gawari and Mana as separate castes in the Scheduled Castes and Scheduled Tribes Order (Amendment) Bill (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 404-05
- Need to provide adequate facilities for the benefit of ST Students in Navodaya Vidyalaya at Borkadi in Gujarat (MUR 377)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 304
- Need to re-define Manjhi (Manjhar) caste in view of its various sub-castes in Madhya Pradesh for inclusion in list of Scheduled Tribes (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 379
- New Scheme for Welfare of Tribes**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 228-30
- OBC, SC and ST Employees**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 117-18
- OBC/SC/ST Employees**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 138-39
- Promotion of SCs/STs**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 164
- Promotion to SCs/STs**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 247-48
- Proposals for Primitive Tribals from Maharashtra**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 92-93
- Releasing of Central Share for ST Schemes**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 90-91
- Reported demolition of Ravidas Temple in Hastinapur, Uttar Pradesh (Sub.)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 299
- Residential Schools for ST Students**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 101-03
- Reservation Policy for SCs/STs and OBCs**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 182-83
- Review of Development Plans for STs**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 181-82
- SC/ST and OBC Employees**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 134-35
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 163
- SC/ST/OBC Personnel Working in Ministry**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 76-78
- Upliftment of Tribals**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 120-22
- Vacancy in Reserved Category**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 184-90
- Welfare Schemes for SCs**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 130
- SCs/STs Commission**
- SCs/STs Commission on Wheels**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 199-200
- Sea**
- Discharge of untreated Sewage into Sea by Hotels**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 79

Sea Cruise**Sea Cruise**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 253-54

Sea Erosion**Sea Beach Erosion in West Bengal**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 137-38

Sea Erosion in Karnataka

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 151

Sea Link Projects**Clearance to Sea Link Projects of Mumbai**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 287-88

Sea Water**Potable Water from Sea**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 191-92

Salinity in Sea/Rivers Water

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 89-90

SEBI**Complaint against Roofit Industry**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 60-61

Ombudsman for SEBI

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 207-08

Power of SEBI

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 269

Sector Reforms**Closure of Sector Reforms Pilot Projects**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 9-23

Securities**Securities held by SBI**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 270

Security Agencies**Deputation of IAS and IPS in Security Forces**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 290-91

Exploitation of Unemployed Youths by Private Security Agencies

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 273-74

Seeds**Development of New Seeds in Research Laboratories**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 235-36

Production of Seeds

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 106-07

Seeds and Assistance to Farmers

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 167-70

Seeds Business

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 13-20

Shortage of Quality Seeds

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 123

Supply of Spurious Seeds and Pesticides

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 414-15

Self Employment Schemes**Loans for Self Employment Schemes**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 135

Self Help Groups**Credit to SHG**

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 348-50

Self Help Groups for Women

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 129-32

Self Help Groups under SGSY

(Deb. 16, Vol. XXXVIII, 23-12-2003)

Col. 176-77

Semi-Govt. Organisations**Scope of Contract Labour in Semi-Govt. Organisations**

(Deb. 5, Vol. XXXVII, 08-12-2003)

Col. 321

Seminars**Assistance for Seminars and Workshops**

(Deb. 10, Vol. XXXVII, 15-12-2003)

Col. 320-22

Seminar on Industrial Relations

(Deb. 15, Vol. XXXVIII, 22-12-2003)

Col. 221-22

Seminar on Media

(Deb. 5, Vol. XXXIX, 05-02-2004)

Col. 85-86

Senegal**Visit of Senegalese President**

(Deb. 2, Vol. XXXVII, 03-12-2003)

Col. 213-15

Senior Citizens**Community Apartments for Senior Citizens**

(Deb. 9, Vol. XXXVII, 12-12-2003)

Col. 208

Concession to Senior Citizens

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 49-54

Discount for Senior Citizen

(Deb. 5, Vol. XXXVII, 08-12-2003)

Col. 162-63

Facilities to Senior Citizens by Bank and FI's

(Deb. 9, Vol. XXXVII, 12-12-2003)

Col. 61-62

Health Care Scheme for Senior Citizens

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 194-95

Varishtha Bima Yojana

(Deb. 9, Vol. XXXVII, 12-12-2003)

Col. 49-52

Welfare Scheme for Senior Citizens

(Deb. 13, Vol. XXXVIII, 18-12-2003)

Col. 321-28

Service Conditions**Extension of Service**

(Deb. 1, Vol. XXXVII, 02-12-2003)

Col. 100

Need to improve the service conditions of the employees of Regional Rural Banks (MUR 377)

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 385-86

Promotion Policy

(Deb. 14, Vol. XXXVIII, 19-12-2003)

Col. 206

Service Condition of Inter-State Migrant

(Deb. 15, Vol. XXXVIII, 22-12-2003)

Col. 147

Transfer Policy in Jawahar Navodaya Vidyalayas

(Deb. 4, Vol. XXXIX, 04-02-2004)

Col. 70-72

Transfer Policy of Teachers in KVS

(Deb. 4, Vol. XXXIX, 04-02-2004)

Col. 18-19

Service Tax**Evasion of Service Tax**

(Deb. 14, Vol. XXXVIII, 19-12-2003)

Col. 113-14

Evasion of Service Tax by Cable Operation

(Deb. 9, Vol. XXXVII, 12-12-2003)

Col. 43-44

Set Top Boxes**Pricing of Set Top Boxes**

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 45-48

Sethu Samudram Ship Canal Project**Need to safeguard the interests of local people while implementing Sethu Samudram Ship Canal Project in Tamil Nadu (MUR 377)**

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 426-27

- Sethu Samudram Ship Canal Project**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 164
- Sevagram Ashram**
- Conservation of Sevagram Ashram
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 126
- Sewage System**
- Discharge of untreated Sewage into Sea
by Hotels
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 79
- Need to provide financial assistance to
the Government of Tamil Nadu for
implementation of underground
drainage and sewerage system in
Rasipuram Municipality (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 387
- Underground Sewage in Towns and Cities
of Orissa
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 138
- Sex Ratio**
- Declining Sex Ratio
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 44-45
- Sex Tourism**
- Sex Tourism
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 183-84
- Sexual Harassment**
- Law for Sexual Abuse of Children
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 371
- Sexual Harassment at Work Places
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 320-23
- Sexual Harassment of Women
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 97-98
- Share Market**
- F.I.I. Operating in Stock Market
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 231-32
- Investment in Stock Market
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 276-77
- Public Money in Share Market
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 271
- Share Market Scam**
- Action taken report on the report of the
Joint Parliamentary Committee on stock
market scam and matters relating
thereto (DUR 193)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 429-504
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 429-37
- Discussion on ATR of Report of JPC on
Stock Market Scam
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 378
- Progress on the Action Taken Pursuant
to Recommendations of JPC on Stock
Market Scam (St.)
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 303-04
- Shell India Limited**
- Marketing Rights to Shell India Limited
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 359-60
- Shiksha Yatra**
- Shiksha Yatra
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 169
- Shillong Accord**
- Shillong Accord
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 114

Ship Breaking Activities**Ship Breaking Activities**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 221

Shipping Corporation of India**Disinvestment of SCI**

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 264-65

Shipping Service**Passenger Service Between Cochin and Gulf Countries**

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 281-82

Ships**Acquisition of Vessel by Coast Guard**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 223-24

Foreign Agencies for Surveying Ships/ Fishing Vessels

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 215-16

Imports of Ships

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 252-53

Sagar Mala Programme

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 285

Sinking of Able-1 Vessel

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 93

Sinking of Ships

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 53-54

Shivaji**Installation of Statue of Shivaji**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 362

Shopkeepers**Leasing of Railway Land to Unauthorized Shopkeepers**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 220

Shops**Amendment to Certain Section of Bombay Shops Act**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 146-47

SIDBI**State Finance Corporates**

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 213-14

Sikh Artefacts**Shifting of Sikh Artefacts**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 123

Sikkim**Infiltration in Sikkim**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 93-94

Silent Valley**Threat to Silent Valley**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 117

Silk**Certification of Silk Fabrics**

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 386

Import of Chinese Silk Fabrics

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 385

Silk Production

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 383-85

Women in Silk Industry

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 281-82
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 422-23

Singapore**Defence Cooperation Agreement with Singapore**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 200

Sky Bus

Design, Development and Commissioning of Engines of Sky Bus
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 213-15

Funding For Sky Bus Projects
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 363-64

Sky Bus Service
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 239-40

Slaughter Houses

Rural Slaughter Houses
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 342-43

Slum Rehabilitation Project

Slum Rehabilitation Project (SNQ)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 82-93

Slums

Amount Sanctioned for Rehabilitation of Slums
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 182-86

Development of Slums under NSDP
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 42-50

Foreign Assistance for Improvement in Urban Slums
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 246

Need to issue 'No Objection Certificate' to the Government of Maharashtra for implement of Slum Rehabilitation Programme in Greater Mumbai (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 398-99

Removal of Jhuggies
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 266

Slum Rehabilitation Programme in Mumbai
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 167-68

Small Savings

Decline in Small Savings in Post Offices
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 301

Small Savings
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 216-17

Small Scale Industries

Assessment of the Value of SSI Products
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 180-81

Bank Loans to SSI
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 291

Comprehensive Legislation for the SSI Sector
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 35-37

Credit to SSIs
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 178-80

Dereservation of Items for SSI's
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 89

Financial Assistance to SSI
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 202-03

Growth of SSIs
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 22-23

Interim Budget General, 2004-2005
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 44

Loans through Banks to Small Scale Units
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 246-48

Marketing of Small Enterprises Products
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 273-74

Reservation Policy for Items in SSI's
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 89-90

Revival/Setting up of SSIs
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 257

Role of SSI's in Indian Economy
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 169-74-

Sick Small Scale Industries
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 115-20

Third Census of SSI's
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 71-72

Smuggling

Seizure of Tankers with Bulk POL Products
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 117-18

Smuggled Goods/Currency Seized by Customs
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 65-67

Smuggling and Extinction of Plants and Animals
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 65-67

Smuggling from Bangladesh
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 212-13

Smuggling of Commodities
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 243-44

Smuggling of Crocodiles
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 55-56

Smuggling of Drugs and Narcotics
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 86-87

Smuggling of Liquor
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 185-86

Smuggling of Star Tortoises
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 255-56

Social Awareness Programmes

Social Awareness Programmes
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 152-53

Social Security Package

Social Justice/Security Package for Un-Employed Youths
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 228-29

Social Security Scheme

Financial Assistance under Social Security Scheme
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 186-90

Social Security Scheme for NALCO's Employees
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 133-34

Social Security Scheme for Retrenched Workers
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 246

Social Security Scheme for Unorganised Sector
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 9-18

Soft Drinks

Report of Joint Committee on Pesticide Residues in and Safety Standards for Soft Drinks, Fruit Juice and Other Beverages-Extension of time - Motion Adopted
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 359-60

Software Business

Software Business of Boeing
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 117

Software Exports

Allocation for Software Exports
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 47-48

Software Export to Japan
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 176

Software Growth

Indian Assistance to Pakistan for Software
Growth
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 31

Software Parks

Setting up of IT Software Park
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 256-58

Software Parks
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 383-86

Soil Conservation Scheme

Assistance Under Soil Conservation
Scheme
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 129-31

Soil Erosion

Need to construct high dams on rivers
causing floods and erosion in
Khagaria, Bihar (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 327-28

• Soil Erosion due to Ganga River
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 185-86

Solar Energy

Electrification of villages by Solar Batteries
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 310-11

Generation of Power from Solar Energy
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 53-72

Solar Energy in Rural Areas
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 130-32

Subsidy in Solar Energy to Rural Areas
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 239

Use of Solar Energy to Save Forests
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 38-40

Villages Electrified by Solar Batteries in
U.P. and H.P.
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 158-59

South Africa

Agreement with South Africa in
Hydrocarbon Sector
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 288-89

South Asia Forum

South Asia Forum
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 292

South Asian Conference

South Asian Conference on Sanitation
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 121-22

South Asian Region

Setting up of Labour Commission of South
Asian Region
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 356

South East Asian Countries

Impact of FTA with South East Asian
Countries
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 236-37

South-Eastern Coalfields Ltd.

New Coal Projects by SECL
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 253-54

Southern States

Circular Trains through South India
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 259-60

Tea Production in Southern States
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 235-36

Soyabean

Soyabean Prices
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 166-67

Soyameal

Export of Soyameal
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 244-45

Space Navigation System

Setting up of Space Navigation System
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 129

Space Sector

Agreement with United States in Space Sector
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 349-50

New Agenda in Space Technology
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 237-38

Space Cooperation with Israel
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 107-08

Spacecrafts

Launching of Reusable Spacecraft
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 279-80

Special Category States

Funds Released to Special Category States
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 42-46

Special Status Under Article 370/371
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 209-10

Special Commandos Force

Special Commandos Force
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 266

Special Economic Zones

Exemption of Units Located in Special Economic Zones
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 279

Special Package

Need for a Special Package to check increasing pollution in Kanpur, Uttar Pradesh (MUR 377)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 424-25

Special Economic Package to J&K
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 157-58

Spices

Export of Spices
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 219-21

Import of Pepper
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 231

Import of Spices
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 85-86

Need to declare Minimum Support Price of Chillies (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 490-91

Sponge Iron

Pollution by Sponge Iron Plants
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 39-40

Problems faced by Sponge Iron Industry
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 280-81

Sports**Adventure Activity**

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 75

Adventure Sports

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 234-35

Congratulations to the Indian Cricket Team

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 16

Cricket in the Commonwealth Games

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 125

Criteria for Recognition of Sports/Games

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 277-82

Development of Sports in Orissa

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 91-92

Expenditure on Sports

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 244

Fund for Sports Infrastructure

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 267-68

Indo-Pak Match

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 134-35

Interruption in Live Cricket Match

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 142-43

Need to clear the proposals sent by the Government of Himachal Pradesh for development of Sports in the State (MUR 377)

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 485

Pension to Medal Winners

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 331

Performance of Indian Hockey Team

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 108

Policy for Selection of Sports Persons

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 251

Promotion of Sports in Rural Areas

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 304

Proposals for Development of Sports

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 261-66

Reward to Medal Winners

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 30-33

Sporting Ties with Pakistan

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 207-09

Sports Activities in Rural Areas

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 108-16

Sports Events in J&K

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 231-32

Sports Facilities

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 127-30

Sports Infrastructure in Rural Areas

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 285-88

Sports Academy**Sports Academy**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 83

Sports Association**Legal Association**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 315-16

Sports Authority of India**Reforms in Sports Authority of India**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 282-84

SAI Centres in Bihar

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 78-79

Sports Authority of India in Nagpur

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 304-05

Suspension of SAI Coaches

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 332-33

Training Centres of Sports Authority of India

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 126-27

Sports Coaches**Suspension of SAI Coaches**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 332-33

Sports Complex**Development of Sports Complex in A.P.**

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 135-37

Sports Federations**Support to Sports Federations and Olympic Bodies**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 270-71

Sports Persons**Cash Awards to Medal Winners**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 290

Cash Rewards to Medal Winning Athletes

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 99-100

Incentives to Sports Persons

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 271-74

Recruitment of Sports Persons

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 368-69

Selection of Players for Olympic Games

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 51

Sports Policy**Sports Policy**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 119-20

Sri Lanka**Indo-Sri Lanka Economic Ties**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 328-29

New Pact with Sri Lanka

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 270-71

Petrol Pumps Sri Lanka

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 96-97

Stamp Duty Reform**Interim Budget General, 2004-2005**

(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 44-45

Stamp Papers Scam**New Security Features for Stamp Papers**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 196

Recent Stamp Paper Scam (DUR 193)

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 354-401, 402-09

Stamp Papers Scam

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 14-16

Stampede**Incident of Stampede during Recruitment**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 64

Standard Bench Mark**Standard Bench Mark for Airport**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 256

State Electricity Boards**Assistance to Assam State Electricity Board under APDRP**

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 154-56

- Financial Health of SEBs**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 223-24
- Financial Status of State Electricity Boards**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 6-17
- Improvement in the Performance of SEBs**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 62-63
- Installed Capacity of ASEB**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 362-64
- Outstanding dues recovered by NTPC from SEBs**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 107-13
- Overdrawn of Power by SEBs**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 45-47
- Power Failure in Western Region**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 198-99
- Requirement and Availability of Power of MSEB**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 236-37
- T and D Losses to SEBs**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 42-43
- State Finance Corporation**
- Restructuring of State Finance Corporation**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 144-45
- State Finance Corporates**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 213-14, 347-48
- State Medical Councils**
- Empowering MCI and SMCs**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 337
- State Social Welfare Advisory Board**
- Employees of State Social Welfare Advisory Board**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 164-65
- State Trading Corporation**
- Losses in STC**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 53-55
- State Welfare Boards**
- Legal Status to State Welfare Boards**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 98-99
- Statement(s)**
- Fifth Ministerial Conference of WTO Held at Cancun, Mexico (St.)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 417-20
- Incident of rape and killing of a girl in Jhabua district of Madhya Pradesh (St.)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 254-55
- Launching of Military Action against Indian Insurgent Groups Operating from Bhutan (St.)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 506-07
- Prime Minister's Statement on the Resignation of Shri Dilip Singh Judev from the Council of Ministers (DUR 193)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 378-85
- Progress on the Action Taken Pursuant to Recommendations of JPC on Stock Market Scam (St.)**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 303-04
- Resignation of Shri Dilip Singh Judev from the Council of Ministers (St.)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 357-58

- Statement by Minister Alleged Interference of UGC in the Affairs of Aligarh Muslim University (St.)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 381-91
- Statement Correcting Reply to Starred Question No. 103 dated 26.11.2002 re: Crime against Women and Statement Re: Reasons for Delay in Correcting Reply**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 369-79
- States**
- Allocation of Foodgrains as Relief Measure**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 103-06
- Arrears of State Governments with Banks**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 227-28
- CNG Stations in States**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 61-62
- Consultation with States for Implementation of the Programmes**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 146-47
- Damage of Houses due to Flood in States**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 160-64
- Delhi Police Coordination with Neighbouring States**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 260-61
- Financial Condition of States**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 113-18
- Financial Crisis in States**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 343-44
- Fiscal Deficit of Centre and States**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 341-42
- Funds to Projects of Various States**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 250-54
- Funds to States**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 104-13
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 255
- Funds to States under Non-Plan Schemes**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 151
- Inter-State Migration**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 247
- Loan Burden of Union/State Government**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 272-73
- Migration to NCT of Delhi from the Neighbouring States**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 143-44
- Natural Gas Policy of States**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 155-56
- Need to earmark a minimum of 15 per cent of the allocations under PMGSY for improvement of the existing main roads in the States (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 407-08
- Need to provide Central Assistance to the Government of Andhra Pradesh to tackle the drought situation in the State (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 413-14
- Opening of New Telephone Exchanges**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 154-55
- Reported Need for a financial package to Bihar for development works in the State (CA)**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 316-58

- Stoppage of Financial Assistance to States**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 129
- Station Masters**
- Station Masters**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 73
- Stationery**
- Purchase of Stationery**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 126
- Stationery Office, Kolkata**
- Increase in Budget Grant**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 248
- Statute Book**
- Acts in Statute Book**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 67-68
- Statutory Development Boards**
- Statutory Development Boards**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 313
- Statutory Resolutions**
- Motion Re: Thirty-seventh Report of Committee on Private Members' Bills and Resolutions—Presented**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 359
- National Policy for Children (Res.)**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 97-121
- Passing of Women's Reservation Bill (Res.)**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 122-23
- Privatisation of CPUs (Res.)**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 71-79
- Statutory Warning**
- Statutory Warning on Bottles and Containers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 55-56
- Steel**
- Export of Steel**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 340-41
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 258-59
- Import of Steel by China**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 180
- Modernisation of Steel Units**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 50-53
- National Institute of Secondary Steel Technology**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 138-41
- Prices of Ordinary Steel Round**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 176-77
- Prices of Steel**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 197-98
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 146-47
- Production of Steel**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 180
- Production of Steel in Tenth Plan**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 188-89
- Promotion to Production and Export of Steel by Indo-China Joint Group**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 416
- Revision of Norms for Import of Steel**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 166-67

Rise in International Demand of Steel
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 178-79

Steel Prices
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 333-34

Steel Authority of India Limited

Contractual Workers in BSCL, BSL and SAIL
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 109-10

Disinvestment of Majority Stake of Steel Plant of SAIL
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 238-39

Durgapur Steel Plant
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 99

Hospitals under Steel Authority of India Limited
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 216-17

Import of Coal by SAIL
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 253-54

Investment by Steel Authority of India Limited
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 163-64

Need to shift raw material division of the Steel Authority of India from Kolkata to Singhbhum in Jharkhand (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 395

Steel Authority of India Limited
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 265-67

Steel Companies

Import of Coal and Iron Ore by Public Sector Steel Companies
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 257-59

Steel Development Fund

Steel Development Fund
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 118-19

Steel Plants

Bhilai Steel Plant
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 170-71

Disinvestment of Majority Stake of Steel Plant of SAIL
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 238-39

Durgapur Steel Plant
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 215-17
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 99

Expansion of Visakhapatnam Steel Plant
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 136-37

Explosion in Bhadravati Steel Plant
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 133-34

Manufacturing of Poor Quality of Wheels by Durgapur Steel Plant
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 282-83

Need to award adequate work orders to ancillary units by Rourkela Steel Plant and NALCO in Orissa (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 310

Privatisation of Steel Plants
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 292-93

Revival of SSP and ASP
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 74-75

Setting up of New Steel Plants
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 315

- Setting up of Shore-Based Steel Plants**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 101
- Steel Plants**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 64-66
- Vizag Steel Plant**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 112-13
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 177-78
- Sterlite Industries**
- Need to cancel agreement regarding purchase of BALCO shares by Sterlite Industries (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 412
- Stake in Sterlite Industries**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 95-96
- Stock Exchanges**
- Companies Delisted from Stock Exchanges**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 205
- Complaint against Roofit Industry**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 60-61
- Management of Calcutta Stock Exchange**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 261
- Strategic Dialogue**
- Indo-Iran Strategic Dialogue**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 278
- Street Vendors**
- Draft Policy for Street Vendors**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 251-52
- Strikes**
- Re: Reported strike by oil sector employees against disinvestments of BPCL, HPCL etc. (AM)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 1-6
- Right to Strike**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 359-60
- Students**
- Coaching of ST Education**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 150-52
- Concession to Passengers/Students**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 231
- Concession to Students by IA**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 408-09
- Direction to Students**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 144
- Need to provide adequate facilities for the benefit of ST Students in Navodaya Vidyalaya at Borkadi in Gujarat (MUR 377)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 304
- Residential Schools for ST Students**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 101-03
- Safety of Indian Students Abroad**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 293-95
- Student Loan Scheme by NMDFC**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 43-45
- Submarines**
- Deployment of Submarines and Troops by Pakistan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 36

Manufacturing of Submarines

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 178

Submission by Members**Alleged Atrocities and discrimination against handicapped Dalits of IAS and IRS Service (Sub.)**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 298-99

Alleged atrocities on minorities in Jhabua, Madhya Pradesh (Sub.)

(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 37-44

Alleged enrolment of bogus voters on a massive scale in scientists colony of BARC, Mumbai (Sub.)

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 198-99

Alleged misuse of name of BSNL in Kolkata (Sub.)

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 429-33

Detention of Shri Prakash Singh Badal, former Chief Minister of Punjab (Sub.)

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 282

Need to fix the minimum support price for sugarcane (Sub.)

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 2-9, 306-07

Need to provide compensation and security to the victims of reported violence in village Badhara in Satna district of Rewa Parliamentary Constituency in Madhya Pradesh (Sub.)

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 192-99

Need to regularise unauthorised colonies in Delhi and to allow Members of Parliament to utilize the MPLAD funds for development of such colonies (Sub.)

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 318-19

Need to relax norms for procurement of paddy in Uttar Pradesh and Bihar (Sub.)

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 300-01

Need to take measures for protecting the interests of the textile industry in the country (Sub.)

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 292

Non-Declaration of Statutory Minimum Price for Sugarcane (Sub.)

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 3-6

Order issued to all Central Schools to observe Christmas holidays in the month of January (Sub.)

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 309-11

Problems being faced by Haj Pilgrims (Sub.)

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 433-35

Reported demolition of Ravidas Temple in Hastinapur, Uttar Pradesh (Sub.)

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 299

Reported Increase in the prices of Cement in the country (Sub.)

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 436-38

The Problem of dilapidated condition on National Highways in Bihar (Sub.)

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 391

Subsidy**Increase in Fertilizer Subsidy Bill**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 72-73

Modification in LPG and Kerosene Subsidy Scheme

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 370-71

- Reduction of Subsidies on Foodgrains**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 29
- Revision of Haj Subsidy**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 322-23
- Subsidy for Coffee Growers**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 144-45
- Subsidy Given to Various Sector**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 74-76
- Subsidy on Fertilizers**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 181-82
- Subsidy on LPG**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 358-59
- Subsidy on LPG and Kerosene from Budgetary Grants**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 212-14
- Subsidy on LPG to Private Sector Oil Companies**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 194
- Subsidy Sharing Modalities between Oil Companies and Marketing Firms**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 138-39
- Subsidy to Fertilizer Units**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 233-40
- Transport Subsidy for Fertilizers**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 36
- Sugar**
- Cess on Sugar**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 338-39
- Consumption and Export of Sugar**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 20-28
- Handling Marketing of Sugar**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 175-76
- Import of Sugar From E.U.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 234-35
- Levy Sugar Price**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 112
- Reduction of Sugar Quota**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 323-24
- Supply of Sugar to Rajasthan**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 154
- Sugar Development Fund**
- Sugar Development Fund**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 159-72
- Sugar Free Product**
- Sugar Free Product**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 126
- Sugar Industry**
- Assistance to Sugar Industry**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 260-63
- Sugar Mills**
- Loan to Sugar Mills**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 57
- Need to ensure that the dues of sugarcane farmers of Bilari Tehsil of Moradabad district, Uttar Pradesh are paid by the sugar mill at Raja-ka-Sahaspur (MUR377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 413

- Outstanding Dues to Farmers by Sugar Mill**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 245-48
- Sugarcane**
- Need to fix the minimum support price for sugarcane (Sub.)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 2-9, 306-07
- Non-Declaration of Statutory Minimum Price for Sugarcane (Sub.)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 3-6, 447-62
- Sugarcane Price Arrears**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 183-85
- Sugarcane Support Price**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 138
- Sugarcane Growers**
- Aid to Sugarcane Growers**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 38-39
- Need to ensure that the dues of sugarcane farmers of Bilari Tehsil of Moradabad district, Uttar Pradesh are paid by the sugar mill at Raja-ka-Sahaspur (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 413
- Need to provide financial assistance to the sugarcane growers of Bihar whose crops have been affected by drought (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 412-13
- Package for Sugarcane Growers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 140-42
- Summits**
- 12th SAARC Summit**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 9-11
- Education for All Summit**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 290-91
- India-EU Summit**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 287
- Indian Economic Forum Summit**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 234
- Sunflower Cultivation**
- Sunflower Cultivation**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 97
- Super Highway**
- Construction of Super Highway**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 257
- Support Price**
- Fixation of Support Prices**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 96-97
- Supreme Court**
- Directions of Supreme Court**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 297
- Need to implement the Supreme Court's orders on transferring the land of closed industries to D.D.A. (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 416-17
- Survey**
- BPL Survey**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 196-97
- Survey for Mineral Resources**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 190
- Survey of Solapur-Tuljapur- Osmanabad Rail Line**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 75-76

- Suspension of Private Members Business**
 Suspension of Private Members' Business
 (Deb. 5, Vol. XXXIX, 05-02-2004)
 Col. 295
- Swajaldhara Scheme**
 Grants for Works under Swajaldhara
 Scheme
 (Deb. 1, Vol. XXXVII, 02-12-2003)
 Col. 26-30
- Swajaldhara Scheme
 (Deb. 6, Vol. XXXVII, 09-12-2003)
 Col. 150-54
- Swarnajayanti Gram Swarojgar Yojana**
 KBK Districts under SGSY
 (Deb. 6, Vol. XXXVII, 09-12-2003)
 Col. 118-19
- Self Help Groups under SGSY
 (Deb. 16, Vol. XXXVIII, 23-12-2003)
 Col. 176-77
- SGSY and Drinking Water under PMRWS
 Scheme
 (Deb. 1, Vol. XXXVII, 02-12-2003)
 Col. 139-41
- Swarnajayanti Gram Swarojgar Yojana
 (Deb. 1, Vol. XXXVII, 02-12-2003)
 Col. 147-50
- Swarojgar Credit Cards**
 Swarojgar Credit Cards
 (Deb. 4, Vol. XXXVII, 05-12-2003)
 Col. 365-67
- Syria**
 Visit of PM to Syria
 (Deb. 2, Vol. XXXVII, 03-12-2003)
 Col. 378-79
- Tamil Nadu**
 Alternate Route between Delhi and
 Coastal A.P. & Tamil Nadu
 (Deb. 13, Vol. XXXVIII, 18-12-2003)
 Col. 327
- Development of Poultry
 (Deb. 10, Vol. XXXVII, 15-12-2003)
 Col. 419-20
- Expansion of Health Care Facilities in Tamil
 Nadu
 (Deb. 12, Vol. XXXVIII, 17-12-2003)
 Col. 290
- Expert Committee to Assess Water Flow
 at Biligundlu and Mettur
 (Deb. 5, Vol. XXXVII, 08-12-2003)
 Col. 144-45
- FFI Aid to Tamil Nadu
 (Deb. 9, Vol. XXXVII, 12-12-2003)
 Col. 145-47
- Financial Assistance to Tamil Nadu
 (Deb. 11, Vol. XXXVIII, 16-12-2003)
 Col. 119
- Gauge Conversion Projects in Tamil Nadu
 (Deb. 3, Vol. XXXVII, 04-12-2003)
 Col. 158
- Leakage in Kalpakkam Plants
 (Deb. 12, Vol. XXXVIII, 17-12-2003)
 Col. 312-13
- LPG Agencies in Tamil Nadu
 (Deb. 13, Vol. XXXVIII, 18-12-2003)
 Col. 348-49
- Manufacturing of Jet Deflector Cars
 (Deb. 8, Vol. XXXVII, 11-12-2003)
 Col. 200-01
- Need for construction of a Road
 underbridge at Avadi railway crossing
 in Tamil Nadu (MUR 377)
 (Deb. 2, Vol. XXXVII, 03-12-2003)
 Col. 491-92
- Need to allocate adequate funds for early
 completion of Thanjavur-Tiruvarur-
 Nagoor rail line gauge conversion work
 in Tamil Nadu (MUR 377)
 (Deb. 14, Vol. XXXVIII, 19-12-2003)
 Col. 414-15

- Need to bring the districts of Sivaganga, Pudukottai and Ramnad in Tamil Nadu under the ambit of the Drought Prone Area Programme (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 70-71
- Need to clear Achankovil Pamba-Vaiparu river link scheme in Tamil Nadu (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 492-93
- Need to introduce D.M.U. rail service from Madurai to adjoining towns in Tamil Nadu (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 384
- Need to lay a new rail line between Jolarpettai and Hosur via Bargur and Krishnagiri in Tamil Nadu (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 385
- Need to provide financial assistance to the Government of Tamil Nadu for implementation of underground drainage and sewerage system in Rasipuram Municipality (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 387
- Need to safeguard the interests of local people while implementing Sethu Samudram Ship Canal Project in Tamil Nadu (MUR 377)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 426-27
- Need to take effective measures to control spiderworm disease affecting coconut crop in Erode district and other parts of Tamil Nadu (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 74-75
- Need to take steps to facilitate repatriation of nine youths of Tamil Nadu, facing trial in Malaysian Court (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 409
- Need to take steps to protect the interests of weavers in Tamil Nadu (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 402
- OBC Staff in Auto Industries
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 154-55
- Research on Heavy Metal Content in Plant Samples
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 237
- Restarting of Rail Lines in Tamil Nadu
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 318-19
- Revival of SSP and ASP
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 74-75
- Transporters engaged in Supplying LPG Cylinders in Tamil Nadu
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 335-36
- Upgradation of Madurai Airport
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 187
- Utilization of Forest Area in Tamil Nadu
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 322-23
- Tariff Barriers**
- US Warning to India
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 260
- Tariff Charges**
- Tariff Charges
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 327-28
- Task Force**
- Task Force for Utilisation of Natural Gas
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 227-28
- Task Force on I.T.
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 203

Tata Consultancy Services

Report of Tata Consultancy Services
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 94-95

Tatas

Joint venture of Tatas with Damodar
Valley Corporation
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 343

Tax Evasion

Electronic Net to Catch Tax Evaders
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 40

Evasion of Service Tax
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 113-14

I.T. Evasion by Cable Operators
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 261-62

Tax Holiday

Tax Holiday to Industries
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 350

Taxation

Collection of Taxes
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 279-80

Interim Budget General, 2004-2005
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 50, 52-53

Investigative Unit of Income Tax
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 67

Levy of Taxes
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 114-15

Tax-GDP Ratio
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 162-63

Tax/Cess on Petroleum Products
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 122-23

TDS by Liquor Companies:
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 280-81

TDS Refund System
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 92

Taxi Track

Taxi Track at Mumbai
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 69-70

Tea

Dispute between Tea Industry and Tea
Growers
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 236-37

Export of Tea to Iraq
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 129

Export of Tea to US
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 69-70

Fall in Export of Tea
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 160

Future of Tea and Coffee
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 289-90

Tea Industry in Assam
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 143

Tea Production in Southern States
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 235-36

World Tea Conference
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 227

Tea Board

Restructuring of Plantation Operation
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 336-37

Tea Gardens

Exploitation of Tea Garden Labourers
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 224

Revival Package for Closed Tea Gardens
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 131-32

Tea Growers

Dispute between Tea Industry and Tea Growers
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 236-37

Quality Upgradation Scheme for Tea Growers
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 273-74

Teachers

Assessment of Performance of Teachers
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 241-42

Gratuity to Teachers
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 119-20

Language Teachers for Children of Indian Diaspora
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 93-94

Recruitment of Teachers and Academic Personnel in IITs
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 311-12

Transfer Policy of Teachers in KVS
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 18-19

Teaching Standards

Streamlining Teaching Standards/ Methods
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 229-30

Technical Assistance

Technical Assistance by ADB to Assam
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 158-59

Technical Cooperation

Indo-US Cooperation in High Technology
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 99

Technical and Economic Co-operation among Countries
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 209-10

Technical Education

Opening and Expansion of Schools/ Boarding Schools/Colleges/Hostels/ Technical Training Centres
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 360-66

Opening of Technical Schools for Handicapped
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 114

Technical Education in N-E Region
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 267-70

Techno-Economic Sanction

Techno-Economic Sanction to Chandil LBC Power Project
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 162-63

Technocrats

Decline in Job Opportunities for Technocrats
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 75-76

Technological Collaboration

MoU with Chart Industries of US for Technological Collaboration
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 86-87

Technology Incubation Centre

Setting up of a Technology Incubation Centre
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 251

Technology Institutes

Assistance to Technology Institutes
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 206-07

Technology Parks

Setting up of Technology Park
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 94-95

Technology Upgradation Fund

Technology Upgradation Fund
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 241-43, 368
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 28-31

Tehri Hydro Development Corporation

Power Projects Constructed by Tehri Hydro Development Corporation
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 255-56

Telecasting Companies

Taxes on Foreign Telecasting Companies
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 252-53

Telecom Companies

Licence to Telecom Players
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 324-25

Losses of Public Sector Telecom Companies
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 48-49

Telecom Network

Expansion/Modernisation of Telecom in Jharkhand
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 72-74

Expansion/Modernisation of Telecom Network
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 212-13

Funds for Tele-Communications Network in Bihar
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 80-81

Telecom Operators

Licence Agreement with Private Operators
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 376-77

Telecom Regulatory Authority of India

Imposition of Uniform Licence Fee
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 373-74

Monopoly of Cable Operators
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 216-17

Regulator for Cable Business
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 25-31

Survey by TRAI
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 109-11

TRAI Direction for Voice Mail Services
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 109-10

Telecom Routes

Completion of Routes
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 65-68

Telecom Sector

FDI in Telecom Sector
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 51

FDI Policy for Telecom Sector
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 204-06

Infrastructure Development in Telecom Sector
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 303-04

Package for Telecom Sector

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 150-51

Setting up of Group for Telecom Sector

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 468-69

Upgraded WLL Mobile Services

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 355-56

Telecom Services**Imposition of Uniform Licence Fee**

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 373-74

Integrated Licensing System

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 319-20

Performance of Basic Telecommunication Service

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 432-33

Telecom Services

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 233

Telecommunication**Expenditure on Works**

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 30

Group of Ministers on Telecom Matters

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 49-52

Performance of WLL Services

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 137-38

WLL Connections in Sundarban Areas, West Bengal

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 117-18

WLL in Rural Areas

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 123-24

Telemedicine**Telemedicine Guidelines**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 74-75

Telephone Bills**Collection of Arrears**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 237-39

Excess Billing

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 185-86

Telephone Booths**PCOs to Handicapped Persons**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 159-60

Public Telephone Booths in Bihar

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 100-01

Telephone Booths in each Village

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 251

Telephone Connections**Telephone Connection in Madhya Pradesh and Bihar**

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 102-06

Waiting List for Telephone Connections

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 224-25

Waiting List for Telephone Connections in Bihar

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 45-46, 63-64

WLL Landline Phone Connections

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 432

Telephone Exchanges**Expansion of Telephone Exchanges in U.P.**

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 124-30

- Opening of New Telephone Exchanges**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 154-55
- Posts/Telegraph Offices and Telephone Exchanges in A.P.**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 295
- Setting up of Telephone Exchange**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 355-62
- Targets for Opening of New Telephone Exchanges**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 242-44
- Telephone Exchanges in Hilly Areas**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 341-42
- Telephone Exchanges in Karnataka**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 306-07
- Telephone Exchanges in Orissa**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 189-90
- Telephone Exchanges in Rajasthan**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 292-94
- Telephone Rentals**
- Need to rationalize telephone rentals for rural and urban areas in the country**
(MUR 377)
(Deb. 3, Vol. XXXVIII, 04-12-2003)
Col. 385
- Need to review Rural/Urban classification criteria fixing rentals of telephones**
(MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 473
- Telephones**
- Cellular/Mobile Phone Facility in West Bengal**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 294-95
- Domestic Telephone Tariff**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 66-67
- Installation of MARRS Telephones**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 191-92
- Need to improve the functioning of telephones in Banaskantha Parliamentary Constituency, Gujarat**
(MUR 377)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 423
- Need to restore concessional tariff to rural landline telephone subscribers in Dakshina Kannada Telecom district**
(MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 381
- Performance of Village-Public Telephone Scheme**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 57-62
- Poor Service of 197 and 198**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 328-29
- Rail Tickets on Phone Calls**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 343-44
- Replacement of MARR Telephones**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 325
- Review of VPT**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 278-79
- STD/ISD and FAX Facility in Village Panchayat**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 278-79
- Surrendering of Telephone**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 368-69

- Telephone Connectivity in Rural Areas**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.315-17
- Telephone Exchanges in West Bengal**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.104-05
- Telephone Facilities to Gram Panchayats**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.107-09
- Telephones to Village Panchayats**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.225-26
- Villages without Phones**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.217
- VPT by Private Companies**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.410-12
- VPTs in Orissa**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.204
- Waiting List of Telephone Connection in Orissa**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.307-09
- Waiting Lists**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.361-66
- Waiving of Charges**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.275-76
- Television Audience Measurements**
- Television Audience Measurements**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col.184-90
- Tender Enquiry**
- Tender Enquiry in DGS&D**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col.265-66
- Territorial Areas District**
- Bodoland and Territorial Areas District**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col.112
- Terrorism**
- Bomb Blasts in Mumbai**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col.150-51
- Cross Border Terrorism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col.136-38
- Indo-Turkey Agreement Against Terrorism**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.415-17
- Inquiry into Security Lapses**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col.113-14
- Omission of India's Name**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.330-31
- PMF Personnel killed in Encounter**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col.99
- Terrorism in North Eastern States**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col.143-44
- Terrorist Activities**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col.155-58
- Terrorist Base on LoC/Border**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col.201-02
- Use of Mobile by Militants**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col.142-43
- Terrorists**
- Shifting of Base by International Terrorists**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.134-35
- Terrorist Outfits**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col.20-21
- Use of Explosives by Terrorists**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col.31-36

Using of Mobile by Terrorists
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 306-07

Text Books

N.C.E.R.T. History Book
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 130

N.C.E.R.T. Text Books
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 429

Textile Industry

Expansion of Spindle Capacity
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 243-44

Loss Making Jute & Textiles Units
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 360-62

Modernisation of Textile Mill
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 84

Need to take measures for protecting the
interests of the textile industry in the
country (Sub.)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 292

Reconstruction Package Committee
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 371-72

Schemes for Textiles Sector
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 43-44

Setting up of Textile Industry
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 201

Task Force for Textile Industry
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 182-84

Textile Reconstruction Fund

Reconstruction Package Fund
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 48-49

Textiles

Assistance to Silk Weavers
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 69-70

Chemical Free Fabrics
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 235

Consortium of Apparel Export
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 267-69

Export of Textiles
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 275-76

Export Value
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 192-93

Production of Cotton Textiles
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 98-100

Production of Textiles Machinery
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 251

Revenue from Fabrics
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 143-44

Sale of Azam Jahi Mill
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 157

Schemes for North-Eastern States
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 263-65

Strengthening the Powerloom Sector
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 269-71

Textile Exports
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 225-26

Textile Trade with Britain
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 260

Thailand

Expansion of Indo-Thailand Trade
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 363-64

Theft

Theft in SBI Branch
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 127

Theft of Booked Luggage
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 125-28

Theft of Vehicles
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 143-45

Tiger Reserves

Missing of Tigers from Tiger Reserves
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 184-85

Tiger Squad

Formation of Tiger Squad
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 100

Time Bound Promotion

Time Bound Promotion
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 96

Tissue Culture

Promotion of Tissue Culture
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 264-65

Tobacco

Auction Centre for Tobacco
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 228-29

Fixation of Support Prices
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 96-97

Need to clear the proposal of the
Karnataka Government regarding
pending issues of tobacco growers
(MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 398

Problems of Tobacco Growers

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 29-31

Sale of Tobacco

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 284-85

Tourism

Advisory on Jammu and Kashmir
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 19-20

Agreement between India and Malaysia
to Develop Tourism
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 159

Arrival of Tourists

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 148-49

Assistance to States for Centrally
Sponsored Tourism and Cultural
Schemes
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 281-82

Cash Rich Religious Places

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 252

Circular Trains through South India

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 259-60

Development of Ayodhya as Tourist
Destination
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 277-80

Development of Tourism

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 80-82, 329-30

Development of Tourism in North Eastern
States
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 77-79

Development of Tourism in Walled City
of Delhi
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 324-27

- Foreign Investment for Tourism Development**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 395-96
- Global Tourism**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 173-75
- Investment by Germany in Tourism Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 83
- Legislation to Include Tourism in Concurrent List**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 326-27
- Need to approve the proposals of the Government of Gujarat for promotion of tourism in the State (MUR 377)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 439
- Need to provide connectivity to Bhubaneswar Airport with Varanasi via Gaya and upgrade it as an International Airport to promote tourism in the State (MUR 377)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 290-91
- Opening up of Islands for Tourism**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 319-20
- Opening up of Tourism Offices**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 136-37
- Package for Tourism Industry**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 255
- Preventing Sex Tourism in India**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 343-44
- Rural Tourism**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 132-33
- Scheme to Promote Tourism**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 341
- Sino-Indo Cooperation to Promote Tourism**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 139
- Use of Steam Engines to Encourage Tourism**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 107
- Visit of Foreign Tourists**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 423-26
- Visit of Tourists to North-Eastern States**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 80-82
- Tourism Development**
- Centrally Sponsored Schemes to Develop Tourism**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 263-64
- Development of Tourism Infrastructure**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 44-45
- Patriotic Tourism Development Project**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 151-52
- Tourism Development in Andaman and Nicobar**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 132
- Tourism Development Fund**
- Tourism Development Fund**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 427
- Tourism Office**
- Closure of Tourism Office at Tel Aviv**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 222-23

Tourism Projects**Tourism Projects**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 90-94

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 129

Tourism Projects of Gujarat

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 218-20

Tourist Circuits**Development of Tourist Circuits**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 190

Development of Tourist Spots

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 166-67

**Inclusion of Mayong and Pobitora as
Tourism Circuits**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 177

**Take Over of Tourist Places of Hadauti
Circuit by ITDC**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 86-88

**Tourist Circuit Set up by North East
Council**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 194

Tourist Guides**Guidelines for Tourist Guides**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 215

Tourist Resorts**Need to develop Adibadri in Ambala
Parliamentary Constituency, Haryana,
as a tourist resort (MUR 377)**

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 304

**Need to develop Dudhawa National Park
in Kheri Parliamentary Constituency in
U.P. as a tourist resort (MUR 377)**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 311

Tourist Trains**Deccan Odyssey Luxury Train**

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 139

Tourists**Information Technology for Tourists**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 129-30

Safety of Indian Tourists Abroad

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 235-36

Schemes to Attract Tourists

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 17-24

Visit of Tourists

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 191

Toxic Wastes**Environmental Hazards Caused by Toxic
Wastes**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 364-65

Toy Plane**Use of Toy Planes by Militants**

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 169

Toy Train**Withdrawal of Toy Train**

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 99-100

Trauma Centres**Trauma Centres**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 207-08

Trade Mark**Violation of Trade Mark Act**

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 445-47

Trade Unions

Need to formulate a comprehensive legislation for granting recognition to trade unions in the country (MUR 377) (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 426

Retired Trade Union Representatives (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 149

Traffic Challan

Computerization of Traffic Challan (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 49

Training

Centrally Sponsored Training Programmes of FPI (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 101-03

Training for CISF (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 243-44

Training to Elected Officials from Municipalities and Corporations (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 243-44

Training to Representatives under SGSY (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 223-25

Training to Senior Police Officers by FBI (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 133-34

Training Centres

Comprehensive Scheme for New Training Centres (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 310

Opening and Expansion of Schools/ Boarding Schools/Colleges/Hostels/ Technical Training Centres (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 360-66

Training Centres of Sports Authority of India (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 126-27

Training Institutes

Institutions for Training to Construction Workers (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 95-98

Need to provide financial assistance to the Government of Karnataka for establishing a Modern Training Institute and Research Centre for drivers at Hassan, Karnataka (MUR377) (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 381-82

Training Institute for the Physically Handicapped Persons (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 88-100

Transgenic Crop Policy

Review of Transgenic Crop Policy (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 217 18

Transshipment Policy

Transshipment Policy of FCI (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 299-300

Transportation

Delay in Projects (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 262-68

Funding by HUDCO for Metropolitan Transport Systems (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 203

Integrated Transport System (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 61

Legislation for Urban Transport
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 160

Mumbai Urban Transport Project
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 203-04

Tamper Proof Number Plates
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 322-23

Transport Subsidy for Fertilizers
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 36

Transportation of Bulk Petroleum Products
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 355

World Bank Assistance in the Transport Sector
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 232-33

Trauma Centres

Trauma Centres
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 102

Travelling Abroad

Emigration Check for Travelling Abroad
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 85-86

Trees

Shisum Trees
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 211-12

Tree Plantation in Wasteland
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 178-79

Tribal Areas

Malnutrition in Adivasi Areas
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 159-60

Naxalite Activities in Tribal Areas
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 204-05

Production of Foodgrains in Tribal Areas of M.P.
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 171

Tribal Development Projects

Integrated Tribal Development Projects
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 140-42

Tribal Girls

Need to sanction adequate funds for setting up hostels for the benefit of tribal girls in Gajapati district, Orissa (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 380-81

Tribal Welfare

Funds under TSP to Manipur State
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 147-48

Need to look into the demands of Santhali Bhasa Morcha and JDP for the Welfare of Adivasis (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 322-23

Need to take initiatives to evolve tribal-friendly programmes for the benefit of Advasis and Moolvasis of Jharkhand (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 381

Releasing of Central Share for ST Schemes
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 90-91

Welfare of Tribals

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 103

Tribals

Distribution of Forest Land amongst Landless Adivasis
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 209-10

Land of Tribals

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 61-62

Need to clear the pending projects providing for civic amenities to the tribal people in Bharuch Parliamentary constituency, Gujarat (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 487

New Scheme for Tribals

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 63-65

Protection of Tribals

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 131-32

Rehabilitation Scheme for Tribals

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 176-77

Scheme for Selection

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 127-28

Scheme for Tribals

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 314-16

Schemes for Tribal Women

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 94-95
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 240-42

Tribal Cooperative Societies

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 274-76

Tribals Co-operative Marketing Development Federation

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 185-88

Tribunals**IT Tribunals**

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 201

Setting up of Tribunal

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 40

Tripura**Establishment of Medical College in Tripura**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 321-23

Need to introduce cellular/mobile phone services in Tripura (MUR 377)

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 326

Tuition Fees**Hike in Tuition Fees**

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 245-46

Turkey**Agreement between India and Turkey**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 139-40

Indo-Turkey Agreement Against Terrorism

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 415-17

TV Channels**C Band T.V. Channel**

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 136-37

Holding of Foreign Equity in NDTV

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 256-57

Introduction of Kisan Channel

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 224-25

Regulation of Advertisements of Pay Channels

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 101

Revenue from Advertisement for Pay Channels

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 370

Violation of Guidelines by Private TV Channels

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 193-95

TV Programmes**Approval of Programmes**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 173-75

**Committee on Advertisements/
Programmes Code**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 93-94

**Priority to Regional Programmes on DD/
AIR**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 182-83

**Production of Programmes by Non-
Departmental Persons**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 50

**Programmes Through Direct-to-Home
Television**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 195-96

**Sanctioning of Programmes for
Doordarshan**

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 5-17

Violation of Guidelines by Doordarshan

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 94

TV Sets**Impact of CAS on old T.V. Sets**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 54-55

TV Studios**Auxiliary T.V. Studios**

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 373-74

TV Transmission**Need to release funds for building high
power T.V. transmission centre at
Radhanpur in Banaskantha
Parliamentary Constituency, Gujarat
(MUR 377)**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 324

**Need to release funds for setting up a high
power TV transmission centre at
Radhanpur, Gujarat (MUR 377)**

(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 68

TV Transmitters**Need to expedite setting up of a LPT
Maintenance Centre at Adoor, Kerala
(MUR 377)**

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 382

Pilot Project on TV through KU Band

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 80-81

UAE**Joint Cyber University in UAE**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 243-44

**Opening of UAE Consulates in State
Capitals**

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 97-98

UDISHA Project**UDISHA Project**

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 206-07

Ultrasonic Testing**Ultrasonic Testing of Moving Parts**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 140-41

Unani Medicines**Irregularities in Purchase of CGHS Unani
Medicines**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 198-201

Short Supply of Unani Medicines

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 240

**Standard of Ayurvedic, Unani and
Homoeopathy Systems of Medicine**

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 16-17

Unauthorised Colonies

Building Plans for Unauthorised Colonies
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 287-88

Need to regularise unauthorised colonies in Delhi and to allow Members of Parliament to utilize the MPLAD funds for development of such colonies (Sub.)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 318-19

Unauthorised Construction

Illegal Construction in Chandni Chowk
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 101-02

Undernourishment

Undernourishment
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 152-53

Undernutrition in Country
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 305-08

Underworld

Film Personalities Link with Underworld
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 197-98

Unemployed Youths

Need to provide monthly allowance to registered unemployed youths in Maharashtra and other parts of the country (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 328-29

Scheme for Unemployed Youths
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 115-16

Social Justice/Security Package for Un-Employed Youths
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 228-29

Unemployment

Exploitation of Unemployed Youths by Private Security Agencies
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 273-74

Growth Rate of Unemployment
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 279

Need to provide unemployment allowance to all the registered unemployed youth in the country (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 493

Need to take concrete steps to mitigate the problem of unemployment in the country (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 305-06

Removal of Unemployment in Rural Areas
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 63-64

Unemployed Youths
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 250-52

Unemployment Situation in the Country (DUR 193)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 29-38-406

Unemployment situation in the country - (DUR 193)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 438-75

Unemployment Allowance

Need to provide monthly allowance to registered unemployed youths in Maharashtra and other parts of the country (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 328-29

Need to provide unemployment allowance to all the registered unemployed youth in the country (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 493

UNEP Report

UNEP Report on Asian Broan Cloud
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 208-09

UNESCO

UNESCO Aid for Girls Education
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 449

Unhygienic Syringes

Use of Unsafe and Unhygienic Syringes
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 75-77

Union Public Service Commission

Jobs to Blind Candidates
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 102

Medium of UPSC Examination

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 47-50

Union Territories

Collapse of bridge linking Moti Daman and
Nani Daman in the Union Territory of
Daman and Diu resulting in loss of
human lives and steps taken by the
Government in regard thereto (CA)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 396-407

Panchayati Raj Institutions in UTs

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 176

Unit Trust of India

Bilingual Forms in UTI
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 294

United Kingdom

Immigration Racket Unearthed in U.K.
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 49-50

Relaxing Conditions for Indians by U.K.
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 127-28

Textile Trade with Britain

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 260

United Nations**Omission of India's Name**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 330-31

Permanent Membership in UNSC

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 180-81

PM Visit to UN

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 289-90

**UN Resolution of Right to Self
Determination**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 280

United Nations Development Programme**UNDP Assistance in Jute Sector**

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 249-65

United States of America**Additional Space for Indian Mission in
US**

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 372-73

**Agreement with United States in Space
Sector**

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 349-50

**Conditions Imposed by US for
Outsourcing**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 216

Defence Cooperation with U.S.

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 34-35

Export of Rice to USA and EU

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 216-17

- Export of Tea to US**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 69-70
- Export to US Market**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 36
- Grant of Visa by US**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 337-38
- Import of Marine Products by USA**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 40-41
- India's Support to US to Resolve Trade Talks at WTO**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 177-78
- Indo-US Cooperation in High Technology**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 99
- Loan from America by IOCL**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 238
- MoU with Chart Industries of US for Technological Collaboration**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 86-87
- Offensive Portrayal of Hindu God**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 216-17
- Omission of India's Name**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 330-31
- Pak Demand for Weapons from U.S.**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 265-66
- Purchase of Oilfields by ONGC-Videsh in USA**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 212-13
- Recruitment of Ex-Servicemen in U.S. Force**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 69-70
- Trade Agreements with China and USA**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 368-69
- Two Ambassadors in US**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 366-67
- U.S. Support to India on Fencing Issue**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 467-68
- US Regulations for Indian Food Products**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 145-46
- US Warning to India**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 260
- Universities**
- According Universities of Excellence Status**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 109-10
- Awarding of Accreditation/Deemed University Status**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 339-40
- Court Cases against JNU**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 286-87
- Deemed Universities Status to Colleges**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 85-87
- Deemed University Status for Research Institutes**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 103-256
- Deemed University Status to Research Institutes**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 358-60
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 135-40, 214-15
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 191, 319-20, 329-31

- Deemed University Status to Research Institutions**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 269-70
- Degrees Awarded by Central Universities**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 369-70
- Demolition of Jawahar Vatika in Delhi University**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 223-24
- Irregularities in JNU**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 238
- Joint Cyber University in UAE**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 243-44
- Licenses for Community Radio**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 84-86
- New Research Work at Agriculture Universities**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 94
- Performance of Central Universities**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 132-40
- Private Universities**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 309-11
- Removal of Courses by Delhi University**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 291
- Setting up of Defence University in Haryana**
(Deb. 8, Vol. XXXVII, 11-12-2004)
Col. 208-09
- Setting up of Indian Maritime University**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 94
- Setting up of International University of Buddhist Studies**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 234
- Setting Up of University**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 228-29
- Setting up of University for Disabled**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 138-39
- UGC Grants to Colleges and Universities**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 83-104
- University Status to NIFT**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 237
- Vacant Posts in Central Universities**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 288
- University Degrees**
- Installation of Computer Micro Chips on Degrees**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 54
- University Grants Commission**
- Amendments in University Grants Commission Act**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 240-41
- Awarding of Accreditation/Deemed University Status**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 339-40
- Change in Name of U.G.C.**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 280
- Installation of Computer Micro Chips on Degrees**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 54
- Ph. D. Papers on Internet**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 81-82
- Preparation of Concept Paper by U.G.C.**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 148

- Setting up of Colleges of Excellence**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 205
- Setting up of Expert Committee by UGC**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 142-43
- Setting up of Institutions for Science Studies**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 56
- UGC Grants to Colleges and Universities**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 83-104
- Withdrawal of Extended College Schemes by UGC**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 134
- Unlawful Organisations**
- Need to impose a ban on organisations supporting subversive activities (MUR377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 407
- Shelter by China to ULFA**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 107-08
- Unorganised Labourers**
- Unorganised Labourers under Pension Scheme**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 319-20
- Unorganised Sector**
- Employment Generation in Organised and Unorganised Sectors**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 28-33
- Minimum Wages to Unorganised Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 178-79
- Poverty of Women in Unorganised Sector**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 379-80
- Social Security Scheme for Unorganised Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 9-18
- Unpaid Work**
- Quantification of Unpaid Work**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 331-32
- Unproductive Expenditure**
- Unproductive Expenditure**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 387
- Urban Development**
- Central Assistance under URIF**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 321-25
- Development of Chandigarh**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 190-92
- Development of Small and Medium Towns**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 137-38
- Legislation for Urban Transport**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 160
- Need to rationalize telephone rentals for rural and urban areas in the country (MUR377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 385
- Scheme of Night Shelters for Urban Shelterless**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 23-28
- Study on Developing Basic Urban Infrastructure**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 66-67
- Urban Haat**
- Urban Haat**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 199-202

Urban Reforms Incentives Fund**Central Assistance under URIF**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 321-25

Urdu Departments**Departments of Urdu**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 363-65

Uttar Pradesh**Airport at Muzaffarnagar**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 195

Approval to Power Projects of UP

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 183

Bridges on Rivers in UP

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 138-39

Delhi-Agra Corridor

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 460-61

Development of Ayodhya as Tourist Destination

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 277-80

Expansion of Telephone Exchanges in U.P.

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 124-30

Gomti River Front Project

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 277

Merger of Haridwar District with Uttar Pradesh

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 153-54

Missing of Monkeys in Meerut

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 223-24

National Highways in Uttar Pradesh

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 192

Need for a Special Package to check increasing pollution in Kanpur, Uttar Pradesh (MUR 377)

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 424-25

Need for construction of a bridge on river Saryu at Bidhar Ghat and proper repair and maintenance of Bidhar-Ghanghata-Khalilabad-Karmaini road in Uttar Pradesh under Central Road Fund Scheme (MUR 377)

(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 73-74

Need for construction of an underground rail bridge at Kaarvi in Chitrakoot district in U.P. (MUR 377)

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 442-43

Need for early completion of National Highway No. 2 between Auraiya and Sirbhaganj in Etawah Parliamentary Constituency, U.P. (MUR 377)

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 385

Need to depute a Central team to review the rural development work in Pratapgarh district, Uttar Pradesh (MUR 377)

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 309

Need to develop Dudhawa National Park in Kheri Parliamentary Constituency in U.P. as a tourist resort (MUR 377)

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 311

Need to enquire into the irregularities being committed in the implementation of rural development projects in Pratapgarh Parliamentary constituency, Uttar Pradesh (MUR 377)

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 280

- Need to ensure that the dues of sugarcane to farmers of Bilari Tehsil of Moradabad district, Uttar Pradesh are paid by the sugar mill at Raja-ka-Sahaspur (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 413
- Need to include the name of a freedom fighter from Uttar Pradesh 'late Uda Devi' in the list of Freedom Fighters (MUR 377)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 427-29
- Need to provide adequate funds for de-silting of Varuna river in Phulpur Parliamentary Constituency, Uttar Pradesh with a view to check recurring floods (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 307
- Need to relax norms for procurement of paddy in Uttar Pradesh and Bihar (Sub.)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 300-01
- Need to release adequate funds for proper maintenance and upgradation of National Highway No. 76 in Banda and Chitrakoot districts of Uttar Pradesh (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 412
- Need to run Kaifiat Express from Mau Junction in U.P. (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 384
- Need to start mobile service of BSNL in Macchlishhar and Patti Tehsil in Uttar Pradesh (MUR 377)
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 351
- Opening of Cell for Public in Agra Fort
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 355
- Overbridge on Rapti River
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 179-80
- Reported demolition of Ravidas Temple in Hastinapur, Uttar Pradesh (Sub.)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 299
- Selection of LPG Dealers for U.P.
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 122-23
- Training Centres of Sports Authority of India
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 126-27
- Transshipment Policy of FCI
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 299-300
- Villages Electrified by Solar Batteries in U.P. and H.P.
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 158-59
- Uttaranchal**
- Development of Adibadri
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 164-65
- Development of Airstrips in Uttaranchal
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 173-74
- Development of Badrinath
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 207-08
- ITBP Mountaineering Team
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 94
- Need to take up gauge conversion work and introduce additional trains in the State of Uttaranchal for its speedy development (MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 292-93
- Rail Projects in Uttaranchal
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 166-67

Vacant Posts**Details of Vacant Posts**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 256-57

Vacancies in Income Tax

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 289

Vacancy in Reserved Category

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 184-90

Vacant Post in Delhi Police

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 213-29

Vacant Posts

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 35-36

Vacant Posts in Archaeological Survey of India

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 409-10

Vacant Posts in Central Universities

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 288

Vacant Posts in DD/AIR

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 232

Vacant Posts of Judges

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 224-25

Vaccination**Hepatitis A and B Vaccination**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 78-79

Vaccines**AIDS Vaccines**

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 336-37

Introduction of Injectable Polio Vaccines

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 133-34

Polio Vaccine Scheme

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 370-72

Procurement of Hepatitis-B Vaccine

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 162-63

Production of Typhoid Vaccines

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 130-31

Supply of Vaccine against Encephalitis

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 54-55

Third meeting of Global Alliance for Vaccines and Immunizations

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 87-88

Vaccines under National Immunisation Scheme

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 70

Valedictory References**Valedictory Reference**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 517-20

Valedictory Reference made in Part-I of Fourteenth Session of Lok Sabha

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 160-62

Valedictory References

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 371-76

Vallarpadam Container Terminal**CNG to Vallarpadam Container Terminal**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 65

Valmiki Ambedkar Awas Yojana**Valmiki Ambedkar Awas Yojana**

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 38-41

VAMBAY

Submission of Schemes under VAMBAY
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 207-12

Vande Mataram Maternity Scheme

Vande Mataram Maternity Scheme
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 74-75

Vanila

Cultivation of Cocoa and Vanila
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 247-50

Varishtha Bima Yojana

Varishtha Bima Yojana
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 49-52

Ved Pathshalas

Establishment of Ved Pathshalas
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 202

Vegetable Oil

Production of Vegetable Oil
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 121-22
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 159-61

Vegetables

Contaminated Vegetables
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 244-45

Export of Fruits and Vegetables
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 283-84

Fluctuating Rates of Onions
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 84

Fruits and Vegetables sold by Mother Dairy
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 202-03

Market Intervention Scheme for Potato and Onion
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 76-77

Middlemen in Vegetable Markets
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 123-25

MoU with Germany for Onion Export
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 285

Onion Export Quota
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 152-53

Onion Intervention Scheme, 2000
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 138-39

Policy on Onion Exports
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 60

Potato Production
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 366-67

Research on Heavy Metal Content in Plant Samples
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 237

Vehicle Number Plates

Tamper Proof Number Plates
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 322-23

Vehicle Owners Cards

Insurance of Cards to Vehicle Owners
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 284

Vehicles

Ban on Conversion of Petrol Cars to CNG
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 412-13

CNG to Private Vehicles
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 157-58

Export by Maruti Udyog Limited
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 81

Export of Cars and Two Wheelers
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 87-88

Fake Number Plates on Vehicles
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 181-82

Growth of Automobile Industry
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 85-93

LPG Cylinders for Light Vehicles
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 156-57

Manufacturing of Cars
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 59-60

New Emission Norms for Vehicles
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 313-14

Sale of Indian Cars in Foreign Countries
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 83-84

Theft of Vehicles
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 143-45

Use of CNG in Vehicles in Bangalore City
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 278

Use of LPG for Automobiles
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 181

Venture Capital Fund

Venture Capital Fund
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 431-32

Vice-Chancellors

Vacant posts of Vice-Chancellors
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 196

Vigilance and Monitoring Committees

Meeting of Vigilance and Monitoring Committees
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 107

Vigilance and Monitoring Committees
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 157-66

Vigilance Cases

Review of Vigilance Cases
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 143

Vigilance Cases
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 249-52

Vigilance Mechanism

Vigilance Mechanisms in Ministry and PSUs
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 249-50

Vigyan Rail

Vigyan Rail
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 162

Violence

Need to provide compensation and security to the victims of reported violence in village Bádharma in Satna district of Rewa Parliamentary Constituency in Madhya Pradesh (Sub.)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 192-99

Recent incidents of violence in Assam and some other parts of the country due to Recruitment Policy of the Railways (DUR 193)
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 413-70
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 537-638

- Violence against Women**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 79-84
- VIPs**
- Procurement of Jets for VIPs**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 83
- Reply to Letters of MPs**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 132
- Visa**
- Fake Passport/Visa**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 117
- Grant of Visa by US**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 337-38
- Reduction of H-IB H-IB Visa**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 74-77
- Visa Restrictions by Indonesia**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 230-31
- Visa Restrictions imposed by Russia**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 136
- Visa to Foreign Tourists**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 131-32
- Vision Document**
- Vision Document for Health Sector**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 198
- Vocational Training**
- Agro-Based Vocational Education**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 302-03
- Agro-Based Vocational Training Course**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 67
- Voice Mail Services**
- TRAI Direction for Voice Mail Services**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 109-10
- Voluntary Retirement Scheme**
- VRS by Officers of AIS**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 149-50
- VRS for RBI**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 134
- VRS for the Employees of GIC**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 170-71
- VRS in AI**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 258
- VRS in ITDC**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 68
- VRS in Maruti Udyog Limited**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 87
- VRS in MFIL**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 443-44
- VRS in MTNL**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 228-29
- VRS in Railways**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 351-52
- Voters**
- Alleged enrolment of bogus voters on a massive scale in scientists colony of BARC, Mumbai (Sub.)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 198-99
- Wage Board**
- New Wage Board for Newspaper Industry**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 135-36

Wages**Minimum Wages**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 406-07

Minimum Wages to Unorganised Sector

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 178-79

Waiting Rooms**Illegal Occupation of Waiting Rooms**

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 94

Wakf Boards**Grants to Shia/ Sunni Wakf Boards**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 87-88

Implementation of Wakf Act, 1995

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 163-64

War Widows**Liberalised Pension to War Widows**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 157

Warships**Dismantling Vikrant Warship**

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 56-57

Requirement of Warship

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 296-97

Wasteland Development**Development on Wasteland**

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 126

External Aid for Development of Wasteland

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 264

Involvement of Public Sector in Wasteland

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 243

Tree Plantation in Wasteland

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 178-79

Water**Conversion of Sea Water into Potable Water**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 358-59

Expert Committee to Assess Water Flow at Biligundlu and Mettur

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 144-45

Fluoride Mitigation Centre

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 109

Harnessing of Surplus Water

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 207

Neuro Toxicants in Indian Waters

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 173

Shortfall of Water in Residential Schools of Maharashtra

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 75-76

Tapping of Water Potential

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 417-18

Water Conservation**Water Conservation in Himalayas**

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 194-95

Water Management**Symposium on Water Management**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 145

Water Management System

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 236-38

Water Pollution

Garbage Threat for Nesting Turtles
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 175

Sinking of Ships
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 53-54

Water Resources

Augmentation of Water Resources
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 39-40

Water Scarcity

Interim Budget General, 2004-2005
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 47-48

Water Supply

Central Assistance to Orissa under
AUWSP
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 111

IV Mumbai (Middle Vaitarna) Water
Supply Project
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 137-38

Pending Water Supply Scheme of
Maharashtra
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 261

Rural Water Supply Schemes
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 80-94

Water Transport System

Development of Water Transport System
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 445

Inland Water Transport System
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 4-20

Watershed Development Programme

Committee on Watershed Development
Programme and Assistance to Drought
Prone Areas
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 152-53

Watershed Development Programme
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 92-96
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 8-17

Weaker Sections

Construction of Houses for Economically
Weaker Section
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 41-42

Weapons

Agreement with France for Development
of Weapon System
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 284

Manufacturing of Weapons by Private
Sector
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 347-49

Pak Demand for Weapons from U.S.
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 265-66

Weavers

Need to take steps to protect the interests
of weavers in Tamil Nadu (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 402

Weaving Mills

Package for Modernisation of Mills
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 116-17

Websites

Website of New Drugs
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 47-48

Welfare Schemes**External Loan for the Welfare Schemes**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 70-71

Welfare Measures for Rag-Pickers

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 365-66

Welfare Scheme for Senior Citizens

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 321-28

Welfare Schemes

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 236-38

Welfare Schemes for Old People

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 279-338

Welfare Schemes for SCs

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 130

West Bengal**Action against Indian insurgent groups operating from Bhutan and its subsequent effects in Assam and West Bengal**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 3-5

Allocation of Funds to IIMs

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 239-40

Assistance to West Bengal for Flood Control

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 251-52

Bench of Calcutta High Court at Jalpaiguri

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 285-86

Breakdown of Hospitals Services in West Bengal

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 135-36

Cellular/Mobile Phone Facility in West Bengal

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 294-95

Coaching Terminal

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 352-53

Compensation to Project affected Persons of Tamluk-Digha Rail Project

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 177-78

Cooch-Behar Airport

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 105-06

Declaration of Sunderban Rivers as National Waterways

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 76-77

Durgapur Steel Plant

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 215-17
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 99

Electrification of Villages of West Bengal

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 157

Expenditure of Power Sector Reform in West Bengal

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 96-97

Golden Quadrilateral from Delhi to Kolkata

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 324-25

Hearings of BIFR

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 295

Inclusion of Castes

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 83-84

International Flights from Bagdogra

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 249-50

- Kolkata-Cooch Behar Flight
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 99-101
- Lack of Reservation Facility at Canning Station in West Bengal
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 153-54
- Laying of Crude Pipeline from Paradeep Port to Haldia
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 352
- Living Condition
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 67-69
- Management of Calcutta Stock Exchange
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 261
- Manufacturing of Poor Quality of Wheels by Durgapur Steel Plant
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 282-83
- Modernisation of Government of India, Press Kolkata
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 124-25
- Need for taking measures for allround development of Goalpokher area in Uttar Dinajpur district, West Bengal (MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 293-94
- Need to construct a platform and a foot over-bridge on the Southern side of the Suisa railway station in West Bengal (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 413
- Need to initiate work on the sanctioned railway projects in West Bengal (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 72
- Need to shift raw material division of the Steel Authority of India from Kolkata to Singhbhum in Jharkhand (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 395
- Need to take steps for all-round development of North Bengal (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 383
- Need to take up infrastructural development of Chanchal Sub-Division and release funds for flood management programme in Malda district, West Bengal (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 400
- Pending Rail Projects in West Bengal
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 92
- Pre-Mature Closure of Jhanjhara-Phase-I
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 242-43
- Repair of National Highways in Bihar and Bengal
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 83-84
- Reported situation arising out of continuous erosion on the banks of rivers in West Bengal, particularly in Murshidabad and Malda and steps taken by the Government in regard thereto (CA)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 338-48
- Revival of SSP and ASP
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 74-75
- Road Works in West Bengal
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 390-91
- Ropeway Accident at Darjeeling
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 245-46

Sea Beach Erosion in West Bengal
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 137-38

Situation arising out of Regional Imbalance in the Development of North Bengal Region due to plan process of Seventh, Eighth, Ninth and Tenth Plans and steps taken by the Government in regard thereto (CA)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 281-95

Taking Centres of CISF at Sidhabari
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 98

Telephone Exchanges in West Bengal
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 104-05

Theft in AIR Station of Siliguri
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 331-32

Withdrawal of Toy Train
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 99-100

WLL Connections in Sundarban Areas, West Bengal
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 117-18

Western Coalfields Limited

Production by WCL
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 257-58

Western Ghat

Need to direct the Government of Karnataka to abandon the project taken up by them to change the course of Netravati River in the Western Ghat Region (MJR 377)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 440

Wheat

Export of Wheat
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 282-83

Exports of Wheat/Rice
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 118-19

Production of Rice, Wheat and Pulses
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 109-14

Supply of Wheat by FCI
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 204-05

Varieties of Wheat
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 393-94

Wheels

Manufacturing of Poor Quality of Wheels by Durgapur Steel Plant
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 282-83

White Paper

White Paper on Revival of PSUs
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 74

Wildlife

Amendment to Wildlife (Protection) Act, 1972
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 396-400

Decline in Elephant Population
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 254-56

Illegal Trade in Wildlife
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 56-60

Missing of Monkeys in Meerut
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 223-24

Missing of Tigers from Tiger Reserves
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 184-85

- Smuggling and Extinction of Plants and Animals**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 65-67
- Study on Tigers Turning Man-Eaters**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 85
- Violation of Forest Conservation Act and Wildlife (Protection) Act, 1972**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 175-78
- Wind Energy**
- Identification of Wind Energy Potential**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 231-32
- Policy on Wind Energy**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 173
- Production of Wind Power**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 294-95
- Wind Energy Project in Kerala**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 229-30
- Wind Power Capacity**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 145-46
- Wind Power Potential Sites of Andhra Pradesh**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 240-44
- Wine Industry**
- Wine Industry**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 261-63
- Witchcraft**
- Inclusion of Witchcraft and Hypnotism in School Curriculum**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 305
- Women**
- Arrest of Women**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 107-08
- Assistance for Woman Cooperative Societies**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 201-02
- Crime Against Women**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 10-12
- Laws Relating to Women and Children**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 148-51
- NGOs Working for Women and Child Welfare**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 453-54
- Participation of Women in NGOs**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 145-46
- Poverty of Women in Unorganised Sector**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 379-80
- Registration of Cases**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 70
- Schemes for Tribal Women**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 94-95
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 240-42
- Science and Technology Programme for Women**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 131-32
- Self Help Groups for Women**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 129-32
- Sexual Harassment of Women**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 97-98

- Statement Correcting Reply to Starred Question No. 103 dated 26.11.2002 re: Crime against Women and Statement Re: Reasons for Delay in Correcting Reply**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 369-79
- Violence against Women**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 79-84
- Welfare of Women and Child**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 14-16
- Women Employees**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 175
- Women in Silk Industry**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 281-82
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 422-23
- Women Representatives in Panchayati Raj**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 168-74
- Women and Child Development Programmes**
- Women and Child Development Programmes**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 29-50
- Women Empowerment**
- Allowing of Girls in NDA Entrance Examination**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 167-68
- Dealerships to Women Land Owners**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 112-13
- Scheme for Empowerment of Rural Women**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 305-06
- Women's Empowerment through Education**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 371-73
- Women Hostels**
- Working Women Hostels**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 151-58
- Women Welfare**
- Welfare of Women Labourers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 221-22
- Women Workers**
- Discrimination against Women Workers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 199
- Employment to Women Labourers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 255-56
- Welfare of Women Workers**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 275
- Work Orders**
- Denial of Work Orders to HEC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 385-86
- Workers**
- Employment of Local Experts in Construction Sector**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 59
- Indian Workers Abroad**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 260-62
- Institutions for Training to Construction Workers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 95-98
- Maltreatment of Indian Workers Abroad**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 75

- Need to provide financial assistance to the Government of Kerala to rejuvenate traditional industries in the State with a view to protect the interests of workers (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 401
- Recruitment of Additional Workers**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 289
- Retrenchment of Workers from Irrigation Projects of Orissa**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 220-22
- Service Condition of Inter-State Migrant**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 147
- Social Security Scheme for Retrenched Workers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 246
- Workers Participation in Management**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 165
- Working Group**
- Study by Working Group on Road Accidents**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 162
- Working Women**
- Safety of Women at Work Places**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 160
- Workmen**
- Categorisation of Pilots as Workmen**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 201-02
- Workshops**
- Assistance for Seminars and Workshops**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 320-22
- World Bank**
- ADB and World Bank Loan**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 122
- Assistance from World Bank**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 136-38
- Structural Adjustment Loan**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 46-47
- WB Assistance for Rural Electrification**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 259-60
- World Bank Aid for Ground Water Level in Orissa**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 254
- World Bank Aid for Road Project**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 211
- World Bank Aided Projects in Maharashtra**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 196-98
- World Bank Aided Projects in MP**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 97-98
- World Bank and ADB Assistance to Bihar & Jharkhand**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 128-29
- World Bank Assistance for Health Sector**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 169-70
- World Bank Assistance in Health Sector**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 115-16
- World Bank Assistance in the Transport Sector**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 232-33

- World Bank Assisted Projects in Bihar**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 149-52
- World Bank Funded Rural Development Schemes**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 219
- World Bank Loan for Elimination of Poverty**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 108-09
- World Bank Loan for Ponds in Bihar**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 118
- World Bank Loan for Poverty Alleviation Schemes**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 105-06
- World Bank Loan for Power Sector**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 163-64
- World Bank Loan for Removing Illiteracy**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 263-64
- World Bank Loan to HP**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 254-55
- World Bank Loan to NHPC**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 31-32
- World Bank Loan to PGC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 223-26
- World Bank Loan to Rajasthan for Primary Education**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 243-44
- World Bank Report**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 93
- World Bank Report on Socio-Economic Reforms**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 79-80
- World Bank Suggestions on Tariffs**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 243
- World Economic Forum**
Tie up with World Economic Forum
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 260
- World Health Organisation**
Availability of Safe Injections
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 63-64
- Bird Flu in Asia (S.N.Q.)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 233-35
- WHO Guidelines for Cancer Treatment**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 265-66
- World Heritage Fund**
World Heritage Fund
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 413
- World Heritage Sites**
World Heritage Site at Hampi
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 137-38
- World Investment Report**
World Investment Report
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 68-69
- World Mining Congress**
World Mining Congress
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 170-71
- World Trade Organisation**
Achievements of WTO Agreements
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 215-16
- Decision of WTO Dispute Settlement Panel on Agriculture Policy
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 55

- Employment of Local Experts in Construction Sector**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 59
- Fifth Ministerial Conference of WTO Held at Cancun, Mexico (St.)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 417-20
- Impact of Collapse of Cancun Meet**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 178-79
- India's Support to US to Resolve Trade Talks at WTO**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 177-78
- WTO Draft Agreement on Generic Drugs**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 376
- WTO Meet at Cancun**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 18-25
- WTO Negotiations on Services**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 95-96
- WTO's Conference in Cancun**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 324
- Wound Healing Technique**
- New Wound Healing Technique**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 115-16
- Yatri Niwas**
- Construction of Yatri Niwas**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 72-74
- Yoga**
- Naturopathy/Yoga for CGHS Beneficiaries**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 62-63
- Promotion of Yoga**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 176
- Youths**
- Foreign Visit without Passport**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 74-75
- National Commission for Youth**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 285-87
- Need to take steps to facilitate repatriation of nine youths of Tamil Nadu, facing trial in Malaysian Court (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 409
- Special Plan for Youth of Jammu and Kashmir**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 123
- Zonal Security Plan**
- Zonal Security Plan**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 316-17
- Zoological Parks**
- Survey of Sanctuaries and Wildlife Parks**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 229

PART II—NAME INDEX

A. Narendra, Shri**Allocation of Funds under BSP**

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 157-60

Amount Allocated under Low Cost Sanitation Scheme

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 182-84

Assistance to Control Tuberculosis

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 282-86

Auxiliary T.V. Studios

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 373-74

Cases of Non-Payment of EPF

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 44-46

Construction of Level Crossings

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 124

Cross Border Terrorism

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 136-38

Decline in Elephant Population

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 254-56

Employment to Handicapped Persons

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 238-42

Faulty Track

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 345-46

FDI in Civil Aviation

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 315-16

FDI in Telecom Sector

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 51

Financial Crisis in IDBI

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 245-46

Financial Support to Cooperative Banks

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 78-79

Foreign Assistance for Improvement in Urban Slums

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 246

Foreign Visits by PM

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 392-409

Funding of Home Guards and other Civil Defence Forces

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 197-98

Funds under Rural Development Schemes

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 193-98

Generation of Power from Solar Energy

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 53-72

Illegal Flights

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 346

Immunization of Children under ICDS

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 213-15

Import of Rolling Stock

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 334-38

Imports of Ships

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 252-53

Japanese Aid for Construction of Projects

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 52-54

Liquidation of RRBs

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 197-98

Manned and Unmanned Level Crossings

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 194-97

- Panchayati Raj Institutions**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 252-54
- Pending Water Supply Scheme of Maharashtra**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 261
- Powerloom Service Centres**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 69
- Pradhan Mantri Grameen Sadak Yojana**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 35-38
- Production of Cotton Textiles**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 98-100
- Project Sanctioned by CAPART**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 233
- Rail Projects in Uttaranchal**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 166-67
- Recognition of Medical and Dental Colleges**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 409-10
- Rehabilitation of Child Labour**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 67
- Reservation to Physically Handicapped Persons in Government Depts./PSUs**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 242-43
- Review of Development Plans for STs**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 181-82
- Scheme for Handloom Sector**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 375-83
- Scheme for Tribals**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 314-16
- Special Dairy Cooperative Committees**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 310-16
- Stamp Papers Scam**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 14-16
- Subsidy on LPG and Kerosene from Budgetary Grants**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 212-14
- Subsidy on Power Supply to Agriculture and Domestic Sector**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 316
- Technology Mission to Promote Animal Husbandry**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 115
- Transportation of Perishable Goods**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 290-91
- Ultrasonic Testing of Moving Parts**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 140-41
- UNDP Assistance in Jute Sector**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 249-65
- Uneconomic Rail Lines**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 105-06
- Utilization of Allocation for Health Programmes**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 146-62
- Women Employees**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 175
- World Bank Funded Rural Development Schemes**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 219

- World Bank Loan for Poverty Alleviation Schemes**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 105-06
- Abdullahakutty, Shri A.P.**
- Watershed Development Programme**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 15-16
- Acharia, Shri Basu Deb**
- Alleged atrocities on minorities in Jhabua, Madhya Pradesh (Sub.)**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 41
- Alleged Misutilisation of Funds by the Government for Issuing Advertisements in the Media**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 95-96
- Amendment in Contract Labour System**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 29-36
- Appropriation (Vote on Account) Bill - Consid. & Pass**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 386-89
- Approval of Programmes**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 110-11
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 173-75
- Assets Reconstruction Company**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 243
- Availability of Gas for Production of Fertilizers**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 120-21
- Availability of Safe Injections**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 63-64
- Coaching Terminal**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 352-53
- Committee on Petitions - Minutes Laid**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 313
- Committee on Petitions - Thirty Eighth Report - Presented**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 365
- Committee on Petitions - Thirty-fourth and Thirty-fifth Report - Presented**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 378
- Committee on Petitions - Thirty-ninth, Fortieth and Forty-First Reports - Presented**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 30
- Committee on Petitions - Thirty-Sixth and Thirty Seventh Reports- Presented**
(Deb. 13, Vol. XXXIX, 18-12-2003)
Col. 403
- Constitution (One-Hundred Amendment) Bill - Amendment of Eighth Schedule - Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 388-89
- Contractual Workers in BSCL, BSL and SAIL**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 109-10
- Conversion of Urea Units from Naphtha to Gas**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 9-10
- Development of Chiria Iron Ore Mine of IISCO**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 353-54
- Disinvestment of Majority Stake of Steel Plant of SAIL**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 238-39

- Diversification Programme on NTPC for Coal Mining and Coal Washeries**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 293-94
- Drought Relief Document**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 216
- Expenses in Hiring of Advocates**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 233-34
- Export of Rice**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 212-13
- FI's Loan to Dabhol Power Project**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 262-63
- Finance Package for Exports**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 221-23
- Finance Policy for Small Power Projects**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 210-14
- Financial Status of State Electricity Boards**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 13
- Funding For Sky Bus Projects**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 363-64
- Funds to States**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 255
- Housing Scheme for Beedi Workers**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 172-74
- Identification of Backward Districts**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 98-99
- Import of Coal and Iron Ore by Public Sector Steel Companies**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 257-59
- Import of Urea**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 135-36
- Improvement of Infrastructure and Industrial Areas**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 119-20
- Incidents of Fire in Coaches**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 11
- Inclusion of Panchet Hill Thermal Power Project**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 210-11
- Inland Water Transport System**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 19
- Installation of Train Protection and Warning System (TPWS)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 58-59
- Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 119-28
- Joint Venture of BSCL with Railways**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 339-40
- Joint venture of Tatas with Damodar Valley Corporation**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 343
- Manpower in BCCL**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 67-69
- Merger of BSNL and MTNL**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 327

- Merger of RRBs with Sponsor Banks**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 317-18
- Misuse of PSUs by Concerned Ministries**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80-82
- MoU between Railway and Production Units**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 256-57
- Non-Payment of Statutory Dues of Employees**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 311-18
- Overburden Removal-cum-coal Raising in Murulidih Colliery**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 65
- Pay Scales**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 127-28
- Potential of Geo-Thermal Reserves**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 220-21
- Power Disruptions**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 229
- Production of Coal by Outsourcing**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 168-70
- Production of Waste Coal**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 200-01
- Production, Import and Export of Minerals**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 178-86
- Profit/Losses of RRB**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 75-77
- Railways (Amendment) Bill**
- Railway (Second Amendment) Bill**
- Railway Protection Force (Amendment) Bill, 2003 and**
- Resolution *Re:* Approval of Recommendations in the Eighth Report of Railway Convention Committee - Consid. & Pass**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 511-13
- Re:* Reported strike by oil sector employees against disinvestments of BPCL, HPCL etc. (AM)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 1-2
- Recent incidents of violence in Assam and some other parts of the country due to Recruitment Policy of the Railways (DUR 193)**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 415-26
- Removal of Persons due to Absence**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 268-69
- Report on Health Policy Research**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 26-27
- Reported strike by oil sector employees against disinvestments of BPCL, HPCL, etc.**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 4-5
- Revival of IFCI**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 203-04
- Revival of NJMC**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 226-28
- Salary of RRB Staff**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 62

- Sale of Scrap**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 220-21
- Setting up of Indian Maritime University**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 94
- Setting up of Power Plants by Railways**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 317-18
- Sexual Harassment of Women**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 97-98
- Shortage of Coaches and Wagons**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 36-37
- Stake in Sterlite Industries**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 95-96
- Standing Committee on Energy - Forty-Second Report - Presented**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 367
- State Finance Corporation**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 347-48
- Statutory Resolution *Re*: Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill - Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 447-53
- Statutory Resolution *Re*: Disapproval of Taxation Laws (Amendment) Ordinance and Taxation Laws (Amendment) Bill - Consid.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 417-21
- Taking over Bumpur Unit**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 273
- Taking over of Units of Bharat Wagon and Engineering Limited**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 122-23
- The Electricity (Amendment) Bill, 2003 - Consid. & Pass**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 452-55
- Third Party Motor Insurance**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 259-60
- Unemployment Situation in the Country (DUR 193)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 406-23
- Vacancies in Safety Category**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 81-82
- Welfare of Bidi Workers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 274-77
- Adhi Saakar, Shri**
- Demands for Supplementary Grants - General - 2003-2004**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 492-94
- Statutory Resolution *Re*: Disapproval of Representation of People (Amendment) Ordinance - Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 344-46
- Aditya Nath, Yogi**
- AIDS Vaccine**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 100-01
- Bridges on Rivers in U.P.**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 138-39
- Bypass on National Highway**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 207-08
- Inhuman Treatment of Hindus in Bangladesh**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 37-38

- ISI Activities**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 17-18
- Loan to Sugar Mills**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 57
- Over bridge on Rapti River**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 179-80
- Schemes to Attract Tourists**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 20
- Sugarcane Price Arrears**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 183-85
- Unemployment Situation in the Country (DUR 193)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 423-28
- Advani, Shri L.K.**
- Alleged atrocities on minorities in Jhabua, Madhya Pradesh (Sub.)**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 44
- Citizenship (Amendment) Bill - Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 339, 345-46
- Collapse of bridge linking Moti Daman and Nani Daman in the Union Territory of Daman and Diu resulting in loss of human lives and steps taken by the Government in regard thereto (CA)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 397
- Constitution (One-Hundred Amendment) Bill - Amendment of Eighth Schedule - Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 378-80, 391-92
- Incident of rape and killing of a girl in Jhabua district of Madhya Pradesh (St.)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 254-55
- Statutory Resolution Re: Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill - Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 448, 453-57, 512-17
- Ahamed, Shri E.**
- New Items Under ISI Mark**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 12
- Problem being faced by Haj Pilgrims (Sub.)**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 308-09
- Reported: Need for speedy implementation of various ongoing Railway Projects in the State of Kerala (CA)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 297
- Aiyar, Shri Mani Shankar**
- Action Taken Report on the Report of Joint Parliamentary Committee on Stock Market Scam and Matters relating thereto (DUR 193)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 429-47
- Advertisement of Gandhiji (HAHD)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 506-10
- Advertisement on Gandhiji**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 15-16
- Demands for Supplementary Grants - General - 2003-2004**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 435-46
- Economic Reforms**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 9-12

- International Flights by Sahara Airlines**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 205
- Investigative Unit of Income Tax**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 67
- Licenses for Community Radio**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 84-86
- Misappropriation of Funds in EFPO**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 93-94
- One Time Settlement of Loans**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 132-33
- Pending Bills from Karnataka**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 156-60
- Pending National Highways Proposals**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 298-99
- Processing of Opium**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 229-31
- Procurement of Aircraft Carriers**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 287-88
- Recruitment of Sports Persons**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 368-69
- Regulation of Domestic Airlines**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 186-88
- Replacement of Old Bridges**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 215-16
- Shifting of Base by International Terrorists**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 134-35
- South Asia Forum**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 292
- Terrorist Activities**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 155-58
- World Bank Report on Socio-Economic Reforms**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 79-80
- Ambedkar, Shri Prakash Yashwant**
- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004—Curt Motions**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 351-53
- Maintenance of Railway Tracks**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 5-6
- Slum Rehabilitation Project (SNQ)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 91
- Statutory Resolution *Re*: Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill—Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 510-11
- Statutory Resolution *Re*: Disapproval of Representation of People (Amendment) Ordinance—Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 347-49
- Unemployment situation in the country (DUR 193)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 485-87
- Amir Alam, Shri**
- Airport at Muzaffarnagar**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 195
- Constitution of Commando Force**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 127-28

- Deendayal Disabled Rehabilitation Scheme
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 37-39
- Doubling of Delhi-Moradabad and Gargara Haht-Shahjehanpur Rail Line
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 130
- Electricity to District of Muzaffarpur
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 235-36
- Late Running of Gomati Express
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 302-03
- National Highways in Uttar Pradesh
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 192
- Opening of Army Colleges/Institutes/Schools
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 245-52
- Training Centres of Sports Authority of India
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 126-27
- Angle, Shri Ramakant
Committee on Government Assurances —
Fifteenth Report—Presented
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 357
- Argal, Shri Ashok
Dental Colleges
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 31-32
- Excise Cases against Industries
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 283-84
- Labour Contractors at Jubilee Pumps in M.P.
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 84-85
- Need to construct a bridge on Chambal River at Osedghat, Madhya Pradesh (MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 468-69
- Arya, Dr. (Shrimati) Anita
Committee on Empowerment of Women—
Sixteenth Report - Presented
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 433
- Athawale, Shri Ramdas
Constitution (Amendment) Bill—
(Amendment of Article 39)—Consid.
& Withdrawn
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 511-14
- Constitution (One-Hundred Amendment) Bill—
Amendment of Eighth Schedule—
Consid. & Pass
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 391
- Conversion of Charitable Society into Company
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 129-30
- Dispute between Tea Industry and Tea Growers
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 236-37
- Electro-Homoeopathy System
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 451
- Environmental Hazards Caused by Toxic Wastes
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 364-65
- Export of Cotton
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 296-97
- Forest (Conservation) Amendment Bill, 2000 - (Amendment of section 2, etc.)—
Consid. & Pass
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 491-92

Incidents of Fire in Coaches

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 13

**Infrastructure and Housing Development
in N.E. States**

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 66-67

Lease of Jet from Korea

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 116-19

Minimum Wages to Unorganised Sector

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 178-79

**Need to provide monthly allowance to
registered unemployed youths in
Maharashtra and other parts of the
country (MUR 377)**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 328-29

Overdrawn of Power by SEBs

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 45-47

**Plight of farmers, youth and working class
both in the organised and unorganised
sectors (DUR 193)**

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 352-56

Privatisation of CPUs (Res.)

(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 85-86

Production, Import and Export of Minerals

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 178-86

Pune-Mumbai Expressway

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 10-11

Safe Operation of X-Ray Machines

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 113-14

Setting up of Shore-Based Steel Plants

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 101

Spiritual and Meditation Course

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 122-23

**Statutory Resolution *Re*: Disapproval of
Delimitation (Amendment) Ordinance
and Delimitation (Amendment) Bill—
Consid. & Pass**

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 373-74

Training to Insurgents by Bangladesh

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 124

Atkinson, Shri Denzil B.**Committee on Private Members' Bills and
Resolutions—Minutes—Laid**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 336

**Committee on Private Members' Bills and
Resolutions—Thirty-Eighth Report—
Presented**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 406

**Motion *Re*: Thirty-seventh Report of
Committee on Private Members' Bills
and Resolutions—Presented**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 359

**Standing Committee on Labour and
Welfare—Thirty-eighth Report—Laid**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 286

**Thirty-Eighth Report of the Committee on
Private members' Bills and Resolutions—
Motion Moved**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 440

Azad, Shri Kirti Jha**Constitution (One-Hundred Amendment)
Bill—Amendment of Eighth Schedule—
Consid. & Pass**

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 384-85

- Recent incidents of violence in Assam and some other parts of the country due to Recruitment Policy of the Railways (DUR 193)
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 426-29
- Baalu, Shri T.R.**
- Forest (Conservation) Amendment Bill, 2000—(Amendment of section 2, etc.)—
Consid. & Pass
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 494-510
- Statutory Resolution Re: Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill—Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2005)
Col. 481-93
- Badnore, Shri Vijayendra Pal Singh**
- Privatisation of CPUs (Res.)
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 93
- The Electricity (Amendment) Bill, 2003—
Consid. & Pass
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 448-52
- Baliram, Dr.**
- Anti-Cancer Product
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 382
- Appointment on Compassionate Grounds
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 270
- Consumption of Diesel
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 96-98
- Drug Price Control Order
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 182-83
- Encroachments on Government Premises
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 161
- Encroachments on Land by Dealers
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 212-13
- Encroachments/Occupations in Delhi/
New Delhi
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 288-90
- Funds Collected by Morepen Laboratories Limited
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 98
- Life Saving Medicines
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 171-72
- Marketing of Letrozole
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 102-03
- Pradhan Mantri Gram Sarak Yojana
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 201-08
- Recovery of Overcharged Amount
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 121-24
- Separate EPC for Pharmaceutical Companies
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 207-08
- Vacant Posts of Judges
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 224-25
- Banatwala, Shri G.M.**
- 15-Point Programme for Welfare of Minorities
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 75-77
- Budgetary Allocation for Power
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 227-28
- Cargo Traffic
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 55-57

Constitution (Amendment) Bill, 2003 - (Amendment of article 103, etc.) - Int.
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 441

Constitution (Ninety-Seventh Amendment) Bill - (Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule) - Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 344-45

Constitution (One-Hundred Amendment) Bill - Amendment of Eighth Schedule - Consid. & Pass
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 391

Cost of Power Generation
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 319-22

Environmental Clearance for Power Projects
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 75

Foreigners (Amendment) Bill, 2003 - Consid. & Pass
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 65-66

Interim Budget (Railways) - General Discussion Demands for Grants on Account - (Railways), 2004-2005 Demands for Supplementary Grants - (Railways), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002 - Cut Motions
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 106-12

Mumbai Port Trust
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 75-76

Need to withdraw restrictions imposed on Haj air-fare subsidy (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 308

Night Landing Facility at Calicut
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 62

Standing Committee on Transport, Tourism and Culture - Seventy-fourth to Seventy-seventh Reports - Laid
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 66-67

Statutory Resolution Re : Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill - Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 511-12

The Securitisation Act, 2002
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 39-42

Unemployment situation in the country - (DUR 193)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 489-90

Bandyopadhyay, Shri Sudip

Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants - (Railways), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 160-64

Banerjee, Shrimati Jayashree

Committee on Empowerment of Women - Action Taken Statements - Laid
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 283-84

Committee on Empowerment of Women - Seventeenth Report - Laid
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 283

Need to resume air services from Jabalpur (MUR 377)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 438

- Safe Building Constructions**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 28
- Standing Committee on Industry - One hundred-thirtieth to One hundred-thirty-seventh Reports - Laid**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 286-87
- Waiting List for Telephone Connections in Bihar**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 63-64
- Bansal, Shri Pawan Kumar**
- Alleged Misutilisation of Funds by the Government for issuing Advertisements in the Media**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 96-97
- Allocation of Funds for IT**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 169-70
- Allotment of Alternate Plots**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 145
- Availability of Isoptin**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 131-32
- Citizen Charters**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 253-59
- Cleanliness at Railway Stations**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 287
- Closure of Mini-welfare Centres in Chandigarh**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 190-91
- Concession in Fares to Disabled**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 315
- Concession to Senior Citizens**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 49-54
- Conversion of Leasehold Property into Freehold**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 134-35
- Declining Sex Ratio**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 44-45
- Demands of Employees of Chandigarh UT Administration and Municipal Corporation**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 91-92
- Development of Chandigarh**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 190-92
- Facilities by Chandigarh Housing Board**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 183
- Fifty Seventh Report of the Business Advisory Committee - Motion Moved**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 305
- Hike in Tuition Fees**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 245-46
- Identity Cards to Handicapped Persons**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 241-42
- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004 - Cut Motions**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 328-38
- Internet Exchanges**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 289-90
- Introduction of Microwave Multi-Point Distribution System for DD**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 337-38

Loan Money

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 230

Legislation for Urban Transport

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 160

Lending through Banks

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 198-99

Length of Roads

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 259-60

Maintenance of Railway Tracks

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 4-5

Marriage Laws (Amendment) Bill - Consid. & Pass

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 384-85

Medical Benefit Scheme for SBI Employees

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 133

Misuse of PSUs by Concerned Ministries

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80-82

National Policy on Slums

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 106-08

Need to provide adequate job avenues to retiring defence personnel and accept the demand for implementing the scheme of "one-rank-one-pension"

(MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 294-95

Opening of a CGHS Dispensary in Chandigarh

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 289-90

Photography at Prohibited Area

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 341

Postal Services

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 245-48

Poverty Alleviation Schemes

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 94-95

Pricing of Set Top Boxes

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 45-48

Prime Minister's Statement on the Resignation of Shri Dilip Singh Judev, from the Council of Ministers (DUR 193)

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 375-79, 388-90

Rehabilitation Service Centres

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 176-77

Reservation for Deaf and Dumb Students

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 136

Reservation of Seats/Berths in Paschim Express

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 66-67

Restrictions on Outsourcing of IT Services

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 314-15

Review of Rape Law

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 362

Soiled Notes

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 128

Statutory Resolution Re : Disapproval of National Tax Tribunal Ordinance, 2003 and National Tax Tribunal Bill, 2003 - Consid.

(Deb. 7, Vol. XXXVII, 11-12-2003)
Col. 459

- Statutory Resolution Re : Disapproval of Representation of People (Amendment) Ordinance - Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 331-34
- Statutory Resolution Re: Disapproval of Indian Telegraph (Amendment) Ordinance and Indian Telegraph (Amendment) Bill - Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 354-59
- Submission of Report by Expert Group**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 455
- Target under PMRY**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 43
- Task Force on FM Radio**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 24-25
- Television Audience Measurements**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 184-90
- Time Limit for Pronouncing Judgement**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 224-25
- Uplinking Permission to Foreign Channels**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 199-208
- Watch-List of Intellectual Property**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 279
- Workers Participation in Management**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 165
- WTO Negotiations on Services**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 95-96
- Basavanagoud, Shri Kolar**
- BSNL/MTNL Sim Cards**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 53-56
- Consumer Clubs**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 184
- Consumption of Coffee**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 103-04
- Grant-in-aid to Government Homoeopathic Medical College/Hospital**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 333
- Inclusion of BAMS and BHMS Degrees in Second Schedule**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 103-04
- Medical Colleges in Karnataka**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 458-59
- Mega Project Status of Bellary TPP in Karnataka**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 138
- Operation of Air Deccan**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 190
- Recognition of Private Hospitals**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 132-33
- Reducing Internship Period for MBBS Course**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 302-03
- Setting up of a Model Institute of ISM & H**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 245
- Subsidy for Coffee Growers**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 144-45
- Basavaraj, Shri G.S.**
- Agreement with ASEAN for Free Trade**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 357-60

- Allocation for Homoeopathic Medicine**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 309
- Allocation for Software Exports**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 47-48
- Allocation of Central Assistance to Karnataka**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 113-14
- Allotment of DDA Flats to Punjab Migrants**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 191
- Amendment in Copyright Act**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 33
- Approval of NTPC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 311-12
- Assistance for Hassan-Mangalore Broad Gauge Project**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 182-83
- Beach Tourism**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 90
- Ceiling on Entertainment Tax**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 45-47
- Central Assistance to Karnataka**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 288
- Central Assistance under URIF**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 321-25
- Central Vigilance Commission Act**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 141-42
- Chemical Free Fabrics**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 235
- Child Marriage**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 135
- CMIE Report on Agricultural Production**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 281-82
- Contract Labour Act**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 263
- Cost Norms for Drugs**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 167-68
- Crash of Aircraft**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 44-46
- Creation of Food Parks**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 394-95
- Credit Infrastructure Fund**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 335-36
- Development of Tourism**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 329-30
- Disaster Management Authority in Delhi**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 259-60
- Discovery of Microbes for Oil Extraction**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 27-30
- Draft Policy for Street Vendors**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 251-52
- Economic Growth**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 218-19
- Education for All Summit**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 290-91
- Environment Subject in School Syllabus**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 179

- Eradication of Poverty**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 246-48
- Flights from Bidar**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 218-19
- Flyways Packages**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 243-49
- Foreign Airlines in Domestic Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 37-39
- Four Laning of National Highways**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 309-10
- Grant of Industrial Licences**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 302
- Gross Domestic Product**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 305-07
- Growth of Infrastructure Sector**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 40-46
- Indian Information Technology Services**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 325-26
- Indo-Srilanka Economic Ties**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 328-29
- Integrated Regional Development Concept**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 101
- Inter-Linking of Rivers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 413
- ITBP Mountaineering Team**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 94
- Law for Enforcement of Fundamental Duties**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 293-94
- Loans to Agriculture Sector**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 98-99
- Manufacturing of Weapons by Private Sector**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 347-49
- Mega Power Project Status to Central Thermal Projects**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 349-50
- Merger of ONGC with HPCL**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 367
- Modernisation of FCI Godowns**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 237-38
- Modification in LPG and Kerosene Subsidy Scheme**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 370-71
- Need to approve the proposal of the Government of Karnataka for providing regional reservation in the State by amending article 371 of the Constitution (MUR 377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 325-26
- New Coal Projects by SECL**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 253-54
- Opening of Sainik Schools**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 286-87
- Participation under Rural Development Schemes**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 122-23
- Powers Vested in CVC**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 34

- Pradhan Mantri Jalsamvardhan Yojana**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 79-80
- Procurement of Spares for Sea Harriers and Sea King Helicopters**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 322
- Production of Textiles Machinery**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 251
- Report of Institute of Economic Growth**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 338-39
- Retirement Age of Scientists**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 343-45
- Running of Special Trains Beyond Festivals**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 228
- Rural Development Board**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 203-04
- Setting up of Group for Telecom Sector**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 468-69
- Shortage of Blood in Karnataka**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 192
- Stoppage of Financial Assistance to States**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 129
- Strengthening of Rail Bridges**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 336-37
- Study Reports on Fluorosis in Drinking Water**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 309-10
- Subsidy Sharing Modalities between Oil Companies and Marketing Firms**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 138-39
- Sugarcane Price Arrears**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 183-85
- Task Force for Textile Industry**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 182-84
- Trade Agreement with China**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 297-98
- Wanted Criminals**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 69-70
- Water Management System**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 236-38
- WB Assistance for Rural Electrification**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 259-60
- Willful Defaulters of Bank Loans**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 301
- Worms in Cadbury Dairy Milk Chocolate**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 147
- Base, Shri Anil**
- Acceptable Daily Intake in Diet**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 147-48
- Amendment of Drug Control Act**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 167-68
- Budgetary Sanction**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 78
- Consultation with States for Implementation of the Programmes**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 146-47
- Drainage System along Golden Quadrilateral Roads**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 52

- Joint Committee on Pesticide Residues in and Safety Standards for soft drinks, fruit juice and other beverages - Evidence - Laid**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 277
- Misuse of PSUs by Concerned Ministries**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80-82
- Non-Banking Finance Companies**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 129-30
- Railway Vikas Fund**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 102
- Standards for Food and Food Products**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 24-25
- Surrender of NHAI Engineers**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 115-16
- Utilisation of Boro-Pits Along Highways**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 83
- Baxla, Shri Joachim**
- Demands for Supplementary Grants—General—2003-2004**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 494-95
- Bhagora, Shri Tarachand**
- Contract Engineers in EIL**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 352-53
- Bhargava, Shri Girdhari Lal**
- Clearance of Biotechnology Product**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 165-67
- Constitution (Ninety-Seventh Amendment) Bill—(Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule)—Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 322-27
- Coverage of DD in Rajasthan**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 134
- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004—Cut Motions**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 254
- Need to provide adequate Financial Assistance to the Government of Rajasthan for its all round development (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 397
- Priority to Regional Programmes on DD/ AIR**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 182-83
- Bhaura, Shri Bhan Singh**
- Airports in Bhatinda**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 127
- Alleged Scam in Bathinda Telecom Circle**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 318
- Allotment of Land**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 90-92
- Assistance to States for Irrigation Projects**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 288-318
- BT Cotton in Punjab**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 179
- Distress Sale of Agricultural Produce**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 123-25
- Freedom Fighters Pension**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 28-31

I.T. Defaulters

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 49-52

Indian Drugs and Pharmaceuticals Limited

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 69-71

Infrastructure for Agricultural Research and Education

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 139-76

Need to implement the Supreme Court's orders on transferring the land of closed industries to D.D.A. (MUR 377)

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 416-17

Need to provide unemployment allowance to all the registered unemployed youth in the country (MUR 377)

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 493

Opening of New Post Offices

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 215-16

Opening of New Telephone Exchanges

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 154-55

Passenger Facilities at Bhatinda Railway Station

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 96

Pension for Agriculture Labourers

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 99-100

Railways (Amendment) Bill**Railway (Second Amendment) Bill****Railway Protection Force (Amendment) Bill, 2003 and****Resolution Re Approval of Recommendations in the Eighth Report of Railway Convention Committee—Consid. & Pass**

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 503-05

ROB/RUB at Mansa-

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 89

Technology Upgradation Fund

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 241-43

Transfer of Vasundhara Enclave Area from DDA to MCD

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 141-42

Waiting List for Telephone Connections

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 224-25

Bharua, Shri Kantilal**Alleged atrocities on minorities in Jhabua, Madhya Pradesh (Sub.)**

(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 40

Bose, Shrimati Krishna**Advertisement on Gandhiji**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 14-15

Standing Committee on External Affairs—Action Taken Statement—Laid

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 403

Standing Committee on External Affairs—Thirteenth Report - Presented

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 367

Standing Committee on External Affairs—Twelfth Report—Presented

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 407

Brahmaniah, Shri A.**Acquisition of Vessel by Coast Guard**

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 223-24

Adventure Activity

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 75

- Allocation of Funds to IIMs**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 239-40
- Alternate Route between Delhi and Coastal A.P. & Tamil Nadu**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 327
- Appointment on Compassionate Ground in CISF**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 195-96
- Archives of Engineering History**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 141
- Boards of Private Banks**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 228
- Buses at Airports**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 155-56
- Central Rural Sanitation Programme**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 165-66
- Clearance of Out-Station Cheques**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 303
- Concession to Students by IA**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 408-09
- Constitution of National Road Safety Council**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 298
- Criteria for Selection of Monuments**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 28-51
- DD through British Pay Channels**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 89
- Development of Sports Complex in A.P.**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 135-37
- External Commercial Borrowings**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 235-36
- Finance Intelligence Unit**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 213-14
- Foreign Exchange Inflow Through NRI**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 44-45
- Funds for Girls Education**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 454
- Funds to NGOs to Create Awareness on Rural Development**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 200-01
- Hall Marking of Gold**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 258-59
- Handing Over of J&K Light Infantry to Army**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 187
- Harassment by Customs Officials**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 249-50
- Hospital/Medical Facilities along the National Highways**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 197-200
- Hotline between the Coast Guard Headquarters of India and Pakistan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 47-48
- Improvement of Abilities of Coast Guard**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 356
- Investment in LIC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 172-73
- Issue of Ticket on Trains**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 270-71

- Kasturba Gandhi Swatantra Vidyalaya Scheme**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 428-29
- Legal Association**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 315-16
- LIC Business**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 356
- Luggage Screening at Hyderabad Airport**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 233-34
- Merger of Posts**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 418
- National Building Construction Cooperation Ltd.**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 301-02
- New Design for Railway Stations**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 365-66
- New System of Cheque Clearance**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 334-35
- Non-Performing Asset Crisis in IFCI**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 31-32
- Occupancy in Indian Airlines**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 231
- ONGC Investment in Development of Oilfields**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 344-45
- Over Bridges on NH-5**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 283-84
- Pension to Medal Winners**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 331
- Pipeline Project for Sakhalin Oil-Field**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 234
- Poor Flooring at Hyderabad Airport**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 196-97
- Post of Reservation Managers**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 249-50
- Pre-Paying Debt by JNPT**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 310
- Private Universities**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 309-11
- Proposal to wind up CAPART**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 235-36
- Protection of Buddhist Artefacts**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 55
- Rail Link between India and Nepal**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 217-18
- Rail Museum**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 191
- Reduction of Cash Reserves of IIMs**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 126-27
- Remittance of Profit of Foreign Banks**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 35-37
- Removal of Suggestion Counters**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 90-91
- Renovation Work by ASI in Andhra Pradesh**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 368-88

- Rest Areas on National Highway System**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 377-78
- Retail Outlets by ONGC**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 119-20
- Scholarship Scheme Announced by IOCL**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 275-77
- Securities held by SBI**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 270
- Setting up of Reception Offices and Centres at Airports**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 257
- Shifting of Coast Guard Headquarters**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 169
- South Asian Conference on Sanitation**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 121-22
- Town Planning Studies**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 93-104
- Training for CISF**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 243-44
- Training to Elected Officials from Municipalities and Corporations**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 243-44
- Waiving of Charges**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 275-76
- Works carried out by NICD**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 173-75
- Brar, Shri J. S.**
- ADB and World Bank Loan**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 122
- Allotment of Flats**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 96-97
- Committee on Conditional Access System**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 274-75
- Compensation for Lost Crops to Post Godhra Riot Victims**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 134
- Construction of Highways Under PM's Scheme**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 317-18
- Credit Policy of RBI**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 244-45
- Demand and Supply of Power**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 72-80
- Development of Tourism Infrastructure**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 44-45
- Disinvestment of SCI**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 264-65
- Financial Assistance for Eradication of Poverty**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 192-95
- Foreign Exchange Reserves**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 373-74
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 34
- Indians Killed in Riyadh Blasts**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 367-68
- Inquiry into Security Lapses**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 113-14
- International Flights by Sahara Airlines**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 205

- Interruption in Live Cricket Match**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 142-43
- Profit Premium by Ravva Oil and Gas Fields**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 229-30
- Regulation of Long Distance Pipeline**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 298
- Tariff Charges**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 327-28
- Bwiswmuthiary, Shri Sansuma Khungger**
- Agro and Rural Industries in North-Eastern Region**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 35-36
- AIR/DD Kendras for Bodo-Tribal Areas**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 157-58
- Bodoland and Territorial Areas District**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 112
- Constitution (One-Hundred Amendment) Bill—Amendment of Eighth Schedule—Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 383-84
- Construction of a New National Highways**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 267-68
- Conversion of MG Line into BG between Rangia Jn. and Murkhongaelek**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 101-02
- Developmental Projects**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 144-45
- Dhansri and Champamati Irrigation Projects of Assam**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 203
- Electricity to Villages**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 201-06
- HPT for Kokrajhar**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 90-91
- Indo-Bhutan Border Police**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 187-88
- Representation of the People Act, 1951**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 70
- Revival of Bongaigaon Thermal Power Station**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 127-28
- C. Suguna Kumari, Dr. (Shrimati)**
- Revival/Setting up of SSIs**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 257
- Chakraborty, Shri Ajoy**
- Amendment in Industrial Employment (Standing Orders) Act, 1946**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 57-58
- Disinvestment of BALCO**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 96-97
- Disinvestment of HPCL, BPCL, and IOC**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 427-28
- Disinvestment of NHDCL and NEEPCOL**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 161
- Dividends to Stock Holders of Banks**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 184-85
- FDI in Banks**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 259
- Guidelines regarding Public Premises**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 176-77

- Impact of Appreciation of Rupee on Exports**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 231-33
- Increase in the Judges strength in the High Courts**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 301-02
- Misuse of PSUs by Concerned Ministries**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80-82
- Notices of Motion for Adjournment**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 399-400
- Pay Scales**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 127-28
- Premises Occupied by LIC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 94-95
- Prime Minister's Statement on the Resignation of Shri Dilip Singh Judev from the Council of Ministers (DUR 193)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 379
- Prime Minister's Statement on the Resignation of Shri Dilip Singh Judev, from the Council of Ministers (DUR 193)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 456-59
- Public Premises Act, 1971**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 248-51
- Reservation to Economically Backward Classes (EBCs)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 305-06
- Revised Estimate for GDP**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 268
- Revival of Dabhol Power Project**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 367-68
- Statutory Resolution *Re* : Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill— Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 501-03
- Chandel, Shri Ashok Kumar Singh**
- Complaint against I.T. Officials**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 78-79
- Crash of Aircraft**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 44-46
- Foreign Visit without Passport**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 74-75
- Guidelines for Laying of Cables**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 68-71
- Identification of Backward Districts**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 98-99
- Need to constitute " Bundelkhand Development Autonomous Council" and provide funds to the Council for Enabling Development of Bundelkhand region (MUR 377)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 308
- Pollution by Cox Distillery**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 109-10
- Pulse Rate of Cellular Phone Calls**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 202-03
- Report of Disinvestment Commission**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 51-52
- Chandel, Shri Suresh**
- Acquisition of Land in Himachal Pradesh**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 143

- Allocation of Funds under PMGY**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 41-43
- Anganwadi Centres**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 326-28
- Ashram Schools**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 124-26
- ATR 42-320 for Himachal Pradesh**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 76-77
- Buildings Taken by Officers of NHPC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 357-59
- Commission Agents**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 257-58
- Court Cases against JNU**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 286-87
- D.P.E.P.**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 234-35
- Dowry Act**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 77-78
- Engraving Martyrs Names**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 257-58
- Expansion of Kullu Airport**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 148-49
- Irregularities in JNU**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 238
- Job on Compassionate Grounds**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 95-96
- Manufacturing of Submarines**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 178
- Meeting of Vigilance and Monitoring Committees**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 107
- Need to clear the proposals sent by the Government of Himachal Pradesh for development of Sports in the State (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 485
- Need to implement 'one rank one pension' scheme in the Armed forces (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 306-07
- Need to set up an Information Technology Park at Bilaspur or Hamirpur in Himachal Pradesh (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 409
- Regulation of Advertisements of Pay Channels**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 101
- Revenue from Advertisement for Pay Channels**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 370
- Scheme for Flood Control**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 208-09
- Setting up of an Army Cantonment of Averi**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 85
- Setting up of National Environment Authority**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 349-50
- Smuggling and Extinction of Plants and Animals**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 65-67

- Studies on Lakes and Rivers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 312-13
- Telephone Exchanges in Hilly Areas**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 341-42
- Traditional Rural Cottage Industries**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 131
- Transport Subsidy for Fertilizers**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 36
- Una-Takarla Rail Line**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 243-44
- Unpaid Amount under EPF**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 215-16
- Use of LPG for Automobiles**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 181
- Vacant Posts in DD/AIR**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 232
- Vacant Posts of Physiotherapists**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 108-09
- Chandra Shekhar, Shri**
- Detention of Shri Prakash Singh Badal, former Chief Minister of Punjab (Sub.)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 282
- Scheme for Mentally Retarded and Physically Handicapped Children**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 35-36
- Chatterjee, Shri Somnath**
- Notices of Motion for Adjournment**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 398-99
- Prime Minister's Statement on the Resignation of Shri Dilip Singh Judev, from the Council of Ministers (DUR 193)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 390-400
- Ruling by the Speaker Re: Propriety of (i) Terming 'Vote-on-Account' as 'Interim Budget' in the Order Paper of the day; and (ii) Convening of the Session of the Year on 29 January, 2004 without the Presidential Address**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 2-38
- Standing Committee on Information Technology—Fifty-fourth to Sixty-fourth Reports and First Study Tour Report—Presented**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 284-85
- Chaturvedi, Shri Satyavrat**
- 50,000 MW Initiative Scheme**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 130-38
- Allocation of Foodgrains to Drought Affected Areas**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 67-70
- Blood Bank Without Pathologists**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 284
- Closure of Anganwadi Centres**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 77
- Constitution (One-Hundred Amendment) Bill—Amendment of Eighth Schedule—Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 389
- Contract Farming**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 125-26

CRF Fund for Madhya Pradesh
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 47-48

Employees of Media Organisation under EPFS
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 108-09

Gap Between the Platform and the Coach on Metro Stations
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 128

Generation of Power
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 353-54

Hawala Money in Kashmir
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 191-92

Hepatitis A and B Vaccination
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 78-79

Ill Effects of G.M. Crops
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 269-70

Incidents of Fire in Coaches
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 11-13

Incidents of Looting, Robbery and Murders in Trains
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 108-10

Inclusion of Medicines in DPCO
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 193-94

Insurance Deal of IA
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 219-20

Navalism
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81

Need to provide compensation and security to the victims of reported violence in village Badhara in Satna district of Rewa Parliamentary Constituency in Madhya Pradesh (Sub.)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 194-95

New Items Under ISI Mark
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 14-15

Norms for Packaged Drinking/Natural Mineral Water
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 41-43

Outstanding Amount of NDMC
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 201-03

Prime Minister's Statement on the Resignation of Shri Dilip Singh Judev, from the Council of Ministers (DUR 193)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 420-26

Promotion of Sanskrit Education
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 48-50

Recruitment in Railways
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 81

Registration of FIR
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 189-90

Rehabilitation Scheme for Tribals
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 176-77

Sale of Under Weight Articles
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 157-58

Suggestions of Amicus Curiae
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 143

- TDS by Liquor Companies**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 280-81
- Terrorism in North-Eastern States**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 143-44
- Using of Mobile by Terrorists**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 306-07
- Chaudhary, Shri Haribhai**
- Allocation of Foodgrains**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 214-26
- Alternate Crop Strategy**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 161
- Cases Registered by CBI**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 122-23
- Cheaper Rate of Power Generation**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 369-80
- Collection of Arrears**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 237-39
- Construction of Yatri Niwas**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 72-74
- Corporate Nexus in Manipulating Capital Market**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 238
- Criteria for Below Poverty Line**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 260-64
- Declaration of National Highways in Gujarat**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 85
- Deployment of Submarines and Troops by Pakistan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 36
- Distribution of Essential Commodities**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 229-30
- Division of Border Area Development Fund**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 92-93
- Driving Vehicles in Inebriated State**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 148-49
- Enlargement of Industrial Area**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 43-45
- Export of Agro Products**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 34-35
- Grabbing of Seats by Porters in Unreserved Coaches**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 207-08
- I.T. Defaulters**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 49-52
- Incentives to Jawans**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 197-98
- International Airports**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 33-34
- Loan of Farmers through RRBs**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 158-60
- Need to improve the functioning of telephones in Banaskantha Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 423
- Need to introduce a local passenger train from Ahmedabad to Abu Road and extend the route of Aravali Express up to Mumbai Central (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 381

- Need to release funds for building high power T.V. transmission centre at Radhanpur in Banaskantha Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 324
- Need to release funds for setting up a high power TV transmission centre at Radhanpur, Gujarat (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 68
- Pending Insurance Claims of Farmers under NAIS**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 103-04
- Performance of Village-Public Telephone Scheme**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 57-62
- Polio Eradication Programme**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 3-5
- Removal of Unemployment in Rural Areas**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 63-64
- Resettlement and Rehabilitation of Gujarat Quake Victims**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 101
- Revenue Earnings**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 235-36
- Setting up of Tribunal**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 40
- Shortage of Coaches and Wagons**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 31-37
- Skirmishes with Infiltrators**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 115-16
- Target for Power Generation**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 113-22
- Telephone Connectivity in Rural Areas**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 315-17
- Theft of Antiques**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 47-48
- Utilization of Waste Forest Land**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 272-76
- Violation of Rules by Companies**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 202-04
- VPT by Private Companies**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 410-12
- Chaudhary, Shri Ram Tahal**
- Cases against Corrupt Officials**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 124-28
- Cheaper Rate of Power Generation**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 369-80
- Collection of Arrears**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 237-39
- Complaints against Doctors/Hospitals**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 337-38
- Committee for Agricultural Marketing**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 210-12
- Construction of Yatri Niwas**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 72-74
- Criminal Escaping Abroad**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 151-52
- Damaged National Highways**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 105

- Drinking Water Supply in Jharkhand**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 92-93
- Dubious Housing Finance Companies**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 208-09
- Enlargement of Industrial Area**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 43-45
- Expired Medicines in Medical Store Depots**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 20-25
- Financial Assistance to FPI**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 85-90
- Insurance Claims of Farmers under NAIS**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 149-50
- National Commission on Cattle**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 257-66
- Need to expedite completion of Subarnarekha Irrigation Project in Ranchi Parliamentary Constituency, Jharkhand (MUR 377)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 291-92
- Need to retain the Branch Office of LIC at Khelari, Jharkhand (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 306
- Need to set up a Regional All India Institute of Medical Sciences in Jharkhand (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 408-09
- Ombudsman in Banks**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 119-21
- Payment of Compensation**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 104-06
- Pending cases against DDA Officers and Employees**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 144
- Pending Power Projects in Jharkhand**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 60-62
- Persons Involved in Hawala Racket**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 91-92
- Plantation Companies**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 115-16
- Potato Production**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 366-67
- Power Generated by DVC**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 217-19
- Price of Agricultural Produce**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 323
- Production Rate of Irrigated and Non-Irrigated Land**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 210-11
- Promotion of Hindi**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 104-06
- Protected Monuments**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 220-21
- Rash and Drunken Driving**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 53-54
- Revival of Mecon Limited**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 117-20
- Seeds and Assistance to Farmers**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 167-70

- Shortage of Electricity in Jharkhand**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 148-51
- Special Police Officers**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 210-19
- Supply of Electricity by DVC**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 80
- Swajaldhara Scheme**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 150-54
- Techno-Economic Sanction to Chandil LBC Power Project**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 162-63
- Telephone Facilities to Gram Panchayats**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 107-09
- Textile Exports**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 225-26
- Theft of Booked Luggage**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 125-28
- Trade Balance**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 237-40
- Uneconomic Rail Routes**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 197-208
- Violation of Forest Conservation Act and Wildlife (Protection) Act, 1972**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 175-78
- Chashan, Shri Bai Krishna**
- Category-wise Personnel in the Ministry**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 205-06, 250-51
- Constitution (Amendment) Bill—**
(Amendment of Article 39)—Consid.
& Withdrawn
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 504-05
- Employees in the Ministry**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 62-63
- Interim Budget (Railway)—General Discussion Demands for Grants on Account – (Railway), 2004-2005 Demands for Supplementary Grants—(Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 143-45
- National Policy for Children (Res.)**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 110-12
- Need to celebrate Rashtriya Mazdoor/ Shilpkar Diwas on 17th December, every year and declare it as a national holiday (MUR 377)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 441-42
- Need to run Kaifiat Express from Mau Junction in U.P. (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 384
- OBC, SC and ST Employees**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 117-18
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 138-39
- Plight of farmers, youth and working class both in the organised and unorganised sectors (DUR 193)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 331-34

- Recent incidents of violence in Assam and some other parts of the country due to Recruitment Policy of the Railways (DUR 193)**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 455-57
- Reservation for Other Backward Classes**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 263
- SC/ST and OBC Employees**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 134-35
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 163
- SC/ST/OBC Personnel Working in Ministry**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 76-78
- Staff Strength in Agricultural Ministry**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 250
- Station Masters**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 73
- Unemployment situation in the country— (DUR 193)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 664-67
- Vacancy in Reserved Category**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 184-90
- Chautala, Shri Ajay Singh**
- Conference of SAARC Health Minister**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 417-19
- Eradication of Hepatitis**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 175-78
- Evaluation of Rural Development Schemes**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 104-05
- Facilities to Farmers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 181-83
- Foreign Visits by PM**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 392-409
- Growth Rate**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 47-48
- Harmful effects of Urea and Chemicals**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 135-36
- Incidents of Looting, Robbery and Murders in Trains**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 108-10
- Master Plan for Re-Development and Re-organisation of Delhi**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 122-24
- Procurement of Advance Jet Trainers**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 220
- River-Linking Projects**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 55-57
- Subsidy Given to Various Sector**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 74-76
- Testing of Pilotless Aircraft**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 31-36
- Waiting List for Reservation of Seats/Berths**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 189-90
- Chennithala, Shri Ramesh**
- Adulteration in Packed Milk**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 83-84
- Aerial Ropeway-Cable Car System**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 94-96

- Assessment of Performance of Teachers**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 241-42
- Assistance for Family Welfare Programmes**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 279-80
- Ban on NG Based Explosives**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 88-89
- Constitution (Amendment) Bill, 2003—
Insertion of new article 371EA - Int.**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 440-41
- Coordination in Food Management**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 21
- Deemed Universities Status to Colleges**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 85-87
- Distress Sale of Agricultural Produce**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 123-25
- Empowering MCI and SMCs**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 337
- Export of Advance Light Helicopters**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 342-43
- Extension of Runways**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 93-94
- First National Judicial Pay Commission**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 165
- Foot and Mouth Disease**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 205-06
- Foreign fund for upgradation of Primary Health Care**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 333-34
- Forest (Conservation) Amendment Bill, 2000 - (Amendment of section 2, etc.)—
Consid. & Pass**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 480-84
- Health Care Programmes**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 204-05
- High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2002—
Consid. & Pass**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 449-52
- Indian Drugs and Pharmaceuticals Limited**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 111
- Interim Budget (Railway)—General Discussion Demands for Grants on Account—(Railway), 2004-2005 Demands for Supplementary Grants—(Railway), 2003-2004 and Demands for Excess Grants—(Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 179-80
- Investigative Unit of Income Tax**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 67
- Lok Pal Bill**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 303-04
- One Time Settlement of Loans**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 132-33
- Operation of Air Deccan**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 421-22
- Out of Turn Allotment of Government Flats**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 153-56
- Pathetic Condition of Adoption Centres**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 77-78

- Privatisation of CPUs (Res.)
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 369-74
- Procurement of Rice
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 173
- Promotion of Findings of Young Scientists
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 79
- Railways (Amendment) Bill
Railway (Second Amendment)
Bill Railway Protection Force (Amendment)
Bill, 2003 and Resolution
- Re: Approval of Recommendations in the Eighth Report of Railway Convention Committee—Consid. & Pass*
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 513-14
- Recruitment of Children by Militants in Kashmir
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 139-40
- Reported: Need for speedy implementation of various ongoing Railway Projects in the State of Kerala (CA)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 292, 295-97
- Rice for Drought Affected BPL Families
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 290-92
- Safety Measures Adopted by Helicopters of ONGC
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 119-20
- Sanctioning of Programmes for Doordarshan
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 14
- SARS
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 365-66
- Screening Test of Doctors
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 229-30
- Sick Industrial Companies (Special Provisions) Repeal Bill—Consid. & Pass
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 440
- Statutory Resolution *Re: Disapproval of National Tax Tribunal Ordinance, 2003 and National Tax Tribunal Bill, 2003—Consid.*
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 467
- Statutory Resolution *Re: Disapproval of Indian Medicine Central Council (Amendment) Ordinance and Indian Medicine Central Council (Amendment) Bill—Consid. & Pass*
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 432-36
- Taking over of Keltron and Keltex Units
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 62
- Tea Industry in Assam
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 143
- The Merchant Shipping (Amendment) Bill, 2003 - Consid.
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 488-92
- Chikhalla, Shrimati Bhavnaben Devrajbhai**
- Passing of Women's Reservation Bill (Res.)
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 122
- Choudhary, Col. (Retd.) Sona Ram**
Bangladeshi Migrants
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 19-20
- Central Plan Assistance to Rajasthan
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 353-55

- Cleaning of River Ganga and Yamuna**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 226-28
- Compensation for Lost Crops to Post Godhra Riot Victims**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 134
- Confiscated Goods**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 170
- Drug for Diabetes**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 7-9
- Environmental Damage due to Pollution**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 134-35
- Equity Participation in Hydro Electric Power Projects in Rajasthan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 192-93
- Expenditure Incurred on NDSI and House Keeping**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 252-53
- Exploration of Oil in Rajasthan**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 159-60
- Exploration of Minerals by GSI**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 254-56
- Gas Availability in Jaisalmer District**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 164
- Government Expenditure**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 201-02
- High Interest Rate Borrowings by AAI**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 185-86
- Issuance of NoC for Lignite Based Power Project**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 113-14
- Legal Status to State Welfare Boards**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 98-99
- MRTPA Act, 1969**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 94
- Need to establish an Oil Refinery at Barmer in Rajasthan (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 488
- Procurement of Aircraft Carrier Admiral Gorshkov**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 53-54
- Rural Electrification**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 125
- Safe Building Constructions**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 27
- Scheme for Empowerment of Rural Women**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 305-06
- Social Security Scheme for Unorganised Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 9-18
- Sports Activities in Rural Areas**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 108-16
- Unemployed Youths**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 250-52
- Violation of Security Rules**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 146
- Visa Restrictions by Indonesia**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 230-31

- Choudhary, Shri Nikhil Kumar**
 Committee on Advertisements/
 Programmes Code
 (Deb. 8, Vol. XXXVII, 11-12-2003)
 Col. 93-94
- Interim Budget (Railway) - General
 Discussion Demands for Grants on
 Account - (Railway), 2004-2005
 Demands for Supplementary Grants—
 (Railway), 2003-2004 and Demands for
 Excess Grants - (Railways) 2001-2002
 (Deb. 3, Vol. XXXIX, 03-02-2004)
 Col. 151-54
- Outstanding Amount of NDMC
 (Deb. 16, Vol. XXXVIII, 23-12-2003)
 Col. 201-03
- Recent Incidents of violence in Assam and
 some other parts of the country due to
 recruitment policy of the Railway -
 Contd. (DUR 193)
 (Deb. 10, Vol. XXXVII, 15-12-2003)
 Col. 557-65
- Reported Need for a financial package to
 Bihar for development works in the
 State (CA)
 (Deb. 9, Vol. XXXVII, 12-12-2003)
 Col. 340-41
- Upgradation of Railway Stations
 (Deb. 13, Vol. XXXVIII, 18-12-2003)
 Col. 141
- Choudhary, Shrimati Reena**
 Compensation to Indian in Iraq
 (Deb. 4, Vol. XXXIX, 04-02-2004)
 Col. 64-65
- Development of Railway Network
 (Deb. 5, Vol. XXXIX, 05-02-2004)
 Col. 132-33
- Disinvestment of PSUs
 (Deb. 12, Vol. XXXVIII, 17-12-2003)
 Col. 170-74
- Expansion of Telephone Exchanges in U.P.
 (Deb. 4, Vol. XXXIX, 04-02-2004)
 Col. 124-30
- Inter-State Water Disputes
 (Deb. 15, Vol. XXXVIII, 22-12-2003)
 Col. 10-17
- Judicial Reforms
 (Deb. 14, Vol. XXXVIII, 19-12-2003)
 Col. 79
- Sarkaria Committee Report
 (Deb. 16, Vol. XXXVIII, 23-12-2003)
 Col. 265
- Sick Small Scale Industries
 (Deb. 16, Vol. XXXVIII, 23-12-2003)
 Col. 115-20
- Subletting of Government Quarters
 (Deb. 16, Vol. XXXVIII, 23-12-2003)
 Col. 207-12
- Transfer Policy of Teachers in KVS
 (Deb. 4, Vol. XXXIX, 04-02-2004)
 Col. 18-19
- Choudhry, Shri Padam Sen**
 Complaints Redressal Centre
 (Deb. 5, Vol. XXXVII, 08-12-2003)
 Col. 169-70
- Cross Border Terrorism
 (Deb. 1, Vol. XXXVII, 02-12-2003)
 Col. 136-38
- Economic Reforms
 (Deb. 14, Vol. XXXVIII, 19-12-2003)
 Col. 133-34
- Foreign Visits by PM
 (Deb. 2, Vol. XXXVII, 03-12-2003)
 Col. 392-409
- Income Tax Ombudsman
 (Deb. 4, Vol. XXXVII, 05-12-2003)
 Col. 245
- Need to extend Gonda-Bahraich rail line
 upto Tikunia Lakhimpur border and
 release adequate funds for the purpose
 (MUR 377)
 (Deb. 14, Vol. XXXVIII, 19-12-2003)
 Col. 409

Offensive Portrayal of Hindu God

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 216-17

Rail Link between India and Nepal

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 217-18

Sino-Indo Cooperation to Promote Tourism

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 139

Use of Steam Engines to Encourage Tourism

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 107

Chouhan, Shri Shivraj Singh**Alleged Irregularities in Purchase of CGHS Medicines**

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 6-7

CNG to Private Vehicles

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 157-58

List of Militant Groups

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 133-34

Production of Foodgrains in Tribal Areas of M.P.

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 171

Production of Programmes by Non-Departmental Persons

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 50

Telephone Connection in Madhya Pradesh and Bihar

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 102-06

Vande Mataram Maternity Scheme

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 74-75

Widening of NH-11

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 320

Chowdhary, Shri Adhir**Action against Indian insurgent groups operating from Bhutan and its subsequal effects in Assam and West Bengal**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 4-5

Advertisement on Gandhiji

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 10-11

Agreement with South Africa in Hydrocarbon Sector

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 288-89

Alleged Irregularities in Implementation of National Highways Development Project (SNQ)

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 68-93

Allotment of Outlets in Violation of Policy

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 161

BSNL Schemes for Mobile Subscribers

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 217-18

Burning of Dry Leaves

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 53-54

Cheaper Helicopter Journey

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 267

Civil Aviation Policy

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 266-67

COCO Petrol Pumps of IOCL and IBP

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 110-11

Combating AIDS

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 139-46

Consumer Disputes Redressal

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 25-35

- Corruption and Mismanagement in DDA
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 199-203
- Corruption in Judiciary
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 68-69
- Cyber Crime
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 70-72
- Demands for Supplementary Grants -
General - 2003-2004
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 488-90
- Denial of Work Orders to HEC
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 385-86
- Development of Device to Defuse Bomb
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 86
- Discontinuation of Cable in South Delhi
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 196-97
- Disinvestment of Profit Making
Companies
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 132-33
- Edible Oil Marketed by Subsidiaries of
NDDS
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 156-58
- Electronic Net to Catch Tax Evaders
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 40
- Establishment of MTNL Subsidiary in
Mauritius
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 464-65
- Fencing by India along LOC
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 5-6
- Foreigners (Amendment) Bill, 2003 -
Consid. & Pass
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 66-67
- Forest (Conservation) Amendment Bill,
2000 - (Amendment of section 2, etc.) -
Consid. & Pass
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 474-77
- Fruits and Vegetables sold by Mother
Dairy
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 202-03
- Functioning of NDDB and Mother Dairy
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 231-32
- Golden Quadrilateral from Delhi to Kolkata
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 324-25
- Hepatitis Cases
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 64-65
- Inclusion of Potable Water in Food Items
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 226-27
- Increase in Prices of Natural Gas
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 216
- Increase in the Judges strength in the High
Courts
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 301-02
- Indo-Turkey Agreement Against
Terrorism
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 415-17
- Interim Budget (Railway) - General
Discussion Demands for Grants on
Account - (Railway), 2004-2005
Demands for Supplementary Grants -
(Railway), 2003-2004 and Demands for
Excess Grants - (Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 148-51

- Introduction of Earthquake Monitoring Laboratories**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 101-02
- Missing of Monkeys in Meerut**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 223-24
- Modernisation of Mines**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 232-33
- Modernisation of Small Scale Drug Units**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 258-59
- N.C.E.R.T History Book**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 130
- National Vector Borne Diseases Control Programme**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 221-23
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- New Tribunal to Resolve Krishna River Water Dispute**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 307-08
- ONGC Helicopter Crash**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 253-55
- Package for Agriculture and Rural Housing Sector**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 224
- Package for Jute Industry**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 16-17
- Parking Policy in the Capital City**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 21
- Policy for Selection of Sports Persons**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. Popularity of News Channels
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 75-77
- Power Failure in Maharashtra**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 214-17
- Pradhan Mantri Gram Sarak Yojana**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 201-08
- Private Investment in Mining Sector**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 198-99
- Production of Foodgrains**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 53-56
- Provision of AC in Rail Engines**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 360
- PSUs**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 280-84
- Public Health Care System**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 73-74
- Railways (Amendment) Bill**
- Railway (Second Amendment) Bill**
- Railway Protection Force (Amendment) Bill, 2003 and**
- Resolution Re: Approval of Recommendations in the Eighth Report of Railway Convention Committee - Considered & Passed**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 481-86
- Refund of Railway Tickets**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 226-27
- Reported situation arising out of continuous erosion on the banks of rivers in West Bengal, particularly in Murshidabad and Malda and steps taken by the Government in regard thereto (CA)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 345
- Residency Cards**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 142-43

- Restructuring of IIM Fees**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 463-64
- Retesting of Drugs Samples**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 67-69
- Review of Anti-Dumping Policies**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 234
- Road Maps for Agriculture Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 53-54
- Rural Development Schemes**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 3-12
- Safety and Security of Commuters in Trains (S.N.Q.)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 41-48
- Securitisation Act, 2002**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 260
- Setting up of Grievance Redressal Cell by CIL**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 186-87
- Setting up of National Seeds Grid**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 196-97
- Short Supply of Petroleum Products from BPCL Depot, Rewari**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 108-09
- Shortage of Iron Ore**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 253
- Show Cause Notices to Cellular Companies**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 351-52
- Social Security Scheme for Unorganised Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 15
- Statutory Resolution Re: Disapproval of Indian Telegraph (Amendment) Ordinance and Indian Telegraph (Amendment) Bill - Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 368-69
- Subsidiary Companies Under NDDB**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 250-52
- The Electricity (Amendment) Bill, 2003 - Consid. & Pass**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 458-60
- Unified Licencing System**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 93-95
- Uniformity in Implementations of CAS**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 291-92
- Unorganised Labourers under Pension Scheme**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 319-20
- Use of Explosives by Terrorists**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 36
- Use of Mobile by Militants**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 142-43
- Violation of D.T.H. Guidelines**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 209-10
- Women in Silk Industry**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 422-23
- Chowdhary, Shrimati Santosh**
- Committee on Empowerment of Women - Eighteenth Report - Presented**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 277

Chowdhury, Shri Bikash

Chittaranjan Locomotive Works
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 257-59

Production of Coal
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 179-82

Revival of Burn Standard Company Limited
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 82-83

Silted Maithon Dam of DVC
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 84-85

Taking Centres of CISF at Sidhabari
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 98

Chowdhury, Shrimati Renuka

Achievements of WTO Agreements
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 215-16

Aid to Sugarcane Gowers
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 38-39

Capital Punishment
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 107-08

Cash Incentives to Poor Children
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 240-41

Casualties of Indian Peace Keeping Force Personnel
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 241-44

Construction of Mini Township by DMRC
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 72-73

Conversion of Plastic Wastes into Petroleum Fuel
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 263

Decrease in Import Duties
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 92-93

Delhi Rent Control Act, 1995
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 117-18

Deployment of Troops to Iraq
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 336-37

Development of Ayodhya as Tourist Destination
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 277-80

Development of Mumbai
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 156-57

Disinvestment of HPCL, BPCL, and IOC
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 427-28

Encroachment Near Historical Monuments
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 125-26

Eradication of TB
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 456-58

Extension of Delhi Metro Railway Section
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 190

FDI in Print Media
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 264-65

Foreign Exchange Reserves
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 373-74

Funds from IDBI for Gas based Power Projects
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 319-21

Golden Triangle Strategy
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 329-30

- Impact of Appreciation of Rupee on Exports**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 231-33
- Impact of CAS on old T.V. Sets**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 54-55
- Impact of Labour Reforms**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 67-72
- Import of LNG from Iran**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 352
- ISI Marking**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 223-24
- ISI Marking for Bottled Water**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 345
- Manned and Unmanned Level Crossings**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 194-97
- National Policy for Children (Res.)**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 97-103, 121
- Need to take suitable measures to check circulation of counterfeit currency and other Government documents (MUR 377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 325
- New Wound Healing Technique**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 115-16
- Omission of India's Name**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 330-31
- Package for Sugarcane Growers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 140-42
- Pakistan's Nuclear Capability**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 276-77
- Permanent Membership in UNSC**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 180-81
- Preventing Sex Tourism in India**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 343-44
- Private Sector in Procurement and Storage**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 44
- Product Patent Regime for Drugs**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 247-49
- Promotion of Bal Sahitya**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 129-30
- Rate of Interest on EPF Deposits**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 164-65
- Recent Stamp Paper Scam (DUR 193)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 396-98
- Restriction on Sizes of Packages**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 260-61
- River-Linking Project**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 402
- Running Lotteries**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 69
- Sex Tourism**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 183-84
- Sexual Harassment at Work Places**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 320-23
- Slashing of Long Distance Tariff/Mobile Interconnect Rates**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 208-10
- Suicide by Farmers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 219

- Supply of Spurious Seeds and Pesticides**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 414-15
- Terrorist Base on LoC/Border**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 201-02
- Tests by the BIS**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 314
- Visit of Pakistan Commission for Indus Water**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 354
- VRS in Railways**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 351-52
- Withdrawal of IPRA**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 179-80
- World Investment Report**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 68-69
- D'Souza, Dr. (Shrimati) Beatrix**
- Seeds Business**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 20
- Duggubati, Shri Ramannaidu**
- Air Show in Srinagar**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 177
- Manufacturing of Cars**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 59-60
- Uniform Rules for Multiplex Cinema Halls**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 41-42
- Welfare Measures for Rag-Pickers**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 365-66
- Das, Shri Alakesh**
- Bonded Children**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 182-83
- Funds for Promotion of Animal Husbandry and Dairy**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 85-86
- Indian Prisoners in PAK Jails**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 471-72
- Infrastructure for Agricultural Research and Education**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 139-76
- Israel-Palestine Conflict**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 453
- Opening of Medical Colleges**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 195-96
- Production of Rice, Wheat and Pulses**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 109-14
- Scheme for Handloom Sector**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 375-83
- Telephone Exchanges in West Bengal**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 104-05
- Unemployment situation in the country - (DUR 193)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 480-82
- Welfare of Women Workers**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 275
- Das, Shri Khagesh**
- Allotment of Wagons**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 76-77
- Amendment of FCRA**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 108
- Disturbed Areas**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 228-29

- Establishment of Medical College in Tripura
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 321-23
- Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railways), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 168-69
- Manu-Agartala Rail Project
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 103-04
- Need to fund the expenditure on modernisation of State Armed Police Forces, especially in the North Eastern Region (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 410-11
- Need to introduce cellular/mobile phone services in Tripura (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 326
- Prevention of Corruption Act
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 168
- Production of Seeds
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 106-07
- Subsidies to Farmers
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 399-401
- Dasmuni, Shri Priya Ranjan**
- Access of Agriculture Commodities in EU Market
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 95-96
- Accountability on Rail Accidents
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 140-41
- Action against Indian insurgent groups operating from Bhutan and its subsequent effects in Assam and West Bengal
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 3-5
- Action taken report on the report of the joint parliamentary committee on stock market scam and matters relating thereto (DUR 193)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 432-35
- Alleged atrocities on minorities in Jhabua, Madhya Pradesh (Sub.)
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 37-39
- Alleged Irregularities in Implementation of National Highways Development Project (SNQ)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 76
- Alleged Misutilisation of Funds by the Government for Issuing Advertisements in the Media
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 91
- Application of Euro Norm in Agriculture
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 411
- Application of Euro Norms
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 135-36
- Business Advisory Committee—Fifty-ninth Report - Presented
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 517
- Citizenship (Amendment) Bill - Consid. & Pass
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 339-42
- Constitution (Ninety-Seventh Amendment) Bill - (Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule) - Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 330-33

- Departmental Railway Vikas Nigam**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 24
- Disinvestment of ITDC Hotels**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 247-58
- Disinvestment of NALCO**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 67-68
- Domestic Production of Oil and Gas**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 41-42
- Dope Test**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 31-32
- Durgapur Steel Plant**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 99
- Economic Measures**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 114-15
- Excise Duty Evasion**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 239-40
- Expenditure on Sports**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 244
- Financial Status of State Electricity Boards**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 16-17
- Fiscal Deficit of Centre and States**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 341-42
- Foodgrains Production**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 390-91
- Foreign Companies in Road Construction Projects**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 116-20
- Future of Tea and Coffee**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 289-90
- Grants to NGOs for Running Day Care Child Centres**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 370-71
- Import of Raw Diamonds from Russia**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 206-07
- Industrial Development Bank (Transfer of Undertaking and Repeal) Bill - Consid. & Pass**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 352-60
- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004 - Cut Motions**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 271-86
- International Conference on Fugitive**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 75-76
- Law and Order in Delhi**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 265
- Medical Reimbursement**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 309-10
- Misuse of PSUs by Concerned Ministries**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80-82
- MSP on Jute**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 45-46
- National Commission for Children Bill, 2003 - Int.**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 409-10
- Need for taking measures for alround development of Goalpokher area in Uttar Dinajpur district, West Bengal (MUR 377)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 293-94

- Need to fix the minimum support price for sugarcane (Sub.)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 5-7
- Need to take steps for all-round development of North Bengal (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 383
- Need to take up Infrastructural development of Chanchal Sub-Division and release funds for flood management programme in Malda district, West Bengal (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 400
- New Techniques for Marine Products**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 204-05
- Notices of Motion for Adjournment**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 388-94
- Package for Jute Industry**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 19-20
- Post-construction Stage of National Highways**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 52
- Prime Minister's Statement on the Resignation of Shri Dilip Singh Judev, from the Council of Ministers (DUR 193)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 370, 440-51
- Railways (Amendment) Bill**
- Railway (Second Amendment) Bill**
- Railway Protection Force (Amendment) Bill, 2003 and**
- Resolution Re : Approval of Recommendations in the Eighth Report of Railway Convention Committee - Consid. & Pass**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 480, 509
- Recent Stamp Paper Scam (DUR 193)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 394-96
- Recognition of Medical Colleges**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 52-55
- Reforms in Sports Authority of India**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 282-84
- Repair of National Highways in Bihar and Bengal**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 83-84
- Reported situation arising out of continuous erosion on the banks of rivers in West Bengal, particularly in Murshidabad and Malda and steps taken by the Government in regard thereto (CA)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 338, 340-43
- Retrenchment of Workmen from Organised Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 191-94
- Revival of NJMC**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 226-28
- Ruling by the Speaker re: Propriety of (i) Terming 'Vote-on-Account' as 'Interim Budget' in the Order Paper of the day; and (ii) Convening of the Session of the Year on 29 January, 2004 without the Presidential Address**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 3-9
- Situation arising out of Regional Imbalance in the Development of North Bengal Region due to plan process of Seventh, Eighth, Ninth and Tenth Plans and steps taken by the Government in regard thereto (CA)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 281-82, 285-90

- Sky Bus Service**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 239-40
- Statutory Resolution Re : Disapproval of
Delimitation (Amendment) Ordinance
and Delimitation (Amendment) Bill -
Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 356
- Statutory Resolution Re : Disapproval of
Prevention of Terrorism (Amendment)
Ordinance and Prevention of Terrorism
(Amendment) Bill - Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 457-64
- Statutory Resolution Re : Disapproval of
Representation of People (Amendment)
Ordinance - Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 327-29, 330-31, 351-55
- Statutory Resolution Re: Disapproval of
Indian Medicine Central Council
(Amendment) Ordinance and Indian
Medicine Central Council
(Amendment) Bill - Consid. & Pass**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 425-27
- Statutory Resolution Re: Disapproval of
Indian Telegraph (Amendment)
Ordinance and Indian Telegraph
(Amendment) Bill - Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 347, 348-49
- Steel Prices**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 333-34
- Subsidy in Solar Energy to Rural Areas**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 239
- Support to Sports Federations and
Olympic Bodies**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 270-71
- Suspension of Officers of DDA**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 179-80
- Suspension of Private Members' Business**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 295
- The Electricity (Amendment) Bill, 2003 -
Consid. & Pass**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 467-71
- The Indian Council of World Affairs
(Amendment) Bill - (Amendment Made
by Rajya Sabha) - Motion to Agree**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 332-33, 334-35
- Two Ambassadors in US**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 366-67
- Unemployment Situation in the Country
(DUR 193)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 428-29, 438-43
- Use of Explosives by Terrorists**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 35-36
- Valedictory Reference made in Part-I of
Fourteenth Session of Lok Sabha**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 160-62
- Visit of PM to Syria**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 378-79
- Women Representatives in Panchayati Raj**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 168-74
- Delkar, Shri Mohan S.**
- Collapse of bridge linking Moti Daman and
Nani Daman in the Union Territory of
Daman and Diu resulting in loss of
human lives and steps taken by the
Government in regard thereto (CA)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 396

- Construction of Dam at Lalpur in Gujarat
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 172
- Daman Bridge
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 129
- Panchayati Raj Institutions in UTs
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 176
- Deo, Shri Bikram Keshari**
- Constitution (Ninety-Seventh Amendment) Bill - (Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule) - Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 333-35
- Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 183-84
- Need to revise royalty on coal, ferrous and non-ferrous metals and pay the outstandings to the Government of Orissa (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 396
- Dev, Shri Sontosh Mohan**
- Closure of Sector Reforms Pilot Projects
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 20-21
- Congratulations to the Indian Cricket Team
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 16
- Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 193
- Standing Committee on Energy - Forty-third to Forty-seventh Reports
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 182
- Dhikale, Shri Uttamrao**
- Need for four-laning of National Highway No. 3 between Nasik and Mumbai (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 491
- The Electricity (Amendment) Bill, 2003 - Consid. & Pass
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 455-58
- Dhinakaran, Shri T.T.V.**
- 24- Hour News Channel in Regional Languages on DD/AIR
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 285
- Acts in Statute Book
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 67-68
- Agricultural Area
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 112-15
- AIR Service in Trains
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 259
- Appointment of Teachers in Central and Navodaya Schools
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 347-50

- Cess on Sugar**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 338-39
- Coaching Facilities for SCs/STs/OBCs Candidates**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 256-76
- Committee on Advertisements/ Programmes Code**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 93-94
- Cost of Production and MRP**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 196-97
- Development of AIDS Vaccine**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 72-73
- Directions of Supreme Court**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 297
- Employment of Local Experts in Construction Sector**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 59
- Employment to Land Oustees**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 159
- Environmental clearance for building Construction**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 129-31
- Expansion of Health Care Facilities in Tamil Nadu**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 290
- Exploitation of Ground Water**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 225-30
- Export of Handloom Product**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 211-12
- Fear of Victimisation in NCERT**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 194
- Foodgrains Stock**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 331-34
- Gauge Conversion Projects in Tamil Nadu**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 158
- Generation of NCES**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 48-54
- Growth of Cell Phones**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 32
- Harnessing of Surplus Water**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 207
- Herbal Plants**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 355-56
- Hydrogen as Alternative Source of Fuel**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 159-60
- Indians in Foreign Jails**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 95-99
- National Pharmaceutical Pricing Authority**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 77
- Open Sky Policy**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 327-28
- Opening of Post/Telegraph Offices**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 224-28
- Protection to Cottage Industries**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 123-24
- Sale of Crude Oil to China and other Countries by ONGC Videsh**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 93-94

- Titles of Newspapers**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col.124-25
- Vaccines under National Immunisation Scheme**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 70
- Vanished Companies**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 128
- Varishtha Bima Yojana**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 49-52
- Violation of Hygiene Norms**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 84
- Welfare Schemes for Old People**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 279-338
- Diwathe, Shri Namdeo Harbaji**
- Export of Petroleum Products**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 138-39
- Export/Import of Fruits**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 130-31
- Foreign Applicants for Medical Courses**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 104
- Iron Ore Mines**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 130-31
- Jobs on Compassionate Ground**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 126-27
- Regularisation of Encroachments on Forest Land**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 203-09
- Unemployment situation in the country**
(UR 193)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 467-69
- Elangovan, Shri P.D.**
- Alternate Route for South Bound Trains**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 306
- Amount Allocated to Hospital Maintained by NLC**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 129-30
- Assistance to NGOs by CAPART**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 166-67
- Cattle Rearing Centres**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 390
- Concessions for Indian Auto Industries**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 88
- Contracts for Catering**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 293-310
- Corruption Practices at BHEL Centres**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 341-42
- Deemed University Status for Research Institutes**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 103-05, 165-66, 209-10, 233-36, 252-56
- Deemed University Status to Research Institutes**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 358-60
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 135-40, 214-15
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 191, 269-70, 319-20, 329-31
- Development of Poultry**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 419-20
- Establishment of Regional Centre**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 280

- Expansion of Coal Mines
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 199
- Expenditure Incurred by PSUs on TA/DA
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 234
- Expenditure on Publicity
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 251
- Fertilizer Plants
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 172-77
- FFI Aid to Tamil Nadu
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 145-47
- Foreign Exchange Reserve
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 207-12
- Hogenakkal Drinking Water Project
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 123-24
- Indian Prisoners in PAK Jails
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 471-72
- Inflight Facilities
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 328-32
- Infrastructural Facilities at Neyveli
Township
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 121-22
- Job Opportunities for OBC
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 386-87
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 340
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 205-06, 229-30
- (Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 375
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 183-84, 246-48, 262-63
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 193-95, 245-47, 280-81, 293-95,
333-34
- Landscaping of Monuments
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 282-302
- Light and Dance Shows at Monuments
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 318-20
- LPG Agencies in Tamil Nadu
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 348-49
- Monitoring Movement of Passengers
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 109
- Numismatics Department under ASI
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 324-25
- OBC Staff in Auto Industries
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 154-55
- OBCs in Ministry
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 165-66
- Profit/Losses Incurred by Banks
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 292-96
- Profit/Losses to CIL
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 159
- Public Money in Share Market
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 271

Reconstitution of Censor Board
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 245-46

Reservation for OBCs
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 172-73

Reservation for Other Backward Classes
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 259

Reservation of OBCs
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 246-47

Resolution of CABA
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 189-90

Reservation Policy for SCs/STs and OBCs
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 182-83

Retail Outlets by Private Oil Companies
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 147-48

Sanctioning of Programmes for Doordarshan
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 5-17

Transporters engaged in Supplying LPG Cylinders in Tamil Nadu
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 335-36

Vacant Posts in Archaeological Survey of India
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 409-10

Vacant Posts of OBCs
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 247-49

Work Packages for National Highways
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 345-50

Farook, Shri M.O.H.

Election to Committee—Committee on Public Accounts—Motion Moved
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 406

Problem being faced by Hajj Pilgrims (Sub.)
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 310

Gadde, Shri Ram Mohan

Allocation of Crude Oil
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 266-67

Amendment in Army Act, 1950
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 79

Amendments in University Grants Commission Act
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 240-41

Assistance for Family Welfare Programmes
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 279-80

Balika Samridhi Yojana
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 334-38

Ban on NG Based Explosives
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 88-89

Ban on Performance of Animals
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 133-36

Circulation of Fake Indian Notes by Pakistan Habib Bank
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 175-76

Citizenship of Chakma Refugees
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80

- Committee on Watershed Development Programme and Assistance to Drought Prone Areas**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 152-53
- Complaints against Officials**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 205
- Conservation of Sevagram Ashram**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 126
- Control of Court Administration**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 164-65
- Defence Intelligence Agency**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 182
- Discontinuation of LPG Quota of MPs**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 212
- Facelift of Non-metro Airports**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 254
- Financial Assistance to Blacklisted NGOs**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 73-74
- Foot and Mouth Disease**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 205-06
- Foreign Visits by PM**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 392-409
- Funds under Rural Development Schemes**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 193-98
- Health Care Programmes**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 204-05
- Impact of FTA with South East Asian Countries**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 236-37
- India's Support to US to Resolve Trade Talks at WTO**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 177-78
- India-EU Summit**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 287
- Indian Aid to Afghanistan**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 323-24
- Indian Drugs and Pharmaceuticals Limited**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 111
- Indo-Pak Discussion on Education**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 255
- International Flights from Hyderabad**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 160
- Investment in Insurance Sector**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 209
- Khadi and Village Industries Commission**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 29
- Loans Taken by FCI**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 45-46
- Losses due to Non-completion of Projects**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 165-68
- Maltreatment of Indian Workers Abroad**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 75
- Medical Facilities/Drugs to AIDS Patients**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 60-66
- Misuse of PSUs by Concerned Ministries**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80-82
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81

- New Auto Fuel Policy**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 102-03
- Norms for Establishing the Project Office**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 236
- Outstanding Dues of PSU Employees**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 240
- Pollution in Ganga and other Rivers**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 40-44
- Prawasi Bharatiya Diwas**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 105-06
- Prices of Anti-AIDS Drug**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 189-90
- Prices of Steel**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 197-98
- Procurement of Rice**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 173
- Programmes through Direct-to-Home Television**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 195-96
- Reform Agenda for Ministries**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 116-28
- Report on Frontier Mail Accident**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 209-10
- SAARC Information Ministers Conference**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 350-51
- Separate Territory for Kashmiri Pandits**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 139
- Sixth Pay Commission**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 370-71
- Smuggling of Liquor**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 185-86
- Task Force on FM Radio**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 17-25
- Transshipment Policy of FCI**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 299-300
- UNEP Report on Asian Broan Cloud**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 208-09
- Uniform Policy on Private Practice**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 61
- Use of ILS**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 131-32
- Withdrawal of Extended College Schemes by UGC**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 134
- Gadhavi, Shri P.S.**
- Air Space Management**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 237-38
- Amendments in NTPC for Bidding of LNG Supply Contract**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 225-28
- Contribution Regulatory Authority**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 71
- CVC Orders on Gift to Government Employees**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 116
- Dividends to Stock Holders of Banks**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 184-85
- Drug Abuse**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 45

- Dues of Indian Airlines**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 189
- Fall in FDI/FII**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 60-66
- FDI in Radio Broadcast**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 297-98
- Implementation of APDP and APDRP**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 186-89
- Import of Life Saving Drugs**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 194-95
- Interim Budget (Railway)—General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants—(Railway), 2003-2004 and Demands for Excess Grants—(Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 168
- Investment in Stock Market**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 276-77
- Licence to Telecom Players**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 324-25
- Marketing of Letrozole**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 102-03
- Minimum Wages**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 406-07
- Modernisation of Post Offices**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 340-42
- MoU with Pakistan**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 161
- Need to check the rising prices of cast iron and coal with a view to safeguard the interests of small engineering foundry units in Gujarat and other parts of the country (MUR 377)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 439
- New Emission Norms for Vehicles**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 313-14
- Opening of Mobile Dispensaries**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 97-98
- Package for Jute Industry**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 13-20
- Production of Vegetable Oil**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 159-61
- Proposal for Setting up of Power Projects**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 25-30
- Purchase of Life Saving Medical Equipments**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 431
- Rail-Tel**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 260-61
- Reduction of Sugar Quota**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 323-24
- Research on Cancer**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 172-73
- Retail Outlets by ONGC**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 119-20
- Snag in Air Deccan Flight**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 280

- Stapling of Currency Notes**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 231-32
- The Merchant Shipping (Amendment) Bill, 2003 - Consid.**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 505
- Villages without Phones**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 217
- Gandhi, Shri Dilipkumar Mansukhlal**
Election to Committee - National Shipping Board
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 481-82
- Gandhi, Shrimati Sonia**
Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004 - General Discussion
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 219
- Gangwar, Shri Santosh Kumar**
Central Sales Tax (Amendment) Bill - Int.
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 311-12
- Delimitation (Amendment) Bill, 2003 - Int.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 339-40
- Delimitation (Amendment) Ordinance, 2003 - Laid**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 340
- Fifty Sixth Report of the Business Advisory Committee - Motion Moved**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 406-07
- National Tax Tribunal Bill, 2003 - Int.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 337-38
- National Tax Tribunal Ordinance, 2003 - Laid**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 338-39
- Representation of the People (Second Amendment) Bill, 2003 - Int.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 340-41
- Gautam, Shrimati Sheela**
Setting up of Petrol Pumps along National Highways
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 351-52
- Gavit, Shri Manikrao Hodlya**
Admissions in Kendriya Vidyalayas
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 211-12
- Adulteration in Petroleum Products**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 193-94
- Assistance to Jewellery Exporters**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 248-49
- Ban on Marriage Processions**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 203-04
- CERC for Transmission of Power**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 269-70
- Consumption and Export of Sugar**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 20-28
- Crickets in the Commonwealth Games**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 125
- Development of New Safety Technique**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 262-63
- Development on Metal for Mobile Chips**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 179

- Expenditure by GIC under Various Heads**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col.212-14
- Expenditure on PM Visit**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.317-22
- Firing in Kargil Sector**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col.115-16
- Five Days a Week in Banks**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col.219
- Foreign Visits by PM**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.392-409
- Forest (Conservation) Amendment Bill, 2000 - (Amendment of section 2, etc.) - Consid. & Pass**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col.484-87
- Hotline between the Coast Guard Headquarters of India and Pakistan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col.47-48
- Increase in Speed of Passenger Trains**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col.104-05
- Indo-Pak Peace Process**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.62-64
- Insurance of Cards to Vehicle Owners**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col.284
- Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col.185-86
- Introduction of New Air Service**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col.141-42
- Laying of Separate Track**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col.140
- Loan/Advance given by Union Government**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col.35-36
- Loans for Self Employment Schemes**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col.135.
- Losses of Public Sector Telecom Companies**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col.48-49
- Offices of EPF in Delhi**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col.155-56
- Offloading of Shares in ONGC and Oil PSUs**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.171
- Outstanding Dues to Farmers by Sugar Mill**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col.245-48
- PM Security**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col.104
- Promotion of Professors in AIIMS**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col.96
- Railways (Amendment) Bill Railway (Second Amendment) Bill Railway Protection Force (Amendment) Bill, 2003 and Resolution Re: Approval of Recommendations in the Eighth Report of Railway Convention Committee - Consid. & Pass**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col.505-06
- Registration of Cases**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col.70

- SAARC Information Ministers Conference**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 350-51
- Sporting Ties with Pakistan**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 207-09
- Terrorist Activities**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 155-58
- Trade between Indian and Israel**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 111-12
- Visit of Pakistani Information Minister**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 411-12
- Visit of Tourists**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 191
- VRS for the Employees of GIC**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 170-71
- WLL Landline Phone Connections**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 432
- Gavit, Shri Ramdas Rupala**
- Civil Aviation Policy**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 266-67
- Development of Historical Monuments**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 337-40
- Development of New Varieties of Oilseeds**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 175-76
- Disinvestment of Indian Handicraft and HEC**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 291-92
- Funds for Indian Systems of Medicine and Homoeopathy**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 193
- Investment by Germany in Tourism Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 83
- Navigation Service**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 193
- Opening and Expansion of Schools/ Boarding Schools/ Colleges/ Hostels/ Technical Training Centres**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 360-66
- Power Projects in Nepal**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 141-42
- Separate Health Services for Hospitals under ESIC**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 218
- Steel Plants**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 64-66
- World Heritage Fund**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 413
- Gawali, Kumari Bhavana Pundlikrao**
- Accident Group Insurance Scheme**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 71
- Construction of Super Highway**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 257
- Development of Robot**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 218-19
- Expansion of Aurangabad Airport**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 170-72
- Farmers Benefited under NAIS in Maharashtra**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 128-30

Kolkata-Cooch Behar Flight
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 99-101

Loans for Self Employment Schemes
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 135

Losses Incurred by Oil Companies
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 254-56

Mahila Krishi Priyojana
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 132-33

National Commission on Cattle
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 257-66

Power Projects in Maharashtra during Tenth Plan
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 105-08

Private Banks in Maharashtra
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 106-07

System of Arbitration
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 135-36

Violence against Women
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 79-84

Watershed Development Programme
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 92-96

Welfare of Tribals
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 103

Welfare Schemes for Old People
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 279-338

World Bank Aided Projects in Maharashtra
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 196-98

Geete, Shri Anant Gangaram

The Electricity (Amendment) Bill, 2003 - Consid. & Pass
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 443-45, 478-85

Gehlot, Shri Thawar Chand

Committee on the Welfare of Scheduled Castes and Scheduled Tribes - Twenty-eighth Report and Minutes - Presented
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 283

Condition of National Highways
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 212-36

Constitution (Amendment) Bill - (Amendment of Article 39) - Consid. & Withdrawn
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 478-82

Development of Tourism
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 80-82

Funds to States
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 104-13

Need to lay a new railway line connecting Ujjain-Agar-Jhalawar (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 323

Need to open a Central School at Shahapur in Madhya Pradesh (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 410

**Prime Minister's Statement' श्री अटल बिहारी वाजपेयी
Resignation of Shri Dilip Singh Jodav, from the Council of Ministers (DUR 193)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 435-40

Science Schemes and Projects
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 276-77

- Statutory Resolution Re : Disapproval of National Tax Tribunal Ordinance, 2003 and National Tax Tribunal Bill, 2003 - Consid.**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 484
- Statutory Resolution Re : Disapproval of Representation of People (Amendment) Ordinance - Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 334-35
- Target for Power Generation**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 113-22
- George, Shri K. Francis**
- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004 - Cut Motions**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 353-58
- Ghatowar, Shri Paban Singh**
- Extension of East-West Corridor**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 109
- Recent incidents of violence in Assam and some other parts of the country due to Recruitment Policy of the Railways (DUR 193)**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 429-34
- Reopening of Stillwell Road**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 20
- Use of Explosives by Terrorists**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 34-35
- Viability of Assam Gas Cracker Project By GAIL**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 128-29
- Giluwa, Shri Laxman.**
- Aid/Assistance to Public Schools for Handicapped Children**
(Deb. 3, Vol. XXXVIII, 04-12-2003)
Col. 40-41
- Alternate Crop Strategy**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 161
- Construction of Yatri Niwas**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 72-74
- Conversion of Commercial and Industrial Property Lease into Free Hold**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 227-28
- Corruption in DDA**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 175-76
- Criteria for Below Poverty Line**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 260-64
- Dental Diseases Programme**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 227
- Drinking Water Supply in Jharkhand**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 92-93
- Financial Assistance to FPI**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 85-90
- Incentives to Jawana**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 197-98
- Insurance Claims of Farmers under NAIS**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 149-50
- Licence Fee**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 218-24
- Naxalite Activities in Tribal Areas**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 204-05

- Need to improve the irrigation facilities in Western Singhbhum and Saraikela Kharsawa district of Jharkhand (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 308
- Need to introduce MEMU rail services on Tata Nagar-Badbil and Tata Nagar Rourkela routes (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 69-70
- Need to shift raw material division of the Steel Authority of India from Kolkata to Singhbhum in Jharkhand (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 395
- PCOs to Handicapped Persons**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 159-60
- Pending Power Projects in Jharkhand**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 60-62
- Poverty Alleviation Programmes**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 111-12
- Power Generated by DVC**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 217-19
- Purchasing Power of Indian Rupee**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 118-20
- Responsibilities of PFC**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 166-72
- Revival of Maces Limited**
(Deb. 13, Vol. XXXVIII, 22-12-2003)
Col. 177-20
- Rural Tourism**
(Deb. 10, Vol. XXXVIII, 15-12-2003)
Col. 332-33
- Shifting of Indian Sector of Mines**
(Deb. 6, Vol. XXXVIII, 09-12-2003)
Col. 71
- Shortage of Coaches and Wagons**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 31-37
- Shortage of Electricity in Jharkhand**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 148-51
- Swajaldhara Scheme**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 150-54
- Telephone Facilities to Gram Panchayats**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 107-09
- Gohain, Shri Rajen**
- Recent incidents of violence in Assam and some other parts of the country due to Recruitment Policy of the Railways (DUR 193)**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 457-63
- Govindan, Shri T.**
- Allocation of Funds under RGDWM**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 219-35
- Amendment to the Notaries Act**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 146-47
- Authentication of Certificates**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 47
- CBI Raids on Officials/Politicians**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 67
- Central Council of Homoeopathy**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 332
- CNG for Karamnaskhan Power Project**
(Deb. 3, Vol. XXXVIII, 04-12-2003)
Col. 276
- CNG vs. Halderpore Container Terminal**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 65

- Decline in Production of Coal**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 181-82
- Development of Calicut Airport**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 61-62
- Development of Major Ports**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 108-09
- Disinvestment of PSU in Kerala**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 116-17
- Distribution of Forest Land amongst Landless Adivasis**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 209-10
- Effect of Monsoon on Konkan Route**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 35-39
- Emigration Rules**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 194
- Export of Rubber**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 100
- Ezhimala Naval Academy**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 181-82
- Foreign Visits by PM**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 392-409
- Gujarat Riots**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 189
- Inclusion of Routes under PMGSY**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 133-35
- Increase in Price of Urea**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 231-32
- Loan by HUDCO for New Projects**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 37-40
- Losses in STC**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 53-55
- Need to direct the Government of Karnataka to abandon the project taken up by them to change the course of Netravati River in the Western Ghat Region (MUR 377)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 440
- Need to increase the number of Notaries appointed for Kerala (MUR 377)**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 350-51
- Recruitment of Ex-Servicemen in U.S. Force**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 69-70
- Seamen's Provident Fund Scam**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 71-72
- Service Condition of Inter-State Migrant**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 147
- Sports Facilities**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 127-30
- The Merchant Shipping (Amendment) Bill, 2003 - Consid.**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 495-98
- Trade Relations with Various Countries**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 186-88
- User's Fee at Airports in Kerala**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 107-08
- Vallarpadam International Container Terminal**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 275-76

- Gowda, Shri G. Putta Swamy**
- Absence of Market of Samber Souths**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 351-52
- Aerial Ropeway-Cable Car System**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 94-96
- Alleged Irregularities in Purchase of Medical Equipments**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 77-78
- Allocation under Rural Development Schemes**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 133-54
- Appointment in AAI**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 92-93
- Citizenship of Chakma Refugees**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80
- Committee on Conditional Access System**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 274-75
- Committee on Watershed Development Programme and Assistance to Drought Prone Areas**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 152-53
- Community Radio Project**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 364-65
- Construction of Bridges in Karnataka**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 353-55
- Dangerous Rail Zones**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 99-100
- Deemed Universities Status to Colleges**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 85-87
- Deployment of Troops to Iraq**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 336-37
- Direct Investment by Companies**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 285
- Drilling in National Park by ONGC**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 214-15
- Encroachment Near Madakarinasayakana Fort**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 149-50
- Excise Duty Evasion by Pan Masala Manufacturers**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 210-11
- Exemption of Units Located in Special Economic Zones**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 279
- Extradition Treaties**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 53-54
- FDI in Civil Aviation**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 315-16
- FDI Policy for Telecom Sector**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 204-06
- Fencing of Indo-Pak Border**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 249-50
- First National Judicial Pay Commission**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 165
- Foot and Mouth Disease**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 205-06
- Foreign Visits by PM**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 392-409

- Hatti Gold Mines**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 206-07
- High Court Bench in Karnataka**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 127
- Implementation of Lahoti Commission Recommendations**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 231-32
- India as Destination for Specialised Treatment**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 210
- Indian Prisoners in PAK Jails**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 471-72
- Indo-Bangladesh Free Trade Agreement**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 271-72
- Investigative Unit of Income Tax**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 67
- Jobs to Blind Candidates**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 102
- Lift Irrigation Projects**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 179-80
- Maintenance of CPWD Parks**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 203
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- Need to expedite construction of an aerodrome at Hassan, Karnataka (MUR 377)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 472-73
- Need to provide financial assistance to the Government of Karnataka for establishing a Modern Training Institute and Research Centre for drivers at Hassan, Karnataka (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 381-82
- Operation of Air Deccan**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 421-22
- Pending National Highways Proposals**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 298-99
- Power Cuts in Karnataka**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 128-29
- Power Failure in Maharashtra**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 214-17
- Problems of Consumers by Implementation of CAS**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 209-10
- Problems of Tobacco Growers**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 29-31
- Procurement of Sukova Aircraft Carrier**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 164-65
- Procurement Procedure**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 18-27
- Pulse Polio Programme**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 202-04
- Rail Projects in Karnataka**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 216-24
- Rebuilding of Iraq**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 74

- Recommendation of Fifth Pay Commission**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 180-81
- Recruitment of Children by Militants in Kashmir**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 139-40
- Relaxation in Felling and Transit Rules for Forest Produce**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 401-02
- Releasing of Central Share for ST Schemes**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 90-91
- Relocation of Polluting Units**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 234-38
- Revenue from Advertisement for Pay Channels**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 370
- Reward to Medal Winners**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 30-33
- Setting up of IT Software Park**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 256-58
- Setting up of separate Schools/Institutions for Physically Handicapped Persons**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 233-34
- Submission of Schemes under VAMBAY**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 207-12
- Suicide by Farmers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 219
- Tea Industry in Assam**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 143
- Vacant Posts in Central Universities**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 288
- Work at Devanahally Airport**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 127-29
- Gadhe, Shri Anant**
- Complaint against National Institute of Technology**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 173-75
- Prime Minister's Statement on the Resignation of Shri Dilip Singh Judev, from the Council of Ministers (DUR 193)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 417-20
- Proposal for Setting Up of Power Projects**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 30
- Statutory Resolution Re: Disapproval of Indian Telegraph (Amendment) Ordinance and Indian Telegraph (Amendment) Bill - Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 370
- Gupta, Prof. Chaman Lal**
- Constitution (One-Hundred Amendment) Bill - Amendment of Eighth Schedule - Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 390-91
- Handique, Shri Bijoy**
- Recent Incidents of violence in Assam and some other parts of the country due to recruitment policy of the Railway - Contd. (DUR 193)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 590-93

- Haokip, Shri Holkhomang**
 Funds under TSP to Manipur State
 (Deb. 14, Vol. XXXVIII, 19-12-2003)
 Col. 147-48
- Office of PMG in North-East Region
 (Deb. 12, Vol. XXXVIII, 17-12-2003)
 Col. 328-29
- Speed Post Service in North-East Region
 (Deb. 12, Vol. XXXVIII, 17-12-2003)
 Col. 354-55
- Haque, Mohammad Anwarul**
 Collapse of bridge linking Moti Daman and
 Nani Daman in the Union Territory of
 Daman and Diu resulting in loss of
 human lives and steps taken by the
 Government in regard thereto (CA)
 (Deb. 8, Vol. XXXVII, 11-12-2003)
 Col. 403
- Hassan, Shri Moinul**
 Clearance of Out-Station Cheques
 (Deb. 4, Vol. XXXVII, 05-12-2003)
 Col. 303
- Environmental clearance for building
 Construction
 (Deb. 5, Vol. XXXVII, 08-12-2003)
 Col. 129-31
- Financial Condition of States
 (Deb. 9, Vol. XXXVII, 12-12-2003)
 Col. 113-18
- Fiscal Deficit of Centre and States
 (Deb. 4, Vol. XXXVII, 05-12-2003)
 Col. 341-42
- Iodine Deficiency
 (Deb. 2, Vol. XXXVII, 03-12-2003)
 Col. 229
- Israel-Palestine Conflict
 (Deb. 2, Vol. XXXVII, 03-12-2003)
 Col. 553
- Pollution by Delhi Metro Rail Project
 (Deb. 5, Vol. XXXVII, 08-12-2003)
 Col. 94-95
- Reported situation arising out of
 continuous erosion on the banks of
 rivers in West Bengal, particularly in
 Murshidabad and Malda and steps
 taken by the Government in regard
 thereto (CA)
 (Deb. 14, Vol. XXXVIII, 19-12-2003)
 Col. 344
- Research on Heavy Metal Content in Plant
 Samples
 (Deb. 5, Vol. XXXVII, 08-12-2003)
 Col. 237
- Standing Committee on Railways -
 Sixteenth to Eighteenth Reports -
 Presented
 (Deb. 4, Vol. XXXIX, 04-02-2004)
 Col. 184
- Subsidy Given to Various Sector
 (Deb. 9, Vol. XXXVII, 12-12-2003)
 Col. 74-76
- Tariff Set for International Trade
 (Deb. 4, Vol. XXXVII, 05-12-2003)
 Col. 192-93
- Women Representatives in Panchayati Raj
 (Deb. 16, Vol. XXXVIII, 23-12-2003)
 Col. 168-74
- Indora, Dr. Sushil Kumar**
 Assessment of the Value of SSI Products
 (Deb. 16, Vol. XXXVIII, 23-12-2003)
 Col. 180-81
- Cess on Sugar
 (Deb. 4, Vol. XXXVII, 05-12-2003)
 Col. 338-39
- Changes in the Licensing System
 (Deb. 2, Vol. XXXVII, 03-12-2003)
 Col. 208-14
- Condition of National Highways
 (Deb. 12, Vol. XXXVIII, 17-12-2003)
 Col. 323-26
- Daily Wages Employees in LIC
 (Deb. 14, Vol. XXXVIII, 19-12-2003)
 Col. 109-09

- Dividends drawn by foreign Institutional Investors**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 31
- Dues of CBEC**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 37-40
- Employment Generation in Organised and Unorganised Sectors**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 28-33
- Exports of Wheat/Rice**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 118-19
- FCI Deal with Private Exporters**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 169-70
- Grant of Visa by US**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 337-38
- Kashmiri Youths Crossing Border**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 157-58
- Labour Laws**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 163-64
- Misuse of PSUs by Concerned Ministries**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80-82
- Permission for Prosecution**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 105
- Power Generation Capacity of Power Plants**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 48-54
- Production of Crude Oil**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 191-94
- PSUs**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 280-84
- Reduction of H-1B H-1B Visa**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 74-77
- Refining Capacity Crude Oil**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 17-22
- Report on Frontier Mail Accident**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 209-10
- Reservation to Economically Backward Classes (EBCs)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 305-06
- Subsidies by Developed Countries**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 129-30
- Sutluj Yamuna Link Canal Project**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 200
- Theft of Computers**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 324-25
- Jadhav, Shri Suresh Ramrao**
- 24- Hour News Channel in Regional Languages on DD/AIR**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 285
- Additional amount for Centrally Sponsored Agricultural Scheme**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 28
- Advisory on Jammu and Kashmir**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 19-20
- Banning on Jobs Abroad**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 442
- Cash Rewards to Medal Winning Athletes**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 99-100

- Closure of Hindustan Antibiotics Limited,
Pune
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 153
- Complaint against Customs Officials
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 220-21
- Conversion of Base Hospital into Medical
College
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 193-94
- Conversion of Sea Water into Potable
Water
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 358-59
- Coordination in Food Management
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 20-21
- Creation of National Gas Grid by GAIL
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 217
- Credit Cards
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 300
- Dhaka-Agartala Bus Service
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 74
- Dissimilarities in Similar Notes
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 222
- Dubbing of Indian Films
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 309-11
- Employees Under BGML
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 217-18
- Exhibitions on DAVP
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 145-52
- Export of Handmade Carpets
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 337-38
- Farmer Insurance Income Scheme
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 51-53
- Foreigners Travelling on Fake Tickets
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 99-101
- Grading and Pricing of Coal
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 203
- Helicopter Service in Delhi and Mumbai
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 252
- Hybrid Mail Service
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 99-100
- Induction of Defence Equipment
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 227
- Interest Rates of Home Loans
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 55-56
- Kasturba Gandhi Swatantra Vidyalaya
Scheme
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 428-29
- Land of Tribals
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 61-62
- Law for Sexual Abuse of Children
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 371
- Manufacturing of Poor Quality of Wheels
by Durgapur Steel Plant
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 282-83
- Marine Police Force
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 126
- Marriage Laws (Amendment) Bill - Consid.
& Pass
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 388

- Missile Stock**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 225
- Modernisation of Jail**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 274-76
- National Medicinal Plant Board**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 469-70
- Need to provide mobile telephone facilities in all the talukas of Prabhani Parliamentary Constituency, Maharashtra (MUR 377)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 441
- Need to set up proposed Navodaya Vidyalaya in Manvat Taluka in Parbhani Parliamentary Constituency, Maharashtra (MUR 377)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 307
- Noise Pollution**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 194-95
- Non-Implementation of ACP Scheme**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 124
- Nutrition Content of Processed Food Products**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 158
- Opening of Mukhya Dak Ghar**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 195-96
- Opening up of Tourism Offices**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 136-37
- Parallel Marketing of LPG**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 77
- Pending Projects**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 311-12
- Performance of Indian Hockey Team**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 108
- Procurement Procedure**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 18-27
- Rehabilitation Scheme**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 378-79
- Railways (Amendment) Bill, Railway (Second Amendment) Bill, Railway Protection Force (Amendment) Bill, 2003 and Resolution Re : Approval of Recommendations in the Eighth Report of Railway Convention Committee - Consid. & Pass**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 501-03
- Ratification of Convention No. 151 of ILO**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 46-47
- Recent Incidents of violence in Assam and some other parts of the country due to recruitment policy of the Railways - Contd. (DUR 193)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 588-90
- Release of Aged Prisoners**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 311
- Renovation and Modernisation Programme for Power Generation**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 138-56
- Requirement of Warship**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 296-97
- Retired Trade Union Representatives**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 149
- Review of Rape Law**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 362

- Revision in Mandatory Regulations of MCI
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 130-31
- Safety of Indian Students Abroad
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 293-95
- Self Help Groups for Women
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 129-32
- Self Printing Ticketing Machine
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 210-23
- Setting up of Space Navigation System
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 129
- Ship Breaking Activities
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 221
- Shortage of Medicines in AIIMS
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 332-33
- Shortage of Platelet Kits in Hospitals
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 240
- Smuggling of Star Tortoises
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 255-56
- Statutory Resolution Re : Disapproval of Delimitation (Amendment) Ordinance and Delimitation (Amendment) Bill - Consid. & Pass
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 374-76
- Statutory Resolution Re : Disapproval of Representation of People (Amendment) Ordinance - Consid. & Pass
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 346-47
- Storing and Transporting of Explosive Materials
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 211-12
- Strategic Storage of Petroleum Products
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 355-56
- Subsidy on LPG and Kerosene
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 31-32
- Target Set for Population Control
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 129-30
- Transfer Policy in Jawahar Navodaya Vidyalayas
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 70-72
- Water Conservation in Himalayas
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 194-95
- Welfare Schemes
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 236-38
- Jag Mohan, Shri**
- Schemes to Attract Tourists
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 19
- Jagannath, Dr. Manda**
- Amendment in IPC
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 13-14
- Assessment of Performance of Teachers
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 241-42
- Bids for Deep Water Drilling
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 123-24
- C Band T.V. Channel
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 136-37
- Complex for International Children Film Festival at Hyderabad
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 219-20
- Coronary Diseases
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 128-29

- Cost Escalation due to delay in Completion of Rail Projects
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 323
- Defective Parts in Sikhol-30 Aircraft
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 105
- Deployment of PMF to Andhra Pradesh
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 113-14
- Development of Buddhist Circuits
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 347-48
- Drug for Diabetes
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 7-9
- Dues of CBEC
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 37-40
- Earnings from Protected Monuments
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 216
- Electricity Act, 2003
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 39-41
- Ecological Disaster in Andaman and Nicobar Islands
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 260
- Export of Cars and Two Wheelers
(Deb. , Vol. XXXVII, 12-12-2003)
Col. 87-88
- Grading Ranking of Private Engineering and Management Colleges
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 20-26
- Housing Loan and Insurance Cover for Poor
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 140-41
- Housing of Nizam's Jewels
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 212-13
- Illegal Trade in Wildlife
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 56-60
- Implementation of AP Livestock Development Agency Activities
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 135-36
- Insurance Scheme for Indians going Abroad
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 161-63
- Internet Service
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 357-61
- Introduction of New Course in Rheumatology
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 108-09
- Joint Venture with CWC
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 135
- Labour Reforms
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 46-47
- Leather Industrial Park
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 191-92
- LPG Cylinders for Light Vehicles
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 156-57
- National Wage Policy
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 303-04
- Need to make existing provisions of the law more stringent with a view to check caste based discrimination and atrocities against Dalits (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 413-14
- Need to provide additional grants to the Government of Andhra Pradesh to meet the goal of Educational for All by 2006 (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 383

- New Auto Fuel Policy**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 102-03
- Open Sky Policy**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 327-28
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 281
- Opening of Cell for Public in Agra Fort**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 355
- Outlay under APDRP**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 82-83
- Present Status of Highways**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 80-81
- Private Universities**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 309-11
- Railways (Amendment) Bill, Railway
(Second Amendment) Bill, Railway
Protection Force (Amendment) Bill,
2003 and Resolution Re : Approval of
Recommendations in the Eighth Report
of Railway Convention Committee -
Consid. & Pass**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 493-95
- Recommendations of Geethakrishnan
Committee**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 277
- Recruitment in AI and IA**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 183-84
- Replacement of English Language**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 357
- Research Centre for Hand Made Paper**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 112-13
- Reservation to Economically Backward
Classes (EBCs)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 305-06
- Route Dispersal Guidelines**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 311
- Safety-of Indian Tourists Abroad**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 235-36
- Self Lighting Train Coaches by Konkan
Railways**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 251-52
- Setting up of Regional Centres**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 181
- Sharing of Intelligence with Nepal Police**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 72
- Statutory Resolution Re : Disapproval of
Representation of People (Amendment)
Ordinance - Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 338-39
- Task Force for Utilisation of Natural Gas**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 227-28
- Thalassaemia**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 278-79
- The Electricity (Amendment) Bill, 2003 -
Consid. & Pass**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 460-62
- Use of Explosives by Terrorists**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 31-36
- Violation of Trade Mark Act**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 445-47

- Waiving of Airlift Bills**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 207-08
- Welfare Schemes**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 236-38
- Withholding Annual Report of CVC-2001**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 241-43
- Jain, Shri Pusp**
- Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005, Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 193-94
- Setting up of DD Centre at Sumerpur in Rajasthan**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 85
- Jainwal, Dr. M.P.**
- Allotment of Foodgrains**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 65-66
- Awarding of Accreditation/Deemed University Status**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 339-40
- Cases against Corrupt Officials**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 124-28
- Central Rural Sanitation Programme**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 128-34
- Collection of Arrears**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 237-39
- Construction of Yatri Niwas**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 72-74
- Distribution of Essential Commodities**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 229-30
- Earnings of Revenue Through Advertisements on DD and AIR**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 161-62
- Electricity to District of Muzaffarpur**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 235-36
- Eradication of Kala-azar**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 274-75
- Exploitation of Unemployed Youths by Private Security Agencies**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 273-74
- Facilities for Conservation of Monuments**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 145
- Foodgrains Stock**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 331-34
- Funds for Power Transmission and Distribution**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 230-32
- Income Tax Officials Involved in Corruptions Cases**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 236
- Inland Water Transport System**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 4-20
- Investment by NRI**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 146-47
- Loan of Farmers Through RRBs**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 158-60
- Medium of UPSC Examination**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 47-50
- Misuse of Railway Complimentary Passes**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 134

- Modernisation of Textile Mill**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 84
- Naxalite Activities in Tribal Areas**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 204-05
- Need to construct road over bridges over Budi Gandak river at Pipar Pati and Janrawa Ghats in Bihar (MUR 377)**
(Deb. 3, Vol. XXXIX; 03-02-2004)
Col. 67-68
- Need to release a lumpsum amount for early completion of gauge conversion work between Narkatia Ganj and Darbhanga in North Bihar (MUR 377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 423-24
- Need to start Air services from Raxaul Airport in North Bihar (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 485
- Pending Insurance Claims of Farmers under NAIS**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 103-04
- Priority Projects**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 77-79
- Protected Monuments**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 220-21
- Reported Need for a financial package to Bihar for development works in the State (CA)**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 338
- Responsibilities of PFC**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 166-72
- Revenue Earnings**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 235-36
- Role of SSI's in Indian Economy**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 169-74
- Soil Erosion due to Ganga River**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 185-86
- Supply of Medicines by Blacklisted Companies**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 215
- T and D Losses to SEBs**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 42-43
- Target for Power Generation**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 113-22
- Trade Balance**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 237-40
- Upgradation/Modernisation of Hospitals**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 283-85
- Utilisation of CRF**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 101
- Utilization of Waste Forest Land**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 272-76
- Jaiswal, Shri Shankar Prasad**
- Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005, Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 177-79
- Jaiswal, Shri Shriprakash**
- Action Taken Report on the Report of Joint Parliamentary Committee on Stock Market Scam and Matters Relating Thereto (DUR 193)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 485-94

- Environmental clearance for building Construction**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 129-31
- Expansion of Air India/Indian Airlines**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 10-12
- Government Servants (Declaration of Assets and Investigation) Bill 2003 - Int.**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 472
- Hire Purchase Act**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 148-50
- Implementation of Right to Information Act**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 284-85
- Indo-Russian Trade**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 36-37
- Industrial Infrastructure Upgradation Scheme**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 304-05
- Minerals Exploration**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 55-57
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- Need for a Special Package to check increasing pollution in Kanpur, Uttar Pradesh (MUR 377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 424-25
- Neuro Toxicants in Indian Waters**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 173
- New Agenda in Space Technology**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 237-38
- Non-Declaration of Statutory Minimum Price for Sugarcane-Submissions by Members**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 4
- Open Sky Package**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 88
- Patents for Traditional Medicines**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 62
- Reconstruction Package Fund**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 48-49
- Relaxation of FDI Holding Caps**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 335
- Reported strike by oil sector employees against disinvestments of BPCL, HPCL, etc.**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 3-4
- Revision of Norms for Import of Steel**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 166-67
- Scheme of Night Shelters for Urban Shelterless**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 26
- Screening Test of Doctors**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 229-30
- Sick Industrial Companies (Special Provisions) Repeal Bill - Consid. & Pass**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 448
- Slow Progress in Fertilizer Industry**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 159-61
- Unified Licencing System**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 93-95

- Uniformity in Pay Scale**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 179-208
- University Status to NIFT**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 237
- Unspent Amount of Grants**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 344-46
- Visit of Foreign Tourists**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 152-53
- Winding up of Metro Channel**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 208-09
- Jaitley, Shri Arun**
- Constitution (Ninety-Seventh Amendment) Bill—(Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule) — Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 313-15, 351-55
- Fifth Ministerial Conference of WTO Held at Cancun, Mexico (St.)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 417-20
- Marriage Laws (Amendment) Bill — Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 383-84, 388-89
- Patents (Amendment) Bill, 2003 — Int.**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 377-78
- Ruling by the Speaker re: Propriety of (i) 'Terming 'Vote-on-Account' as 'Interim Budget' in the Order Paper of the day; and (ii) Convening of the Session of the Year on 29 January, 2004 without the Presidential Address**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 29-30
- Statutory Resolution Re : Disapproval of Delimitation (Amendment) Ordinance and Delimitation (Amendment) Bill— Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 357-58, 376-82
- Statutory Resolution Re : Disapproval of Representation of People (Amendment) Ordinance—Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 329-30, 349-57
- Jalappa, Shri R.L.**
- Assistance from Bill and Melinda Gates Foundation for AIDS**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 259
- Assistance to Karnataka for Establishment of Nutritional Gardens**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 137
- Construction of PHCs**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 103
- Fast Track Courts**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 286-89
- Mahila Samakhya Programme(WCD)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 248
- PM's Pilot Project**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 157-59
- Private Unaided Professional Colleges**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 134
- Professional Colleges**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 75-77
- Programmes/Schemes of National Horticulture Board**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 195-200

- WLL Service in Karnataka**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 261-62
- Jatiya, Dr. Satyanarayan**
Need to include Dalit Muslims, Dalit Christians and Certain other backward communities in the list of Scheduled Castes/Scheduled Tribes and to provide reservation benefits to them (CA)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 412-17, 426-31
- Javiya, Shri G.J.**
CBI Enquiry Against IAS/IPS Officers
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 82
- Navodaya Vidyalayas in Gujarat and Kerala**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 140-42
- Rail Projects in Gujarat**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 94-102
- Smuggled Goods/Currency Seized by Customs**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 65-67
- Jha, Shri Raghunath**
Condition of National Highways
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 325-26
- Conditions of Roads in Delhi**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 288
- Corruption in Kendriya Bhandar**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 75
- Cultivable Land**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 49-52
- Defence Land on Lease**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 244-45
- Desilting Gandak River in Bihar**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 259-60
- Disproportionate Assets**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 250
- Failure of Locos on line**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 283-84
- FERA Violations by MNC**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 268-69
- Immigration Racket Unearthed in UK**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 49-50
- Levy of Taxes**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 114-15
- Loans for Self Employment Schemes**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 135
- Maintenance of Roads in Delhi**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 187-89
- Parking Policy in the Capital City**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 17-21
- Power Grid Station in Bihar**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 140-41
- Prices of Daily Need Items**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 298-99
- Purchase from Kendriya Bhandar**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 134
- Purchase Mechanism of NAFED**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 193-94
- Purchase of Stationery**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 126

- Railways (Amendment) Bill Railway (Second Amendment) Bill Railway Protection Force (Amendment) Bill, 2003 and Resolution Re : Approval of Recommendations in the Eighth Report of Railway Convention Committee—Consid. & Pass**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 514-15
- Recovery of Guarantee Fees**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 125-26
- Removal of Jhuggies**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 266
- Reported Need for a financial package to Bihar for development works in the State (CA)**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 327-29
- Review of Registration of Suppliers**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 325-26
- Review of Vigilance Cases**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 143
- Scrapped or Merged Projects**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 176-84
- Shortage of Quality Seeds**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 123
- Train Accidents**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 24-31
- Unproductive Expenditure**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 387
- Unused Land in Burari in Delhi**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 204
- Visit of Chairman of CWC at Kendriya Bhandar Offices**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 87
- Jos, Shri A.C.**
- Availability of Patented drugs at Affordable Prices**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 6-7
- Dope Test**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 33
- Evaluation of D.P.E.P**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 163-64
- Inter-State Water Disputes**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 16
- Letters from Members**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 88-89
- Order issued to all Central Schools to observe Christmas holidays in the month of January (Sub.)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 310
- Primary, Secondary, Higher Secondary Schools in Villages/Towns**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 268-74
- Reported: Need for speedy implementation of various ongoing Railway Projects in the State of Kerala (CA)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 298-99
- Shiksha Yatra**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 169
- Shortage of Coaches and Wagons**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 36

- Sick Industrial Companies (Special Provisions) Repeal Bill—Consid. & Pass**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 416
- Standing Committee on Industry - One Hundred and thirty-eighth to One Hundred and forty-fourth Reports—Laid**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 368-69
- Statutory Resolution Re : Disapproval of Taxation Laws (Amendment) Ordinance and Taxation Laws (Amendment) Bill—Consid.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 422-24
- WTO Meet at Cancun**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 24-25
- Joshi, Dr. Murti Manohar**
- Loss caused to the farmers of Gujarat due to failure of the crops (CA)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 436-47
- National Commission for Children Bill, 2003—Int.**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 408-11
- Kaliappan, Shri K.K.**
- Forest (Conservation) Amendment Bill, 2000—(Amendment of section 2, etc.)—Consid. & Pass**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 477-80
- Kamal Nath, Shri**
- Agreement between India and Malaysia to Develop Tourism**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 159
- Agricultural Policy**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 205-06
- Air Safety**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 270-72
- Assistance to Silk Weavers**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 69-70
- Brain Drain**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 223-24
- Committee on Conditional Access System**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 274-75
- Contributory Pension Scheme**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 145-46
- Customs House Agents Licencing Rules**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 110-11
- Damage in States Due to Floods**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 236-37
- Export of Cotton**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 296-97
- Export of Rice to USA and EU**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 216-17
- Fake Ayurvedic and Homoeopathic Drugs**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 12-14
- Fake Number Plates on Vehicles**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 181-82
- Financial Health of SEBs**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 223-24
- Golden Quadrilateral from Delhi to Kolkata**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 324-25
- Inclusion of Potable Water in Food Items**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 226-27

- Indian Prisoners in Pak Jails**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 471-72
- Indo-Srilanka Economic Ties**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 328-29
- ISI Activities**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 17-18
- Lack of Infrastructure in Schools**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 57-58
- Land Rent Plan**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 279-80
- Launching of New Road Project**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 78-80
- Loans for Self Employment Schemes**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 135
- Loss due to Joint Venture in Aircrafts Maintenance**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 391-93
- National Pulses Development Project**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 54-55
- Petrol Pumps in Sri Lanka**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 96-97
- Prices of Anti-AIDS Drug**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 189-90
- Purchase of Power from Nepal**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 47
- Setting up of Fertilizer Projects in Iran**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 106
- Shelter by China to ULFA**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 107-08
- VRS in Railways**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 351-52
- Kamble, Shri Shivaji Vithalrao**
- AIDS/HIV Cases**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 316-22
- Committee for Minimum Support Price of Cotton**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 176
- Implementation of NCTE Act**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 143
- Leakage of Question Papers**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 77-79
- Manufacturing of Air Conditioned Wagons**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 181
- Penalising Parents for Wards**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 209
- Policy on Onion Exports**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 60
- Scheme for Unemployed Youths**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 115-16
- Survey of Solapur-Tuljapur- Osmanabad Rail Line**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 75-76
- Target for Power Generation**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 113-22
- Kanungo, Shri Trilochan**
- Auction Centre for Tobacco**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 228-29

- Capacity of Refineries
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 210-11
- CGHS Facilities
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 32-33
- Departmental Railway Vikas Nigam
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 13-25
- Development of Konark
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 101-03
- Development of Small and Medium Towns
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 137-38
- Evaluation of Rural Development Schemes
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 104-05
- Fast Track Courts
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 56-60
- Fiscal Responsibility Law
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 107
- Hydro Electric Generation by NHPC
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 168-72
- Interim Budget (General) 2004-2005;
Demands for Grants on Account
(General) 2004-2005; and Demands for
Supplementary Grants (General) 2003-
2004—Cut Motions
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 313-17
- Interim Budget (Railway)—General
Discussion Demands for Grants on
Account - (Railway), 2004-2005
Demands for Supplementary Grants—
(Railway), 2003-2004 and Demands for
Excess Grants—(Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 157-59
- Investment of Financial Institutions
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 69-74
- Measurement of GSDP
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 282
- NCC Strength
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 158-80
- Oil Refinery at Paradeep
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 153-54
- Opening of a CGHS Dispensary
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 73-74
- Recommendations of the Eleventh
Finance Commission
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 90-91
- Recruitment in Defence Services
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 60-62
- Specific Programmes for Poverty
Alleviation
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 181-82
- Standing Committee on Finance—Forty-
eighth to Fifty-fourth Reports—
Presented
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 277-78
- Talcher-Bimlagarh Rail Line
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 83-84
- UGC Grants to Colleges and Universities
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 83-104
- Upgraded Airports
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 389-90

Kataria, Shri Rattan Lal**Bank Loans For Agricultural Sector**

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 31-34

Benami Petrol Pumps and LPG Agencies

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 79-80

Capacity of Refineries

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 210-11

Congratulations to the Indian Cricket Team

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 16

Debt Relief to Highly Indebted Countries

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 132-33

Demands for Supplementary Grants - General - 2003-2004

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 490-92

Development of Adibadri

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 164-65

Economic Reforms

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 6-13

Exploitation of Indian Girls in Gulf

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 95-96

Extradition Treaties

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 53-54

Interim Budget (General) 2004-2005;

Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004 - Cut Motions
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 358-59

Investment by CPSUs

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 265-66

Joint Exercises with other Countries

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 23

Need to develop Adibadri in Ambala

Parliamentary Constituency, Haryana, as a tourist resort (MUR 377)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 304

Package for Sugarcane Growers

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 140-42

Plight of farmers, youth and working class both in the organised and unorganised sectors (DUR 193)

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 326-31

Position of Indian Rupee

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 277-78

Railways (Amendment) Bill

Railway (Second Amendment) Bill
Railway Protection Force (Amendment) Bill, 2003 and Resolution Re: Approval of Recommendations in the Eighth Report of Railway Convention Committee - Consid. & Pass
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 486-88

Refining Capacity Crude Oil

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 21-22

Reservation Policy for SCs/STs and OBCs

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 182-83

Rural Development Schemes

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 8

Setting Up of Rail Coach Factories

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 199

- Sick Industrial Companies (Special Provisions) Repeal Bill - Consid. & Pass**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 424
- Supply of Medicine to African and Caribbean Countries**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 449-50
- Tax-GDP Ratio**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 162-63
- Technical and Economic Co-operation among Countries**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 209-10
- The Electricity (Amendment) Bill, 2003 - Consid. & Pass**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 473-75
- Welfare of Women and Child**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 14-16
- Welfare Schemes for SCs**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 130
- Women and Child Development Programmes**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 29-50
- Kathiria, Dr. Vallabhbhai**
- Grading Ranking of Private Engineering and Management Colleges**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 22-23
- Statement by Minister Alleged Interference of UGC in the Affairs of Aligarh Muslim University (St.)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 381-91
- Katiyar, Shri Vinay**
- Home Delivery Scheme Under DMS**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 192
- Reduction in Staff Strength of DMS**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 144-45
- Kaushal, Shri Raghuvir Singh**
- Collapse of Sixth Unit of Kota Thermal Power Station**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 120-21
- Four Lining of National Highway 76**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 330-31
- Funding of Monuments/Museums**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 153-56
- Implementation of Schemes in Rajasthan**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 107
- Recruitment of RTSA in Kota, Rajasthan**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 355-56
- Setting up of Telephone Exchange**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 355-62
- Take Over of Tourist Places of Hadauti Circuit by ITDC**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 86-88
- Vigilance and Monitoring Committees**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 157-66
- WLL System in Rural Areas in Rajasthan**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 77-79
- Khair, Shri Chandrakant**
- Airport at Navi Mumbai**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 119-20

- Allotment of Land to NGOs by DDA**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 51-68
- Assistance to Sugar Industry**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 260-63
- Clearance to Sea Link Projects of Mumbai**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 287-88
- Closure of Passport Collection Centre**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 127-28
- Computer Centres in Ashram Schools**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 75-76
- Conference of Labour Ministers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 213
- Constitution (Ninety-Seventh Amendment) Bill - (Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule) - Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 328-29
- Constitution (One-Hundred Amendment) Bill - Amendment of Eighth Schedule - Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 389
- Dabhol Power Company**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 133-34
- Deccan Odyssey Luxury Train**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 139
- Delay in Development of Weapons/ Equipments**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 271-72
- Development Boards**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 91
- Growth of Mumbai**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 292-93
- Installation of Statue of Shivaji**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 362
- Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 128-35
- IV Mumbai (Middle Vaitarna) Water Supply Project**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 137-38
- One Time Settlement of Loans**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 132-33
- Onion Intervention Scheme, 2000**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 138-39
- Operational Airports**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 410-11
- Pending Project in Maharashtra**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 230
- Privatisation of Airports**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 26
- Production of LNG**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 303
- Recent Incidents of violence in Assam and some other parts of the country due to recruitment policy of the Railway - Contd. (DUR 193)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 598-99

- Recent Stamp Paper Scam (DUR 193)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 381-86
- Requirement and Availability of Power of MSEB**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 236-37
- Revision of Cost under IAY**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 180
- Revival of Dabhol Power Project**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 367-68
- Slum Rehabilitation Programme in Mumbai**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 167-68
- Slum Rehabilitation Project (SNQ)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 89-91
- Standing Committee on Urban And Rural Development - Fiftieth Report - Presented**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 278
- Standing Committee on Urban and Rural Development - Fifty-first Reports - Laid**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 368
- Standing Committee on Urban and Rural Development - Fifty-second to Fifty-sixth Reports - Presented**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 289
- Threat to Silent Valley**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 117
- Unemployment situation in the country - (DUR 193)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 463-64, 492-93
- Khan, Shri Sunil**
- Accidents on NH-2**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 102-03
- Allocation of Funds**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 36-40
- Central Vigilance Commission Act**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 141-42
- Discrimination against Air Hostesses**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 36-37
- Disinvestment of HPCL, BPCL, and IOC**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 427-28
- Disinvestment Process of SSP**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 233
- Durgapur Steel Plant**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 215-17
- Employment Growth Rate in Organized Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 362-64
- Employment to the People of Land Loser of Mejia Thermal Power Plant**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 157-58
- Fixed Term Contractual Employment Policy**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 157
- Flights from Kolkata Airports**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 407-08
- Foodgrains for PDS**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 189-91
- Graham Staines Murder Case**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 89-90

- Growth Rate of Unemployment**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 279
- Inclusion of Witchcraft and Hypnotism in School Curriculum**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 305
- Licence Agreement with Private Operators**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 376-77
- Maintenance of Railway Tracks**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 2-6
- Manufacturing of Poor Quality of Wheels by Durgapur Steel Plant**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 282-83
- Movement of Indian Professionals**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 86-87
- Need to initiate work on the sanctioned railway projects in West Bengal (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 72
- Non-Payment of Statutory Dues of Employees**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 311-18
- Privatisation of Retailing Infrastructure of IOCL**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 144
- Profit in Power Sector**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 255-56
- Profit/Losses to CIL**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 159
- Reported strike by oil sector employees against disinvestments of BPCL, HPCL, etc.**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 5-6
- Retail Outlets of IOCL**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 364-65
- Revival of NEPA Limited**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 148
- Revival of SSP and ASP**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 74-75
- Settlement of Loan Taken by Dabhol Power Company**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 185
- Standing Committee on Industry—Hundred-forty fifth Report—Laid**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 185
- Subsidence of Land in ECL**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 69-70
- WTO Meet at Cancun**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 18-25
- Khandoker, Shri Akbor Ali**
- Amount under Mega City Scheme**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 125-26
- External Assistance for Health Projects**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 187-92
- Integrated Home Loan Village Development Scheme**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 106-08
- Profit/Losses Incurred by Banks**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 292-96
- Khunte, Shri P.R.**
- Licence free FM Broadcast**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 92-94

- National Creche Fund Scheme**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 312-13
- Science and Technology Programme for Women**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 131-32
- Kharana, Shri Madan Lal**
- Standing Committee on Defence—
Twenty-first Report—Presented**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 277
- Kriplani, Shri Shrichand**
- Interim Budget (Railway)—General
Discussion Demands for Grants on
Account—(Railway), 2004-2005
Demands for Supplementary Grants -
(Railway), 2003-2004 and Demands for
Excess Grants - (Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 192
- Krishnadas, Shri N.N.**
- Amount Sanctioned for Rehabilitation of
Slums**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 182-86
- Closure of Post Offices**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 58-60
- Fertilizers and Chemicals Travancore
Limited**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 199-200
- Floor Price**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 111-12
- Investigation of Cases by CBI in Kerala**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 244-45
- National Savings Scheme**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 127-28
- Need to provide necessary clearance to
Kerala Roads and Bridges Corporation
for carrying out construction of Railway
over bridges in Palghat Parliamentary
Constituency (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 310-11
- Pradhan Mantri Grameen Sadak Yojana**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 35-38
- Refurbishment of Monuments**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 264-68
- Revival Package for Instrumentation
Limited**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 164-65
- Study on Ground Water Resources**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 58-64
- Working Women Hostels**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 151-58
- Krishnamurthy, Shri K.E.**
- Closure of Eastern Court Post Office**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 353
- Credit Policy of RBI**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 244-45
- Duty Hours on Engine Drivers**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 286
- Export of Cotton**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 168-69
- Grants for Works Under Swajaldhara
Scheme**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 26-30
- Implementation of Conditional Access
System**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 38-40

- Income Tax Ombudsman**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 245
- Monopoly of Cable Operators**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 216-17
- MoU with Germany for Onion Export**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 285
- NGOs-Government Meet on Plight of Disabled**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 43-44
- Reduction of Subsidies on Foodgrains**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 29
- Retention of MIG-21 Aircrafts**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 370
- Revamping of ITPO**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 115-17
- SCs/STs Commission on Wheels**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 199-200
- Shortage of Milk in Delhi**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 328-29
- Streamlining Teaching Standards/ Methods**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 229-30
- Sugarcane Support Price**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 138
- Supply of Levy Rice to A.P.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 219
- Krishnan, Dr. C.**
Statutory Resolution Re : Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill—Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 506-08
- Krishnaswamy, Shri A.**
Need for construction of a Road under bridge at Avadi railway crossing in Tamil Nadu (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 491-92
- The Electricity (Amendment) Bill, 2003—Consid. & Pass**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 462-63
- Unemployment situation in the country—(DUR 193)**
(Deb. 16, Vol. XXXVII, 23-12-2003)
Col. 461-63
- Kumar, Shri Arun**
Action Taken Report on the Report of Joint Parliamentary Committee on Stock Market Scam and Matters Relating Thereto (DUR 193)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 483-85
- Air journey by CONCOR Officers**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 319
- Allotment of Government Accommodation to Kendriya Bhandar**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 63
- Constitution (Ninety-Seventh Amendment) Bill—(Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule)—Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 336-37

- Construction of Dwelling Units by DDA
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 128-29
- Cost of Production and MRP
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 196-97
- Demands for Supplementary Grants—
General - 2003-2004
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 495-97
- Investment of Dividends by Public Sector
Undertakings
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 161-62
- Non-Deposit of Provident Fund by PSUs
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 24-28
- Outstanding Amount against CONCOR
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 191
- Plight of farmers, youth and working class
both in the organised and unorganised
sectors (DUR 193)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 350-52
- Prime Minister's Statement on the
Resignation of Shri Dilip Singh Judev,
from the Council of Ministers
(DUR 193)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 426-28
- Recent Incidents of violence in Assam and
some other parts of the country due to
recruitment policy of the Railway—
Consid. (DUR 193)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 575-78
- Reported Need for a financial package to
Bihar for development works in the
State (CA)
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 338-39
- Setting up of Power Plant by Railways in
Nabinagar
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 279-80
- Unemployment situation in the country -
(DUR 193)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 443-47
- World Bank Loan to NHPC
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 31-32
- Kumar, Shri V. Dhananjaya**
Constitution (One-Hundred Amendment)
Bill - Amendment of Eighth Schedule—
Consid. & Pass
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 384
- Inter-State Water Disputes
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 12-13
- Interim Budget (Railway)—General
Discussion Demands for Grants on
Account - (Railway), 2004-2005
Demands for Supplementary Grants -
(Railway), 2003-2004 and Demands for
Excess Grants - (Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 112-19
- Standing Committee on Transport,
Tourism and Culture—Seventy-first,
Seventy-second and Seventy-third
Reports—Laid
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 480-81
- Kumarasamy, Shri P.**
Export of Agro Products
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 34-35
- Foodgrains Storage in Plastic Bags
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 203-04

- Navodaya Vidyalayas**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 111-12
- Need to take steps to protect the interests of weavers in Tamil Nadu (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 402
- Procurement of Branded Item by CSD**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 159
- Short Supply of Unani Medicines**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 240
- Kuppusami, Shri C.**
- Need to formulate a comprehensive legislation for granting recognition to trade unions in the country (MUR 377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 426
- Sick Industrial Companies (Special Provisions) Repeal Bill—Consid. & Pass**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 434
- Kurup, Shri Suresh**
- Availability of Patented drugs at Affordable Prices**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 3-4
- Conservation of Artefacts**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 171-78
- Consumption Ratio of NPK**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 121-22
- Dahej LNG Terminal**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 161
- Development of Ayodhya as Tourist Destination**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 277-80
- Growth in Sale of Petroleum Products**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 141-42
- Guidelines for Militancy and PMF for Observing Human Rights**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 320-21
- Health Security**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 326-28
- Human Rights Education**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 124-25
- Impact of Globalisation on Health Sector**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 247
- Indian Workers Abroad**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 260-62
- Inter-State Migration**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 247
- Lok Adalats**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 206
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 115
- Lok Pal Bill**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 303-04
- Malnutrition in Adivasi Areas**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 159-60
- National Innovation Foundation, India**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 367-68
- Privatisation of CPUs (Res.)**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 365-68
- Recommendations of MCI**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 191

- Regulatory Board for Petroleum Sector**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 146-47
- Kyndiah, Shri P.R.**
- Amount Released to N-E States**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 225
- Centrally Sponsored Schemes for North-East**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 109-10
- Centrally Sponsored Schemes to Develop Tourism**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 263-64
- Condition of National Highway 40E**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 367
- Constitution (One-Hundred Amendment) Bill—Amendment of Eighth Schedule—Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 380-81
- Credit Deposit Ratio in North-Eastern States**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 210-11
- DD and AIR in North East**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 274-76
- Export of Textiles**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 275-76
- Infrastructure and Housing Development in N.E. States**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 36-68
- Khasi Language in 8th Schedule**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 168
- Liabilities of Union Government/North Eastern States**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 244-45
- Need to check increasing militant activities in Block-I area of Karbi Anglong District in Assam (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 410
- Reduction of Drug abuse and Alcoholism**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 35-38
- Schemes for North-Eastern States**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 263-65
- Special Industrial Policy for North-Eastern Region**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 100-01
- Technical Education in N-E Region**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 267-70
- Withdrawal of Flight from Guwahati**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 105
- Women's Empowerment through Education**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 371-73
- Mahajan, Shri Y.G.**
- Action Plan for Handmade Carpets**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 155-56
- Agreement with New Zealand**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 67
- Development of Historical Monuments**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 337-40
- Development of New Varieties of Oilseeds**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 175-76
- Disinvestment of Indian Handicraft and HEC**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 291-92

- Export of Salt**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 62-63
- Foreign Investment for Tourism Development**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 395-96
- Modernisation of Steel Units**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 50-53
- Navigation Service**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 193
- Naxalite Corridor Zone**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 103-04
- Opening and Expansion of Schools/ Boarding Schools/ Colleges/ Hostels/ Technical Training Centres**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 360-66
- Power Projects in Nepal**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 141-42
- Separate Health Services for Hospitals under ESIC**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 218
- Steel Plants**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 64-66
- World Heritage Fund**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 413
- Mahale, Shri Haribhau Shankar**
- Adventure Sports**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 234-35
- Allocation of funds of NMDFC**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 165
- Availability of Government Accommodation**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 287-89
- Bio-Farming**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 201
- CD on Ayurvedic Formulations**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 139-40
- Constitution (Ninety-Seventh Amendment) Bill—(Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule) - Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 348-49
- Demands for Supplementary Grants—General - 2003-2004**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 506-07
- Enhancement in Allocation of Funds**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 206
- Evaluation of D.P.E.P.**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 163-64
- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005 and Demands for Supplementary Grants (General) 2003-2004 - Cut Motions**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 353
- Malnutrition in Adivasi Areas**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 159-60
- NABARD Loan to Customers**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 66-67
- Need to provide financial assistance to the Government of Maharashtra to tackle the severe drought situation in the State (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 312

- OBCs Status to Kunabi Maratha Caste**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 173-74
- Primary, Secondary, Higher Secondary Schools in Villages/Towns**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 268-74
- Scheme for Selection**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 127-28
- The Electricity (Amendment) Bill, 2003 - Consid. & Pass**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 475-76
- Unemployment situation in the country— (DUR 193)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 493
- Watershed Development Programme**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 8-17
- Mahant, Dr. Charan Das**
- Air Pollution in Delhi**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 89-90
- Bird Flu in Asia (S.N.Q.)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 233-35
- Cheaper Air Service**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 137
- Cheaper Helicopter Journey**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 267
- Closure of Sector Reforms Pilot Projects**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 9-23
- Corruption in Judiciary**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 68-69
- Dealers Commission**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 111-12
- Demolition of Houses by Directorate of Estates**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 185-87
- Development of Device to Defuse Bomb**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 86
- Directorate General for Hindi**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 137-38
- Doordarshan Channels Through Cable**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 160
- Establishment of MTNL Subsidiary in Mauritius**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 464-65
- Fencing by India along LOC**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 5-6
- Foreign Visits by PM**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 392-409
- Improvement in the Customer Care Service of MTNL and BSNL**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 462-63
- Inclusion of Potable Water in Food Items**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 226-27
- Increase in Fertilizer Subsidy Bill**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 72-73
- Information Technology for Tourists**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 129-30
- Interview for Selection of Dealerships at Panipat**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 381-82
- Issue of Export Obligation Discharge Certificate**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 69

- Meghdoot Cards**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 114-15
- Monopoly of Cable Operators**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 216-17
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- Need to cancel agreement regarding purchase of BALCO shares by Sterlite Industries (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 412
- Need to ensure remunerative prices to the paddy growers in Chhattisgarh (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 71
- Need to provide 'Pattas' to farmers whose lands were acquired for setting up Bharat Aluminium Company in Korba district, Chhattisgarh (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 383
- New Postal Policy**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 433-34
- New Tribunal to Resolve Krishna River Water Dispute**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 307-08
- News on Private FM Channels**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 54-55
- ONGC-Helicopter Crash**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 253-55
- Package for Agriculture and Rural Housing Sector**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 224
- Petrol Pumps in Sri Lanka**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 96-97
- Private Investment in Mining Sector**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 198-99
- Production of Foodgrains**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 53-56
- Programmes Through Direct-to-Home Television**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 195-96
- Providing of Internet Facilities**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 148-49
- PSUs**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 280-84
- Registration Policy on Import of Drugs**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 81
- Residency Cards**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 142-43
- Rural Development Schemes**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 3-12
- Securitisation Act, 2002**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 260
- Setting up of Grievance Redressal Cell by CIL**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 186-87
- Setting up of National Seeds Grid**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 196-97
- Shortage of Iron Ore**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 253

- Sub-Committee on Jute Industry**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 269
- Subsidies to Farmers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 399-401
- Telecom Services**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 233
- Tender for Transportation of POL Products**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 229
- Threat to Hindi Speaking People in Assam**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 29-31
- Use of Mobile by Militants**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 142-43
- Violation of Guidelines by Private TV Channels**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 193-95
- Welfare of Migrant Labourers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 414
- Maharia, Shri Subhash**
- Coordination in Food Management**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 18-19
- Mahato, Shri Bir Singh**
- Agro-Products Marketing**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 53-55
- Aid/Assistance to Public Schools for Handicapped Children**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 40-41
- Automatic Refund System**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 155-56
- Dental Diseases Programme**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 227
- Distribution of Essential Commodities**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 229-30
- Driving Vehicles in Inebriated State**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 148-49
- Dubious Housing Finance Companies**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 208-09
- Eco-Tourism**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 147-48
- Electrification of Villages of West Bengal**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 157
- Exploitation of Unemployed Youths by Private Security Agencies**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 273-74
- Funds for Power Transmission and Distribution**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 230-32
- Implementation of MPLAD Works**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 73-74
- Import of Edible Oils**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 37-39
- Income Tax Officials Involved in Corruption Cases**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 236
- Investment by NRI**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 146-47
- Judicial Reforms**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 175

- Meetings on Rural Development**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 174-75
- Middlemen in Vegetable Markets**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 123-25
- Misuse of LPG Cylinders by Dealers**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 51-53
- Misuse of Railway Complimentary Passes**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 134
- Need to construct a platform and a foot over-bridge on the Southern side of the Suisa railway station in West Bengal (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 413
- Ombudsman in Banks**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 119-21
- Payment of Compensation**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 104-06
- Pending Insurance Claims of Farmers under NAIS**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 217-18
- Poverty Alleviation Schemes**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 94-95
- Promotion of Hindi and Cultural Activities**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 45-50
- Raids on ASI Officers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 348-49
- Regional Rural Banks**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 97-98
- Removal of Unemployment in Rural Areas**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 63-64
- Telephone Connectivity in Rural Areas**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 315-17
- Theft of Antiques**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 47-48
- Tourism Projects**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 90-94
- Uneconomic Rail Routes**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 197-208
- Mahtab, Shri Bhartruhari**
- Ashram Schools**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 124-26
- Assistance for Strengthening Diagnostic Facilities**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 151-52
- Capacity of Refineries**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 210-11
- Commonwealth Games**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 18-19
- Concessional Fare by IA**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 199-201
- Constitution (Amendment) Bill—(Amendment of Article 39)—Consid. & Withdrawn**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 499-504
- Constitution (Ninety-Seventh Amendment) Bill—(Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule)—Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 339

- Construction and Upgradation of Fishing Harbours in Orissa
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 235-36
- CRF Proposals
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 211-12
- Damage to Konark Temple
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 198
- Demands for Excess Grants (Railway), 2001-2002
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 20
- Development of Fisheries
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 61-68
- Development of Sports in Orissa
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 91-92
- Doubling of Cuttack-Barang and Talcher-Paradeep Rail Line
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 134-46
- Employment Generation by KVIC
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 260
- Export of Fruits to Asian Countries
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 147-49
- Export of Meat
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 241-43
- Flood Management Programme
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 122-23
- Forest (Conservation) Amendment Bill, 2000—(Amendment of section 2, etc.)—Consid. & Pass
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 487-91
- Funds for Development Projects
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 352-54
- Funds to Orissa
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 369-70
- Grants for Cultural Institutions of Orissa
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 212-14
- Joint Coordination Committee Meeting on Naxalism
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 192-93
- Launching of DD- News Channel
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 103-04
- Loan through NABARD
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 209
- Loans through Private Banks
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 326
- Military Ties with Central Asian Countries
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 231
- Need to enhance the rates of royalty on non-coal major minerals (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 385-86
- Need to open additional paddy purchase centres in Cuttack and other parts of Orissa (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 311-12
- Poor Quality Food in Air India Flights
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 309
- Prime Minister's Statement on the Resignation of Shri Dilip Singh Judev, from the Council of Ministers (DUR 193)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 451-56

- Promotion of Sports in Rural Areas**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 304
- Railway Schools in Orissa**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 98-99
- Recent Incidents of violence in Assam and some other parts of the country due to recruitment policy of the Railway—Contd. (DUR 193)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 583-87
- Replacement of MARR Telephones**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 325
- Reservation to Girls in NCC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 273
- Rise in International Demand of Steel**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 178-79
- Rural Electrification Scheme in the Country**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 365-70
- Sanction of Grants-in-aid for FP Units**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 256-57
- Setting up of a Technology Incubation Centre**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 251
- Setting up of Institutes on the lines of AIIMS**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 96-97
- Statutory Resolution Re: Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill—Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 495-97
- Trade with Myanmar**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 207
- Underground Sewage in Towns and Cities of Orissa**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 138
- Welfare Schemes for Old People**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 279-338
- Works on National Highways in Orissa**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 419-20
- World Bank Aid for Ground Water Level in Orissa**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 254
- Majhi, Shri Parsuram**
- Air Safety**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 270-72
- Allocation of foodgrains under SGRY**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 23-26
- Bank Branches Abroad**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 79-82
- Benami Petrol Pumps and LPG Agencies**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 79-80
- Capacity of Refineries**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 210-11
- Construction of Houses for Economically Weaker Section**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 41-42
- Decline in Production of Coal**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 181-82

- Development of Water Transport System
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 445
- Drinking Water Problem
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 165-67
- Drinking Water Problem in Rural Areas
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 251-52
- Dwelling Units under IAY
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 218-23
- Efforts to Get Back POK
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 111-12
- Expansion of Indo-Thailand Trade
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 363-64
- Expansion of NALCO
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 87-88
- Expansion/Modernisation of Telecom Network
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 212-13
- Expansion of Indo-Bangladesh Trade Relations
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 309-10
- Export of Steel
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 340-41
- Film Festivals
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 242-48
- Identification of Wind Energy Potential
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 231-32
- Import of Corn
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 76-77
- Improvement in the Customer Care Service of MTNL and BSNL
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 462-63
- Incentives to Rural Postal Staff
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 49-51
- Irregularities in Recruitment of Gangmen in Bhubaneswar
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 87-88
- KBK Districts under SGSY
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 118-19
- Lending Through Banks in KBK Districts
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 63-64
- Low Cost Air Service to Gulf
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 253
- Need to approve the proposal of the Government of Orissa for consolidation of land holding in the State (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 395-96
- NTPC Business in other Countries
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 359-60
- Oriya Programmes on DD
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 127-28
- Pending River Dam Project
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 70-76
- Pilferage from Mines of Orissa
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 192
- Pollution by Sponge Iron Plants
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 39-40

- Poor Postal Delivery in Orissa**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 286-87
- Private Sector Participation in Port Sector**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 342-43
- Privatisation of Airports**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 132-33
- Regional Rural Banks in Orissa**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 243-44
- Requirement of Sponge Iron**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 345-46
- Research and Training Activities**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 80-88
- Review of Integrated Child Development Scheme**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 38-46
- Scrapping of Coal Mining Licences**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 237-38
- Setting up of National Energy Board**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 115-16
- Setting up of Shore-Based Steel Plants**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 101
- Slashing of Long Distance Tariff/Mobile Interconnect Rates**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 208-10
- Social Security Scheme for NALCO's Employees**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 133-34
- Sunflower Cultivation**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 97
- Makwana, Shri Savshibhai**
- Central Assistance to Gujarat to Meet Drought Situation**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 126-28
- Cooperative Banks in Gujarat**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 105-06
- Financial Support to Cooperative Banks**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 78-79
- Gandhi Nagar-Ahmedabad-Delhi Broad Gauge Line**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 123
- NTC Mills**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 295
- Passenger Train Service on Pipavav-Surendranagar B.G. Rail Line**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 268-69
- Pending Cases of P.F. in Gujarat**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 192-93
- Rail Projects in Gujarat**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 94-102
- Strengthening the Powerloom Sector**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 269-71
- Tourism Projects of Gujarat**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 218-20
- Upgradation of Coastal Highways in Gujarat**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 106-07
- Malaisamy, Shri K.**
- Expansion of Air India/Indian Airlines**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 12

Inter-State Water Disputes

(Deb. 15, Vol. XXXVIII, 22-12-2003)

Col. 14

Interim Budget (Railway)—General**Discussion Demands for Grants on****Account - (Railway), 2004-2005****Demands for Supplementary Grants—****(Railway), 2003-2004 and Demands for****Excess Grants - (Railways) 2001-2002**

(Deb. 3, Vol. XXXIX, 03-02-2004)

Col. 184-85

Need to safeguard the interests of local**people while implementing Sethu****Samudram Ship Canal Project in****Tamil Nadu (MUR 377)**

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 426-27

New Items Under ISI Mark

(Deb. 9, Vol. XXXVII, 12-12-2003)

Col. 14

Sethu Samudram Ship Canal Project

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 164

Shortage of Coaches and Wagons

(Deb. 5, Vol. XXXIX, 05-02-2004)

Col. 37

Statutory Resolution Re: Disapproval of**Delimitation (Amendment) Ordinance****and Delimitation (Amendment) Bill—****Consid. & Pass**

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 366-67

Statutory Resolution Re: Disapproval of**Prevention of Terrorism (Amendment)****Ordinance and Prevention of Terrorism****(Amendment) Bill—Consid. & Pass**

(Deb. 11, Vol. XXXVIII, 16-12-2003)

Col. 477-81

Statutory Resolution Re: Disapproval of**Representation of People (Amendment)****Ordinance—Consid. & Pass**

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 339-41

Malhotra, Dr. Vijay Kumar**Advertisement on Gandhiji**

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 17

Committee on Public Undertakings—**Eleventh & Twelfth Reports—Presented**

(Deb. 14, Vol. XXXVIII, 19-12-2003)

Col. 37

Interim Budget (General) 2004-2005;**Demands for Grants on Account****(General) 2004-2005; and Demands for****Supplementary Grants (General) 2003-****2004—Cut Motions**

(Deb. 4, Vol. XXXIX, 04-02-2004)

Col. 236-38

Regulator for Cable Business

(Deb. 5, Vol. XXXIX, 05-02-2004)

Col. 30

Study Tour Reports and Action Taken**Statement—Forty-eight to Fifty-first****Report—laid**

(Deb. 14, Vol. XXXVIII, 19-12-2003)

Col. 38

Testing of Pilotless Aircraft

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 32

Malaya, Shri Rajajish**Ban on Indian Films/Artists by Pakistan**

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 82

Criteria for BPL/Identification

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 85-86

Defence Cooperation Agreement with**Singapore**

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 200

Discrimination against Women Workers

(Deb. 5, Vol. XXXVII, 08-12-2003)

Col. 199

Herbal Product to Replace Insulin

(Deb. 4, Vol. XXXIX, 04-02-2004)

Col. 53

- Incidents of Fire in Coaches**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 4-13
- Modernisation of Police**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 72-73
- Need to review floor space index in the Secunderabad Cantonment area with a view to regularise existing commercial and residential buildings in the area (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 72-73
- Sale of Surplus Land of NTC Mills**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 269
- Uranium Project**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 335-36
- Vande Mataram Maternity Scheme**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 74-75
- Vanished Companies**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 126-27
- Vizag Steel Plant**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 112-13
- Mandal, Shri Brahma Nand**
- Cotton Production Area**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 146-47
- Courier Services**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 338-39
- Disaster Management**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 106
- Exodus of I.T. Experts**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 147-48
- Expenditure on National Highway No. 80**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 216-17
- Export by Maruti Udyog Limited**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 81
- Export of Granite**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 109-10
- Handling Marketing of Sugar**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 175-76
- Housing Loan and Insurance Cover for Poor**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 140-41
- Increase in Prices of Crude Oil**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 121-22
- Loan Burden of Union/State Government**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 272-73
- National Tax Tribunal**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 344-45
- Passing out of I.T. Graduates**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 471
- PM Security**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 104
- Post Offices in Country**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 430-31
- Shortage of Milk in Delhi**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 328-29
- Sugarcane Price Arrears**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 183-85

- Survey for Mineral Resources**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 190
- Violation in Publication of Newspapers**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 132-33
- VRS in MFIL**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 443-44
- Mandal, Shri Sanaat Kumar**
- Blacklisted NGOs**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 48-50
- Canning Railway Station as Model Station**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 71
- Constitution (Ninety-Seventh Amendment) Bill—(Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule)—Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 348
- Declaration of Sunderban Rivers as National Waterways**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 76-77
- Doubling of Ambari Falakata-Rani Nagar and Sonapur-Canning Rail Route**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 94-96
- Health Insurance Scheme**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 335
- Inclusion of Castes**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 83-84
- Lack of Reservation Facility at Canning Station in West Bengal**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 153-54
- Lease for Mining Operations**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 106-07
- Need to improve the service conditions of the employees of Regional Rural Banks (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 385-86
- Rail Projects in Orissa**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 275-82
- Talks with Militants**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 77
- WLL Connections in Sundarban Areas, West Bengal**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 117-18
- Mandlik, Shri Sadashivrao Dasoba**
- Amendment in Major Port Trust Act**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 131-32
- Basic Amenities in Government Colonies**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 103-04
- Cases of Liquidation Pending**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 134-35
- CBI Raids on Padmani Technology Ltd.**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 239
- Circulation of Fake Indian Notes by Pakistan Habib Bank**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 175-76
- Citizenship to Pak Nationals**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 178
- Complaints against Officials**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 205
- Corruption Cases in S.J. Hospital**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 135

- Custom Duties for Power Plants
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 207-09
- Development of Badrinath
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 207-08
- Electronic Net to Catch Tax Evaders
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 40
- Expansion of ESI
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 91-92
- Expansion of NALCO
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 87-88
- Family Welfare Programme
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 88-92
- Fencing of Indo-Pak Border
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 249-50
- Freight Earnings
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 333-34
- Growth of SSIs
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 22-23
- Hallmarking of Gold
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 307-08
- Illegal Mining by Private Companies
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 33-35
- Infrastructure Development in Telecom Sector
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 303-04
- Investment Plans of HPCL
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 189-90
- Joint Exercises with other Countries
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 22-24
- Losses due to Non-completion of Projects
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 165-68
- Manned and Unmanned Level Crossings
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 194-97
- Misuse of PSUs by Concerned Ministries
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80-82
- Modification in NAIS
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 259
- Multilateral Debt
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 257-58
- Need to include Panchganga river at Kolhapur, Maharashtra in the National River Action Plan with a view to provide potable drinking water to the local people (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 75
- New Auto Fuel Policy
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 102-03
- New Power Policy for Public Sector Companies
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 168
- New Railway Zones
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 78-80
- New Security Features for Stamp Papers
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 196
- Offer of New Bus Services by Pak to India
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 82-83
- Outstanding Dues of PSU Employees
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 240

- Participation of Foreign NCC Youth in Republic Day Celebrations
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 102-06
- Port Policy
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 295-302
- Procedure for awarding Advertising Campaign
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 286
- Promotion of Assistant in LIC
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 99
- Proposal of Ceasefire by Pakistan
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 303-05
- Reduction in Price of ATF
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 110
- Reform Agenda for Ministries
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 116-28
- Refund of Railway Tickets
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 226-27
- Report of Tata Consultancy Services
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 94-95
- Resolution of OIC on J&K
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 209-10
- SAARC Information Ministers Conference
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 350-51
- Safe Movement of Punctuality of Trains during Foggy Season
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 289-90
- Sixth Pay Commission
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 370-71
- Special Commercial Courts
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 228
- Testing of Brahmos Missile
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 251-52
- UNEP Report on Asian Broan Cloud
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 208-09
- Upgradation of Offices of LIC
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 174-75
- Upgraded WLL Mobile Services
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 355-56
- Use of ILS
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 131-32
- Violation of Licence Terms by Reliance
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 252
- Visit of Foreign Dignitaries
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 110-15
- Visit of Indian Delegations Abroad
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 22-24
- VRS in Railways
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 351-52
- Mane, Shri Shivaji**
- Adulteration in Petroleum Products
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 230-31
- Agricultural Production
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 113-24
- Agriculture Development Scheme
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 272

- Collection of Arrears**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 237-39
- Complaints against Doctors/Hospitals**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 337-38
- Construction of Yatri Niwas**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 72-74
- Corruption in DDA**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 175-76
- Criminal Escaping Abroad**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 151-52
- Development of New Seeds in Research Laboratories**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 235-36
- Distant Education Centres**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 54-57
- Earnings of Revenue through Advertisements on DD and AIR**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 161-62
- Financial Assistance to FPI**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 85-90
- Financial Status of State Electricity Boards**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 6-17
- Generation of Electricity from Waste**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 73-74
- Implementation of MPLAD Works**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 73-74
- Insurance Claims of Farmers under NAIS**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 149-50
- Judicial Reforms**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 175
- Maintenance of Ancient Temples and Monuments**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 207
- Medium of UPSC Examination**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 47-50
- Mental Health Awareness Programme**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 131-32
- Modernisation of Textile Mill**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 84
- Need to change old railway track between Mudhkhed and Adilabad and accord priority to gauge conversion work between Mudhkhed and Kewat in Maharashtra (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 414
- Need to ensure proper repair and maintenance of tanks for water harvesting in Hingoli Parliamentary Constituency, Maharashtra (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 74
- Need to review the working of Rural Banks in the country and set up a national Rural bank for the benefit of farmers (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 411-12
- PCOs to Handicapped Persons**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 159-60
- Plantation Companies**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 115-16

- Polio Eradication Programme**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 3-5
- Poverty Alleviation Schemes**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 94-95
- Priority Projects**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 77-79
- Rural Tourism**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 132-33
- Schemes to attract Tourists**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 17-24
- Setting up of FPI with Foreign
Collaboration**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 175-77
- Skirmishes with Infiltrators**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 115-16
- Study by Working Group on Road
Accidents**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 162
- Telephone Facilities to Gram Panchayats**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 107-09
- Utilisation of CRF**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 101
- Violation of Guidelines by Doordarshan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 94
- Watershed Development Programme**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 15
- Mame, Shrimati Nivedita**
- Allocation of Crude Oil**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 266-67
- Amendment to Wildlife (Protection) Act,
1972**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 396-400
- Chartered Flights**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 93
- Circulation of Fake Indian Notes by
Pakistan Habib Bank**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 175-76
- Committee on Buffer Stocking Norms**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 41-44
- Creation of Additional Capacity in Ports**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 25-29
- Development of Badrinath**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 207-08
- Diversion of Funds under SGRY**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 58-62
- Expansion of NALCO**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 87-88
- Expansion Plan of NHPC for Power
Generation**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 116-20
- Family Welfare Programme**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 88-92
- Financial Assistance to Blacklisted NGOs**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 73-74
- Foreign Visits by PM**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 392-409
- Freight Earnings**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 333-34

- Funds to States**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 255
- Funds under Rural Development Schemes**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 193-98
- Hallmarking of Gold**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 307-08
- Holiday Special Trains**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 79
- India's Support to US to Resolve Trade Talks at WTO**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 177-78
- Infrastructure Development in Telecom Sector**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 303-04
- Investors for Rail Projects**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 286-87
- Manned and Unmanned Level Crossings**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 194-97
- Misuse of PSUs by Concerned Ministries**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80-82
- Modification in NAIS**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 259
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- Need to rationalize telephone rentals for rural and urban areas in the country (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 385
- New Auto Fuel Policy**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 102-03
- New Items Under ISI Mark**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 9-16
- Offer of New Bus Services by Pak to India**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 82-83
- Outstanding Dues of PSU Employees**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 240
- Participation of Foreign NCC Youth in Republic Day Celebrations**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 102-06
- Pilferage of Oil from Wells and Refineries**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 144-45
- Procedure for awarding Advertising Campaign**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 286
- Reform Agenda for Ministries**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 116-28
- Refund of Railway Tickets**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 226-27
- Report of Tata Consultancy Services**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 94-95
- Resolution of OIC on J&K**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 209-10
- SAARC Information Ministers Conference**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 350-51
- Testing of Brahmos Missile**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 251-52
- Use of ILS**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 131-32

- Violation of Licence Terms by Reliance**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 252
- Visit of Deputy Prime Minister**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 17
- Visit of Foreign Dignitaries**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 110-15
- Visit of Foreign Dignitaries/Delegations to India**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 15-44
- Visit of Indian Delegations Abroad**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 22-24
- VRS in MTNL**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 228-29
- VRS in Railways**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 351-52
- Manjay Lal, Shri**
- Impact of Collapse of Cansun Meet**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 178-79
- Industrial Infrastructure Upgradation Scheme**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 304-05
- Interim Budget (Railway)—General Discussion Demands for Grants on Account—(Railway), 2004-2005 Demands for Supplementary Grants—(Railway), 2003-2004 and Demands for Express Grants—(Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 188-89
- Need to ensure proper maintenance of National Highways in Bihar (MUR 377)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 442
- Poverty Alleviation Schemes**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 94-95
- Revised Estimate for GDP**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 268
- Setting up of IIT Abroad**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 470-71
- Manjhi, Shri Ramjee**
- Acquisition of Land for Panihar-Mohan and Mohan-Khujari Project**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 282-83
- Corruption in Kendriya Bhandar**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 75
- Corruption in Purchase of Computer**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 41
- Differential Rate Contracts for DGS&D**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 292
- Illegal Construction in Chandni Chowk**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 101-02
- Illegal Immigration**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 131-32
- Illegal Parking**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 97
- Observation Made by C&AG**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 151
- Payment for Emergency Services**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 132-33
- Permission for Election in RWA/Kendriya Bhandar**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 244-46

- Permission for Government Servants to Contest Elections**
 (Deb. 15, Vol. XXXVIII, 22-12-2003)
 Col. 92-93
- Poor Service of 197 and 198**
 (Deb. 2, Vol. XXXVII, 03-12-2003)
 Col. 328-29
- Procurement by DRDO through NCCF/ Kendriya Bhandar**
 (Deb. 8, Vol. XXXVII, 11-12-2003)
 Col. 71-72
- Reply to Letters of MPs**
 (Deb. 16, Vol. XXXVIII, 23-12-2003)
 Col. 132
- Review of Registration of Suppliers**
 (Deb. 16, Vol. XXXVIII, 23-12-2003)
 Col. 325-26
- Selection of LPG Dealers for U.P.**
 (Deb. 13, Vol. XXXVIII, 18-12-2003)
 Col. 122-23
- Subletting of Government Accommodation**
 (Deb. 11, Vol. XXXVIII, 16-12-2003)
 Col. 168-69
- Supply of Defective Shells**
 (Deb. 3, Vol. XXXVII, 04-12-2003)
 Col. 39-40
- Trauma Centres**
 (Deb. 2, Vol. XXXVII, 03-12-2003)
 Col. 102
 (Deb. 7, Vol. XXXVII, 10-12-2003)
 Col. 207-08
- Visit of Chairman of CWC at Kendriya Bhandar Offices**
 (Deb. 15, Vol. XXXVIII, 22-12-2003)
 Col. 87
- Mann, Sardar Simranjit Singh**
- Amendment in Contract Labour System**
 (Deb. 10, Vol. XXXVII, 15-12-2003)
 Col. 34
- Constitution (One-Hundred Amendment) Bill—Amendment of Eighth Schedule—Consid. & Pass**
 (Deb. 15, Vol. XXXVIII, 22-12-2003)
 Col. 390
- Dues of CBEC**
 (Deb. 4, Vol. XXXVII, 05-12-2003)
 Col. 45-46
- Interim Budget (Railway)—General Discussion Demands for Grants on Account—(Railway), 2004-2005 Demands for Supplementary Grants—(Railway), 2003-2004 and Demands for Excess Grants—(Railways) 2001-2002**
 (Deb. 3, Vol. XXXIX, 03-02-2004)
 Col. 173-75
- Marriage Laws (Amendment) Bill — Consid. & Pass**
 (Deb. 6, Vol. XXXVII, 09-12-2003)
 Col. 385-86
- Need to bring the working of CBI and other intelligence agencies within the purview of a Parliamentary Committee (MUR 377)**
 (Deb. 15, Vol. XXXVIII, 22-12-2003)
 Col. 329
- Procurement Procedure**
 (Deb. 13, Vol. XXXVIII, 18-12-2003)
 Col. 20-21
- Seeds Business**
 (Deb. 5, Vol. XXXVII, 08-12-2003)
 Col. 14
- The Merchant Shipping (Amendment) Bill, 2003—Consid.**
 (Deb. 13, Vol. XXXVIII, 18-12-2003)
 Col. 505-07
- Meena, Shri Bherulal**
- Cost of Construction of Dwelling Units**
 (Deb. 11, Vol. XXXVIII, 16-12-2003)
 Col. 105-07
- Facilities to Senior Citizens by Bank and FI's**
 (Deb. 9, Vol. XXXVII, 12-12-2003)
 Col. 61-62

- Need to confer legal rights on people settled on forest land in Rajasthan and other parts of the country (MUR 377) (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 294
- Need to review the forest conservation policy (MUR 377) (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 399-400
- Need to take concrete steps to mitigate the problem of unemployment in the country (MUR 377) (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 305-06
- Telecom Services (Deb. 7, Vol. XXXVII, 10-12-2003) Col. 233
- Meena, Shrimati Jas Kaur**
- National Policy for Children (Res.) (Deb. 2, Vol. XXXIX, 30-01-2004) Col. 117-21
- Mishra, Shri Ram Nagina**
- Need to provide compensation and security to the victims of reported violence in village Badhara in Satna district of Rewa Parliamentary Constituency in Madhya Pradesh (Sub.) (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 197
- Mistry, Shri Madhusudan**
- Fifty Seventh Report of the Business Advisory Committee—Motion Moved (Deb. 9, Vol. XXXVII, 12-12-2003) Col. 305
- Loss caused to the farmers of Gujarat due to failure of the crops (CA) (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 436
- Merchant Shipping (Amendment) Bill, 2003—Consid. & Pass (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 422-23
- New Items Under ISI Mark (Deb. 9, Vol. XXXVII, 12-12-2003) Col. 11
- Scheme of Night Shelters for Urban Shelterless (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 27-28
- Seeds Business (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 17-19
- Statutory Resolution Re: Disapproval of Taxation Laws (Amendment) Ordinance and Taxation Laws (Amendment) Bill - Consid. & Pass (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 313-14
- Statutory Resolution Re: Disapproval of Indian Telegraph (Amendment) Ordinance and Indian Telegraph (Amendment) Bill—Consid. & Pass (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 369
- The Merchant Shipping (Amendment) Bill, 2003—Consid. (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 509-10
- Mohale, Shri Pannu Lal**
- Criteria for BPL/Identification (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 85-86
- Cultivation of Medicinal Plants in Jharkhand (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 263-64
- Employment Guarantee Scheme Centres (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 97
- Financial Assistance under Social Security Scheme (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 186-90

- Interest Relief to Farmers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 214-15
- Licence free FM Broadcast**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 92-94
- National Creche Fund Scheme**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 312-13
- Need to declare a National Holiday on 18th December on the Birth Anniversary of Sant Guru Ghasidas (MUR 377)**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 348
- Promotion of Horticulture Industry**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 139-40
- Science and Technology Programme for Women**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 131-32
- Mohan, Shri P.**
- Need to introduce D.M.U. rail service from Madurai to adjoining towns in Tamil Nadu (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 384
- Need to revamp and restructure the Regional Rural Banks with NABARD as the apex institution with a major share holding (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 413
- Need to take measures for protecting the interests of the textile industry in the country (Sub.)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 292
- Mohol, Shri Ashok N.**
- Additional Funds under SGSY**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 125-26
- Agreement with European Union in Navigation Field**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 277
- Allocation for AUWSP during Tenth Plan Period**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 184-88
- Amendment in Law for DNA Testing**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 205-06
- Amount Allocated under AUWSP**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 139
- Approval to Irrigation Projects**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 327-28
- Arrival of Tourists**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 148-49
- Augmentation of Water Resources**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 39-40
- Availability of Gas to Fertilizer Units**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 177-78
- Ban on Recruitment of Clerks**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 229-30
- Bilateral Trade with Austria**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 217-18
- Building of Aircrafts Carriers**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 177-78
- Centrally Sponsored Training Programmes of FPI**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 101-03
- Challenges before Exporters**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 300-01

- Concept of Crop Rotation**
 (Deb. 10, Vol. XXXVII, 15-12-2003)
 Col. 387-88
- Consortium of Apparel Export**
 (Deb. 14, Vol. XXXVIII, 19-12-2003)
 Col. 267-69
- Digital Distribution System**
 (Deb. 7, Vol. XXXVII, 10-12-2003)
 Col. 156
- Eradication of TB**
 (Deb. 2, Vol. XXXVII, 03-12-2003)
 Col. 456-58
- Finance Package for Exports**
 (Deb. 14, Vol. XXXVIII, 19-12-2003)
 Col. 221-23
- Fire Incidents in Ordnance Factories**
 (Deb. 13, Vol. XXXVIII, 18-12-2003)
 Col. 107-08
- Foodgrains Stock**
 (Deb. 4, Vol. XXXVII, 05-12-2003)
 Col. 331-34
- Funds for Power Transmission and Distribution**
 (Deb. 5, Vol. XXXIX, 05-02-2004)
 Col. 230-32
- Funds Required Under Rural Development Schemes**
 (Deb. 11, Vol. XXXVIII, 16-12-2003)
 Col. 283-84
- Generic Medicines**
 (Deb. 6, Vol. XXXVII, 09-12-2003)
 Col. 249
- Handloom Exhibitions/Fairs**
 (Deb. 14, Vol. XXXVIII, 19-12-2003)
 Col. 265-66
- Implementation of Agricultural Reforms**
 (Deb. 5, Vol. XXXVII, 08-12-2003)
 Col. 230-31
- Insurance and Marketing Schemes for Handloom Weavers**
 (Deb. 14, Vol. XXXVIII, 19-12-2003)
 Col. 111-13
- Investment of Dividends by Public Sector Undertakings**
 (Deb. 8, Vol. XXXVII, 11-12-2003)
 Col. 161-62
- Jobs in Drought Hit Areas**
 (Deb. 6, Vol. XXXVII, 09-12-2003)
 Col. 116-17
- Joint Ventures by ONGC**
 (Deb. 8, Vol. XXXVII, 11-12-2003)
 Col. 207
- Leaking of Question Papers**
 (Deb. 7, Vol. XXXVII, 10-12-2003)
 Col. 293
- Mashelkar Committee**
 (Deb. 12, Vol. XXXVIII, 17-12-2003)
 Col. 61
- Medicines to AIDS Patients**
 (Deb. 12, Vol. XXXVIII, 17-12-2003)
 Col. 175-76
- Mid-day Meal Scheme**
 (Deb. 2, Vol. XXXVII, 03-12-2003)
 Col. 334-35
- Misuse of PSUs by Concerned Ministries**
 (Deb. 6, Vol. XXXVII, 09-12-2003)
 Col. 80-82
- Mobile Train Radio Communication System in Trains**
 (Deb. 3, Vol. XXXVII, 04-12-2003)
 Col. 95-96
- Onion Export Quota**
 (Deb. 14, Vol. XXXVIII, 19-12-2003)
 Col. 152-53
- Orders for Procurement of Indigenous Defence Equipments**
 (Deb. 13, Vol. XXXVIII, 18-12-2003)
 Col. 273-74
- Pradhan Mantri Gram Sarak Yojana**
 (Deb. 1, Vol. XXXVII, 02-12-2003)
 Col. 201-08
- Rehabilitation Council of India**
 (Deb. 13, Vol. XXXVIII, 18-12-2003)
 Col. 347-48

- Services Provided by BSNL and MTNL
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 271-72
- Setting up of Institutes on the lines of AIIMS
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 96-97
- Setting up of National Kisan Commission
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 198
- Survey of Pune-Nasik Rail Line
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 327-28
- Swajaldhara Scheme
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 150-54
- Symposium on Water Management
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 145
- Telephones to Village Panchayats
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 225-26
- Training Courses
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 95-96
- UN Resolution of Right to Self Determination
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 280
- Upliftment of Tribals
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 120-22
- Villages Lacking Quality Drinking Water
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 8-9
- Winding up of Metro Channel
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 208-09
- Withdrawal of Purchase Preference from State owned Company
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 74-75
- Mollah, Shri Hannan**
Committee on Papers Laid on the Table—
Fourteenth to Sixteenth Reports—
Presented
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 365
- Kolkata-Cooch Behar Flight
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 99-101
- Modernisation of Government of Indai, Press Kolkata
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 124-25
- Need to include Dalit Muslims, Dalit Christians and Certain other backward communities in the list of Scheduled Castes/Scheduled Tribes and to provide reservation benefits to them (CA)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 420-21
- Package for Jute Industry
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 17-19
- Recent Stamp Paper Scam (DUR 193)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 379-81
- Sanctioning of Programmes for Doordarshan
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 5-17
- Statutory Resolution *Re*: Disapproval of Indian Medicine Central Council (Amendment) Ordinance and Indian Medicine Central Council (Amendment) Bill—Consid. & Pass
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 432
- Mookherjee, Shri Satya Brata**
Reported Need for a financial package to Bihar for development works in the State (CA)
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 317-18, 340-41

- Situation arising out of Regional Imbalance in the Development of North Bengal Region due to plan process of Seventh, Eighth, Ninth and Tenth Plans and steps taken by the Government in regard thereto (CA)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 282-85, 290-95
- Special Tribunal (Supplementary Provisions) Repeal Bill, 2003 - Int.**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 468
- Muniyappa, Shri K.H.**
- Interim Budget (Railway)—General Discussion Demands for Grants on Account—(Railway), 2004-2005 Demands for Supplementary Grants—(Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 181-82
- Railways (Amendment) Bill Railway (Second Amendment) Bill Railway Protection Force (Amendment) Bill, 2003 and Resolution Re : Approval of Recommendations in the Eighth Report of Railway Convention Committee—Consid. & Pass**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 492-93
- Muraleedharan, Shri K.**
- Clearance to Hydro Power Projects of Kerala**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 253-254
- Distribution of Forest Land amongst Landless Adivasis**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 209-10
- Fertilizers and Chemicals Travancore Ltd. (FACT)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 67-68
- Financial Assistance to Local Self Institutions**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 98-99
- Offloading of Shares in ONGC and Oil PSUs**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 171
- ROB/RUB Projects in Kerala**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 147-58
- Use of Endosulfan**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 105-06
- Vallarpadam International Container Terminal**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 275-76
- Murmu, Shri Rupchand**
- Completion of Golden Quadrilateral Project**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 329-30
- Constitution (One-Hundred Amendment) Bill—Amendment of Eighth Schedule—Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 387
- Crisis in Film Industry**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 155-56
- Decision of WTO Dispute Settlement Panel on Agriculture Policy**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 55
- Dialogue with Naxalite Groups**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 26
- Districts Covered under DPAP**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 117-18
- Dope Test**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 28-33

- DTH Services**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 113
- Employment Assurance Scheme**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 83-84
- Expansion of Tamluk-Contai Rail Line**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 358
- Expenditure of Power Sector Reform in West Bengal**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 96-97
- Export of Tea to Iraq**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 129
- Export of Wheat**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 282-83
- Financial Assistance to Autonomous Colleges**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 230-32
- Foreign Visits by PM**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 392-409
- Illegal Trading of Human Organs**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 228
- Indian Institute of Information Technology**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 420
- Laying of New Rail Lines**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 64-72
- Manned and Unmanned Level Crossings**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 194-97
- Modernisation of Jute Mills**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 196-97
- Pending Rail Projects in West Bengal**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 92
- Performance of Banks**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 171-74
- Poor Reception of Doordarshan**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 160-61
- Procurement of Jets for VIP's**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 83
- Profit of Air India**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 83-84
- Scholarship/Annual Grants for Children of Dalit Scavengers and Sweepers**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 279
- Social Awareness Programmes**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 152-53
- Vacant Posts**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 35-36
- Visit of Foreign Dignitaries/Delegations to India**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 15-44
- WHO Guidelines for Cancer Treatment**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 265-66
- World Bank Aid for Road Project**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 211
- Murmu, Shri Salkhan**
- Atjopathic Dispensary North Avenue**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 85
- Constitution (One-Hundred Amendment) Bill - Amendment of Eighth Schedule - Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 385-86

- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004 - Cut Motions (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 286-88
- Interim Budget (Railway)—General Discussion Demands for Grants on Account—(Railway), 2004-2005 Demands for Supplementary Grants—(Railway), 2003-2004 and Demands for Excess Grants—(Railways) 2001-2002 (Deb. 3, Vol. XXXIX, 03-02-2004) Col. 189-91
- Need to include Santhali and Bodo languages in the eighth Schedule to the Constitution (MUR 377) (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 379
- Need to look into the demands of Santhali Bhasa Morcha and JDP for the Welfare of Adivasis (MUR 377) (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 322-23
- Need to take initiatives to evolve tribal-friendly programmes for the benefit of Adivasis and Moolvasis of Jharkhand (MUR 377) (Deb. 7, Vol. XXXVII, 10-12-2003) Col. 381
- Santhali Language (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 123
- Murthi, Dr. M.V.V.S.
- 12th SAARC Summit (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 9-11
- Amendment to Wildlife (Protection) Act, 1972 (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 396-400
- Assistance for Family Welfare Programmes (Deb. 12, Vol. XXXVII, 17-12-2003) Col. 279-80
- Ballistic Finger Printing (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 142
- Ban on NG Based Explosives (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 88-89
- Citizenship of Chakma Refugees (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 80
- Committee on Watershed Development Programme and Assistance to Drought Prone Areas (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 152-53
- Conservation of Sevagram Ashram (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 126
- Constitution (Ninety-Seventh Amendment) Bill—(Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule)—Consid. & Pass (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 327-28
- Control of Court Administration (Deb. 9, Vol. XXXVII, 12-12-2003) Col. 164-65
- Crimes in Trains (Deb. 5, Vol. XXXIX, 05-02-2004) Col. 171-73
- Defence Intelligence Agency (Deb. 8, Vol. XXXVII, 11-12-2003) Col. 182
- Empowering MCI and SMCs (Deb. 7, Vol. XXXVII, 10-12-2003) Col. 337
- Encroachments on Government Premises (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 161

- Eradication of Dengue**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 12-15
- Facelift of Non-metro Airports**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 254
- Foot and Mouth Disease**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 205-06
- Foreign Visits by PM**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 392-409
- Growth Rate**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 47-48
- Health Care Programmes**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 204-05
- Inadequate Health Care facilities in CGHS
Dispensaries**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 17-18
- India-EU Summit**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 287
- Indian Drugs and Pharmaceuticals Limited**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 111
- Indo-Pak Discussion on Education**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 255
- Interim Budget (Railway)—General
Discussion Demands for Grants on
Account—(Railway), 2004-2005
Demands for Supplementary Grants—
(Railway), 2003-2004 and Demands for
Excess Grants—(Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 159-60
- International Flights from Hyderabad**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 160
- Investigative Unit of Income Tax**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 67
- Investment in Insurance Sector**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 209
- Khadi and Village Industries Commission**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 29
- Maltreatment of Indian Workers Abroad**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 75
- Medical Facilities/Drugs to AIDS Patients**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 60-66
- Misuse of PSUs by concerned Ministries**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80-82
- Movement of Rice**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 174
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- Need to Allot Land on lease to
Andhra Pradesh State Warehousing
Corporation to Undertake Export and
Import of Foodgrains (MUR 377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 426-27
- New Auto Fuel Policy**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 102-03
- Norms for Establishing the Project Office**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 236
- Prawasi Bharatiya Diwas**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 105-06
- Prices of Steel**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 197-98
- Procurement of Rice**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 173

- Production Incentives to Tea Exporters
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 168
- Programmes through Direct-to-Home
Television
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 195-96
- Public Sector Investment in Agriculture
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 40-43
- Railways (Amendment) Bill Railway
(Second Amendment) Bill Railway
Protection Force (Amendment) Bill,
2003 and Resolution Re: Approval of
Recommendations in the Eighth Report
of Railway Convention Committee—
Consid. & Pass
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 515
- Recent Incidents of violence in Assam and
some other parts of the country due to
recruitment policy of the Railway—
Contd. (DUR 193)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 547-49
- Regulator for Cable Business
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 25-31
- Report on Frontier Mail Accident
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 209-10
- Rice for Drought Affected BPL Families
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 290-92
- SAARC Information Ministers Conference
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 350-51
- Separate Territory for Kashmiri Pandits
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 139
- Smuggling of Liquor
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 185-86
- South Asia Forum
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 292
- Statutory Resolution Re: Disapproval of
Prevention of Terrorism (Amendment)
Ordinance and Prevention of Terrorism
(Amendment) Bill—Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 467-68
- Strikes by CGHS Employees
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 307-08
- Task Force on FM Radio
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 17-25
- Third meeting of Global Alliance for
Vaccines and Immunizations
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 87-88
- Uniform Pattern in Dispensaries and Units
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 314-15
- Withdrawal of Extended College Schemes
by UGC
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 134
- Murugesan, Shri S.**
- Debt Recovery Tribunal
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 123-25
- Foreign Debt
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 262-68
- Foreign Educational Institutes
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 375-77
- Need to clear Achankovil Pamba-Vaiparu
river link scheme in Tamil Nadu
(MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 492-93
- Poor Condition of ESI Dispensaries
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 366

- Upgradation of Madurai Airport**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 187
- Utilization of Forest Area in Tamil Nadu**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 322-23
- Muttemwar, Shri Vilas**
- Age Limit for Board Examinations**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 239-40
- Ban of Fresh Portfolio Investment**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 207-08
- Benami Transactions (Prohibition) Act, 1988**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 355-56
- Censorship Certificate for Entries in Festival**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 348
- Comfort for Air Travellers**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 195
- Committee on Recruitment Reform**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 133
- Conference for Amendment to IPC**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 241-42
- Decrease in Poverty Ratio in Rural Areas**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 204-09
- Disaster Management Committee**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 84-88
- Disinvestment in NFL**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 391-92
- Disinvestment of HPCL, BPCL, and IOC**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 427-28
- Establishment of River Basin Organisation**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 247-48
- Exploration of Minerals by GSI**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 254-56
- Export of Steel**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 258-59
- External Commercial Borrowings**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 329-32
- Fall in Export of Tea**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 160
- Financial Results of LIC**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 295-97
- Findings of MDMA**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 201
- Foreign Accounting Firms**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 77-78
- Gold Coins Distributed to Employees of EPFO**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 340-41
- Growth of Automobile Industry**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 85-93
- Holding of Foreign Equity in NDTV**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 256-57
- Indian Aid to Afghanistan**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 323-24
- Industrial Finance Corporation of India**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 226
- Industrial Growth**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 58-60

- Institutions for Training to Construction Workers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 95-98
- Insurance Scheme for Child Labour**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 301
- Issue of New Coins**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 269
- Load Dispatch Centres by PGCIL**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 344
- National Civil Aviation Development Fund**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 222
- National Fertilizer Corporation Ltd.**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 211-12
- National Pharmaceutical Pricing Authority**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 248-49
- Need to grant clearance for upgrading the Airport at Nagpur, Maharashtra to a Multi Modal International Hub Airport (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 71-72
- Need to include Halba, Halbi, Gowari, Gawari and Mana as separate castes in the Scheduled Castes and Scheduled Tribes Order (Amendment) Bill (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 404-05
- Outstanding dues recovered by NTPC from SEBs**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 107-13
- Pending State Power Projects**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 325-32
- Performance Enhancing Drugs**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 190-91
- Permanent Membership in UNSC**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 180-81
- Prices of Steel**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 146-47
- Pricing Policy on Transportation of Fuel**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 65-66
- Production of Iron Ore**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 59-61
- Production of Kharif**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 403-04
- Profitable Airports**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 415-16
- Ratio of Officer and Staff**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 189
- RBI Reserves with Foreign Banks**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 256
- Recommendations of Radio Committee**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 340-53
- Recruitment of Additional Workers**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 289
- Reduction in Price of ATF**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 110
- Regulation for Helicopter Operation**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 177-78

- Remuneration System for Brokers and Agents in Insurance Business
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 155
- Reservation of Coaches by Private Parties for Special Occasions
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 174-75
- Revision of Haj Subsidy
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 322-23
- Sagar Mala Programme
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 285
- Sale of Vintage Jumbos
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 77-78
- Seminar on Industrial Relations
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 221-22
- Sending Children to Schools
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 118-19
- Setting up of Broadcasting Regulatory Authority
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 87
- Slum Rehabilitation Project (SNQ)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 92
- Sporting Ties with Pakistan
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 207-09
- Sports Authority of India in Nagpur
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 304-05
- Sports Events in J&K
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 231-32
- State Finance Corporates
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 213-14
- Survey Conducted by National Institute of Ocean Technology
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 277-78
- Task Force on I.T.
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 203
- Taxes on Foreign Telecasting Companies
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 252-53
- Theft of Vehicles
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 143-45
- Trade Balance
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 237-40
- TRAI Direction for Voice Mail Services
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 109-10
- Training to Senior Police Officers by FBI
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 133-34
- Tree Plantation in Wasteland
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 178-79
- Uniform Rate of Drugs
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 34-35
- Visa to Foreign Tourists
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 131-32
- Widening of ROB in Narendra Nagar
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 333-34
- Withdrawal of Volume Discount Scheme
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 225-26
- Naik, Shri A. Venkatesh**
- Agreement with European Union in Navigation Field
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 277

- Agri-Export Zones**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 427-28
- Amount Allocated under AUWSP**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 139
- Availability of Gas to Fertilizer Units**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 177-78
- Ban on Recruitment of Clerks**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 229-30
- Building of Aircrafts Carriers**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 177-78
- Centrally Sponsored Training Programmes of FPI**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 101-03
- Challenges before Exporters**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 300-01
- Comprehensive Legislation for the SSI Sector**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 35-37
- Consortium of Apparel Export**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 267-69
- Crisis in Powerloom Industry**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 32-34
- Diversification of Crops**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 411-12
- Expert Committee to Assess Water Flow at Biligundlu and Mettur**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 144-45
- Export Decline in Garments**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 98-99
- Export Target**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 193-95
- Foodgrains Stock**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 331-34
- Four Laning of National Highways**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 231-32
- Generic Medicines**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 249
- Hearings of BIFR**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 295
- Heritage Tourism**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 56-58
- Import of Pepper**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 233-34
- Insurance and Marketing Schemes for Handloom Weavers**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 111-13
- Launching of New Road Project**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 78-80
- Leaking of Question Papers**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 293
- Licence to Telecom Players**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 324-25
- Manufacturing of Jet Deflector Cars**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 200-01
- Mashelkar Committee**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 61
- Medicines to AIDS Patients**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 175-76

- Mid-day Meal Scheme**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 334-35
- Mobile Train Radio Communication System in Trains**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 95-96
- National Horticulture Board**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 240-46
- Orders for Procurement of Indigenous Defence Equipments**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 273-74
- Power Generated through Renewable Energy Sources**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 267-74
- Pradhan Mantri Gram Sarak Yojana**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 201-08
- Rail Tickets on Phone Calls**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 343-44
- Resident Welfare Association**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 162-63
- Seizure of Israeli Defence Equipments**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 71
- Services provided by BSNL and MTNL**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 271-72
- Sharing of Information between China and India on Agriculture**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 351
- Sinking of Ships**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 53-54
- Symposium on Water Management**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 145
- Telephones to Village Panchayats**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 225-26
- Tribals Co-operative Marketing Development Federation**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 185-88
- UN Resolution of Right to Self Determination**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 280
- Violation of Radiation Safety Norms**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 156-57
- Winding up of Metro Channel**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 208-09
- Withdrawal of Purchase Preference from State owned Company**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 74-75
- Workshop on Rural Housing and Habitat**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 177-78
- Naik, Shri Ali Mohd.**
- Joint Parliamentary Committee on the Functioning of Wakf Boards - Ninth and Tenth Reports - Laid**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 407
- Standing Committee on Human Resource Development - Hundred-forty second to Hundred forty seventh Reports - Presented**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 298
- Naik, Shri Shripad Yesso**
- Demands for Supplementary Grants - General**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 360

- Taxation Laws (Amendment) Bill - Int.**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 407
- Taxation Laws (Amendment) Ordinance - Laid**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 407-08
- Narah, Shrinanti Rane**
- Central Share of Funds to DRDA Schemes**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 108-10
- Deteriorating Condition of Powerloom Sector**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 205-07
- Development of Tourism in North Eastern States**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 77-79
- Handloom Societies**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 127-42
- Implementation of Wakf Act, 1995**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 163-64
- Power Projects Funded by PFC in Assam**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 105-08
- Recruitment in Railways**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 147
- Residential Schools for ST Students**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 101-03
- Nayak, Shri Ananta**
- Activities of CAPART in Orissa**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 117-18
- Central Excise Duty Collected from Orissa**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 226-27
- Closure of Otto India Limited**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 218
- Collection of Income Tax from North-Eastern States**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 71-80
- Computerization in Mines**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 176-77
- Condition of Cuttack-Paradeep National Highway**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 291-92
- Condition of National Highway**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 268
- Decline in Fish Production in Orissa**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 404-05
- DFID Assistance**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 298-99
- Domestic Production of Imported Minerals**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 177
- East Coast Zone**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 365
- Electronic Facilities in Post Offices**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 288
- Export of Engineering Goods**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 61
- Financial Package for Nagaland**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 39-41
- Gauge Conversion Work Pending under East Coast Railway**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 339

- Illegal Occupation of Indian Mission Building in Pakistan**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 268-69
- Improvement in the Performance of SEBs**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 62-63
- Improvement of Bhubaneswar-Puri Road**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 110-11
- Incentives to Rural Postal Staff**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 49-51
- Increase in Livestock Population**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 359
- Indo-China Border Issue**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 50-52
- Khadi Sector**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 192-96
- Loss Making Jute & Textiles Units**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 360-62
- Malaria and Leprosy Eradication Programmes**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 89-90
- Mid-day Meal Scheme**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 334-35
- Mines to Orissa**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 164-65
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- Need to earmark a minimum of 15 per cent of the allocations under PMGSY for improvement of the existing main roads in the States (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 407-08
- Need to expedite completion of Banspani-Daitari railway line in Orissa (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 397
- Need to provide connectivity to Bhubaneswar Airport with Varanasi via Gaya and upgrade it as an International Airport to promote tourism in the State (MUR 377)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 290-91
- Need to set up additional LPT centres in Keonjhar Parliamentary Constituency and also upgrade the existing All India Radio Station (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 307-08
- Passenger Amenities at Delhi Railway Stations**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 71-72
- Pollution by Sponge Iron Plants**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 39-40
- Ports as Logistic Hub**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 167
- Private Sector Participation in Railways**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 374
- Private Universities**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 309-11
- Privatisation of Hindustan Zinc Limited**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 269-70
- Privatisation of NTPC**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 293
- Production of Aluminium**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 66

- Production of Good Quality Coal
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 39-41
- Production of Steel in Tenth Plan
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 188-89
- Production, Import and Export of Minerals
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 178-86
- Promotion to Production and Export of
Steel by Indo-China Joint Group
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 416
- Public Sector Fertilizer Units
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 132-34
- Rail Projects in Chhattisgarh and
Jharkhand
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 125-28
- Rail Projects in Orissa
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 275-82
- Reservation Policy for SCs/STs and OBCs
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 182-83
- Restructuring of Plantation Operation
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 336-37
- Retrenchment of Workers from Irrigation
Projects of Orissa
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 220-22
- Setting up of Consultancy Subsidiary by
NHPC
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 172-73
- Setting up of Field Publicity Units
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 103
- Setting up of Professional Colleges in
Backward Areas
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 301-02
- Strategic Storage of Petroleum Products
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 355-56
- Structural Adjustment Loan
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 46-47
- Teesta Hydro Electric Project
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 154
- Transfer of Customers to Unviable
Distributors in Karnataka
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 258
- VPTs in Orissa
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 204
- VRS in ITDC
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 68
- Waiting List of Telephone Connection in
Orissa
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 307-09
- Nitish Kumar, Shri**
- Appropriation (Railways) Bill, 2004 - Int.
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 216-19
- Appropriation (Railways) Vote on
Account Bill, 2004 - Int.
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 215-16
- Demands for Supplementary Grants
(Railways), 2003-2004
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 19-20
- Interim Budget (Railway) - 2004-2005
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 10-20
- Interim Budget (Railway) - General
Discussion Demands for Grants on
Account—(Railway), 2004-2005
Demands for Supplementary Grants—
(Railway), 2003-2004 and Demands for
Excess Grants—(Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 196-214

- Railways (Amendment) Bill, Railway (Second Amendment) Bill, Railway Protection Force (Amendment) Bill, 2003 and Resolution Re : Approval of Recommendations in the Eighth Report of Railway Convention Committee - Consid. & Pass**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 476-80, 517-20
- Recent Incidents of violence in Assam and some other parts of the country due to recruitment policy of the Railway - Contd. (DUR 193)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 608-26, 629-36
- Reported: Need for speedy implementation of various ongoing Railway Projects in the State of Kerala (CA)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 293-94, 302-05
- Osmani, Shri A.F. Golam**
- Amendment in Contract Labour System**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 29-36
- Area Intensive Programme**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 82-84
- Break up of Punjab Wakf Board**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 387-90
- Charter Fare on Haj Yatra**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 152-53
- Concession to Passengers/Students**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 231
- DD/AIR Transmitters in Border States**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 55-76
- Departments of Urdu**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 363-65
- Doordarshan Channels through Cable**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 160
- Establishment of Ved Pathshalas**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 202
- Fake Ayurvedic and Homoeopathic Drugs**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 12-14
- Financial Plans for National Highways**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 65-66
- Guidelines by CERC**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 42-43
- ISI Activities**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 74-75
- Monuments destroyed in Gujarat**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 247-49
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- Port Transit Facilities by Bangladesh**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 287-88
- Production of Bio-Fertilizers**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 161-62
- Protecting of Monuments**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 223-30
- Sahitya Akademi Awards**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 80-86
- Selection of Dealers by IOCL and IBP**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 116
- Terrorist Activities**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 155-58

- Traffic Right to Foreign Airlines
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 198-201
- Owaisi, Shri Sultan Salahuddin
- Agreement for Free Trade with ASEAN Countries
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 114-15
- All India Common Entrance Examination
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 330-31
- ATM of Banks
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 75-76
- Ban on Use and Import of Mercury
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 58-60
- Closure of Post Offices
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 58-60
- Closure of Tourism Office at Tel Aviv
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 222-23
- Committee for Agricultural Marketing
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 210-12
- Committee on Air Space Management
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 192-93
- Communication Network to Flash Accident Relating News
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 102-03
- Conference of Labour Ministers
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 213
- Decline in Conviction Rate
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 68-69
- Defence Cooperation with Brazil
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 142-43
- Disinvestment of IOCL and Other PSU
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 221-22
- Dividends to Stock Holders of Banks
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 184-85
- Duty Free Shops at Airports
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 78-79
- FDI in Banks
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 259
- Futures Trading in Gold and Silver
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 88
- Global Tourism
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 173-75
- Growth of Advertisements Industry
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 207-08.
- Health Ministers Conference
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 366-67
- I.T. Evasion by Cable Operators
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 261-62
- Inclusion of Caste in OBCs List
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 328-32
- Indo-Iran Strategic Dialogue
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 278
- Insurance and Marketing Schemes for Handloom Weavers
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 111-13
- Kenyan Pipeline Company
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 341
- Launching of DD-News Channel
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 103-04

- Launching of INSAT-3E**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 447-48
- MoU between SIDBI and Oriental Bank of Commerce**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 297
- National Nutrition Mission (NNM)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 266-67
- National Research Development Corporation Programmes/Projects**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 295-97
- National Tax Tribunal**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 344-45
- New Emission Norms for Vehicles**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 313-14
- Oil and Gas Exploration in Bangladesh**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 346-47
- Planetary Mission**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 58-60
- Posts/Telegraph Offices and Telephone Exchanges in AP**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 295
- Private Participation in Running Secondary Schools in Rural Areas**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 365-66
- Processing of Opium**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 229-31
- Production of Wind Power**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 294-95
- Recommendations of MCI**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 191
- Recommendations of Radio Committee**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 340-53
- Reduction in Price of ATF**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 110
- Reform Strategies by ADB**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 100-01
- Revision of HRD Norms**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 84-85
- SBI Schemes for NRI**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 230-31
- Setting up of Labour Commission of South Asian Region**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 356
- Setting up of National Urban Academy**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 229-30
- Swarojgar Credit Cards**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 365-67
- Telecom Services**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 233
- Upgradation of Airports**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 277-78
- Use of Solar Energy to Save Forests**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 38-40
- Utilization of Funds**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 94-96
- Vacant Posts of Vice-Chancellors**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 196
- World Bank Loan to PGCI**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 223-26

Pal, Dr. Mahendra Singh**Bilingual Forms in UTI**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 294

Development of Airstrips in Uttaranchal

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 173-74

Funds to States for Construction of Dams

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 212-16

Funds to States under Non-Plan Schemes

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 151

Interim Budget (General) 2004-2005;

Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004 - Cut Motions
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 359-60

Meghdoot Cards

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 114-15

Need to provide compensation to the

families of Defence personnel killed while defending the Borders at par with the compensation given to Kargil Martyrs (MUR 377)
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 350

Need to provide pension to ex-soldiers

compulsorily retired from Army on Medical grounds (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 488-89

Need to take up gauge conversion work

and introduce additional trains in the State of Uttaranchal for its speedy development (MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 292-93

Package for Sugarcane Growers

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 140-42

Private Banks in Maharashtra

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 106-07

Rail Projects in Uttaranchal

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 166-67

Telecom Services

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 233

Pal, Shri Rupchand**Action Taken Report on the Report of**

Joint Parliamentary Committee on Stock Market Scam and Matters Relating Thereto (DUR 193)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 462-68

Amendment in Contract Labour System

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 34-35

Committee on Public Accounts—Fifty-fifth

to Fifty-seventh Reports—Presented
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 432-33

Constitution (Ninety-seventh

Amendment) Bill - (Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule) - Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 324-27

Demands for Supplementary Grants -

General - 2003-2004
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 461-66

Grading Ranking of Private Engineering

and Management Colleges
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 23-24

Industrial Development Bank (Transfer of

Undertaking and Repeal) Bill - Consid. & Pass
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 360-66

- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004 - Cut Motions**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 247-53
- Standing Committee on Finance - Fifty-fifth Report - Laid**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 286
- Palanimanickam, Shri S.S.**
- Alleged Misutilisation of Funds by the Government for Issuing Advertisements in the Media**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 89-90
- Constitution (One-Hundred Amendment) Bill - A.ment of Eighth Schedule - Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 387
- Standing Committee on Agriculture - Action Taken Statements - Laid**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 406-07
- Standing Committee on Agriculture - Forty-fifth Report - Presented**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 406
- Standing Committee on Agriculture—Forty-ninth and Fiftieth Reports—Presented**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 31
- Standing Committee on Agriculture—Forty-sixth to Forty-eighth Reports—Presented**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 365
- Panda, Shri Prabodh**
- 24-Hour News Channel in Regional Languages on DD/AIR**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 285
- Allocation of Funds to IITs**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 302-04
- Bank Branches Abroad**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 324-25
- CAG Report**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 131
- Cases Registered by CBI**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 122-23
- Common Entrance Test for Medical/Dental Colleges**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 265
- Computerisation of Land Records**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 23-27
- Constitution (Ninety-seventh Amendment) Bill—(Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule)—Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 347-48
- Consumption and Export of Sugar**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 20-28
- Creation of Separate Entities**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 145
- Crisis in Film Industry**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 155-56
- Cross Border Terrorism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 136-38
- Death by Exposure of Pesticides**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 285-87
- Defence Cooperation with U.S.**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 34-35

- Degrees Awarded by Central Universities
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 369-70
- Dividends to Stock Holders of Banks
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 184-85
- DTH Services
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 321-22
- Economic Reforms
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 110
- Electricity Charges
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 266-67
- Eligibility for Contesting Elections
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 225-26
- FDI in Banks
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 259
- Foreign Visits by PM
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 392-409
- Fundamental Rights
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 181
- Industrial Development Bank (Transfer of
Undertaking and Repeal) Bill—Consid.
& Pass
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 376-78
- Inflow of Counterfeit Currency Notes
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 284-86
- Intellectual Property Rights Appellate
Board
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 242-43
- Interim Budget (General) 2004-2005;
Demands for Grants on Account
(General) 2004-2005; and Demands for
Supplementary Grants (General) 2003-
2004 - Cut Motions
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 342-45
- Interim Budget (Railway)—General
Discussion Demands for Grants on
Account—(Railway), 2004-2005
Demands for Supplementary Grants -
(Railway), 2003-2004 and Demands for
Excess Grants - (Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 171-73
- Investment in States
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 100-02
- Landing Rights to Foreign Airlines
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 165
- Launching of Reusable Spacecraft
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 279-80
- Laying of Crude Pipeline from Paradeep
Port to Haldia
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 352
- Life Saving Drugs
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 233
- Marketing of Products of Private
Companies by Oil PSUs
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 199-200
- Misuse of PSUs by Concerned Ministries
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80-82
- MoU with Chart Industries of US for
Technological Collaboration
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 86-87

- Navodaya Vidyalayas**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 111-12
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- Pantry Car Facility in Summer Puja Special Trains**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 197
- Performance of Banks**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 171-74
- Pollution in Ganga and other Rivers**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 40-44
- Poor Reception of Doordarshan**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 160-61
- Privatisation of Airports**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 132-33
- Procurement of Jets for VIPs**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 83
- Recent Incidents of violence in Assam and some other parts of the country due to recruitment policy of the Railway - Contd. (DUR 193)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 573-75
- Revival of Dabhol Power Project**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 367-68
- Right to Strike**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 359-60
- Rural Electrification Scheme in the Country**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 365-70
- Scheme for Flood Control**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 208-09
- Sea Beach Erosion in West Bengal**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 137-38
- Setting up of FIPB**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 351-52
- Setting up of National Kisan Commission**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 198
- Setting up of Power Plants by Railways**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 317-18
- Sick Industrial Companies (Special Provisions) Repeal Bill - Consid. & Pass**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 447
- South Asia Forum**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 292
- Subsidy on LPG and Kerosene**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 31-32
- Surrendering of Telephone**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 368-69
- Suspension of SAI Coaches**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 332-33
- Targets for Opening of New Telephone Exchanges**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 242-44
- Tea Export to Russia**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 203
- Trade Agreements with China and USA**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 368-69
- Transformation of Thar Desert into a Drought Prone Area**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 118-19

- Use of Digital Storage System**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 318
- Utilization of Funds for North Eastern States**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 21-22
- World Bank Assistance in the Transport Sector**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 232-33
- Pandey, Shri Ravindra Kumar**
- Applications for Employment and Compensation**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 316-17
- Assistance for Seminars and Workshops**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 320-22
- Closure of Power Plants**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 312-13
- Curriculum on Rehabilitation of Disabled Persons**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 337-38
- Deployment of CISF in PSUs**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 111-12
- Development of National Highways**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 85-90
- Dues of IA**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 169
- Employment on Compassionate Ground**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 120-21
- Enquiry against Officers in DGS & D**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 122-24
- Extension of Service**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 100
- Financial Assistance to Poor Patients**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 55-56
- Four Laning of National Highway on BOT Basis**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 137-40
- Frauds in Banks**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 38-40
- Funds Allocated to NGOs**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 188-96
- Gratuity to Employees/Officers in CIL**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 326-29
- Grievance Redressal Cell**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 184-85
- Guest Houses of Damodar Valley Corporation**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 181
- Health Care Facilities in North-East Region**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 120-21
- Illegal Occupation of Waiting Rooms**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 94
- Irregularities and Corruptions in MCL**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 306-07
- Job and Compensation to Next of Kin of Deceased Employees**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 254-56
- Need to constitute a High level committee to look into the working of Shatabdi project of Bharat Coking Coal Ltd. (MUR 377)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 469

- Need to Expedite Completion of Damodar Rail Project of Central Coalfields Ltd. Mines and Pipradin and Karmatia (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 403-04
- Need to meet the demand for additional mobile phone connections and Sim Cards in Bokaro, Dhanbad, Giridih and other districts in the State of Jharkhand (MUR 377)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 291
- Need to review the functioning of Dugda Coal Washery and others Units of Bharat Coking Coal Limited (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 486-87
- Need to take appropriate measures to check the incidents of fire in the Coal mines of Central Coalfields Limited in the Bokaro-Kargil region (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 382
- Opening of Command Riding School and Club**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 283-85
- Pension Anomalies**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 236-37
- Power Supply to Bihar and Jharkhand through NCES**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 130-31
- Pre-Mature Closure of Jhanjhara-Phase-I**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 242-43
- Prices of Ordinary Steel Round**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 176-77
- Railway Claim Cases**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 31-35
- Railway Users Consultative Committees**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 235-38
- Rate of Interest on Loans**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 163-68
- Recommendation of Khanna Committee Report**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 226-34
- Revival/Setting up of SSIs**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 257
- Share Scams**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 125-26
- Solar Energy in Rural Areas**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 130-32
- Status of Projects**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 217
- Supply of Used Exhausted Stolen Drill Bits and Safety Items**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 265-66
- Tender Enquiry in DGS&D**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 265-66
- Transfer of Kendriya Vidyalayas**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 108
- Unauthorised Encroachment**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 350-51
- Vigilance Cases**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 249-52
- Violation of Gratuity Act**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 211-12

Work on Rail Siding Project at Piparwar
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 188-89

Works and Achievements in CIL
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 106-08

Pandeya, Dr. Laxminarayan

Foreign Visits by PM
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 392-409

Foreigners (Amendment) Bill, 2003—
Consid. & Pass
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 64-65

Implementation of Maternity Benefit
Scheme
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 111-12

Integrated Licensing System
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 319-20

Interim Budget (Railway)—General
Discussion Demands for Grants on
Account— (Railway), 2004-2005
Demands for Supplementary Grants—
(Railway), 2003-2004 and Demands for
Excess Grants—(Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 175-76

Need to allocate Rs. 80 crore in the next
Budget for early completion of gauge
conversion work on Neemach-Ratlam
section of Western Railways
(MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 471

Need to re-define Manjhi (Manjhar) caste
in view of its various sub-castes in
Madhya Pradesh for inclusion in list
of Scheduled Tribes (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 379

Offloading of Shares in ONGC and Oil
PSUs
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 171

PMF Personnel killed in Encounter
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 99

Production of Bio-Diesel
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 111

Statutory Resolution Re: Disapproval of
Indian Medicine Central Council
(Amendment) Ordinance and Indian
Medicine Central Council
(Amendment) Bill—Consid. & Pass
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 435-38

Pandian, Shri P.H.

Action Taken Report on the Report of
Joint Parliamentary Committee on
Stock market Scam and Matters
Relating Thereto (DUR 193)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 481-82

Citizenship (Amendment) Bill—Consid. &
Pass
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 344-45

Constitution (One-Hundred Amendment)
Bill—Amendment of Eighth
Schedule—Consid. & Pass
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 389-90

Demands for Supplementary Grants—
General—2003-2004
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 486-88

Economic Reforms
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 12

Industrial Development Bank (Transfer of
Undertaking and Repeal) Bill—Consid.
& Pass
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 372-73

- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004—Cut Motions**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 349-51
- Interim Budget (Railway)—General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants—(Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 192
- Non-Payment of Pension to Retired Employees of I.A.**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 145-46
- Privatisation of Airports**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 26-28
- Recent Stamp Paper Scam (DUR 193)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 387-88
- Panja, Dr. Ranjit Kumar**
- Standing Committee on Human Resource Development— Hundred-forty Eighth Report—Laid**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 184-85
- Panja, Shri Ajit Kumar**
- Efficiency of Notification**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 164-65
- Eviction of Unauthorised Occupation**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 232-33
- Guidelines regarding Public Premises**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 176-77
- Marble Import Policy**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 253-54
- Premises Occupied by LIC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 94-95
- Public Premises Act, 1971**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 128-32
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 248-51
- Paranjpe, Shri Prakash**
- Demands for Supplementary Grants— General - 2003-2004**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 466-78
- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004—Cut Motions**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 244-47
- Parste, Shri Dalpat Singh**
- Citizenship to Pak Nationals**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 178
- Committee on Buffer Stocking Norms**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 41-44
- Concessions under Amnesty Scheme**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 184-85
- Fencing of LoC**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 178-79
- Fiscal Deficit of Centre and States**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 341-42
- Goods Seized by Customs**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 68-69

- Infiltration in Sikkim**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 93-94
- Inmates in Tihar Jail**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 230-31
- Installation of Train Protection and Warning System (TPWS)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 58-59
- Missing of Tigers from Tiger Reserves**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 184-85
- Mobile Connections in J&K**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 132
- National Programme for Control of Leprosy**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 349-50
- New International Airports**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 87-88
- Privatisation of ITDC Hotels**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 43-46
- Processing of Opium**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 229-31
- Sale of Indian Cars in Foreign Countries**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 83-84
- SBI Schemes for NRI**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 230-31
- Setting up of Colleges of Excellence**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 205
- Software Business of Boeing**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 117
- Telemedicine Guidelines**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 74-75
- Torture of Temple Elephant**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 70
- Use of Mobile by Militants**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 142-43
- Parthasarathi, Shri B.K.**
- Farmers Benefited under NAIS**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 219
- IDBI Defaulters**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 313-14
- Import of Chinese Goods**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 247
- Improvement in Quality of Groundnuts**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 143-44
- Infrastructure for Agricultural Research and Education in A.P.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 316-18
- Issuance of Tickets on Exchange Orders**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 267-72
- National Tax Tribunal**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 344-45
- Production of Vegetable Oil**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 121-22
- Spurious Drugs**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 136
- Subsidy on Fertilizers**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 181-82

- Suicide by Farmers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 219
- Union Carbide Case**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 11-13
- Visa Restrictions imposed by Russia**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 136
- Working of ICAR**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 179-86
- Passi, Shri Raj Narain**
- CBI Enquiry Against IAS/IPS Officers**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 82
- Disposal of Cases by CVC**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 71-72
- Expenditure Incurred in Engineering Projects (India) Limited**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 178-79
- Mahila Samridhi Yojana**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 129-32
- Violation of Rules by Co-operative Thrift and Credit Societies**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 147
- Paswan, Shri Ram Vilas**
- Alleged Atrocities and discrimination against handicapped Dalits of IAS and IRS Service (Sub.)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 298-99
- Amendment in Contract Labour System**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 35-36
- Constitution (Ninety-seventh Amendment) Bill—(Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule)—Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 345-46
- Custodial Deaths**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 18-27
- Hijacking of IC-814**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 97
- Inadequate Health Care facilities in CGHS Dispensaries**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 18
- Marketing of Letrozole**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 102-03
- Need to include Dalit Muslims, Dalit Christians and Certain other backward communities in the list of Scheduled Castes/Scheduled Tribes and to provide reservation benefits to them (CA)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 417-20
- Order issued to all Central Schools to observe Christmas holidays in the month of January (Sub.)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 310
- Privatisation of CPUs (Res.)**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 85
- Recent Incidents of violence in Assam and some other parts of the country due to recruitment policy of the Railway—Contd. (DUR 193)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 537-45

- Reported Arrest of Saddam Hussain,
Deposed President of Iraq**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 463
- Reported demolition of Ravidas Temple
in Hastinapur, Uttar Pradesh (Sub.)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 299
- Reported Need for a financial package to
Bihar for development works in the
State (CA)**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 333-35
- Rural Development Schemes**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 10
- Statutory Resolution Re: Disapproval of
Delimitation (Amendment) Ordinance
and Delimitation (Amendment) Bill—
Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 367-71
- Statutory Resolution Re: Disapproval of
Prevention of Terrorism (Amendment)
Ordinance and Prevention of Terrorism
(Amendment) Bill—Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 504-06
- Sugar Free Product**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 126
- Suspension of Private Members' Business**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 295
- Violation of Geneva Conventions by
Pakistani Forces**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 104-05
- Paswan, Shri Ramchandra**
**Need to include Dalit Muslims, Dalit
Christians and Certain other backward
communities in the list of Scheduled
Castes/Scheduled Tribes and to
provide reservation benefits to them
(CA)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 421-23
- Paswan, Shri Sukdeo**
**Amount Spent by GAIL on Pipelines
Project**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 134-35
- Fast Track Courts**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 286-89
- Impact of Collapse of Cancun Meet**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 178-79
- Industrial Infrastructure Upgradation
Scheme**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 304-05
- Poverty Alleviation Schemes**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 94-95
- Revised Estimate for GDP**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 268
- Safe Operation of X-Ray Machines**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 113-14
- Setting up of IIT Abroad**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 470-71
- Training to Insurgents by Bangladesh**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 124

Patasani, Dr. Prasanna Kumar

Availability of Government
Accommodation

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 287-89

CVC Guidelines on Indian Oil Corporation
Limited

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 234-35

Flyovers Over NH-5

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 328

Need to allocate additional funds for repair
of road connecting Khurda and
Bolangir and undertake construction
of fly over on National Highway from
Khurda to Bhubaneswar (MUR 377)

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 415

Resident Welfare Association

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 162-63

Retail Outlets of IOCL in Delhi

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 292

Unauthorised Storage Points for LPG
Distribution in Karnataka

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 83-84

Patel, Dr. Ashok

Augmentation of Water Resources

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 39-40

Cross Border Terrorism

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 136-38

Education for All Summit

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 290-91

Fake Passport/Visa

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 117

Foreign Visits by PM

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 392-409

Income Tax Ombudsman

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 245

Offensive Portrayal of Hindu God

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 216-17

Old Rabies Injections

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 274-75

Policy of Hire and Fire

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 169-70

Rail Link between India and Nepal

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 217-18

Retail Outlets of IOCL

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 364-65

Sino-Indo Cooperation to Promote
Tourism

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 139

Patel, Shri Chandresh

Salinity in Sea/Rivers Water

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 89-90

Patel, Shri Dharm Raj Singh

Need to provide 27 per cent reservation
to OBCs for admission in educational
institutions and jobs in Public Sector
Undertakings (MUR 377)

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 473-74

Need to provide adequate funds for desilting of Varuna river in Phulpur Parliamentary Constituency, Uttar Pradesh with a view to check recurring floods (MUR 377)

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 307

- Reported Arrest of Saddam Hussain,
Deposed President of Iraq**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 462
- Patel, Shri Manasinh**
- Allocation of Foodgrains**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 214-26
- CBI Raids**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 133-34
- Committee for Agricultural Marketing**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 210-12
- Condition of National Highways**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 212-36
- Construction of Yatri Niwas**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 72-74
- Damaged National Highways**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 105
- Declaration of National Highways in
Gujarat**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 85
- Delhi Police Personnel in Criminal
Activities**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 73-74
- Deployment of Submarines and Troops
by Pakistan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 36
- Distribution of Essential Commodities**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 229-30
- Dwelling Units under IAY**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 218-23
- FERA Violations**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 210
- Foodgrains Stock**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 331-34
- Generation of Electricity from Waste**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 73-74
- Import and Export of Petroleum Products**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 238-39
- Increase in Teledensity**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 283
- International Airports**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 33-34
- Loan of Farmers through RRBs**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 158-60
- National Commission on Cattle**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 257-66
- Need to construct an over-bridge/under
bridge on rail line at Gangdhara,
Veerpar and Uchchhal on National
Highway No. 6 in Gujarat (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 70
- Need to provide adequate facilities for the
benefit of ST Students in Navodaya
Vidyalaya at Borkadi in Gujarat
(MUR 377)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 304
- Need to provide adequate outlets for
smooth drainage of water across the
National Highway No. 8 at Hond
Village in Novasari district, Gujarat
(MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 380

- Opening of Drug De-addiction Centres**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 53-56
- Pending Cases against DDA Officers and Employees**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 144
- Pending Insurance Claims of Farmers under NAIS**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 103-04
- Pending Passport Applications**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 253-64
- Procedures of Investment by NRIs**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 57-58
- Production of Fruits, Vegetables and Flowers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 49-50
- Production Rate of Irrigated and Non-Irrigated Land**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 210-11
- Promotion of Hindi**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 104-06
- Protection of Tribals**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 131-32
- Purchasing Power of Indian Rupee**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 118-20
- Rash and Drunken Driving**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 53-54
- Recovery of Bank Loans**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 26-30
- Removal of Unemployment in Rural Areas**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 63-64
- Reservation Policy for Items in SSI's**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 89-90
- Seeds and Assistance to Farmers**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 167-70
- Special Police Officers**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 210-19
- Standard of Ayurvedic, Unani and Homoeopathy Systems of Medicine**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 16-17
- Study by Working Group on Road Accidents**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 162
- Target for Power Generation**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 113-22
- Textile Exports**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 225-26
- Use of Forged Documents to Get Petroleum Dealership**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 49
- Pathak, Shri Harin**
- Foreigners (Amendment) Bill, 2003—**
Consid. & Pass
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 59-61, 68-69
- Patil, Shri Balasaheb Vikhe**
- Pending Water Supply Scheme of Maharashtra:**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 261
- Rail Projects in Gujarat**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 94-102

Patil, Shri Bhaskarrao

Amendment to Wildlife (Protection) Act, 1972

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 396-400

Amendments in University Grants Commission Act

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 240-41

Capital Subsidy

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 115-16

Child Marriage

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 135

Circulation of Remix Songs Albums

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 230

Conspiracy between BPCL and FAIPT

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 110

Corruption in Judiciary

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 68-69

Delhi Police Coordination with Neighbouring States

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 260-61

Development of Device to Defuse Bomb

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 86

Evasion of Service Tax by Cable Operation

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 43-44

Foreign Visits by PM

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 392-409

Funds for Power Transmission and Distribution

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 230-32

Inclusion of Potable Water in Food Items
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 226-27

Indo-Turkey Agreement Against Terrorism

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 415-17

Irregularities in Commercial Wing of AI

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 232

Joint Coordination Committee Meeting on Naxalism

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 192-93

Leakage in Kalpakam Plants

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 312-13

Liberalisation of Civil Aviation Sector

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 269

Mashekar Committee Report

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 55-57

Modernisation of Mines

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 232-33

Monopoly of Cable Operators

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 216-17

N.C.E.R.T. History Book

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 130

New Postal Policy

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 433-34

New Tribunal to Resolve Krishna River Water Dispute

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 307-08

Non-Acceptance of LOC by Pakistan

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 121

- ONGC Helicopter Crash**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col.253-55
- Pakistani and Bangladeshi National in Defence Forces**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col.373
- Pending State Power Projects**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col.325-32
- Policy for Selection of Sports Persons**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col.
- Power Failure in Maharashtra**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col.214-17
- Pradhan Mantri Gram Sadak Yojana**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col.201-08
- Private Investment in Mining Sector**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col.198-99
- Reduction of Fertilizer Prices**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col.112-13
- Registration of Drugs**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.315-16
- Report on Rajdhani Express Accident**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col.273-74
- Residency Cards**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col.142-43
- Retesting of Drugs Samples**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col.67-69
- Road Maps for Agriculture Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col.53-54
- Safe Building Constructions**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col.21-28
- Securitisation Act, 2002**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col.260
- Setting up of Grievance Redressal Cell by CIL**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col.186-87
- Setting up of National Environment Authority**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col.349-50
- Shortage of Iron Ore**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col.253
- Threat to Hindi Speaking People in Assam**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col.29-31
- Transportation of Bulk Petroleum Products**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col.355
- U.S. Support to India on Fencing Issue**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.467-68
- Uniformity in Implementations of CAS**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col.291-92
- Welfare of Migrants Labourers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col.414
- Patil, Shri Danve Ramesh**
- Accident Group Insurance Scheme**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col.71
- Construction of National Highway No. 204 and 211**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.309
- Entry Fee at Delhi and Mumbai Airport**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col.75

Expansion of Aurangabad Airport
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 170-72

Farmers Benefited under NAIS in Maharashtra
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 128-30

Incident of Stampede during Recruitment
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 64

Kolkata-Cooch Behar Flight
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 99-101

Loans for Self Employment Schemes
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 135

Losses Incurred by Oil Companies
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 254-56

Mahila Krishi Priyojana
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 132-33

National Commission on Cattle
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 257-66

Power Projects in Maharashtra during Tenth Plan
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 105-08

Private Banks in Maharashtra
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 106-07

Reduction in Air Fares
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 225

Survey for Electrification of Rail Routes
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 157-58

Welfare of Tribals
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 103

Welfare Schemes for Old People
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 279-338

Women and Child Development Programmes
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 29-50

World Bank Aided Projects in Maharashtra
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 196-98

Patil, Shri Jaysingrao Gaikwad

Need to allocate additional funds to facilitate early completion of Ahmed Nagar-Beed-Parli-new Railway Line in Maharashtra (MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 470

Patil, Shri Prakash V.

Allocation of Funds to Maharashtra
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 290-96

Amendment to Certain Section of Bombay Shops Act
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 146-47

Assistance from World Bank
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 136-38

Biotechnology in Farming
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 91-92

Building Plans for Unauthorised Colonies
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 287-88

Changes in NAIS
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 203-04

Collection of Taxes
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 279-80

- Construction and Agricultural Activities in CRZ-I
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 158-59
- Decline in Small Savings in Post Offices
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 301
- Financial Allocation to Mumbai
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 69
- Foreign Exchange Earnings/Outgo of ONGC
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 285-86
- Grants/Loans for Non-Conventional Energy Projects
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 122
- III Effects of GM Crops
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 88-89
- Import of Edible Oils
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 59-60
- Installation of MARRS Telephones
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 191-92
- Legal Services Authorities (Amendment) Act, 2002
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 91
- Media Lab
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 29
- Non-Plan Expenditure of Government
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 81-83
- Onion Export Quota
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 152-53
- Post Offices in Rented Buildings
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 125-26
- Power Failure in Maharashtra
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 214-17
- Production of Domestic Pharmaceuticals Industry
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 79-80
- Profit/Losses Incurred by Banks
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 292-96
- Sale of Edible Oil
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 290
- SGSY and Drinking Water under PMRWS Scheme
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 139-41
- Statutory Development Boards
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 313
- Patil, Shri Shivraj V.**
- Constitution (Amendment) Bill—(Amendment of Article 39)—Consid. & Withdrawn
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 482-94
- Constitution (Ninety-seventh Amendment) Bill—(Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule)—Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 316-22
- Fifty Seventh Report of the Business Advisory Committee—Motion Moved
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 305-06
- Financial Status of State Electricity Boards
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 11

- Industrial Development Bank (Transfer of Undertaking and Repeal) Bill—Consid. & Pass**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 380-84
- Plight of farmers, youth and working class both in the organised and unorganised sectors (DUR 193)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 313-26
- Privatisation of Airports**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 23-25
- Privatisation of CPUs (Res.)**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 86-92
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 381-92
- Proposal for Setting Up of Power Projects**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 29-30
- Pune-Mumbai Expressway**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 9-10
- Recent Stamp Paper Scam (DUR 193)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 371-79
- Ruling by the Speaker *Re: Propriety of***
(i) Terming 'Vote-on-Account' as 'Interim Budget' in the Order Paper of the day; and (ii) Convening of the Session of the Year on 29 January, 2004 without the Presidential Address
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 30-31
- Statutory Resolution *Re: Disapproval of National Tax Tribunal Ordinance, 2003 and National Tax Tribunal Bill, 2003—Consid.***
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 472
- Statutory Resolution *Re: Disapproval of Taxation Laws (Amendment) Ordinance and Taxation Laws (Amendment) Bill—Consid.***
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 421-22
- Patil, Shri Shriatwas**
- Allowing of Girls in NDA Entrance Examination**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 167-68
- Amendment to Environmental Clearance Certificate**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 125
- Artificial Limbs**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 268
- Central Assistance to Drought Affected States**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 305-08
- Closure of Hindustan Antibiotics Limited, Pune**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 153
- Dangerous Rail Zones**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 99-100
- Export of Marine Products**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 82
- Financial Assistance for MRTS in Mumbai**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 108-09
- Fluctuating Rates of Onions**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 84
- Foodgrains under SGRY**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 202

- Incentives to Mango Exporters**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 185-86
- International Airport at Nagpur**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 116
- Mid-day Meal Scheme**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 334-35
- Mumbai Urban Infrastructure Project**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 189-90
- Natural Gas Policy of States**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 155-56
- Need to construct a bridges on river Krishna between village Tasadade and Shirawade in Karad Tehsil of Satara district in Maharashtra (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 402-03
- Need to expedite construction of Khodashi dam on river Krishna in Karad Tehsil of Satara district, Maharashtra (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 415-16
- Plantation for Yielding Bio-Diesel**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 97-98
- Pune-Mumbai Expressway**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 3-13
- Reduction in Interest Rate of Loan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 235-42
- Rural Housing Project**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 51
- Shortfall of Water in Residential Schools of Maharashtra**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 75-76
- Upgradation of Medical Facilities**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 211
- WLL in Rural Areas**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 123-24
- Patil, Shri Uttamrao**
- AI in Global Aviation Alliance**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 106
- Air Pollution in Delhi**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 89-90
- Air Safety**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 270-72
- BPL Census**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 12-18
- Commercial Use of Railway Land**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 83
- Complaints against Territory Managers BPLC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 359
- Corporate Safety Plan**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 33-36
- Counterfeit Trade in IT Sector**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 255-56
- Doordarshan Channels through Cable**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 160
- Evasion of Service Tax by Cable Operation**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 43-44
- Failure of Metal Detectors**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 325-26

- FDI Policy for Telecom Sector**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 204-06
- Film Personalities Link with Underworld**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 197-98
- Foreign Investment in Food Processing Units**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 350-51
- Generation of Nuclear Power**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 11-12
- Import of Chinese Silk Fabrics**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 385
- Income Tax Appellate/Tribunal**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 121-23
- Launching of New Road Project**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 78-80
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- NCERT Meeting on Examination Reform/Grading System**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 299-304
- Need to introduce Mobile Telephone Services in Yavatmal District, Maharashtra (MUR 377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 425
- Port Transit Facilities by Bangladesh**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 287-88
- Privatisation of Power Grid Transmission Lines**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 209
- Restructuring of IIM Fees**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 463-64
- RVP Test of Petrol**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 116-17
- Securitisation Act, 2002**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 260
- Selling up of Power Generation and Transmission**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 164
- Shelter by China to ULFA**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 107-08
- Violation of Guidelines by Private T.V. Channels**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 193-95
- Patnaik, Shrimati Kumodini**
- Capacity of Refineries**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 210-11
- Deputation of IAS Officers**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 125-26
- Paul, Dr. Sebastian**
- Need to set up an International Container Trans Shipment Terminal at Cochin, Kerala (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 403
- Pawar, Shri Sharad**
- Joint Committee on Pesticide residues in and Safety Standards for Soft Drinks, Fruits Juice and Other Beverages—Report and Minutes—Presented**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 181-82
- Procurement Procedure**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 22-23
- Pune-Mumbai Expressway**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 7-8

Ponnuswamy, Shri E.

Constitution (Ninety-seventh Amendment) Bill—(Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule)—Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 346-47

Dump Sites for Burying Nuclear Wastes
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 244

Potable Water from Sea
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 191-92

Prasad, Shri Ravi Shankar

Advertisement of Gandhiji (HAHD)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 511-15

Premajam, Prof. A.K.

Availability of Patented Drugs at Affordable Prices
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 8

Chemanchery Railway Station
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 99

Condition of National Highways
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 212-36

Conducting of Defence Service Exam in Regional Languages
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 104

Construction of Mysore-Kozokode Line in Southern Region
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 93

Crime against Women
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 10-12

Exorbitant Prices for Drugs
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 333-34

Extending Inland Waterways in Kerala
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 79

Food Safety Levels
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 203-04

Gender Discrimination in IA-AI
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 232-33

Graham Staines Murder Case
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 89-90

Gross Domestic Product
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 305-07

Hawala Scam in Lord Krishna Bank Ltd.
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 67

Inclusion of Witchcraft and Hypnotism in School Curriculum
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 305

Inland Water Transport System
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 20

Interim Budget (Railway)—General Discussion Demands for Grants on Account—(Railway), 2004-2005 Demands for Supplementary Grants—(Railway), 2003-2004 and Demands for Excess Grants—(Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 176-77

Marketing of Letrozole
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 102-03

NCERT Text Books
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 429

Need to provide compensation and security to the victims of reported violence in village Badhara in Satna district of Rewa Parliamentary Constituency in Madhya Pradesh (Sub.)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 196

- Need to review Rural/Urban classification criteria fixing rentals of telephones (MUR 377)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 473
- Passing of Women's Reservation Bill (Res.)**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 122-23
- Pending Cases against DDA Officers and Employees**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 144
- Police Atrocities**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 167-68
- Privatisation of CPUs (Res.)**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 374-77
- Retail Outlets of IOCL**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 364-65
- ROB/RUB Projects in Kerala**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 147-58
- Sand Mining on River Beds in Rivers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 150-51
- Sexual Harassment at Work Places**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 320-23
- Shortage of Cables in Kerala**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 135-36
- Speed of Trains at Moorad Railway Bridge**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 119
- Statutory Resolution Re: Disapproval of Indian Telegraph (Amendment) Ordinance and Indian Telegraph (Amendment) Bill—Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 359-61
- Threat to Silent Valley**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 117
- Utilisation of New Stations Building at Tellicherry**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 73-74
- Puglia, Shri Naresh**
- Agreement with South Africa in Hydrocarbon Sector**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 288-89
- Air Safety**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 270-72
- Alleged Irregularities in Purchase of CGHS Medicines**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 6-7
- Amendment to Wildlife (Protection) Act, 1972**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 396-400
- Amendments in University Grants Commission Act**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 240-41
- Anti-Diabetic Drug Phenformin**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 67-68
- BSNL Schemes for Mobile Subscribers**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 217-18
- Cess Levied on Products**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 214
- Cess on Petrol**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 413-15
- Civil Aviation Policy**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 266-67

- Combating Diabetes**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 326-27
- Complaints against Senior Area Managers Indane**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 382
- Conditions Imposed by US for Outsourcing**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 216
- Conjunctivitis Cases**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 323-24
- Construction of LIG Flats**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 154-58
- Corruption in Judiciary**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 68-69
- Dangerous Rail Zones**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 99-100
- Delay in Allotment of Flats by DDA**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 114
- Delhi Police Coordination with Neighbouring States**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 260-61
- Dematerialising of Postal Savings Instruments**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 273-74
- Design, Development and Commissioning of Engines of Sky Bus**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 213-15
- Discount for Senior Citizen**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 162-63
- Dispute with EU**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 131
- Dividend Paid by Oil PSUs**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 271
- Dividends to Stock Holders of Banks**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 184-85
- Explosion in Bhadravati Steel Plant**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 133-34
- Fake Currency**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 210-12
- Fast Track Courts**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 286-89
- Financial Health of SEBs**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 223-24
- Fixed Term Contractual Employment Policy**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 157
- Fool-Proof Entrance Examination**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 149
- Funds for Modernisation of Police Force**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 154-55
- Funds for Population Control**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 236-38
- Guidelines for Private Hospitals**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 89
- Improvement in the Customer Care Service of MTNL and BSNL**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 462-63
- Incidents of Fire in Coaches**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 4-13
- Income Tax Ombudsman**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 245

- Increase in the Judges strength in the High Courts**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 301-02
- International Airport at Nagpur**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 116
- Jammers in Border Areas Ineffective**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 235-36
- Joint Coordination Committee Meeting on Naxalism**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 192-93
- Liberalisation of Civil Aviation Sector**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 269
- Liberalised Pension to War Widows**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 157
- Misuse of PSUs by Concerned Ministries**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80-82
- Modernisation of Mines**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 232-33
- Monitoring on Re-Use of Stolen Mobiles**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 149-50
- Mumbai Urban Transport Project**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 203-04
- N.C.E.R.T. History Book**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 130
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- Need to clear the proposal for laying Gadchiroli-Desaiganj rail line in Maharashtra (MUR 377)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 292
- Need to issue 'No Objection Certificate' to the Government of Maharashtra for implement of Slum Rehabilitation Programme in Greater Mumbai (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 398-99
- Need to revise Minimum Support Price for paddy and to waive the interest on loans raised by paddy growing farmers (MUR 377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 427
- New Postal Policy**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 433-34
- New Security Features for Stamp Papers**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 196
- Non-Acceptance of LOC by Pakistan**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 121
- ONGC Helicopter Crash**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 253-55
- Package for Agriculture and Rural Housing Sector**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 224
- Pilferage of Oil from Wells and Refineries**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 144-45
- Policy for Selection of Sports Persons**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 251
- Power Failure in Maharashtra**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 214-17
- Private Consultants for Railway Development Programme**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 361-64

- Proposals for Primitive Tribals from Maharashtra**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 92-93
- Reduction of Fertilizer Prices**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 112-13
- Report on Rajdhani Express Accident**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 273-74
- Residency Cards**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 142-43
- Safe Building Constructions**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 21-28
- Safety Measures in Safdarjung Hospital**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 171-72
- Securitisation Act, 2002**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 260
- Setting up of Coal Washeries in Coalfields**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 102-03
- Setting up of Expert Committee by UGC**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 142-43
- Setting up of National Environment Authority**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 349-50
- Short Supply of Petroleum Products from BPCL Depot, Rewari**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 108-109
- Shortage of Iron Ore**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 253
- Stoppage of Financial Assistance to States**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 129
- Structural Adjustment Loan**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 46-47
- Subsidy on LPG to Private Sector Oil Companies**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 194
- Tax/Cess on Petroleum Products**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 122-23
- Uniformity in Implementations of CAS**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 291-92
- Unorganised Labourers under Pension Scheme**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 319-20
- Uplinking of Foreign New Channels**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 57-60
- US Warning to India**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 260
- Radhakrishnan, Shri C.P.**
- Cadre Restructuring of CSS**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 195-97
- Crash of Mirage Aircraft**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 172-73
- E-Tendering**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 287
- Garbage Threat for Nesting Turtles**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 175
- Grading and Marking of Agricultural Products**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 189-90
- Irrigation Facilities**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 136-37

Privatisation of Health Services

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 145-46

Revenue from Fabrics

(Deb. 14, Vol. XXXVIII, 19-12-2003)

Col. 143-44

Radhakrishnan, Shri Varkala**Advertisement of Gandhiji (HAHD)**

(Deb. 16, Vol. XXXVIII, 23-12-2003)

Col. 511

Allocation of Foodgrains as Relief Measure

(Deb. 4, Vol. XXXVII, 05-12-2003)

Col. 103-06

Central Vigilance Commission Act

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 141-42

Conducting of Defence Service Exam in Regional Languages

(Deb. 3, Vol. XXXVII, 04-12-2003)

Col. 104

Constitution (Amendment) Bill -

(Amendment of Article 39) - Consid. & Withdrawn

(Deb. 4, Vol. XXXVII, 05-12-2003)

Col. 494-99

Duty Free Shops at Airports

(Deb. 5, Vol. XXXVII, 08-12-2003)

Col. 257-58

External Assistance for Health Projects

(Deb. 7, Vol. XXXVII, 10-12-2003)

Col. 112-28

F.I.I. Operating in Stock Market

(Deb. 4, Vol. XXXVII, 05-12-2003)

Col. 231-32

Foreign Debt

(Deb. 9, Vol. XXXVII, 12-12-2003)

Col. 262-68

Forest (Conservation) Amendment Bill, 2000 - (Amendment of section 2, etc.) -

Consid. & Pass

(Deb. 14, Vol. XXXVIII, 19-12-2003)

Col. 493-94

Freedom Fighters Pension

(Deb. 16, Vol. XXXVIII, 23-12-2003)

Col. 31

Funds for Schemes

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 72

Funds Realized through Disinvestment Proceeds

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 288-89

Hardships to Job Seekers Abroad

(Deb. 10, Vol. XXXVII, 15-12-2003)

Col. 345

High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2002 -

Consid. & Pass

(Deb. 14, Vol. XXXVIII, 19-12-2003)

Col. 446-49

Higher Air Fare for Gulf Sector

(Deb. 5, Vol. XXXVII, 08-12-2003)

Col. 259-60

Implementation of Central Schemes

(Deb. 11, Vol. XXXVIII, 16-12-2003)

Col. 100-01

Import of Edible Oils

(Deb. 9, Vol. XXXVII, 12-12-2003)

Col. 37-39

Interest Relief to Farmers

(Deb. 5, Vol. XXXVII, 08-12-2003)

Col. 214-15

Investigation of Cases by CBI in Kerala

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 244-45

Mission Hunger Free India

(Deb. 16, Vol. XXXVIII, 23-12-2003)

Col. 138-39

National Commission for Children Bill, 2003 - Int.

(Deb. 4, Vol. XXXVII, 05-12-2003)

Col. 408-09

- National Policy for Children (Res.)**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 112-14
- Opening of UAE Consulates in State Capitals**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 97-98
- Order issued to all Central Schools to observe Christmas holidays in the month of January (Sub.)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 309-10
- Pak Nationals in Indian Jails**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 189
- Powers to Coast Guards**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 339-40
- Privatisation of CPUs (Res.)**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 377-81
- Project Sanctioned by CAPART**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 235
- Public Sector Investment in Agriculture**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 40-43
- Reported: Need for speedy implementation of various ongoing Railway Projects in the State of Kerala (CA)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 300-01
- Sand Mining on River Beds in Rivers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 150-51
- Shares Held by ICICI Bank**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 110
- Statutory Resolution Re: Disapproval of Delimitation (Amendment) Ordinance and Delimitation (Amendment) Bill - Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 362-65
- Statutory Resolution Re: Disapproval of National Tax Tribunal Ordinance, 2003 and National Tax Tribunal Bill, 2003 - Consid.**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 474
- Statutory Resolution Re: Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill - Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 468-70
- Statutory Resolution Re: Disapproval of Representation of People (Amendment) Ordinance - Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 335-38
- Statutory Resolution Re: Disapproval of Indian Medicine Central Council (Amendment) Ordinance and Indian Medicine Central Council (Amendment) Bill - Consid. & Pass**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 428-32
- The Merchant Shipping (Amendment) Bill, 2003 - Consid.**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 507-09
- Third Census of SSI's**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 71-72
- Rai, Shri Nawal Kishore**
- Cess on Sugar**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 338-39
- Changes in the Licensing System**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 208-14
- Clothes Produced under Handloom Sector**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 211-12

- Condition of National Highways**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 325-26
- Cooperative Banks Functioning without Licence**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 46-57
- Credit to SSIs**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 178-80
- Daily Wages Employees in LIC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 107-09
- Dividends drawn by Foreign Institutional Investors**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 31
- Employment Generation in Organised and Unorganised Sectors**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 28-33
- Exports of Wheat/Rice**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 118-19
- FCI Deal with Private Exporters**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 169-70
- Foodgrains Stock**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 331-34
- Import of Pepper**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 231
- Improvement in Police Force**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 124-26
- Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 169-71
- Labour Laws**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 163-64
- Power Generation Capacity of Power Plants**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 48-54
- Problems faced by Sponge Iron Industry**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 280-81
- Production Capacity of LPG**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 292-93
- Reduction of H-IB Visa**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 74-77
- Refining Capacity Crude Oil**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 17-22
- Reservation to Economically Backward Classes (EBCs)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 305-06
- Sale of Crude Oil Processing Companies**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 218-19
- Shortage of Dwelling Units**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 75-84
- Theft of Computers**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 324-25
- Trial of DDA Officers**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 84-85
- Welfare of Women Labourers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 221-22
- Raja, Shri A.**
- Alleged Misutilisation of Funds by the Government for Issuing Advertisements in the Media**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 92

Rajbangshi, Shri Madhab

Recent incidents of violence in Assam and some other parts of the country due to Recruitment Policy of the Railways (DUR 193)
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 463-68

Rajendran, Shri P.

Arrest of Women
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 107-08

Bank Lending in Kerala

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 82-86

Development of Fisheries in Kerala

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 154-55

Distribution of Forest Land amongst Landless Adivasis

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 209-10

Diversion of Rivers Water

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 232-33

Fall in FDI/FII

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 60-66

Hydro Electric Projects in Kerala

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 123-24

Identification of Water Rich and Poor Basins

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 233-34

Immigrants to Developed Countries

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 206-07

Import of Marine Products by USA

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 40-41

Insurance Scheme for Indians going Abroad

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 161-63

Inter-Basin River Links

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 48-54

Irregularities in allotment of Retail Outlets

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 260-61

Need to open a single window facility in Kerala for attestation of educational certificates of candidates seeking jobs in Gulf countries (MUR 377)

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 383

Need to provide financial assistance to the Government of Kerala to rejuvenate traditional industries in the State with a view to protect the interests of workers (MUR 377)

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 401

New Grain Export Policy

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 171-72

ONGC Agreements with Private Financial Institutes

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 162-63

Recognition of Medical Colleges

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 210-11

Regularisation of FCI Workers

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 240-42

ROB/RUB Projects in Kerala

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 147-58

Vallarpadam International Container Terminal

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 275-76

- Vigilance Mechanisms in Ministry and PSUs**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 249-50
- Website of New Drugs**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 47-48
- Rajesh Ranjan alias Pappu Yadav, Shri**
Collapse of bridge linking Moti Daman and Nani Daman in the Union Territory of Daman and Diu resulting in loss of human lives and steps taken by the Government in regard thereto (CA)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 402
- Constitution (Ninety-seventh Amendment) Bill - (Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule) - Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 349-50
- Consumer Disputes Redressal**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 35
- Financial Status of State Electricity Boards**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 14-16
- Need to construct a railway over bridge near Purnea Junction Bihar (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 312
- Need to include Dalit Muslims, Dalit Christians and certain other backward communities in the list of Scheduled Castes/Scheduled Tribes and to provide reservation benefits to them (CA)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 411, 415
- Prime Minister's Statement on the Resignation of Shri Dilip Singh Judev from the Council of Ministers (DUR 193)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 382
- Railways (Amendment) Bill**
Railway (Second Amendment) Bill
Railway Protection Force (Amendment) Bill, 2003 and Resolution Re: Approval of Recommendations in the Eighth Report of Railway Convention Committee - Consid. & Pass
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 516
- Recent incidents of violence in Assam and some other parts of the country due to Recruitment Policy of the Railways (DUR 193)**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 434-40
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 579, 631
- Reported need for a financial package to Bihar for development works in the State (CA)**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 322-26
- Statutory Resolution Re: Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill - Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 508-10
- Unemployment situation in the country - (DUR 193)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 495-96
- Rajukhedli, Shri Gajendra Singh**
Allotment of Accommodation on Out of Turn Basis
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 260-82
- Contract Engineers in EIL**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 352-53

Need to strengthen the rural banks and grant autonomy to the National Gramin Bank under NABARD (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 411

Survey for Rail Projects in Madhya Pradesh
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 72-73

Telecom Services
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 233

Violation of D.T.H. Guidelines
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 209-10

Ram Sajivan, Shri

Committee on Absence of Members from the Sitting of the House - Minutes - Laid
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 378
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 181

Committee on Absence of Members from the Sittings of the House - Fifteenth Report - Presented
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 322

Need for construction of an underground rail bridge at Karvi in Chitrakoot district in U.P. (MUR 377)
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 442-43

Need to make changes in arrival/departure timings of trains passing through Chitrakoot Dham Karvi railway station (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 405-06

Need to release adequate funds for proper maintenance and upgradation of National Highway No. 76 in Banda and Chitrakoot districts of Uttar Pradesh (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 412

Ram, Shri Braj Mohan

Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 194-96

Ramaiah, Dr. B.B.

Bank Frauds
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 109-10

Central Assistance to Drought Affected States
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 305-08

Committee on Subordinate Legislation - Thirteenth to Fifteenth Reports - Presented
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 365

Committee on Subordinate Legislation - Twelfth Report - Presented
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 359

Demands for Supplementary Grants - General - 2003-2004
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 475-78

Deployment of PMF to Andhra Pradesh
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 113-14

Illegal Occupation of Indian Mission Building in Pakistan
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 268-69

International Flights by Sahara Airlines
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 205

Polio Campaigns
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 466-67

- Polio Vaccine Scheme**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 370-72
- Private Sector in Procurement and Storage**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 44
- Reservation to Economically Backward Classes (EBCs)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 305-06
- Sick Industrial Companies (Special Provisions) Repeal Bill - Consid. & Pass**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 432
- Smuggling of Crocodiles**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 55-56
- Theft of Computers**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 324-25
- Ramaiah, Sri Ganipati**
- Air Ticket Booking Facilities in Districts**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 202-04
- Courier Companies using Airlines Cargo Service**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 77-78
- IDBI Defaulters**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 313-14
- National Tax Tribunal**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 344-45
- Performance of Village-Public Telephone Scheme**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 57-62
- Production/Export of Mica**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 120-21
- Rail Projects with ADB Loan**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 101-02
- Review of Investigation and Prosecution System**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 73
- Sale of Azam Jahi Mill**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 157
- Sea Cruise**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 253-54
- Swarnjayanti Gram Swarojgar Yojana**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 147-50
- The Securitisation Act, 2002**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 39-42
- Transfer of ASI Properties**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 43-44
- Undernourishment**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 152-53
- Undernutrition in Country**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 305-08
- Wind Power Potential Sites of Andhra Pradesh**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 240-44
- Ramshankar, Shri**
- Assistance to NGOs**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 289-90
- Child Artists in DD/AIR**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 171-72
- Companies Engaged in Works of National Highways**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 234-34

- Conservation of Medicinal Plants**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 101-02
- Export Value**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 192-93
- Farmer Insurance Income Scheme**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 51-53
- Identification of Industrially Backward Districts**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 197
- Investment of Research and Development**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 222-25
- Jai Prakash Rozgar Yojana**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 151
- Joint Exercises with other Countries**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 22-24
- Modernisation of Canals**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 180-84
- Music Schools in Delhi**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 107
- National Commission for Youth**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 285-87
- New Guidelines for Selection of Dealers**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 41-42
- Open Sky Policy**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 327-28
- Pending Bills**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 143-44
- Release of Funds to Organisation under Programme Hariyali**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 187-88
- Rural Water Supply Schemes**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 80-94
- Schemes for Tribal Women**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 94-95
- Schemes under SGSY**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 133
- Selection of Artists in DD/AIR**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 195
- Special Cammondo Force**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 266
- Swajaldhara Scheme**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 150-54
- TDS Refund System**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 92
- Vacant Land at Airports**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 133-34
- Waiting Lists**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 361-66
- Rao, Dr. D.V.G. Shankar**
- Agreement with United States in Space Sector**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 349-50
- Circular Trains through South India**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 259-60
- Conference on Inter-Linking of Rivers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 184
- Development of Airborne Early Warning and Control System**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 190-91

- Expansion of Visakhapatnam Steel Plant**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 136-37
- India's Entry into OIC**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 382-83
- Maltreatment of Indian Workers Abroad**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 75
- Need for early commissioning of B.S.N.L. cellphone service in Salur town, Andhra Pradesh (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 401-02
- Need to accord early clearance for implementing the Janjhavathi Irrigation Project in Parvathipuram Parliamentary Constituency, Andhra Pradesh (MUR 377)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 295
- Need to construct a by-pass road near Salur town in Andhra Pradesh (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 311
- Need to provide financial assistance to the Government of Andhra Pradesh for setting up District Rehabilitation Centres (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 385
- Opening up of Islands for Tourism**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 319-20
- Performance of Local Bodies**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 109-11
- Polio Campaigns**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 466-67
- Setting Up of University**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 228-29
- Slides on Environment in Cinema Halls**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 89-90
- Theft of Computers**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 324-25
- Vigyan Rail**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 162
- Rao, Shri Ganta Sreenivasa**
- Ban on Conversion of Petrol Cars to CNG**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 412-13
- Coal Mining by State Public Sector Undertakings**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 73-74
- Consumer Disputes Redressal**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 25-35
- Creation of Additional Employment**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 156-58
- Decontrol of Chemical Fertilizer Industry**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 153-54
- Domestic Telephone Tariff**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 66-67
- Finger-Prints in Tihar Jail**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 135
- Food Subsidy**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 269-70
- Helium Based Balloon**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 183-84
- Housing of Nizam's Jewels**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 212-13

- Import of Sugar From E.U.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 234-35
- Life Saving Drugs**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 102
- Performance of Basic Telecommunication Service**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 432-33
- Production of Oilseeds and Pulses**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 267-69
- Production/Export of Mica**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 120-21
- Recruitment of Scouts to Plug Infiltration**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 92
- Review of Investigation and Prosecution System**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 73
- Sea Cruise**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 253-54
- Subsidy for Transportation of Petrol, LPG and Kerosene**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 304
- Tamper Proof Number Plates**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 322-23
- Rao, Shri Y.V.**
- AIDS Vaccines**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 336-37
- Bank Loans Defaulters**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 46-47
- Below Poverty Line Scheme**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 207
- Categorisation of Pilots as Workmen**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 201-02
- Collection of Taxes**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 279-80
- Community Radio Project**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 364-65
- Control of Bangalore Airport**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 195
- Defective Parts in Sukhoi-30 Aircraft**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 105
- Direction to Students**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 144
- Disinvestment of NBCC**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 248
- Exim Bank**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 57-58
- Expansion of Air India/Indian Airlines**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 5-13
- Expertise in Delhi Metro**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 167
- Firing Ranges taken over from Army**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 240-41
- Fixation of Support Prices**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 96-97
- Generation of Electricity by Garbage**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 331-33
- Growth of Infrastructure Sector**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 40-46

- High Power Locomotives**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 249
- IAF Participation in Counter-Insurgency**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 290
- Infiltration in J&K**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 211-12
- Information Boards at Monuments**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 206
- Internet Service in Moving Trains**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 357-58
- Internet Service in Moving Trains**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 357-58
- Investment of NTPC in Foreign Projects**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 314-15
- Language Teachers for Children of Indian
Diaspora**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 93-94
- LIC's Lapsed Policies**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 197-99
- Loan from Australia for Godavari Basin
River Development**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 107-08
- Medical Courses**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 442-43
- Mini Hydro Power Projects**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 215-16
- Modernisation and Strengthening of Navy**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 128
- Modernization Project "Reinventing EPF-
India"**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 333
- Movie on Indo-Afghan**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 153
- Need to declare Minimum Support Price
of Chillies (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 490-91
- Need to enhance the outlay for the Sector
Reforms Pilot Project being
Implemented in Guntur district, Andhra
Pradesh (MUR 377)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 440-41
- New Asset Reconstruction Companies**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 350-51
- NPA of Financial Institutions**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 145
- Opening of Medical Colleges**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 195-96
- Panel on Corporate Governance**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 206
- Per-Capita Expenditure on Health**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 139
- Piracy in Andaman Area**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 339-40
- Power Sector Reforms**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 48-49
- Preparation of Concept Paper by U.G.C.**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 148

- Processing of Opium**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 229-31
- Procurement of Aircraft Carrier Admiral Gorshkov**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 53-54
- Reduction of Tariff by NPC**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 123-24
- Renewable Sources of Energy by NTPC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 339-42
- Research in Tidal Power**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 225-26
- Revival Plan for IDBI**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 324
- Satellite Survey for Diamond**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 192
- Secret deal between Pakistan and Saudi Arabia**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 429-30
- Setting up of IIT Abroad**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 470-71
- Slashing of Long Distance Tariff/Mobile Interconnect Rates**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 208-10
- Technology Upgradation Fund**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 368
- Trade Balance**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 237-40
- Uniform Policy on Private Practice**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 61
- Uranium Project**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 335-36
- VRS in AI**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 258
- Rashtrapal, Shri Pravin**
- Constitutional Amendment**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 238-39
- Implementation of Circular**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 326, 350-51, 367-68
- Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 182-83
- Promotion of Employees**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 300-02
- Promotion of SCs/STs**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 164
- Promotion Policy**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 140, 237-38, 313-14, 338-39
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 96, 206
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 135, 183-84
- Promotion to SCs/STs**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 247-48
- Shortage of Coaches**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 156-57

Rathwa, Shri Ramsinh**Amendments in the IPC**

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 146

Construction of Houses for Economically Weaker Section

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 41-42

Honorarium of Anganwadi

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 450

Setting Up of Hydel Power Project in Gujarat

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 102

Rao, Shrimati Prabha**Age Limit for Board Examinations**

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 239-40

Bangladeshi Migrants

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 19-20

Central Assistance to Drought Affected States

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 305-08

Committee on Recruitment Reform

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 133

Credit Policy of RBI

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 244-45

Decrease in Poverty Ratio in Rural Areas

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 204-09

Disinvestment in NFL

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 391-92

Exploration of Iron Ore

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 71

Exports of Wheat to Pakistan

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 345-47

Findings of MDMA

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 201

Foreign Debt

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 262-68

Import of Crude Palmolein

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 266-67

Increase in Staff Strength

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 443

Indian Aid to Afghanistan

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 323-24

Indo-Srilanka Economic Ties

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 328-29

Infrastructure Development Finance Corporation

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 195

Institutions for Training to Construction Workers

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 95-98

Marketing Rights to Shell India Limited

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 359-60

Nagpur Railway Stations

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 144

Naphtha Cracker Project in Gujarat

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 357

Natural Gas Pipeline Policy

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 157-58

- New Items under ISI Mark**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 13
- NPA of Banks/FI**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 152-56
- Outstanding dues recovered by NTPC from SEBs**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 107-13
- Pay Scales of LIC Employees**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 49
- Photo Identity Cards**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 123-25
- Photography at Airports**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 83
- Price Structure of LNG**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 81-82
- Procurement of Bajra**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 316-18
- Protection to Minimum Support Price**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 252-53
- Recommendations of Radio Committee**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 340-53
- Redemption of RIB**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 44-45
- Reduction in Price of ATF**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 110
- Resettlement and Rehabilitation Policy**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 161-62
- Revision in Sale Prices of LPG and Kerosene**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 301-02
- Sagar Mala Programme**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 285
- Setting up of Residential Townships**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 197
- Small Savings**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 216-17
- Standard Set for Drinking Water**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 64-65
- Survey by TRAI**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 109-11
- Township Development Projects and MRTs**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 177
- Trade Balance**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 237-40
- TRAI Direction for Voice Mail Services**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 109-10
- Uniform Rate of Drugs**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 34-35
- Unorganised Labourers under Pension Scheme**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 319-20
- Visa to Foreign Tourists**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 131-32
- Vision Document for Health Sector**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 198
- Widening of ROB in Narendra Nagar**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 333-34

- Withdrawal of Volume Discount Scheme**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 225-26
- Ravi, Shri Sheesh Ram Singh**
- Allotment of Government Accommodation to Kendriya Bhandar**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 63
- Appeal against Sales Tax Department**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 232
- Demolition of Buildings/Farm Houses in South Delhi**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 251-53
- Disposal of Cases**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 171
- Ex-Gratia Bonus**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 36-37
- IT Return by NGOs**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 80
- Parking Policy in the Capital City**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 17-21
- Revised Purchase Policy**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 204-05
- Schemes with Products**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 187-88
- Rawale, Shri Mohan**
- Amount Spent by GAIL on Pipelines Project**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 134-35
- Anti Terrorism Force**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 183-85
- Call Centres Services by Air India**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 75-76
- Conversion of Plastic Wastes into Petroleum Fuel**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 263
- Denial of Membership to Mumbai National History Society**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 96
- Export Value**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 192-93
- Functioning of CEIB**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 228
- Health Care Scheme for Senior Citizens**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 194-95
- Incidents of Fire in Coaches**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 10
- Integrated Transport System**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 61
- Leaking of Question Papers**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 293
- Low Cost Airlines**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 179-80
- Merger of BIS with National Test House**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 55-56
- National Human Development Report**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 120-21
- NPAs of Banks**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 67-68

- Power Failure in Maharashtra**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 214-17
- PPF Scheme**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 71-72
- Problems of Foodgrain Exporters**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 157
- Production by WCL**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 257-58
- Railways (Amendment) Bill**
Railway (Second Amendment) Bill
Railway Protection Force (Amendment)
Bill, 2003 and Resolution Re: Approval
of Recommendations in the Eighth
Report of Railway Convention
Committee - Consid. & Pass
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 515-16
- Re-Evaluation of Maritime Security**
Measures
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 290-91
- Recent incidents of violence in Assam and**
some other parts of the country due to
Recruitment Policy of the Railways
(DUR 193)
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 440-46
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 615-16, 628-29
- Research and Development for Pharma**
Industry
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 264-65
- Revamping of Joint Venture Policy**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 108
- Revised Guidelines for Port Sector**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 277-78
- Sale of Surplus Land of NTC Mills**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 269
- SGSY and Drinking Water under PMRWS**
Scheme
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 139-41
- Statutory Resolution Re: Disapproval of**
Prevention of Terrorism (Amendment)
Ordinance and Prevention of Terrorism
(Amendment) Bill - Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 473-75
- Study on Developing Basic Urban**
Infrastructure
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 66-67
- Technology Upgradation Fund**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 28-31
- Terrorist Outfits**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 20-21
- VRS in MTNL**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 228-29
- Working of BHEL**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 82-83
- Rawat, Prof. Rasa Singh**
- Advertisement of Gandhiji (HAHD)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 510-11
- Constitution (Amendment) Bill -**
(Amendment of Article 39) - Consid. &
Withdrawn
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 505-08
- Interim Budget (Railway) - General**
Discussion Demands for Grants on
Account - (Railway), 2004-2005
Demands for Supplementary Grants -
(Railway), 2003-2004 and Demands for
Excess Grants - (Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 139-43

National Policy for Children (Res.)

(Deb. 2, Vol. XXXIX, 30-01-2004)

Col. 104-10

Need to provide air services connecting Ajmer in Rajasthan (MUR 377)

(Deb. 7, Vol. XXXVII, 10-12-2003)

Col. 380

Plight of farmers, youth and working class both in the organised and unorganised sectors (DUR 193)

(Deb. 5, Vol. XXXIX, 05-02-2004)

Col. 342-46

Statutory Resolution Re: Disapproval of National Tax Tribunal Ordinance, 2003 and National Tax Tribunal Bill, 2003 - Consid.

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 468

Testing of Pilotless Aircraft

(Deb. 8, Vol. XXXVII, 11-12-2003)

Col. 31

Unemployment situation in the country - (DUR 193)

(Deb. 16, Vol. XXXVIII, 23-12-2003)

Col. 487-88

Rawat, Shri Rameshwar**Need to include the name of a freedom fighter from Uttar Pradesh 'late Uda Devi' in the list of Freedom Fighters (MUR 377)**

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 427-29

Ray, Shri Bishnu Pada**BPL Census**

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 12-18

Constitution (One-Hundred Amendment) Bill - Amendment of Eighth Schedule - Consid. & Pass

(Deb. 15, Vol. XXXVIII, 22-12-2003)

Col. 390

Construction of Roads in South Andaman (Deb. 7, Vol. XXXVII, 10-12-2003)

Col. 197

Construction/Upgradation of Houses under IAY/PM Awas Yojana

(Deb. 16, Vol. XXXVIII, 23-12-2003)

Col. 246-47

Cyclone in Andaman and Nicobar

(Deb. 16, Vol. XXXVIII, 23-12-2003)

Col. 147-49

Employees of State Social Welfare Advisory Board

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 164-65

Entitlement of Ration for Anganwadi Workers

(Deb. 12, Vol. XXXVIII, 17-12-2003)

Col. 342-46

Examination Centre for Recruitment of PMF in A & N

(Deb. 11, Vol. XXXVIII, 16-12-2003)

Col. 155-56

Expenditure on Advertisement in A&N Islands

(Deb. 15, Vol. XXXVIII, 22-12-2003)

Col. 89

Need to provide the benefit of rehabilitation package to the families settled in forest areas in Andaman and Nicobar Islands (MUR 377)

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 305

Pour Flush Latrines

(Deb. 6, Vol. XXXVII, 09-12-2003)

Col. 162

Services of Hospital Ship

(Deb. 4, Vol. XXXIX, 04-02-2004)

Col. 84

Tourism Development in Andaman and Nicobar

(Deb. 5, Vol. XXXVII, 08-12-2003)

Col. 132

Visit of Foreign Tourists

(Deb. 5, Vol. XXXVII, 08-12-2003)

Col. 152-53

Reddy, Shri A. Janardhana

Joint Ventures of IA

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 157-59

Reddy, Shri A.P. Jithender

Apparel Parks

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 197-98

Central Assistance to Drought Affected States

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 305-08

Creation of National Gas Grid by GAIL

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 217

DD Channels Through Cable

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 112-13

Draft Power Tariff Policy

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 371-72

Financial Assistance to Municipalities in Andhra Pradesh

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 142

Funds to AP from CRF

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 90-91

Grants for Works under Swajaldhara Scheme

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 26-30

Insurance Claims

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 173-75

Life Saving Drugs

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 233

Monopoly of Cable Operators

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 216-17

Need to doubling of rail line between Faluknama and Gadwal under South Central Railways (MUR 377)

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 410

Need to set up a heavy industry in Mahabubnagar district, Andhra Pradesh (MUR 377)

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 348-49

New Pension Scheme

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 195-96

Privatisation of Airports

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 20-28

Protection to Minimum Support Price

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 252-53

Refund of Security Deposit

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 356-57

Schemes for Weavers

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 72-74

Setting Up of Food Plazas at Railway Stations

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 91-92

Special Package for HIV Children

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 103

Supply of Medicines

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 226

Reddy, Shri Chada Suresh

AIDS Vaccine

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 100-01

Financial Assistance to Municipalities in Andhra Pradesh

(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 142

- Grading Ranking of Private Engineering and Management Colleges**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 20-26
- Housing Loan and Insurance Cover for Poor**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 140-41
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- Package for Telecom Sector**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 150-51
- Polio Campaigns**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 466-67
- Population Control**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 112-13
- Relaxing Conditions for Indians by UK**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 127-28
- Seminar on Media**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 85-86
- Setting Up of a Digital Science and Technology Library and Information Resources**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 287-88
- Setting up of International University of Buddhist Studies**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 234
- Shifting of Sikh Artefacts**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 123
- Theft of Computers**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 324-25
- Uranium Project**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 335-36
- Vizag Steel Plant**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 177-78
- Wind Power Capacity**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 145-46
- World Bank Loan for Elimination of Poverty**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 108-09
- Reddy, Shri Gurtha Sukender**
- Allotment of Railway Land to Freedom Fighters**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 177
- Assistance to NGOs by CAPART**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 166-67
- CBI Raid**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 157-58
- Connectivity between Port Blair and Andaman Islands**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 124-25
- Customs Duty Exemption for Ropeway Project**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 217-18
- DDA Scheme for Freedom Fighters and Military Persons**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 125
- Digital Distribution System**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 156
- Export of Defence Equipment**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 106-07
- External Aid for Development of Wasteland**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 264

- Externally Aided Projects**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 198-200
- Four Laning of National Highways**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 231-32
- Helicopter Service between Mumbai Airport and City Centre**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 121-22
- Herbal Contraceptive Pills**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 233-34
- Indo-Israeli Agreement in Agriculture Sector**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 60
- Joint Cyber University in UAE**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 243-44
- Kashmiri Youths Crossing Border**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 157-58
- Levy Sugar Price**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 112
- NABARD Loan to Andhra Pradesh**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 287-90
- NGOs Working for Women and Child Welfare**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 453-54
- Offer of New Bus Services by Pak to India**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 82-83
- Part-time Employees of LIC**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 326-27
- Procurement of Rocket Launcher**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 198-99
- Scheme for Handloom Sector**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 375-83
- Stoppage of Financial Assistance to States**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 129
- Uniform Media Policy**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 285-86
- Uniform Rules for Multiplex Cinema Halls**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 41-42
- Welfare Measures for Rag-Pickers**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 365-66
- World Bank Report**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 93
- Reddy, Shri N. Janardhana**
- Amendment in IPC**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 13-14
- Housing Loan and Insurance Cover for Poor**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 140-41
- Lack of Infrastructure in Schools**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 57-58
- Maintenance of Railway Stations**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 219-20
- Misuse of PSUs by Concerned Ministries**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80-82
- Prices of Oils**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 143-44
- Procurement of Hepatitis-B Vaccine**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 162-63

- Resumption of Air Links with Pakistan**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 186
- Sale of Contaminated Water/Rail Near at Railway Station**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 107-08
- State of Affairs in Emergency Wards**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 216
- Watershed Development Programme**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 14-15
- Renu Kumari, Shrimati**
- Disinvestment of IPCL**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 305-06
- Disinvestment of Ranjit Hotel**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 99-100
- Hydrogen as Alternative Source of Fuel**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 159-60
- Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 191
- Need to construct high dams on rivers causing floods and erosion in Khagaria, Bihar (MUR 377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 327-28
- Poverty of Women in Unorganised Sector**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 379-80
- Railways (Amendment) Bill Railway (Second Amendment) Bill Railway Protection Force (Amendment) Bill, 2003 and Resolution Re : Approval of Recommendations in the Eighth Report of Railway Convention Committee - Consid. & Pass**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 491-92
- Recent Incidents of violence in Assam and some other parts of the country due to recruitment policy of the Railway - Contd. (DUR 193)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 593-98
- Removal of Courses by Delhi University**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 291
- Retirement Age of Scientists**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 343-45
- Unemployment situation in the country - (DUR 193)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 491-92
- Unravelling Conspiracy of IC-814 Flight**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 259
- Riyan, Shri Baju Ban**
- Constitution (One-Hundred Amendment) Bill - Amendment of Eighth Schedule - Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 381-83
- Roy Pradhan, Shri Amar**
- Airport Security by CISF**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 180-81
- Allotment of DDA Flats to Kendriya Bhandar**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 230-31

- Anti National Activities**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 238
- Approach Road and Car Park**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 229-31
- Arms and Ammunition Imported by NRAI**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 188
- Bench of Calcutta High Court at Jalpaiguri**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 285-86
- Cellular/Mobile Phone Facility in West Bengal**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 294-95
- CNG Stations in States**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 61-62
- Collection of IT**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 101-04
- Cooch-Behar Airport**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 105-06
- Doubling of Ambari Falakata-Rani Nagar and Sonapur-Canning Rail Route**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 94-96
- Facilities at New Jalpaiguri and Haldibari Railway Stations**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 70-71
- Import of Papers for Newspapers**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 169-70
- Increase in Budget Grant**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 248
- Indian Citizens in Bangladesh Jails**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 130-31
- Indian Citizens in Indian Enclaves**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 264
- Indian Enclaves in Territory of Bangladesh**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 302-03
- International Flights from Bagdogra**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 249-50
- Irregularities in Purchase of CGHS Unani Medicines**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 198-201
- Living Condition**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 67-69
- Multipurpose I. Card for Indian Citizens in Bangladesh**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 254
- O.M. of Personnel Public Grievances and Pensions**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 59
- Outstanding Amount of NDMC**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 99-100
- Outstanding dues of ITDC against Political Parties/Clients**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 86-88
- Overcharging by KB**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 65
- Poor Living Conditions of Indian Citizens**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 352
- Power Generation through Hydel, Thermal and Atomic Energy**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 246-54

Problem at Bagdogra Airport
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 101

Regularisation of Casual Labour
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 126-32

Road Works in West Bengal
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 390-91

Spurious Drugs
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 103-07

Study Report on CGHS Dispensaries
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 79-80

Survey of New Jalpaiguri-Gangtok Line
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 151-52

Upgraded Airports
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 389-90

Roy, Shri Subodh

Corruption in Police Forces
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 108-12

Illegal Trading of Human Organs
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 228

Need to provide Central Assistance for early completion of Ganga Pump Canal Project at Bateshwar in Bhagalpur, Bihar (MUR 377)
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 490

Need to set up an L.P.G. Bottling Plant at Bhagalpur, Bihar (MUR 377)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 280

Recent Incidents of violence in Assam and some other parts of the country due to recruitment policy of the Railway - Contd. (DUR 193)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 587-88

Reported Need for a financial package to Bihar for development works in the State (CA)
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 336-37

Services Provided by BSNL and MTNL
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 271-72

Setting up of New Power Projects in Bihar
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 94-95

Shortage of Drugs in Government Hospitals
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 465-66

Sahu, Shri Anadi

Constitution (Amendment) Bill— (Amendment of Article 39) - Consid. & Withdrawn
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 473-78

Constitution (One-Hundred Amendment) Bill - Amendment of Eighth Schedule - Consid. & Pass
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 381

Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004—Cut Motions
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 345-49

Need to extend the route of Hirakhand Express upto Jagdalpur in Orissa (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 409-10

Need to impose a ban on organisations supporting subversive activities (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 407

- Need to sanction adequate funds for setting up hostels for the benefit of tribal girls in Gajapati district, Orissa (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 380-81
- Plight of farmers, youth and working class both in the organised and unorganised sectors (DUR 193)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 309-13
- Prime Minister's Statement on the Resignation of Shri Dilip Singh Judev, from the Council of Ministers (DUR 193)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 367-74
- Recent Stamp Paper Scam (DUR 193)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 390-94
- Standing Committee on Home Affairs—Evidence Laid**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 402
- Standing Committee on Home Affairs—One Hundred and Eighth Report - Laid**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 338
- Standing Committee on Home Affairs—One Hundred and Third to One Hundred and Sixth Report—Laid**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 401-02
- The Merchant Shipping (Amendment) Bill, 2003 - Consid.**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 492-95
- Saiduzzama, Shri**
- ADB Loan for Inland Water Transport**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 145
- Demolition of Building at Kalyan Railway Station**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 88-89
- Deputation of IAS and IPS in Security Forces**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 290-91
- Exempting Penicillin-G from Import Registration Requirements**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 332-33
- Grant of Import Registration to Foreign Manufacturers**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 143-44
- Introduction of Injectible Polio Vaccines**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 133-34
- New Integrated System to Curb Fraud**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 166
- Non-Payment of Minimum Wages by Contractors**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 142
- Vacant Post in Delhi Police**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 213-29
- Wine Industry**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 261-63
- Samantray, Shri Prabhat**
- Need to provide financial assistance to the Government of Orissa to restore creek irrigation in Kendrapara and areas close to Bay of Bengal coast (MUR 377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 328
- Sanghani, Shri Dileep**
- Financial Status of State Electricity Boards**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 13-14

Sangtam, Shri K.A.

Grading Ranking of Private Engineering and Management Colleges
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 25-26

Jobs for Youths in Nagaland
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 126

Need to revive the Naginimora Railway Station and Construction of one rail link from Dimapur to Naginimora via Chimukedima and Tuli in Nagaland (MUR377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 472

Opening of Petrol Oil Lubricants Depots in North East States
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 143-44

Optical Fibre Cable in North-East States
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 69-72

Shillong Accord
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 114

Statutory Resolution Re : Disapproval of Delimitation (Amendment) Ordinance and Delimitation (Amendment) Bill—Consid. & Pass
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 358-60

Sar, Shri Nikhilananda

Railways (Amendment) Bill; Railways (Second Amendment) Bill; Railways Protection Force (Amendment) Bill, 2003; and Resolution Re : Approval of Recommendations in the Eighth Report of Railway Convention Committee—Consid. & Pass
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 489-91

Saradgi, Shri Iqbal Ahmed

Adulteration in Kerosene
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 349-50

Agreement between India and Turkey
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 139-40

Agro-based Vocational Education
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 302-03

Amendment in Copyright Act
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 33

Approval of Forestry Projects of Karnataka
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 248

Bomb Blasts in Mumbai
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 150-51

Capitation Fees
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 160-61

Central Assistance under URIF
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 321-25

Central Vigilance Commission Act
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 141-42

Child Marriage
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 135

Commercial Logistics Services
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 297-98

Commonwealth Parliamentary Conference
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 227-28

Comprehensive Legislation for the SSI Sector
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 35-37

- Coordination in Food Management**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 16-22
- Cost Norms for Drugs**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 167-68
- Development and Reforms Facility Programme**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 311-12
- Digital Earth Station at Bangalore**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 183-84
- Disaster Management Authority in Delhi**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 259-60
- Disbursement of Loans**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 281
- Discovery of Microbes for Oil Extraction**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 27-30
- Disinvestment of HPCL, BPCL, and IOC**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 427-28-
- Draft Policy for Street Vendors**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 251-52
- Draft Power Tariff Policy**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 371-72
- Drip Irrigation by Foreign Companies**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 319
- Electoral Reforms**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 245-46
- Eradication of Poverty**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 246-48
- Export of Tea to Pakistan**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 223
- Farm Trade Reforms**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 37-38
- Filling up of Vacancies in Safety Category**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 190-91
- Financial Crisis in States**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 343-44
- Flights from Bidar**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 218-19
- Foreign Airlines in Domestic Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 37-39
- Four Laning of National Highways**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 309-10
- Guideline for Export of Organic Food**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 256
- Guidelines for Natural Asset Companies**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 301
- Guidelines for Tourist Guides**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 215
- Import of Steel by China**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 180
- India's Rank on Global Competitiveness Report**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 271-72
- Indo-Pak Peace Process**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 62-64
- Installation of C.C.T.Vs in Trains**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 209

- Karnataka Rail Infrastructure Development Company**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col.255-56
- Market Intervention Scheme for Potato and Onion**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 76-77
- Measures to attract FDI**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 365
- Misuse of Anticipatory Bail**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col.234-35
- Need to clear the proposal of the Government of Karnataka for providing relief to the coffee industry (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 309-10
- Need to clear the proposal of the Karnataka Government regarding pending issues of tobacco growers (MUR 377)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 398
- Need to provide adequate financial assistance to the Government of Karnataka to tackle the drought situation in the State (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 489
- New Coal Projects by SECL**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 253-54
- Offshore Operations of ONGC**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 366-67
- Operation of Radio City**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 323-24
- Participation under Rural Development Schemes**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 122-23
- PM Visit to UN**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.289-90
- Policy on Wind Energy**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 173
- Pradhan Mantri Jalsamvardhan Yojana**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 79-80
- Problems faced by Sponge Iron Industry**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col.280-81
- Procurement of Export Paddy**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 242
- Rail Tickets on Phone Calls**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 343-44
- Renewal of Registration in Disability Area**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col.292-94
- Revision of Criteria for Determining Creamy Layer among OBCs**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 57-58
- River-Linking Projects**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 55-57
- Running of Special Trains Beyond Festivals**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 228
- Rural Development Board**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 203-04
- Sarva Shiksha Abhiyan**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.291-92
- Scope of Contract Labour in Semi-Govt. Organisations**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 321

Security of Ports

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 37

Setting up of Group for Telecom Sector

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 468-69

Shortage of Blood in Karnataka

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 192

Software Export to Japan

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 176

Special Gift to Backward Districts

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 435-41

Study Reports on Fluorosis in Drinking Water

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 309-10

Subsidy Sharing Modalities between Oil Companies and Marketing Firms

(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 138-39

Textile Trade with Britain

(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 260

Tonnage Tax

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 167-68

Tourism Development Fund

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 427

Uplinking of Foreign News Channels

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 57-60

Use of CNG in Vehicles in Bangalore City

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 278

Waiving of Interest on Crop Loans

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 178-79

Wanted Criminals

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 69-70

Water Management System

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 236-38

Work at Devanahally Airport

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 127-29

World Bank Loan for Elimination of Poverty

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 108-09

World Bank Loan for Removing Illiteracy

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 263-64

Sarkar, Dr. Bikram

Constitution (Ninety-Seventh Amendment) Bill—(Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule) - Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 342

Constitution (One-Hundred Amendment) Bill - Amendment of Eighth Schedule—Consid. & Pass
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 388

Standing Committee on Science and Technology, Environment and Forests—One Hundred-Eighteenth Report—Laid
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 338

Statutory Resolution Re : Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill - Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 499-501

Saroj, Shri Tufani**Arrest of Indian Citizens in Iran**

(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 279-80

Committee of Retired High Officials in POCI

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 158-60

Container Corporation of India

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 135

Decline in Coal Production

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 119-20

Expenditure on Advertisement

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 141-42

External Debt

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 65-66

Funds under PMGSY

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 178-79

Gomti River Front Project

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 277

Inclusion of Witchcraft and Hypnotism in School Curriculum

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 305

Income of RBI

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 291-92

Increase in Capacity of Mathura Refinery

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 360-61

IOCL Agreement with British Petroleum

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 243-44

IT Company of SBI

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 353-55

Joint Ventures by ONGC

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 207

Migration of Hindus from Bangladesh

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 116

Mission to Moon Programme

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 259-60

New Wage Board for Newspaper Industry

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 135-36

Permanent Membership in UNSC

(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 180-81

Power Projects by NTPC in Saudi Arabia and Oman

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 261-62

Power Projects Constructed by Tehri Hydro Development Corporation

(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 255-56

Profit of GIC Companies

(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 328-29

Purchase of Gas Blocks by GAIL in Foreign Countries

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 304-05

Setting up of Power and LNG Plants by IOCL

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 141

Stoppage of Financial Assistance to States

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 129

Theft of Computers

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 324-25

Visit of Foreign Tourists

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 152-53

Saroj, Shrimati Sushila

Amendment in Post Office Saving Rules
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 87-88

Ayurvedic CMO
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 84

Emigration Check for Travelling Abroad
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 85-86

Saroja, Dr. V.

Availability of Patented drugs at
Affordable Prices
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 7

Constitution (Ninety-Seventh
Amendment) Bill—(Amendment of
articles 75, 164, insertion of new article
361B and amendment of the Tenth
Schedule)—Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 338-39

Edible Oil Fund
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 93

Financial Assistance to Tamil Nadu
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 119

Forest (Conservation) Amendment Bill,
2000 - (Amendment of section 2, etc.)—
Consid. & Pass
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 462-64

Inadequate Health Care facilities in CGHS
Dispensaries
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 19

Interim Budget (General) 2004-2005;
Demands for Grants on Account
(General) 2004-2005; and Demands for
Supplementary Grants (General) 2003-
2004—Cut Motions
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 296-300

Interim Budget (Railway)—General
Discussion Demands for Grants on
Account - (Railway), 2004-2005
Demands for Supplementary Grants—
(Railway), 2003-2004 and Demands for
Excess Grants - (Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 135-39

Issue of Bonds
(Deb. 13, Vol. XXXVII, 18-12-2003)
Col. 172

Need to provide financial assistance to
the Government of Tamil Nadu for
implementation of underground
drainage and sewerage system in
Rasipuram Municipality (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 387

Plight of farmers, youth and working class
both in the organised and unorganised
sectors (DUR 193)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 338-42

Railways (Amendment) Bill Railway
(Second Amendment) Bill Railway
Protection Force (Amendment) Bill,
2003 and Resolution Re : Approval of
Recommendations in the Eighth Report
of Railway Convention Committee -
Consid. & Pass
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 507-09

Revision in Indian Medical Council Act
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 129-30

Scheme of Night Shelters for Urban
Shelterless
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 28

Sick Industrial Companies (Special
Provisions) Repeal Bill—Consid. &
Pass
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 444

- Statutory Resolution Re: Disapproval of Indian Medicine Central Council (Amendment) Ordinance and Indian Medicine Central Council (Amendment) Bill - Consid. & Pass**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 435
- Statutory Warning on Bottles and Containers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 55-56
- The Electricity (Amendment) Bill, 2003—Consid. & Pass**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 471-73
- Trade Balance**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 237-40
- Unemployment situation in the country - (DUR 193)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 469-72
- Sathi, Shri Harpal Singh**
- Need to fix the minimum support price for sugarcane (Sub.)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 306-07
- Promotion of Assistant in LIC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 99
- Sayeed, Shri P.M.**
- Committee on Private Members' Bills and Resolutions—Minutes—Laid**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 249
- Committee on Private Members' Bills and Resolutions—Thirty-ninth Report—Presented**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 65
- Committee on Private Members' Bills and Resolutions—Thirty-seventh Report - Presented**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 357
- Scindia, Shri Jyotiraditya M.**
- Aid to Sugarcane Gowers**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 38-39
- Akash Missile Project**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 278-79
- Asian Bond Fund**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 310-11
- Bidding for Limited Mobility**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 219-21
- Casualties Caused by Avalanches**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 185-86
- Casualties of Indian Peace Keeping Force Personnel**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 241-44
- Collapse of Bridges**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 350-54
- Conversion of Plastic Wastes into Petroleum Fuel**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 263
- Credit Policy of RBI**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 244-45
- Decline in Job Opportunities for Technocrats**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 75-76
- Detection of Detonators from Railway Track**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 343-44

- Development of Mumbai
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 156-57
- Encroachment by Limited Mobility Companies
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 288-89
- Evolving a Strategy for Iraq
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 299-300
- Expired Medicines in Medical Store Depots
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 24-25
- Fiscal Deficit of Centre and States
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 341-42
- Formation of Asian Economic Community
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 96-97
- Funds from IDBI for Gas based Power Projects
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 319-21
- Green Card Facilities to IT Professionals
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 257-58
- Impact of CAS on old T.V. Sets
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 54-55
- Import of LNG from Iran
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 352
- Indo-Turkey Agreement Against Terrorism
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 415-17
- Integrated Rail Bus Transit System
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 252-53
- Inter-state Council Meeting
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 113-16
- Investments by OCBs
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 364-65
- Omkareswar Hydro Power Project
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 365
- Package for Sugarcane Growers
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 140-42
- Pak Demand for Weapons from U.S.
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 265-66
- Procurement of INS Talwar
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 381
- Repo Rate
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 250
- River-Linking Project
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 402
- Running Lotteries
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 69
- Sexual Harassment at Work Places
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 320-23
- Slashing of Long Distance Tariff/Mobile Interconnect Rates
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 208-10
- Smuggling of Drugs and Narcotics
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 86-87
- Special Plan for Youth of Jammu and Kashmir
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 123
- Sports Policy
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 119-20

- Steel Authority of India Limited**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 265-67
- Strengthening the Powerloom Sector**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 269-71
- Suicide by Farmers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 219
- Supply of Spurious Seeds and Pesticides**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 414-15
- Terrorist Base on LoC/Border**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 201-02
- Train Accidents**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 24-31
- UNESCO Aid for Girls Education**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 449
- Visit of Foreign Tourists**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 423-26
- World Investment Report**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 68-69
- WTO Draft Agreement on Generic Drugs**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 376
- Selvagespathi, Shri T.M.**
- Amendments in University Grants Commission Act**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 240-41
- Creation of Separate Entities**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 145
- Development on Westland**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 126
- Environmental clearance for building Construction**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 129-31
- External Debt**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 65-66
- Funds Released to Special Category States**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 42-46
- Investment by Steel Authority of India Limited**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 163-64
- Literacy Rate**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 68-94
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- Outstanding Dues of PSU Employees**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 240
- Production of Steel**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 180
- Trade Balance**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 237-40
- Valmiki Ambedkar Awas Yojana**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 38-41
- World Banks Suggestions on Tariffs**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 243
- Sen, Shrimati Minati**
- Child Marriage**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 135
- Closure of Collieries by ECL**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 199-200

- National Commission on Population
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 27-28
- Plantation Workers
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 283-85
- Sale of Shares in IBP
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 64
- US Regulations for Indian Food Products
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 145-46
- Withdrawal of Toy Train
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 99-100
- Sengupta, Dr. Nitish**
- Assistance to West Bengal for Flood Control
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 251-52
- Breakdown of Hospitals Services in West Bengal
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 135-36
- Dual Passport System
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 151
- Expansion of Air India/Indian Airlines
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 5-13
- Indo-China Border Issue
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 50-52
- Industrial Development Bank (Transfer of Undertaking and Repeal) Bill—Consid. & Pass
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 366-70
- Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005, Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 188
- Need to introduce a new route linking Ladakh with Mt. Kailash and Mansarovar by negotiating with the Chinese authorities (MUR 377)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 385
- Revival of IISCO
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 193-94
- Sharp Rise in the Capital Market
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 25
- Unemployment situation in the country - (DUR 193)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 494
- Seth, Shri Lakshman**
- Social Security Scheme for Unorganised Sector
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 16
- Sethi, Shri Arjun Charan**
- Inter-State Water Disputes
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 12
- Reported situation arising out of continuous erosion on the banks of rivers in West Bengal, particularly in Murshidabad and Malda and steps taken by the Government in regard thereto (CA)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 339-40
- Shaheen, Shri Abdul Rashid**
- Acquisition of Land in Baramulla
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 98
- Awarding of Accreditation/Deemed University Status
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 339-40

- CBI Raids**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 133-34
- Committee on Haj Yatra**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 104
- Conservation of Dal Lake**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 115-16
- Constitution (Ninety-Seventh Amendment) Bill - (Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule) - Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 345
- Delhi Police Personnel in Criminal Activities**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 73-74
- Dwelling Units under IAY**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 218-23
- Economic Reconstruction in J and K**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 56
- Expired Medicines in Medical Store Depots**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 20-25
- Financial Status of State Electricity Boards**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 6-17
- Grounding of Aircraft**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 112
- Impact of Import of Fruits on Fruit Growers**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 117-18
- Maintenance of Ancient Temples and Monuments**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 207
- Pending Insurance Claims of Farmers under NAIS**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 217-18
- Production of Fruits, Vegetables and Flowers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 49-50
- Raids on ASI Officers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 348-49
- Rail Projects in Jammu and Kashmir**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 233-36
- Regional Rural Banks**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 97-98
- Removal of Unemployment in Rural Areas**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 63-64
- ROBs on Jammu-Udhampur Rail Line**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 63-64
- Role of SSI's in Indian Economy**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 169-74
- Setting up of FPI with Foreign Collaboration**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 175-77
- Special Economic Package to J&K**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 157-58
- Statutory Resolution Re : Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill - Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 506
- Supply of Medicines by Blacklisted Companies**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 215

- Target for Power Generation**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 113-22
- Technology Upgradation Fund**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 28-31
- Time Limit for Appointment of Dealers**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 129-30
- Tourism Projects**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 90-94
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 129
- Violation of Guidelines by Doordarshan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 94
- Waiting Lists**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 361-66
- Wives of Diplomats Taking up Jobs Abroad**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 132
- Shakya, Shri Raghuraj Singh**
- Airport at Ajmer**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 157-58
- Amendment of Port Acts**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 57-58
- Cheaper Air Service**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 137
- Completion on DVPP**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 165-66
- Disinvestment of Profit Making Companies**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 132-33
- Dispute with EU**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 131
- FDI in Banks**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 259
- FDI Policy for Telecom Sector**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 204-06
- Financial Plans for National Highways**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 65-66
- Foreign Investment in Food Processing Units**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 350-51
- Import of Hazardous Waste**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 79-80
- Irregularities in Appointment in IGNSA**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 239-40
- Jute Technology Mission**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 199-200
- Leasing of Railway Land to Unauthorized Shopkeepers**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 220
- Monitoring of Air Space**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 47
- National Vector Borne Diseases Control Programme**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 221-23
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- Need for early completion of National Highway No. 2 between Auraiya and Sirbhaganj in Etawah Parliamentary Constituency, U.P. (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 385

- Performance Directorate of Maize Research
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 204-05
- Power Projects Funded by International Financial Institutions
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 210
- Programmes of Defaulters on Doordarshan/AIR
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 107-22
- Restructuring of IIM Fees
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 463-64
- Seizure of Tankers with Bulk POL Products
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 117-18
- Setting up of Grievance Redressal Cell by CL
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 186-87
- Social Justice/Security Package for Un-Employed Youths
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 228-29
- Violation of Directives of CVC by PSUs
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 116
- Violation of Guidelines by Private TV Channels
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 193-95
- Shandil, Col. (Retd.) Dr. Dhani Ram**
- Additional amount for Centrally Sponsored Agricultural Scheme
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 18-29
- Agreement with Foreign Countries in Film Production
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 78
- Agreement with France for Development of Weapon System
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 284
- All India Common Entrance Examination
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 330-31
- Allocation of Foodgrains
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 276-84
- Anti-Corrosion Rails
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 139-40
- Assistance from Bill and Melinda Gates Foundation for AIDS
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 259
- Budhi Gandak Hydel Power Project
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 265
- Call Centres of LIC
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 267
- Cash Rich Religious Places
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 252
- Central Rural Sanitation Programme
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 128-34
- Change in Name of U.G.C.
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 280
- Chaotic Condition in CGHS Dispensaries
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 308-09
- Coaching of ST Education
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 150-52
- Coaching to SCs Students
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 347

- Coal Reserves
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col.211-16
- Common Entrance Examination for Professional Courses
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col.25-26
- Comprehensive Scheme for New Training Centres
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col.310
- Conversion of Educational Institutes
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.232
- Coordination in Food Management
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col.16-22
- Credit Policy of RBI
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col.244-45
- Demolition of Jawahar Vatika in Delhi University
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.223-24
- District Primary Education Programme
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col.122
- Education for All Programme
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.52-53
- Employment to Women Labourers
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col.255-56
- Establishment of Centres of Excellence in Higher Education
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col.205-06
- Examination of Gangmen
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col.214-15
- Export of Apple
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col.223
- FDI Policy
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col.287-88
- Fee Structure for Private Educational Institutes
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.377-78
- Financial Assistance to SSI
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col.202-03
- Funds under Rural Development Schemes
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col.193-98
- Gratuity to Teachers
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col.119-20
- Housing Schemes
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col.37-42
- ICDS Projects
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col.315-16
- Implementation of Conditional Access System
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col.38-40
- Import of CNG and Export of Diesel
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col.194
- Income Tax Ombudsman
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col.245
- KVIC
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col.238-42
- Launch of Cartosat-I
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.277-78
- Licence to Power Links Transmission Limited
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col.55-57

- Loan from America by IOCL
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 238
- Loans to Hilly Areas
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 127-28
- Modernisation of Jail
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 274-76
- Mumbai-Shanghai Flight
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 199-200
- Naphtha Cracker Project in Gujarat
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 357
- Need to provide rail services linking
Parwanoo-Badotiwala-Nalagarh-
Dabota areas in Himachal Pradesh with
Chandigarh (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 387
- Procurement of Aircraft Carriers
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 287-88
- Production of Coal
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 257-58
- Promotion of Professors in AIIMS
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 96
- Promotion of Yoga
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 176
- Publication of Advertisements
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 321-22
- Rail Link between India and Nepal
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 217-18
- Reduction of Rural Development Schemes
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 238-39
- Reservation to Economically Backward
Classes (EBCs)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 305-06
- Retirement Age of Scientists
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 343-45
- Setting Up of Enquiry Services by British
Railway Companies
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 197
- Setting up of Institutions for Science
Studies
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 56
- Spurious Drug
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 239-42
- Standard of Industrial Training Institute
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 73-74
- Subletting of Government Quarters
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 207-12
- Theft in AIR Station of Siliguri
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 331-32
- Trade with Armenia
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 325-26
- Trade with China
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 169
- Use of Toy Planes by Militants
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 169
- Villages Electrified by Solar Batteries in
U.P. and H.P.
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 158-59
- World Bank Loan to HP
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 254-55

Shashi Kumar, Shri

Policy on Drought Proofing
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 79-80

Sale of Tobacco
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 284-85

Sea Erosion in Karnataka
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 151

World Heritage Site at Hampi
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 137-38

Shourie, Shri Arun

Indian Telegraph (Amendment) Bill,
2003—Withdrawn
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 348

Indian Telegraph (Amendment) Ordinance—
Laid
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 421-22

Privatisation of CPUs (Res.)
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 75-84, 93-97

Statutory Resolution Re: Disapproval of
Indian Telegraph (Amendment)
Ordinance and Indian Telegraph
(Amendment) Bill—Consid. & Pass
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 348-53, 371-74

Singh Deo, Shri K.P.

Accordinging Universities of Excellence
Status
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 109-10

Acquisition of Land for Haridaspur-
Paradeep Rail Line
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 265

Acquisition of Land for Khurda Road-
Bolangir Railway Line
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 232-33

Activities of CAPART in Orissa
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 117-18

Cancellation of MOU by Anti-Mining
Groups
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 311-12

Central Assistance to Orissa under
AUWSP
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 111

Corruption Among IAS Officers
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 199-200

Damage of Houses due to Flood in States
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 160-64

Damage to Roads in Orissa
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 292

Development of Towns
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 42-68

Disinvestment of Cottage Industries
Corporation
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 201-03

East Coast Zone
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 365

Evaluation of Rural Development Schemes
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 104-05

Expansion of Refineries
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 319-20

Export of Handicrafts Items
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 237-38

- Export of Petroleum Products to Pakistan**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 129
- Export of Soyameal**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 244-45
- Extension of Golden Quadrilateral**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 260-61
- External Assistance to Ports**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 146-47
- Filaria Cases**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 425-27
- Filing of Income Tax Returns**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 262
- Foreign Assistance for Road Projects**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 375
- Funds for Power Transmission and Distribution**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 230-32
- Hospitals under Steel Authority of India Limited**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 216-17
- Improvement of Narasingpur-Hindol Road**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 134-35
- Incidents of Blindness**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 163-68
- Increase in the Judges strength in the High Courts**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 301-02
- Inter-State Water Disputes**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 15
- Launching up of APDP and APRP**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 354-58
- Loss Making Routes of IA**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 126-29
- Market Share of AI**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 37
- Marketing Scheme for Petroleum Products**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 163
- Medical Facility to Ex-Servicemen**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 224-25
- MSP of Oil Seeds/Pulses**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 214-15
- MSP on Jute**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 45-46
- Need to award adequate work orders to ancillary units by Rourkela Steel Plant and NALCO in Orissa (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 310
- Need to introduce additional Rajdhani Express train between Hazrat Nizamuddin and Bhubaneswar on the Hirakud Express route (MUR 377)**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 349
- Non-Banking Finance Companies**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 319-22
- Ongoing Projects in Orissa**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 81-82
- Opening of Military Station**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 122

- Package for Modernisation of Mills**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 116-17
- Performance of Ports**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 143-44
- Pilferage from Mines of Orissa**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 192
- Presentation of Petition**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 413
- Private Sector Participation in Ports**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 306
- Privatisation of Airports**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 132-33
- Privatisation of Oil Companies**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 331-32
- Profit of Subsidiaries of CIL**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 170-75
- Promotion of Tissue Culture**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 264-65
- Religious Tourism**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 313
- Revision of Ceiling of Export of Chrome Ore**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 134-35
- Revival Package for Closed Tea Gardens**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 131-32
- RRBs Sponsored by UCO Bank**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 205-06
- Rural Electrification under PMGY**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 80-82
- Scrapping of Coal Mining Licences**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 237-38
- Self Help Groups under SGSY**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 176-77
- Setting up of Lignite based Power Projects**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 298-300
- Sick Industrial Companies (Special Provisions) Repeal Bill—Consid. & Pass**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 446
- Target Set up for Rural Electrification during Tenth Plan**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 374-75
- Tax Holiday to Industries**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 350
- Telephone Exchanges in Orissa**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 189-90
- Trade Agreement with Indonesia**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 272-73
- Tribal Cooperative Societies**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 274-76
- Underground Coal Mines under MCL**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 225-27
- Unemployment situation in the country—**
(DUR 193)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 477-80
- Upgradation of Security at Airports**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 160-61
- WLL Services**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 20-22

- Workers Killed and Injured in Coal Mine
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 121-23
- World Bank Loan for Power Sector
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 163-64
- Singh, Ch. Tejveer**
- Iron Ore Mines
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 130-31
- Singh, Dr. Raghuvansh Prasad**
- 400 KVA Line from Purnia, Muzzaffarpur
and Bihar Sharif
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 211-12
- Advertisement on Gandhiji
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 6-17
- Alleged Irregularities in Implementation
of National Highways Development
Project (SNQ)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 77
- Allocation under Rural Development
Schemes
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 133-54
- Choudhary Charan Singh Birth Centenary
Celebrations Committee (DUR 193)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 475-76
- Citizenship (Amendment) Bill—Consid. &
Pass
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 343-44
- Closure of Sector Reforms Pilot Projects
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 21-22
- Condition of National Highways
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 374-75
- Condition of National Highways in Bihar
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 92
- Constitution (Ninety-Seventh
Amendment) Bill—(Amendment of
articles 75, 164, insertion of new article
361B and amendment of the Tenth
Schedule)—Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 340-42
- Constitution (One-Hundred Amendment)
Bill—Amendment of Eighth Schedule—
Consid. & Pass
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 386-87
- Construction of Air Cargo at Patna
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 62-63
- Delimitation Commission
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 246-47
- Demands for Supplementary Grants—
General—2003-2004
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 497-506
- Demolition of Lutyens Bungalows
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 245-46
- Development of Buddhist Circuits
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 347-48
- Disbursement of funds under MPLADS
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 55-61
- Drought Animal Power
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 239-40
- Eco-Friendly Farming
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 94-95
- Evasion of Service Tax
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 113-14

- Financial Assistance for Eradication of Poverty**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 192-95
- Formation of Tiger Squad**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 100
- Four Laning of NH-28**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 324-25
- Funds of Bihar**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 89-92
- Hajipur-Vaishali-Sugauli Rail Line**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 278-79
- Hydro-Power Project of Bihar**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 80-81
- Incentives to Sports Persons**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 271-74
- Inclusion of Castes in SCs List**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 181-82
- Industrial Development Bank (Transfer of Undertaking and Repeal) Bill—Consid. & Pass**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 373-76
- Inspection of Passport Offices in Bihar**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 103-04
- Inter-state Council Meeting**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 113-16
- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004—Cut Motions**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 317-23
- Interim Budget (Railways)—General Discussion Demands for Grants on Account – (Railway), 2004-2005 Demands for Supplementary Grants—(Railway), 2003-2004 and Demands for Excess Grants—(Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 164-67
- Kisan Credit Cards**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 119-21
- Launching of New Road Project**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 78-80
- Loan for Roads/Bridges**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 193-94
- Market for Organic Agricultural Produce**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 222-23
- Metro Rail Services**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 27-30
- National Cattle Development Board**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 152
- Need for a financial package to Bihar for development works in the State (C.A.)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 408
- New Auto Fuel Policy**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 102-03
- Notices of Motion for Adjournment**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 400-01
- Outstanding Loan against Bihar**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 112-13
- Package for Sugarcane Growers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 140-42

- Power Generation**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 183-86
- Prime Minister's Statement on the Resignation of Shri Dilip Singh Judev, from the Council of Ministers (DUR 193)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 431-35
- Pump Storage Project at Kaimur**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 228-29
- Railways (Amendment) Bill**
Railway (Second Amendment) Bill
Railway Protection Force (Amendment) Bill, 2003 and Resolution Re: Approval of Recommendations in the Eighth Report of Railway Convention Committee - Consid. & Pass
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 495-501
- Rashtriya Sam Vikas Yojana**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 272-74
- Recent Incidents of violence in Assam and some other parts of the country due to recruitment policy of the Railway - Contd. (DUR 193)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 564-72
- Recent Stamp Paper Scam (DUR 193)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 388-90
- Renovation and Modernisation of Power Project in Bihar**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 131-32
- Reported Need for a financial package to Bihar for development works in the State (CA)**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 316-17, 317-21
- Reported situation arising out of continuous erosion on the banks of rivers in West Bengal, particularly in Murshidabad and Malda and steps taken by the Government in regard thereto (CA)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 345-46
- ROB at Ekra and Digghi Level Crossings**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 89-90
- Ruling by the Speaker re: Propriety of (i) Terming 'Vote-on-Account' as 'Interim Budget' in the Order Paper of the day; and (ii) Convening of the Session of the Year on 29 January, 2004 without the Presidential Address**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 18
- Rural Slaughter Houses**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 342-43
- Seeds Business**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 16
- Setting up of Fodder Banks**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 196-97
- Setting up of Milk Powder Plant in Bihar**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 251-52
- Sick Industrial Companies (Special Provisions) Repeal Bill - Consid. & Pass**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 436
- Statutory Resolution Re: Disapproval of Delimitation (Amendment) Ordinance and Delimitation (Amendment) Bill - Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 365-66

- Statutory Resolution Re : Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill - Consid. & Pass** (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 497-99
- Statutory Resolution Re : Disapproval of Representation of People (Amendment) Ordinance—Consid. & Pass** (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 341-44
- Statutory Resolution Re : Disapproval of Taxation Laws (Amendment) Ordinance and Taxation Laws (Amendment) Bill - Consid. & Pass** (Deb. 6, Vol. XXXVII, 09-12-2003) Col. 320-22
- Statutory Resolution Re: Disapproval of Indian Telegraph (Amendment) Ordinance and Indian Telegraph (Amendment) Bill - Consid. & Pass** (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 364-68
- Swarnjayanti Gram Swarojgar Yojana** (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 147-50
- The Electricity (Amendment) Bill, 2003 - Consid. & Pass** (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 463-67
- The Indian Council of World Affairs (Amendment) Bill - (Amendment Made by Rajya Sabha) - Motion to Agree** (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 333-34
- The Merchant Shipping (Amendment) Bill, 2003 - Consid.** (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 502-04
- The Problem of dilapidated condition on National Highways in Bihar (Sub.)** (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 391
- Training to Representatives under SGSY** (Deb. 11, Vol. XXXVIII, 16-12-2003) Col. 223-25
- Varieties of Wheat** (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 393-94
- Singh, Kunwar Akhilesh**
- Action Taken Report on the Report of Joint Parliamentary Committee on Stock market Scam and Matters Relating Thereto (DUR 193)** (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 476-81
- Action taken report on the Report of the joint parliamentary committee on stock market scam and matters relating thereto (DUR 193)** (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 437
- Affairs of Gandhi Ashram** (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 155
- Closure of Sector Reforms Pilot Projects** (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 21
- Delhi Police Personnel in Criminal Activities** (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 73-74
- Demands for Supplementary Grants - General - 2003-2004** (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 482-86
- Disinvestment of Hotels** (Deb. 2, Vol. XXXVII, 03-12-2003) Col. 266-67
- Extradition of Bhopal Gas Tragedy Accused** (Deb. 7, Vol. XXXVII, 10-12-2003) Col. 170
- Immigration Racket** (Deb. 1, Vol. XXXVII, 02-12-2003) Col. 209

- Import of Gold**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 195-96
- Indian Defence Engineering Service**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 176-77
- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005 and Demands for Supplementary Grants (General) 2003-2004 - Cut Motions**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 238-44
- National Medicinal Plant Board**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 469-70
- Need to fix the minimum support price for sugarcane (Sub.)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 2-4
- Need to relax norms for procurement of paddy in Uttar Pradesh and Bihar (Sub.)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 300-301
- Non-declaration of Statutory Minimum Price for Sugarcane**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 448-49
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 3-6
- Outstanding Dues of NDMC**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 97-102
- Recent Incidents of violence in Assam and some other parts of the country due to recruitment policy of the Railway - Contd. (DUR 193)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 579-82
- Scam in National Commission for SCs/STs**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 123-24
- Shortage of Milk in Delhi**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 328-29
- Statutory Resolution Re : Disapproval of Delimitation (Amendment) Ordinance and Delimitation (Amendment) Bill—Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 372-73
- Statutory Resolution Re: Disapproval of Indian Telegraph (Amendment) Ordinance and Indian Telegraph (Amendment) Bill - Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 369-70
- Theft of Computers**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 324-25
- Vacant Posts in DD/AIR**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 232
- Women in Silk Industry**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 281-82
- Singh, Sardar Buta**
- Committee on Public Accounts—Action Taken Statements - Laid**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 406
- Committee on Public Accounts— Fifty-eighth, Fifty-ninth and Sixtieth Reports—Presented**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 282
- Committee on Public Accounts - Sixty-first to Sixty-third Reports— Presented**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 251-52

- Presentation of PAC Report Relating to Short Levy of Customs Duty - Laid**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 252
- Social Security Scheme for Unorganised Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 17
- Singh, Shri Brij Bhushan Sharan**
- Construction of Houses by MES**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 174-75
- Indian Defence Engineering Service**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 176-77
- National Institute of Secondary Steel Technology**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 138-41
- Singh, Shri C.N.**
- 12th SAARC Summit**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 9-11
- Allocation of Crude Oil**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 266-67
- Amendment in Industrial Employment (Standing Orders) Act, 1946**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 57-58
- CBI Raids on Padmani Technology Ltd.**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 239
- Chartered Flights**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 93
- Circulation of Fake Indian Notes by Pakistan Habib Bank**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 175-76
- Corruption Cases in S.J. Hospital**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 135
- Creation of Additional Capacity in Ports**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 25-29
- Custom Duties for Power Plants**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 207-09
- Development of Badrinath**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 207-08
- Diversion of Funds under SGRY**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 58-62
- Expansion of NALCO**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 87-88
- Expansion Plan of NHPC for Power Generation**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 116-20
- Fencing of Indo-Pak Border**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 249-50
- Foreign Visits by PM**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 392-409
- Freight Earnings**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 333-34
- Hallmarking of Gold**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 307-08
- Holiday Special Trains**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 79
- Illegal Mining by Private Companies**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 33-35
- Investment Plans of HPCL**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 189-90
- Investors for Rail Projects**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 286-87

- Loans Taken by FCI**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 45-46
- Manned and Unmanned Level Crossings**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 194-97
- Misuse of PSUs by Concerned Ministries**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80-82-
- Mobile Phone Services**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 132
- Modification in NAIS**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 259
- Multilateral Debt**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 257-58
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- Need to start mobile service of BSNL in
Macchlishbar and Patti Tehsil in Uttar
Pradesh (MUR 377)**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 351
- New Auto Fuel Policy**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 102-03
- New Items Under ISI Mark**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 9-16
- New Power Policy for Public Sector
Companies**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 168
- New Security Features for Stamp Papers**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 196
- Non-payment of Deposits by Companies**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 337
- Outstanding Dues of PSU Employees**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 240
- Pilferage of Oil from Wells and Refineries**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 144-45
- Port Policy**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 295-302
- Postal Services**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 245-48
- Production Incentives to Tea Exporters**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 168
- Production of Cement**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 51-56
- Reduction in Price of ATF**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 110
- Reform Agenda for Ministries**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 116-28
- Report of Tata Consultancy Services**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 94-95
- Requirement of DAP**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 177-78
- Resolution of OIC on J&K**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 209-10
- SAARC Information Ministers Conference**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 350-51
- Safe Movement of Punctuality of Trains
during Foggy Season**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 289-90
- Sinking of Able-I Vessel**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 93

- Sixth Pay Commission**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 370-71
- Special Commercial Courts**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 228
- Statutory Resolution Re : Disapproval of Taxation Laws (Amendment) Ordinance and Taxation Laws (Amendment) Bill—Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 319-20
- Testing of Brahmos Missile**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 251-52
- Unemployment situation in the country—**
(DUR 193)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 490-91
- Upgradation of Offices of LIC**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 174-75
- Upgraded WLL Mobile Services**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 355-56
- Use of ILS**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 131-32
- Violation of Licence Terms by Reliance**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 252
- Visit of Deputy Prime Minister**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 17
- Visit of Foreign Dignitaries**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 110-15
- VRS in MTNL**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 228-29
- Singh, Shri Chandra Bhushan**
- Ceiling on Entertainment Tax**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 45-47
- Conversion of Educational Institutes**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 232
- Decentralisation of Decision-making Process**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 127
- Expansion of IA**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 201
- Fast Track Courts**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 286-89
- Incidents of Looting, Robbery and Murders in Trains**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 108-10
- Interim Budget (Railway)—General Discussion Demands for Grants on Account – (Railway), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 154-57
- IPO of PSB**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 193
- Militancy on Bengal Bhutan Border**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 124-25
- Minerals Exploration**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 55-57
- Package for Sugarcane Growers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 140-42

- Pilot Project on TV through KU Band**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 80-81
- Production of Defence Equipment by Private Sector**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 267
- Prototype Fast Breeder Reactor**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 355
- Shifting of Ground Handling Responsibilities**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 115
- Streamlining Teaching Standards/ Methods**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 229-30
- Singh, Shri Chandra Vijay**
Need to ensure that the dues of sugarcane farmers of Bilari Tehsil of Moradabad district, Uttar Pradesh are paid by the sugar mill at Raja-ka-Sahaspur (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 413
- Singh, Shri Digvijay**
The Indian Council of World Affairs (Amendment) Bill - (Amendment Made by Rajya Sabha)—Motion to Agree
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 330,335
- Singh, Shri Jaswant**
Action taken report on the report of the joint parliamentary committee on stock market scam and matters relating thereto (DUR 193)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 429-32
- Appropriation (No. 5) Bill—Consid. & Pass**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 512-14
- Appropriation (Vote on Account) Bill—Consid. & Pass**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 385
- Appropriation Bill—Consid. & Pass**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 390-91
- Demands for Supplementary Grants—General-2003-2004**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 507-12
- Finance Bill—Consid. & Pass**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 391-92
- Finance Bill, 2004—Int.**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 56-57
- Industrial Development Bank (Transfer of Undertaking and Repeal) Bill—Consid. & Pass**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 378-80, 381-86
- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004—Cut Motions**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 360-82
- Interim Budget General, 2004-2005**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 38-57
- Progress on the Action Taken Pursuant to Recommendations of JPC on Stock Market Scam (St.)**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 303-04
- Recent Stamp Paper Scam (DUR 193)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 398-401
- Sick Industrial Companies (Special Provisions) Repeal Bill—Consid. & Pass**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 415

- Statutory Resolution Re : Disapproval of Taxation Laws (Amendment) Ordinance and Taxation Laws (Amendment) Bill—Consid.**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 424-26
- Statutory Resolution Re : Disapproval of Taxation Laws (Amendment) Ordinance and Taxation Laws (Amendment) Bill—Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 322-26
- Singh, Shri Lakshman**
- Unemployment situation in the country—
(DUR 193)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 482-85
- Singh, Shri Maheshwar**
- Acquisition of Land in Himachal Pradesh
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 143
- Allotment of Parking Area in Delhi
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 291
- Buildings Taken by Officers of NHPC
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 357-59
- Central Legislation for Medical Services
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 52-53
- Completion of Routes
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 65-68
- Construction of Railway Gate/Over Bridge on Pathankot-Jogender Nagar Line
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 114-15
- Dental Diseases Programme
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 227
- Enquiry Against Chairmen/Managing Directors
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 213-14
- Excise Cases against Industries
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 283-84
- Expenditure on Works
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 30
- Grant to NGOs for Handicapped Persons
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 113-15
- Grants to Shia/ Sunni Wakf Boards
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 87-88
- Inclusion of Carpenter and Lohar Communities in SCs List
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 224-25
- Inclusion of Routes under PMGSY
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 133-35
- Iodine in Rock Salt
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 76
- Labour Contractors at Jubilee Outlets
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 144-45
- Labour Contractors at Jubilee Pumps in M.P.
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 84-85
- Land Purchase by IOCL
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 193
- Meeting of Vigilance and Monitoring Committees
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 107
- Monkey Menace in Delhi
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 114-15
- Need to evolve a policy of time-bound environmental clearances for hydro-electric power generation projects in the hilly areas of the country (MUR 377)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 422

- Need to introduce services of A.T.R.-50 planes from Kullu, Shimla and Kangra in Himachal Pradesh (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 380
- Need to provide a halt at Mandi on Jogendra Nagar-Pathankot narrow-gauge railway line and construct an over bridge at Passal with the assistance of Public Works Department of Himachal Pradesh (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 486
- Need to release funds from Central Road Fund for construction of roads in Bharuch Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 422-23
- Outstanding Amount of NDMC**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 201-03
- Performance of NABARD**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 135-92
- Revenue from Advertisement for Pay Channels**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 370
- Setting Up of Post Offices**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 135
- Special Central Assistance**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 264
- Statutory Resolution Re : Disapproval of Delimitation (Amendment) Ordinance and Delimitation (Amendment) Bill—Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 360-61
- Statutory Resolution Re : Disapproval of Indian Telegraph (Amendment) Ordinance and Indian Telegraph (Amendment) Bill—Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 361-64
- Studies on Lakes and Rivers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 312-13
- Subsidy to Fertilizer Units**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 233-40
- Telephone Exchanges in Hilly Areas**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 341-42
- Unpaid Amount under EPF**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 215-16
- Singh, Shri Prabhuanath**
- Benefits to Dependents**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 101-02
- BSNL/MTNL Sim Cards**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 53-56
- Centrally Sponsored Rural Development Schemes**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 170
- Constitution (Ninety-Seventh Amendment) Bill—(Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule)—Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 350
- Constitution (One-Hundred Amendment) Bill - Amendment of Eighth Schedule—Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 387-88

- Cumbersome Procedure in Government Hospitals**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 379-80
- Development of Tourist Spots**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 166-67
- Electrification and Doubling of Lucknow-Howrah Rail Line**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 223-24
- Financial Status of State Electricity Boards**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 12-16
- Goud Tribe of Bihar**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 144
- Grants to Cantonment Councils**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 155
- Interim Budget (Railway)—General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 145-48
- Kerosene Agencies at Panchayat Level**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 361
- NCES in Rural Areas of Bihar**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 175-77
- Need to expedite setting up of Krishi Vigyan Kendra at Jalalpur in Saran district, Bihar (MUR 377)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 386
- Need to release funds for repair of the National Highway No. 101 on Chhapra-Mohammadpur Section in Bihar (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 492
- Opening of Technical Schools for Handicapped**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 114
- Performance of WLL Services**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 137-38
- Promotion of Regional Artists**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 296
- Recent Incidents of violence in Assam and some other parts of the country due to recruitment policy of the Railways—Contd. (DUR 193)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 543-55, 627-28
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 448-55
- Reported Need for a financial package to Bihar for development works in the State (CA)**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 335-38
- Scheme for Handloom Sector**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 375-83
- Setting up of Textile Industry**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 201
- Standing Committee on Petroleum and Chemicals—Statement Laid**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 296-97
- Statutory Resolution Re : Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill—Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 493-95

- Supply of Wheat by FCI
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 204-05
- Singh, Shri Radha Mohan**
- Appointment of Compassionate Grounds
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 127
- Closure of CGHS Dispensaries
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 119-20
- Construction of LIG Flats
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 154-58
- Curriculum on Rehabilitation of Disabled Persons
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 337-38
- Export of Fertilizers
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 95-98
- Gap in Health Care Facilities
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 67-69
- Imports of Coronary Stents/Devices
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 314
- Income Tax Ombudsman
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 245
- Insertion of Section by Kendriya Vidyalaya Sangathan
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 66-67
- Insurance and Marketing Schemes for Handloom Weavers
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 111-13
- NCCF Purchase Scam in DMS
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 80
- Non-Recovery of Amount by MOPC
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 171
- Offensive Portrayal of Hindu God
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 216-17
- Police Reforms
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 99-100
- Revenue Leakages
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 97-99
- Safety Measures in Coal Mines
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 97-106
- Task Force on Quality of Foodstuffs
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 200-201
- Universal Health Insurance Scheme
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 112-16
- Singh, Shri Rajnath**
- Need to fix the minimum support price for sugarcane (Sub.)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 4
- Non-Declaration of Statutory Minimum Price for Sugarcane—Submissions by Members
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 5
- Plight of Farmers, Youth and Working class both in the organised and unorganised sectors (DUR 193)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 358-65
- Singh, Shri Rajo**
- Assistance for Agriculture Sector
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 189-90
- Assistance for Women Cooperative Societies
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 201-02

- Assistance to Technology Institutes**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 206-07
- Assistance Under Soil Conservation Scheme**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 129-31
- ATM's in Banks**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 272
- Balika Samridhi Yojana**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 137-38
- Child Welfare Projects**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 249-50
- CRF Aid to Bihar**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 131
- Encroachment on National Highways**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 335-36
- Expansion/Modernisation of Telecom in Jharkhand**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 72-74
- Foodgrains for PDS**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 189-91
- Funds for NCES in Bihar**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 229-30
- Funds for Tele-Communications Network in Bihar**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 80-81
- Grants for Backward Sections and Minority Communities**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 87-88
- Grants for DIETs**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 201
- Grants for NGOs**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 241
- Integrated Dairy Development Project**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 303-06
- Issue of LOI by IOCL in Bihar**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 74
- Natural Resources Data Management System**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 281-82
- NTPC Plants in Bihar**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 383-86
- Power Generation and Distribution in Bihar**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 100-104
- Power Generation in Bihar**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 179-81
- Public Telephone Booths in Bihar**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 100-101
- Rail Projects in Bihar**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 258-59
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 175-80
- Rural Electrification in Bihar during Ninth Plan**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 211
- Sanitation Facilities in Primary and Middle Schools in Rural Areas**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 139-44
- STD/ISD and FAX Facility in Village Panchayat**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 278-79

- Survey for New Rail Lines in Bihar
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 355-58
- Upgradation of Shekpura and Lakhisarai
Railway Stations
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 221-22
- Upgraded Airports
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 389-90
- Waiting List for Telephone Connections
in Bihar
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 45-46
- Watershed Development Programme
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 92-96
- Welfare Schemes for Old People
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 279-338
- World Bank and ADB Assistance to Bihar
& Jharkhand
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 128-29
- World Bank Assisted Projects in Bihar
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 149-52
- World Bank Loan for Ponds in Bihar
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 118
- Singh, Shri Ram Prasad
- Excess Billing
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 185-86
- Facilities to Employees
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 380-82
- Foodgrains for PDS
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 189-91
- Need to set up industries in Naxalite-
prone districts in Bihar (MUR 377)
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 351
- Need to upgrade the existing road
connecting National Highway Nos. 30
and 2 in Bhojpur district, Bihar as a
National Highway (MUR 377)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 295
- Pending Cases in CVC
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 163
- Price Fixation of Phosphoric Acid
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 120-22
- Social Security Scheme for Retrenched
Workers
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 246
- Tenders invited by National Highways
Authority of India
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 139-202
- Upgradation of ITIs
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 154
- Singh, Shri Ramjivan
- Annual Death Rate of Workers in
Industrial Sector
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 74-77
- Ban on Dangerous Pesticides
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 31-34
- Building up of Naval Wing by LTTE
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 295-96
- Categorisation of Pilots as Workmen
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 201-02

- Computerised System for Monitoring a Patient
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 254-55
- Constitution (Ninety-Seventh Amendment) Bill—(Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule)—Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 343-44
- Construction of LIG Flats
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 154-58
- Crash of Helicopter
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 256-57
- Decline in the Inflow of Foreign Students
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 11
- Disinvestment of HPCL, BPCL, and IOC
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 427-28
- Failure of DD to cover Incident
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 223
- Fake Tourist Offices
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 311
- Inquiry into Security Lapses
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 113-14
- Marketing of Letrozole
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 102-03
- MiG-21 Crash
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 353-54
- Migration to NCT of Delhi from the Neighbouring States
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 143-44
- Need to provide financial assistance to the sugarcane growers of Bihar whose crops have been affected by drought (MUR 377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 412-13
- New Fuel Policy
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 265-66
- New Security Features for Stamp Papers
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 196
- Offensive Portrayal of Hindu God
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 216-17
- Planetary Mission
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 58-60
- Plight of farmers, youth and working class both in the organised and unorganised sectors (DUR 193)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 334-38
- Poor Quality of Bulbs
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 372-73
- Procurement of Mirage Aircraft
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 163
- Protest by Indian in France
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 130
- Recognition of Medical Colleges
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 52-55
- Reliance Infocomm
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 336
- Revision in Master Plan of Delhi
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 200-201
- Rise in the Prices of Fertilizers
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 57-58

- Safety Measures in Coal Mines**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 97-106
- Sporting Ties with Pakistan**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 207-09
- Theft in SBI Branch**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 127
- Use of Unsafe and Unhygienic Syringes**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 75-77
- Vanished Companies**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 128
- Violation of Geneva Conventions by Pakistani Forces**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 104-05
- Singh, Shri Rampal**
- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-04—Cut Motions**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 338-42
- Interim Budget (Railway)—General Discussion Demands for Grants on Account - (Railway), 2004-05 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 176
- Problem in Power Sector**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 132-34
- Singh, Shrimati Kanti**
- Advertisement on Gandhiji**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 6-17
- Demolition of Lutyens Bungalows**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 245-46
- Evasion of Service Tax**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 113-14
- Formation of Tiger Squad**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 100
- Inspection of Passport Offices in Bihar**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 103-04
- Inter-state Council Meeting**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 113-16
- Metro Rail Services**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 27-30
- New Auto Fuel Policy**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 102-03
- Package for Sugarcane Growers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 140-42
- Reported Need for a financial package to Bihar for development works in the State (CA)**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 337-38
- Unemployment situation in the country - (DUR 193)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 473-75
- Singh, Shrimati Rajkumari Ratna**
- Agricultural Production**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 113-24
- Agriculture Development Scheme**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 272
- Allocation of Foodgrains**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 214-26

- Approval to Power Projects of UP**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 183
- Bad Debts**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 308
- Construction of Yatri Niwas**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 72-74
- Eco-Tourism**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 147-48
- Facilities for Conservation of Monuments**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 145
- Financial Assistance to FPI**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 85-90
- Import and Export of Petroleum Products**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 238-39
- Inland Water Transport System**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 4-20
- Meetings on Rural Development**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 174-75
- Misuse of LPG Cylinders by Dealers**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 51-53
- Need to depute a Central team to review the rural development work in Pratapgarh district, Uttar Pradesh (MUR 377)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 309
- Need to enquire into the irregularities being committed in the implementation of rural development projects in Pratapgarh Parliamentary constituency, Uttar Pradesh (MUR 377)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 280
- Pending Insurance Claims of Farmers under NAIS**
(Deb. 10, Vol. XXXVII; 15-12-2003)
Col. 217-18
- Procedures of Investment by NRIs**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 57-58
- Proposal for Setting Up of Power Projects**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 25-30
- Recovery of Bank Loans**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 26-30
- Schemes to Attract Tourists**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 17-24
- Setting up of FPI with Foreign Collaboration**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 175-77
- Standard of Ayurvedic, Unani and Homoeopathy Systems of Medicine**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 16-17
- T and D Losses to SEBs**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 42-43
- Target for Power Generation**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 113-22
- Tourism Projects**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 90-94
- Violation of Rules by Companies**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 202-04
- Singh, Shrimati Shyama**
- Agreement with South Africa in Hydrocarbon Sector**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 288-89

- Agricultural Policy**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 205-06
- Alleged Irregularities in Implementation of National Highways Development Project (SNQ)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 68-93
- Amendment to Wildlife (Protection) Act, 1972**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 396-400
- Amendments in University Grants Commission Act**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 240-41
- BSNL Schemes for Mobile Subscribers**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 217-18
- Bureaucratic-PSU Nexus in Power Sector**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 239-40
- Civil Aviation Policy**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 266-67
- Closure of Sector Reforms Pilot Projects**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 9-23
- COCO Pumps**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 190-91
- Committee on Conditional Access System**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 274-75
- Corporate Safety Plan**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 33-36
- Corruption and Mismanagement in DDA**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 199-203
- Corruption in Judiciary**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 68-69
- Counterfeit Trade in IT Sector**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 255-56
- Customs House Agents Licencing Rules**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 110-11
- Cyber Crime**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 70-72
- Delhi Police Coordination with Neighbouring States**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 260-61
- Denial of Work Orders to HEC**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 385-86
- Disinvestment of Profit Making Companies**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 132-33
- Dispute with EU**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 131
- Export of Cotton**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 296-97
- Failure of Metal Detectors**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 325-26
- FDI in Print Media**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 231-34
- Financial Health of SEBs**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 223-24
- Foreign Investment in Food Processing Units**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 350-51
- Foreign Visits by PM**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 392-409

- Golden Quadrilateral from Delhi to Kolkata
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 324-25
- Guidelines by CERC
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 42-43
- Hepatitis Cases
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 64-65
- Import of Chinese Silk Fabrics
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 385
- Import of Hazardous Waste
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 79-80
- Improvement in the Customer Care Service
of MTNL and BSNL
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 462-63
- Inadequate Health Care facilities in CGHS
Dispensaries
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 16
- Income Tax Appellate/Tribunal
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 121-23
- Increase in the Judges strength in the High
Courts
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 301-02
- Inadequate Health Care facilities in CGHS
Dispensaries
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 16
- Indo-Turkey Agreement Against
Terrorism
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 415-17
- Information Technology for Tourists
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 129-30
- Introduction of Earthquake Monitoring
Laboratories
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 101-02
- Jammers in Border Areas Ineffective
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 235-36
- Joint Coordination Committee Meeting on
Naxalism
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 192-93
- Launching of New Road Project
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 78-80
- Leakage in Kalpakkam Plants
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 312-13
- Liberalisation of Civil Aviation Sector
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 269
- Loans for Self Employment Schemes
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 135
- National Pulses Development Project
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 54-55
- Naxalism
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- NCERT Meeting on Examination Reform/
Grading System
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 299-304
- New Postal Policy
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 433-34
- News on Private FM Channels
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 54-55
- Non-Acceptance of LOC by Pakistan
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 121
- ONGC Helicopter Crash
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 253-55

- Pakistani and Bangladeshi Nationals in Defence Forces**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 373
- Pending State Power Projects**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 325-32
- Port Transit Facilities by Bangladesh**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 287-88
- Prices of Anti-AIDS Drug**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 189-90
- Private Investment in Mining Sector**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 198-99
- Production of Bio-Fertilizers**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 161-62
- Programmes Through Direct-to-Home Television**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 195-96
- Promotion of Hindi and Cultural Activities**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 45-50
- Public Health Care System**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 73-74
- Reduction of Fertilizer Prices**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 112-13
- Refund of Railway Tickets**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 226-27
- Report on Rajdhani Express Accident**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 273-74
- Residency Cards**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 142-43
- Retention of Samples of Petrol and Diesel**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 118-19
- Review of Anti-Dumping Policies**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 234
- Safety and Security of Commuters in Trains (S.N.Q.)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 41-48
- Securitisation Act, 2002**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 260
- Setting up of Fertilizer Projects in Iran**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 106
- Setting up of Grievance Redressal Cell by CIL**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 186-87
- Setting up of National Seeds Grid**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 196-97
- Shelter by China to ULFA**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 107-08
- Shortage of Iron Ore**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 253
- Sub-Committee on Jute Industry**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 269
- Subsidies to Farmers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 399-401
- Use of Mobile by Militants**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 142-43
- Violation of Directives of CVC by PSUs**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 116

Sinha, Shri Shatrughan

Merchant Shipping (Amendment) Bill, 2003—Consid. & Pass
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 424

The Merchant Shipping (Amendment) Bill, 2003—Consid.
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 485-88

Sinha, Shri Yashwant

Alleged Misutilisation of Funds by the Government for Issuing Advertisements in the Media
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 93

Launching of Military Action Against Indian Insurgent Groups Operating from Bhutan (St.)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 506-07

Sivakumar, Shri V.S.

AEZ Project for Medicinal and Aromatic Plants
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 209-10

Amendment to the Notaries Act
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 146-47

Computerisation of High Court of Kerala
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 249-50

Curb on Import of Arecanut
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 220

Development of NH-47
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 334-35

High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2002—Consid. & Pass
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 455-56

International Convention Centre at Kovalam in Kerala
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 174

Need to set up a Bench of High Court at Thiruvananthapuram, Kerala (MUR377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 309

New Terminal at Thiruvananthapuram
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 420-21

Projects in Kerala
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 164-65

ROB/RUB Projects in Kerala
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 147-58

ROBs at Anayara and Melaranoor Level Crossings
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 250-51

Safety of Women at Work Places
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 160

Setting up of Maritime Academy in Kerala
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 197-98

Upgradation of Engineering Colleges
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 247-48

World Bank Assistance for Health Sector
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 169-70

Somaiya, Shri Kirit

Action Taken Report on the Report of Joint Parliamentary Committee on Stock market Scam and Matters Relating Thereto (DUR 193)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 447-62

- Alleged enrolment of bogus voters on a massive scale in scientists colony of BARC, Mumbai (Sub.)
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 198
- BPL Survey
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 196-97
- Clearance to Sea Link Projects of Mumbai
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 287-88
- Complaint against Roofit Industry
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 60-61
- Demands for Supplementary Grants - General - 2003-2004
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 446-61
- Development of Helipad by ONGC in Mumbai
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 230-31
- Development of Slums under NSDP
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 42-50
- Disinvestment of RCF, Mumbai
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 65-66
- Dismantling Vikrant Warship
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 56-57
- Electronic Facilities in Post Offices
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 288
- Employment-Generation through GQ Project
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 62
- Enhancement of Funds under ARWSP
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 103-06
- Export of Fruits and Vegetables
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 283-84
- Financial Performance of HUDCO
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 314-15
- Financial Service Centre
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 390
- Foreign Investment in Dabhol
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 153-54
- Grants for Nirmal Bharat Scheme
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 245
- Health Melas
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 17-18
- Increase in Cargo Charges
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 281
- Installation of Statue of Shivaji
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 362
- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004 - Cut Motions
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 256-71
- Introduction of Kisan Channel
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 224-25
- IV Mumbai (Middle Vaitarna) Water Supply Project
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 137-38
- Kurla-Mahul Rail Line
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 143-44
- Modernisation of Motorman's Cabins
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 152
- National Policy on Slums
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 106-08

- Need to expedite construction of Rail Over-bridge at Ghatkopar, Mumbai and other FOBs by Central Railways in Maharashtra (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 380
- Need to expedite conversion of Kurla-Mahul goods railway line into passenger railway line (MUR 377)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 279-80
- New Connections by Mahanagar Gas**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 191-93
- New Helipad in Mumbai**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 232
- Non Functioning of Coupon Validating Machines**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 276-77
- Patriotic Tourism Development Project**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 151-52
- Performance of HUDCO**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 242-43
- Performance of Pawan Hans**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 195-96
- Power Failure in Western Region**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 198-99
- Prime Minister's Statement on the Resignation of Shri Dilip Singh Judev, from the Council of Ministers (DUR 193)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 400-13
- Production of Typhoid Vaccines**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 130-31
- Pune-Mumbai Expressway**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 11-12
- Railway Prabasi Suraksha Abhiyan**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 213
- Rate of Foodgrains under SGRY**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 98
- RBI Bonds**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 226-27
- Recent Stamp Paper Scam (DUR 193)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 354-71
- Regulator for Cable Business**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 25-31
- Rehabilitation Scheme for Encroachers on Sanjay Gandhi Rashtriya Udyan Akademi**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 181-82
- Relaxation in CRZ Guidelines**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 104-05
- Safe Building Constructions**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 26
- Scheme of Night Shelters for Urban Shelterless**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 23-28
- Sharp Rise in the Capital Market**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 22-26
- Slum Rehabilitation Project (SNQ)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 82-93
- Statutory Resolution Re : Disapproval of Taxation Laws (Amendment) Ordinance and Taxation Laws (Amendment) Bill—Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 314-19

- Taxi Track at Mumbai**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 69-70
- Upgradation of Health Services**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 288-89
- Utilisation of Funds for Investors Protection**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 256-57
- Violation of CRZ Guidelines in Mumbai**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 111-12
- Welfare Scheme for Senior Citizens**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 321-28
- Work in Turbe-Thane Section**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 67-68
- World Bank Assistance in Health Sector**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 115-16
- Sorake, Shri Vinay Kumar**
- 35th Meeting of Joint Rivers Commission**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 71-73
- Agro-based Vocational Training Course**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 67
- Barak Defence System**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 136
- Blending of Ethanol in Petrol**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 314
- Bongaigaon Refineries and Petro-Chemicals**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 339-40
- Cellular Phone Service in N.E. States**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 386-88
- Conversion of Charitable Society into Company**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 129-30
- Conversion of Plastic Wastes into Petroleum Fuel**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 263
- Credit/Debit Card**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 201-02
- Dabhol Project**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 231-32
- Disinvestment of HPCL, BPCL, and IOC**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 427-28
- Dry Lease of Jet**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 407
- Environmental Hazards Caused by Toxic Wastes**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 364-65
- Exclusion of Private Companies for Supply of LPG and Kerosene**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 372-73
- Expansion of IA**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 201
- Export of Cotton**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 296-97
- Functioning of Army Cantonment Boards in Congested Urban Agglomerations**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 81-82
- Funds from Indian Market by ADB and IFC**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 286-87

- Imposition of Uniform Licence Fee**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 373-74
- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004 - Cut Motions**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 301-04
- Interim Budget (Railways) - General Discussion Demands for Grants on Account—(Railways), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 186-88
- IT Tribunals**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 201
- Lowering of Air Corridor Height**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 318-19
- Minimum Wages to Unorganised Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 178-79
- Money Laundering Cases**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 225
- Need to provide four-line connectivity to New Mangalore Port with the National Highway and Golden Quadrilateral (MUR 377)**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 349-50
- Need to restore concessional tariff to rural landline telephone subscribers in Dakshina Kannada Telecom district (MUR 377)**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 381
- Observations of Amnesty International**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 265-66
- Overdrawn of Power by SEBs**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 45-47
- Parallel Marketing of LPG**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 77
- Procurement of Aircraft Carriers**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 287-88
- Reclassification of Rural Pockets**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 323-24
- Safety of Indian Students Abroad**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 293-95
- Services Provided by BSNL and MTNL**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 271-72
- Smuggling from Bangladesh**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 212-13
- Spiritual and Meditation Course**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 122-23
- Standard Bench Mark for Airport**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 256
- Strategic Storage of Petroleum Products**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 355-56
- Supply of Detective Shells**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 39-40
- Theft of Computers**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 324-25
- Upgradation of Coastal Highways in Gujarat**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 106-07

- Use of ILS**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 131-32
- Violation of D.T.H. Guidelines**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 209-10
- Srinivasula, Shri Kalava**
- Allocation of Funds to Sarva Shiksha Abhiyan**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 263-64
- Cargo Handling at Major Ports**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 201-02
- Chinese Film Festival in India**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 63
- Delay in Projects**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 262-68
- Disease Surveillance System**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 331-32
- Electricity to Villages**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 201-06
- Exploitation of Gas Reserves in K.G. Basin**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 174
- Foot and Mouth Diseases amongst Animals**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 248
- Gratuity to Teachers**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 119-20
- Guidelines for Registration of Alternative Import Sources**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 191-92
- Harmful Effects of Bt. Cotton**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 123-24
- Loan from Australia for Godavari Basin River Development**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 107-08
- Milk Production**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 107-09
- Modernisation of Tungabhadra Canal**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 183
- Need to prepare a perspective plan for the all round development and to check recurring drought in Anantapur District, Andhra Pradesh (MUR 377)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 306-07
- Procurement of Export Paddy**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 242
- Production of Allethrin**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 206-07
- Research Works in IITs**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 140-41
- Review of Transgenic Crop Policy**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 217-18
- Revised Estimate for GDP**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 268
- Seeds Business**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 13-20
- Setting up of Advanced Centres**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 279
- Space Cooperation with Israel**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 107-08
- Swarnjayanti Gram Swarojgar Yojana**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 147-50

- Time Bound Promotion**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 96
- Undernourishment**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 152-53
- Uniform Media Policy**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 285-86
- Visit of Senegalese President**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 75
- VRS in Railways**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 351-52
- Subba, Shri M.K.**
- Air Link for N.E.**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 240-48
- Allocation under Rural Development Schemes**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 133-54
- Assam Gas Cracker Project**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 93
- Assistance to Assam for Flood Control**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 148
- Assistance to Assam State Electricity Board under APDRP**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 154-56
- Assistance to Flood Affected States**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 231-33
- Bridge at Chowkighat on NH-52**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 317
- Charges by PGC from North-Eastern States**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 66
- Conference of Ministers of North Eastern States**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 190-98
- Construction of Bogibeel Bridge**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 203-04
- Construction of Bridge Over Brahmaputra**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 355
- Deteriorating Condition of Powerloom Sector**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 205-07
- Development of Deepar Beel**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 393
- Disinvestment of Oil Companies**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 282-83
- Economic Package to Nagaland**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 135-37
- Education Reforms**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 110
- Energy Summit in Guwahati**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 228-29
- Exploitation of Tea Garden Labourers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 224
- Export of Tea to US**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 65-70
- Flood Control Projects**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 27
- Funds to Forest Development Agencies**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 84-85

- Gas Cracker Project in Assam
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 64
- Gurwahati-Mumbai Flights
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 61
- Hydel Power Projects for North Eastern Region
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 306-10
- Implementation of Subansiri Hydel Power Project
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 253-55
- Inclusion of Mayong and Pobitora as Tourism Circuits
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 177
- Installed Capacity of ASEB
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 362-64
- JBIC Investment in Assam
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 78
- Land-Slides along the National Highway-44
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 105-06
- Oil and Gas Production in Assam
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 81
- ONGC Exploration in North Eastern Region
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 175-76
- Plan Allocation to N.E. States
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 389-90
- Plantation Labour Act
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 219-21
- Position of Loktak Downstream Hydro Power Project
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 344-48
- Power Crisis in Assam
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 290-91
- Recognition of Medical College in Assam
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 329
- Relief Package for Exploration of Crude Oil in North Eastern Region
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 97-98
- Royalty on Gas and Oil to Assam
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 259
- Scheme to Promote Tourism
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 341
- Siphoning off funds under IAY in Assam
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 184
- Talks with NSCN (I-M)
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 134
- Technical Assistance by ADB to Assam
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 158-59
- Tourist Circuit Set up by North East Council
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 194
- Transfer of NH-52 to the Border Roads Organisation
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 459-60
- Visit of Tourists to North-Eastern States
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 80-82
- World Tea Conference
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 227

Sadarsana Natchiappan, Shri E.M.

- Committee on Air Space Management**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 192-93
- Companies Delisted from Stock Exchanges**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 205
- Conference on Agriculture for Rabi Campaign**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 210-11
- Current Account of the Country**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 276
- Exploitation of Ocean Wealth**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 61-62
- Foreigners (Amendment) Bill, 2003 - Consid. & Pass**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 61-64
- Forest (Conservation) Amendment Bill, 2000 - (Amendment of section 2, etc.) - Consid. & Pass**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 464-70
- Gauge Conversion**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 121-22
- Growth Rate in Agriculture**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 229
- High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2002 - Consid. & Pass**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 452-55
- Hindustan Antibiotics Limited**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 206

Impairment of Assets of Companies

- (Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 177
- Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 98-106
- Legislation on Lender's Liability**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 96-97
- Medical Education Standard**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 280-81
- National Policy for Children (Res.)**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 114-16
- Need to bring the districts of Sivaganga, Pudukottai and Ramnad in Tamil Nadu under the ambit of the Drought Prone Area Programme (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 70-71
- Need to take steps to facilitate repatriation of nine youths of Tamil Nadu, facing trial in Malaysian Court (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 409
- Privatisation of CPUs (Res.)**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 72-75
- Projects of IRCON**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 142-46
- Regulator for Cable Business**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 29-30
- Setting up of National Training Institute**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 128

- Social Justice/Security Package for Un-Employed Youths**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 228-29
- Statutory Resolution *Re* : Disapproval of Taxation Laws (Amendment) Ordinance and**
- Taxation Laws (Amendment) Bill - Consid. & Pass**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 310-13
- The Electricity (Amendment) Bill, 2003 - Consid. & Pass**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 445-48
- The Merchant Shipping (Amendment) Bill, 2003 - Consid.**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 498-502
- Utilization of Centre for Perishable Goods**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 265
- World Mining Congress**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 170-71
- Sudheeran, Shri V.M.**
- Cash Awards to Medal Winners**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 290
- Foreign Airlines in Domestic Sector**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 39
- Higher Air Fare for Gulf Sector**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 259-60
- Minerals Sand Mining in Kerala**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 101-04
- Misutilization of Funds Meant for Pollution Control**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 98
- Need to provide compensation and security to the victims of reported violence in village Badhara in Satna district of Rewa Parliamentary Constituency in Madhya Pradesh (Sub.)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 195
- New Directives for Job Seekers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 208-09
- Opening of UAE Consulates in State Capitals**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 97-98
- Passenger Service Between Cochin and Gulf Countries**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 281-82
- Remittance made by NRI**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 81
- Sand Mining on River Beds in Rivers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 150-51
- Villages Lacking Quality Drinking Water**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 8-9
- Suman, Shri Ramji Lal**
- Alleged Misutilisation of Funds by the Government for Issuing Advertisements in the Media**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 92
- Assessment of the Value of SSI Products**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 180-81
- Choudhary Charan Singh Birth Centenary Celebrations Committee (DUR 193)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 475

- Cloths Produced Under Handloom Sector**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 211-12
- Constitution (One-Hundred Amendment) Bill - Amendment of Eighth Schedule - Consid. & Pass**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 390
- Cooperative Banks Functioning without Licence**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 46-57
- Credit to SSIs**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 178-80
- Exports of Wheat/Rice**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 118-19
- Foodgrains Stock**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 331-34
- Grant of Visa by US**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 337-38
- Import of Pepper**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 231
- Improvement in Police Force**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 124-26
- Kashmiri Youths Crossing Border**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 157-58
- Misuse of PSUs by Concerned Ministries**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 80-82
- Non-declaration of Statutory Minimum Price for Sugarcane**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 447-48
- Notices of Motion for Adjournment**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 388
- Permission for Prosecution**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 105
- Prime Minister's Statement on the Resignation of Shri Dilip Singh Judev, from the Council of Ministers (DUR 193)**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 365-67
- Problem being faced by Haj Pilgrims (Sub.)**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 309
- Problems faced by Sponge Iron Industry**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 280-81
- Production Capacity of LPG**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 292-93
- Production of Crude Oil**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 191-94
- PSUs**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 280-84
- Recent incidents of violence in Assam and some other parts of the country due to Recruitment Policy of the Railways (DUR 193)**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 446-48
- Report on Frontier Mail Accident**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 209-10
- Reported strike by oil sector employees against disinvestments of BPCL, HPCL, etc.**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 3
- Sale of Crude Oil Processing Companies**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 218-19

- Shortage of Dwelling Units**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 75-84
- Statutory Resolution Re : Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill - Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 470-73
- Subsidies by Developed Countries**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 129-30
- Sutluj Yamuna Link Canal Project**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 200
- Trial of DDA Officers**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 84-85
- Unemployment situation in the country - (DUR 193)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 447-50
- Welfare of Women Labourers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 221-22
- Suresh, Shri Kodikunnil**
- Agricultural Export Zone in Kerala**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 84-85
- Amendment to the Notaries Act**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 146-47
- Athirapally Hydro Electric Project**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 68
- Ayurveda Park in Kerala**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 82
- Cancellation of Flights**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 237-38
- Construction of Forest Roads**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 412-13
- Construction of Mysore--Kozokode Line in Southern Region**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 93
- Eco-Tourism in Kerala**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 150-51
- Educational Grid Across colleges/ Institutions**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 369-70
- EPF Deposits by Punalur Paper Mills**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 231-32
- Establishment of MICE in Kerala**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 201-02
- Expansion of Oil Palm Cultivation**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 342
- FM Radio Station at Konni in Kerala**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 291-92
- Foot and Mouth Disease Control Scheme in Kerala**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 116
- Forest (Conservation) Amendment Bill, 2000 - (Amendment of section 2, etc.) - Consid. & Pass**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 492-93
- High Court Bench at Thiruvananthapuram**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 105-06
- High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill - Consid. and pass**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 514

- High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2002 - Consid. & Pass (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 441-46
- Marine Police Force (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 126
- Need to expedite setting up of a LPT Maintenance Centre at Adoor, Kerala (MUR 377) (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 382
- Need to set up a new Regional Rural Bank at Kottarakkara in Quilon District under State Bank of Travancore (MUR 377) (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 324-25
- Need to set up a Rubber Park at Pathanapuram in Kollam district, Kerala (MUR 377) (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 439-40
- New Terminal at Thiruvananthapuram (Deb. 10, Vol. XXXVII, 15-12-2003) Col. 420-21
- Non-Deposit of P.F. Contribution of Cashew Works (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 78
- Opening of Bio-Technology Parks (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 374-75
- Passenger Amenities at Thiruvananthapuram Airport (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 216-17
- Privatisation of Airports (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 132-33
- State-wide Information Infrastructure in Kerala (Deb. 12, Vol. XXXVIII, 17-12-2003) Col. 279
- Statutory Resolution Re : Disapproval of Indian Telegraph (Amendment) Ordinance and Indian Telegraph (Amendment) Bill - Consid. & Pass (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 370
- User's Fee at Airports in Kerala (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 107-08
- Wind Energy Project in Kerala (Deb. 13, Vol. XXXVIII, 18-12-2003) Col. 229-30
- Swain, Shri Kharabela
- Action Taken Report on the Report of Joint Parliamentary Committee on Stock market Scam and Matters Relating Thereto (DUR 193) (Deb. 15, Vol. XXXVIII, 22-12-2003) Col. 498-504
- Forest (Conservation) Amendment Bill, 2000 - (Amendment of section 2, etc.) - Consid. & Pass (Deb. 14, Vol. XXXVIII, 19-12-2003) Col. 470-74
- Industrial Development Bank (Transfer of Undertaking and Repeal) Bill - Consid. & Pass (Deb. 5, Vol. XXXVII, 08-12-2003) Col. 370-72
- Interim Budget (General) 2004-2005; Demands for Grants on Account (General) 2004-2005; and Demands for Supplementary Grants (General) 2003-2004 - Cut Motions (Deb. 4, Vol. XXXIX, 04-02-2004) Col. 323-28
- Unemployment situation in the country - (DUR 193) (Deb. 16, Vol. XXXVIII, 23-12-2003) Col. 450-55

Swami, Shri Chinmayanand

Administrative Tribunals (Amendment) Bill, 2003 - Int.

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 341

Prevention of Terrorism (Amendment) Bill, 2003 - Int.

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 337

Prevention of Terrorism (Amendment) Ordinance, 2003 - Laid

(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 337

Recent Incidents of violence in Assam and some other parts of the country due to recruitment policy of the Railway—Contd. (DUR 193)

(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 599-606, 636-38

Swami, Shri I.D.

State Emblem of India (Prohibition of Improper Use) Bill, 2003 - Int.

(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 305

Statement Correcting Reply to Starred Question No. 103 dated 26.11.2002 Re: Crime against Women and Statement Re: Reasons for Delay in Correcting Reply

(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 369-79

Swaraj, Shrimati Sushma

Business Advisory Committee—Fifty Seventh Report - Presented

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 502

Business Advisory Committee - Fifty-Sixth Report - Presented

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 378

Business Advisory Committee - Sixtieth Report - Presented

(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 220-21

Demands for Supplementary Grants - General - 2003-2004

(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 479-82

Detention of Shri Prakash Singh Badal, former Chief Minister of Punjab (Sub.)

(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 284-85

Drugs and Cosmetics (Amendment) Bill, 2003 - Int.

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 377

Fifty Seventh Report of the Business Advisory Committee - Motion Moved

(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 305-08

Notices of Motion for Adjournment

(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 402

Ruling by the Speaker Re: Propriety of (i) Terming 'Vote-on-Account' as 'Interim Budget' in the Order Paper of the day; and (ii) Convening of the Session of the Year on 29 January, 2004 without the Presidential Address

(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 19-31

Salary, Allowances and Pension of Members of Parliament (Amendment) Bill - Consid. & Pass

(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 312, 14

Sixtieth Report of Business Advisory Committee - Presented

(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 185

Statutory Resolution Re : Disapproval of National Tax Tribunal Ordinance, 2003 and National Tax Tribunal Bill, 2003 - Consid.

(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 475

- Statutory Resolution Re: Disapproval of Indian Medicine Central Council (Amendment) Ordinance and Indian Medicine Central Council (Amendment) Bill - Consid. & Pass**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 427-28
- Thakkar, Shrimati Jayaben B.**
- Alleged Misutilisation of Funds by the Government for Issuing Advertisements in the Media**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 96
- Anti-Diabetic Drug Phenformin**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 67-68
- Ban on Asbestos Mining**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 310-11
- Banking Licence to Cooperative Societies**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 65
- Banned Drugs in Circulation**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 310-11
- Dharna Outside Pragati Maidan by Anti-Mining Groups**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 101
- Earthquake of Moderate Intensity**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 28-29
- Export of Handmade Carpets**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 337-38
- Ferry Service between Mumbai and Karachi**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 112
- Fluoride Mitigation Centre**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 109
- Licensing Power**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 388-89
- Losses in Postal Department**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 282
- Marketing of Small Enterprises Products**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 273-74
- Mukherjee Commission of Netaji**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 145-46
- Need to approve the proposal of the Government of Gujarat for inclusion of Palmolein Oil in Tariff Rate Quota and permit its import (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 68-69
- Need to approve the proposals of the Government of Gujarat for promotion of tourism in the State (MUR 377)**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 439
- Need to re-open Regional Centre of National Savings Organisation, Ahmedabad (MUR 377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 323
- Need to take steps to check increase in the price of Natural Gas following the dismantling of Administered Price Mechanism (MUR 377)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 309
- Poaching of Chirus**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 67-68
- Recommendations of ESIC Review Committee**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 104
- Review meeting of APDRP**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 62-64

- Shortage of Medicines in AIIMS**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 332-33
- Standing Committee on Science and Technology, Environment and Forests - One hundred nineteenth to one hundred twenty-fourth Reports - Laid**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 65-66
- Thakur, Shri Ramabeth**
- Agreement with European Union in Navigation Field**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 277
- Allocation for AUWSP during Tenth Plan Period**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 184-88
- Amendment in Law for DNA Testing**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 205-06
- Amount Allocated under AUWSP**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 139
- Assistance to NGOs for Blindness**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 271-76
- Availability of Gas to Fertilizer Units**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 177-78
- Ban on Recruitment of Clerks**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 229-30
- Bilateral Trade with Austria**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 217-18
- Build Own Operate Transfer Model**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 284-85
- Building of Aircrafts Carriers**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 177-78
- Centrally Sponsored Training Programmes of FPI**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 101-03
- Challenges before Exporters**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 300-01
- Conversion of ESI Hospitals into General Hospitals**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 343
- Credit Cards to Artisans**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 233
- Crisis in Powerloom Industry**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 32-34
- Dangerous Rail Zones**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 99-100
- Digital Distribution System**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 156
- Employment Generation**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 245-47
- Eradication of TB**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 456-58
- Export of Fruits and Vegetables**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 283-84
- Extension of Bombay Clearing Scheme to Kalyan Complex**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 177-78
- Fast Track Courts**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 183
- Foodgrains Stock**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 331-34

- Funds to Projects of Various States**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 250-54
- Generic Medicines**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 249
- Handloom Exhibitions/Fairs**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 265-66
- Impact of Labour Reforms**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 67-72
- Inland Charges**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 263-64
- Insurance and Marketing Schemes for Handloom Weavers**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 111-13
- Introduction of Kisan Channel**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 224-25
- Jobs in Drought Hit Areas**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 116-17
- Launching of New Road Project**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 78-80
- Leaking of Question Papers**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 293
- Medicines to AIDS Patients**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 175-76
- Mid-day Meal Scheme**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 334-35
- Minimum Wages**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 406-07
- Mobile Train Radio Communication System in Trains**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 95-96
- National Company Law Tribunal**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 79
- Opening of Post Offices**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 128
- Orders for Procurement of Indigenous Defence Equipments**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 273-74
- Package for Tourism Industry**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 255
- Pradhan Mantri Gram Sakshari Yojana**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 201-08
- Prices of Anti-AIDS Drug**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 189-90
- Procurement of Warships**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 134-35
- Recruitment in ITBP on Compassionate Ground**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 75-76
- Report on Health Policy Research**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 26-27
- Setting up of National Kisan Commission**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 198
- Setting up of University for Disabled**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 138-39
- Sinking of Ships**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 53-54

- Subsidy to Fishermen for Fuel Requirement
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 95
- Swajaldhara Scheme
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 150-54
- Symposium on Water Management
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 145
- Tapping of Water Potential
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 417-18
- UN Resolution of Right to Self Determination
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 280
- Violation of Kerosene Control Order by Private Oil Companies
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 194
- Winding up of Metro Channel
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 208-09
- Withdrawal of Purchase Preference from State owned Company
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 74-75
- Works to Labour Cooperatives
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 309-10
- WTO Meet at Cancun
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 18-25
- Thomas, Shri P.C.**
- British Statutes (Repeal) Bill, 2003 - Consid.
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 123-24
- British Statutes (Repeal) Bill, 2003 - Pass
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 221-24
- High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2002 - Consid. & Pass
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 456-61
- National Tax Tribunal (No.2) Bill, 2003 - Int.
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 516-17
- National Tax Tribunal Bill, 2003 - Withdrawn
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 515
- Statutory Resolution Re : Disapproval of National Tax Tribunal Ordinance, 2003 and National Tax Tribunal Bill, 2003 - Consid.
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 462
- Tiwari, Shri Lal Bihari**
- Estimates Committee - Nineteenth Report - Presented
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 288-89
- Interim Budget (Railway) - General Discussion Demands for Grants on Account - (Railway), 2004-2005 Demands for Supplementary Grants - (Railway), 2003-2004 and Demands for Excess Grants - (Railways) 2001-2002
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 189
- Need to develop parks adjoining Group Housing Societies in East Delhi by DDA (MUR 377)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 394-95
- Need to ensure early completion of the pending projects of Railways in East Delhi (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 307

- Need to place work order for construction of a new bridge on river Yamuna at Wazirabad, East Delhi (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 69
- Need to regularise unauthorised colonies in Delhi and to allow Members of Parliament to utilize the MPLAD funds for development of such colonies (Sub.)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 318-19
- The Electricity (Amendment) Bill, 2003 - Consid. & Pass**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 476-78
- Tiwari, Shri Sunder Lal**
- Alleged Irregularities in Implementation of National Highways Development Project (SNQ)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 81-82
- Allocation of Foodgrains to Drought Affected Areas**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 67-70
- Blood Bank Without Pathologists**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 284
- BPL Census**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 17-18
- Closure of Anganwadi Centres**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 77
- Contract Farming**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 125-26
- CRF Fund for Madhya Pradesh**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 47-48
- Crime Against Women**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 10-12
- Custodial Deaths**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 18-27
- Employees of Media Organisation under EPPS**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 108-09
- Gap Between the Platform and the Coach on Metro Stations**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 128
- Hawala Money in Kashmir**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 191-92
- Hepatitis A and B Vaccination**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 78-79
- ICDS Scheme in Madhya Pradesh**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 106-07
- ILL Effects of G.M.Crops**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 269-70
- Immigration Racket Unearthed in UK**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 49-50
- Incidents of Looting, Robbery and Murders in Trains**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 108-10
- Inclusion of Medicines in DPCO**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 193-94
- Insurance Deal of IA**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 219-20
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81

- Need to provide compensation and security to the victims of reported violence in village Badhara in Satna district of Rewa Parliamentary Constituency in Madhya Pradesh (Sub.)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 192-93
- Norms for Packaged Drinking/Natural Mineral Water**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 41-43
- Outstanding Amount of NDMC**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 201-03
- Recruitment in Railways**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 81
- Registration of FIR**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 189-90
- Rehabilitation Scheme for Tribals**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 176-77
- Sale of Under Weight Articles**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 157-58
- Suggestions of Amicus Curiae**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 143
- TDS by Liquor Companies**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 280-81
- Terrorism in North Eastern States**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 143-44
- Using of Mobile by Terrorists**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 306-07
- Violation of N.P.P.A. Rules**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 130-31
- Tomar, Dr. Ramesh Chand**
- Amendment of Port Acts**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 57-58
- Cheaper Air Service**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 137
- Criteria for Recognition of Sports/Games**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 277-82
- Dealerships to Women Land Owners**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 112-13
- Expandable Housing Scheme, 1996**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 150-52
- FDI in Banks**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 259
- Jute Technology Mission**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 199-200
- Monitoring of Air Space**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 47
- Naturopathy/Yoga for CGHS Beneficiaries**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 62-63
- Opening up of a CGHS Dispensary, Vasant Vihar**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 95
- Shifting of Delhi Income Tax Office**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 89-90
- Traditional Games**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 281

Topdar, Shri Tarit Baran

Plight of farmers, youth and working class both in the organised and unorganised sectors (DUR 193)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 300-09

Tripathee, Shri Ram Naresh

Need to augment V.T.S. capacity in Sheoni district and introduce mobile services at Murai and Khawasa border of National Highway No. 7 in Madhya Pradesh (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 411

Tripathi, Shri Prakash Mani

Action Taken Report on the report of Joint Parliamentary Committee on Stock market Scam and Matters relating thereto (DUR 193)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 468-75

Action taken report on the report of the Joint Parliamentary Committee on stock market scam and matters relating thereto (DUR 193)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 434-36

Advertisement of Gandhiji (HAHD)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 508

Standing Committee on Home Affairs - One Hundred and Seventh Report & Evidence - Laid
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 297

Statutory Resolution Re : Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill - Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 464-67

Vajpayee, Shri Atal Bihari

Need for a financial package to Bihar for development works in the State (C.A.)
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 408-12

Prime Minister's Statement on the Resignation of Shri Dilip Singh Judev from the Council of Ministers (DUR 193)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 385

Resignation of Shri Dilip Singh Judev from the Council of Ministers (St.)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 357-58

Varma, Sh. Ratilal Kalidas

Committee on the Welfare of Scheduled Castes and Scheduled Tribes - Reports of Study Tours - Laid
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 405-06

Committee on Welfare of Scheduled Castes and Scheduled Tribes - Twenty-seventh Report and Minutes - Presented
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 375-76

Externally Aided Projects
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 198-200

Funds for Gokul Gram Yojana
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 209-10

Generation of Power from Solar Energy
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 53-72

Gujarat Integrated Forestry Development Project-II
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 125

IOCL Retail Outlets in Delhi
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 332-33

- Opening of Army Colleges/Institutes/Schools**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 245-252
- Passenger Train Service on Pipavav-Surendranagar B.G Rail Line**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 268-69
- Rail Projects in Gujarat**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 94-102
- Reforms in Ports**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 47
- Refurbishment of Monuments**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 264-68
- Watershed Development Programme**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 8-17
- Vasava, Shri Mansukhbhai D.**
- Automatic Refund System**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 155-56
- Bad Debts**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 308
- Condition of National Highways**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 212-36
- Dereservation of Items for SSIs**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 89
- Development of New Seeds in Research Laboratories**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 235-36
- Distant Education Centres**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 54-57
- Dubious Housing Finance Companies**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 208-09
- Grabbing of Seats by Porters in Unreserved Coaches**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 207-08
- Grounding of Aircraft**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 112
- Increase in Teledensity**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 283
- Licence Fee**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 218-24
- Middlemen in Vegetable Markets**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 123-25
- Need to clear the pending projects providing for civic amenities to the tribal people in Bharuch Parliamentary constituency, Gujarat (MUR 377)**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 487
- Need to convert the existing rail line between Jammusar and Bharuch in Gujarat into a broad gauge line and also reschedule the timings of trains running on this route (MUR 377)**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 279
- Need to provide halts at Bharuch and Ankaleshwar railway stations in Gujarat for trains coming from the North (MUR 377)**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 323-24
- Need to provide mobile telephone services in Bharuch Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 414
- Opening of Drug De-addiction Centres**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 53-56

- Pending Passport Applications**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 253-64
- Persons Involved in Hawala Racket**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 91-92
- Poverty Alleviation Programmes**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 111-12
- Protection of Tribals**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 131-32
- Resettlement and Rehabilitation of Gujarat
Quake Victims**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 101
- Setting up of Tribunal**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 40
- System of Pollution Check**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 7
- Theft of Booked Luggage**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 125-28
- Time Limit for Appointment of Dealers**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 129-30
- Violation of Forest Conservation Act and
Wildlife (Protection) Act, 1972**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 175-78
- Veerappa, Shri Ramchandra**
- Tapping of NCES in Karnataka**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 90-91
- Venkataswamy, Dr. N.**
- Achievements of WTO Agreements**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 215-16
- Ban on Production of Nitro-Glycerin**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 163-64
- City Challenge Fund**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 112
- Free Legal Aid to Poor**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 65
- Fund for Sports Infrastructure**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 267-68
- Launching of Education Satellite**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 139-40
- Legislation to Include Tourism in
Concurrent List**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 326-27
- Mashelkar Committee Report**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 55-57
- Model Municipal Law**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 175-76
- National Farm Policy**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 352-53
- National Policy on Slums**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 106-08
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- New Scheme for Tribals**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 63-65
- New Tribunal to Resolve Krishna River
Water Dispute**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 307-08
- Night Shelters for Urban Shelterless**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 112-14

- Non-Conventional Energy Technology Commercialisation Fund**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 75
- Ombudsman for SEBI**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 207-08
- Petro-Chemicals Vision 2010**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 317-18
- Policy on DTH**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 111-12
- Private Air Taxi Service**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 273
- Quantification of Unpaid Work**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 331-32
- Rail Tariff Regulatory Authority**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 42
- Safety Measures in Coal Mines**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 97-106
- Schemes for Tribal Women**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 240-42
- Setting Up of Science Cities**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 105-07
- Steel Development Fund**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 118-19
- Swarojgar Credit Cards**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 365-67
- Technology Mission for Cotton Production**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 34-36
- Urban Haat**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 199-202
- Venkateshwarlu, Shri B.**
- Branches of Insurance Companies in Rural Areas**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 117
- Civilian Flights from Defence Air-base**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 104
- Community Service for Petty Offenders**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 119-20
- Incidents of Blindness**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 163-68
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- Rail Projects with ADB Loan**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 101-02
- Statutory Warning on Bottles and Containers**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 55-56
- Venkateshwarlu, Prof. Ummareddy**
- Adventure Activity**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 75
- Adventure Sports**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 234-35
- Agreement with Hungarian Association on IT Companies**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 409
- Airports upkeep Programme**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 323

- American Express Card for I.A. Travellers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 314-15
- Assistance under Kyoto Protocol**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 405
- Benefits to Handicapped under Rural Development Schemes**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 152
- Bifurcation of CISF**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 100-101
- Bilateral Agreement of Private Airlines**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 90-91
- Bio-Technology Research Projects**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 461-62
- Carpet Industry**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 308-09
- Coast Guard's Intervention with Private Fishing Industry**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 232-33
- Cultivation of Cocoa and Vanilla**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 247-50
- Declining Sex Ratio**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 44-45
- Demand for Indian Iron Ore**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 159-60
- Demands for PMFs**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 316
- Development of Airports**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 91
- Directors of Companies**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 363
- Education for All Programme**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 52-53
- Exorbitant Prices at Airports**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 417
- Expansion of Sanctuaries**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 205
- Expansion of Spindle Capacity**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 243-44
- Faulty Wheels**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 124-25
- FI's Loan to Dabhol Power Project**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 262-63
- Fiscal Deficit**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 222-23
- Foreign Agencies for Surveying Ships/ Fishing Vessels**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 215-16
- Foreign Funds**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 209-10
- Funding by HUDCO for Metropolitan Transport Systems**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 203
- Funding for Delhi Metro**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 123-24
- Funds to NIOH, Kolkata**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 244-45

- Guidelines Regarding New Constructions**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 106
- Guidelines to ONGC Videsh to Sell Crude from Foreign Wells**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 137
- Handmade Carpets**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 339-40
- Herbal Product to Replace Insulin**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 53
- ITs Agreement with Banks**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 298
- Import of Spices**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 85-86
- Improvement in Freight Earnings by Zonal Railways**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 322
- Improvement in Rail Coaches**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 341-42
- Interest Rates of Banks**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 187-89
- Interest Rates on RIDF Loans**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 241-42
- Market Share of IA**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 236-37
- Merger of Literacy Programmes**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 287-88
- Mine Accidents**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 119-22
- Modernization of Fire Service**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 188
- Morarji Desai National Institute of Yoga**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 298-99
- National Micro Finance Fund**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 59-60
- Objectives of NISCAIR**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 285-86
- Offices of Mercantile Marine Departments**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 253-54
- Olympic Games**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 45-47
- ONGC Stakes in European Oilfields**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 368-69
- Performance of Indian Council of Philosophical Research**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 304-05
- Permission for Commercial Fishing Activity**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 356-57
- Ph.D. Papers on Internet**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 81-82
- Pipeline Projects of GAIL**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 233-34
- Pipeline Technology Purchased by GAIL**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 299-301
- Professionalism in Indian Airlines**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 360-61

- Purchase of Foreign Fishing Vessels by FSI**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 275-76
- Purchase of Oilfields by ONGC-Videsh in USA**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 212-13
- Recruitment of Teachers and Academic Personnel in IITs**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 311-12
- Reserve Funds Spent by PSUs on Petrol Pumps**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 338-39
- Road-Rail Synergy System**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 222-23
- Role of Coast Guard**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 135-37
- Sale of Crude by ONGC to other Oil Companies**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 189-90
- Sending of ITBP to Afghanistan**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 29-30
- Setting up of Orthoptics Institutes**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 236
- Sports Infrastructure in Rural Areas**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 285-88
- Standing Technical Committee on Financial Regulation**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 273-75
- Subsidy on LPG**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 358-59
- Surveillance of Officers**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 244
- Survey of Sanctuaries and Wildlife Parks**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 229
- TDS Refund System**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 92
- Testing of Ground Water by Central Ground Water Board**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 201-02
- Trade with Egypt**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 239-40
- Training to AIS**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 209-10
- Venture Capital Fund**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 431-32
- Visit of Senegalese President**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 213-15
- VRS by Officers of AIS**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 149-50
- Watershed Development Programme**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 16-17
- Works by CPWD**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 292-302
- Zonal Security Plan**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 316-17
- Venugopal, Dr. S.**
- Small Business Development Bill**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 155

Venugopal, Shri D.

Need to take effective measures to control spider worm disease affecting coconut crop in Erode district and other parts of Tamil Nadu (MUR 377)
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 74-75

Verma, Dr. Sahib Singh

Constitution (Amendment) Bill—
(Amendment of Article 39)—Consid.
& Withdrawn
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 508-11

Non-Deposit of Provident Fund by PSUs
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 27

Plight of Farmers, Youth and Working class both in the organised and unorganised sectors (DUR 193)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 365-70

Unemployment situation in the country -
(DUR 193)
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 496-505

Verma, Shri Ravi Prakash

Constitution (Ninety-Seventh Amendment) Bill - (Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule) - Consid. & Pass
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 342-43

Development of Railway Network
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 132-33

Disinvestment of PSUs
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 170-74

Expansion of Telephone Exchanges in U.P.
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 124-30

Inter-State Water Disputes
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 10-17

Judicial Reforms
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 79

Need for gauge conversion on Bareilly-Lakhimpur-Sitapur-Lucknow metre gauge railway line (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 327

Need to develop Dudhawa National Park in Kheri Parliamentary Constituency in U.P. as a tourist resort (MUR 377)
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 311

Sarkaria Committee Report
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 265

Setting up of Technology Park
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 94-95

Sick Small Scale Industries
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 115-20

Transfer Policy of Teachers in KVS
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 18-19

Vetrivelvan, Shri V.

Allocation under Rural Development Schemes
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 133-54

Bank Loans Defaulters
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 46-47

Branches of Regional Rural Banks
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 250-51

Certification of Silk Fabrics
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 386

- Challenges before Exporters
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 300-01
- Child Rights
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 285-86
- Condition of Poor in Rural Areas
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 169-70
- Conference of SAARC Health Minister
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 417-19
- Construction of Godowns
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 180-84
- Corruption in Police Forces
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 108-12
- Dangerous Rail Zones
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 99-100
- Education for All Summit
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 290-91
- Export to US Market
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 36
- Free Education
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 434-35
- GDP on Social Sector
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 233-35
- Illegal Immigration by Eminent Personalities
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 83
- Indian Economic Forum Summit
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 234
- Indo-US Cooperation in High Technology
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 99
- Job Security for Cine Workers
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 120-21
- Juvenile Reforms Homes and Mahila Niketans
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 261-64
- Laws Relating to Women and Children
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 148-51
- Legal Ownership Certificate for People with Captive Animals
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 229-30
- Lung Cancer
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 265
- Need to lay a new rail line between Jolarpettai and Hosur via Bargur and Krishnagiri in Tamil Nadu (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 385
- New Pact with Sri Lanka
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 270-71
- Non-Farm Activities in Rural Areas
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 161
- Pending Industrial Licence applications
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 77-78
- Prices of Anti-AIDS Drug
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 189-90
- Problem in Power Sector
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 132-34
- Production of Oilseeds and Pulses
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 267-69
- Promotion of Coir Board
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 312-13

- Proposal of Ceasefire by Pakistan**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 303-05
- Proposals for Development of Sports**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 261-66
- Protected Monuments**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 220-21
- Reconstruction Package Committee**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 371-72
- Rehabilitation Scheme for Employed Children**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 45-46
- Restarting of rail Lines in Tamil Nadu**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 318-19
- SAARC Information Ministers Conference**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 350-51
- Sanctioning of Programmes for Doordarshan**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 13-14
- Schemes/Policies for Utilization of Land and Water**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 63-68
- Screening Test of Doctors**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 229-30
- Shortage of Drugs in Government Hospitals**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 465-66
- Sino-Indo Cooperation to Promote Tourism**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 139
- Soyabean Prices**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 166-67
- Sports Academy**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 83
- Submission of Schemes under VAMBAY**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 207-12
- Target Fixed for Disinvestment**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 95
- Tie up with World Economic Forum**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 260
- Training Institute for the Physically Handicapped Persons**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 88-100
- Visit of European Commission President**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 187
- White Paper on Revival of PSUs**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 74
- Vijaya Kumari, Shrimati D.M.**
- Requirement of Personnel in New Railway Zones**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 86
- Vijayan, Shri A.K.S.**
- Need to allocate adequate funds for early completion of Thanjavur-Tiruvarur-Nagoor rail line gauge conversion work in Tamil Nadu (MUR 377)**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 414-15
- Virendra Kumar, Shri**
- Bank Loans to SSI**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 291
- Bhilai Steel Plant**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 170-71

- Bifurcation of DD/AIR**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 191-92
- Closure of Otto India Limited**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 218
- Committee on Labour and Welfare -
Thirty- Fourth to Thirty-Seventh
Reports and Statements - Presented**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 433-36
- Development of Tourism in Walled City
of Delhi**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 324-27
- Dope Test**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 31
- Double Stack Container Trains**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 262
- Enquiry Against Officials**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 149-50
- Expansion of Rashtriya Rifles**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 129
- Expansion/Modernisation of Telecom
Network**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 212-13
- Facilities for LPG Customers**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 360
- Funds under PMGSY**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 178-79
- Group of Ministers on Telecom Matters**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 49-52
- Inadequate Health Care facilities in CGHS
Dispensaries**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 13-20
- Indo-Srilanka Economic Ties**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 328-29
- Involvement of Public Sector in Wasteland**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 243
- Joint Committee on Office of Profit - Eighth
Report - Presented**
(Deb. 2, Vol. XXXIX, 30-01-2004)
Col. 30
- Kisan Credit Cards**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 119-21
- Merger of the Employees of DRDAs with
District Panchayats**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 114-15
- National Policy on Slums**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 106-08
- Naxalism**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- Need to conserve and beautify the
historical pond at Sagar, Madhya
Pradesh (MUR 377)**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 290 *
- Need to expedite four-laning of Jhansi-
Lakhnadaun part of National Highway
No. 26 (MUR 377)**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 304-05
- Need to review the salary and allowances
of employees working in community
Polytechnic Project (MUR 377)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 470-71

- Non-Payment of Statutory Dues of Employees**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 311-18
- Promotion of Heritage Hotels**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 187-88
- Prototype Fast Breeder Reactor**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 355
- Purchase of Life Saving Machines**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 46-47
- Purchase of Power from Nepal**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 47
- Reliance Infocom**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 336
- Review of VPT**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 278-79
- Ropeway Accident at Darjeeling**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 245-46
- RRBs in M.P.**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 327-28
- Rural Electrification under PMGY**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 80-82
- Science Education**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 270-72
- Setting up of Hydro Power Projects in Private Sector**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 234-35
- Shortage of Milk in Delhi**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 328-29
- Telephone Booths in each Village**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 251
- Thermal Power Plant in Malwa**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 303-04
- Vacancies in Income Tax**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 289
- VRS for RBI**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 134
- World Bank Aided Projects in MP**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 97-98
- Vukkala, Dr. Rajeswaramma**
- 35th Meeting of Joint Rivers Commission**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 71-73
- Centres of NIFT**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 119
- Development of Buddhist Circuits**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 347-48
- Discrepancies in Working of Power Reforms**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 137-38
- Discrimination against Women Workers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 199
- Gas Trading by GAIL**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 207
- Guideline for Export of Organic Food**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 256
- Labour Reforms**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 46-47

- Performance of Central Universities
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 132-40
- Public Issues of Banks
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 104-05
- Rashtriya Sam Vikas Yojana
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 218-19
- Revision of Criteria for Determining
Creamy Layer among OBCs
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 57-58
- Stakes in Oil and Gas Fields in Overseas
Countries
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 125-26
- Standard Set for Drinking Water
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 64-65
- Strengthening of ties with ASEAN
Countries
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 158
- Supply of Vaccine against Encephalitis
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 54-55
- Visit of Diplomats to forward area
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 366-67
- VRS in Maruti Udyog Limited
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 87
- Vyas, Dr. Girija**
- Constitution (One-Hundred Amendment)
Bill - Amendment of Eighth Schedule -
Consid. & Pass
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 384
- Standing Committee on Petroleum And
Chemicals - Fifty-second to Fifty-
fourth Reports - Presented
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 304-05
- Wadiyar, Shri S.D.N.R.**
- Additional Space for Indian Mission in
US
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 372-73
- Amount Allocated under Low Cost
Sanitation Scheme
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 182-84
- Bharat Earth Movers
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 106
- Blending of Ethanol in Petrol
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 314
- Branches of NAPED
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 110-11
- Branches of SBI
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 128
- Creation of National Gas Grid by OAIL
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 217
- Credit to SHG
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 348-50
- Cross Border Terrorism
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 136-38
- Delay in Attending Complaints of
Customers
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 269-70
- Development of Tourist Circles
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 190
- Districts Covered under DPAP
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 117-18
- Draft Policy for Street Vendors
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 251-52

Drinking Water Project in Karnataka
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col.118-19

Drought Prone Areas in Karnataka
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 164

Energy Education Park in Bangalore
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 157 -

Establishment of Colleges in Backward Areas
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 168

Export of Iron Ore
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col.80-81

Export of Spices
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col.219-21

Housing Schemes
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 37-42

Integrated Tribal Development Projects
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 140-42

Jute Export Council
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 318-19

Licensed Postal Agents
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 448-49

Loans through Banks to Small Scale Units
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 246-48

Modernisation of Mines
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col.232-33

National Vector Borne Diseases Control Programme
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.221-23

Naxalism
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81

Need to provide adequate funds for the projects aimed at checking the menace caused by elephants in the Southern district of Karnataka (MUR 377)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 382-83

Need to take suitable measures to tackle the problem of severe drought in Karnataka (MUR 377)
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 412

New Auto Fuel Policy
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 102-03

Pending State Power Projects
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 325-32

Pesticides Testing Laboratories
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 144-48

Private Sector Participation in Port Sector
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 342-43

Privatisation of Steel Plants
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 292-93

Quality Upgradation Scheme for Tea Growers
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 273-74

Reservation to Economically Backward Classes (EBCs)
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 305-06

Resettlement and Rehabilitation Policy
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 161-62

Revision of Ceiling of Export of Chrome Ore
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 134-35

- Science Education**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 270-72
- Setting up of New Steel Plants**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 315
- Shortage of Staff in Banks**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 215-16
- Silk Production**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 383-85
- Smuggling of Commodities**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 243-44
- Software Parks**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 383-86
- Suicide by Farmers**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 219
- Tea Production in Southern States**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 235-36
- Telephone Exchanges in Karnataka**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 306-07
- Works carried out by NICD**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 173-75
- World Heritage Site at Hampi**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 137-38
- Wanaga, Shri Chintaman**
Central Assistance to Drought Affected States
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 305-08
- Eradication of Dengue**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 12-15
- Export Target**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 193-95
- Inclusion of Labour Cooperative Societies under SGRY**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 89
- Need to make provisions in the Railway Budget and initiate construction of railway line between Dahanu and Nasik (MUR 377)**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 308-09
- Protection of Monuments**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 125-26
- Restructuring of State Finance Corporation**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 144-45
- Stamp Papers Scam**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 14-16
- Suburban Rail Service on Vasai-Diva Rail Line**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 129-30
- Swarnjayanti Gram Swarojgar Yojana**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 147-50
- Upgradation of Railway Stations**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 141
- Yadav, Dr. (Shrimati) Sudha**
Higher Grade Assistant Examinations in LIC
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 153
- Yadav, Dr. Jaswant Singh**
Additional amount for Centrally Sponsored Agricultural Scheme
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 18-29

- Additional Posts in Delhi Police**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col.260-61
- Adulteration of Opium**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 192
- Agreement with Foreign Countries in Film Production**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 78
- Agreement with France for Development of Weapon System**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 284
- Allocation of Funds**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 84-96
- Antarctic Missions**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col.206-07
- Assistance to States for Centrally Sponsored Tourism and Cultural Schemes**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col.281-82
- Bank Loans For Agricultural Sector**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col.31-34
- Closure of Khetri Copper Mines**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 88
- COCO Pumps in Rajasthan**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col.226-27
- Common Entrance Examination for Professional Courses**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col.25-26
- Computerisation of Post Offices in Rajasthan**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col.293-96
- Computerization of Traffic Challan**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 49
- Contributory Pension Scheme**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col.145-46
- D.P.E.P.**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col.234-35
- Delhi-Agra Corridor**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col.460-61
- Demand and Supply of Electricity in Rajasthan**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col.179-81
- Details of Vacant Posts**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col.256-57
- Deteriorating Condition of Powerloom Sector**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col.205-07
- Development of Alwar**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col.258-59
- DTH under KU Band**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 165
- Economic Package for FPI**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col.356-57
- Electrification of villages by Solar Batteries**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col.310-11
- Examination of Gangmen**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col.214-15
- Export of Defence Equipment**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col.106-07

- Export of Edible Oil**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 324
- Fast Track Initiative Scheme**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 374
- Financial Support for Sick PSUs**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 369-70
- Foreign Direct Investment**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 351
- Foreign Educational Institutes**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 375-77
- Funds for Family Welfare Programme**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 121-22
- Funds for Rajasthan**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 252
- Funds Provided under improved Chulha Pariyojna**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 275
- Funds under Rural Development Schemes**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 193-98
- Gomti River Front Project**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 277
- Gratuity to Teachers**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 119-20
- Gujarat Riots**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 189
- Implementation of Hydro Electric Project in Rajasthan**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 375
- Import of CNG and Export of Diesel**
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 194
- Import of Milk Powder**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 225-26
- Indo-Pak Match**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 134-35
- Installation of Computer Micro Chips on Degrees**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 54
- Insurance to Students**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 136-37
- Launch of Cartosat-1**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 277-78
- Losses of FI's**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 160-62
- Modernisation of Jail**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 274-76
- National Gas Grid by GAIL**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 334-35
- NCES Projects in Rajasthan**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 290
- New Research Works at Agriculture Universities**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 94
- New Scheme for Welfare of Tribes**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 228-30
- Offloading of Shares in ONGC and Oil PSUs**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 171

- Opening of Science Museums**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 191-92
- Pipeline from Mundra to Delhi by HPCL**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 191
- Population Control**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 297-98
- Position of Nathpa Jhakri Power Project**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 84
- Power of SEBI**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 269
- Power Projects by NTPC in Saudi Arabia and Oman**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 261-62
- Primary, Secondary, Higher Secondary Schools in Villages/Towns**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 268-74
- Reduction of Rural Development Schemes**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 238-39
- Relief on Agricultural Loans**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 232
- Retirement Age of Scientists**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 343-45
- Scheme for Mentally Retarded and Physically Handicapped Children**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 26-37
- Schemes for Textiles Sector**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 43-44
- Setting up of Hospitals in Rajasthan**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 280-81
- Setting up of New Steel Plants**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 315
- Special Status Under Article 370/371**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 209-10
- Student Loan Scheme by NMDFC**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 43-45
- Study on Tigers Turning Man-Eaters**
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 85
- Supply of Sugar to Rajasthan**
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 154
- Telephone Exchanges in Rajasthan**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 292-94
- Withdrawal of Extended College Schemes by UGC**
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 134
- World Bank Loan to Rajasthan for Primary Education**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 243-44
- WTO's Conference in Cancun**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 324
- Yadav, Shri Bhal Chandra**
- Need for construction of a bridge on river Saryu at Bidhar Ghat and proper repair and maintenance of Bidhar-Ghanghata-Khalilabad-Karmaini road in Uttar Pradesh under Central Road Fund Scheme (MUR 377)**
(Deb. 3, Vol. XXXIX, 03-02-2004)
Col. 73-74
- Yadav, Shri Devendra Prasad**
- Allocation of Funds for NH-104**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 369

- Constitution (Ninety-Seventh Amendment) Bill—(Amendment of articles 75, 164, insertion of new article 361B and amendment of the Tenth Schedule)—Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 350-51
- Four Laning on East-West Corridor**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 352-53
- Inclusion of Cottage Industry Subject in Syllabus**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 185
- Need to merge all the rural banks with NABARD and set up an Indian National Rural Bank with a view to boost rural economy (MUR 377)**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 474
- Prime Minister's Statement on the Resignation of Shri Dilip Singh Judev from the Council of Ministers (DUR 193)**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 380
- Recent incidents of violence in Assam and some other parts of the country due to Recruitment Policy of the Railways (DUR 193)**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 468-70
- Reported Need for a financial package to Bihar for development works in the State (CA)**
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 329-33
- Shisum Trees**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 211-12
- Standing Committee on Food, Civil Supplies and Public Distribution - Twenty Third to Twenty-Sixth Report—Presented**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 403
- Standing Committee on Food, Civil Supplies and Public Distribution - Twenty-Seventh Report - Presented**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 367-68
- Statutory Resolution Re : Disapproval of Prevention of Terrorism (Amendment) Ordinance and Prevention of Terrorism (Amendment) Bill—Consid. & Pass**
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 503-04
- Unemployment situation in the country - (DUR 193)**
(Deb. 16, Vol. XXXVIII, 23-12-2003)
Col. 494-95
- Yadav, Shri Dinesh Chandra**
- Annual Death Rate of Workers in Industrial Sector**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 74-77
- Building up of Naval Wing by LTTE**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 295-96
- Child Development Schemes**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 182-90
- Committee on Anganwadi Workers/ Sahayikaas**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 451-52
- Contaminated Vegetables**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 244-45
- Facilities at Retail Outlets in Bihar**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 190
- Failure of DD to cover Incident**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 223

- Fake Tourist Offices**
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 311
- Inquiry into Security Lapses**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 113-14
- Marketing of Letrozole**
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 102-03
- MiG-21 Crash**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 353-54
- New Fuel Policy**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 265-66
- New Guidelines for Selection of Dealers**
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 41-42
- Offensive Portrayal of Hindu God**
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 216-17
- Oil and Gas Exploration in Bihar**
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 126-27
- Poor Quality of Bulbs**
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 372-73
- Procurement of Mirage Aircraft**
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 163
- Rise in the Prices of Fertilizers**
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 57-58
- Safety Measures in Coal Mines**
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 97-106
- SAI Centres in Bihar**
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 78-79
- UDISHA Project**
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 206-07
- Yadav, Shri Pradip**
Allocation of foodgrains under SGRY
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 23-26
- Conversion Proposal from Jharkhand
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 136-37
- Cultivation of Herbal Plants
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 180-81
- DD/AIR in Jharkhand
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 86
- Naxalism
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 178-81
- Participation of Women in NGOs
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 145-46
- Pending Power Sub-Stations in Jharkhand
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 139
- Power Generation from Small Hydro Power in Jharkhand
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 85-86
- Procurement Centres
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 121-24
- Revival of Mills in Deoghar
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 222
- Vigilance and Monitoring Committees
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 157-66
- Yadav, Shri Sharad**
Non-declaration of Statutory Minimum Price for Sugarcane
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 450-51
- Sugar Cess (Amendment) Bill, 2003—Int.
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 305-06

Yerranaidu, Sri K.

Arrears of State Governments with Banks
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 227-28

Cases Registered Under MRTPL Commission
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 164

Central Assistance to Drought Affected States
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 305-08

Chromite Mines
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 97-99

Community Apartments for Senior Citizens
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 208

Constitution (One-Hundred Amendment) Bill—Amendment of Eighth Schedule—Consid. & Pass
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 386

Defence Cooperation with U.S.
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 34-35

Discrimination against Women Workers
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 199

Exploration of Oil in Rajasthan
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 159-60

External Loan for the Welfare Schemes
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 70-71

Fiscal Deficit of Centre and States
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 341-42

Funds to NGOs
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 359-61

Gratuity to Teachers
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 119-20

Housing Loan and Insurance Cover for Poor
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 140-41

Indian Assistance to Pakistan for Software Growth
(Deb. 4, Vol. XXXIX, 04-02-2004)
Col. 31

Interest Rates on Loans by HUDCO
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 78

Literacy Rate
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 68-94

Management of Calcutta Stock Exchange
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 261

Mechanized Fishing
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 334-37

Merger of Haridwar District with Uttar Pradesh
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 153-54

Modern Light Weight Coaches for Metros
(Deb. 6, Vol. XXXVII, 09-12-2003)
Col. 85

Monitoring of Loans Advanced by Banks
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 230-31

Need to provide Central Assistance to the Government of Andhra Pradesh to tackle the drought situation in the State (MUR377)
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 413-14

- Need to provide financial assistance to the Government of Andhra Pradesh for restorative work in the cyclone affected areas of the State (MUR 377)
(Deb. 15, Vol. XXXVIII, 22-12-2003)
Col. 326-27
- Need to provide special grants to Bharat Heavy Plates and Vessels Limited in Andhra Pradesh to make viable (MUR 377)
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 280-81
- Opening and Expansion of Schools/ Boarding Schools/ Colleges/ Hostels/ Technical Training Centres
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 360-66
- Power Blackouts
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 103
- Prime Minister's Statement on the Resignation of Shri Dilip Singh Judev. from the Council of Ministers (DUR 193)
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 428-31
- Report of Joint Committee on Pesticide Residues in and safety Standards for Soft Drinks, Fruit Juice and Other Beverages—Extension of time—Motion Adopted
(Deb. 7, Vol. XXXVII, 10-12-2003)
Col. 359-60
- Rural Credit System
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 249
- Safety of Dams
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 108-09
- Selection of Players for Olympic Games
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 51
- Setting Up of Defence University in Haryana
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 208-09
- Standing Committee on Railways—Action Taken Statement—Laid
(Deb. 4, Vol. XXXVII, 05-12-2003)
Col. 401
- Standing Committee on Railways—Fifteenth Report—Presented
(Deb. 11, Vol. XXXVIII, 16-12-2003)
Col. 305
- Standing Committee on Railways—Fourteenth Report—Presented
(Deb. 2, Vol. XXXVII, 03-12-2003)
Col. 483
- Sugar Development Fund
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 159-72
- Welfare Schemes for Old People
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 279-338
- Worms in Cadbury Dairy Milk Chocolate
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 147
- Zabedi, Shri Mahboob**
- Ban on Use and Import of Mercury
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 58-60
- Charter of demands for BSCL
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 210
- Closure of Collieries by ECL
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 41
- Compensation to Project affected Persons of Tamluk-Digha Rail Project
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 177-78
- Development of Chiria Iron Ore Mine of IISCO
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 353-54

- Discharge of untreated Sewage into Sea by Hotels
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 79
- Discovery of a Stupa
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 190-91
- Doubling of Khana-Sainthia Section
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 346
- Foreign Exchange Reserve
(Deb. 9, Vol. XXXVII, 12-12-2003)
Col. 34
- Handing over of Coal Mines to Private Parties by ECL
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 177-78
- III Effects of G.M.Crops
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 269-70
- Import of Coal by SAIL
(Deb. 5, Vol. XXXVII, 08-12-2003)
Col. 253-54
- Manufacturing of Rail Coaches
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 287-89
- Outsourcing of Coal Bearing Patches
(Deb. 1, Vol. XXXVII, 02-12-2003)
Col. 132-33
- Pension to Ex-Servicemen
(Deb. 5, Vol. XXXIX, 05-02-2004)
Col. 141-42
- RBI Stake in Banks
(Deb. 14, Vol. XXXVIII, 19-12-2003)
Col. 286
- Revival of Burn Standard Company Limited
(Deb. 13, Vol. XXXVIII, 18-12-2003)
Col. 82-83
- Revival Scheme for BSCL
(Deb. 8, Vol. XXXVII, 11-12-2003)
Col. 69-70
- Sale of Harmful Pesticides
(Deb. 12, Vol. XXXVIII, 17-12-2003)
Col. 105-06
- Share of Agricultural and Allied Products in Exports
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 365-66
- Stoppage of Train At Kalinagar Railway Station
(Deb. 3, Vol. XXXVII, 04-12-2003)
Col. 86-87
- Zawma, Shri Vantlal**
- Need to open trade route between India, Myanmar and Bangladesh from Mizoram for its all round development (MUR 377)
(Deb. 10, Vol. XXXVII, 15-12-2003)
Col. 474

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